BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, AT NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues

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Place: New Delhi

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PRINCIPAL BENCH, AT NEWDELHI
ORIGINAL APPLICATION NO.606 OF 2018

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

AFFIDAVIT FILED BY THE CHIEF SECRETARY TO THE GOVERNMENT OF KARNATAKA – RESPONDENT

I, Dr. Shalini Rajneesh W/o Dr. Rajneesh Goel aged about 58 years, presently working as Chief Secretary, Government of Karnataka, Bengaluru do hereby solemnly affirm and State on oath as follows:

1. I respectfully submit that I have been working as Chief Secretary, Government of Karnataka since 31st July 2024 and in my official capacity and as verifiable from official records maintained with Government of Karnataka, as also the information provided by various departments of Government of Karnataka, I am familiar with the facts of the case and hence I am swearing to this affidavit.

2. I respectfully submit that State High Powered Committee (SHPC) has been formed under the chairmanship of Additional Chief Secretary to Government, for the purpose of approval of SWM and UWM projects and monitoring / supervision under SBM 2.0 /NGT vide G.O. dated 17.05.2022. The said Committee has met on 05/10/2015, 29/01/2016, 03/10/2016, 22/05/2017, 11/09/2017, 09/11/2017, 18/01/2018, 26/03/2018, 06/12/2018, 11/03/2019, 27/10/2020, 01/12/2020, 16/11/2022, 29/03/2023, 28/08/2023, 03/01/2024,

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31/01/2024, 07/02/2024, 14/02/2024, 02/03/2024, 12/03/2024, 09/05/2024 27/05/2024, 16/07/2024, 09/09/2024, 28/11/2024, 15/02/2025, 25/03/2025, 08/05/2025, 12/06/2025, 07/07/2025, 08/08/2025, 15/09/2025. The Government Orders and Proceedings of the above meetings are attached at ***Annexure R1.***

3. I respectfully submit that the ***Overall Status of Solid Waste Management in all Urban Areas*** is as follows. The total quantity of solid waste generated in urban areas of the State is 13,269 TPD. There has been a continuous improvement in waste processing capability in urban areas since October 2022. The gap in solid waste processing in urban areas has reduced from 6,399 TPD in October 2022 to 2,567 TPD at present.

4. It is respectfully submitted that, to bridge the existing gap in waste processing, several measures have been undertaken under the Swachh Bharat Mission (SBM) 1.0 and SBM 2.0. Integrated Solid Waste Management (ISWM) Plants with a cumulative capacity of 447 TPD are being established in 91 Urban Local Bodies (ULBs), which will augment the existing operational capacity of 3,265 TPD, presently being handled by 307 ISWM Plants to 3712 TPD after completion. In addition, Material Recovery Facilities (MRFs) are being constructed across 310 ULBs, thereby augmenting an additional 3,045 TPD of dry waste processing capacity to the present capacity of 1,780 TPD being managed through Dry Waste Collection Centres (DWCCs). The tentative timeline for completion of these projects under SBM 2.0 is December 2026.

5. I respectfully submit that, the Bruhat Bengaluru Mahanagara Palike (BBMP), now known as Greater Bengaluru Authority (GBA)

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is further augmenting a total capacity of 7,086 TPD of wet waste processing to the existing 2,557 TPD, by way of 6,666 TPD in 4 ISWM Plants and 420 TPD in 15 Bio methanation Plants. The said plants are scheduled for completion by December 2027. Furthermore, under SBM 2.0, GBA is also constructing MRF Centres with an additional capacity of 1,226 TPD, which shall add to the overall dry waste processing capacity of the GBA. The completion timeline for these facilities is December 2026

6. It is respectfully submitted that with respect to the management of legacy waste, a total quantity of 76.47 Lakh Tonnes (LT) of legacy waste is presently being remediated out of 176.08 (LT), resulting in the clearance and reclamation of approximately 200 acres of land. This includes the clearance of 55.54 Lakh MT out of the total 97.82 Lakh MT of legacy waste located at 09 sites under the jurisdiction of the GBA. Further, 20.93 Lakh MT out of the total 78.26 Lakh MT of legacy waste is being remediated across 222 Urban Local Bodies (ULBs) within the State of Karnataka.

7. It is respectfully submitted for the kind consideration of this Hon'ble Court that, subsequent to the last judgment of this Hon'ble Court, an additional thirty (30) ULBs have declared the presence of legacy waste within their jurisdiction with a total quantum of 3.01 LT. These ULBs are presently in the process of initiating and finalising the tendering process for the remediation and clearance of legacy waste.

8. It is respectfully submitted that, pursuant to the directions of the Hon'ble National Green Tribunal contained in its order dated 18.03.2025, certain observations and specific items relating to Solid Waste Management were identified for compliance; the present report has accordingly been prepared in strict adherence

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to the said order, incorporating the compliance furnished in respect of each such observation and action item for the kind consideration of this Hon'ble Tribunal.

9. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 2, Para 4 (I), it has held that **"Based on existing facilities for management, there is no expeditious action in finalizing and firming up of DPRs".**

10. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that under Swachh Bharat Mission (Urban), Detailed Project Reports of Solid Waste Management infrastructure have been approved for 310 ULBs out of 316 ULBs (this includes 2 newly upgraded ULBs and 4 Notified Area Councils).

11. It is respectfully submitted the current status of DPRs of Solid Waste Management (SWM) and Used Water Management (UWM) under Swachh Bharat Mission (SBM) as below:

Table 1: Current ULB wise status of SWM and UWM DPRs under SBM

Sl.No.	Component	ULBs which have completed work	ULBs with work in progress	ULBs under tendering process	ULBs with DPR Preparation and Approval stage	Deadline for completion of work
1	MRF (310 ULBs)	25	262	23	-	31/12/2026
2	ISWM (91 ULBs)	0	62	29	-	31/12/2026
3	Legacy Waste (222 ULBs)	21	153	48	-	31/12/2027
4	C&D (4 ULBs)	-	3	01	-	31/12/2026
5	STP (268 ULBs)	-	20	106	142	31/12/2027
	Total	***46***	-	***207***	***142***	

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12. It is respectfully submitted that, this includes facilities for wet waste composting (ISWM), Material Recovery Facilities, Legacy Waste Remediation, Construction and Demolition waste processing, Transfer Stations, and Deployment of mechanized sweepers. These DPRs are approved by the State in various SLTC and SHPC conducted from March 2023 to May 2024.

13. It is further submitted that, under Used Water Management (UWM) component of SBM, it is proposed to establish 268 Nos. of Sewage treatment Plants (STPs) in the ULBs of the State. Karnataka Urban Infrastructure Development and Finance Corporation (KUIDFC) is designated as Nodal agency for implementation of STPs in Karnataka. Out of 268 STPs, 20 STPs are under implementation, 106 STPs are under various stages of tendering and 142 DPRs are under preparation.

14. Further, it is respectfully submitted that, with regard to Solid Waste Management within the GBA area under the Swachh Bharat Mission (SBM), six components have been approved. The status of the works, component-wise, is set out below:

Table 2: Current Status of Projects for BBMP/GBA

Sl. No.	Component	Capacity	Current Status
1	Dry waste processing plants – MRF	1226.11	Under tendering process
2	Transfer Stations	6081.74	Under tendering process
3	Sanitary Landfills	800	Under tendering process
4	Waste to Energy	460	Completed & Operational
5	Legacy Waste	97.82	Work is under progress
6	Mechanical Sweepers	24	Under tendering process

15. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 2, Para 4 (II), it has held that **"*Considering***

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almost identical situations existing in all ULBs in terms of funding and technical requisites, execution plans have not been framed".

16. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that the State has adopted a strategic and phased approach to bridge the existing gaps under Solid Waste Management (SWM). The process commenced in 2023 with focused efforts on action plan preparation, DPR formulation, and securing approvals from both State and Central levels. By 2024, approvals for all projects were obtained, with a few additional works included in the subsequent year. As a result, the State achieved 100% progress in DPR preparation and approvals with respect to Solid Waste Management (SWM) Projects.

17. It is respectfully submitted that with consistent monitoring and follow-up, 97% of the tenders are invited till now, 55% of the works are under execution and 30% works are already completed. All remaining works are scheduled to commence by October 2025, with a targeted completion timeline of Dec 2026.

18. It is respectfully submitted that, considering almost identical situations existing in all ULBs in terms of funding and technical requisites, following steps have been followed w.r.t. project execution:

Table 3. Details of Execution Plan and Progress

Sl. No	Year	Total No of Works	Action Plan Approved (No of Works)	SLTC Approved (No of Works)	SHPC Approved (No of Works)	Tenders Invited (No of Works)	Works Under Implementation (No of Works)	Work Compl (No Work

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1	2022	4040	0	-	-	-	-	-
2	2023	4040	450	450	450	122	64	12
3	2024	4040	3314	3314	3314	3314	1788	253
4	2025	4040	4040	4040	4040	3890	2211	122
6	Balance	4040	0	0	0	150 (Target-Dec.2025)	1829 (Target-Feb.2026)	281 Targ Mar.2(
	% in progress		100%	100%	100%	97%	55%	30%

19. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 2, Para 4 (III), it has held that **"There are no deliberations on replicating those processes /mechanisms which are adopted by ULBs where substantial works have been done".**

20. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that the State has proactively identified and documented a range of best practices across various components of Solid and Liquid Waste Management, reflecting successful and scalable models implemented by Urban Local Bodies (ULBs) including Wadi TMC, Mysore CC, Udupi CMC, Puttur CMC, Chittapur CMC, Hosadurga TMC, Tumkur CC, Vijaypura CC, Shivamogga CC, Rabkavi Banahatti CMC, Alnavar TP, Holenarsipura TMC, Devanahalli etc., These ULBs are guiding other ULBs for effective planning, execution, and sustainability of sanitation interventions under the Swachh Bharat Mission (Urban). Additionally, State Institute of Urban Development (SIUD) is continuously conducting capacity building programmes for all ULBs.

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21. It is respectfully submitted that, there are several ULBs, that has demonstrated innovative and efficient models for dry waste collection, segregation, and recycling. It is submitted that in Wadi TMC, initiative is taken for Recycled Plastic Paver Block & Tiles. In last 1 year, 730 Tonnes of plastic waste has been sent for recycling to Review Waste Management Private Limited creating around 2 Lakhs Paver Blocks.

22. It is respectfully submitted that in Mysore CC initiative on Non-Reusable Plastic Waste into Interlocking Tiles is taken up. In last 1 year, 182 Tonnes of plastics have been used for paver block manufacturing 9000 Paver Blocks/Tiles. The paver blocks are manufactured by Jagrutech Private Limited. Based on the same, other ULBs have been guided to have similar tie ups with paver manufacturers by giving trade licences/sites whenever required. Similarly in Udupi CMC, management of Dry waste through Innovate MRF is taken up. Under the project, in last 1 Year, 1100 Tonnes of dry waste has been processed through the MRF generating 18 Lakhs of revenue. Similarly, based on the success of Udupi Model, the processing of dry waste is taken up on a pilot basis in Davangere CC and Tumkur CC in collaboration with Hasirudula.

23. It is respectfully submitted that, several ULBs, have demonstrated efficient models for wet waste management and are considered as model practices in wet waste processing and composting. In Puttur CMC, the initiative of wet waste to Bio-CNG Plant is taken up. The plant is set up with technology from Krishna Muliya Green Energy LLP. In Puttur, in last 6 months around 1098 Tonnes of waste has been processed, generating 36,000 Kgs of Biogas. The technology of Biomethanation is also adopted in

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Mangalore, Mysore, Davangere, Bellary, Ramnagara, Nargund, Bellary & Tumkur

24. It is respectfully submitted that, in Chittapur TMC, implementation of effective doorstep coconut shell collection generating coco peat is taken up. In Chittapur, in last 1 year, 1 lakh Kgs of coconut shells has been collected and 70,000 Kgs of Cocopeat has been produced. The practice is adopted in Mangaluru CC. Similarly, in Hosadurga TMC, introduction of a zero-waste zone with decentralized composting and strong IEC interventions is taken up. About 36,500 Tonnes of Wet waste is processed, and 277 Tonnes of Compost is generated and sold, with revenue generation of INR 22,100. The practice is adopted in also Hovinahadagalli, Chitradurga.

25. It is respectfully submitted that, under Legacy Waste Management, remediation is done through biomining process that includes scientific process of excavation, segregation and gainful utilization of aged municipal solid waste. 22 Urban Local Bodies (ULBs) have successfully completed site remediation. The State has adopted two distinct approaches for the clearance of legacy waste, namely the Outsourcing Model and the In-house Model. The Outsourcing Model is applied to ULBs generating more than 20,000 MT of legacy waste and is presently being implemented across 93 ULBs, while the In-house Model is followed by ULBs with less than 20,000 MT of legacy waste and is currently being implemented in 130 ULBs. Under the Outsourcing Model, 19 ULBs have completed remediation, whereas under the In-house Model, three ULBs—Nanjangud, Terdal, and Jog Kargal—have successfully completed the remediation of their respective sites.

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26. It is respectfully submitted that, Innovative approaches in greywater and faecal sludge management have been demonstrated through models such as the Devanahalli FSTP (6 KLD, ₹2.3 Cr, developed by CDD, with replication in 40 ULBs and 11 already commissioned), Mysuru CC STPs (180 MLD across 4 plants using MBBR and aerated lagoon technologies, operational since 2002/2018, contributing to Water Plus status), and the Holenarasipura TMC STP (3.5 MLD SBR-based, with reuse in agriculture). These successful initiatives, combining decentralized, nature-based, and advanced treatment technologies, are now being scaled across 268 towns under SBM 2.0 by KUIDFC, with ULBs engaged in knowledge-sharing platforms and a state-level compendium of best practices under preparation.

27. It is respectfully submitted that; the best practices have been disseminated and discussed with the ULBs during monthly review meetings and workshops conducted and they have been directed to replicate these best practices as per the local conditions. A total of 13 workshops were conducted between March 2025 and August 2025 on Solid and Liquid Waste Management, wherein the identified model ULBs were invited to educate stakeholders through technical sessions, share their experiences, provide operational insights, and address on-ground challenges faced by other cities. Workshops are being conducted on every working Saturday's starting March 2025 for different stakeholders to build capacities on technology innovation, governance and effective implementation.

28. It is respectfully submitted that, under Swachh Bharat Mission 2.0, under the initiative of Swachh Sehar Jodi, Mentor Cities are helping weak ULBs in improving the performance. As such in Karnataka, Mysore CC is Mentor City for Raichur CC, Guledgudda

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TMC, Devadurga TMC, Hirekerur TP and Harohalli TP and Davangere is guiding ULBs like Maski TMC, Manvi TMC, Terdal TMC, Gudibande TP and Turuvihaala TP. These Mentor Cities will be assisting their respective Mentee Cities not only in improving visible cleanliness, waste segregation, and processing but also in strengthening administrative aspects. This includes support in the preparation of action plans, procurement processes, and other operational matters aimed at enhancing the overall efficiency and sustainability of sanitation services in the ULBs.

29. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 2, Para 4 (IV), it has held that **"The State should consider evolving some mechanism to assign works to the Agencies instead of each ULB struggling to select Work Executor".**

30. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, the State has duly taken cognizance of the complexities associated with the procurement process and capacities of the ULBs and has adopted a structured and institutionalized approach to ensure effective execution.

31. It is respectfully submitted that, recognizing the technical complexities involved in liquid waste management, the state has designated KUIDFC and KUWS&DB as the nodal agencies for planning and implementation in 315 Urban Local Bodies (ULBs). For the GBA Jurisdiction, BWSSB has been identified as the nodal agency. The agencies have been selected due to their domain expertise, institutional capacity, and prior experience in executing large scale water and wastewater infrastructure projects, ensuring effective and technically sound implementation across the State.

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32. It is respectfully submitted that, in the area of Solid Waste Management, the ULBs have garnered significant experience through the implementation of projects under SBM 1.0. Building on this institutional knowledge, ULBs have been entrusted with the responsibility of tendering for civil works and procurement of machinery under the EPC model. These tenders are being processed through established platforms such as the Karnataka e-Procurement Portal and GeM, enabling transparent and timely procurement from local vendors. As on date 97% of the tendering is achieved for all Solid Waste Management projects under SBM 2.0, 55% of works are in execution phase and 30% projects are already completed.

33. It is respectfully submitted that, for complex interventions such as Public-Private Partnership (PPP) projects in Bio-methanation, the State is actively facilitating strategic discussions with key central public sector enterprises-OGCs, including GAIL and BPCL. To ensure progress and alignment, regular fortnightly review calls are being held to fast-track approvals, resolve bottlenecks, and accelerate project implementation. Sanctions have been accorded to BPCL for establishing 150 TPD MSW-based CBG plants in Hubballi-Dharwad Municipal Corporation (HDMC) and Mysuru City Corporation In addition, GAIL has completed the feasibility analysis for setting up 150 TPD MSW-based CBG plants in 18 districts, which is yet to be placed before the Cabinet for approval.

34. It is respectfully submitted that, to further streamline procurement and decentralize decision-making, the State has delegated financial powers to DCs for approval of projects with an estimated cost below Rs 5 crore as per Government Order No NAE 184 MNE 2015 Bengaluru dated 11.11.2016. This decentralized

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approach has significantly reduced procedural delays, allowing timely issuance of tenders and initiation of works without repeated escalations to the State level.

35. It is respectfully submitted that, to guide and support ULBs further, the State has also issued detailed advisories for various SWM and LWM components, outlining timelines, technical specifications, and standard operating procedures to facilitate timely and efficient tendering. This has resulted in achieving 100% tendering of all legacy waste management projects in the State.

36. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 2, Para 5 (II), it has held that ***"We find that there are some of the ULBs where there is 100% waste processing therefore it should be categorically disclosed if any legacy waste exists in such ULBs".***

37. In compliance with the aforesaid directions of the Hon'ble National Green Tribunal, it is respectfully submitted that, out of 316 Urban Local Bodies (ULBs), 34 ULBs have, as on date, achieved 100% processing of their waste. Further, 222 ULBs have reported the presence of legacy waste within their jurisdictions. Among the 34 ULBs reporting 100% processing, 26 ULBs have declared the absence of any legacy waste, while 8 ULBs continue to have legacy waste, which is presently under remediation. These 34 ULBs are processing wet waste through aerobic composting via Integrated Solid Waste Management (ISWM) plants and are managing dry waste through segregation and recycling. The details of these ULBs, along with their declarations regarding 100% processing of solid waste and the status of legacy waste, are annexed hereto as **Annexure R2**

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38. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 3, Para 5A (iii), it has held that ***"In case of Bruhat Bengaluru Mahanagara Palike, there is huge gap of 3000 TPD in processing of C&D waste as a result of which, the waste finds its way in disposing in quarry / or in landfill reported to be having liners. Further, BBMP is still in the process of tendering or works under progress for bridging the gap to an extent of 845 TPD of wet waste. It has also been observed that corresponding to the dry waste generation and its processing, insignificant usable dry waste is going for co-processing in cement plants (page 3230) and therefore, next report should disclose proper utilization/disposal of dry waste with identification of user sources in quantified manner".***

39. In compliance with the aforesaid directions of the Hon'ble National Green Tribunal, it is respectfully submitted that the GBA is presently generating approximately 4,750 TPD of Construction and Demolition (C&D) waste. Two processing plants have been established—one at Chikkajala with a capacity of 1,000 TPD, and another at Kannuru with a capacity of 750 TPD—together providing a total processing capacity of 1,750 TPD, thereby leaving a shortfall of 3,000 TPD. In order to bridge this gap, tenders for four packages have been invited for the collection, transportation, and processing of C&D waste under a Public-Private Partnership (PPP) model. At present, the C&D waste is being utilized for filling low-lying areas

40. It is respectfully submitted that, in 2024–25, the Greater Bengaluru Authority (GBA) is projected to process 4,38,000 tonnes of dry waste annually through multiple disposal and processing

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mechanisms. Of this, around 64,000 tonnes are sent to cement industries, while 60,000 tonnes of Refuse-Derived Fuel (RDF) is stored for disposal. The largest share, about 2,22,000 tonnes, has been channeled to authorized recyclers and taken up by the informal sector. Additionally, 36,000 tonnes of sanitary waste is disposed of through incineration or at sanitary landfills (SLFs). Another 56,000 tonnes of non-recyclable and non-combustible waste is directed to SLFs. Altogether, these streams account for the full 4,38,000 tonnes of dry waste management planned for 2024–25. Apart from this there exists a gap in processing of Dry waste which accounts to **725 TPD** and all efforts are being made to process the remaining **725 TPD**. To bridge the gap, Material Recovery Facility of capacity 1226 TPD is planned under SBM Grants. The facility is expected to be completed by **December-2026.**

41. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No. 3, Para No. 5A (iv), it has held that ***"With regard to disposal of inert waste by 315 ULBs, R/6 – page 4019 discloses very concerning fact that Toxic Characteristics Leaching Procedure (TCLP) test conducted reveals presence of leachable toxicants and accordingly, instructions are issued to take measures for preventing harm to environment and should be monitored and status with Action Taken should be filed in next report".***

42. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, the State has issued specific instructions to all ULBs to adopt stringent measures to prevent the mixing of heavy metals in the inert waste being transported to Sanitary Landfills. This directive has been issued in light of

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environmental compliance requirements and the necessity to ensure safe and sustainable waste disposal practices. The directions provided by State to ULBs is provided as **Annexure R3.** ULBs have been clearly instructed to implement the measures to restrict the contamination of inert waste with heavy metals.

43. It is respectfully submitted that, based on the instructions provided, ULBs are carrying out capacity-building programs for all plant staff to strengthen compliance and operational efficiency. The focus has been placed on improving segregation practices through the active engagement of community mobilizers in door-to-door collection of waste and also establishing dedicated sections for segregated material to avoid mixing with other waste streams. Additionally, awareness campaigns are being conducted for bulk waste generators to ensure adherence to proper disposal protocols, while enhanced monitoring mechanisms have been introduced to track compliance and improve accountability. ULBs have conducted a total of 307 Capacity Building workshops to various stakeholders from March 2025. The information is provided in **Annexure R3-A.**

44. It is respectfully submitted that, ULBs are directed to ensure Segregation of Waste at Source. It is also directed that ULBs must intensify efforts to achieve 100% source segregation of waste into wet, dry, and domestic hazardous categories. Special emphasis is to be placed on educating households, commercial establishments, and institutions about proper segregation practices. Currently segregation level is at 78%, however, ULBs are instructed to ensure 100% segregation at the household level. Under SBM 2.0, Urban Local Bodies (ULBs) have engaged community mobilizers who accompany door-to-door collection

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vehicles to generate awareness and reinforce source segregation at the household level. In addition, large-scale Information, Education and Communication (IEC) campaigns are being implemented under monthly thematic drives to strengthen citizen participation and behavioural change. 316 ULBs have conducted a total of 1217 IEC Campaigns March 2025. The information is provided in **Annexure R3-A.**

45. It is respectfully submitted that, ULBs are directed to Identify and Regulate Bulk Waste Generators and Industrial Units. It is also directed that ULBs must map and monitor all bulk waste generators and nearby industrial units, particularly those handling electronic waste, batteries, paint residues, or chemical substances. Strict compliance with hazardous waste disposal norms must be enforced to ensure that such waste does not enter the municipal solid waste stream.

46. It is respectfully submitted that, in line with these directions, ULBs have initiated the process of identifying and registering all bulk waste generators and industrial units within their jurisdiction. The ULBs have mapped 1386 Bulk Waste Generators and ULB wise details of the mapping is provided in **Annexure R3-A.**

47. It is respectfully submitted that, ULBs are directed to strengthen Door-to-Door Collection Systems with Segregation Checks. ULBs are also instructed to train field-level staff and sanitation workers to inspect waste at the point of collection, ensuring that mixed or contaminated waste is not accepted. In line with these directions 307 Capacity-building workshops are organized across various levels, including for pourakarmikas, with

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the objective of enhancing their knowledge, skills, and awareness on effective segregation practices.

48. It is respectfully submitted that, ULBs are directed to operationalize Material Recovery Facilities (MRFs) constructed under SBM 2.0 and increase the efficiency of existing Dry Waste Collection Centres (DWCCs). It is also directed that ULBs must ensure that MRFs and DWCCs are fully operational and are equipped to identify and remove hazardous or heavy metal-containing materials before processing and sending inert fractions to the landfill. At present 427 DWCCs are operational and these DWCCs are processing 2928 TPD of dry waste in Karnataka. Furthermore, 25 MRFs are already completed and have started operations under SBM 2.0.

49. It is respectfully submitted that, ULBs are directed to conduct IEC Campaigns to Promote Safe Disposal of Hazardous Waste. It is also directed to carry out intensive IEC campaigns to create public awareness about the harmful effects of improper disposal of e-waste, batteries, CFLs, and other heavy metal-laden materials. Specific campaigns must target households, informal sectors, and small-scale industries. In response to this the ULBs have conducted 1217 small and larger IEC activities such as organizing Street plays, formulation of video documentaries and Announcement systems etc. 315 ULBs have onboarded 1855 Community mobilizers who are effectively reaching door-to-door to create awareness about importance of segregation of waste at source and enlighten the citizen about the methods to be adopted for safe disposal of different types of wastes.

50. It is respectfully submitted that, ULBs are directed to institutionalize Monitoring Protocols and Spot Audits. It is also

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directed to ULBs to institutionalize a system of regular audits and spot checks at transfer stations, processing facilities, and landfill sites to detect any potential mixing of heavy metals. Dedicated monitoring teams should be constituted to review waste quality regularly. In compliance with these directions, 206 ULBs have formed Monitoring groups to conduct spot audits and remaining ULBs are in the process of forming the groups. These teams are conducting routine inspections at transfer stations, processing facilities, and landfill sites to ensure adherence to segregation norms and to detect any potential mixing of heavy metals with inert waste. From March 2025, a total of Rs. 10,93,550 fines are collected for non-compliance to segregation & BWG norms and littering. The details of spot audits and fines collected is provided in Annexure R3-A. Monitoring formats and checklists have been standardized across ULBs, and the findings are being documented and reported periodically. Corrective actions, wherever required, are being promptly implemented. In addition, ULBs are undertaking surprise inspections to strengthen accountability and ensure that waste quality is consistently maintained as per prescribed environmental standards.

51. It is respectfully submitted that, in addition to these preventive measures, all the ULBs are instructed to undertake physical characterization of inert waste and to conduct Toxicity Characteristic Leaching Procedure (TCLP) tests to assess the presence and concentration of heavy metals. As a part of sample-based exercise, 98 ULBs have conducted and submitted the test reports. Analysis of the TCLP test reports received are attached at **Annexure R4.**

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52. It is respectfully submitted that, the results of the TCLP test indicate that the toxicity characteristics of the waste are within permissible limits in the ULBs of Kolar, Mandya, Shivamogga, Vijayapura, Bagalkote, Dakshina Kannada and Davanagere districts. The concentrations of heavy metals are either Below Quantifiable Limits (BQL) or Below Determinable Limits (BDL) in the ULBs of Belagavi, Bidar, Bellary, Bengaluru Rural, Chamarajanagara, Chitradurga, Haveri, Dharwad, Kalaburgi, Gadag, Mysore, Hassan and Uttara Kannada districts. This affirm that the inert waste being transported does not pose a significant environmental risk. These results validate the effectiveness of the segregation and monitoring measures implemented by the ULBs.

53. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 3, Para 5 A (v), it has held that ***"We find that R/10, R/13 and R/14 disclose the details of legacy waste but, do not give clear picture of ULBs having no legacy waste and correspondingly having 100% waste processing so that no legacy waste remains".***

54. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, current status of Legacy Waste Management for 222 ULBs are as under:

Table 4 - Status of Legacy Waste Management in 222 ULBs

Sl. No	Status	No of ULBs	Deadline for completion
1	ULBs with remediation completed	21	NA
2	ULBs with remediation currently on going	132	December 2027
3	ULBs with Work Order / LOI Issued	20	July 2027 (Works to be grounded)
4	ULBs with tendering in progress	19	August 2027 (works to be grounded)

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5	Newly Identified ULBs with Legacy Waste	30	To finalize the tenders: December 2025 To issue work order: June 2025 To complete the work: December 2027
	Total	***222***	

55. I respectfully submit the status of Urban Local Bodies (ULBs) which have declared the absence of legacy waste. Out of 315 ULBs in the State, 89 ULBs have reported no legacy waste. Of these, 26 ULBs have confirmed achieving 100% solid waste processing, of which 10 ULBs are processing waste through their own ULB-owned plants, while 16 ULBs have stated that their waste is being fully processed by adjoining ULBs. The remaining 63 ULBs, despite declaring no legacy waste, have not yet achieved 100% solid waste processing.

56. It is respectfully submitted that, the State has issued instructions to these 63 ULBs to ensure 100% segregation and to adopt 100% processing of the Solid Waste. List along with No legacy waste declaration submitted by the 89 ULBs is attached at **Annexure R5.** Also, the ULB wise Legacy waste management status for 222 ULBs & GBA are enclosed in the **Annexure R6**.

57. I further submit the status of *Legacy Waste Management by GBA*. the Hon'ble NGT in its order dated 18.03.2025, Page No. 3 & 4, Para No. 5A (v), it has held that ***"In BBMP, 58.89 LMT of legacy waste is yet to be remediated which is lying at nine locations and Mandur Phase 2 site is to be completed by June 2027."***

58. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that the total number of 9 legacy waste dumpsites have been identified in GBA jurisdiction which have a

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total of 97.82 LMT of legacy waste. The status of Legacy waste management by BBMP/GBA is provided in the below table:

Table No. 5 - Status of Legacy Waste Management in GBA				
Sl. No	**Name of the site**	**MoHUA Approved Legacy waste quantity (Lakh Tonnes)**	**Current status**	**Timelines**
1	Bagaluru	4.43	Bioremediation completed	Completed
2	Mandur Phase 1	10.83	Phase 1: 10.50 LT – Bio mining is in progress, 8.67 Lakh Tonne of Bio mining Completed.	March 2026.
3	Bellahalli and Mitaganahalli	42.44	Scientific capping Work is completed. Gas and Leachate extraction work is under progress.	December 2025.
4	Mandur Phase 2	11.06	Work order is issued.	August 2027
5	Mavallipura	3.05	Work order is issued.	November 2026.
6	Doddabidarakallu	0.22	Work order is issued.	January 2026.
7	Subbarayanapalya	0.65	Work order is issued.	January 2026.
8	Bingipura	17.90	DPR is submitted to MoHUA for approval.	
9	Laxmipura	7.00	DPR is submitted to MoHUA for approval.	

59. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No. 4, Para No. 5A (vi), it has held that ***"Considering that TCLP test have shown presence of leachable toxicants, there is constant threat of ground water contamination which should be monitored. Next report***

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should give ground water quality around dumping sites having large quantity of legacy waste".

60. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that all 222 Urban Local Bodies with identified legacy waste sites have been instructed to undertake groundwater quality testing in the vicinity of their respective dumpsites. The objective of this exercise is to assess potential environmental impacts and ensure appropriate mitigation measures.

61. It is respectfully submitted that ULBs have been directed to carry out the testing through accredited laboratories and to submit the test reports to the Directorate of Municipal Administration (DMA). As a part of sample-based exercise 115 ULBs have conducted the Ground Water Quality tests. Analysis of the Ground Water Quality Test reports are attached in **Annexure R7.** The Ground Water quality test is conducted for various parameters such as pH, odour, Turbidity, Electrical conductivity, Total dissolved solids, Alkalinity, Magnesium, Sulphur, Chlorides, Fluorides etc. and from the test results it is observed that the presence of these elements are within the permissible limits.

62. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No. 4, Para No. 5A (vii), it has held that ***"It's observed that most of the solid waste is disposed of as landfill or sanitary landfill. It's not clear if such disposal is with the permission/approval of the PCB. In the next report, the State should disclose the quantity and details of the site used for such landfill/sanitary landfill including the geo code of such locations".***

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63. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, as per Schedule 1- Solid Waste Management-Implementation Schedule for Urban Local Bodies, SWM Rules-2016, "ULBs shall construct sanitary landfill facilities for disposal of residual waste not suitable for recycling or further processing. Only non-recyclable, non-biodegradable, and non-combustible inert waste and pre-processing rejects and residues from waste processing facilities shall be disposed of in the sanitary landfill sites.

64. It is respectfully submitted that, in compliance to the above and as per the directions of NGT, the details of the ULBs having PCB approval for the Sanitary landfill site, Quantity of inert waste disposed and Geocode of the Landfill sites is attached at **Annexure R8.**

65. I respectfully submit the ***Overall Status of Used Waste Management in all Urban Areas*** as mentioned under:

66. I respectfully submit that there are 316 ULBs in the state, which are generating 4,146.69 MLD of sewage. There are 184 Sewage Treatment plants with a total installed capacity of 2,667.04 MLD and treating 2,068.47 MLD of Sewage. In addition to the above mentioned STPs there are 2,142 No. of Private STPs in GBA with a cumulative treatment capacity of 380.00 MLD treating about 304.00 MLD of Sewage. Thus, the state has a total installed treatment capacity of 3,047.04 MLD and the current operational capacity is 2,372.47 MLD of sewage.

67. It is respectfully submitted that there is a gap in overall treatment capacity of 1,774.22 MLD. This gap will be addressed through the addition of 364 New STPs with a cumulative treatment

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capacity of 2,409.58 MLD & also by operationalizing 9 non-operational STPs with a cumulative treatment capacity of 32.56 MLD.

68. I respectfully submit the details of STPs is as under;

i. **Total STPs Approved:** A total of 364 STPs with a cumulative capacity of 2409.58 MLD are approved and are under various stages of implementation and tendering.

Table 7. Total STPs Approved

Sl. No	Implementing Agency	Nos	Capacity (MLD)	Timeline of Completion
1	BWSSB	44	1063	31.10.2028
2	KUWS&DB	41	292.39	30.06.2028
3	KUIDFC	279	1054.19	31.12.2027
	Total	**364**	**2409.58**	

ii. **STPs Under Construction:** 96 STPs with a cumulative capacity of 987.30 MLD are provided below:

Table 8. STP Under Construction Details

Sl. No	Implementing Agency	Nos	Capacity (MLD)	Timeline of Completion
1	BWSSB	27	480	31.01.2027
2	KUWS&DB	38	270.54	31.08.2027
3	KUIDFC	31	236.76	31.03.2027
	Total	**96**	**987.30**	

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iii. **STPs under various stages tendering and DPR preparation:** 268 STPs with a cumulative treatment capacity of 1,422.28 MLD are under various stages of tendering.

Table 9. STPs under various stages of tendering and DPR preparation

Sl. No	Implementing Agency	Under DPR preparation	Under tendering	Total STPs	Capacity (MLD)	Timeline o Completior
1	BWSSB	0	17	17	583	31.10.2028
2	KUWS&DB	0	03	03	21.85	30.06.2028
3	KUIDFC	142	106	248	817.43	31.12.2027
	Total	**142**	**126**	**268**	**1422.28**	

iv. After completion of the ongoing & approved projects the cumulative treatment capacity of STPs in the state will increase to **5,456.62 MLD,** which will be sufficient to cater the current and future needs of the state.

69. It is respectfully submitted that, pursuant to the directions issued by the Hon'ble National Green Tribunal in its order dated 18.03.2025, certain observations and specific action items relating to Used Water Management were identified for compliance. The present report has been prepared in strict adherence to the said order, and compliance in respect of all such observations and action items has been duly incorporated herein for the kind consideration of this Hon'ble Tribunal.

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70. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 4, Para 5B (i), it has held that **"there is an apparent gap of 2068.47 MLD in sewage generation and its treatment in 316 ULBs. Further, we do not find disclosure of details of treatment of 380 MLD and its mode of disposal by the Private Institutions / operators"**.

71. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that that the Hon'ble Tribunal has noted an apparent gap of 2068.47 MLD between sewage generation and treatment across 316 Urban Local Bodies (ULBs). It is clarified that the actual gap in sewage generation and treatment is 1774.22 MLD, whereas 2068.47 MLD, as mentioned in the order, represents the operational capacity of the existing STPs.

72. It is further submitted that in order to bridge the aforesaid gap, the State Government, through its implementing agencies namely the BWSSB, the KUIDFC, and KUWS&DB, is presently undertaking the construction of additional STPs with a cumulative treatment capacity of 2364.56 MLD, which upon commissioning shall augment the treatment capacity and ensure compliance with the directives of this Hon'ble Tribunal. Furthermore, as directed in the previous order, the details of Private STPs along with its mode of disposal is provided in **Annexure R9.**

73. It is further submitted that, the Hon'ble NGT in its order dated 18.03.2025, Page No 4, Para 5B (iii), it has held that **"on examination of R/18 (4108), R/19 (page 4110), R/22 (page 4132) and R/23 (page 4145) we find.**

- ***STPs with designed capacity of 38.51 MLD are not functioning***
- ***STPs are not utilized to their designed capacity***

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- ***Performance of STPs in terms of faecal coliform has not been disclosed except stating "Complying" but, not clarifying which standards they meet. There are many lapses in the disposal of sewage".***

74. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, the Government has taken actions to operationalize 11 Non-operational STPs, which will increase the operational capacity by 38.51 MLD. 2 STPs in Turvekere and Guledagudda of capacity 5.95 MLD are made operational. For remaining 09 ULBs, upgradation works are in various stages of tendering. The list along with measures taken is provided at **Annexure R10.**

75. It is respectfully submitted that, the list of the STPs along with reasons for non-utilization of STPs to their design capacity along with reasons for gap and timeline to meet the compliance is provided at **Annexure R11**.

76. It is respectfully submitted that, the state is reusing about 1,033.80 MLD of treated water. The details of reuse of treated water and outlet parameters w.r.t Testing for Faecal Coliform is given as **Annexure R12.**

77. It is respectfully submitted that, under Jal Hi Amrut initiative of MoHUA, a total of 94 Sewage Treatment Plants (STPs) qualified for the incentive grant, with a total approved amount of INR 148 Crores for Karnataka. The assessment is based on evaluation of key parameters such as water quality, energy efficiency (including renewable energy usage), and operational innovations. These STPs are rewarded with clean water credits and financial incentives, fostering competition among cities.

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78. I respectfully submit that, the Hon'ble NGT in its order dated 18.03.2025, Page No. 5 (C), it has held that ***"since there is no disclosure on allocation of funds to each ULB for management of Liquid and Solid waste, we direct that next report should give financial allocations made to each ULB with timeline to utilize for bridging the gap".***

79. In compliance with the aforesaid directions of the Hon'ble NGT, it is respectfully submitted that, out of INR 2900 Crores meant for the purpose of compliance with respect to legacy waste management and sewerage management, INR 1967 Crores deposited in ring-fenced account. As of now, INR 326.73 Crores has been released to parastatal implementing agencies and the details are as under:

Table 10. Releases under NGT Compensation Funds (Rs. in Crores)

Sl. No	**Name of the implementing agency**	**Total Allocated/Approved amount in Rs 2900 Cr-NGT Compensation Funds**	**Amount so far released**	**Balance Available**
1	KUIDFC	1919	101	1818
2	BWSSB	441	195	246
3	DMA	247	30.73	216.27
4	BBMP	293	0	293
Total		**2900**	**326.73**	**2573.27**

80. It is respectfully submitted that, in compliance to the above orders, financial allocations made to each ULB with timeline to utilize for bridging the gap is provided as **Annexure R13**.

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81. It is respectfully submitted that, State has identified various best practices and efforts of ULBs towards effective solid waste management and behaviour change. Under the same, beautification of Public Places with waste and minimal resources are being taken up in Hospet and Kudligi. Promotion of Waste to Art practices among school students and municipal staff is taken up in Holalkere TMC, Chitradurga District. Another initiative of **"One Biogas – Many Benefits" - 250 Kg capacity biogas plant** has been installed by Naragund, Gadag district. Under the project, Input waste is received from nearby vegetable market and 5-6 Kg biogas is produced on daily basis which is supplied free of cost to government hostels for cooking. Biogas slurry is used daily for vermi composting unit which enhances waste degradation process eliminating the excess need of bio-culture.

82. It is It is respectfully submitted that, submitted that initiative of "Waste to Wonder Park" at Hagaribommanahalli TMC has been developed using recyclable materials by using waste PET bottles, used tires, and other waste materials. The Hubballi Dharwad Municipal Corporation has initiated Citizen engagement for eradication of Garbage Vulnérable Points and City Beautification. Under this initiative, 630 blackspots were cleared within time span of 3 months and are being continuously monitored using CCTV cameras.

83. It is It is respectfully submitted that, submitted that innovative practice of Coconut Husk to Coconut Bricks Initiative is taken up in SWM Plant, Chittapur TMC, Kalaburagi district. Coconut shells are collected daily from shops using a designated vehicle. These shells are then processed in a shredding machine to produce coconut husk. The shredded husk is left to dry naturally under

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sunlight. Once dried, the husk is screened to create a refined product coconut brick. These bricks are further processed into cocopeat bricks, a nutrient-rich natural fertilizer that can be used as compost or fertilizer for tree plantations and gardening purposes.

84. I respectfully submit that a number of efforts are being taken up by Rural Development and Panchayath Raj Department of Karnataka in solid waste management. In Rural areas of the state, the total waste generation is 4,410 TPD of which 3,836 TPD i.e., 87% is being processed. The measures are taken at various frontage which includes segregation at source, waste collection, transportation and processing of solid waste including on site composting. The measures have been taken on welfare of workers and compliance related to plastic waste management. Continuous efforts are undertaken by the existing Grama Panchayaths of the State towards strengthening of Solid Waste Management.

85. It is respectfully submitted that, in rural Karnataka in-situ wet waste management practices such as cattle feeding, household composting is being practiced. Wet waste is collected in peri urban areas & places where in-situ processing is not possible. Total wet waste generated in rural areas is 2601 TPD, out of which 2558 TPD is being processed, with the gap of 43 TPD.

86. It is respectfully submitted that, in rural areas, wet waste management is being undertaken through a combination of in-situ and community composting practices. A major share of wet waste, about 84.25%, is processed in-situ, with 1,355.74 TPD being utilized as fodder and 792.9 TPD managed through household-level composting methods such as pipe composting, traditional tippe, and direct composting on agricultural land. Community-

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level interventions account for 15.74% of wet waste processing, with 382 TPD treated in community composting plants and 27.40 TPD processed in Gobardhan biogas plants. Technical guidance for these processing methods has been provided by the State, while the design of Gobardhan plants adheres to the models prescribed by the Government of India under Swachh Bharat Mission (Grameen) guidelines for community biogas plants. As an outcome of these efforts, community wet waste processing facilities generated a total of 87.77 tons of compost, of which 57.05 tons were utilized in Grama Panchayat plantations and 30.72 tons sold in the market. The sale of compost has also generated a recurring revenue of ₹1.84 lakhs per month, demonstrating both environmental and economic benefits.

87. It is respectfully submitted that, Swachh Sankeerna a joint initiative of Government of Karnataka and Government of India, aims at promoting decentralized solid waste management by establishing well-planned and managed waste processing facilities. These facilities typically comprise segregation units, composting areas, dry waste collection centres, and designated spaces for scientific disposal, designed to serve both urban and semi-urban areas. The model emphasizes active participation of local communities, self-help groups, and waste workers to ensure sustainable waste management practices. It also creates livelihood opportunities by integrating informal waste pickers into formal systems, fostering entrepreneurship, and enabling income generation through recycling and resource recovery. By reducing the burden on landfills, encouraging waste-to-resource conversion, and advancing circular economy principles through maximum material recovery, the initiative provides a holistic and sustainable framework. Moreover, Swachh Sankeerna serves as a

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replicable model for municipalities across India, aligning with the objectives of the Swachh Bharat Mission to transform urban waste management systems.

88. It is respectfully submitted that, the total dry waste generated in rural areas amounts to 1,764 TPD, out of which 1,416 TPD is currently being processed, leaving a gap of 348 TPD. To strengthen dry waste management, several initiatives are being implemented. A fleet of 7,308 vehicles is deployed for door-to-door collection, ensuring efficient waste collection at the household level. The collected dry waste is treated across 5,952 Swachh Sankeernas, while larger capacities are being developed through 31 planned Material Recovery Facilities (MRFs) of 10 TPD each at the district level, of which 4 are operational and tenders have been floated for the remaining 27 units. At the block level, 151 Plastic Waste Management units have been planned, with civil infrastructure already in place and machinery procurement underway. Additionally, efforts to ensure resource recovery and waste-to-energy conversion are ongoing, with 19 tons of Refuse-Derived Fuel (RDF) supplied to cement industries and 462 tons of dry waste sold to recyclers during FY 2025-26 to date. These interventions reflect a comprehensive approach towards systematic dry waste management in rural areas.

89. I respectfully submit the status of Liquid Waste Management (LWM) in rural areas, where wastewater management is addressed through two components: grey water management (GWM) and black water management (BWM). Steps are being taken to ensure the safe confinement and scientific disposal of wastewater across 26,485 villages in the State. Under GWM, 25% of villages (6,634) have already been equipped with arrangements, while works are

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underway in the remaining 19,851 villages, targeted for completion by March 2026 in line with Government of India guidelines. To bridge the gaps, 20,756 DPRs incorporating 37,290 works have been prepared, out of which 10,923 works have been completed and the rest are in progress. For BWM, a total of 234 Faecal Sludge Treatment Plants (FSTPs) with a capacity of 3 KLD each have been planned at all taluka levels to ensure safe collection, transportation, treatment, reuse, and disposal of faecal sludge. Of these, 65 DPRs have been approved and 46 units have already been completed, while 52 DPRs are under preparation and will be finalized in a timely manner to achieve saturation. Additionally, convergence with 12 urban STPs has been established to cover 521 villages, thereby strengthening the integrated approach to wastewater management in rural areas

WHEREFORE, I respectfully pray that this Hon'ble Tribunal may be pleased to accept the above information in the interest of justice and equity.

Shalini

DEPONENT

VERIFICATION

I, the above-named Deponent do hereby verify that all the facts stated in the affidavit are true to my knowledge and that no part thereof is false and nothing material is concealed there from.

Verified at Bengaluru on

30th day of September 2025

Shalini

DEPONENT

CHIEF SECRETARY

GOVERNMENT OF KARNATAKA

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SWORN TO BEFORE ME

N. NAGAPPA, B.Com.,LL.B

ADVOCATE & NOTARY

GOVT. OF INDIA

No. 135, 4th Main Road,

6th Block, Banashankari 3rd Stage

3rd Phase, BENGALURU - 560 085

30 SEP 2025

4277

Annexure R1

Proceedings of State High Power Committees (SHPC) Meetings

Proceedings of the first High Power Committee meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 5-10-2015 , at Room no 313, Vidhanasoudha.

List of participants is attached in the Annexure.

Director, DMA welcomed the members for the first meeting of High Power Committee for Swachh Bharat Mission. Since this was the first meeting of High Power Committee, Director, DMA who is also a Director for State Mission Directorate (Swachh Bharat Mission Urban), briefed the committee regarding salient features of Swachh Bharat Mission (SBM) & presented the status of SBM implementation in the State. Proceedings of the meeting are as follows.

Agenda 1: Approval of composition & functions of State Mission Directorate.

Director, DMA explained that as per para no. 11.2.2 of SBM guidelines, State Mission Directorate headed by State Mission Director has been constituted vide GO no. UDD 43 CSS 2015, dated 17-08-2015. The composition of the State Mission Directorate is detailed as below.

Table-1

Sl. No.	Designation	No. of Posts	Source	Status
1	Director, KUSBMA (Director, DMA)	1	Deputation	Post already exists
2	Joint Director / Addl. Director (SBM)	1	Deputation	Post to be created
3	Executive Engineer (SWM) / SWM Expert, DMA	1	Deputation	Post already exists
4	Asst. Executive Engineer (Environment)	2	Deputation	Posts to be created
5	Environmental Engineers	4	Deputation	2 posts already exists and 2 posts to be created
6	Account Superintendent	1	Deputation	Posts to be created
7	IEC Expert	1	Outsource	Posts to be created
8	MIS Expert	1	Outsource	Posts to be created
9	Sanitation Expert	1	Outsource	Posts to be created
10	FDA & Accountant	2	Outsource	Posts to be created
11	Data Entry Operators	3	Outsource	Posts to be created
12	D group employees	2	Outsource	Posts to be created

Posts mentioned at Sl. No. 1, 3 & 5 (2 nos. exists, remaining 2 to be created) already exists at DMA office, posts mentioned at 2,4,5 (2 nos. out of 4) & 6 are to be created and salary for these posts can be borne out of Common Purpose Fund, posts mentioned in Sl. no 7,8,9,10,11&12 can be obtained through outsource as a part of PMU and salary can be borne out of A&OE component under SBM funds. Salary of 2,4,5 (2 nos. out of 4) & 6 will be borne out of the Society (KUSBMA) grants, once the Society is constituted.

Existing Posts

Table-2

Sl. No.	Designation	No. of Posts
1	Director, KUSBMA (Director, DMA)	1
2	Executive Engineer (SWM) / SWM Expert, DMA	1
3	Environmental Engineers	2

As per SBM guidelines

Table-3

Sl. No.	Designation	No. of Posts	Source
1	IEC Expert	1	Outsource
2	MIS Expert	1	Outsource
3	Sanitation Expert	1	Outsource
4	Data Entry Operators	3	Outsource

Additional Posts to be outsourced

Table-4

Sl. No.	Designation	No. of Posts
1	FDA & Accountant	2
2	D group employees	2

Additional Posts to be created

Table-5

Sl. No.	Designation	No. of Posts
1	Joint Director / Addl. Director (SBM)	1
2	Asst. Executive Engineer (Environment)	2
3	Environmental Engineers	2
4	Account Superintendent	1

Following Experts / Staff has been proposed for State Mission Directorate on outsource basis.

Table-6

Sl. No.	Designation	No. of Posts	Proposed Salary / Month
1	IEC Expert	1	Rs. 65000 – Rs. 75000
2	MIS Expert	1	Rs. 65000 – Rs. 75000
3	Sanitation Expert	1	Rs. 65000 – Rs. 75000
4	Data Entry Operators	3	Rs. 15000 – Rs. 20000
5	D group employees	2	Rs. 12000 – Rs. 15000

Director, further explained that as per the UDD GO number UDD/43/CSS/2015, dated 17-8-2015, **at District level,** Project Directors of District Urban Development Cells (DUDCs) are to be nominated as District Nodal Officer for SBM. One Project Engineer & one Data Entry Operator for each DUDC is also proposed on outsource basis and Deputy Commissioners will appoint them following KTPP norms.

Table-7

Sl. No.	Designation	No. of Posts	Proposed Salary / Month	Remarks
1	Project Engineer	1	Rs. 25000 – Rs. 35000	Once AEE(Env) posts are created at DUDC, the post of Project Engineer stands abolished
2	Data Entry Operators	1	Rs. 12000 – Rs. 15000	-

Approximately, Rs. 10 crores over 5 years is required for the salary /wage component which can be borne out of the Capacity Building and A & OE component of SBM which is about Rs. 28.21 crores.

Director sought approval of HPC for the proposed composition of SBM State Mission Directorate as well as appointment of Project Engineers & Data Entry Operators at district level as per the terms & conditions mentioned above for the Mission period.

Decision: After detailed deliberations, the Committee approved the composition of the State Mission Directorate along with creation of new posts, (6) to be created. The Committee also gave consent to obtain the required manpower through outsource or deputation basis as in the above paras and bear the expenses out of the Capacity Building and A & OE component of SBM. For the posts created at State Mission Directorate (Table-5), the expenditure incurred towards salary can be borne out of Common Purpose Fund available at DMA office.

Agenda 2: Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.

The Director, DMA explained that as per the para no. 11.1.2 (ii) of SBM Guidelines issued by MoUD, a dedicated Project Management Unit (PMU) with subject experts and support staff mainly on outsource basis has to be constituted.

Accordingly, in order to perform the role of PMU, approval to constitute a Society Karnataka Urban Swachh Bharat Mission Agency (KUSBMA)) has been accorded vide GO dated 17-08-2015. The composition of KUSBMA proposed on the lines of Karnataka Rural Water Supply & Sanitation Agency was presented before the HPC and approval of HPC was sought for the proposed composition, organizational structure & functions to assist State Mission Directorate in implementation of SBM for the mission period.

Decision: After detailed deliberations HPC opined that a separate meeting may be organized under chairmanship of Chief Secretary and a suitable decision may be taken. The agenda was hence deferred in the current meeting.

Agenda 3: Constitution of State Level Technical Committee under SBM

Director DMA explained that the DPRs under SBM, before being submitted to the HPC, have to be verified by a technical committee for its technical correctness and that a Technical Committee comprising of following officers / members is proposed.

Table-8

1	Chief Engineer, KUIDFC , NKSUIP	Chairman
2	Chief Engineer (SWM), BBMP	Co-Chairman
3	Managing Director , KCDC	Member
4	Superintending Engineer, Technical Cell, UDD	Member
5	Superintending Engineer, DMA	Member
6	Sri Ashok Jain, General Manager (UA), KUIDFC	Member
7	Sri Basavaiah C., former MD KCDC, SWM expert	Member
8	Sr. Environmental Officer, KSPCB	Member
9	Sri Chanakya, Chief Research Scientist, IISc, Bengaluru	Member
10	Sri. Ravishankar , Structural expert	Member
11	Sri. Alla China Venkata Reddy , Design expert	Member
12	Executive Engineer (SWM) / SWM Expert, DMA	Member Secretary

Director explained the functions of the Technical Committee to the members, which is detailed as below:

The Committee will scrutinize the DPRs submitted by ULBs, provide its suggestions to the concerned ULBs if the DPRs are not properly prepared and recommend technically sound DPRs to the HPC for approval.

For the non official members of the Technical Committee, a sitting fee of Rs. 3000/- person / meeting is proposed and approval of the HPC is sought for the same. The cost can be borne out of the Capacity Building and A & OE component of SBM.

Director sought approval of HPC for the proposed State Level Technical Committee under SBM for scrutinizing and recommending the DPRs under SBM for the mission period.

Decision: After detailed deliberations, the committee approved the composition with a condition to include the Chief Engineer, KUWS&DB as a member of the technical committee. The Committee also approved the proposed sitting fee for non official members of the Committee.

Agenda 4: Empanelment of reputed institutes like IITs, NIT's, State Technical Universities etc. for appraisal of DPRs.

Director, DMA informed the committee that, as per the para no. 11.2 (iv) of SBM guidelines issued by MoUD, State has to empanel reputed institutes like IITs, NITs and State Technical Universities for appraisal of DPRs under SBM. Accordingly, Govt. has accorded approval for the same vide GO dated 17-08-2015.

Vetting of SWM DPRs has to be done as per MSW Rules, CPHEEO manual, SBM guidelines and other relevant Acts/Rules by the empanelled agencies. List of proposed institutions for empanelment was presented to the meeting and approval of HPC was sought. Director further informed that after getting consent from the said institutions and fixing the professional charges for vetting of DPRs, proposal will be placed before HPC for approval.

Decisions: After detailed deliberations, the Committee felt that some good private engineering colleges like Sri Jayachamarajendra College Of Engineering(SJCE)Mysore, Nitte Mahalinga Adyanthaya Memorial Institute of Technology (NITTE) ,B.V. Bhoomaraddi College of Engineering and Technology (BVBCET) in Hubli, Poojya Dodappa Appa College of Engineering in Gulbarga can be added to the list and after getting consent from the concerned institution along with the proposed professional fee , detailed proposal may be submitted in the next HPC meeting.

Agenda 5: Authorizing the project approval powers to Secretary UDD - up to 5 Crores, Director (SBM) – up to 2 Crores and Deputy Commissioners – up to 1 crore.

Director explained that as per GO no. UDD/01/TCT/2008, Bangalore dated 16.10.2008 and GO No.UDD 1 TCT 2009, dated 30-5-2009, delegation of powers is are as follows;

Table-9

Particulars	Approving authority
CMCs, TMCs & TPs	
If an estimated value of contract is more than 5 crores	Cabinet
If an estimated value of contract is more than 2 Crores and less than 5 crores	Secretary UDD
If the estimated value of contract exceeds 1 crore but does not exceed 2 Crores	Director, DMA
Estimated value more than 30 lakhs in case of CMC, above 15 lakhs in case of TMC and above 5 lakhs in case of TPs and upto 1 crore	Deputy Commissioner
Corporations	
If an estimated value of contract is less than 1 crore	Commissioner , Corporation

Following the same delegation of powers, SWM DPRs below Rs.5 crores can be approved at UDD level, below Rs.2 crores and above Rs.1 crore can be approved at DMA level & below Rs.1 crore can be approved by concerned Deputy Commissioners. But, after the approval is accorded, the details will be placed before the Committee for information. Hence approval of HPC was sought for authorizing the project approval powers to Secretary UDD – between Rs.2 to Rs.5 Crores, Director (SBM) – between Rs.1toRs. 2 Crores and Deputy Commissioners – up to Rs.1 crore.

Decision: After detailed deliberations, the Committee approved the above mentioned proposal for authorizing approval of SBM DPRs.

Agenda 6- Approving the financial model for construction of IHHL & community toilets.

Director, DMA explained that as per SBM guidelines, the Central share for construction of IHHL is only Rs. 4000 per toilet and matching State share is Rs. 1333/- adding together will be Rs. 5333/-. Since the unit cost of IHHL is approximately Rs. 20,000 – Rs. 25000, the Govt. has to provide more financial assistance for the successful implementation of construction of IHHL programme. Hence, following financial model is proposed for approval of HPC.

Table-10

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL(superstructure & twin pit/septic tank)	4000	1333	9667/-
Insanitary latrine to sanitary latrine (single pit- twin pit/septic tank)	4000	1333	4667/-
UGD connection	4000	1333	-
Community toilet (Rs.65,000/seat)	26,000/seat	8667/seat	30333/-

As per this for construction of IHHL, Rs 15,000/- is given to beneficiary as government contribution & rest can be borne by beneficiary. Approval of HPC is sought for linking SBM with 24.10%, 7.25% & 3% funds for construction of IHHLs & Community toilets.

Decision: After detailed deliberations, the Committee approved linkage between SBM & 24.10%, 7.25% & 3% for building of IHHL & Community toilets. The maximum government (both Central & State share) contribution for IHHL to be Rs.15,000/- and maximum permissible contribution of Rs.65,000/seat of Community toilet including Rs.26,000/seat out of central funds share of SBM, Rs.8667/seat out of State Share of SBM & Rs.30333/seat from 24.10%/ 7.25%/ 3% funds of ULBs

Agenda 7 (a): Approval for integrated SWM DPR submitted by Hubli-Dharwad Municipal Corporation (HDMC)

Director, DMA explained that under SBM, the ULBs have to prepare DPRs for scientific management of municipal solid waste and accordingly Hubli-Dharwad, Davangere, Tumkur and Kanakapura cities have submitted DPRs and the same are placed before the Committee for approval.

Director presented the salient features of the HDMC proposal which is detailed as below:

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Table-11

Sl. No	Particulars	Details
1	Name of the City	Hubli-Dharwad
2	No. of Wards	67
3	Population (2011)	9.43 Lakhs
4	Present Population (Projected)	10.29 Lakhs
5	Area	202.28 Sq.kms.
6	No. of households (2011)	200418
7	No. of commercial establishments	15,847
8	Road length (A, B & C)	A - 410.96, B - 954.86 & C - 775.55
9	Total Qty. of waste generated	400 TPD approximately
	• Total quantity of wet waste	240 TPD
	• Total quantity of dry waste / recyclable waste	117 TPD
	• Total qty. of chicken & mutton waste	3 TPD
	• Total qty. of C&D waste	20 TPD
	• Total qty. of street sweeping waste /silt	20 TPD
10	SWM Activities considered	Door to door waste collection, secondary collection & transportation including transfer station, street sweeping, processing and disposal of waste.
11	Capital cost of DPR	Rs. 60.14 crores
12	Capital Cost / Ton (400 TPD)	Rs. 15.03 lakhs / ton
13	Total O & M cost	Rs. 37.79 crores / annum
14	O & M Cost / ton	Rs. 2588 / ton (400 x 365 days)
15	Total Proposed Revenue	Rs. 30.23 crores
16	Deficit	Rs. 37.79 crores - Rs. 30.23 crores = Rs. 7.56 crores
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 12.028 Cr GoK share @ 6.66% of the DPR cost (1/3rd of central share) = Rs. 4.009 Cr 14th Finance Commission SWM funds = Rs. 2.82 Cr HDMC reserved funds = Rs. 11.29 Cr
18	Deficit	Rs. 60.14 Cr – Rs. 30.147 Cr = Rs. 29.99 Crores

Decision: After detailed deliberations, the HPC approved the DPR with a condition that amount required for completion of the Project has to be borne by HDMC and Government will not provide additional funding. HDMC needs to bear the entire deficit amount of Rs 29.99 Crores through Corporation revenue/resources.

The Committee also directed HDMC to relook at the revenue proposed, enhance the SWM cess suitably and submit the details along with resolution to meet the revenue proposed in the DPR before release of grants from the Government.

7(b): Approval for DPR with regard to development of waste processing & disposal facility submitted by Davanagere Corporation

Director further explained the proposal of Davanagere City Corporation for development of 200 TPD capacity MSW processing & disposal facility and details are as below:

Table-12

Sl. No	Particulars	Details
1	Name of the City	Davangere
2	No. of Wards	41
3	Population (2011)	4.35 Lakhs
4	Present Population (Projected)	4.70 Lakhs
5	Area	68.63 Sq.km
6	No. of households (2011)	80947
7	No. of commercial establishments	12238
8	Road length (A, B & C)	A - 201.40 km, B - 302.10 km & C - 503.50 km
9	Total Qty. of waste generated	140 TPD approximately
	• Total quantity of wet waste	84 TPD
	• Total quantity of dry waste / recyclable waste	29 TPD
	• Total qty. of chicken & mutton waste	4 TPD
	• Total qty. of C&D waste	15 TPD
	• Total qty. of street sweeping waste /silt	8 TPD
10	SWM Activities considered	Phase I: Development of 200TPD capacity processing plant & Sanitary landfill facility Segregation of waste in mechanical and manual mode, Windrow composting, Shredding and baling of dry waste to Refuse Derived Fuel and scientific landfill for inert materials. Phase II: Development of vehicle workshop, fire fighting system and CCTV installation.
11	Capital cost of DPR	Rs. 27.41 crores

12	Capital Cost / Ton (200 TPD)	Rs. 13.70 lakhs / ton
13	Total O & M cost	Rs. 2.57 crores / annum
14	O & M Cost / ton	Rs. 352 / ton (200 tpd x 365 days)
15	Total Proposed Revenue	Rs. 5.15 crores
16	Surplus	Rs. 5.15 crores - Rs. 2.57 crores = Rs. 2.58 crores surplus
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 5.48 Cr GoK share @ 6.66% of the DPR cost (1/3rd of GoI share) = Rs. 1.82 Cr Total = Rs. 7.3 Cr
18	Deficit	Rs. 27.41 Cr – Rs. 7.3 Cr = Rs. 20.11 Crores

Decision: The subject was deferred from the meeting with a direction that the Corporation has to bear the gap in development of processing & disposal facility through its own financial resources. Accordingly a revised proposal may be resubmitted for approval.

7(c): Approval for DPR with regard to development of waste processing & disposal facility submitted by Tumkur Corporation

Director presented Tumkur City Corporation's proposal for development of 100 TPD capacity MSW processing facility & details are as below;

Table-13

Sl. No	Particulars	Details
1	Name of the City	Tumkur
2	No. of Wards	35
3	Population (2011)	3.05 Lakhs
4	Present Population (Projected)	3.60 Lakhs
5	Area	48.60 sq km
6	No. of households	88525
7	No. of commercial establishments	8196
8	Road length (A, B & C)	753 Kms.
9	Total Qty. of MSW waste generated /day	130 Tons approximately
	• Total quantity of wet waste	53.3 Tons
	• Total quantity of dry waste / recyclable waste	43.94 Tons
	• Total qty. of chicken & mutton waste	5.2 Tons
	• Inert wastes	16.76 Tons
	• Total qty. of street sweeping waste /silt	10.8 Tons
10	C & D waste per day	32 tons

11	SWM Activities considered	Development of waste processing facility (Windrow composting) for 100 TPD*
12	Capital cost of DPR	Rs. 8.59 crores
13	Capital Cost / Ton (100 TPD)	Rs. 8.6 lakhs / ton
14	Total O & M cost	Rs. 1.95 crores / annum
15	O & M Cost / ton	Rs. 534 / ton (100 tpd x 365 days)
16	Total Proposed Revenue	Rs. 1.57 crores
17	Deficit	Rs. 1.57 crores - Rs. 1.95 crores = Rs. 0.38 crores deficit
18	Funding Pattern	GoI share @ 20% of DPR cost = Rs. 1.718 Cr GoK share @ 6.66% of DPR cost (1/3rd of GOI share) = Rs. 0.572 Cr Total = Rs. 2.29 Cr
19	Deficit	Rs. 8.59 Cr – Rs. 2.29 Cr = Rs. 6.3 Crores

*(Tumkur city has already installed 100TPD waste processing facility)

Decision: After detailed deliberations, the HPC approved the DPR of Tumkur CC for development of 100 TPD waste processing facility at an estimated cost of Rs.8.59 Crores, with a condition that amount required for completion of the Project has to be borne by Tumkur CC.

7(d): Approval for DPR with regard to development of waste processing & disposal facility submitted by Kanakapura City Municipal Council

Director, presented Kanakapura CMC's proposal for development of 40 TPD capacity MSW processing & disposal facility and details of the proposal is detailed below;

Table-14

Sl. No	Particulars	Details
1	Name of the City	Kanakapura
2	No. of Wards	27
3	Population (2011)	54,014
4	Present Population (Projected)	56,207
5	Area	7.8 Sq Km
6	No. of households	12,425
7	No. of commercial establishments	1208
8	Road length (A, B & C)	80.24Kms (A=20.10, B=27.97, C=32.17)
9	Total Qty. of waste generated	25 TPD approximately
	• Total quantity of wet waste	16 TPD
	• Total quantity of dry waste / recyclable waste	5.25 TPD

	• Total qty. of chicken & mutton waste	1.25 TPD
	• Total qty. of C&D waste	Handling separately
	• Total qty. of street sweeping waste /silt	2.5 TPD
10	SWM Activities considered	Development of aerobic composting & Sanitary landfill including baling & storage facilities for recyclables.
11	Capital cost of DPR	Rs. 6.27 crores
12	Capital Cost / Ton (40 TPD)	Rs. 15.67 lakhs / ton
13	Total O & M cost	Rs. 91.44 lakhs / annum
14	O & M Cost / ton	Rs. 626 / ton (40 tpd x 365 days)
15	Total Proposed Revenue	Rs. 80.55 lakhs
16	Deficit	Rs. 80.55 lakhs - Rs. 91.44 lakhs = Rs. 10.89 lakhs deficit
17	Funding Pattern	GoI share @ 20% of the DPR cost = Rs. 1.254 Cr GoK share @ 6.66% of the DPR cost (1/3rd of GOI share) = Rs. 0.418 Cr Total = Rs. 1.67 Cr
18	Deficit	Rs. 6.27 Cr – Rs. 1.67 Cr = Rs. 4.6 Crores deficit

Decision: The subject was deferred from the meeting with a condition that CMC has to revisit the details regarding quantity of waste generated in Kanakapura CMC. The HPC also felt that Capital cost was high for the proposed quantity and the CMC can re-verify the data & present the revised proposal in the next HPC meeting.

Agenda 8: Opening of Separate Bank Account for SBM at DMA & ULB Levels

Director, DMA explained that in order to have operational flexibility single account at DMA level and branch accounts in the name of ULBs is proposed to be opened. Joint accounts will be created in the name of DMA and Commissioners/ Chief Officers of ULBs. DMA will operate the accounts through the letters and ULBs will operate the account through cheques & e-transfers.

Decision: After detailed deliberations, the HPC approved the proposal of opening single account at DMA level and branch accounts in the name of ULBs. HPC further directed that ESCROW account should be opened for SBM in order to prevent swapping of funds at ULB level.

Agenda 9 - Approval for Shivamogga City Corporation's Waste to Briquette proposal

Director explained that Shivamogga City with 3.22 lakhs of population generates about 100 tons of MSW. Currently the city has entered into an agreement with M/s. Ramky Enviro Engineers Pvt Ltd., for processing 50 metric tons of MSW on BOT basis and the existing plant is able to process 80 TPD of waste per day. It was further informed that with growing urbanization Corporation is exploring decentralized waste processing facilities to treat the remaining waste. In this regard, the City Corporation has proposed for development of 15 TPD capacity wet waste to briquette facility on JV (PPP model) in association with private agency.

It was informed that, the Corporation has invited EOI, in which two bidders had expressed their interest among which M/s Adwaith Udyog, Pune is L1 bidder. And the bidder had proposed following 3 models

1) 100% investment by the bidder
2) Joint Venture with the bidder.
3) 100% investment by the City Corporation

The three options were examined at Corporation level and the Corporation has expressed its willingness to go ahead with JV proposal submitted by the bidder.

Approval of HPC is sought for approving Shivamogga City Corporation's proposal for developing 15 TPD waste to briquette facility on PPP model with the clearance from IDD Department.

Decision: After detailed deliberations, the HPC approved the proposal 'in -principle' subject to a condition that Shivamogga CC gets clearance from IDD for going ahead with PPP project along with clearance from KSPCB for the technology.

Agenda 10: To include nominated member of CPWD to attend all the HPC meetings

Director, DMA informed that, Under Secretary to the GOI vide OM dated 29-7-2015 has communicated the nomination of CPWD officer (National Monitors under SBM urban) namely Sri R.K. Soni, CE (SZ) III, CPWD, Kendriya Sadan, Koramangala, Bangalore and the said officer has to be invited for all the HPC meetings. Hence approval of HPC is sought for the same.

Decision: HPC approved the agenda and directed Director, DMA to invite the nominated member of CPWD to attend all the HPC meetings in future.

Agenda 11: To include representatives of reputed NGOs to attend HPC meetings.

Director, DMA informed the HPC that in order to ensure *civil society participation*, representatives from NGOs, who have been involved in SWM activities, such as SWM Round table etc. can be invited to the HPC meetings. Hence approval of HPC is sought to invite representatives of reputed NGOs to attend HPC meetings.

Decision: HPC asked Secretary, Environment, Ecology & Forest Department, GOK to share the details of SWM experts who have worked in the various sectors of waste management and depending upon the proposals that are going to be submitted before HPC, concerned subject experts /NGOs can be invited to that particular meeting.

The meeting ended with a vote of thanks to the Chair and all the Committee members.

(KAUSHIK MUKHERJEE)
Chief Secretary & Chairman High Power Committee
(SBM-Urban)
Government of Karnataka

Proceedings of the 2nd High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 29-01-2016 at Room no 123, Vikasa Soudha.

List of participants is attached in the Annexure- I

Director, State Mission Directorate (SMD)-(Swachh Bharat Mission Urban) welcomed the Chairman and members for the 2nd HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

Agenda No.1 - Action taken report on Agenda subjects of 1st HPC Meeting held on 05-10-2015

SBM Director, presented action taken report for the previous meeting decisions and sought Committee's consent for confirmation of 1st HPC Meeting proceedings held on 05-10-2015.

Decision: The Committee confirmed the previous HPC proceedings and also took note of the action taken. Chairman instructed that, before placing the DPRs in the HPC meeting, the DPRs have to be thoroughly verified and approved by the Technical Committee. The Chairman further suggested that, 15 days time limit has to be fixed for tendering of works following approval of DPR by HPC.

Agenda No. 2 – Approval to include Mayors / Presidents of ULBs in the District Level Monitoring Committee (DLMC) under the Chairmanship of District-in-Charge Minister

As per the Cabinet's decision, a District Level Monitoring Committee under the Chairmanship of District-in-Charge Minister has been constituted vide GO no. UDD 43 CSS 2015, dated 17-08-2015.

As per the MoUD letter no. 12/3/2015-SBM, dated 15-04-2015 written to State Mission Directorate in respect of District Level Review and Monitoring Committee (DLRMC), it is recommended to include Mayors/Presidents of ULBs, NGOs in DLRMC.

Decision: HPC accorded approval for inclusion of Mayors/Presidents of the concerned ULBs of the district in DLMC and also to invite reputed NGOs in the DLMC meetings, if required.

Agenda no. 3 - Ratification for the SBM Action Plan for the year 2015-16

Mission Director informed the Committee that based on the written instructions of MoUD, an action plan for different components of SBM pertaining to the year 2015-16 was submitted on 19-11-2015, pending approval of the HPC. It was also submitted that HPC approval is required for the proposed action plan prior to the release of the funds and requested ratification of the Committee for the same.

(Rs. Crores)

Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Funds required from GoI	Funds already released	Funds required for the year 2015-16
1	IHHT	282950*	126185	50.47 @ Rs. 4000 / toilet	54.03	Nil
2	Community Toilets	1756 x 10 seats = 17560 seats*	311 x 10 = 3110 seats	8.08 @ Rs. 26000 / seat	15.54	Nil
3	Public Toilets	919 x 10 seats = 9190 seats*	206 x 10 = 2060 seats	-	-	Nil
4	Preparation of SWM DPRs	22144087**	22144087	26.57 @ Rs. 12 / capita	-	26.57
5	Solid Waste Management	22144087** population	6643226 (30%)	159.43 @ Rs. 240 / capita	-	159.43
6	Capacity building and A&OE	219 ULBs	219 ULBs	2.09	2.09	Nil
7	Public awareness & IEC activities	219 ULBs	219 ULBs	8.35	8.35	Nil
				Total	**80.01**	**186.00**

** excluding BBMP, **including BBMP*

Decision: HPC ratified the SBM Action Plan for the year 2015-16 with Rs 186 Cr earmarked for preparation of SWM DPRs and Solid Waste Management.

Agenda No. 4 - Approval of SBM Action Plan for Mission Period

Mission Director informed the Committee that as per MoUD guidelines on SBM-Urban, the State has to prepare the Action Plan for the mission period and obtain the approval of HPC. Accordingly the Action Plan for different SBM components has been prepared and submitted to the HPC for approval. Details are as below:

Swachh Bharath Mission (Urban)

Total funds allocated by GoI for the Mission Period is Rs. 1017.96 crores
State matching share of 1/3rd of Central share is Rs. 339.32 crores

Tentative Action Plan for SBM implementation during the Mission Period from 2015-16 to 2018-19 (up to 2nd October 2019) for the State of Karnataka as per the field survey carried out by the ULBs.

(Rs. Crores)

Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Targets for 2016-17	Targets for 2017-18	Targets for 2018-19
1	IHHT	282950*	126185 (~44%)	89800 (~32%)	50000 (~18%)	16965(~6%)
2	Community Toilets	17560 seats*	3110 seats (~18%)	5268 (~30%)	5268 (~30%)	3914 (~22%)
3	Public Toilets	9190 seats*	2060 seats (~22%)	2757(~30%)	2757 (~30%)	1617 (~18%)
4	Solid Waste Management	22144087** population	6643226 (30%)	8857635 (40%)	4428817 (20%)	2214409 (10%)
5	Public awareness & IEC activities	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)
6	Capacity building and A&OE	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)

** excluding BBMP, as BBMP has to conduct household survey and identify eligible beneficiaries.*
***including BBMP*

Decision: HPC accorded approval for the above Action Plan for the Mission period with a condition to revisit the plan once BBMP identifies eligible beneficiaries under IHHL and also finalizes the number of community toilets and public toilets based on actual requirement.

Agenda No. 5 Approval for entrusting the work of IEC campaign on SBM to AIR & DD Chandana.

Mission Director informed the Committee that in order to create awareness among the public and different stakeholders, it is proposed to take up IEC campaign at the State level through TV & Radio channels. In this regard, a proposal has been received from the Prasara Bharati to telecast jingles / spots in AIR & DD Chandana for IEC campaign for about 100 days at a cost of Rs. 96.14 lakhs and Rs. 163.50 lakhs respectively. Further, it is proposed to telecast the said jingles / spots in all the major private TV & Radio channels at the rate notified by the Govt. through the Information Department and approval of the HPC is sought to entrust the IEC campaign to AIR and DD Chandana.

Decision: HPC accorded approval to entrust the IEC campaign to AIR and DD Chandana as per the proposed rates for 90-100 days at a cost of Rs. 96.14 lakhs and Rs. 154.74 lakhs respectively. Approval was also accorded to telecast the developed jingles / spots in all the major private TV & Radio channels at the rates notified by the Govt. through the Information Department.

Agenda No. 6- Approval of DPRs pertaining to Vijayapura, Davanagere and Kanakapura on SWM

Under SBM, the ULBs have to prepare DPRs for scientific management of municipal solid waste (MSW) and accordingly Vijayapura, Davanagere and Kanakapura cities have submitted DPRs and the same are placed before the Committee for approval.

(a) Vijayapura City Corporation (VCC)

VCC has population of about 3.27 lakhs and generates about 107 tons (TPD) of MSW and has submitted the DPR for transportation, development of waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill, social forestry & IEC activities, with a total project cost of Rs. 12.27 Cr and O&M Cost/annum of Rs. 10.73 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 12.27 crores
2	Capital Cost / Ton (110 TPD)	Rs. 11.15 lakhs / Ton
3	Funding pattern (Capital cost)	GoI share @ 20% of Project cost = Rs. 12.27 Cr x 20% = Rs. 2.45 Cr GoK share @ 1/3rd of GoK share = Rs. 2.45 Cr x 1/3 = Rs. 0.82 Cr Available ULB funds under 13 FC & 14 FC = Rs. 4.86 Cr Total = Rs. 2.45 Cr + Rs. 0.82 Cr + Rs. 4.86 = Rs. 8.13 Cr
4	Deficit (Capital cost)	Rs. 12.27 Cr – Rs. 8.13 Cr = Rs. 4.14 Crores
5	Total O & M cost	Rs. 10.73 crores / annum (including all the SWM activities of door-to-door collection, street sweeping, secondary collection & transportation, dry waste collection centre, processing & disposal etc.)
6	O & M Cost / Ton	Rs. 2673 / Ton

Decision: HPC accorded approval for the proposed DPR of VCC for solid waste management with a project cost of Rs. 12.27 Cr & O&M cost of Rs. 10.73 Cr/annum, according to the funding pattern shown above, with the condition of obtaining technical sanction from the newly constituted SBM Technical Committee. HPC also approved to bridge the deficit in capital cost of Rs. 4.14 Cr by funding 50% (Rs. 2.07 Cr) from SFC SWM grants and remaining 50% (Rs. 2.07 Cr) from own resources of Vijayapura CC in the year 2017-18.

(b) Davanagere City Corporation (DCC)

Mission Director informed the HPC that Davanagere CC had submitted a DPR for development of processing & disposal facility of 200 TPD capacity at a capital cost of Rs. 27.41 Cr and with a deficit of Rs. 20.11 Cr for approval. The DPR was placed in the 1st HPC meeting held on 5-10-2015 and the subject was deferred with the following decision:

Decision: The subject was deferred with a direction that the Corporation has to bear the gap in development of processing & disposal facility through its own financial resources. Accordingly, a revised proposal may be resubmitted for approval.

Accordingly, DCC has resubmitted the DPR incorporating the necessary changes to meet the compliance to the earlier observations.

DCC has population of about 4.35 lakhs and generates about 140 tons (TPD) of MSW and has resubmitted the DPR for development of 200 TPD capacity waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill with a total project cost of Rs. 26.40 Cr and O&M cost/annum of Rs. 18.73 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 26.40 crores
2	Capital cost / Ton (200 TPD)	Rs. 13.20 lakhs / ton
3	Funding pattern (Capital cost)	GoI share @ 20% project cost = Rs. 5.28 Cr GoK share @ 6.66% = Rs. 1.76 Cr Total = Rs. 7.04 Cr ULB Share = Rs. 5.00 cr Total = Rs. 12.04 cr
4	Deficit (Capital cost)	Rs. 26.40 Cr – Rs. 12.04 Cr = Rs. 14.36 Crores
5	Total O & M cost for proposed DPR	Rs. 18.73 crores / annum (including all the SWM activities of door-to-door collection, street sweeping, secondary collection & transportation, processing & disposal etc.)
6	O & M Cost / ton	Rs. 2566/ton

Decision: HPC accorded approval for the proposed DPR of DCC for solid waste management with a project cost of Rs. 26.40 Crores and O & M Cost of Rs. 18.73 Cr / annum, according to the funding pattern shown above, with a condition of obtaining technical sanction from the newly constituted SBM Technical Committee. The HPC also approved to bridge the deficit in capital cost of Rs. 14.36 Cr by funding 50% (Rs. 7.18 Cr) from SFC SWM grants and remaining 50% (Rs. 7.18 Cr) from own resources of Davanagere CC in the year 2017-18.

(c) Kanakapura CMC

Mission Director informed the HPC that the DPR pertaining to Kanakapura CMC was placed before the HPC for approval in the 1st meeting held on 5-10-2015, but the subject was deferred with the following observations:

- *CMC has to revisit the details regarding quantity of waste generated in Kanakapura CMC.*
- *The Capital cost is high for the proposed quantity and the CMC can re-verify the data & present the revised proposal in the next HPC meeting.*

Accordingly, Kanakapura has resubmitted the DPR incorporating the necessary changes to meet the compliance to the earlier observations.

Kanakapura CMC has a population of about 0.54 lakhs and generates about 23 tons (TPD) of MSW and has resubmitted the DPR for development of 30 TPD capacity waste processing facility (windrow composting & vermi composting), recycling facility, sanitary landfill, with a total project cost of Rs. 4.99 Cr and O&M cost/annum of Rs. 0.85 Cr, for approval. The details are as below:

1	Capital cost of DPR	Rs. 4.99 crores
2	Capital Cost / Ton (30 TPD)	Rs. 16.63 lakhs / ton
3	Funding pattern	GoI share @ 20% of DPR Cost = Rs. 4.99 Cr x 20% = Rs. 0.998 Cr GoK share @ 6.66% of DPR Cost = Rs. 4.99 Cr x 6.66% = Rs. 0.332 Cr Total = Rs. 1.33 Cr
4	Deficit	Rs. 4.99 Cr – Rs. 1.33 Cr = Rs. 3.66 Cr deficit
5	Financial arrangement for the deficit project cost	a) SFC (FY: 2016-17) = Rs. 100.00 Lakhs b) 14th Finance Commission = Rs. 65.00 Lakhs c) ULB Share (FY: 2016-17) = Rs. 60.00 Lakhs d) SFC (FY: 2017-18) = Rs. 80.00 Lakhs e) ULB Share (FY: 2017-18) = Rs. 61.00 Lakhs Rs. 3.66 Crore is contributed from Kanakapura CMC
6	Total O & M cost	Rs. 85.60 lakhs / annum (for processing disposal and recycling facilities)
7	O & M Cost / ton	Rs. 782 / ton

Decision : HPC accorded approval for the proposed DPR of Kanakapura CMC for developing the 30 TPD waste processing & disposal facility with a project cost of Rs. 4.99 Crores and O&M cost of Rs. 85.60 lakhs / annum according to the funding pattern as shown above, with a condition

that, deficit in capital cost of Rs. 3.66 Cr will be contributed by Kanakapura CMC as already committed by the CMC.

(d) SWM DPRs pertaining to BBMP

Mission Director informed the HPC that BBMP has submitted a proposal through KUIDFC for establishment of waste processing & land filling facilities in 7 different locations with a total capacity of 2300 TPD at a total project cost of Rs. 440 Cr vide letter dated 21-01-2016, requesting to release the funds under SBM (GOI & GOK share) which is detailed below:

Rs in Crore

No	*Plant*	*Capacity (TPD)*	*Total*
1	KCDC-Kudlu	500	60.37
2	Kannahalli	500	77.27
3	Seegehalli	200	39.75
4	Chikkanagamangala	500	70.58
5	Subbarayanapalya	200	43.03
6	Lingadheeranahalli	200	40.29
7	Doddabidarakallu	200	40.87
8	Procurement of Temporary Shed at Mavallipura	-	1.46
9	Land Fill facility –Kannur & Hullahalli	-	27.03
	KRIDL Charges	-	31.69
	Consultancy Charges	-	1.82
	Lab equipments, CCTV etc	-	5.84
Total		2,300	440.00

Mission Director further informed Committee that, BBMP has submitted the proceedings of the Empowered Committee meeting constituted under the Chairmanship of ACS, UDD for verifying and according approval for SWM Projects. As per the SBM guidelines, the ULBs can avail grants upto 20% of the Project Cost (DPR Cost) from GoI and State matching share of 1/3rd of Central share. Based on the SBM guidelines admissible project cost for the proposed projects is Rs. 408.31 Cr and accordingly BBMP is eligible for 20% of Central share of Rs. 81.66 Cr and State share of Rs. 27.22 Cr. It was also submitted that KRIDL charges are not permissible under SBM guidelines and DPR preparation charges can be claimed as per SBM guidelines under Capacity Building and A&OE component.

Decision: HPC ratified the approval accorded by the Empowered Committee for the above proposal submitted by BBMP for a total cost of Rs. 406.49 Cr, excluding the KRIDL charges of Rs. 31.69 Cr and Consultancy charges of Rs. 1.82 Cr. In addition, the HPC also accorded approval to bear the DPR preparation charges (Consultancy charges) as per the SBM norms.

Agenda No. 7 - Approval for providing funds under 24.75%, 7.25% & 3% for construction of IHHL with UGD connection

Mission Director informed the HPC that, as the unit cost of IHHL is approximately Rs. 20,000 – Rs. 25000, the Central & State assistance adding together under SBM is only Rs. 5333/-. In order to provide more financial assistance for the successful implementation of construction of IHHL, the following financial model was proposed for approval of HPC in its first meeting held on 05-10-2015 and the HPC has accorded the approval for the same.

(Amount in Rs)

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL(superstructure & twin pit/septic tank)	4000	1333	9667/-
Insanitary latrine to sanitary latrine (single pit- twin pit/septic tank)	4000	1333	4667/-
UGD connection	4000	1333	-
Community toilet (Rs.65,000/seat)	26,000/seat	8667/seat	30333/-

Mission Director further informed that, in the above proposal, no provision was made for construction of new IHHL with UGD connection and hence requested HPC to accord approval for providing Rs. 4667 from the 24.10%, 7.25% & 3% to the eligible beneficiaries, who would go for construction of IHHL with UGD connection.

Decision: HPC accorded the approval to provide Rs. 4667/- from 24.10%, 7.25% & 3% schemes for construction of IHHL with UGD connection under SBM as below.

(Amount in Rs)

Details	SBM Central share	SBM State share	24.10%, 7.25% & 3%
IHHL (superstructure & UGD connection)	4000	1333	4667/-

Agenda No. 8 - Approval for entrusting the work of construction of Community Toilets / Public Toilets (CTs/PTs) works and SWM Projects to NBCC.

Mission Director informed the HPC that the Joint Secretary, MoUD vide DO letter dated 17-12-2015 has recommended the State Govt. to entrust the work of construction of CTs/PTs to National Building Construction Corporation (NBCC) in order to speed up the construction of CTs & PTs works. It is proposed

to adopt prefabricated toilet blocks for construction of CTs & PTs and as of now, 5 models have been executed by NBCC.

Sl. No.	Type of Material	Cost per toilet seat	Extra features
1	PPGI (Pre Painted Galvanized Iron) PUF Panels	1.5 lakhs	Bio digester developed by DRDO @ Rs. 35000 per Seat Solar system with LED light @ Rs 25000 per seat
2	FRP (Fiber Reinforced Panel)	1.5 lakhs	
3	ACP Sheets (Aluminum Composite Panel)	1.5 lakhs	
4	Wood Polymer Composite Panel (WPC) with PUF	2.0 lakhs	
5	PUF Cement board	1.25 lakhs	

The HPC discussed the agenda in detail and expressed the opinion that the NBCC will have to sublet the work to local contractors for execution. HPC felt it was rather better to entrust it to KRIDL which already has exemption under KTPP Act for taking up works up to Rs. 2.0 crore.

Decision: HPC rejected the proposal of contracting the work of construction CT/PT to NBCC and directed the SMD to consider entrusting the said works to KRIDL, if required.

Agenda No. 9 - Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.

Mission Director informed the HPC that, as per the GO dated 17-08-2015 approval to constitute a Society (KUSBMA) has been accorded by the State Cabinet and details regarding (proposed) composition, organizational structure & functions of said Society are given in Annexure - II.

Decision: HPC accorded the approval to constitute Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of SBM for the mission period.

Additional Agenda with permission of the Chair

SMD informed that Mysuru CC and Kapu TMC have submitted the DPR for municipal solid waste management at a very short notice and the same is being placed before HPC under additional agenda.

(a) Mysuru City Corporation (MCC)

MCC which has population of 9.20 lakhs and generates about 402 TPD of MSW has submitted the DPR for municipal solid waste processing and disposal facilities at 3 different locations of Mysuru City

(Establishment 200 TPD Processing facility & Sanitary Landfill at Kesare, establishment of 100 TPD processing facility at Rayanakere & remodeling of existing 200 TPD processing facility at Sewage Farm, Vidyaranyapuram) with a total project cost of Rs. 53.70 Cr and O&M Cost/annum of Rs. 48.84 Cr, for approval. The details are as below:

1	Capital cost of DPR	Kesare (200 TPD) – Rs. 27.21 Cr Rayanakere (100 TPD) – Rs. 13.97 Cr Existing (200 TPD) – Rs. 12.53 Cr Total - Rs. 53.71 crores
2	Capital Cost / Ton (500 TPD)	Rs. 10.74 lakhs / ton
3	Funding pattern	GoI share @ 20% of project Cost = Rs. 10.74 Cr GoK share @ 1/3rd of GOI share = Rs. 3.57 Cr ULB reserved funds = Rs. 7.35 Cr TOTAL Rs. 21.66 Cr
4	Deficit (Capital Cost)	(Rs. 53.71 Cr – Rs. 21.66 Cr) = Rs. 32.05 Cr
5	Total O & M cost	Rs. 48.84 Cr/annum (including all the SWM activities such as door-to-door collection, street sweeping, secondary collection & transportation, processing & disposal etc.)
6	O & M Cost / ton	Rs. 2676 / ton

The HPC discussed the proposal in detail and accorded approval to the project with the condition that

i. **The DPR will be technically scrutinised by the State level Technical Committee.**
ii. **MCC shall obtain the NOC from KSPCB, AAI and concerned Gram Panchayath for the newly proposed SWM sites i.e. at Kesare & Rayanakere.**
iii. **The deficit in capital cost has to be borne by the MCC from its own resources as the City Corporation is financially sound.**

(b) Kapu TMC

Kapu TMC which is a newly formed ULB with population of 21,887 generates about 10 TPD of waste and has submitted a DPR for collection and transportation of waste pertaining to Kapu TMC and establishment of waste processing and disposal facility pertaining to both Kapu TMC and the surrounding seven villages (Padoor, Majoor, Innanje, Belpu, Kuthyar, Yellur & Padebettu) The seven villages have a population of 21255 and generate about 5-6 TPD of MSW.

Mission Director informed the HPC that, the TMC wants to accommodate processing and land filling of MSW from these villages as a goodwill measure, as the land for establishment of processing and land filling facility is located in the vicinity of these villages. However, the TMC intends to recover the O&M

cost from the Gram Panchayaths concerned based on the actual operational costs and the MSW that is supplied to the processing facility from these project villages.

1	SWM activities considered	1. Collection and transportation of waste generated only in Kapu TMC. 2. Processing and disposal of waste adopting compost processing technology and establishment of sanitary landfill facility for disposal of inerts and development of basic infrastructure i.e. security room, administration block, toilets, weigh bridge, roads, drains, leachate collection pond, green belt and electrical works (internal & external) for Kapu TMC and the surrounding seven villages.
2	Capital cost of DPR	Total capital cost: Rs. 750.68 Lakhs (Kapu TMC + 7 villages)
3	Capital Cost / Ton	Rs. 32.92 lakhs/ton
4	Funding pattern (Capital cost)	Capital Cost considered for availing grants for Kapu TMC is Rs. 526.23 lakhs only. GoI share @ 20% of Project cost = Rs. 526.23 lakhs x 20% = Rs. 105.25 lakhs GoK share @ 1/3rd of GoK share = Rs. 105.25 lakhs x 1/3 = Rs. 35.08 lakhs Available ULB funds under SFC Special Grant = Rs. 500 lakhs Total = Rs. 105.25 L + Rs. 35.08 L + Rs. 500 L = Rs. 640.33 lakhs
5	Deficit (Capital cost)	Rs. 750.68 lakhs – Rs. 640.33 lakhs = Rs. 110.35 lakhs
6	Total O & M cost	Rs. 102.68 Lakhs per annum (including collection and transportation of waste generated in Kapu TMC and processing & disposal of waste for Kapu TMC and the surrounding seven villages)
7	O & M Cost / ton	Total: Rs. 2071 / ton C & T: Rs. 1600/ton (10.22 TPD x 365 days) P & D: Rs. 471/ton (25 TPD x 365 days)

The HPC discussed the proposal in great detail and decided as below.

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Decisions

i. **HPC agreed that, though the proportional capital cost on account of 7 project villages is Rs. 2.25 Cr, since the ULB is contributing more, the balance capital cost to be contributed from the villages is Rs. 1.10 Cr.**
ii. **HPC directed the TMC to obtain the consent from the said 7 villages for bearing the balance capital cost of Rs. 1.10 Cr and O&M cost of Rs. 471/ton which will be subject to increase in future depending on the actual operational costs.**
iii. **HPC directed the TMC to sign a MoU with the Gram Panchayaths of the 7 project villages for the same**
iv. **HPC also decided that the deficit in the capital cost of about Rs. 110.35 lakhs may be obtained from RDPR department.**

(c) Tumkur City Corporation (TCC)

TCC had submitted a proposal for development of 100 TPD capacity processing facility with an estimated cost of Rs. 8.59 Cr, which was approved in the previous HPC meeting held on 05-10-2015 but there was a deficit in capital cost of Rs. 6.20 Cr and hence approval was accorded with a condition that TCC has to bear the entire deficit cost. The Commissioner, TCC has requested the SMD to provide atleast 50 % of the deficit amount, as the TCC is not in a position to bear the entire deficit in capital cost.

Decision: HPC discussed the proposal in detail and accorded approval for providing 50% of deficit amount in capital cost i.e., Rs. 3.10 Cr from SWM SFC grants to TCC with a condition that remaining 50% deficit amount has to be borne by TCC.

ACS, UDD opined that since the subsidy under SBM (Urban) is far less when compared with subsidy in SBM (Rural), steps must be taken to increase the subsidy on par with SBM(R) so that considerable physical progress can be shown under SBM.

It was also mentioned that increasing the state share from Rs. 1333 to Rs. 8000 for construction of IHHL would entail an additional financial burden of approximately Rs. 285.24 Cr, which spread over 3 years would amount to approximately Rs. 95.08 Cr/ year.

In order to speed up the implementation of SBM in the State, HPC suggested the following actions

i. **The State Mission Directorate (SMD) shall publish the details of ULBs w.r.t. SWM in its website in order to attract ideas about SWM technologies.**
ii. **SMD shall publish the contact details of Project Directors such as phone nos., e-mail ID etc on its website.**

iii. **A proposal should be submitted by UDD to Finance Department to enhance the State subsidy from Rs. 1333 per IHHL to Rs. 8000 per IHHL, if necessary by reducing allocation or utilising savings under other heads.**

iv. **The SWM DPRs shall be placed before the SBM Technical Committee (TC) to check its technical correctness and brought to the HPC only after obtaining the TCs recommendations / approval.**

v. **Chairman, HPC directed Urban Development Dept. and Finance Dept. to submit a note, identifying the schemes which have unspent funds that can be earmarked for implementation of SBM.**

vi. **HPC directed SMD to bring only those DPRs for SWM which have a project cost of more than Rs 10 crore to the Committee for approval.**

vii. **HPC also directed the DC of the districts to identify suitable land for establishing processing & landfill facility in the 57 newly created ULBs.**

The meeting ended with a vote thanks to the Chair and all the Committee members.

16.2.16

(ARVIND JADHAV)
Chief Secretary, Govt. of Karnataka and
Chairman, HPC

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Annexure-I

Members Present:

1. Sri Aravind Jadav, I.A.S, Chief Secretary, Government of Karnataka.
2. Sri T.M Vijay Bhaskar I.A.S, Additional Chief Secretary to Govt., Urban Development Department, Bangalore and Chairman, BWSSB, Cauvery Bhavan, Bangalore.
3. Sri M Lakshminarayana I.A.S, Principal Secretary to Govt., Health & Family Welfare Department, Vikasa Soudha, Bangalore.
4. Sri Anil Kumar T.K. I.A.S, Secretary to Govt., Urban Development Department (Municipalities And Urban Development Authorities), Bangalore.
5. Sri Satyamurthy K.S I.A.S, Commissioner, Education Department, Bangalore.
6. Sri Ramachandra I.F.S, Secretary to Govt., Ecology & Environment Department, Bangalore.
7. Dr. Manjula N. I.A.S, Director, Directorate of Municipal Administration, Bangalore.
8. Sri Subodh Yadav I.A.S, Special Commissioner, BBMP Bangalore.
9. Smt Sindhu B I.A.S, Deputy Secretary to Govt., F.D (Exp), Vidhana Soudha, Bangalore.
10. Sri Vijayakumar Gogi I.F.S, Secretary to Govt., Forest Department, Bangalore.
11. Sri N.T Abru , Deputy Secretary to Govt., Infrastructure Development Department, Vikasa Soudha, Bangalore.
12. Dr C.G Betsurmath, K.A.S Commissioner, Mysore City Corporation. Mysore.
13. Sri T. Bissegowda K.E.S, Commissioner, Karnataka Slum Board, Bangalore.
14. Sri D.R Kumaraswamy Chief Environmental Officer, KSPCB, Bangalore.
15. Sri Ashok Jain , General Manager (UA), KUIDFC, Bangalore.
16. Sri Venkatesh Kadagadakai G, K.M.A.S Director, State Institute of Urban Development, Mysore.
17. Sri B.H Narayanappa K.M.A.S Commissioner, Davanagere City Corporation.

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18. Smt D. Padmavathi, Marketing Officer, DD Prasara Bharathi, Bangalore.
19. Sri K.A Dayanand Director, Department of information and Public Relations. Bangalore.
20. Sri K Chiranjeevi Deputy Secretary, Home Department, Bangalore.
21. Sri Somesh M.C Executive Engineer, DMA Bangalore.
22. Sri Ramesh D, Municipal Commissioner, Kanakapura CMC.
23. Sri S.P Rudra Murthy Chief Engineer, BWSSB, Bangalore.
24. Dr. H Ramachandra, Health Officer, Mysore City Corporation.
25. Sri M.S Palaksha, Executive Engineer, BBMP, Bangalore.
26. Sri N. B Baligar, Assistant Director, Social Welfare Department, Bangalore.
27. Sri Udayadri, Programme Executive, All India Radio, Bangalore.
28. Smt Anupama M.S, Producer All India Radio, Bangalore.
29. Sri Gurumurthy, for Director, Information Department
30. Sri Philomena Lobo, Director, Education Department, Bangalore.
31. Smt Sandya Narayanan, Member, Solid Waste Management, Round Table, Bangalore.
32. Sri N.S Ramakanth, Member, Solid Waste Management, Round Table, Bangalore.
33. Sri Ramakrishna, Chief Engineer, BWSSB, Bangalore.
34. Sri B.S Govindaraj, Executive Engineer, KUWS&DB, Bangalore.
35. Sri Jafar syed, Environmental Engineer, Davanagere City Corporation.
36. Dr. R.M Sujjan, Joint Director, Quality assurance.
37. Sri Jagadeesh S.R, Environmental Engineer, Vijayapura, City Corporation.
38. Sri Nagesh Kumar, Environmental Engineer, DMA Bangalore.
39. Smt. Snehalatha S V, Environmental Engineer, DMA Bangalore.
40. Smt. Bhanumathi V, Environmental Engineer, DMA Bangalore.
41. Sri Mohan kumar V, Environmental Engineer, DMA Banglore.
42. Sri D Sujan Asha, Consultant for Kapu TMC.
43. Smt Sapna N, PM (Env) eParivarthan, Bangalore.
44. Sri Chidambar B.N, Consultant, eParivarthan, Bangalore.
45. Sri Mahendra Kumar M.C, Consultant Kanakapura.

Annexure-II

Karnataka Urban Swachh Bharat Mission Agency (KUSBMA)

Proposed Founding members of the Society

Sl. No.	Name	Designation
1	T.M. Vijaya Bhaskar	ACS to Urban Development Dept.,
2	Subhash Chandra	Principal Secretary to Govt of Karnataka, Rural Development & Panchayath Raj Dept.
3	T.K. Anil Kumar	Secretary to Govt. of Karnataka, Urban Development Department.
4	G. Kumar Naik	Commissioner, Bruhath Bengaluru Mahanagara Palike.
5	Pankaj Kumar Pandey	Managing Director (I/c), Karnataka Urban Infrastructure Development Corporation.
6	Dr. N. Manjula	Director, Directorate of Municipal Administration.
7	D. Chandrashekaraiah	Joint Director (Planning), Urban Development Department,
8	Venkatesh Kadagadkai	Joint Director , State Institute for Urban Development (SIUD)

Proposed Governing Council of the Society

1	ACS to Urban Development Dept.	Chairperson
2	Principal Secretary to Govt. of Karnataka, Rural Development & Panchayath Department.	Member
3	Secretary to Govt. of Karnataka, Urban Development Department	Vice-Chairperson
4	Commissioner, Bruhath Bengaluru Mahanagara Palike	Member
5	Managing Director, Karnataka Urban Infrastructure Development & Finance Corporation (KUIDFC)	Member
6	Director, KUSBMA (Director, Directorate of Municipal Administration)	Member Secretary
7	Joint Director (Planning), Urban Development Department,	Member
8	Joint Director (Finance), Directorate of Municipal Administration,	Member

Proposed Full Members of the Society

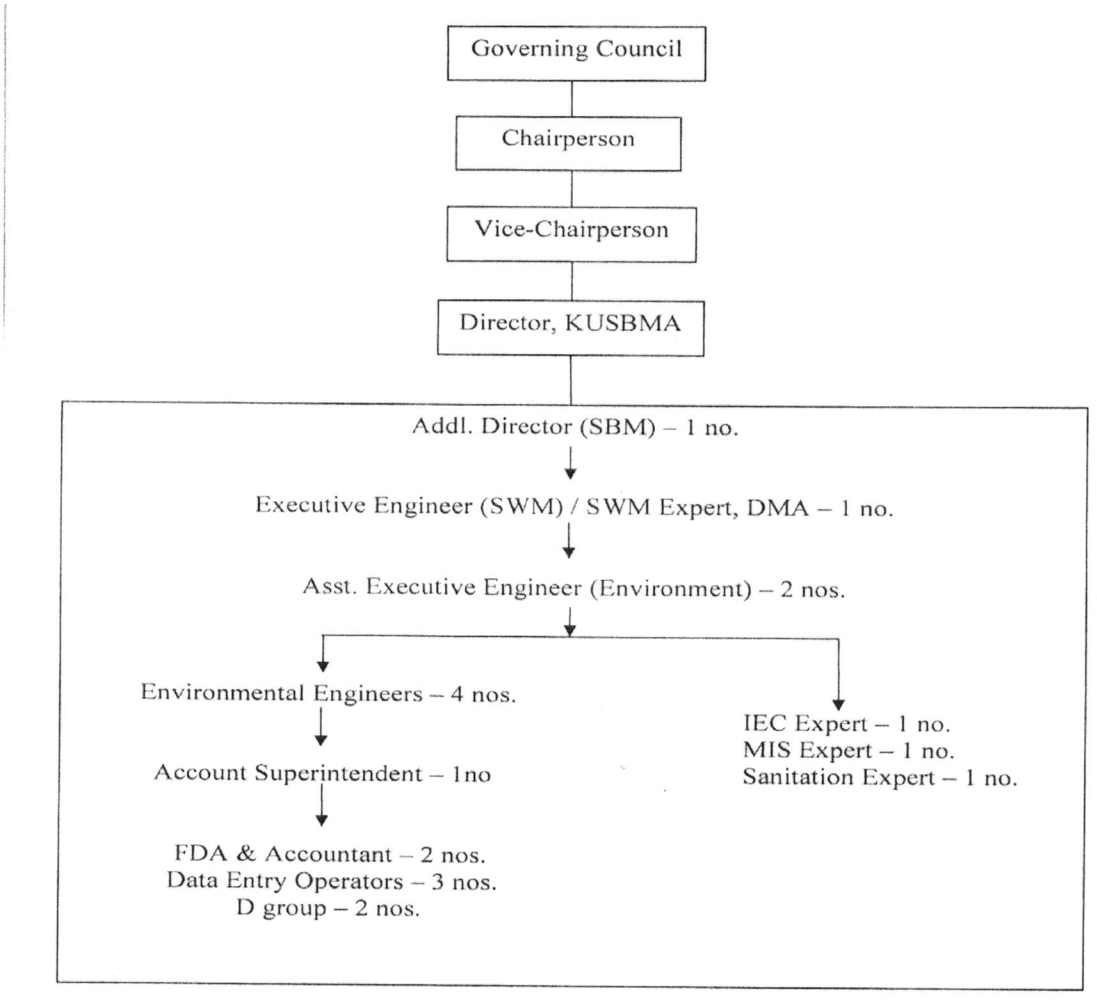
1	ACS/Principal Secretary to Government of Karnataka, Urban Development Department	President
2	Principal Secretary to Government of Karnataka, Finance Department	Member

3	Principal Secretary to Government of Karnataka, Rural Development & Panchayat Raj Dept.	Member
4	Principal Secretary to Government of Karnataka, Planning Department	Member
5	Secretary to Government of Karnataka, Urban Development Department	Member
6	Secretary to Government of Karnataka, PMU, Finance Department	Member
7	Secretary to Government of Karnataka, Public Works Department	Member
8	Commissioner, BBMP	Member
9	Managing Director, KUIDFC	Member
10	Managing Director, KUWS&DB	Member
11	Member Secretary, Karnataka State Pollution Control Board	Member
12	Commissioner, Karnataka Slum Development Board.	Member
13	Commissioner, Health & Family Welfare Services	Member
14	Commissioner , Information Department	Member
15	Commissioner, Directorate of Public Instruction	Member
16	Managing Director, Karnataka Compost Development Corporation (KCDC)	Member
17	Director, State Institute of Urban Development (SIUD)	Member
18	Chief Engineer (SWM), BBMP	Member
19	Director, Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) (Director, State Mission Directorate)	Member-Secretary

Private Members of the Society

1	Co-ordinator, CMAK , Bengaluru	Member
2	Sri Chanakya, Chief Research Scientist, IISc	Member
3	Sri Basavaiah, SWM Expert	Member
4	Director General, Environmental Management & Policy Research Institute (EMPRI), Bengaluru	Member
5	Representative of Infrastructure Development Corporation Ltd Karnataka (IDECK), Bengaluru	Member

Organizational Structure of KUSBMA



Activities and functions of KUSBMA

Activities of the Agency

The Agency shall undertake all activities that may be necessary for the implementation of the projects and in particular for the achievement of the principles and objectives. Primarily, the activities would be the following:

- Preparation of State Sanitation Strategy (SSS)
- Receiving grants/funds from Central Govt. and disbursement of grants to the concerned ULBs/beneficiaries.
- Issuing guidelines / directions to ULBs for preparation of city level plans.
- Selection of reputed technical institutions such as IITs, NITs, State Technical Institutions etc. for carrying out appraisal of DPRs /CSPs

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- Empanelment of Consultants for preparation of DPRs for ULBs and to carryout independent inspection during the implementation of Projects and to supervise the implementation activities.
- Assisting State Mission Directorate in approval of SWM Projects upto the cost of Rs. 5 crore, submitted by ULBs.
- Prepare plans for additional resource mobilization.
- Plan for short, medium and long term cash flows
- Recommending proposals w.r.t. release of installments for the Projects under Mission.
- Monitoring the outcome of sanctioned and completed projects under the Mission and also supervision of O & M arrangements.
- Review of capacity building & training programmes.
- All the concerned subjects in order to achieve effective implementation of Mission or subjects referred by State Mission Directorate / High Power Committee

Functions of the Agency: In addition to the regular functions, KUSBMA has to perform the following functions;

- Preparation / Finalization of State Sanitation Strategy and City Sanitation Plans
- To receive the central grants in the pool fund, to disburse it to concerned beneficiaries / ULBs.
- Issue guidelines / directions to ULBs for preparing city plans.
- Empanel eligible consultants / reputed Technical Institutes to appraise the DPRs submitted by ULBs
- Preparation of Project Reports for the implementation of State Level Swachh Bharat Mission.
- To empanel the reputed & experience consultants to perform the following function
- Preparation of DPRs
- Carrying out independent review & supervise the project implementation.
- Empanel technical institutes such as IISC, NIT, State Technical universities etc. for the evaluation of DPRs.
- Approve the SWM projects recommended by the ULBs.
- Plan for additional resources
- Plan for short, medium & long term financial outflow
- Recommend the proposals regarding release of installments for the projects under the Mission.
- Supervision of O&M system, outcome of sanctioned & completed project approved under the Mission.
- Review the capacity building & training programme process.
- Any related issues in effective implementation of the Mission and other matters referred by State Mission Directorate / High Powered Committee

- Responsibilities of implementation of projects sanctioned under Mission and as per the advice of State Mission Director /High Power Committee /National Mission Directorate to assist ULBs in designs, project preparation, projects, estimates etc.

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Proceedings of the 3rd High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 03-10-2016 at Room no 334 , Vidhana Soudha.

List of participants is enclosed as **Annexure-1.**

Director, State Mission Directorate (Swachh Bharat Mission Urban) welcomed the Chairman and members for the 3rd HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

Agenda No.1 - Action taken report on Agenda subjects of 2nd HPC Meeting held on 29-01-2016.

Action taken report of the previous meeting was presented before the Committee

Agenda no.	Subject	Action Taken
Agenda 1	**Action taken report on Agenda subjects of 1st HPC Meeting held on 05-10-2015**	-----
Agenda 2	**Approval to include Mayors / Presidents of ULBs in the District Level Monitoring Committee (DLMC) under the Chairmanship of District-in-Charge Minister**	GO has been issued in this regard
Agenda 3	**Ratification for the SBM Action Plan for the year 2015-16**	Committee ratified the SBM Action Plan for the year 2015-16
Agenda 4	**Approval of SBM Action Plan for Mission Period**	Action plan for the year 2016-17 has been submitted to MOUD on 3-6-2016
Agenda 5	**Approval for entrusting the work of IEC campaign on SBM to AIR & DD Chandana.**	Work orders were given to AIR and to DD Chanadana on 16-2-2016 for production of jingles & spots. AIR has submitted draft gingles which has been submitted to government for approval and Doordarshan has submitted draft spots & sighting quality issue DD has been asked to rework on the same.
Agenda 6	**Approval of DPRs pertaining to Vijayapura, Davanagere and Kanakapura on SWM**	Action has been initiated by the Government

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Agenda 7	**Approval for providing funds under 24.75%, 7.25% & 3% for construction of IHHL with UGD connection**	Same has been communicated to all ULBs on 16-2-2016.
Agenda 8	**Approval for entrusting the work of construction of CT/PT works and SWM Projects to NBCC.**	HPC did not give its consent to the above proposal and directed the SMD to consider shifting the said works from NBCC to KRIDL.
Agenda 9	**Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate.**	Consent to drop the issue is being sought in the current meeting.
Agenda 10	**Additional Agenda brought to the HPC with permission of the Chair Mysuru City Corporation (MCC) & Kaup TMC**	GOs have been issued.
Agenda 11	**The ULBs, after obtaining the approval for the SWM projects, shall within 15 days of GO issued invite the tenders.**	Action has been initiated by the Government.
Agenda 12	**The State Mission Directorate (SMD) shall publish the details of ULBs w.r.t. SWM in its website in order to attract private operators to set up the SWM facilities such as waste-to-energy projects etc.**	As per Sri. Kasturi Rangan report in order to set up waste to energy plant, minimum 500 TPD of dry waste is required. Hence request has been sent to KUIDFC to conduct feasibility analysis for setting up 3 regional waste to energy projects in Mysore, Gulbaraga and Dharwad (cluster approach)
Agenda 13	**SMD shall publish the contact details of Project Directors such as phone nos., e-mail ID etc in its website.**	Has been published in municipal administration website
Agenda 14	**The SWM DPRs shall, before bringing to the HPC, be placed before the SBM Technical Committee to check its technical correctness and brought to the HPC only after obtaining the TCs recommendations / approval.**	The SWM DPRs of 65 ULBs have been technically scrutinized by SLTC on 6-2-2016, 25-2-2016, 13-5-2016, 25-8-2016 & 17-9-2016 SLTC meetings. Among which 62 DPRs will be presented in the present HPC meeting for information and for assigning responsibility to Secretary, UDD for according administrative approval.

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Agenda 15	**HPC directed the FD, GoK to submit the details regarding various CSS existing for construction of IHHL.** **HPC directed FD to take necessary steps to divert additional funds from the Nagarothana scheme, towards construction of IHHL under SBM.**	Rs.737.19 Crs of unspent amount is available under 2014-15 & 2016-17 SCP/TSP program. A proposal has been submitted by UDD for seeking Rs.92 Crs under SCP/TSP towards construction of IHHHL under Swachh Bharat Mission. By doing so it is expected to construct around 71,421 IHHL and 3609 CT seats.
Agenda 16	**HPC directed SMD to bring only SWM projects to the Committee, which are more than Rs. 5.00 Cr of project cost.**	62 SWM DPRs whose cost is below 10 Crores has been scrutinized and being presented in the current HPC meeting.

Decision: The Committee noted the action taken report on the proceeding of the HPC meeting held on 29-01-2016 and observed as follows:

1. Urban Development Department (UDD) needs to work out the total fund requirement for release of additional amount of Rs.9667/- so that unit cost of Rs.15,000/- can be made available for IHHL with Septic tank/twin pit latrine and in case of IHHL to be connected to UGD then additional fund of Rs.4667/- be made available as State share so that Rs.10,000/- is made available for the said purpose. This amount is apart from agreed upon State share of Rs.1333/- along with Central Share of Rs.4000/- for IHHL. The cost implication to meet 2016-17 targets needs to be submitted by UDD to FD within 15 days. The proposal should indicate total financial implication for the entire Mission period so that FD can consider including the same in the budgets of the coming years.

2. The ULBs need to give importance to the operation & maintenance of community /public toilets. First priority for maintenance of community toilet should be given to community (families attached with usage of community toilets) itself, so that financial burden on ULB towards maintenance of community toilet can be reduced.

3. If community is not willing to take up maintenance of community toilet, then ULB is left with no option but to outsource the cleaning & maintenance of CT. An institutional mechanism needs to be put in place for this to enable the municipality to outsource the work to SHG/NGO/private agency. A mechanism for collection of user charges with the cost needs to be worked out and added to property tax.

4. In connection with solid waste management, segregation at source, mechanism of transporting the segregated waste to designated waste processing facilities, development of decentralised waste processing facilities has to become driving forces for effective waste management in State.

5. State/ULBs need to take all-out efforts required for making the State ODF (Open Defecation Free) well within the target year. IHHL target for the year 2016-17 & 2017-18 needs to be enhanced to achieve this. Competent authority has to issue GO approving SWM DPRs which have been already approved by HPC at the earliest preferably within 15 days.

6. KUIDFC need to take immediate steps required for carrying out feasibility analysis for setting up of waste to energy cluster in 3 regions namely Mysore, Kalaburagi and Dharwad.

7. Proposal for Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of Swachh Bharat Mission (Urban) which was earlier approved by 2nd HPC is nullified as requested by State Mission Directorate.

8. In future HPC should meet regularly to approve adequate number of proposals so that maximum benefit can be availed by the State within the Mission period.
9. State Mission Directorate has to follow up with MOUD for inclusion of 57 newly constituted ULBs.

Director, DMA further presented the following agendas to the Committee and decisions of the HPC are as detailed below;

Agenda No.2: Approval for SBM Action Plan for the Year 2016-17

The approved detailed action plan is enclosed as Annexure - 2

Agenda No. 3 Approval for IEC & Capacity Building action plan for the year 2016-17 under Swachh Bharat Mission

A tentative action plan has been submitted for taking up Capacity building for the year 2016-17 for an estimated cost of Rs. 1122 lakhs and details are as below. Approval of the Committee was sought for the same in order to submit the same to MoUD of GoI.

Total Funds required under CB and A & OE

Sl. No.	CB and A & OE Activities	Total Cost (Rs. lakhs)
1	Training & Workshops	50
2	TA&DA for SMD officers for visits, tours	50
3	Study tours for ULB officials & elected representatives	100
4	DPR Preparation cost	877

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5	Phone / Xerox charges	2.00
6	Meetings – sitting fee, food & beverages, printing, miscellaneous	10.20
7	Salary for outsourced experts	32.40
	Total	**11.22 Cr**

Decision: After detailed deliberations the Committee approved Capacity Building action plan for an estimated cost of Rs.1122 lakhs and approved proposed activities under IEC action plan subjected to a condition that the detailed IEC action plan with cost estimates will be presented in the next HPC meeting.

Agenda No.4: Ratification for release of IHHL Funds to SWM (BBMP)

MOUD has released Rs.30.86 Cr as 2nd installment for IHHL to the State for the year 2015-16. State Government released Rs.41.15 Cr to State Mission Directorate after incorporating State share of Rs.10.29 Cr on 23-3-2016. Meanwhile MoUD has sought UCs for the funds already released for the 2015-16 during March 2016. Since BBMP has already developed 7 SWM processing facilities, that once Rs.52.19 Cr (Rs.39.14 of Central & Rs.13.5 Cr of State share) which was meant for SWM at that time is released, same can be recouped for IHHL. Subsequently of Rs.41.15 Cr has been released to BBMP and UCs have been received. Also Rs. 52.19 Cr has been released to the State Mission Directorate for SWM purpose, and out of which Rs. 41.15 Cr will be utilized for IHHL purpose. Hence the issue is brought before HPC for information.

Decision: After detailed deliberations the Committee noted that the release of IHHL funds to SWM (BBMP) and also the fact that out of Rs.52.19 Cr released for SWM purpose , Rs.41.15 Cr has been already released to ULBs for IHHL has been noted.

Agenda No.5: Constitution of District level ODF monitoring committee.

MOUD has issued instructed all States to take steps for declaring 100% ODF wards/town by October 2019 and also has issued a protocol for declaring ODF ward/town. Accordingly State has instructed all ULBs to take steps in this regard. Also action plan is proposed to have 100% ODF wards by 2019 October, which is detailed below;

December 2016 - 50 towns
December 2017 - 100 towns
December 2018 - 63 towns

Also ULB wise quarterly targets are fixed and sent for compliance

MOUD has further sought that the State should take measures to verify the claim of the ODF city through an appropriate third party verification process before State formally declares itself as ODF. Hence District

level ODF monitoring committee has been proposed under the Chairmanship of Deputy Commissioner. A detail of the proposal is attached in **Annexure-3.**

Decision: After detailed deliberations the Committee approved Constitution of District level ODF monitoring committee under the Chairmanship of Deputy Commissioner and after including Deputy Director, District Public Information Office as a member.

Agenda No 6: Authorizing Secretary, UDD for approving 62 SWM DPRs whose cost is below 10 Crores

Following 62 ULBs have submitted the SWM DPRs under Swachh Bharat Mission; these DPRs have been scrutinized in SLTC meeting held on 13-5-2016, 25-8-2016 & 17-9-2016 and has approved the DPRs. Details of DPR are detailed in annexure -4

Decision: After detailed deliberations the Committee approved the proposal Authorizing Secretary, UDD for issuing appropriate GO for approving these DPRs.

Agenda 7: Cancellation of approval accorded by the HPC in its 2nd meeting on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL.

Approval was accorded by the HPC in its 2nd meeting held on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL, HPC is requested to nullify the said decision and to direct the DUDCs/ULBs to follow KTPP Acts and Rules for taking up of construction of CTs/PTs and SWM projects.

Decision: After detailed deliberations, the Committee withdraw the earlier decision of entrusting the CT/PT & SWM works to KRIDL and directed the DUDCs/ULBs to take up the works through tendering process by following KTPP Act.

Agenda 8: Ratification for reallocation of funds among various components under SB

(Rs. in ~~lakhs~~ Cr)

Sl No	Particulars	IHHL	CT	SWM	IEC & PA	CB and A&OE	Total
1	**Overall funds allocated by MoUD for State of Karnataka**	**355.35**	**44.31**	**512.52**	**84.62**	**21.16**	**1017.96**
2	Funds released so far from GoI	84.89	15.54	48.02	8.35	2.09	158.89
3	Matching state share released so far from GoK	28.30	5.18	16.00	2.78	0.70	52.96
4	Total GoI & GoK share released	113.19	20.72	64.02	11.13	2.79	211.85
5	Funds released so far to ULBs	135.67	15.83	41.15	12.16	4.37	209.18
6	Funds released in excess from other components	22.48			1.03	1.58	

As per instructions received from MoUD through VCs and DO letters, the State can reallocate the funds from one component to other component based on the priority of the component, not exceeding the overall allocation by MoUD for that component.

As explained in the above table, Rs. 22.48 Cr for IHHL, Rs. 1.03 Cr for IEC component and Rs. 1.58 Cr for A&OE component have been reallocated from other components of SBM based on the priority and ratification of HPC is sought for the same.

Decision: After detailed deliberations the Committee notified the reallocation of funds among various components under SB subject to the condition that total fund approved for any component should not cross the overall fund allocated by MOUD for that particular component.

Agenda 9: Opening of separate SB Account for SBM (Urban) & to register the account with PFMS portal

Joint Secretary and Mission Director (SBM), MoUD vide DO letter no. 1/1/2016-SBM-II, dated 11-08-2016 has instructed to create a specific account for funds received under SBM and to register it on PFMS portal, in order to have a close monitoring system of funds flow through PFMS. Deadline of 17-08-2016 was given to State to open the account and to register at PFMS portal.

Accordingly, a SB account specifically for SBM has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal.

Ratification for opening of SB Account no. 10000729540 at IDFC Bank Ltd., Residency road, Bengaluru with the account name DMA SWACHH BHARAT MISSION (URBAN) is sought from HPC.

Decision: The Committee noted the fact that in order to operate the finance through RTGS and to prevent unnecessary delay in fund transfer a separate SB Account for SBM (Urban) has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal and State Mission Directorate has to obtain ratification in this regard from FD, as per extant guidelines.

The meeting ended with vote of thanks to the Chair and all the Committee members

23/12/16

(Dr. S.C KHUNTIA I.A.S)
Chief Secretary,
Government of Karnataka and Chairman,
HPC (Swachh Bharat Mission)

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Annexur-I

List of Officer & Member present in 3rd HPC meeting.

1) Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnatak, Bengaluru.
2) Sri T.M Vijay Bhaskar, Additional Chief Secretary, Department of Forest, Ecology& Environment Bangaluru.
3) Sri I.S.N. Prasad, I.A.S Additional Chief Secretary, Finance Department, Bengaluru.
4) Sri Ajay Seth, I.A.S Principal Secretary, Primary & Secondary Education Department, Bengaluru.
5) Sri N.Manjunatha Prasad, I.A.S Commissioner, B.B.M.P, Bengaluru.
6) Sri V. Ponnuraj, I.A.S Secretary,Urban Development Department, Bengaluru
7) Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
8) Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
9) Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
10) Sri B.G. Govindaraju, Deputy Director, S.I.U.D, Mysore.
11) Dr. Nataraj P.L Director, Health & Family Welfare, Bengaluru.
12) Sri M.K Nalavadi, Commissioner, City Corporation, Bellary.
13) Sri R.R. Doddihal, Chief Engineer, KUIDFC, Bengaluru.
14) Sri K. Raghavendra, Chief Engineer (D&M), KUWS&DB, Bengaluru.
15) Sri C.K Ravi Kumar, Deputy Chief Engineer, K.S.D.B, Bengaluru.
16) Sri N. Satish, Additional Chief Engineer, B.W.S.S.B, Bengaluru.
17) Sri D.R Kumaraswamy, Chief Environmental Officer, KSPCB, Bengaluru.
18) Dr. Rajani M, Joint Director, KAYAKALP.
19) Sri Ravi Kmar M, Joint Director, Bengaluru.
20) Sri B. Kotreshappa, A.E, City Municipal Council, Kolar.
21) Sri V. Mohan Kumar, Environmental Engineer, Town Municipal Council, Malur.
22) Sri Ravindranath, K.R, Environmental Engineer, City Municipal Council, KGF.
23) Sri L. Thrithaprasad, Environmental Engineer, Town Municipal Council, Bangarpet.
24) Sri B. Prahalad, Commissioner, City Municipal Council, Mulabagilu.
25) Sri Shivakumar M.R, J.E, Town Panchayath Kushalnagar.
26) Sri Arun K, A.E, City Municipal Council, Madikeri.
27) Sri Sharath S K havn, Health Inspector, Town Municipal Council, Kundapura.
28) Sri Padmanabha N.K, J.E, Town Panchayath, Saligrama.
29) Sri K. Madan, Environmental Engineer, Town Municipal Council, Karkala and Kundapura.
30) Sri Hema kumar N.P, J E (civil), Town Panchayath,Verajpet.
31) Sri Krishana Prasad, Chief Officer, T.P. Virajpet.
32) Sri N.S Pendse, Chief Officer, Town Municipal Council, Naragunda.
33) Sri N.H. Virupakshappa, City Municipal Council, Koppal.
34) Sri Vijay Hegade. Environmental Officer, K.S.P.C.B, Bengaluru.
35) Sri B.A. Soudagar, Chief Officer, Town Municipal Council, Basavana Bagewadi.
36) Sri Ravindra D Sauagaud, Senior Health Inspector, Town Municipal Council, Talikote.
37) Sri Abhishek .S. Pande, Senior Health Inspector, Town Municipal Council, Sindagi.
38) Sri Sangamesh Hadimani, Junior Engineer, Town Municipal Council, Byadagi.
39) Sri Hemanthraj KPM, Engineer, Consultants.
40) Sri M.C Mahendra Kumar, SMS Consultants, SMSEC.
41) Sri G.P Mohan Kumar, Tide Technocrats Pvt.Ltd, Civil Engineer.
42) Smt P.Selvi, Tide Technocrats Pvt.Ltd, Environmental Engineer.
43) Sri Pushkar, Tide Technocrats, Senior Manager.
44) Smt Sujan Asha, MARS, Consultant.

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45) Sri K.B. Hareesha, MARS Consultant.
46) Sri R.Shiva, MARS Consultant.
47) Smt Anuradha Ambekar, prog.officer, All India Institute of Local Self Government.
48) Smt Sayali B Ghogare, Project Officer, All India Institute of Local Self Government.
49) Sri G.N. Chalapathi, Chief Officer, Town Municipal Council, Bagepalli.
50) Sri N. Manjunatha, P.D office, Chikkaballapura.
51) Sri H.V. Harish, Municipal Commissioner, Shidlaghatta.
52) Smt K.K. Manjula, Senior Health Inspector, Enviornmetal Engineer,Chikkballapura.
53) Sri Umakanth, Municipal Commissioner, City Municipal Council, Chikkballapura.
54) Sri H.C. Hanumanathagowda, Chief Officer, City Municipal Council, Gowribidanuru
55) Sri K. Shivanna, Chief Officer, Town Municipal Council, Bangarpet.
56) Sri K.I. Naganur, Chief Officer, Town Municipal Council, Savadatti.
57) Sri S.M Hirematt, Chief Officer, Town Municipal Council, Konnur.
58) Sri B.B.Goroshi, Chief Officer, Town Municipal Council, Mudalagi.
59) Sri S.F. Nadakattin, SDA, Town Municipal Council, Ramdurga.
60) Sri.Ravindra D Bagalkoti, Chief Officer, Town Municipal Council, Ron.
61) Sri S.G. Mahajan, Chief Officer, Town Municipal Council, Kudachi.
62) Sri S.G. Ambiger, Chief Officer, Town Municipal Council, Bailahongal.
63) Sri J.B. Hulagejji, Chief Officer , Town Municipal Council, Chikkodi.
64) Smt A.S. Mamatha, Evnviornmental Engineer, Town Municipal Council, Devanahalli.
65) Smt Shalalikala, Evnviornmental Engineer, Town Municipal Council, Vijayapura.
66) Sri V. Nataraja, Incharge, Commissioner,City Municipal Council, Chinthamani.
67) Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
68) Smt Snehalatha S.V, Environmental Engineer, DMA, Bengaluru
69) Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
70) Sri P Umashankar, Evnviornmental Engineer, City Municipal Council, Chinthamani.
71) Sri Narenddra Babu K.B, Environmental Engineer, City Corporation, Bellary.
72) Sri Eranna, Environmental Engineer, City Municipal Council, Doddballapura.
73) Sri G.V. Thimmaraju, Evnviornmental Engineer, Gowribidanur.
74) Sri N.V. Nayak, Evnviornmental Engineer, Town Municipal Council, Sankeshwara.

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Annexure -2

Swachh Bharat Mission Action Plan for the year 2016-17

In order to achieve Mission targets action plan has been approved in the previous HPC meeting as per the field survey carried out by the ULBs.

(Rs. Crores)

Sl. No.	SBM Component	Total target for the Mission period	Target for 2015-16	Targets for 2016-17	Targets for 2017-18	Targets for 2018-19
1	IHHT	282950*	126185 (~44%)	89800 (~32%)	50000 (~18%)	16965(~6%)
2	Community Toilets	17560 seats*	3110 seats (~18%)	5268 (~30%)	5268 (~30%)	3914 (~22%)
3	Public Toilets	9190 seats*	2060 seats (~22%)	2757(~30%)	2757 (~30%)	1617 (~18%)
4	Solid Waste Management	22144087** population	6643226 (30%)	8857635 (40%)	4428817 (20%)	2214409 (10%)
5	Public awareness & IEC activities	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)
6	Capacity building and A&OE	219 ULBs	(~30%)	(~40%)	(~20%)	(~10)

** excluding BBMP, **including BBMP*

Since not much progress was achieved during the year 2015-16, targets have been added up and cumulative targets have been fixed for the year 2016-17. Even though total fund requirement is more, considering Central & State share as per Swachh Bharat Mission guidelines total

(Rs. in Crore)

Sl. No.	Components	Targets for the year 2016-17	Total fund requirement in Cr	Funds already released from GoI	Balance Central share to be released	State share (considering 1/3rd of central share)	Total (Central &State share)
1	IHHL	2.16 lakhs	86.40 (GoI)	84.89	1.51	0.50	2.01
2	CT	8378 seats	21.78 (GoI)	15.54	6.24	2.08	8.32
3	SWM	2560 tons	217.28 (GoI)	48.02	169.26	56.42	225.68
4	IEC	218 ULBs	35.36 (GoI + GoK)	-	26.52	8.84	35.36
5	CB and A&OE	218 ULBs	11.22 (GoI + GoK)	-	8.42	2.80	11.22
					211.95	**70.64**	**282.59**

Decision: After detailed deliberations the Committee approved the SBM action plan for the year 2016-17 with a condition that SBM State Mission Directorate need to reorganize the 2016-17 & 2017-18 targets and try to reach the targets by 2018.

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Annexure -3

It is proposed to constitute District level ODF monitoring committee under the chairmanship of Project Director, DUDC which can verify the ODF status claim in the district and verify the same and certify that claim and send a proposal to State Mission Directorate with a clear recommendation, SMD can declare the same. By constituting District level ODF monitoring Committee , sustainability of ODF status can be ensured and proposed composition of the Committee is as below;

1	Deputy Commissioner	Chairperson
2	District Health Officer	Member
3	DDPI	Member
4	District Social Welfare officer	Member
4	Heads of all ULBs	Members
5	One or two NGOs who are working in the field of urban sanitation in the district.	Member
6	Swachh Bharat Ambassador nominated for the District headquarter	Member
7	Executive Engineer , DUDC	Member
8	Project Director, DUDC	Member Secretary

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Annexure - 4

List of DPR

(Rs lakhs)

Sl. No.	Name of the ULB	Solid waste generated	Estimated cost as per DPR	GOI share (35%)	GOK share (11.33%)	Deficit
1	Sagar CMC	25.25	666.54	233.29	77.76	355.49
2	Bangarpet TMC	23.17	714.78	250.17	83.39	381.22
3	Malur TMC	18.24	686.06	240.12	80.04	365.90
4	Saligrama TP	5.11	365.72	128.00	42.67	195.05
5	Basavana Bagewadi TMC	13.61	302.91	106.02	35.34	161.55
6	Muddebihal TMC	12.76	309.01	108.15	36.05	164.81
7	Sindhagi TMC	11.61	342.18	119.76	39.92	182.50
8	Talikote TMC	9.67	302.9	106.02	35.34	161.55
9	Indi TMC	12.15	350.24	122.58	40.86	186.79
10	Kushalnagar TP	13.31	380.4	133.14	44.38	202.88
11	Virajpete TMC	11	316.5	110.77	36.93	168.80
12	Madikeri CMC	40	521.21	182.42	60.81	277.98
13	Gokak (CMC)	30.2	555.30	194.36	64.79	296.16
14	Nippani (CMC)	23.38	575.35	201.37	67.12	306.85
15	Bailhongal (TMC)	18.53	419.28	146.75	48.92	223.62
16	Saundatti-Yellamma (TMC)	15.49	439.0	153.65	51.22	234.13
17	Ramdurga (TMC)	15.5	410.10	143.54	47.85	218.72
18	Mudalgi (TMC)	11.2	368.25	128.89	42.96	196.40
19	Sankeshwara (TMC)	12.8	503.72	176.30	58.77	268.65
20	Chikkodi (TMC)	14.13	583.10	204.09	68.03	310.99
21	Athani (TMC)	17.15	522.26	182.79	60.93	278.54
22	Hukkeri (TMC)	8.53	382.51	133.88	44.63	204.01
23	Konnur (TMC)	9.85	329.64	115.37	38.46	175.81
24	Sadalga (TMC)	8.79	350.68	122.74	40.91	187.03
25	Kudachi (TMC)	8.7	325.17	113.81	37.94	173.42
26	Khanapur (TP)	7.24	313.48	109.72	36.57	167.19
27	Raibag (TP)	7.1	285.18	99.81	33.27	152.10

28	Gadag-Betigeri (CMC)	86	897.33	314.06	104.69	478.58
29	Gajendragarh (TMC)	9.7	299.93	104.97	34.99	159.96
30	Lakshmeshwar (TMC)	14.5	382.63	133.92	44.64	204.07
31	Mundargi (TMC)	11.1	299.39	104.79	34.93	159.67
32	Nargund (TMC)	11.84	319.26	111.74	37.25	170.27
33	Ron (TMC)	10.57	298.49	104.47	34.82	159.19
34	Mulgund (TP)	6.3	229.06	80.17	26.72	122.17
35	Naregal (TP)	6.6	191.51	67.03	22.34	102.14
36	Shirhatti (TP)	6.4	230.02	80.51	26.84	122.68
37	Koppal (CMC)	35	623	218.05	72.68	332.27
38	Gangawati (CMC)	45	683	239.05	79.68	364.27
39	Byadagi (TMC)	13	345	120.75	40.25	184.00
40	Savanur (TMC)	15	332	116.2	38.73	177.07
41	Shiggaon (TMC)	10	316	110.6	36.87	168.53
42	Hirekerur (TP)	7	289	101.15	33.72	154.13
43	Kundapura (TMC)	15	367.52	128.63	42.88	196.01
44	Karkala (TMC)	15	481.28	168.45	56.15	256.68
45	Chikkaballapur (CMC)	26.69	414.77	145.17	48.39	221.21
46	Chintamani (CMC)	28.26	491.28	171.95	57.32	262.02
47	Sidlagatta (CMC)	18.19	353.73	123.80	41.27	188.66
48	Gowribidnur (TMC)	13.48	389.95	136.48	45.49	207.97
49	Bagepalli (CMC)	9.67	268.88	94.11	31.37	143.40
50	Gudibande (CMC)	3.18	163.38	57.18	19.06	87.14
51	Mulbagilu (CMC)	26.64	805.04	281.76	93.92	429.35
52	Srinivaspura (TMC)	12	404.28	141.49	47.17	215.62
53	Doddaballapur (CMC)	49	454.28	158.99	53.00	242.28
54	Vijayapura	18.45	883.18	309.11	103.04	471.03
55	Devanahalli	15	802.23	280.78	93.59	427.86
56	Nelamangala	20	291.75	102.11	34.04	155.60
57	Hoskote	19.78	963.65	337.28	112.43	513.95

58	Holalkere (TMC)	11.09	353.45	123.71	41.24	188.51
59	Molkalmuru (TMC)	8.03	250.67	87.73	29.24	133.69
60	Hosadurga (TMC)	17	268.44	93.95	31.32	143.17
61	Challakere (TMC)	21	371.64	130.07	43.36	198.21
62	Hiriyur (TMC)	19.7	344.35	120.52	40.17	183.65

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Proceedings of the 4th High Power Committee (HPC) meeting under Swachh Bharat Mission (Urban), headed by Chief Secretary, Government of Karnataka on 22-05-2017 at Room no 313 , Vidhana Soudha.

List of participants is attached in the Annexure-1.

Director, State Mission Directorate (Swachh Bharat Mission Urban) welcomed the Chairman and members for the 4th HPC meeting and briefed the committee about Swachh Bharat Mission (SBM) & status of its implementation in the State. Proceedings of the meeting are as follows.

Agenda No.1 – approval for action taken report on Agenda subjects of 3rd HPC Meeting held on 03-10-2016

Agenda no.	Subject	Action Taken
Agenda-1	Action taken report on agenda subject of 3rd HPC meeting held on 3-10-2016.	
	The ULBs need to give importance to the operation & maintenance of community /public toilets. First priority for maintenance of community toilet should be given to community (families attached with usage of community toilets) itself, so that financial burden on ULB towards maintenance of community toilet can be reduced. If community is not willing to take up maintenance of community toilet, then ULB is left with no option but to outsource the cleaning & maintenance of CT. Hence institutional mechanism needs to be put in place for this which will enable the municipality to outsource the work as per the law to private agency /NGO/SHG and mechanism of collection of user charges, frequency of collection etc. The cost must be added to property tax. In connection with solid waste management, segregation at source, mechanism of transporting the segregated waste to designated waste processing facilities, development of decentralized waste processing facilities have to become driving forces for effective waste management in State. State/ULBs need to take all-out efforts required for selecting State ODF well within the target year. IHHL target for the year 2016-17 & 2017-18 needs to be	A letter in this regard has been written to all ULBs on 31-12-2016.

	enhanced. KUIDFC need to take immediate steps required for carrying out feasibility analysis for setting up of waste to energy cluster in 3 regions apart from Mysore, Gulbaraga and Dharwad . Proposal for Constitution of Karnataka Urban Swachh Bharat Mission Agency (KUSBMA) to assist State Mission Directorate in implementation of Swachh Bharat Mission (Urban) which was earlier approved by 2nd HPC is nullified as requested by State Mission Directorate. State Mission Directorate has to follow up with MOUD for inclusion of 57 newly constituted ULBs .	A letter in this regard has been addressed to KUIDFC on 31-12-2016 quoting the 3rd HPC proceedings. MOUD has accorded approval for inclusion of 57 newly upgraded ULBS vide letter dated 4-10-2016.
Agenda 2	Approval for SBM Action Plan for the Year 2016-17	Action plan for the year 2016-17 seeking Rs.282.59 Cr has been submitted to MOUD seeking fund release on 6-10-2016. Since MOUD gave permission to include 57 newly upgraded ULBs revised SBM action plan for an amount of Rs.639.54 Cr was submitted to MOUD on 20-10-2016. So far MOUD has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE on 1-5-2017.
Agenda 3	Approval for IEC & Capacity Building action plan for the year 2016-17 under Swachh Bharat Mission	The IEC & Capacity building action plan for the year 2016-17 has been submitted to the MOUD requesting funds on 6-10-2016. MOUD has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE on 1-5-2017.
Agenda4	Ratification for reallocation of IHHL Funds to SWM (BBMP)	-
Agenda 5	Constitution of District level ODF monitoring committee	A communication in this regard has been sent to ULBs on 31-12-2016 for complaisance
Agenda 6	Authorizing Secretary, UDD / Director DMA for approving 62 SWM DPRs whose cost is below 10 Crores	SWM DPRs have been presented to Secretary, UDD on 24-10-2016 & 19-1-2017. During the review meetings several instructions were given so as to curtail the capital & O&M cost to an extent that the project becomes sustainable. Also ULBs have been asked to submit the council resolution for meeting

		50% of O&M cost by levying SWM user fee, sale of compost & recyclables. Based on 19-1-2017 meeting 15 environmental engineers have been nominated as nodal engineers (field experts) for 30 districts. These nodal engineers have scrutinized the said 62 SWM DPRs and same were presented on 4-4-2017 and ULBs have been instructed to submit the revised proposals. SWM DPR approval process is underway and 3 DPRs of Shiggaon, Hirekeruru and Byadagi has been approved and GO has been issued.
Agenda 7	Cancellation of approval accorded by the HPC in its 2nd meeting on 29-01-2016 for entrusting the work of construction of CT/PT works and SWM Projects to KRIDL.	ULBs have been asked to follow tender procedure for construction of CT/PT works and SWM Projects.
Agenda 8	Ratification for reallocation of funds among various components under SBM	HPC ratified fund reallocation subject to condition that fund diversion should not cross the overall fund allocated by MoUD for that particular component. The direction is noted and it will be complied.
Agenda 9	Opening of separate SB Account for SBM (Urban) & to register the account with PFMS portal Committee noted the fact that in order to operate the finance through RTGS and to prevent unnecessary delay in fund transfer a separate SB Account for SBM (Urban) has been opened at IDFC Bank Ltd., Residency road, Bengaluru and the same has been registered at PFMS portal, but wanted State Mission Directorate has to obtain ratification in this regard from FD.	Proposal has been submitted to Government in this regard.

Decision: After detailed deliberations the Committee confirmed action taken report of previous HPC meeting with following conditions.

- All out efforts should be made by ULBs to achieve ODF status and DMA office to fix targets for IHHL, CT & PT and SWM for each of the municipality and follow it up accordingly.

- All ULBs should take up IHHL construction on a war footing and if space is a constraint for construction of IHHL, then construction of Community Toilets (CT) to be endeavoured and a mechanism should be put in place for maintenance of community toilets also. Different sustainable maintenance models such as relatives living in the

nearby areas can be given key for each seat and maintenance can be done by them or each family should be given key for one seat of CT and it should be maintained by that family. If no family is coming forward to take up maintenance, then possibility of pay and use should be explored.

- In order to achieve ODF status in ULBs, levying spot fine against defaulters becomes crucial along with inducing community triggering and behavioral changes activities. Hence ULBs should take up IEC activities and spot fining activities through authorized inspection squads simultaneously. In order to enable the spot fines ULBs should invoke available provisions in KMA & KMC Acts, and the fines should be substantially deterrent.

- ODF Action plan for the current year and next year should be prepared by State Mission Directorate and review of the ULBs should be conducted on the action plan periodically, and action to be taken against defaulting ULBs.

- By the end of the year, 100 cities should become ODF and Deputy Commissioners should be made responsible for this, along with the city managers.

- Since waste to energy projects requires huge capital cost and requires 500 tonnes of dry RDF waste, possibility of smaller decentralized biogas plants can be explored. Gas generated or power generated by such plants should be used in nearby public utility areas/ hostels/ markets etc. Newer technologies to be validated which can take lower loads of solid waste for conversion to energy in a financially sustainable manner can be explored.

- Segregation at source should be made compulsory and all the ULBs should publish notification in this regard.

- Dry waste can be segregated further at dry waste collection centers so that recycling and reuse of components can be achieved to maximum extent.

- DMA office should conduct divisional level or district level workshops for promoting source segregation and success stories /best practices in the erstwhile cities should be shared during those workshops.

- Instructions shall be sent to all Deputy Commissioners of the State to take up more active role in implementation of Swachh Bharat Mission components especially in ODF declaration, Swachh Sarvekshan , SWM etc. In order to induce healthy competition among districts, ranking system may be introduced and should be published in Urban Development (UD)/DMA website so that Deputy Commissioners will own the Swachh Bharat Mission and achieve targets well before mission period

- To encourage performing ULBs incentive in the form of performance grants should be introduced by the Government.

- In SWM DPRs, care should be taken to avoid provision of excess manpower for SWM operation & maintenance by giving emphasis on mechanization of cleaning activities.

- Corporations and bigger cities should explore the possibilities of opting for VGF or PPP mode for execution of their SWM projects on zero tipping fee or minimal tipping so as to achieve lessen financial burden on O&M of SWM projects.

- DMA should identify good municipalities /best practices within and outside the State and encourage other ULB employees /elected representatives to visit such places which will motivate both the parties. Field visit for Raichur & Gulbarga cities who have done exemplary work in city sanitation can be facilitated by DMA office.

- Greater emphasis for IEC components and behavioral change component can be given at both State & ULB level. Posters & hoardings should be installed in all public places and government offices so that habits of spitting on roads, throwing of waste on roads and public places, public urinations and other such public nuisance habits can be curtailed.

- Social media such as Facebook & bulk Whatsapp messages should be used to spread messages about source segregation, public role in achieving ODF status etc. State Mission Directorate to facilitate the same in association KMDS.

- As per the action plan approved by GOI, action to be taken to roll out IEC activities as per SBM norms.

- In all the ULBs, a couple of respected citizens may be appointed as honorary wardens/ Swachhata Dhoots for ensuring the cleanliness in the ward who also report and advice the ULBs in maintaining the ward cleanliness.

- BBMP should take all efforts to declare Bengaluru city as ODF by August 2017, as it is the cynosure of all eyes, due to its pre-eminence globally.

- Good works/best practices should be identified in the State and efforts to publish such success stories in print and visual media should be taken up by the State Mission Directorate. This will motivate the cities/ municipal commissioners / Deputy Commissioners to come up with more innovative ideas for maintaining city hygiene.

- Committee opined that performance of Karnataka in Swachh Sarvekshana -2017 is poor and hence directed State Mission Director to make sure 5-6 ULBs names should be reflected among top 50 ranks in Swachh Sarvekshana -2018.

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Agenda 2: Approval for Integrated SWM DPR of Robertsonpete (KGF) CMC

SWM DPR of KGF CMC was presented to the committee and the details of the SWM DPR are as below;

Sl. No	Particulars	Details
1	Name of the City	Robertsonpete City Municipal Council
2	No. of Wards	35
3	Population (2011)	1,62,230
4	Present Population (Projected)	1,83,130
5	Area	58.12 sq.km
6	No. of households	35,959
7	No. of commercial establishments	No of petty shops: 4,829 Hotels: 15, Marriage halls: 20, Markets: 2 Meat stalls: 101, Religious places : 225
8	Road length (A, B & C) in (Kms)	A type road: 24.07 kms, B type road: 97.91 kms C type road: 82.72 kms Total: 204.70kms
9	Total Qty. of waste generated	Approx 76 TPD

Financial aspects

(Amount in lakhs)

Sl. no	Particulars	Capital Cost		O & M Cost
		Civil Components	Vehicles & Machineries	
a	Door-to-door collection & transportation	--	122.82	181.84
b	Street sweeping & other cleaning activities and transportation	--	0.27	81.87
c	Waste Processing (Aerobic Composting (organic waste) RDF (Inorganic waste) Including civil works total capital cost)	340.84	365.67	112.47
d	Waste disposal and Leachate treatment (Sanitary	245.89	--	--
	Total Cost	**586.74**	**488.76**	**376.30**
	Permanent Worker salary			201.26
	Contingency@3%	**32.27**		
	Grand Total	**1107.77**		**577.56**

Financial Structuring of the project

Sl. no	Government	Project contribution source	Amount in (Rs. in lakhs)	% share by Govt. entity
1	Central	SBM Grant	387.72	35.00%
2	State	Grant towards its share in project	129.24	11.67%
3	Committed contribution by the TMC		560.39	560.39
4	Shortfall		30.42	
Total			**1107.77**	

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Revenue (proposed)

Sl. no	Description	Amount (Rs. in lakhs)
1	Operational Expenditure proposed	**577.56**
2	Revenue from user charges	161.54
3	Revenue from sale of Compost	55.72
4	Revenue from sale of Recyclables	33.43
5	SFC Grants for Permanent PKs salaries	201.26
6	SFC untied-Grants for salaries for Contract workers (75%)	177.47
7	Total revenue proposed	629.43
8	Surplus(SWM)	**51.87**

Decision: After detailed deliberations the Committee approved the integrated SWM DPR of Robertsonpete (KGF) CMC with an estimated cost of Rs.11.07 Cr with a condition that the technical correctness of the projects is approved by SBM- SLTC committee and at least 50% of O&M cost of the SWM is met through levying SWM charges, sale of compost & recyclables in next 3-4 years.

Agenda 3: Approval for Integrated SWM DPR of Kolar CMC

SWM DPR of Kolar CMC was presented to the committee and the details of the SWM DPR are as below;

Sl. No	Particulars	Details
1	Name of the City	Kolar
2	No. of Wards	35
3	Population (2011)	1,38,462
4	Present Population (2016)	1,53,768
5	Area	36.59 sq.km
6	No. of households (2016)	33,878
7	No. of commercial establishments	5245
8	Road length (A, B & C) in (Kms)	240 kms
9	Total Qty. of waste generated	85 TPD

Financial aspects

(Amount in lakhs)

Sl. no	Particulars	Capital Cost		O & M Cost
		Civil Components	Vehicles & Machineries	
a	Door-to-door collection & transportation	--	126.87	164.73
b	Street sweeping & other cleaning activities and transportation	--	26.73	105.32
c	Waste Processing (Aerobic Composting (organic	480.39	334.24	114.56

	waste) RDF (Inorganic waste) Including civil works total capital cost)			
d	Waste disposal and Leachate treatment	271.86	--	--
	Permanent Pks Salary			253.14
	Total Cost	**752.25**	**487.84**	**637.74**

Financial Structuring of the project

Sl. no	Government	Project contribution source	Amount in (Rs. in lakhs)	% share by Govt. entity
1	Central	SBM Grant	434.03	35.00%
2	State	Grant towards its share in project	144.68	11.67%
3	Committed contribution by the ULB		222.76	
	Total		801.46	
	Deficit		**438.61**	

Revenue (proposed)

	O&M Funding Pattern	2017-18
1	O&M Expenses proposed	**637.74**
2	Revenue from sale of Recyclables	37.28
3	Revenue from sale of Compost	62.14
4	Revenue from user charges	158.97
5	SFC Grants for Permanent PKs salaries	253.14
6	SFC untied-Grants for salaries for Contract workers (75%)	172.63
7	Total revenue proposed	**684.17**
8	Surplus (SWM) = Proposed total SWM O&M cost – Proposed total revenue generated (SWM related cess)	46.43

Decision: After detailed deliberations the Committee approved the integrated SWM DPR of Kolar CMC with an estimated cost of Rs.12.4 Cr with a condition that the technical correctness of the projects is approved by SBM- SLTC committee and at least 50% of O&M cost of the SWM is met through levying SWM charges, sale of compost & recyclables in next 3-4 years.

Agenda 4: Constitution of State level advisory body under the Chairmanship of ACS/Principal Secretary (UD) under Swachh Bharat Mission to which powers of State HPC may be devolved

Communication from Under Secretary to GOI, MOUD on 11-11-2016 has directed all the States to constitute of State Level Advisory Committee under the Chairmanship of Principal Secretary (UD) . Accordingly single file was submitted to Chief Secretary through Secretary (UD). As per the directions of Chief Secretary, GOK (Chairman, State SBM HPC), the proposal is being presented in the HPC meeting for taking up suitable decision.

Decision: After detailed deliberations it was decided to continue with the present arrangement only.

Agenda 5: Approval of SBM targets for the year 2017-18

Mission Director presented the SBM targets for the year 2017-18 which is detailed as below;

Sl. No	SBM Components	Total targets for the Mission Period	Achieved so far	Balance targets to be achieved	Targets for the year 2017-18
1	IHHL	394488	53131	341357	2,04,814
2	CT	11033	1399	9634	5780
3	PT	5407	1333	4074	2444
4	SWM	276 DPRs (10000 TPD)	70 DPRs (4715 TPD)	206 DPRs (5285 TPD)	134 DPRs (3780 TPD)
5	IEC	275 ULBs	-	-	-
6	A&OE	275 ULBs	-	-	-

Remarks:

- *The total targets of IHHL, CT & PT are excluding BBMP*
- *Under CT, it is assumed that 50% of the households in the newly formed 58 ULBs don't have individual toilets.*
- *60% of the balance target to be achieved, is considered as 2017-18 targets*

Decision: After detailed deliberations the Committee approved the SBM targets for the year 2017-18.

Agenda 6: Approval for the SBM action plan for the year 2017-18

Mission Director presented the SBM Action plan for the year 2017-18 which is detailed as below;

(Rs. in Crore)

Sl. No	SBM Components	Total GoI grants Required	Grants released from MoUD upto 31-03-2017	Balance GoI grants required	GoI grants required for the year 2017-18 (60% of col (5))	Grants released from MoUD during 2017-18	Balance GoI grants required for 2017-18
1	2	3	4	5	6	7	8
1	IHHL	157.79	84.89	72.90	43.74	0.0	**43.74**
2	CT	43.25	15.54	27.71	16.62	0.0	**16.62**
3	PT	21.19	0.00	21.19	12.71	0.0	**12.71**

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4	SWM	-	57.26	551.25	330.75	0.0	**330.75**
5	IEC	84.62	8.35	76.27	45.76	21.31	**24.45**
6	A&OE	21.16	2.09	19.07	11.44	15.53	**0.00**
	Total		**168.13**	**768.39**	**461.02**	**36.84**	**428.27**

** funds requirement calculations are done based on funds requirements for meeting out total targets less funds already released and considering 60% in the balance funds required and are not directly proportional and correlated with the targets*

Advance copy of the action plan has been submitted to MOUD on 17-5017 in anticipation of SHPC approval.

Decision: After detailed deliberations the Committee approved the SBM action plan for the year 2017-18 and permitted State Mission Directorate to submit the same to MOUD for seeking fund release.

Agenda 7: Ratification of revised capital cost of SWM DPR pertaining to Kapu Town.

The SWM project for Kapu TMC and surrounding 10 villages was approved in SLTC and HPC meetings on a condition to seek funds from RDPR and subsequently obtain NOC from surrounding villages. The surrounding villages have not agreed to invest in the project and they opted to have their own processing unit. Hence the cost for collection and transportation of waste for Kapu TMC alone is reduced and for various other technical reasons the civil cost of the project is increased. The details are mentioned below.

Sl no	Details	Cost as per old DPR (Rs in lakhs)	Cost as per revised DPR (Rs in lakhs)
1.	Procurement of vehicles, Plant and Machineries	242.04	128.43
2.	Civil structures	508.66	598.07
	Total project cost	**750.7**	**726.50**

The 6th SLTC has approved the revised cost, hence ratification is sought from the HPC for the revised DPR cost of Kapu TMC

Decision: After deliberations the Committee approved the revised capital cost of SWM DPR pertaining to Kapu Town.

Agenda 8: Constitution Annual Plan Approval Committee (APAC)

Under Secretary to GoI, MoUD vide letter no 20/01/2016 – SBM-I, Dated: 30-01-2017 has instructed the State Govt to constitute an Annual Plan Approval Committee (APAC) comprising of Secretaries of State Urban Development Department, Finance Department and a representative of MoUD, for the purpose of according approval to the IEC and capacity building action plan under Swachh Bharath Mission (SBM). Accordingly APAC has been constituted

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vide GO no.UDD 36 CSS2017, Bengaluru, dated 9-2-2017 and the committee has approved IEC & CB action plan under SBM.

Same has been submitted MOUD, which has released only Rs. 21.31 Cr towards IEC activities and Rs. 15.53 Cr towards CB and A&OE. Subject is placed before SHPC for information.

Decision: The Committee noted the Constitution of Annual Plan Approval Committee (APAC) for approving IEC & CB action plans under SBM.

Agenda 9: Ratification of the salary amount of office assistant working for SBM.

Date Entry Operator salary of Rs.15000-20000/- has been approved in SBM High Power Committee meeting held on 05-10-2015. But as per tender invited at DMA office, monthly basic salary of office assistant/ DEO is fixed as Rs.19360/- and by adding service tax, Swachh Bharath Cess, Agriculture Cess (total 15%) the aggregated salary becomes Rs.22,264/- this amount exceeds of approved salary of DEO by previous HPC. Hence approval for the revised salary amount is sought from HPC.

Decision: The HPC approved the revised salary for the office assistant working under Swachh Bharat Mission.

The meeting ended with vote of thanks to the Chair and all the Committee members

S.C.Khuntia
23/5/17

(S. C. KHUNTIA)
Chief Secretary, Government of Karnataka
and Chairman, HPC (Swachh Bharat Mission)

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Annexur-1

List of Officer & Member present in 4rd High Power Committee meeting.

1. Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnataka.
2. Sri Ritesh kumar singh, I.A.S, Secretary to Government (Expenditure), Finance Department, Government of Karnataka.
3. Sri V. Ponnuraj, I.A.S Secretary, Urban Development Department, Government of Karnataka.
4. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
5. Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
6. Dr. P.Saroja, PD RCH, Director of HFW.
7. Sri R.R. Doddihal, Chief Engineer, KUIDFC, Bengaluru.
8. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
9. Dr. A.Ramesh, S.E.O, KSPCB, Bengaluru.
10. Smt. Deepa, Junior Health Inspector, City Municipal Council Kolar
11. Sri Sudhakar Setty, A.E.E, City Municipal Corporation, Kolar.
12. R. Srikanth, Municipal Commissioner, City Municipal Council, Kolar.
13. Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
14. Smt Snehalatha S.V, Environmental Engineer, DMA, Bengaluru
15. Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
16. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru
17. Sri. Mallikarjuna. T, First Division Assistant, City Municipal Council, Kolar.
18. Sri. R. Shiva, Consultant, Kolar and KGF.
19. Sri Syed numai, Consultant, Kolar and KGF.
20. Dr. Nischal Anand, Consultant, Kolar and KGF.

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Proceedings of the 5th High Power Committee (SBM) meeting held under the Chairmanship of Chief Secretary to Govt., GoK on 11-09-2017 at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

List of participant is attached in the Annexure-1

Director, DMA and State Mission Director (SBM) welcomed the Chairman and other members for the 5th High Power Committee (HPC) meeting and made a detailed PPT presentation on the Agenda subjects as below.

Agenda No.1 – Approval for action taken report on Agenda subjects of 4th HPC Meeting held on 22-05-2017.

Following action taken report on 4th HPC meeting agenda subjects was explained in detail to the Committee

<table>
<tr><th>Agenda No.</th><th>Agenda Subjects</th><th>Action Taken</th></tr>
<tr><td>1</td><td>Approval for action taken report on Agenda subjects of 3rd HPC Meeting held on 03-10-2016</td><td>-</td></tr>
<tr><td>2</td><td>Approval for Integrated SWM DPR of Robertson Pet (KGF) CMC</td><td>OM issued for the revised DPR Cost of Rs. 892.64 Lakhs (HPC Approved Rs. 1107.77 Lakhs) and CMC has to obtain technical sanction from CE, KUIDFC</td></tr>
<tr><td>3</td><td>Approval for Integrated SWM DPR of Kolar CMC</td><td>OM issued for the revised DPR Cost of Rs. 1146.76 Lakhs (HPC Approved Rs. 1240.09 Lakhs) and CMC has to obtain technical sanction from CE, KUIDFC</td></tr>
<tr><td>4</td><td>Constitution of State level advisory body under the Chairmanship of ACS / Principal Secretary (UD) under Swachh Bharat Mission to which powers of State HPC may be devolved</td><td>The decision was taken by the HPC to continue with the existing system and hence, no State Level Advisory Body has been constituted.</td></tr>
<tr><td>5</td><td>Approval of SBM targets for the year 2017-18</td><td>Following SBM targets for the year 2017-18 have been approved by the HPC in the 4th meeting and the details are as below;
<table>
<tr><th>Sl. No</th><th>SBM Components</th><th>Total targets for the Mission Period</th><th>Achieved so far</th><th>Balance targets to be achieved</th><th>Targets for the year 2017-18</th></tr>
<tr><td>1</td><td>IHHL</td><td>394488</td><td>53131</td><td>341357</td><td>2,04,814</td></tr>
<tr><td>2</td><td>CT</td><td>11033</td><td>1399</td><td>9634</td><td>5780</td></tr>
<tr><td>3</td><td>PT</td><td>5407</td><td>1333</td><td>4074</td><td>2444</td></tr>
<tr><td>4</td><td>SWM</td><td>276 DPRs (10000 TPD)</td><td>70 DPRs (4715 TPD)</td><td>206 DPRs (5285 TPD)</td><td>134 DPRs (3780 TPD)</td></tr>
<tr><td>5</td><td>IEC</td><td>275 ULBs</td><td>-</td><td>-</td><td>-</td></tr>
<tr><td>6</td><td>A&OE</td><td>275 ULBs</td><td>-</td><td>-</td><td>-</td></tr>
</table></td></tr>
</table>

Remarks:

- *The total targets of IHHL, CT & PT are excluding BBMP*
- *Under CT, it is assumed that 50% of the households in the newly formed 58 ULBs don't have individual toilets.*
- *60% of the balance target to be achieved, is considered as 2017-18 targets*

Details of achievements in the above targets are as below;

Sl. No	SBM Components	Targets for the year 2017-18	Achievements during the year	Cumulative Achievement
1	IHHL	2,04,814	39459	92590
2	CT	5780	569	1968
3	PT	2444	432	1765
4	SWM	134 DPRs (3780 TPD)	52 DPRs	122 DPRs

6 Approval for the SBM action plan for the year 2017-18

Mission Director presented the SBM Action plan for the year 2017-18 which is detailed as below;

(Rs. in Crore)

Sl. No	SBM Components	Total GoI grants Required	Grants released from MoUD upto 31-03-2017	Balance GoI grants required	GoI grants required for the year 2017-18 (60% of col (5))	Grants released from MoUD during 2017-18	Balance GoI grants required for 2017-18
1	**2**	**3**	**4**	**5**	**6**	**7**	**8**
1	IHHL	157.79	84.89	72.90	43.74	0.0	**43.74**
2	CT	43.25	15.54	27.71	16.62	0.0	**16.62**
3	PT	21.19	0.00	21.19	12.71	0.0	**12.71**
4	SWM	-	57.26	551.25	330.75	0.0	**330.75**
5	IEC	84.62	8.35	76.27	45.76	21.31	**24.45**
6	A&OE	21.16	2.09	19.07	11.44	15.53	**0.00**
	Total		**168.13**	**768.39**	**461.02**	**36.84**	**428.27**

** funds requirement calculations are done based on funds requirements for meeting out total targets less funds already released and considering 60% in the balance funds required and are not directly proportional and correlated with the targets*

Above action plan has been submitted to MOUD on 17-5-2017. MoUD has sought approved copy of the State Sanitation Strategy in order to process the proposal for release of grants to the State.

A draft copy of the State Sanitation Strategy has been prepared as per the provisions of Nation Urban Sanitation Policy 2008 and the same has been placed as **Agenda no-7** for HPC approval.

<table>
<tr><td>7</td><td>Ratification of revised capital cost of SWM DPR pertaining to Kapu Town</td><td>Ratification for the following revised DPR cost pertaining to SWM in Kapu TMC has been given by the HPC.
(Rs in lakhs)<table><tr><th>Sl No</th><th>Details</th><th>Cost as per old DPR</th><th>Cost as per revised DPR (Rs in lakhs)</th></tr><tr><td>1.</td><td>Procurement of vehicles, Plant and Machineries</td><td>242.04</td><td>128.43</td></tr><tr><td>2.</td><td>Civil structures</td><td>508.66</td><td>598.07</td></tr><tr><td></td><td>Total project cost</td><td>750.7</td><td>726.50</td></tr></table>A letter in this regard has been written to DC Udupi on 16-05-2017, informing the DC to go ahead with the implementation of the project.</td></tr>
<tr><td>8</td><td>Constitution Annual Plan Approval Committee (APAC)</td><td>As per the directions of MoUD, an APAC has been constituted under the chairmanship of Secretary UDD, vide GO dated 09-02-2017, in order to speed up the approval of IEC & CB action plans under SBM. The said Committee has already approved the IEC action plan of Rs.3728.31 Lakhs and CB action plan of Rs. 2076.85 lakhs. The GoI has released Rs. 21.31 Crores towards IEC and Rs.15.53 Crores towards CB for the State.</td></tr>
<tr><td>9</td><td>Ratification of the salary amount of office assistant working for SBM.</td><td>The HPC had approved the revised salary of Rs.22,264/- for the office assistant working under Swachh Bharat Mission.

Presently there are 2 office assistants working at SWM Section under SBM and the salary of Rs. 22,264/- is being paid to them under CB and A&OE component of SBM.</td></tr>
</table>

Decision: After detailed deliberations the Committee confirmed the above action taken report of 4th HPC meeting

Compliance to the directions issued in the 4th HPC meeting

Directions	Compliance
✓ All out efforts should be made by ULBs to achieve ODF status and DMA office to fix targets for IHHL, CT & PT and SWM for each of the municipality and follow it up accordingly.	▪ **ODF:** 100 cities target has been fixed for the year 2017-18, for which monthly targets are fixed in order ensure timely achievement by these 100 ULBs. So far, 21 cities have been certified/recertified as ODF till August 2017 and remaining 20 cities are under process of declaration. ▪ IHHL monthly targets (annual target of 2,04,814) for ULBs are fixed and communicated through DO letters to Deputy Commissioners to achieve targets, also regular follow-up is being done through VCs.
✓ All ULBs should take up IHHL construction on a war footing and if space is a constraint for construction of IHHL, then construction of Community Toilets (CT) to be endeavored and a mechanism should be put in place for maintenance of community toilets also.	▪ In order to speed up the construction of IHHL, as per the directions of MoUD, a proposal to entrust the construction of IHHL work to eligible contractors and NGOs was submitted to GoK and the Govt. has directed that the same can be considered after obtaining the

Different sustainable maintenance models such as relatives living in the nearby areas can be given key for each seat and maintenance can be done by them or each family should be given key for one seat of CT and it should be maintained by that family. If no family is coming forward to take up maintenance, then possibility of pay and use should be explored	HPC's approval. The Subject is placed in the HPC at Agenda no. 6 for approval. ▪ The State Govt. share of incentive has been increased from Rs. 1333/- to Rs. 11,000/- per IHHL. ▪ As the result, IHHL construction work are speeded up, in the month of July 13000 & in August 9300, in total about 40,000 IHHL have been built under SBM since April 2017.
✓ In order to achieve ODF status in ULBs, levying spot fine against defaulters becomes crucial along with inducing community triggering and behavioral changes activities. Hence ULBs should take up IEC activities and spot fining activities through authorized inspection squads simultaneously. In order to enable the spot fines ULBs should invoke available provisions in KMA & KMC Acts, and the fines should be substantially deterrent.	▪ A letter in this regard has been written to all ULBs ▪ Steps are being taken by State Mission Directorate (SMD) to select an Agency to handhold both ULBs and SMD in carrying out IEC activities effectively.
✓ ODF Action plan for the current year and next year should be prepared by State Mission Directorate and review of the ULBs should be conducted on the action plan periodically, and action to be taken against defaulting ULBs.	▪ Strategy to achieve ODF in all cities has been prepared. 100 cities shortlisted for 2017-18, progress is closely monitored. Show cause notice to underperforming ULBs have been issued.
✓ By the end of the year, 100 cities should become ODF and Deputy Commissioners should be made responsible for this, along with the city managers.	▪ A letter in this regard has been addressed to concerned Deputy Commissioners. ▪ The Chief of ULBs have been made responsible for poor progress ▪ DE has been initiated against Raichur CMC Commissioner, Environmental Engineer & Senior Health Inspector.
✓ Since waste to energy projects requires huge capital cost and requires 500 tons of dry RDF waste, possibility of smaller decentralized biogas plants can be explored. Gas generated or power generated by such plants should be used in nearby public utility areas/ hostels/ markets etc. Newer technologies to be validated which can take lower loads of solid waste for conversion to energy in a financially sustainable manner can be explored.	▪ A letter in this regard has been written to all ULBs ▪ The State has adopted windrow composting method for treating organic waste, same has been adopted in the DPRs. ▪ Dry Waste Collection Centres (DWCCs) are proposed to handle dry waste separately at ward level itself. ▪ The Bio-gas plants are recommended for bulk waste generators such as markets, big hotels etc. As of now, 7 such bio-gas plants are established (Mangaluru, HDMC, Bellary, Belagavi, Tumkur, Gokak & Udupi)
✓ Segregation at source should be made compulsory and all the ULBs should publish notification in this regard.	▪ Instructions are given to all the ULBs to adopt segregation at source compulsorily and also to have a system for separate collection and transport ▪ Provisions are being made in DPRs to provide 2 dustbins to each household to keep dry & wet waste separately,

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	accordingly partitioned vehicles (Mini-tippers) are also being proposed for collection and transportation of segregated waste. ▪ Presently, 1110 wards (partially in 106 ULBs) are practicing Source Segregation (21%)
✓ Dry waste can be segregated further at dry waste collection centers so that recycling and reuse of components can be achieved to maximum extent.	▪ As mentioned earlier steps are being taken to adopt the same in DPRs. ▪ Instructions to ULBs in this regard have already been given.
✓ DMA office should conduct divisional level or district level workshops for promoting source segregation and success stories /best practices in the erstwhile cities should be shared during those workshops.	▪ A Regional level workshop at Hubli was organized during June 2017. ▪ Division wise workshops on 29-08-2017 for Kalburgi & Mysuru divisions and on 30-08-2017 for Belagavi & Bengaluru divisions have been conducted for and the issues were discussed in the workshop.
✓ Instructions shall be sent to all Deputy Commissioners of the State to take up more active role in implementation of Swachh Bharat Mission components especially in ODF declaration, Swachh Survekshan, SWM etc. In order to induce healthy competition among districts, ranking system may be introduced and should be published in Urban Development (UD)/DMA website so that Deputy Commissioners will own the Swachh Bharat Mission and achieve targets well before mission period	▪ A letter in this regard has been written to all Deputy Commissioners. ▪ A self assessment format has been prepared based on the Swachh Survekshan 2017 guidelines and circulated to all ULBs to fill up the marks for each questionnaire and to send back the consolidated score sheets after the same is verified by the concerned PDs, so that the ULBs can now itself know their position and can take appropriate remedial measures to obtain better scores in the forth coming Swachh Survekshan-2018.
✓ To encourage performing ULBs incentive in the form of performance grants should be introduced by the Government.	▪ It is planned to conceptualize a competition between ULBs for awards. ▪ In next year SFC, we may consider declaring awards / cash prizes for best performing ULBs in tax collection, service delivery, best practices (1^{st} prize – 1 crore, 2^{nd} prize – 75 lakhs, 3^{rd} prize – 50 lakhs for each category of ULBs)
✓ In SWM DPRs, care should be taken to avoid provision of excess manpower for SWM operation & maintenance by giving emphasis on mechanization of cleaning activities.	▪ This is being ensured in all DPRs by optimizing the manpower, vehicles and machineries, in order to minimize the O&M cost. ▪ As per the recent GO, it is ensured that the PKs nos. proposed in the DPRs fall within the criteria of 1 PK per 700 populations.
✓ Corporations and bigger cities should explore the possibilities of opting for VGF or PPP mode for execution of their SWM projects on zero tipping fee or minimal tipping so as to achieve lessen financial burden on O&M of SWM projects.	▪ Instructions in this regard have been issued to all ULBs.

✓ DMA should identify good municipalities /best practices within and outside the State and encourage other ULB employees /elected representatives to visit such places which will motivate both the parties. Field visit for Raichur & Gulbarga cities who have done exemplary work in city sanitation can be facilitated by DMA office.	▪ Field visits through CMAK and also under SBM for ULB officials to various cities where the best SWM practices have been adopted are regularly being organized.
✓ Greater emphasis for IEC components and behavioral change component can be given at both State & ULB level. Posters & hoardings should be installed in all public places and government offices so that habits of spitting on roads, throwing of waste on roads and public places, public urinations and other such public nuisance habits can be curtailed.	▪ As mentioned earlier, steps are being taken by State Mission Directorate (SMD) to select an Agency to handhold both ULBs and SMD in carrying out IEC activities effectively.
✓ Social media such as Facebook & bulk WhatsApp messages should be used to spread messages about source segregation, public role in achieving ODF status etc. State Mission Directorate to facilitate the same in association KMDS.	▪ Facebook account & WhatsApp group has been created in association with KMDS.
✓ As per the action plan approved by GOI, action to be taken to roll out IEC activities as per SBM norms.	▪ As mentioned earlier, selection of Agency to assist State Mission Directorate and ULBs to carrying out IEC & Public Awareness Programmes under Swachh Bharat Mission (Urban) is under progress
✓ In all the ULBs, a couple of respected citizens may be appointed as honorary wardens / Swachhata Dhoots for ensuring the cleanliness in the ward who also report and advice the ULBs in maintaining the ward cleanliness.	▪ Instructions in this regard has been issued to all ULBs
✓ BBMP should take all efforts to declare Bengaluru city as ODF by August 2017, as it is the cynosure of all eyes, due to its pre-eminence globally.	▪ One day workshop to BBMP health staff on SBM activities emphasizing on IHHL & ODF was conducted. ▪ Review meetings under the Chairmanship of Mission Director are being conducted regularly. ▪ Review meeting on IHHL construction, ODF preparedness in BBMP limit was conducted under the chairmanship of BBMP Commissioner. ▪ The revised date needs to be submitted by BBMP.
✓ Good works/best practices should be identified in the State and efforts to publish such success stories in print and visual media should be taken up by the State Mission Directorate. This will motivate the cities / municipal commissioners / Deputy Commissioners to come up with more	▪ ULBs are instructed to upload documents on their best practices in the SBM website. Documentation and award for best practices in the ULBs of State is being carried out through CMAK.

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innovative ideas for maintaining city hygiene.	
✓ Committee opined that performance of Karnataka in Swachh Sarvekshana-2017 is poor and hence directed State Mission Director to make sure 5-6 ULBs names should be reflected among top 50 ranks in Swachh Survekshan -2018.	▪ Swachh Survekshan-2017 was conducted to only 434 cities of the country, where only 27 ULBs from the State had participated. But this time the Swachh Survekshan-2018 is going to be held for all the 4041 cities of the country and all the ULBs of the State will be participating in it. Hence, the Swachh Survekshan – 2018 guidelines have been already circulated to all ULBs along with the instructions to take all the necessary steps to get highest scores in the survey. ▪ Self Assessment formats as per Swachh Survekshan 2018 guidelines have been prepared and sent to all the ULBs and the reports from all the districts are sought in order to know the present status of each ULB in order to improve the present position to attain better ranking in the next Swachh Survekshan 2018 ▪ A One day Workshop to Presidents & Vice Presidents along with Officials has been conducted on 29-08-2017 for Kalburgi & Mysuru divisions and on 30-08-2017 for Belagavi & Bengaluru divisions regarding SWM Rules, 2016, SBM Goals, Fecal Sludge Management along with Swachh Survekshan – 2018 to 148 ULBs in 1st Phase. ▪ In the 2nd Phase, it is scheduled to conduct workshops dedicated only on Swachh Survekshan 2018 on 13th & 14th of August at Bengaluru & Mysuru respectively for the Officials of the remaining 129 ULBs.

After the detailed discussions on the above issues, Committee recommended following actions

- ✓ **In order to overcome the space constraints to build IHHLs, construction of more community toilets (CTs) has to be carried out and maintenance of CTs shall be entrusted either to user families or CBOs or has to be outsourced.**
- ✓ **Wherever, space is the constraint for construction of standalone septic tanks / twin pits to receive disposals from IHHLs, ULBs can explore the possibilities of construction of a common septic tank to receive disposal from more number of IHHLs with a piped connection.**
- ✓ **In order to encourage school children's in maintaining cleanliness & hygiene in and around their residences and schools, rating of schools across block level, zone level, Taluk / district level, with cash prizes may be done.**
- ✓ **Punitive actions against violators of segregation of waste at source, littering of waste in open spaces, drains etc shall be taken by the ULBs.**
- ✓ **In order to eradicate black spots in the cities, senior citizens, RWAs, CBOs may be authorized to carryout policing work, especially from evening hours between 6.00 pm to 11.00 pm.**
- ✓ **User charges for bulk waste generators shall be fixed based on the qty. of waste generated.**
- ✓ **IEC through social media has to be carried out rigorously.**
- ✓ **Swachh city awards for different categories of ULBs have to be given along with cash incentives.**
- ✓ **The revised target for SBM for 2nd October 2018 has to be fixed.**

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Agenda No-2: Approval for inclusion of Hallikheda, Konappana Agrahara TMC and Dodda Thoguru

The GoK has notified upgradation of 3 new ULBs namely Hallikeda TMC of Bidar District, Konappana Agrahara TMC and Dodda Thoguru TP of Bangalore Urban District. Prior to this, there were 57 newly formed ULBs for which a proposal was sent to MoUD to include these new 57 ULBs for SBM implementation and the same have been included under SBM.

Decision of the HPC: The Committee accorded approval for including the above 3 ULBs for implementation of SBM and directed the State Mission Director to send a proposal to MoH&UA in this regard.

Agenda No-3: Revised SBM funding pattern of 60% GoI share and 40% GoK share:

As per the earlier SBM Guidelines, the funding pattern between Central and State Govt. for various SBM components was 75:25. Whereas, GoI has revised the funding pattern to 60:40 with effective from 17th August 2016, vide its letter dated 14-07-2017. As per the revised funding pattern, the change in GoK share for various SBM components will be as follows:

Centre and State Share Component Wise:

Sl. No	Component	Central Share	Current State share	Revised State share
1	IHHL	Rs. 4000/-	Rs.1,333/-	Rs.2,667/-
2	CT/PT	Rs. 39,200/-	Rs.13,067/-	Rs.26,134/-
3	Urinals	Rs. 12,800/-	Rs.4,267/-	Rs.8,534/-
4	SWM	35% of project cost	11.67% of project cost	23.30% of project cost

As per the revised funding pattern, total GoI grants for the Mission period will change from Rs. 1017.96 Cr to Rs. 1272.65 Cr and accordingly GoK share for the Mission period will change from Rs. 339.32 Cr to Rs. 848.44 Cr.

Decision of the HPC: The Committee directed the State Mission Director to submit a detailed proposal to the FD for allocation / release of additional grants.

Agenda No-4: Construction of IHHL through contractors:

In order to speed up the construction of IHHL, the GoI vide its letter dated 17-11-2015 has communicated that the States can entrust the work off IHHL construction to the registered and eligible Contractors. Accordingly a proposal was submitted to the State Govt. seeking approval for,

- Entrusting the construction work to Contractors / NGOs by following KTTP norms.
- To make payments in 2 installments by beneficiaries (GoI + GoK grants) and the concerned ULBs (balance amount) to the contractors / NGOs, via a tripartite agreement.

The State Govt. vide its letter dated: 10-08-2017 has directed that, the approval of HPC is to be obtained for the below mentioned points and to take further necessary steps.

- To engage NGO/SHG which has competence in water and sanitation sector for follow up action till IHHL completed, as per norms
- One person may be entrusted about 25 toilets / month
- Rs. 150 / unit as incentive to each IHHL
- Total funds of Rs. 483.21 lakhs shall be covered under IEC funds.

Decision of the HPC: The Committee accorded approval to the said proposal of entrusting the work of construction of IHHLs through Contractors / NGOs subject to the above mentioned conditions.

Agenda No-5: Discussions on considering 1 PK / 700 Population as per recent GO

Recently, GoK vide its Order dated 07-08-2017 specified the no. of Pourakarmikas (PKs) to 1 PK per 700 population. In this connection, clarifications on following issues were sought from the Committee,

- Whether PK includes, loaders and cleaners/helpers
- Population 2011 to be considered or present projected population.
- Until the PKs are recruited, system to be followed for ULBs to carryout cleaning and SWM activities.
- Selection criteria where no. of existing PKs is more than the no. of PKs derived as per 700 criteria.
- Decision on no. of PKs where, as per DPR the proposed no. of PKs are just exceeding the nos. as per 700 criteria marginally (say 5-10 nos.)

Decision of the HPC: The Committee accorded approval to the said proposal subject to the following conditions,

- ✓ **While calculating no. of Pourakarmikas (PKs) 2011 population has to be followed**
- ✓ **Pourakarmikas shall include loaders, helpers, cleaners also who are involved in direct handling of wastes, which excludes supervisors, plant & machinery operators, drivers, watchman**
- ✓ **The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered.**
- ✓ **The GO of 07/08/2017 to be followed in all respects.**

Agenda No-6: Approval for ISWM DPRs submitted by ULBs under Swachh Bharat Mission:

As per SBM guidelines, in order to seek the GoI grants, all the ULBs have to prepare and submit the DPR on Integrated Solid Waste Management and shall obtain approval of HPC. So far approval for 72 DPRs has been accorded by the HPC and subsequently, 55 DPRs were placed in the State Level Technical Committee (SBM) meeting held on 5-09-2017, out of which, about 49 DPRs were cleared by SLTC and the same have been placed before the HPC for approval. The list of 49 DPRs are as below;

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Annigeri (TMC)	28267	40	33	11.12	272.86	120.94	35.67
2	Navalgund (TMC)	24613	35	38	10.05	246.32	128.15	48.62

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Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
3	Kundgol (TP)	18726	27	26	7.1	261.90	93.99	35.55
4	Alnavar (TP)	17228	25	24	7.06	256.63	89.69	34.09
5	Kalghatgi (TP)	16917	24	23	6.92	203.90	86.27	34.78
6	Anekal TMC	44260	63	56	26.3	573.10	212.86	34.54
7	Chamarajanagar (CMC)	69875	100	99	44.00	859.33	374.23	31.69
8	Kollegal (CMC)	57149	82	71	26.50	534.14	254.15	30.52
9	Gundlupet (TMC)	28105	40	31	14.20	414.01	147.06	31.93
10	Hanur (TP)	11066	16	16	7.00	254.00	63.09	45.59
11	Nanjangud (CMC)	50598	72	66	31.86	515.21	268.05	32.05
12	Krishnarajanagara (TMC)	35805	51	55	20	376.74	199.13	31.44
13	Kushtagi (TMC)	24878	36	37	15.00	279.99	130.67	32.43
14	Yelburga (TP)	14814	21	22	9.00	176.99	87.57	30.38
15	Ranebennur (CMC)	106400	152	163	72.33	717.54	561.26	34.45
16	Haveri (CMC)	67102	96	107	42.5	634.29	346.72	31.50
17	Hangal (TMC)	28159	41	44	15.3	196.12	154.25	29.58
18	Bankapura (TMC)	22529	32	32	13.6	402.93	113.96	30.64
19	Bhadravati (CMC)	151102	216	188	65.71	976.12	642.40	35.80
20	Shikaripur (TMC)	36204	52	54	17	440.00	178.06	35.72
21	Siralkoppa (TP)	16864	24	26	9	334.00	89.86	34.81
22	Sorab (TP)	11332	16	18	6	272.00	64.04	31.39
23	Bantwal (TMC)	40155	57	44	17.2	102.45	164.99	28.63
24	Ullal (CMC)	53808	77	45	22	72.73	165.27	28.81
25	Sulya (TP)	19958	29	27	8.62	191.39	95.04	28.36
26	Mulki (TP)	17288	25	23	7.74	124.08	82.51	32.43
27	Beltangadi (TP)	7746	11	10	3.48	55.71	35.27	41.00
28	Kotekar	16505	24	24	8.69	517.36	90.32	30.60
29	Somwarpet TP	6729	10	20	5.50	180.16	79.27	31.15
30	Channapatna (CMC)	71942	103	103	43.65	884.30	386.49	34.97
31	Magadi (TMC)	27605	39		16.89	566.78	155.41	33.35
32	Tiptur (CMC)	59543	85	79	30.70	327.07	307.41	32.49
33	Sira (CMC)	57749	82	76	33.10	449.07	307.75	31.77
34	Kunigal (TMC)	34155	49	45	18.5	492.71	159.93	34.47
35	Madhugiri (TMC)	29159	42	39	17.50	255.83	163.22	35.43
36	Pavagada (TMC)	28486	41	37	15.00	262.73	144.86	31.95
37	Chiknayakanhalli (TMC)	23206	33	36	13	296	130.17	35.18

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022 in TPD	Total DPR Cost in lakhs	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
38	Yadgir (CMC)	74294	106	84	37.50	477.34	350.62	30.54
39	Shahpur (CMC)	53366	76	75	26.70	496.77	271.37	30.58
40	Shorapur (TMC)	51398	73	77	25.20	352.23	246.41	30.17
41	Gurmatkal (TP)	20164	29	30	11.50	169.20	123.72	30.22
42	Siraguppa (CMC)	52492	75	66	33.75	121.07	251.83	36.50
43	Kampli (TMC)	39307	56	47	20.74	331.01	185.96	34.48
44	Hoovinahadagali (TMC)	27967	40	41	16.55	140.78	164.44	33.37
45	Sandur (TMC)	37431	53	37	18.72	226.09	159.17	38.63
46	Tekkalakote (TP)	26224	37	26	13.65	228.85	105.39	35.47
47	Kamalapura (TP)	25552	37	37	12.35	124.14	133.51	32.49
48	Kudligi (TP)	26680	38	33	11.53	202.70	126.42	32.92
49	Kotturu (TP)	26289	38	37	18.77	236.29	145.34	33.95

Decision of HPC: The Committee accorded approval to the above mentioned 49 DPRs subject to following conditions

- ✓ **While calculating no. of Pourakarmikas (PKs) 2011 population has to be followed**
- ✓ **Pourakarmikas shall include loaders, helpers, cleaners also, who involves in direct handling of wastes, which may exclude supervisors, plant & machinery operators, drivers, watchman**
- ✓ **The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered**
- ✓ **The ULBs shall follow SWM Rules, 2016 and other related Acts & Rules while implementing the DPR.**
- ✓ **ULB shall take all necessary steps to recover atleast 30% in the first year and above 50% in the 5th year of implementation of DPR as the revenue through User charges, sale of compost, recyclables, RDF materials etc.**
- ✓ **Punitive actions against violators of segregation of waste at source, littering of waste in open spaces, drains etc shall be taken by the ULBs.**
- ✓ **User charges for bulk waste generators shall be fixed based on the qty. of waste being generated by them.**

Agenda No-7: Seeking approval for the State Sanitation Strategy (SSS):

The State has to prepare and submit the State Sanitation Strategy as per the provisions of NUSP-2008 in order to seek the GoI grants under SBM.

Accordingly, the draft copy of the State Sanitation Strategy has been prepared and placed before the SLTC (SBM) in the meeting held on 05-09-2017 and the same has been recommended for approval by the SLTC. A detailed presentation was made before the HPC.

Decision of HPC: The Committee accorded approval to the State Sanitation Strategy subject to the condition that targets for SBM components shall be fixed for 2nd Oct 2018 rather than 2nd Oct 2019.

Agenda No-8: Proposing additional staff requirement to assist ULBs of Uttar Kannada District in establishing and running scientific SWM processing & disposal facilities

Deputy Commissioner, Uttara Kannada dist. has submitted a proposal to grant permission to take 4 numbers of Diploma Engineers in Sanitation (one Engineer for 2 ULBs) and one Environmental Engineer at DUDC office on outsource basis. The details are as follows;

Uttara Kannada District has 12 ULBs. In order to manage collection, transportation, processing and disposal of Solid Waste adequate Environmental Engineers are required. At present there are only 3 Environmental Engineers available in the district and rest of 8 ULBs do not have them and required staff to look after City Sanitation as well as waste processing & disposal plants. In order to establish the Integrated and sustainable solid waste management system which includes segregation, collection, transportation, processing and disposal,

Sl. No.	ULB Name	Diploma in Sanitation (on outsource)	Environmental Engineers (on outsource)	Estimated salary per month	
1	CMC Sirsi	1 Diploma in Sanitation Staff	1 Environmental Engineer in DUDC	Rs. 20000/- p.m	Environmental Engineer Rs. 30000/- p.m
2	TP Siddapur				
3	CMC Dandeli	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
4	TMC Haliyal				
5	TP Mundgod	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
6	TP Yellapur				
7	TMC Ankola	1 Diploma in Sanitation Staff		Rs. 20000/- p.m	
8	TP Honnavar				
	Total	**4**	**1**	**Rs.9,60,000/- per annum**	**Rs. 3,60,000/- per annum**
	Grand Total			**Rs. 13,20,000/- + Tender Publications & Outsource Commission = Rs. 15,00,000/-**	

The Deputy Commissioner has requested to consider the said proposal as a Pilot Project and also to provide a grants of about Rs. 15,00,000/- which is required to meet their salary for 1 year. This expenditure can be met out of Capacity Building and A&OE funds available under the Swachh Bharat Mission.

Decision of HPC: After detailed discussions, the Committee felt that in order to oversee the implementation of SWM projects and to handhold the ULBs in timely & effective implementation, the said innovative proposal may be considered on pilot basis and accordingly the Committee accorded approval for the above proposal submitted by DC, Uttara Kannada subject to condition that Engineers will be selected following KTPP norms.

Additional agenda

Agenda No. 9: Incentive to Performing ULBs

As per the discussion held in 4th HPC, it was proposed to introduce an incentive system in the form of performance grants to encourage best performing ULBs. Following cash incentives were proposed for different categories of ULBs;

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Sl. No.	ULB Category	Proposed Incentive			Total
		1st	2nd	3rd	
1	City Corporation	500.00	300.00	200.00	**1000.00**
2	City Municipal Council	300.00	200.00	100.00	**600.00**
3	Town Municipal Council	200.00	150.00	100.00	**450.00**
4	Town Panchayath	150.00	100.00	50.00	**300.00**
Total		**1150.00**	**750.00**	**450.00**	**2350.00**

The State Mission Director informed the Committee that a total Rs.23.50 crores is required for the said purpose and hence, the same may be initiated in the next year after ensuring that the required funds are reserved in the budget. The Mission Director informed that, the parameters such as, efficiency in tax collection, efficiency in service delivery, maintenance of cleanliness and sanitation in the city etc., will be considered for rating of the cities. The best rated city in each category will receive the award of "Uttham Nagar".

The Chairman suggested that in addition to overall parameters for award, in certain specific categories like tax collection, cleanliness etc, the performance achieved by ULBs in individual category can also be given awards.

As of now, we may concentrate on sanitation and cleanliness of cities and rating can be done based on the assessment of ULBs during the month of Sept-Oct 2017, and best performing ULBs in each category may be rewarded with suitable cash prices as below:-

Sl. No.	ULB Category	Proposed Incentive/ cash prize			Total
		1st	2nd	3rd	
1	City Corporation	500000	300000	100000	900000
2	City Municipal Council	100000	50000	30000	180000
3	Town Municipal Council	50000	30000	20000	100000
4	Town Panchayath	30000	20000	10000	60000
Total		**680000**	**400000**	**150000**	**1240000**

Decision of HPC: The Committee accorded the approval for the said proposal subject to the following conditions.

- ✓ **A detailed proposal consisting of the parameters to be considered, the scoring for each parameters, mode of assessment, validation of assessment, quantum of cash prize for each category of ULBs, source of funds for cash prize etc, to be prepared and submitted.**
- ✓ **Similarly for other subjects also separate proposals may be prepared.**

Agenda no. 10: Utilizing an amount of Rs.22.11Crores (SWM fund) towards IHHL, FSM under SBM and other components of SBM wherever required.

An amount of Rs. 22.11 Crores (SWM funds) is remained unspent at the DMA, the details are as below;

1	Swachh Bharath Mission Scheme	1,88,82,421/-
2	Construction of Latrines in Anganawadi	31,84,000/-

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	Centres in ULBs Limits	
3	SWM (State Fund)	2,84,079/-
4	Grants for SWM DMA lump sum Amount 2013-14 & 2014-15	19,86,92,146/-
5	11th Finance Commission (SWM)	1,46,179/-
	TOTAL Amount	**22,11,88,825/-**

The proposal was submitted to HPC seeking permission for following;

- IHHL (Matching State share)
- Establishment of FSM Units
- Other SBM components on priority basis

Decision of HPC: The Committee accorded the approval for the said proposal subject to the following condition that there should not be any fresh demand for the grants for the above mentioned works from where the funds are being diverted.

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

16/9/17

(S. C. KHUNTIA)
Chief Secretary, Government of Karnataka
and Chairman, HPC (Swachh Bharat Mission Urban)

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Annexur-1

List of Officers & Member present in 5th High Power Committee meeting.

1. Sri Subhash Chandra Khuntia, I.A.S Chief Secretary, Government of Karnataka.
2. Sri Ajay Seth, I.A.S, Additional Chief Secretary to Government, Primary and Secondary Education Department, Government of Karnataka.
3. Sri N Manjunatha Prasad, I.A.S, Commissioner, BBMP, Bengaluru.
4. Sri Ekroop Caur, I.A.S, Secretary to Government (Expenditure), Finance Department, Government of Karnataka.
5. Sri Anjum Parwez, I.A.S Secretary, Urban Development Department, Government of Karnataka.
6. Sri Manivannan, I.A.S, Secretary, DIPR, Government of Karnataka.
7. Dr. Ravishankar J, I.A.S, Managing Director, KUWS&DB, Bengaluru.
8. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
9. Sri S. Sarfaraz Khan, Joint Commissioner, SWM and Health, BBMP, Bengaluru.
10. Sri. K. Raghvendra, Chief Engineer D&M, KUWS&DB, Bengaluru.
11. Sri H. P Prakash, Commissioner, RWS&SD, Bengaluru.
12. Sri C.K Ravikumar, Deputy Chief Engineer, K.S.D.B, Bengaluru.
13. Sri N Chandrasekhar, Director, Infrastructure Development,
14. Sri Venkatesh Kadagadkai, Director, SIUD, Mysore.
15. Smt Vimala, DD SBM(G), RDPR, Bengaluru.
16. Sri, Jagadeesh, DD, HRD SBM(G), RDPR, Bengaluru.
17. Sri S.V Venkateshmurthy, CEO, Plants (SWM) BBMP, Bengaluru.
18. Sumathi. B.N, Under Secretary, Bengaluru.
19. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
20. Sri Lakshminarayana R, Assistant Executive Engineer,
21. Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
22. Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
23. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru.
24. Smt Swarna C, FDA, DMA, Bengaluru.
25. Sri. Parameshwar N.M, Sanitation Expert, SBM(U), DMA, Bengaluru.

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26. Sri. Pratibha D'Souza, Environment and SWM Expert, SBM, DMA Bengaluru.
27. Smt. Wilma Rodrigues, CEO, Saahas Zero Waste, Bengaluru.
28. Sri Nitish Malhotra Lead B.D Saahas Zero Waste, Bengaluru.
29. Sri Ramavath Shiva, Consultant
30. Smt Latha.S Consultant
31. Smt P. Selvi, Consultant
32. Sri Akshay Ranganath, Consultant
33. Sri Vishal Kumar, Consultant
34. Sri Pushkar. S.V, Consultant, Tide Technocrats.
35. Sri Mahendra Kumar M.C, Consultant, SMS Envocare
36. Smt. Priya Kapole, Consultant, AIILSG, Pune.
37. Smt Sayali B Ghogare, Consultant, AIILSG, Pune.
38. Sri Raghavendra Shetti, TCE, Bengaluru.
39. Sri Deepak Choukangally, TCE, Pune.
40. Sri Naveen Kumar, TCE, Pune.
41. Sri Syed Numous, MARS Consultant.
42. Smt. Meghashree, MARS, Consultant.
43. Smt Akshara. M, SMS Envocare, Consultant.
44. Sri Arun Kumar KPM, SMS Envocare, Consultant.
45. Sri Hemanthray KPM, SMS Envocare, Consultant.

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Proceedings of the 6th High Powered Committee meeting held under the Chairmanship of hon'ble Chief Secretary to Govt. of Karnataka on 09-11-2017, 3.00 pm at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

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List of participants is attached in the Annexure-1

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agenda items through a presentation.

Additional Chief Secretary, UDD asked the State Mission Director (DMA) about the components considered under SBM. DMA explained that the following were the components under Swachh Bharath Mission (Urban);

1) Construction of IHHL
2) Construction of Community Toilets
3) Construction of Public Toilets
4) Integrated Solid Waste Management
5) Public awareness and IEC activities
6) Capacity Building and A&OE

The Chief Secretary asked DMA to explore the possibilities of involving private entrepreneurs in construction and O&M of Community Toilets (CTs) & Public Toilets (PTs) under CSR, DMA stated that it is being done and more thrust is given on maintenance of toilets.

The Chief Secretary directed the DMA to designate one Nodal Officer for each ULB including Town Panchayaths, in order to ensure effective and timely implementation of SBM(U), for which DMA replied that the Environmental Engineers at CC, CMC & TMC levels have been entrusted with that responsibility, whereas at TPs the responsibility has been assigned to the concerned Chief Officers. DMA also informed the Committee that appointing AEEs at DUDCs to monitor and guide ULBs in SBM implementation in the ULBs of district is also under consideration.

The Chief Secretary asked DMA to explore the possibility of imposing user charges on commercial and bulk waste generators based on the qty. of waste generated by them, for which, DMA replied that, in order to impose user charges and penalties on different category of waste generators, the SWM state policy and model bye-laws need to be prepared and that work has been entrusted to KUIDFC. He also informed that the tender for

selection of a competent agency for preparation of State Policy has been issued for the second time.

The Chief Secretary directed expeditious finalisation of ISWM State Policy & Strategy and a meeting involving State & National level SWM experts should be conducted before finalising the State SWM Policy & Strategy, in order to ensure that best practices prevalent nationally and internationally can be adopted in the said Policy and Strategy.

He also asked to ensure that, all the ULBs practice segregation of household waste at source and provisions should be made in the primary waste collection pushcarts & vehicles for collection of different types of dry wastes including recyclables. He also suggested to explore possibilities about providing incentives (such as concession in property tax etc) to the households who practices the segregation of waste at source. DMA informed that, provisions are made in primary collection vehicles to collect wet & dry wastes separately, Dry Waste Collection Centres (DWCCs) have been proposed to collect and further segregate the dry wastes into different category of dry wastes such as plastic, paper, metal, wood, e-waste, sanitary pads, etc, as per DPRs.

The ACS, UDD told that wet waste has to be composted, dry wastes either needs to be converted as RDF and rest needs to be landfilled. He also informed that, the cities should handle the C&D waste by procuring simple machineries like crushers and sieves.

The Chief Secretary enquired about the measures taken to prevent littering & dumping of wastes in open drains, vacant sites, road sides etc for which DMA explained that there is a App based application called 'Janahitha' through which public can submit the complaints by uploading the photos of uncleared waste dumps, clogged drains, UGD etc which will be directed to the concerned ward level officer and the complaint will be closed only if it is attended and completed. The Chief Secretary insisted DMA to consider such Grievance Redressal system also while ranking the ULBs on their performances.

The Director explained the Committee about the steps taken so far, regarding Swachh Survekshan-2018 as below;

- Workshops for 148 ULB's elected representatives and officials conducted at Bangalore in 2 batches
- Training by GoK & GoI resource persons to all ULB officials in 2 batches was conducted at Bengaluru and Mysuru.
- Sensitization to all PDs & ULB staffs through VC on Swachh Survekshan is conducted.
- Self Assessment of all ULBs is under taken.
- Distribution of Swachh Survekshan 2018 Tool Kit (in Kannada) to all ULBs is being done
- Technical Assistance from DMA to ULBs on Swachh Survekshan 2018.
- VC on preparedness for Swachh Survekshan 2018 is conducted.

Agenda No.1 – approval for action taken report on Agenda subjects of 5th HPC Meeting held on 11-09-2017

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 4th HPC Meeting held on 22-05-2017.	-
2	Approval for inclusion of Hallikheda, KonappanaAgrahara TMC and DoddaThoguru	• A letter dated 27-09-2017in this regard has been written to JS, MoUD to include these 3 ULBs under SBM(Urban) and to release GoI grants for implementation of SBM components in these ULBs. • Steps are being taken to select Consultants for these new ULBs for preparation of DPRs on ISWM.
3	Revised SBM funding pattern of 60% GoI share and 40% GoK share	• Letter in this regard has been written to GOK on 05-08-2017 and 23-10-2017, seeking additional grants of Rs. 12.28 Cr as per the revised SBM funding pattern for IEC and A&OE components. • A letter has also been written to MoH&UA dated 21/09/2017 and 17/05/2017 seeking Rs.428.27 Cr. for the year 2017-18
4	Construction of IHHL through contractors:	• A letter in this regard has been written to all ULBs on 23-09-2017 to engage contractors for construction of IHHL and also to engage NGOs to follow up and ensure the speedy completion of IHHL construction.
5	Discussions on considering 1 PK / 700 Population as per recent GO	• As directed in the 5th HPC meeting, no. of PKs (including loaders and vehicle helpers) considered in the DPRs have been restricted to 1 PK/700 Population criteria, considering 2011 Census.

<table>
<tr><td>6</td><td>Approval for ISWM DPRs submitted by ULBs under Swachh Bharat Mission</td><td>• The status of approval DPRs are as below;
<table><tr><td>Total no. of ULBs</td><td>214</td><td>Excluding 4 NACS and newly formed 59 ULBs</td></tr><tr><td>No. of DPRs approved by HPC so far</td><td>121</td><td>39 DPRs are being placed in the present meeting</td></tr><tr><td>No. of DPRs for which OM is issued</td><td>108</td><td></td></tr><tr><td>Balance no. of DPRs for which HPC approval is given and pending for OM issue</td><td>13</td><td>Delay in issue of OM for remaining DPRs is due to revision of civil, vehicle & machinery cost, also due to 1:700 ratio of PKs, introduction of GST, change in PWD SR and sharing pattern.</td></tr><tr><td>Balance no. of DPRs to be placed before HPC for approval</td><td>152</td><td>93 old ULBs + 59 new ULBs</td></tr></table></td></tr>
<tr><td>7</td><td>Seeking approval for the State Sanitation Strategy (SSS)</td><td>• The approval for SSS has been accorded by HPC in the previous meeting held on 11-09-2017 and the copy of SSS has been submitted to MoH&UA, Govt. of India vide letter dated 21-09-2017, which is mandatory for seeking further GoI grants for SBM</td></tr>
<tr><td>8</td><td>Proposing additional staff requirement to assist ULBs of Uttar Kannada District in establishing and running scientific SWM processing & disposal facilities</td><td>• A letter dated 22-09-2017 in this regard has been written to DC, Uttara Kannada Dist. to take necessary steps to select the consultants for a period of one year only on pilot basis as per norms. The funds shall be borne out of A&OE funds under SBM.</td></tr>
<tr><td>9 (1)</td><td>Incentive to Performing ULBs</td><td>• The said subject is placed at Agenda No. 6 for approval of HPC.</td></tr>
<tr><td>9 (2)</td><td>Utilizing an amount of Rs.22.11 Crores (SWM fund) towards IHHL, FSM under SBM and other components of SBM wherever required.</td><td>• The said amount will be utilized for grants towards IHHL & SWM Projects</td></tr>
</table>

The HPC confirmed the above action taken report with the following directions

- **User charges for bulk waste generators shall be fixed based on the qty. of waste generated by them.**
- **More thrust should be given on segregation of waste at source.**
- **Sufficient no. of CTs/PTs shall be constructed and maintained properly.**

- **Designation of a Nodal Officer for each ULB to monitor the SBM implementation should be ensured.**
- **Organic waste shall be treated by following composting method.**
- **Preparation of State SWM policy and Strategy by KUIDFC needs to be completed within 3 months.**

Agenda No. 2: Approval of integrated solid waste management DPRs submitted by ULBs under Swacch Bharat Mission (Urban)

Under Swachh Bharat Mission (U), all the ULBs have to prepare and submit the DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. Accordingly, ULBs have taken necessary steps to prepare DPRs through the Consultants and submitted for approval. So far, approval of HPC has been given to 121 DPRs and for the present HPC meeting, DPRs of 39 below mentioned ULBs have been placed before the HPC for approval.

The status of approval of DPRs pertaining to erstwhile 214 ULBs is as follows;

Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs
No. of DPRs approved by HPC so far	121	39 DPRs are being placed before HPC in the present meeting
No. of DPRs for which OM is issued	108	-
No. of DPRs for which HPC approval is given and OM to be issued	13	Delay in issue of OM for remaining DPRS is due to revision of civil, vehicle & machinery cost
Balance no. of DPRs to be placed before HPC for approval	93	39 DPRs are being placed before HPC in the present meeting

DMA informed the HPC that, following norms have been followed while preparing the said DPRs;

- Provisions of SWM Rules, 2016 on segregation of waste at source, primary collection & transportation, secondary collection & transportation, DWCC for handling different types of dry wastes at ward level, scientific processing & safe disposal of waste, separate handling & management of C&D waste, meat & chicken waste, other bulk wastes, domestic hazardous & bio-medical wastes etc.
- SWM Normative standards for vehicles & machineries, manpower etc.
- Directions of recent GO on no. of Pourakarmikas at the rate of 1 PK per 700 population as per Census 2011.
- Optimising the nos. of primary & secondary vehicles including micro level routing of said vehicles.

- Conducting city level survey to ascertain qty. of waste generation everyday and their characterisation, existing infrastructures such as vehicles and civil infrastructures at SWM site, gap analysis and proposing comprehensive, sustainable SWM plan.
- Recovery of O&M cost upto 30-50% from User Charges / SWM cess, sale of compost, recyclables and RDF materials.

The snap shot of DPRs belonging to 39 cities which are placed before the Committee are as below;

(Rs. in lakhs)

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Design Qty. of waste (2022)	Total DPR Cost	O & M Cost / Annum	% Recovery by User charges & Sale of Compost etc
1	Hospet (CMC)	206,167	295	259	127.69	1387.63	968.32	35%
2	Sindhanur (CMC)	75,839	108	101	46.00	327.99	334.20	35%
3	Deodurga (TMC)	28,929	41	32	12.61	326.05	118.06	31%
4	Lingasagur (TMC)	35,411	51	42	16.31	319.53	159.86	28%
5	Manvi (TMC)	46,465	66	51	21.82	373.63	191.65	31%
6	Mudgal (TMC)	22,731	32	24	9.74	275.03	110.13	33%
7	Basavakalyan (CMC)	69,717	100	86	30.72	305.21	273.11	30%
8	Bhalki (TMC)	40,333	58	50	18.58	528.02	173.45	30%
9	Chitaguppa (TMC)	25,298	36	36	11.45	230.86	113.86	31%
10	Humnabad (TMC)	44,483	64	64	21.06	277.00	207.08	30%
11	Shahabad (CMC)	47,582	68	62	25.48	274.67	206.84	33%
12	Afzalpura (TMC)	27,088	39	35	12.32	77.83	134.33	30%
13	Chittapur (TMC)	31,299	45	43	14.25	157.83	146.41	30%
14	Aland (TMC)	42,371	61	58	22.36	170.09	187.52	31%
15	Jewargi (TMC)	25,686	37	37	12.18	92.43	123.27	30%
16	Sedam (TMC)	39,431	56	51	19.10	169.38	169.00	30%
17	Channarayapatna (TMC)	40417	58	58	24.00	315.17	206.64	30%
18	Holenarasipura (TMC)	29974	43	43	15.50	202.58	138.87	29%
19	Sakaleshpura (TMC)	23350	34	34	12.00	299.49	126.69	30%
20	Alur (TP)	6541	10	10	3.00	61.82	31.54	29%
21	Arakalgudu (TP)	16807	24	24	7.88	124.08	84.27	30%
22	Belur (TMC)	22484	32	32	10.40	170.29	111.39	30%
23	Arasikere (CMC)	53216	76	76	28.00	243.05	270.20	30%
24	Mandya (CMC)	137358	196	169	63.00	617.48	574.99	35%
25	Vitla (TP)	17618	25	25	10.00	333.08	91.46	28%
26	Thirthahalli (TP)	14528	21	21	10.00	273.00	113.75	42%
27	Kanakapura (CMC)	54014	77	57	27.92	759.24	323.98	34%
28	Chitradurga (CMC)	145853	208	208	79.40	581.33	716.18	30%
29	Bagalkote (CMC)	111933	160	160	59.00	605.99	608.44	38%
30	Rabkavi Banhatti (CMC)	77004	110	71	29.79	391.82	344.67	32%
31	Karwar (CMC)	63755	91	77	30.00	313.35	266.56	35%

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Design Qty. of waste (2022)	Total DPR Cost	O & M Cost / Annum	% Recovery by User charges & Sale of Compost etc
32	Dandeli (CMC)	52069	74	72	26.21	322.96	254.78	34%
33	Sirsi (CMC)	62882	90	74	30.00	306.73	292.69	39%
34	Haliyal (TMC)	24238	35	29	12.71	101.16	122.10	33%
35	Ankola (TMC)	15309	22	22	10.00	292.41	110.81	37%
36	Yellapura (TMC)	20452	29	24	10.60	125.10	111.96	34%
37	Siddapura (TP)	14204	20	20	6.30	375.02	85.66	33%
38	Mundgud (TP)	18866	27	25	10.12	89.29	100.04	34%
39	Honnavara (TP)	19109	27	27	9.08	210.96	113.13	35%
Total		**1,704,958**	**2438**	**2181**	**867.18**	**11827.25**	**8101.71**	

Decision of HPC:

After detailed deliberation, HPC accorded approval to the above 39 DPRs and insisted to expedite the preparation of DPRs for remaining ULBs.

Agenda No. 3: Selection of an Agency to assist State Mission directorate and 10 district level agencies to assist ULBs in carrying out IEC and Public awareness activities under Swacch Bharat Mission (Urban).

In order to ensure bringing necessary behavioural changes among the citizens on ODF and scientific SWM, carrying out IEC activities effectively is very much essential. Hence, in order to provide necessary assistance to both State Mission Directorate and ULBs in carrying out and monitoring the IEC activities at State and ULBs' level, "Expression of Interest" (EOI) has been called for selection of an agency at State level and 10 other agencies at ULBs level. The EOI schedule is as follows

EOI Schedule	Date
Date of publishing in State tender bulletin	20.09.2017
Date of publishing in District tender bulletin	20-09-2017
Date of publishing in e-procurement portal	22.09.2017
Paper advertisement in Kannada News Paper	23.09.2017
Paper advertisement in English News Paper	24.09.2017
Date & time of Pre-bid meeting	06.10.2017
Last date for submission of proposals	12-10-2017
Date of issue of Corrigendum -1 in e-procurement portal	10-10-2017

Revised last date for submission	25.10.2017
Revised date of opening of proposals	27.10.2017

The tender (technical bid) has been opened and 22 bidders have participated in the tender. The tender evaluation is under progress (technical bids). Based on the proposals received, RFP document will be prepared and further process will be done as per KTPP. The cost incurred towards tender process and payments to Agencies will be met out of funds released by GOI & GOK under IEC components of SBM(U).

Decision of HPC:

- **HPC accorded approval to the above proposal regarding selection of Agencies to assist State Mission Directorate (DMA) and ULBs in carrying out IEC activities.**
- **The expenditure incurred towards invitation of tender and payment to consultants will be met out of funds under IEC component of SBM(U).**

Agenda No. 4: Selection of consultants to prepare DPRs for the newly upgraded ULBs by calling centralized consultancy tender at DMA level comprising of 55 ULBs in 9 packages.

Initially, implementation of SBM(U) was considered for only 218 ULBs of State including BBMP when the SBM programme was launched during 2nd Oct 2014. Subsequently, 59 Gram Panchayaths upgraded as ULBs and in addition to it, 49 new Taluks were also formed during the present year. As explained in the below table, DPRs for 55 ULBs needs to be prepared and hence, selection of consultants to prepare DPRs is being done by DMA by inviting tender through e-Procurement Portal. The details of 55 ULBs are as below;

No. of newly formed ULBs	59	
Less DPRs already prepared	10	Vitla, Kotekaru, Kaapu, Jaali, Kakkera, Kembhavi, Kurekuppa, Hagaribommanahalli, Kuditini, Mariyammanahallai
LessTenders invited / to be invited by DUDCs	5	Bengaluru Urban Dist.
Less no. of DPRs which can be entrusted to the existing Consultants under additional 25% criteria as per KTPP Act	4	Doddatoguru, Bidadi,Nayakanhatti, Kurigodu
Balance no. of ULBs for which DPRs have to be prepared	40	

No. of ULBs which are newly formed Taluk Head Quarters, for which DPRs have to be prepared	15	Out of 49 newly formed Taluks, 32 Taluk Head Quarters are already existing ULBs and steps are already taken to prepare DPRs. For 2 ULBs namely Kadaba and Ajjampura, work can be entrusted to the existing Consultancy firms and hence, for remaining 15 ULBs only, DPRs have to be prepared
No. of ULBs for which tender called from DMA to select consultants for DPR preparation	**55 ULBs**	**In 9 Packages**

In order to ensure that, the preparation of DPRs for these newly formed ULBs and Taluk Head Quarters is done at the earliest, tender has been floated centrally by DMA for selection of consultants for 55 towns in 9 packages.

Following is the Tender Schedule for the preparation of DPRs for the newly formed 55 ULBs

Tender Invitation date	: 12.10.2017
Pre-bid meeting date	: 24-10-2017 at 11.00 am
Revised date for submission of proposal (online)	: 07-11-2017 upto 4.30pm
Revised date for opening of tender (online)	: 08-11-2017 upto 5.00pm
Revised Opening of financial proposal (online)	: 13-11-2017 upto 4.30pm

As per above tender schedule, the tender was opened and technical bid evaluation is under progress. The approval of HPC has been sought for processing the tender by DMA for selection of suitable agencies for preparation of ISWM DPRs for these 55 ULBs in 9 packages.

Decision of HPC:

- **HPC approved the proposal of DMA for selection of Consultants to prepare DPRs on ISWM for the said 55 newly formed ULBs in 9 packages by following KTPP Act & Rules.**
- **The expenditure incurred towards tender inviting and payment to consultants can be met out from funds under CB and A&OE component of SBM(U)**

Agenda No. 5: Selection of agencies for preparation of City Sanitation Plans (CSPs) in 10-11 packages for all the cities of Karnataka.

As per the National Urban Sanitation Policy (NUSP, 2008) preparation of State sanitation strategies and city sanitation plans is mandatory.

The Karnataka State Sanitation Strategy (KSSS) has been framed recently on similar lines and approval of HPC has been already obtained in the 5th meeting held on 11-09-2017. Further, the new SBM Guidelines (August 2017) has also laid down that the State should prepare City Sanitation Plans for each city as per the provisions of NUSP-2008, it is mandatory to get funds under SBM.

Hence, approval of HPC is sought to float the tender by DMA office to select suitable agencies for preparation of CSPs for all the ULBs of State including BBMP in 11 packages.

Package No.	Districts	No. of ULBs	CSP Preparation Cost @ Rs. 5/ Capita
1	Bidar+ Kalburgi+ Yadgir	29	77,90,775
2	Raichur+ Koppal+ Ballary	36	92,97,780
3	Vijayapur+ Bagalkot+ Gadag	39	81,05,160
4	Belagavi	34	68,57,375
5	Dharwad+ Uttara Kannada+ Haveri	28	90,06,575
6	Shivamoga+ Davangere+ Chitradurga	24	79,93,965
7	Udupi+ Chikmagalur+ Dakshina Kannada	28	63,29,605
8	Kodagu+ Mysuru+ Chamrajnagar	18	67,61,425
9	Hassan+ Tumkur+ Mandya	25	59,88,855
10	Ramnagara+ Bengaluru Rural+ Chikkaballapur + Kolar+ Bengaluru Urban	30	74,81,235
11	BBMP	1	4,22,18,375
Total		**292**	**11,78,31,125**

The expenditure towards inviting tenders and payment to the selected agencies will be met out of funds released under SBM(U) for CB and A&OE cost.

Decision of HPC:

- **HPC approved the above proposal of DMA to invite tender for selection of Consultants to prepare CSPs for the ULBs of State including BBMP in 11 packages by following KTPP Act & Rules.**
- **HPC directed the DMA to conduct divisional level workshops before finalising the CSPs, in order to obtain the feedback from ULBs and various other stake holders.**

Agenda No. 6: Incentive to Performing ULBs

As per the discussions held in the 5th HPC meeting, the following incentive system to encourage best performing ULBs in sanitation has been proposed;

- Parameters considered for rating of ULBs:
  - Swachh Survekshan - 2018 Ranking
  - Physical progress achieved in SBM Components (IHHL, CT, PT, SWM DPR)
  - ODF declaration
  - Financial progress achieved in SBM Components
- Assessment will be done based on:
  - Swachh Survekshan - 2018 Ranking/Score
  - SBM portal online Report - IHHL, CT, PT
  - ODF declaration status
  - DPR Implementation Status Report
  - SBM UC submission by ULB
- Validation:
  - Swachh Survekshan – 2018 is validated by 3rd Party Agency appointed by GoI
  - Online Data on IHHL, CT, PT are geo tagged, no further validation is required
  - Double Accounting system/Validation of SBM expenditure by 3rd party agency appointed for double accounting system

- Following cash prices are proposed

Sl. No.	ULB Category	Proposed Incentive/ cash prize			Total
		1st	2nd	3rd	
1	City Corporations	50,00,000	30,00,000	10,00,000	90,00,000
2	City Municipal Councils	10,00,000	5,00,000	3,00,000	18,00,000
3	Town Municipal Councils	5,00,000	3,00,000	2,00,000	10,00,000
4	Town Panchayaths	3,00,000	2,00,000	1,00,000	6,00,000
Total		**68,00,000**	**40,00,000**	**15,00,000**	**1,24,00,000**

- Assessment Period:
  - FY 2017-18
- Source of Fund:
  - Option-1: Unspent SWM fund Rs.22.11Crores
  - Option-2: 2018-19 Budgetary allocation
  - Option-3: lump sum fund at DMA

Decision of HPC:

- **HPC approved the above proposal of DMA to provide incentives to the best performing ULBs in sanitation, out of eligible funds allocated for it.**
- **The prize amount have to be spend only for SWM & Sanitation related works.**

Agenda No. 7: Appointment of Consultant to BBMP for documentation of SBM activities

In order to expedite the implementation of various components of SBM in BBMP namely, construction of IHHLs, construction of CTs & PTs, ODF declaration, implementation of ISWM, IEC, capacity building activities and to document the said activities, it is proposed to appoint a consultant on contract basis for a period of one year, by DMA.

The consolidated salary of Rs. 1,00,000/- p.m can be paid by DMA office and the said amount can be met out of Capacity Building and A&OE funds available under the Swachh Bharat Mission. Hence, the said proposal is placed for approval of HPC.

Decision of HPC:

- **HPC approved the proposal to select a Consultant to look after effective implementation of SBM (U) at BBMP limits and to assist BBMP/DMA in documenting it as per the SBM (U) guidelines.**
- **The expenditure incurred towards salary of the consultant can be met out from Capacity Building and A&OE funds available under SBM(U).**

Agenda No. 8: Ratification for revised DPR cost

Under Swachh Bharat Mission (U), all the ULBs have to prepare DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. So far, approval of HPC has been given to 121 DPRs, out of which capital costs of 78 DPRs have been changed, due to following reasons;

1. Change in vehicle & machinery cost
2. Change in PWD SR rates
3. Introduction of GST
4. Recent GO regarding PK (1 PK/700 Population as per 2011 Census)

Also, without change in the capital costs, as per the revised sharing pattern, modified GOs have to be issued.

The revised DPR capital costs for 78 ULBs are as follows;

Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
Bengaluru Rural			
1	Doddaballapura (CMC)	454.28	492.39
2	Nelamangala (TMC)	291.75	372.76
3	Vijayapura (TMC)	883.18	759.79
Belagavi			
4	Athni (TMC)	522.26	460.66
5	Bail Hongal (TMC)	419.28	271.71
6	Chikodi (TMC)	583.10	526.40
7	Gokak (CMC)	555.30	541.02
8	Hukeri (TP)	382.51	334.73
9	Khanapur (TP)	313.48	272.65
10	Konnur (TP)	329.64	289.65
11	Kudachi (TP)	325.17	256.09
12	Mudalgi (TMC)	368.25	316.91
13	Nipani (CMC)	575.35	496.97
14	Raibag (TP)	285.18	239.70
15	Ramdurg (TMC)	410.00	388.37
16	Sadalgi (TP)	350.68	347.86
17	Sankeshwar (TMC)	503.72	341.53
18	Saundatti-Yellamma (TMC)	439.00	190.09
Vijayapura			
19	Basavana Bagevadi (TMC)	302.91	314.89
20	Indi (TMC)	350.24	347.57
21	Muddebihal (TMC)	309.01	301.15
22	Sindgi (TMC)	342.18	334.45
23	Talikota (TMC)	302.09	293.98
Chamarajanagar			
24	Chamarajanagar (CMC)	859.33	767.73
Chikkaballapura			
25	Bagepalli (TMC)	268.88	272.48
26	Chikkaballapura (CMC)	414.77	454.00
27	Chintamani (CMC)	191.28	505.60
28	Gauribidanur (TMC)	389.95	401.67
29	Gudibanda (TP)	163.38	174.00
30	Sidlaghatta (TMC)	353.73	350.24
Chitradurga			
31	Challakere (TMC)	371.64	379.63
32	Hiriyur (TMC)	344.35	341.12
33	Holalkere (TP)	353.45	351.48
34	Hosdurga (TMC)	268.44	263.26
35	Molakalmuru (TP)	250.67	282.68
Dakshina Kannada			

Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
36	Bantval (TMC)	102.45	311.61
37	Beltangadi (TP)	55.71	55.86
38	Mulki (TP)	124.08	134.28
39	Sulya (TP)	191.39	224.06
40	Ullal (TMC)	72.73	87.72
Gadag-Betageri			
41	Gadag-Betigeri (CMC)	897.33	988.88
42	Gajendragarh (TMC)	299.93	309.77
43	Lakshmeshwar (TMC)	382.63	403.38
44	Mulgund (TP)	229.06	205.92
45	Mundargi (TMC)	299.39	311.74
46	Naregal (TP)	191.51	176.44
47	Nargund (TMC)	319.26	326.73
48	Ron (TMC)	298.49	321.98
49	Shirhatti (TP)	230.02	213.82
Haveri			
50	Byadagi (TMC)	345.00	300.00
51	Haveri (CMC)	634.29	726.50
52	Hirekerur (TP)	289.00	283.00
53	Ranebennur (CMC)	717.54	726.50
54	Savanur (TMC)	332.00	318.00
55	Shiggaon (TMC)	316.00	320.00
Dharwad			
56	Alnavar (TP)	256.63	207.70
57	Annigeri (TMC)	272.86	242.72
58	Kalaghatgi (TP)	203.90	206.98
59	Kundagol (TP)	261.90	247.99
60	Navalagund (TMC)	246.32	259.87
Kodagu			
61	Kushalnagar (TP)	380.40	371.04
62	Madikeri (CMC)	521.21	561.11
63	Virajpet (TP)	316.50	334.14
Kolar			
64	Bangarpet (TMC)	714.78	621.15
65	Malur (TMC)	686.06	647.62
66	Mulabagil (TMC)	805.04	742.05
Koppal			
67	Gangavati (CMC)	683.00	607.00
68	Koppal (CMC)	623.00	612.00
Mysuru			
69	Krishnarajanagara (TMC)	376.74	343.14
Shivamoga			

Sr. No.	ULB Name	HPC Approved Cost (in Lakhs)	Revised Capital Cost (in Lakhs)
70	Shikaripur (TMC)	440.00	437.00
71	Siralkoppa (TP)	334.00	335.00
72	Soraba (TP)	272.00	277.00
Tumkuru			
73	Chikkanayakanahalli (TMC)	296.00	300.00
74	Madhugiri (TMC)	255.83	274.63
75	Pavagada (TMC)	267.73	263.26
Udupi			
76	Karkala (TMC)	481.28	386.68
77	Kundapura (TMC)	367.52	342.21
78	Saligram (TP)	365.72	427.96
GRAND TOTAL		**29584.66**	**28829.65**

Decision of the HPC:

HPC ratified the revised capital cost of ISWM DPRs pertaining to above 78 cities.

In addition to above directions, the HPC issued the following instructions to DMA and the Commissioner, BBMP;

- **As the railway lines are most vulnerable areas in cities for open defecation, the concerned Officer from Railway Dept. should be invited for next HPC meetings.**
- **Steps shall be taken to ensure all the ULBs of Karnataka State including BBMP to be declared as ODF before 31st March 2018.**
- **Month wise breakup targets i.e., Dec' 17, Jan' 18 & Feb' 18 for each ULB have to be fixed and communicated to all the DCs / ULBs. Close monitoring has to be done by DMA for timely achievement of fixed targets.**
- **BBMP should take all the necessary steps to complete the construction of IHHLs, CTs & PTs within 3 months from now, in order to achieve status of 100% ODF city**

The meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and all the participates.

Sd/- 14/11/17

(S. C. KHUNTIA)
Chief Secretary, Government of Karnataka
and Chairman, HPC (Swachh Bharat Mission Urban)

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Swachh Bharat Mission (Urban)

Proceedings of the 7th High Powered Committee meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 18-01-2018, 11.30 am at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

*****

List of participants is attached in the Annexure-1

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agendas placed presently before the HPC for approval, through a PPT presentation.

Director, DMA explained the Committee about the status of implementation of Swachh Bharat Mission (U) in Karnataka, as below;

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2nd October 2014 and is being implemented upto 2nd October 2019.

The SBM-Urban has the following components:

- Household toilets, including conversion of insanitary latrines into pour-flush latrines;
- Community toilets
- Public toilets
- Solid waste management
- IEC & Public Awareness
- Capacity building and Administrative & Office Expenses (A&OE)

The said Programme is intended to be implemented in 278 ULBs of the State including BBMP and 60 newly formed ULBs. SBM is yet to take off in these newly formed ULBs.

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years;

The funding of the incentive shall be shared in the ratio 60:40 between the Central Government and the States. The funding pattern will be as under:

Details of grants / funding

Sl. No.	Component	Estimated Unit Cost	Central Government	State Government
1	Construction of new Individual Household	Rs. 15,000/IHHL	Rs. 4,000 per Household	2666.66 per household
2	Community Toilets	Rs. 98,000 / seat	Rs. 39200 / seat	Rs. 26133 / seat

3	Public Toilets	Rs. 98,000 / seat	Rs. 39200 / seat	Rs. 26133 / seat
4	Solid Waste Management	Rs. 1500 per capita	35% of the approved Project Cost	23.33% of the approved Project Cost

- In order to provide more financial assistance to beneficiaries of IHHL, linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done and the SC/ST, minority and differently able beneficiaries can avail upto Rs. 8333 of grants (total upto Rs. 15,000 / toilet) for construction of individual household toilets from the Central and State Govt.
- Central Govt. provides funds for construction of Community Toilets (CTs) @ Rs. 39200 and State Govt. provides Rs. 26133 per seat. Under 24.10%, 7.25% and 3% schemes, ULBs can avail funds upto Rs. 65333 (Total estimated cost of CT = Rs. 98,000 / seat).

Urban Scenario in Karnataka (As per Census 2011)

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs(excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) (5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management (80% of total urban population)	219 Cities / Towns & 1.92 crores of population	277 ULBs including 59 newly formed ULBs

Status of SBM Implementation

Individual House Hold Toilets (IHHT)

- No. of Beneficiaries submitted the application – 3.95 lakhs
- No. applications verified online – 3.21 lakhs
- No. applications approved online – 3.04 lakhs
- No. of IHHT constructed – 135747 toilets
- No. of IHHT commenced – 31394 toilets

Community Toilets & Public Toilets (CT & PT)

- No. of PTs 436(3134)- 52(376) commenced and 384 (2758) completed
- No. of CTs 514(4589)- 122(1112) commenced and 392 (3477) completed

Solid Waste Management

- 100% door to door waste collection is achieved in 3962 wards out of 6464 wards
- 3775 tons of Municipal Solid Waste is processed daily.
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 159 DPRs have been approved by High Power Committee (SBM).

Open Defecation Free (ODF) Wards

- 1590 wards out of total 6464 wards are ready to be declared as ODF wards and target upto Mar 2018 is 2213 wards.

Financial Progress

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	95.52	84.39 %
2	Construction of Community & Public toilets	44.31	15.54	5.18	20.72	7.67	37.01 %
3	Solid waste management	512.52	99.18	33.05	132.23	51.15	38.68 %
4	IEC & Public Awareness	84.62	29.66	9.88	39.54	4.30	10.87 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	5.88	23.50	3.61	15.36 %
	Total	**1017.96**	**246.89**	**82.29**	**329.18**	**162.25**	**49.29 %**

The Chairman asked the Director, DMA that, whether public toilet blocks can be constructed under SBM(U) in the Government offices such as police stations, taluk offices, DDPI offices, Health department officess, women & child welfare offices etc. particularly for ladies.

Director, DMA informed the Chairman that, the same can be taken up under SBM(U) provided the public will also have access to those toilets. The Director also informed the Chairman that, ULBs

may be asked to submit the proposals for construction such PT blocks for women wherever it is necessary, which will be helpful for both women visiting government offices & also the public adjoining the offices. He also informed that, the ULBs may facilitate construction of the toilet blocks after obtaining the permission from DMA and maintenance of the toilets can be looked after by the concerned government offices.

The Chairman also instructed the Director, DMA to issue necessary instructions to all DCs and CEOs, to conduct combined review meetings for both rural and urban local bodies in order to ensure that the whole district is declared as ODF.

Decision of the Committee:

After the detailed discussions and deliberations, The Committee accorded approval for the below;

- **To take up construction of Public Toilets for women at various Govt. offices under SBM(U) after obtaining the detailed proposal from the concerned ULBs/ DCs.**
- **To issue necessary directions to all the DCs to carryout combined review meetings along with the concerned CEOs of Zilla Panchayaths regarding declaration of whole district as ODF (both in rural & urban areas).**

Agenda No.1 – approval for action taken report on Agenda subjects of 6th HPC Meeting held on 09-11-2017

Agenda No.	Agenda Subjects	Action Taken
1	**Approval for action taken report on Agenda subjects of 5th HPC Meeting held on 22-05-2017.**	-
2	**Approval of integrated solid waste management DPRs submitted by ULBs under Swacch Bharat Mission (Urban)**	• Out of erstwhile 214 ULBs, administrative approval of HPC has been accorded so far to 159 ULB's DPRs. OM has been issued by DMA (SMD) to 142 DPRs so far. • Delay in issue of OM for remaining DPRs is due to changes in costing of civil components.
3	**Selection of an Agency to assist State Mission Directorate and 10 district level agencies to assist ULBs in carrying out IEC and Public awareness activities under Swachh Bharat Mission (Urban).**	• Tender in this regard was invited by DMA on 04-12-2017 for selection of district level agencies in 10 packages. The last date of tender is 03-01-2018 and technical bid opening date is 05-01-2018. • A separate tender for selection of an Agency to assist State Mission Directorate is yet to be called by SMD. In lieu of this an additional IEC agencies and other experts are being proposed as per agenda no. 2

4	**Selection of consultants to prepare DPRs for the newly upgraded ULBs by calling centralized consultancy tender at DMA level comprising of 55 ULBs in 9 packages.**	• Tender in this regard was invited by DMA on 12-10-2017, last date of tender was 07-11-2017. • The technical bids were opened on 09-11-2017 and financial bids were opened on 24-11-2017. • Consultants for 44 ULBs have been selected in the first call tender and for remaining 11 ULBs in the 2nd call of tender. The details of selected Consultants are as below;

Package details	Name of the ULBs		Name of the Consultant
1. Belagavi	Munavalli	TMC	M/s. Tide Technocrats Pvt. Ltd
	Harugeri	TMC	
	Kankanawadi	TP	
	MK-Hubballi	TP	
	Naganoor	TP	
	Chinchili	TP	
2. Belagavi	Ugarakhurda	TMC	M/s. Tide Technocrats Pvt. Ltd
	Mallapura	TP	
	Examba	TP	
	Chennamma-Kithura	TP	
	Kalloli	TP	
	Ainapura	TP	
3. Belagavi	Mugalakhoda	TMC	M/s. Tide Technocrats Pvt. Ltd
	Shedabala	TP	
	Kabburu	TP	
	Arambhavi	TP	
	Boragava	TP	
	Kagawad	NT	
4. Vijayapura	Alamela	TP	M/s. Tide Technocrats Pvt. Ltd
	Managooli	TP	
	Kolhara	TP	
	Nalatavada	TP	
	Nidagundi	TP	
	Devarahipparagi	TP	
5. Vijayapura	Chadachana	TP	M/s. Tide Technocrats Pvt. Ltd
	Babaleshwar	NT	
	Thikota	NT	
Bagalakote	Ameengada	TP	M/s. Tide Technocrats Pvt. Ltd
	Belagali	TP	
	Kamathagi	TP	
6. Raichur	Maski	TMC	M/s. SMS Envocare LTD, Nagpur
	Kavitala	TP	
	Turuvihala	TP	
	Balaganuru	TP	
	Sirivara	TP	
Haveri	Rattihalli	NT	
	Guttala	TMC	
7. Koppal	Karatagi	TMC	M/s. SMS Envocare LTD, NAGPUR
	Kukanuru	TP	
	Kanakagiri	TP	
	Tavaragera	TP	
	Bhagyanagara	TP	
Davangere	Nyamati	NT	
	Malebennur	TMC	

		8. Bidar	Hallikheda	TMC	Retendered and entrusted to M/s. AIILSG, Pune.
			Hulasuru	NT	
			Kamalanagar	NT	
		Kalaburgi	Kalagi	NT	
			Yadrami	NT	
			Kamalapura	NT	
		9. Yadgir	Hunasagi	NT	Retendered and entrusted to M/s. AIILSG, Pune.
			Vadagera	NT	
		Udupi	Brahmavar	NT	
			Byndoor	NT	
			Hebri	NT	

5	**Selection of agencies for preparation of City Sanitation Plans (CSPs) in 10-11 packages for all the cities of Karnataka.**	• The tender for selection of agencies to prepare CSPs in 11 packages has been invited by DMA on 25th Nov 2017 and last date of tender Package 1 to 10 was on 20th Dec 2017. • Technical Bids except Package no. 7 (no bidders participated for Package no. 7) have been opened and evaluated. It was found that no bidders got eligibility and hence, decision was taken to call fresh tender for all the 10 packages by relaxing certain parameters to encourage more bid participation.
6	**Incentive to Performing ULBs**	• A proposal as explained below has been submitted to UDD vide file no. 23359, DMA/229 /SWM/2017-18, dated: 17/01/2018 for approval. ▪ **Parameters:** o Swachh Survekshan - 2018 Ranking o SBM Components Physical Progress (IHHL, CT, PT, SWM DPR) o SBM Components Financial Progress ▪ **Assessment Methodology:** o Swachh Survekshan - 2018 Ranking list o SBM portal Online Report - IHHL, CT, PT o DPR Implementation Status Report o SBM UC submission by ULB ▪ **Validation:** o Swachh Survekshan – 2018 is validated by 3rd Party Agency appointed by GoI o Online Data on IHHL, CT, PT are geo tagged, no further validation is required o FBAS/Validation of SBM expenditure by 3rd party agency appointed for double accounting system ▪ Best performing ULBs under Sanitation will be rewarded with cash prices as below;

		(Amt. in Rs.) **Sl. No. / ULB Category / Proposed Incentive/ cash prize (1st / 2nd / 3rd) / Total** 1 CCs 50,00,000 30,00,000 10,00,000 90,00,000 2 CMCs 10,00,000 5,00,000 3,00,000 18,00,000 3 TMCs 5,00,000 3,00,000 2,00,000 10,00,000 4 TPs 3,00,000 2,00,000 1,00,000 6,00,000 **Total 68,00,000 40,00,000 15,00,000 1,24,00,000** ▪ **Assessment Period:** o FY 2017-18 ▪ **Source of Fund:** o Unspent SWM/SBM fund Rs.22.11Crores The funds for this purpose will be utilised from Rs. 22.11 Cr SWM/SBM grants available at DMA's SBM(U) Account
7	**Appointment of Consultant to BBMP for documentation of SBM activities**	• The Consultant (SBM Expert –BBMP) has been appointed on contract basis and she has already reported to BBMP on 19-12-2017
8	**Ratification for revised DPR cost**	• Ratification OMs have been already issued for 33 DPRs
9	**Appointment of a Procurement Expert on contract basis**	• MoUD, in order to handhold State Mission Directorate in effective implementation of SBM(U) has accorded the following State PMU team, 1) Sanitation Expert 2) MIS Expert 3) IEC Expert 4) SWM Expert and 5) Procurement Expert • Already the posts of Sanitation Expert, MIS Expert, IEC Experts for the State PMU have been appointed on contract basis for the Mission period i.e. upto 2nd October 2019, contract renewable every year with mutual consent vide notification no. 16229 DMA 13 DEVT 2016– (SMMU-AMRUT), dated 22-05-2017 for a consolidated salary of Rs. 55,000 / month paid under A&OE component of SBM(U). • Subsequently, Procurement Expert has also been appointed on 19-12-2017 in the similar lines vide notification no. CMAK/Recruitment/2017-18, date 14-11-2017 for an initial period of 3 months (Rs. 40,000 consolidated salary)and further extendable upto one year / Mission Period (Rs. 55,000 consolidated salary from 4th month onwards). The amount towards salary will be borne under A&OE component.

		• The notification for appointment of SWM expert on contract basis has been notified and would be finalised shortly.
	As the railway lines are most vulnerable areas in cities for open defecation, the concerned Officer from Railway Dept. should be invited for next HPC meetings.	• Noted
	Steps shall be taken to ensure all the ULBs of Karnataka State including BBMP to be declared as ODF before 31st March 2018. • **Hence, month wise breakup targets i.e., Dec' 17, Jan' 18 & Feb' 18 for each ULB have to be fixed and communicated to all the DCs / ULBs. Close monitoring has to be done by DMA for timely achievement of fixed targets.**	• Instructions in this regard vide Letter dated 30-11-2017 has been written to BBMP and all ULBs, indicating the month wise break up targets. • Review of progress is being periodically done through VCs.
	BBMP should take all the necessary steps to complete the construction of IHHLs, CTs & PTs within 3 months from now, in order to achieve status of 100% ODF city	• Same as above

Agenda No. 2: Approval for setting up of PMU for Handholding State Mission Directorate in SBM implementation (sanitation, SWM, IEC etc) *in the State.*

Director, DMA explained the Committee about need of strengthening the existing PMU by appointing 6 new professionals as 2 below;

The Swachh Bharat Mission (Urban) is being implemented in 278 ULBs of Karnataka including BBMP, more over with new 2 ULBs being formed, and 16 more in the pipeline and the Mission period being 5 years from 2nd October 2014 to 2nd October 2019, the ULBs are expected to become ODF cities well within the 2nd Oct 2018, much before the end of Mission period.

The targets for IHHL, CTs & PTs have been revised and below are the present status of progress achieved

Sl. No.	Components Under SBM(U)	Present Targets as per Survey	Achieved so far	% achieved
1	Construction of Individual Household Toilets	394488 (excluding BBMP)	135747 (completed) 31394 (commenced)	34.41 %
2	Construction of Community Toilets (CT)	11033 Seats. (excluding BBMP)	3477 (completed) 1112 (commenced)	31.51 %
3	Construction of Public Toilets (PT)	5407 Seats (excluding BBMP)	2758 (completed) 376 (commenced)	51.00 %
4	Municipal Solid Waste Management	277 ULBs (10000 TPD) 2.34 crores of population	159 DPRs (6818 TPD)	57.40 %

As seen from above table, even after completion of 3 years from the launch of SBM(U), the State has achieved 34 % of IHHL targets, 31% of CT targets, 51% of PT targets and 57% in approval of SWM DPRs only. Approval of remaining DPRs and their implementation is yet to be achieved, which is the major task for State Mission Directorate (SBM).

Under SBM(U), as per MoUD guidelines, approval for various professionals such as MIS Expert, IEC Expert, Sanitation Expert, SWM Expert, Procurement Expert has been obtained from HPC and they have been appointed for State Mission Directorate on contract basis, except SWM expert. They are assisting the SMD in carrying out basic essential activities at State Level.

Sl. No	Designation	No. of post approved	No. of post filled	No. of additional posts proposed	Remarks
1	Executive Engineer	1	1	0	As per existing DMA C&R
2	Senior Structural Expert	0	0	1	Under SBM(U), approval of HPC to be obtained for the additional posts
3	Environmental Engineers	2	4	0	Deputation from ULBs
4	SBM Expert (BBMP)	1	1	0	Under SBMU
5	SWM Experts	1	0	0	Under SBMU
6	Sanitation Expert	1	1	0	Under SBMU
7	MIS Expert	1	1	1	Under SBMU, approval of HPC to be obtained for the additional post
8	Procurement Expert	1	1	0	Under SBMU
9	IEC Expert	1	1	1	Under SBMU, approval of HPC to be obtained for the additional posts
10	Structural/ Civil Experts	0	0	2	Under SBMU, approval of HPC to be obtained for the additional posts
	Total	**9**	**10**	**5**	

As the SBM(U) has to be implemented in 278 ULBs of the State including BBMP, the size of the existing PMU team is insufficient and hence, for having better monitoring and control on implementation of various components under SBM(U) such as construction of IHHL, CT & PTs including implementation of scientific SWM, it is proposed to appoint an additional team of experts with the following composition:-

Sl. No.	Name of the Post	Qualification	Experience	Salary per month	Nos. of posts proposed	Total Cost per year (in lakhs)
1.	Senior Structural Expert	Graduation & Post Graduation	Min 10 Yrs	75000/-	1	9.00
2.	MIS expert	Graduation & Post Graduation	Min 5 yrs	50000/-	1	6.00
3.	IEC expert	Graduation & Post Graduation	Min 5 yrs	50000/-	1	6.00
4.	Structural/Civil expert	Graduation & Post Graduation	Min 5 yrs	50000/-	2	12.00
				Total	**5**	**33.00**

Decision of the Committee:

- **After the detailed discussions and deliberations, HPC accorded approval to appoint above 5nos. of professionals on contract basis only in order to strengthen the existing PMU to assist the State Mission Directorate in effective implementation of SBMU in the ULBs of Karnataka, by duly following procedure and also to incur the expenditure towards their salary out of the A&OE grants under SBMU, only upto SBM(U) mission period with no possibilities of permanent regularisation.**

Agenda No. 3: Approval of integrated solid waste management DPRs submitted by 26 ULBs under Swacch Bharat Mission (Urban)

Director, DMA requested the HPC to accord approval for the below mentioned 26 DPR of integrated Solid Waste Management prepared and submitted under SBMU.

The status of approval of DPRs pertaining to erstwhile 214 ULBs is as follows;

Total no. of ULBs	214	Excluding 4 NACS and newly formed 59 ULBs
No. of DPRs approved by HPC so far	159	
No. of DPRs for which OM is issued	142	
No. of DPRs for which HPC approval is given and OM to be issued	17	Delay in issue of OM for remaining DPRS is due to revision of civil, vehicle & machinery cost. It

		will be done in a week's time.
Balance no. of DPRs to be placed before HPC for approval	55	29 DPRs are being placed before HPC in the present meeting, remaining 26 DPRs will be planned for next HPC meeting

In addition to above, DPRs for newly formed ULBs and Taluk Head Quarters (total 55 towns) have to be prepared and tender has been already floated and work orders have been issued for all the 55 ULBs.

Following 26 DPRs are being placed before HPC for approval. The said DPRs were cleared by SLTC (9th meeting) on 09-01-2018

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Mangaluru	488968	--	--	422.00	1256.00	4556.57	32.99
2	Puttur	53061	75	69	22.00	449.38	263.91	29.93
3	Moodbidri	29431	42	42	13.50	207.81	153.82	31.00
4	Ramanagar	95167	136	96	48.65	698.66	504.15	33.11
5	Gubbi	18504	27	28	8.60	174.00	95.50	34.00
6	Harapanahalli	47039	67	53	19.16	277.46	217.36	31.21
7	Channagiri	21313	31	28	9.81	216.90	119.18	28.78
8	Honnali	17928	26	26	7.75	356.75	103.94	30.75
9	Jagalur	17257	25	25	8.48	202.46	108.69	29.43
10	Jog Kargal	10847	16	16	4.88	228.45	58.37	23.00
11	Hunsur	50865	73	73	23.68	176.90	228.66	30.04
12	Bannur	21896	31	31	9.91	106.84	111.36	30.22
13	Bidar	214373	306	266	104.77	1030.28	896.07	30.68
14	Aurad	19849	28	27	8.95	306.45	91.97	29.63
15	Tarikere	35942	51	51	19.15	384.42	174.88	31.48
16	Kadur	34187	49	48	18.35	506.96	170.58	31.61
17	Birur	22723	32	32	10.93	433.46	125.99	29.39
18	Mudigere	9677	14	14	5.98	161.94	68.42	27.96
19	Narasimharajapura	7458	11	11	4.77	118.16	41.08	31.57

Sl. No.	ULBs Name	Population 2011 Census	PKs as per 1:700 (2011 Census)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
20	Koppa	5004	7	7	2.59	101.90	29.48	28.73
21	Bhatkal	32000	46	12	17.88	170.73	158.98	33.73
22	Kumta	29266	42	24	13.50	409.56	155.21	32.39
23	Chincholi	20897	30	28	10.38	103.89	105.50	29.90
24	Wadi	37988	54	54	18.13	168.88	172.36	28.90
25	Hassan	155006	222	204	80.00	590.08	695.16	28.93
26	Harihara	84984	121	93	41.00	493.83	391.51	31.87

Decision of the Committee:

After the detailed discussions and deliberations, HPC accorded approval to the above 26 DPRs and directed to expedite the preparation of DPRs for remaining ULBs which are yet to be prepared.

Agenda No. 4: Approval for decentralisation of Technical Sanction (TS) powers pertaining to SWM DPRs to SE, EE and AEE as per GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016.

The Director, DMA explained to the Committee about the present system of according TS to the SWM DPRs which is taking lot of time and proposed system which will speed up the proceedure, as below;

The Administrative approvals for SWM DPRs is being accorded by the HPC headed by the Chief Secretary to GoK and OMs are being issued by Director, DMA (Upto 10 crores). As per the GO No. UDD 219 CSS 2015, Bengaluru, dated 18-03-2016, the Technical Sanction power has been fully delegated to Chief Engineer, KUIDFC irrespective of the cost of the DPR.

As of now, HPC has accorded approval to 159 DPRs and 26 more DPRs are being placed before the HPC in the present meeting for approval. As per the existing GO on TS, all the ULBs have to submit the DPRs to the CE, KUIDFC which will result in significant delay in obtaining the TS.

As per GO no. **UDD 184 MNE 2015, Bengaluru, dated 11-11-2016,** the TS powers for CEs of PWD, SEs of Corporations/DMA, Executive Engineers of DUDCs, AEEs of DUDCs/CMCs etc has been delegated as below;

Sl. No.	Designation	TS powers (Rs. In lakhs)
1	CE of PWD, KUIDFC & KUWS&DB	Greater than Rs. 500 lakhs
2	SE of the respective CCs, PWD, KUIDFC & KUWS&DB	Greater than Rs. 100 lakhs and less than or equal to Rs. 500 lakhs
3	EE of of the respective CCs within their jurisdiction, EE of the DUDC	Greater than Rs. 50 lakhs and less than or equal to Rs. 100 lakhs
4	AEE of the respective CCs within their jurisdiction, AEE of the respective CMC within their jurisdiction, AEE of DUDC of that District	Greater than Rs. 10 lakhs and less than or equal to Rs. 50 lakhs
5	AE of the respective CCs within their jurisdiction, AE of the respective CMC within their jurisdiction	Greater than Rs. 5 lakhs and less than or equal to Rs. 10 lakhs
6	JE of the respective CCs within their jurisdiction, JE of the respective CMC within their jurisdiction, JE of the respective TMC, JE of the respective TP	Less than and equal to Rs. 5 lakhs

As above, if the TS powers (for civil works) for SWM DPRs under SBMU is also delegated to the concerned AEEs, EEs, SEs and CEs, as per their delegation of powers, the time taken for obtaining TS can be minimised and it also reduces the burden on CE, KUIDFC alone.

In order to speed up the TS to SWM DPRs, the following procedure may be followed;

- The whole DPR may be devided into 3 parts
    a. Vehicles and Machineries
    b. Civil Works
    c. Manpower
- The TS for procurement of Vehicles and Machineries may be accorded by the EE(SWM) / SE (DMA), based on the recommendations of a Technical Committee constituted under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from a reputed academic institution, SWM Machineries Expert from a reputed academic institution, SE of DMA, EE of DMA, concerned Environmental Engineers of DMA.
- The TS for Civil Works may be obtained from the concerned Engineers as per the above GO no. **UDD 184 MNE 2015, Bengaluru, dated 11-11-2016** on delegation of TS powers.
- The no. of manpower including PKs, Drivers, Supervisors, Operators, Loaders etc can be approved by Director, DMA, as per normative standards and C/R rules as applilcable.

Decision of the Committee:

After the detailed discussions and deliberations, the HPC accorded approval for the following points ;

- To constitute a Technical Committee under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from reputed academic institutions, SWM Machineries Expert from reputed academic institutions, SE of DMA, EE of DMA, concerned Environmental Engineer of DMA, for the purpose of finalizing the SWM vehicles and Machineries and to recommend EE of DMA (upto 5 crores), SE of DMA (above 5 crores) to accord TS to them.
- ULBs to obtain TS for Civil Works from the concerned Engineers as per the above GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016 on delegation of TS powers.
- To pay a sitting fee of Rs.3000 per meeting to the external members out of A&OE funds under SBM (U)
- DMA to finalize the no. of PKs, Drivers, Supervisors, Operators, Loaders etc. as per the DPR and give approval.

Agenda No. 5: Ratification for issuing work orders to install 123 SBM Hoardings.

Director, DMA explained the Committee about need of taking up installation of display hoardings under SBM (U) as below;

Under Nagarothana scheme, the work of supply, fabrication, erection and display of information hoardings in all ULBs of the State has been entrusted to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru through tender.

In view of creating awareness among the public on SBM(U) and upcoming Swachh Survekshan 2018 (SS 2018), an additional assignment of supply, fabrication, erection and display of 123 information hoardings as per the provisions of 'Tender Accepting authority shall be ordinarily permitted to vary the quantity finally ordered only to the extent of twenty five percent either way of the requirement indicated in the tender documents' under the Clause no. 12(5) of KTPP Act 1999 has been entrusted to the said Agency for the following negotiated and accepted rates;

Sl. No	Item description	Unit	Qty	Negotiated rate (INR)		Total (INR)
				In Figures	In words	
1	Supplying, Fabricating and erecting M S angular Hoardings of size 20 feet x 10 feet with 20 gauge GI sheet supported by L angle 50 mm x 50 mm x 6 mm for vertical member, L angle 40 mm x 40 mm x 5 mm for horizontal and Brace members, foot rests and 75 mm x 150 mm x 5 mm H girders with base plate be embedded in Reinforced Cement Concrete as detailed in the drawing and with one number FLEX of specification given in item (2) below. The work includes cutting, straightening, placing in position, welding, wherever necessary, applying one coat of primer coat and two coats of enamel metal paint to all the members including cost of all	Each	123	1,51,562.51	One Lakh Fifty one thousand five hundred and sixty two rupees and paise fifty one only	1,86,42,188.73

	materials, labour charges & hire charges of machineries for cutting, welding, grinding & erection equipments, etc., complete as per specification, drawing and the instruction of the officer in charge of the work etc, complete with all lead and lift as per the instructions of Engineer in charge of work.					
2	Providing and fixing FLEX PRINTING with flex-13 ounce UV coated and water proof size 20 feet x 10 feet, flex sheet (multi colour) sheeting printing work including cost of material, labour, transportation and inclusive of all taxes complete as per specification, drawing and the instruction of the officer in charge of the work, Flex – 13 Ounce UV coated & Water Proof Size – 20 feet x 10 feet Flex Sheet with Multi colour printing etc., complete with all lead and lift as per the instructions of Engineer in charge of work.	Each	369	6,835.17	Six thousand eight hundred thirty five rupees and paise seventeen only	25,22,177.73
					Total	**2,11,64,366.46**

Director, DMA sought ratification for entrusting the work of supply, fabrication, erection and display of 123 nos. of information hoardings in 32 no. of ULBs to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru under the provision of KTPP Act to place an additional order upto 25% of the tendered quantity.

Decision of the Committee:

After the detailed discussions and deliberations, the HPC ratified the issue of work orders to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru to supply, fabrication, erection and display of 123 nos. of information hoardings for a period of one year at the total cost of Rs. 211.64 lakhs as explained above and accorded approval to bear the amount from available IEC grants under SBM(U)

Agenda No. 6: Approval for selection of an Agency to install SBM hoardings

As explained above, as a part of IEC programme under SBM(U), installation of information hoardings are very much essential and below are the details of no. of hoardings required for the entire State;

Sl. No.	ULB Type	No. of ULB	No. of Hoardings / ULB	Total No. of required Hoardings	Phase-1 (Additional order under Nagarothana tender)	Phase-2	Remarks
1	BBMP	1	20	20	10	10	-
2	City Corporation (population 6 lakh & above)	2	10	20	20	0	-
3	City Corporation (population 5 - 6 lakh)	1	6	6	6	0	-
4	City Corporation (population 4 - 5 lakh)	4	5	20	20	0	-
5	City Corporation (population 3 - 4 lakh)	3	4	12	12	0	-
6	City Municipal Council (Grade -1) (Dist. HQs)	10	3	30	30	0	-
	City Municipal Council (Grade -1) (Non-Dist. HQs)	3	3	9	9	0	
7	City Municipal Council (Grade -2) (Dist. HQs)	8	2	16	16	0	Dist. HQs
	City Municipal Council (Grade -2) (Non-Dist. HQs)	37	2	74	0	74	
8	Town Municipal Council	115	1	115	0	115	-
9	Town Panchayaths	90	1	90	0	90	-
10	NAC	4	1	4	0	4	-
TOTAL		**278**	-	**416**	**123**	**293**	-

As mentioned in the above table, total 416 hoardings are required to be installed in 278 ULBs of the State, out of which additional work order for 123 hoardings has already been issued to M/s Sanjay Marketing and Publicity Services, Jayanagar, Bengaluru under the existing tender contract under Nagarothana.

Hence, a new tender (short term) has been floated by DMA Office for the remaining 293 hoardings on 27-11-2017 and last date of tender was on 18-12-2017. After carrying out the tender evaluation (technical bids), both the bids have been rejected and hence, the work has been retendered. The total estimated cost of tender (for 293 hoardings) is Rs. 484.77 lakhs. The expenditure will be borne under IEC component under SBMU (State expenditure).

Director, DMA requested the HPC to approve the work of installing 293 information hoardings through tender in 2 packages (North Zone & South Zone).

Decision of the Committee:

After the detailed discussions and deliberations, the HPC accorded approval to take up the work of installing 293 information hoardings through tender in 2 packages (North Zone & South Zone) and to bear the expenditure out of the available IEC funds under SBM(U).

Agenda No. 7: Approval for including 2 newly formed ULBs viz., Bellur TP of Mandya District & Hatti TP of Raichur District.

Director, DMA explained to the Committee that, in addition to the earlier 58 newly formed ULBs, 2 more ULBs viz., Bellur of Mandya district and Hatti of Raichur district have been upgraded as Town Panchayaths and these 2 new ULBs have to be included under SBM(U) along with the existing 276 ULBs of Karnataka.

Details of ULBs in the State of Karnataka are as below;

Sl. No.	Category of ULBs	Nos. (Old)	Nos. Newly Formed	Nos. (Existing)
1	BBMP	1	0	1
2	City Corporations	10	0	10
3	City Municipal Councils	57	1	58
4	Town Municipal Councils	96	19	115
5	Town Panchayaths	50	40	90
6	NACs	4	0	4
	Total	**218**	**60**	**278**

Out of the newly formed 60 ULBs, already list of 58 ULBs have been submitted to MoH&UA to include them for SBM(U) and a request has to be sent to MoH&UA to include above 2 new ULB's names also for the implementation of SBM(U). Director, DMA requested the HPC to accord the approval of HPC to consider these 2 new ULBs for implementation of SBM(U).

Decision of the Committee:

After the detailed discussions, the HPC accorded approval to include the said 2 new ULBs viz., Bellur TP of Mandya Dist. and Hatti TP of Raichur Dist. under SBM(U) programme and directed the SMD to communicate it to MoH&UA for their inclusion under the programme.

Agenda No. 8: Approval for printing and distribution of Calendar 2018 to all ULBs and DUDCs under Swachh Bharat Mission (Urban)

Director, DMA explained the HPC that, in order to promote awareness on SBM(U) and other Central sponsored scheme, preparation and distribution of Calendar for the year 2018 has been entrusted to an agency as per KTPP rules, the details are as below,

SL No	ULB wise	Nos.	No. of calendars / ULB	No of Calendar supply		Total nos.
				SBM & others	Nagarothana & others	
1	Corporations	11	20	220	220	440
2	CMC	58	10	580	580	1160
3	TMC	115	10	1150	1150	2300
4	TP	89	7	623	623	1246
5	DMA office	01	-	90	90	180
6	UDD Office	01	-	37	37	74
7	PD office	30	10	300	300	600
			Total	**3000**	**3000**	**6000**

The division wise requirements of Calendars are as below;

Sl. No.	Name of the Division	No. of ULBs	Quantity	Amount in Rs. (GST 12% extra)
1	Bengaluru Division including office of DMA & UDD	63	1660	89640/-
2	Mysuru Division	56	1460	78840/-
3	Belagavi Division	98	1700	91800/-
4	Kalburgi Division	57	1180	63720/-
	Total	**274**	**6000**	**324000/-**

As mentioned in the above table, the total cost incurred towards printing & supply of calendars to all the 4 divisions is Rs. 3,24,000/-. The work has been entrusted to M/s. Regal Print Service, Bengaluru as per KTPP rules and already the calendars have been printed and distributed to all the 4 divisions.

Director, DMA requested the HPC to ratify the work of printing & supply of calendars to all the 4 divisions at the cost of Rs. 3,24,000/-.

Decision of the HPC:

After the discussions, HPC ratified the work of printing & supply of calendars to all the 4 divisions at the cost of Rs. 3,24,000/- and to incur the cost out of available IEC grants under SBM(U)

Agenda No. 9: Broadcasting of SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018.

Director, DMA explained to the Committee that, in order to bring the necessary awareness among the citizens and other stake holders regarding the ongoing Swachh Survekshan-2018 across all ULBs of the State, the work of broadcasting SBM Jingles and Spots from 23rd Dec 2017 to 1st Feb 2018 (40 days) in all the 17 AIR Stations including Vividh Bharathi and FM Rainbow, has been entrusted to AIR, Bengaluru. The details of broadcasting are as below;

Sl. No	AIR Centres	Between morning 7AM to 9 AM.	Between evening 5PM to 9PM
1	ಬೆಂಗಳೂರು	07.00, 07.30, 08.30, 09.05	
2	ಧಾರವಾಡ	07.00, 07.30, 08.30, 09.05	05.50, 06.15, 06.35, 06.50
3	ಮೈಸೂರು	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.30
4	ಮಂಗಳೂರು	07.00, 07.30, 08.30, 09.05	05.30, 06.15, 06.50, 07.30
5	ಕಲಬುರ್ಗಿ	07.00, 07.30, 08.30, 09.05	05.30, 06.05, 06.35, 06.50
6	ಭದ್ರಾವತಿ	07.00, 07.30, 08.30, 09.05	05.30, 06.15, 06.50, 07.30
7	ಚಿತ್ರದುರ್ಗ	07.00, 07.30, 08.30, 09.05	06.10, 06.50, 07.30, 08.30
8	ಹಾಸನ	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.20
9	ಹೊಸಪೇಟೆ	07.00, 07.30, 08.30, 09.05	05.00, 06.15, 05.30, 07.20
10	ಕಾರವಾರ	07.00, 07.30, 08.30, 09.05	06.15, 06.35, 06.50, 07.20
11	ಮಡಿಕೇರಿ	06.40, 07.00, 08.30, 09.05	06.10, 06.35, 06.50, 07.20
12	ರಾಯಚೂರು	07.00, 07.30, 08.30, 09.05	05.30, 06.20, 07.20, 08.30
13	ವಿಜಯಪುರ	07.00, 07.30, 08.30, 09.05	05.00, 06.15, 06.50, 07.30
14	ಎಫ್.ಎಂ. ರೇನ್‌ಬೋ	07.02, 08.02, 11.02, 12.02	01.02, 02.02, 05.02, 06.02
15	ವಿವಿಧ ಭಾರತಿ ಬೆಂಗಳೂರು	06.55, 08.00, 08.30, 08.45	05.05, 05.30, 06.00, 06.30
16	ವಿವಿಧ ಭಾರತಿ ಧಾರವಾಡ	08.00, 08.15, 08.45, 09.00	05.15, 05.30, 06.15, 06.45
17	ವಿವಿಧ ಭಾರತಿ ಕಲಬುರ್ಗಿ	08.00, 08.15, 08.30, 09.00	12.00, 12.02, 03.30, 05.05

The total cost incurred towards this is Rs. 24,35,491/- and the said amount will be incurred from IEC component under SBMU.

Director, DMA requested the Committee to ratify the above work of broadcasting SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018 and to incur the expenditure from available IEC grants under SBM(U).

Decision of the HPC:

After the detailed discussions, the HPC ratified the work of broadcasting SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018 and to incur the expenditure of Rs. 24,35,491 (including GST) from available IEC grants under SBM(U).

Agenda No. 10: Organizing quiz programs on SBM for School and College Students.

Director, DMA explained the HPC about conducting Swachh Quiz programmes in the State in order to promote the SBM(U) among the school & college children and citizens, as beow;

Swachh Quiz-2017 has been already conducted in three districts namely, Mangaluru, Udupi and Mysuru for schools and college Students and the details are as below:

Sl. No	Name of the District	Date of Quiz	Total No. students participated	Accepted rate with the agency	Amount released to PD office for Quiz
1	Mangaluru	04/12/2017	992	99828/-	80000/-
2	Udupi	05/12/2017	636	99828/-	80000/-
3	Mysuru	19/12/2017	600	99828/-	119000/-

The details of prize fixed for 3 winners are as below:

First prize - 10000/-
Second prize - 6000/-
Third prize - 4000/-

The total cost of Rs. 279000/- incurred for these 3 quiz programs is met out of the IEC component under SBMU.

DMA informed the HPC that, the response for the quiz programme in the above 3 districts was excellent and hence, permission is sought from the HPC to conduct similar quiz programmes in the remaining 27 districts by duly following the provisions of KTPP act/rules.

Decision of the Committee:

After the detailed discussions & deliberations, the HPC accorded approval to go ahead with conducting Swachh Quiz programmes in the remaining 27 districts by duly following the provisions under KTPP act/rules and to bear the expenditure from the available IEC grants under SBM(U)

Agenda no. 11: Considering 1 Pourakarmika (PK) / 700 Population as per recent GO

Director, DMA explained the HPC that, recently, GoK has specified the no. of Pourakarmikas (PKs) as 1 PK per 700 populations vide its Order dated 07-08-2017. The same issue was discussed in detail in the 5th HPC Meeting held on 11-09-2017 and following decisions were taken by the Committee

Decision of the HPC:

The Committee accorded approval to the said proposal subject to the following conditions,

- ✓ **While calculating no. of PKs 2011 population has to be followed.**
- ✓ **Pourakarmikas shall include loaders, helpers, cleaners also who are involved in direct handling of wastes, which excludes supervisors, plant & machinery operators, drivers, watchman.**
- ✓ **The nos. of PKs calculated as per 700 criteria or ascertained in DPR, whichever is lower shall be considered.**
- ✓ **The GO dated 07/08/2017 to be followed in all respects.**

Above decision of the Committee has been communicated to all the ULBs vide letter dated 04-12-2017 and also same criteria has been followed in the SWM DPRs approved under SBM-U while finalising the no. of PKs for various SWM activities and other city cleaning activities.

After that, many ULBs are complaining that, considering 1 PK / 700 populations as per 2011 census, the no. of PKs are actually falling short to carry out their day-to-day cleaning and other SWM activities. The ULBs as well the Safai Karmachari Commission are requesting to consider present population instead of 2011 population for calculating no. of PKs. The present population may be calculated considering 'Linear Growth' (Arithmetic Progression) method.

The Hon'ble Cabinet has taken the decision to recruit PKs via special recruitment rules. It excludes loaders and cleaners from the purview of PKs. As per C/R extant rules, the PKs are a category which are involved only in street sweeping. But, as both the loaders and cleaners have been involved in all kind of cleaning & SWM activities which are carried out by PKs, they will be denied the facility under DR as per special rules. Hence, directions of the HPC is sought whether to consider loaders and cleaners as PKs or to exclude them.

Director, DMA requested the Committee's approval for the following points;

- To consider 1 PK / 700 populations as per present population (2018) instead of Census 2011 population, ascertained by following 'Arithmetic Progression – Linear Growth' method.
- And also to consider loaders and cleaners as PKs.

Decision of the HPC:

After the detailed discussions and deliberations, the HPC accorded the approval for,

- **To consider 1 PK / 700 populations as per present population (2018) instead of Census 2011 population, ascertained by following 'Arithmetic Progression – Linear Growth' method.**
- **Directed DMA to submit a proposal to the Govt. for recruiting Loaders, Cleaners / Helpers who are actually involved in cleaning and SWM activities, under DR quota.**

Agenda no. 12: Approval for carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept.

Director, DMA explained the Committee that, in order to expand the IEC activities on SBM(U) particularly on Swachh Survekshan 2018, making cities ODF, scientific SWM etc. the work of display of information hoardings and Bus Branding for the month of January 2018, has been entrusted to Information Dept. as follows;

Display through Information Dept. Hoardings:

(Amt. in Rs.)

Sl. No.	Places of Hoardings	Hoarding Nos.	Total Area of Hoardings in Sq. Ft.	Unit rate / Month (as per DAVP rates)	Total Cost for the Month of January 2018
1	Bengaluru	69	71440	140/-	1,00,01,600
2	Other Towns / Cities	566	374182	40/-	1,49,67,280
	Total nos.	**635**		**Total Amount**	**2,49,68,880/-**

Bus Branding through KSRTC Buses (2228 no. of buses)

(Amt. in Rs.)

Sl. No.	Name of Transport Corporations	No. of Buses	Rate for the month of January 2018 (GST 18% extra)
1	KSRTC	610	42,55,360
2	NEKRTC	607	42,34,432
3	NWKRTC	607	42,34,432
4	BMTC Volvo	50	21,60,000
5	BMTC City Buses	414	51,05,448
	Total	**2228**	**1,99,89,672**

The Director, DMA requested the Committee to ratify the work of displaying 635 hoardings on Swachh Survakshan-2018 and bus branding through KSRTC & BMTC buses through DIPR and to

meet the expenditure of Rs. 449,58,552/- for the above two activities out of the available IEC funds under Swachh Bharat Mission(U).

Decision of the Committee:

The HPC, after the detailed discussions on the issue, ratified the above mentioned 2 IEC activities to Information and Public Relations Dept., GoK and to make payments of Rs. 4,49,58,552/- out of the available IEC grants under SBM(U).

Agenda no. 13: Approval for Entrusting Mass Awareness Campaign through 'Kala Jathas' Mobile Van publicities in Municipalities and Corporations on SBM (U)

Director, DMA explained to the Committee that, M/s. Walia & Co (R & M) Group (A), one of the empanelled agencies in the Department of Information and Public Relation (DIPR), Karnataka, for "Kalajatha" mobile van publicity with artist, has submitted a proposal on 01.01.2018 to DMA to cover all Corporations, CMCs, TMCs and TPs and disseminate about the Swachh Survekshan 2018 and SBM(U) program.

The team will do the live performance (nukkad natak for 30 minutes and screening of video plays for 25 minutes later interaction and feedback) and crowded areas and floating population areas like hospitals, bus stations and santes will be the target groups. Vehicles are branded with 17 flexes approved by the department, 5 numbers of artist and technical persons, also the vehicles are fitted with GPRS system for monitoring. Following is the proposed plan.

Sl. No.	Name of the program	ULB's	No of ULB's	Per ULB Kalajatha	Total	Amount in Rupees (Excluding GST)
1.	Mass awareness campaign in Municipalities, Corporations on "**Karnataka Swachh Survekshan-2018 and SBM(U)**"	CC	10	40	400	
		CMC	59	25	1475	
		TMC	115	15	1725	
		TP	89	10	890	
		Total	**273**		**4490**	**76330000**

After examining the above proposal, the State Mission Director has taken a decision to consider the proposed activities for the period from 26-01-2018 to 10-03-2018 (45 days) as below;

(Amt. in Rs.)

Sl. No.	Category of ULBs	Population Size	Nos. of ULBs in the range	No. of Kalajathas proposed	Total no. of programmes	Rate / Programme	Total Amount
1	BBMP	-	1	100	100	17241	1724100
2	City Corporations	3-4 lakhs	3	12	36	17241	620676
		4-5 lakhs	3	14	42	17241	724122

		5-6 lakhs	2	16	32	17241	551712
		7-10 lakhs	2	20	40	17241	689640
3	CMCs	0.5-1 lakh	43	4	172	17241	2965452
		1-2 lakh	12	8	96	17241	1655136
		2-3 lakh	3	10	30	17241	517230
4	TMCs	0.2-0.5 lakh	115	3	345	17241	5948145
5	TPs	0.1-0.2 lakh	89	2	178	17241	3068898
6	NACs	-	4	1	4	17241	68694
		Total	**278**	-	**1075**	**17241**	**1,85,34,075**

DMA informed the Committee that, as per the KTPP Act, the proposed activity cannot be entrusted to any particular agency and hence, may be entrusted to Information Department (DIPR) and requested to accord permission of the HPC to entrust the above work to DIPR for a period of 45 days and to bear the above expenditure from IEC funds under SBM(U).

Decision of the Committee:

After the detailed discussions and deliberations, the HPC accorded approval to entrust the work of carrying out 1075 nos. Kalajathas on SBM(U) for a period of 45 days to DIPR, GoK and at an estimated cost of Rs. 1,85,34,075 and to bear the expenditure out of the available IEC grants under SBM(U) and to use local artistes in the IEC activities.

Agenda no. 14: Preparation of SWM State Strategy, State Policy and Model SWM bye-laws:

Director, DMA informed the Committee that, as per SWM Rules, 2016, every state has to prepare SWM State Strategy and Policy (as per rule 11(a)) and all the ULBs have to frame bye-laws incorporating the provisions of these rules, within one year from the date of notification of these rules. Accordingly the work was entrusted to KUIDFC vide letter dated 26-10-2016. KUIDFC informed that, tender was floated twice and is yet to select the Consultant. Hence, it was decided to take over the said work from KUIDFC and approval of HPC is sought for, select an Agency by DMA to prepare SWM State Strategy, SWM State Policy and Model SWM Bye-law by following KTPP Act/Rules.

Decision of the Committee:

After the detailed discussions, the Committee accorded approval for select an Agency by DMA to prepare SWM State Strategy, SWM State Policy including C&D waste and other wastes and Model SWM Bye-law by following KTPP Act/Rules.

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

(K. RATNA PRABHA, I.A.S.)
Chief Secretary, Government of Karnataka
and Chairman, HPC (Swachh Bharat Mission Urban)

Swachh Bharat Mission (Urban)

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सत्यमेव जयते

Govt. of India

PROCEEDINGS OF
8TH SBM HIGH POWER COMMITTEE MEETING

Date: 26-03-2018, Time: 11.30 AM

Venue: Room No. 313, 3rd Floor, Vidhana Soudha

Proceedings of the 8th High Powered Committee(HPC) meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 26-03-2018, 11.30am at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

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List of participants is attached in the **Annexure-D**

The Director, DMA and State Mission Director (SBM-U) welcomed the Chairman of the HPC, other members of the Committee, officers and consultants to the Meeting. He explained about the Agendas placed presently before the HPC for approval, through a PPT presentation.

Agenda No.1 –Action taken report on Agenda subjects of 7th HPC Meeting held on 18-01-2018

<table>
<tr><th>Agenda No.</th><th>Agenda Subjects</th><th>Action Taken</th></tr>
<tr><td>1</td><td>approval for action taken report on Agenda subjects of 6th HPC Meeting held on 09-11-2017</td><td>-</td></tr>
<tr><td>2</td><td>Approval for setting up of PMU for Handholding State Mission Directorate in SBM implementation (sanitation, SWM, IEC etc) in the State.</td><td>• The HPC has accorded the approval for appointing following experts for PMU cell to assist the SMD
<table>
<tr><th>Sl. No</th><th>Designation</th><th>No. of post approved</th><th>No. of post filled</th><th>No. of additional posts proposed</th></tr>
<tr><td>1</td><td>Senior Structural Expert</td><td>0</td><td>0</td><td>1</td></tr>
<tr><td>2</td><td>SBM Expert (BBMP)</td><td>1</td><td>1</td><td>0</td></tr>
<tr><td>3</td><td>SWM Experts</td><td>1</td><td>0</td><td>0</td></tr>
<tr><td>4</td><td>Sanitation Expert</td><td>1</td><td>1</td><td>0</td></tr>
<tr><td>5</td><td>MIS Expert</td><td>1</td><td>1</td><td>1</td></tr>
<tr><td>6</td><td>Procurement Expert</td><td>1</td><td>1</td><td>0</td></tr>
<tr><td>7</td><td>IEC Expert</td><td>1</td><td>1</td><td>1</td></tr>
<tr><td>8</td><td>Structural/ Civil Experts</td><td>0</td><td>0</td><td>2</td></tr>
<tr><td></td><td>Total</td><td>6</td><td>5</td><td>5</td></tr>
</table>
Accordingly, a notification vide letter no. DMA/241/SWM/2017-18, dated 08-03-2018 was published in the 2 State wide circulating news papers and in Naukri.Com job portal, for the above posts. Out of which, interview for 4 shortlisted candidates for the post of MIS Expert was conducted on 07-03-2018 and an MIS Expert has been appointed on 08-03-2018. One Infrastructure Expert for the post of Structural</td></tr>
</table>

		Expert has been appointed through CMAK (originally appointed for AMRUT scheme and later shifted to SBM(U)) Interview for the remaining 3 posts viz., Senior Structural Expert - 1, Structural Expert -1, IEC Expert was not conducted. As per future requirement, if any, further process may be considered.
3	**Approval of integrated solid waste management DPRs submitted by 26 ULBs under Swacch Bharat Mission (Urban)**	• Out of erstwhile 214 ULBs, approval for DPRs of 181 ULBs has been already accorded by the HPC and out of the total 60 newly formed ULBs, approval for 3 ULB's DPRs has been given by HPC. Totally, out of 274 ULBs, so far, 184 DPRs have been approved and balance 90 DPRs are pending. • For the present HPC meeting, totally 33 DPRs (3 new ULBs & 30 old ULBs) are being placed for HPC's approval, which will take the total approved DPRs' no. to 217 (211 old + 6 new ULBs). • The subject of approval for 33 DPRs has been placed at **Agenda no. 2.**
4	**Approval for decentralisation of Technical Sanction (TS) powers pertaining to SWM DPRs to SE, EE and AEE as per GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016.**	• A Govt. Order in this regard has been issued on 17-03-2018 as per the delegation of powers given to SE, EE, etc in GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016. • The Subject is brought to HPC for ratification at **Agenda no.16.**
5	**Ratification for issuing work orders to install 123 SBM Hoardings.**	• M/s Sanjay Marketing Agency has completed the erection of 113 nos. of hoardings in 31 cities excluding 10 nos. of hoardings in BBMP area. • Out of 10 no. of BBMP hoardings, 2 have been already erected and the balance 8 are under progress.
6	**Approval for selection of an Agency to install SBM hoardings**	• A tender was called for erection of 293 nos. of hoardings across 247 cities of the State on 08-12-2017 and the last date for submission of tenders was 18-12-2017. The tender was cancelled due to non eligibility of bidders. • Tender was recalled on 06-01-2018, last date of submission was on 27-01-2018. Technical bids were opened on 29-01-2018 and 2 bidders participated in the tender. Financial bids of both the bidders were opened and the LoA has been issued to M/s Sanjay Marketing Agency, Bengaluru on 21st March 2018.
7	**Approval for including 2 newly formed ULBs viz., Bellur TP of Mandya District & Hatti TP of Raichur District**	• Letter in this regard has been already written to MoH&UA, Govt. of India on 21-02-2018 to include these two newly formed ULBs under SBM(U). • There are totally 60 newly formed ULBs including these 2 new ULBs and recently, Huliyaru Gram Panchayat belonging to Tumkur district has been upgraded as Town Panchayat and the total no. of newly formed ULBs has been increased to 61. • The subject on approval for inclusion of Huliyar TP under SBM(U) has been placed at **Agenda no. 18** for HPC's approval.
8	**Approval for printing and distribution of Calendar**	• 6750 nos. of Calendars-2018 were printed and distributed to all ULBs, DUDCs and line departments at the cost of Rs. 3,91,500/-

	2018 to all ULBs and DUDCs under Swachh Bharat Mission (Urban)	
9	**Broadcasting of SBM Jingles and Spots in All India Radio (AIR) regarding Swachh Survekshan-2018**	• 4 varieties of radio spots & 5 nos. of interview programmes on Swachh Survekshan 2018 have been broadcasted for 40 days from 24-12-2017 to 01-02-2018 in 17 AIR stations across the State at the cost of Rs. 24,16,600/-.
10	**Organizing quiz programs on SBM for School and College Students**	• 5 quiz programmes have been already completed by M/s Walnut Knowledge Solutions, Bengaluru in 5 districts namely DK, Udupi, Mysuru, Bengaluru(U) and Kalburgi and one more programme is planned in Belagavi dist. at the cost of Rs. 7,20,828/-. • Tender has been finalised and LoA issued to M/s. Walnut Knowledge Solutions, Bengaluru for carrying out Swachh Quiz 2018 programme in the remaining 24 districts at the cost of Rs. 14,53,000/-
11	**Considering 1 Pourakarmika (PK) / 700 Population as per recent GO**	• Steps are being taken to consider 1 PK / 700 population as per 2018 in the SWM DPRs considering sweepers, other city cleaning workers, loaders, DWCC workers, P&D site workers.
12	**Approval for carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept.**	• The work of carrying out IEC activities on SBM(U) through Hoardings and Bus Branding through Information Dept. has been completed (Jan 2018) at the cost of Rs. 4.48 crores.
13	**Approval for Entrusting Mass Awareness Campaign through 'Kala Jathas' Mobile Van publicities in Municipalities and Corporations on SBM (U)**	• Totally 1807 Kala Jathas planned across the State through DIPR at the cost of 3.11 Crores and already 1529 Kala Jathas have been completed as on 23rd March 2018 through 2 agencies namely, M/s Janahitha Publicities, Hyderabad (507 nos) and M/s Walia & Co., New Delhi (1022 nos.) • Originally 1075 nos. of Kalajathas across BBMP, 10 CCs and all CMCs, TMCs and TPs, but when files were submitted to the concerned Ministers, the nos. of programmes were increased to 1807 (732 more). Hence the subject is placed at **Agenda no. 6** for ratification.
14	**Preparation of SWM State Strategy, State Policy and Model SWM bye-laws**	• A draft model SWM bye-law has been prepared by M/s Saahas Zero Waste, Bengaluru and the same has been placed as **agenda no. 13** for HPC's approval.

Agenda No. 2: Approval of integrated solid waste management DPRs submitted by 34 ULBs under Swacch Bharat Mission (Urban)

Under Swachh Bharat Mission (U), all the ULBs have to prepare and submit the DPRs on Integrated Solid Waste Management as per the provisions of SWM Rules, 2016. Accordingly, ULBs have taken necessary steps to prepare DPRs through the Consultants and submitted for approval. So far, approval of HPC has been given to 184 DPRs and for the present HPC meeting, 34 DPRs have been placed for approval.

The status of approval of DPRs pertaining to erstwhile 214 ULBs & newly formed 61 ULBs is as follows;

Particulars	Old ULBs	New ULBs	Total	Remarks
Total no. of ULBs	214	61	275	Excluding 4 NACs
No. of DPRs approved by HPC so far	181	03	184	
No. of DPRs being placed for the present meeting	31	03	34	
Balance no. of DPRs to be placed before HPC for approval	03	54	57	

Following 34 DPRs are being placed before HPC in the present meeting for approval. The said DPRs were cleared by SLTC (10th meeting) on 15-03-2018.

(Rs. in Lakhs)

Sl. No.	ULBs Name	Population 2011 Census	Population 2018 (Projected)	PKs as per 1:700 (2018)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
1	Badami (TMC)	30943	35020	50	50	14.93	299.35	182.17	32%
2	Bilagi (TP)	17792	19590	28	28	7.11	101.45	103.32	28%
3	Guledgudda (TMC)	33382	38709	55	55	15.59	249.35	188.85	29%
4	Hungund (TP)	20877	23149	33	33	8.27	144.87	122.45	28%
5	Ilkal (CMC)	60242	66899	95	95	29.44	269.01	328.30	30%
6	Jamkhandi (CMC)	68938	77782	111	111	32.18	382.07	371.57	30%
7	Kerur (TP)	19731	21446	31	31	7.56	117.94	111.84	29%
8	Mahalingpur (TMC)	36055	40212	57	57	16.06	273.85	205.29	31%
9	Mudhol (CMC)	52199	59989	86	86	26.23	321.66	291.97	32%
10	Terdal (TMC)	26088	28066	40	40	11.09	191.81	148.68	29%
11	Belgaum (M Corp.)	488157	550114	786	786	300.00	4408.11	3007.42	39%
12	Ballary (M Corp.)	410445	476020	680	674	208.00	2734.31	2171.58	29%
13	Chikmagalur	118401	130067	186	186	63.95	934.79	581.68	32%

Sl. No.	ULBs Name	Population 2011 Census	Population 2018 (Projected)	PKs as per 1:700 (2018)	PKs proposed as per DPR	Qty. of MSW (Design capacity) 2022	Total DPR Cost	O & M Cost / Annum in Rs	% of Recovery by User charges & Sale of Compost etc
	(CMC)								
14	Sringeri (TP)	3925	3827	5	5	4.24	195.10	54.86	25%
15	Kalburgi (M Corp.)	533587	622164	889	889	289.29	3443.64	3160.71	30%
16	Krishnarajpet (TMC)	25946	28599	40	40	14.30	831.59	150.89	33%
17	Maddur (TMC)	28754	30425	43	43	15.30	733.65	163.70	31%
18	Malavalli (TMC)	37601	38856	55	55	21.50	396.51	183.94	35%
19	Nagamangala (TMC)	18711	25848	37	37	11.30	541.33	126.78	32%
20	Pandavapura (TMC)	20399	22008	31	31	9.80	500.49	108.67	33%
21	Shrirangapattana (TMC)	25061	26042	37	37	12.69	573.97	147.30	30%
22	Periyapatna	20677	22999	33	33	9.86	162.96	131.04	29%
23	HD Kote	21138	22740	32	32	9.60	132.12	119.16	32%
24	T Narasipura	31491	33878	48	48	14.91	413.88	184.70	32%
25	Sargur	11426	12292	18	18	5.42	260.05	58.19	34%
26	Hosanagara (TP)	5839	6484	10	10	3.60	72.70	49.88	28%
27	Shimoga (CC)	322428	356300	509	509	195.00	2420.74	1847.16	29%
28	Koratagere (TP)	15265	16392	24	24	5.42	199.88	82.11	29%
29	Turuvekere (TP)	14194	14833	22	22	5.96	89.34	85.66	28%
30	Udupi (CMC)	125306	135485	194	194	82.89	1441.93	785.87	33%
31	Jaali (TP)	19362	20281	28	28	7.87	399.51	84.48	35%
32	Kakkera TMC	21475	24978	36	31	8.90	282.91	100.37	28%
33	Kembhavi TMC	20884	25755	37	31	11.90	356.80	106.94	29%
34	Raichuru CMC	234073	255956	366	366	114.03	1951.94	1156.22	29%

Decision of the Committee:

After the detailed discussions and deliberations, HPC accorded approval to the above 34 DPRs and directed the DMA to expedite their implementation. The Committee directed the DMA to take necessary steps to implement segregation of waste at source.

Agenda No. 3: Approval for Subscription to Down to Earth fortnight magazine for all the ULBs/ DC offices-307 copies and to bear the cost Rs. 927140 from SBM grants available under A&OE component.

The Director, DMA explained the Committee that, subscription to 307 copies of Down-to-Earth fortnightly magazine for all the ULBs, UDD, DCs office, BBMP etc. For a period of 3 years has been done by paying Rs. 9,27,140/- to M/s. Center for Science and Enviroment, New Delhi and the details are as below,

Sl. no	Name of the Offices	Number of Copies (72 issues+3 annual issues)	Amount in Rs
1	Urban Development Department	1	3,020/-
2	Directorate of Municipal Administration	2	6,040/-
3	Deputy Commissioner's office	30	90,600/-
4	BBMP office	1	3,020/-
5	City Corporations	10	30,200/-
6	City Municipal Councils	58	1,75,160/-
7	Town Municipal Councils	115	3,47,300/-
8	Town Panchayaths	90	2,71,800/-
	Total	**307**	**9,27,140/-**

The Director explained that, the said magazine provides very useful information regarding Solid Waste Management, Environment, Health related issues etc and will be very useful to ULBs, DCs etc. and requested the HPC to accord approval subscribing to 307 copies of Down to Earth fortnight magazines and to bear the expenditure of Rs. 9,27,140/- out of A&OE component under SBM(U).

The Chief Secretary to GoK, expressed the doubt on whether the D2E magazine is easily understandable by the officers/staff of TMCs and TPs as the language of magazine is English. Director, DMA informed that, as there are Grade-I Chief Officers and Environmental Engineers working at TMCs, the subscription of magazines can be made upto TMC level. After obtaining the feedback from ULBs for a period of 6 months, if it is found useful, subscription of magazines may be extended to TPs also.

After the detailed discussions and deliberations, HPC accorded approval for subscription of D2E magazine for only ULBs / offices mentioned from sl.no. 1 to 7 (UDD, DMA, DC's offices, BBMP, City Corporations, City Municipal Councils and Town Municipal Councils only) excluding Town Panchayats and after obtaining the feedback from ULBs, subscription of magazines may be extended to TPs also.

Agenda No. 4: Proposal for enumeration of waste pickers and training on Dry Waste Collection Centre (DWCC) operation.

DMA explained the Committee that, SWM Rules 2016 has defined "Waste picker" as a person or groups of persons informally engaged in collection and recovery of reusable and recyclable solid waste from the Source of waste generation the streets, bins, material recovery facilities, processing and waste disposal facilities for sale to recyclers directly or through intermediaries to earn their livelihood.

The said rules also states that,

- Prepare a state policy and solid waste management strategy for the state or the union territory in consultation with stakeholders including representative of waste pickers, self-help group and similar groups working in the field of waste management consistent with these rules, national policy on solid waste Management and national urban sanitation policy of the ministry of urban development, in a period not later than one year from the date of notification of these rules;
- State policies and strategies should acknowledge the primary role played by the informal sector of waste pickers, waste collectors and recycling industry in reducing waste and provide broad guidelines regarding integration of waste picker or informal waste collectors in the waste management system.
- Start a scheme on registration of waste pickers and waste dealers.
- establish a system to recognise organisations of waste pickers or informal waste collectors and promote and establish a system for integration of these authorised waste-pickers and waste collectors to facilitate their participation in solid waste management including door to door collection of waste;
- setup material recovery facilities or secondary storage facilities with sufficient space for sorting of recyclable materials to enable informal or authorised waste pickers and waste collectors to separate recyclables from the waste and provide easy access to waste pickers and recyclers for collection of segregated recyclable waste such as paper, plastic, metal, glass, textile from the source of generation or from material recovery facilities; Bins for storage of bio-degradable wastes shall be painted green, those for storage of recyclable wastes shall be printed white and those for storage of other wastes shall be printed black;
- provide training on solid waste management to waste-pickers and waste collectors; - provide training on solid waste management to waste-pickers and waste collectors;

DMA informed the Committee that, M/s. Hasirudala, a NGO associated with BBMP, Mysuru, Tumkur Corporations in facilitating registration of waste pickers in waste management has submitted a proposal to DMA office expressing its interest,

I. **To enumerate waste pickers and other informal waste workers:** typical cost estimation claims that for enumerating 1000 waste pickers (city population of 5,00,000, area of 75 sq km) estimates service charges is around Rs. 1,95,000/-.

Activities proposed in the proposal; Develop a draft circular & survey form, baseline survey of waste pickers & other informal workers in ULB, facilitating occupational identity cards,

entry of the data collected and analysis of data, institutionalise ongoing registration through urban livelihood mission.

II. **Training for efficient management of DWCCs**: Developing curriculum for training on DWCC operations and imparting 2 day training with an estimated cost of Rs. 60,000 for 2 day training and curriculum as contribution from M/s. Hasirudala.

III. **Handholding & mentorship :** available on the field to set up back end process for all waste, help develop data capturing system @15,000 including TA & DA for each visit.

DMA also informed the Committee that,

Since enumeration of waste pickers needs to be taken up at ULB level, the DUDCs may be given directions to invite district level tenders for carrying out enumeration of waste pickers in the districts.

2 Days Training for efficient management of DWCCs can be imparted through SIUD where Hasirudala can be invited as resource persons and places of field visits if required can be chosen by Hasirudala.

184 ULBs have finalised SWM DPRs under Swachh Bharat Mission (Urban) and rest of the municipalities are under its preparation. So, at this juncture, handholding & mentorship is not required. Once the ULBs start implementing the SWM DPR and if they desire to have handholding & mentorship, then Hasirudala may be involved for handholding & mentorship.

DMA requested the Committee for approval of HPC for inviting district level tenders for enumeration of waste pickers in the district (ULB wise) and assigning work of 2 Days Training for efficient management of DWCCs through SIUD including field visits and experts from Hasirudala can be used as resource persons. Cost of the same can be met out of CB and A&OE under Swachh Bharat Mission (Urban).

After the detailed discussions and deliberations, HPC accorded approval for the following,

- **For inviting district level tenders for enumeration of waste pickers in the district (ULB wise)**
- **Assigning work of 2 Days Training for efficient management of DWCCs through SIUD including field visits**
- **To involve experts from Hasirudala as resource persons.**
- **To incur the Cost of the same out of CB and A&OE component under Swachh Bharat Mission (Urban)**

Agenda No. 5: Geo tagging of community/public toilets in 7 CCs and 58 CMCs through QCI agency.

Installation of Google toilet locator in 7 City Corporations (excluding BBMP, Kalaburagi, HDMC & Mysuru) and 58 CMCs in association with QCI as per the DO letter by MoH&UA.

DMA explained the Committee that, the GoI vide its DO letter no. 15/42/2017-SBM-I Dated: 07-11-2017 has informed that, the State Govt. In order to ensure that ODF status is maintained, MoH&UA has

associated with Google map to allow citizens to locate community /public toilets in the cities and also enable to provide feedback.

Around 40 cities in the country has already signed MoA in with Quality Council of India (QCI) to integrate Community/public toilets with Google toilet locator in fuel stations, railway stations, bus stands, malls, govt hospitals etc. in the city.

In this regard, 7 City Corporations (excluding BBMP, HDMC, Gulbarga & Mysore where, as per directions of the MoUD, City Corporations have entered MoA with QCI) & 58 CMCs, where floating population is more & large pockets of areas where CT is the only option on priority basis, based on the feedback decision can be taken to either to extend the same to TMCs & TPs or not.

As per the offline report submitted by the ULBs, there are around 846 CTs and 302 PTs in 65 ULBs. As per the data submitted by ULBs, around 50 ULBs have less than 25 CT & PTs, around 11 ULBs have no.of CT & PTs between 26 -50, 6 ULBs have CT & PTs between 51 -100 and 1 ULB has CT & PTs between 100 to 200.

Category	No of ULBs	Cost fixed by MOUD(Rs)	Estimated amount(Rs)	Final cost quoted by QCI (discounted price)
Less than 25	50	32480	16,24,000	18,53,600 (excluding taxes)
Between 26-50	11	42560	4,68,160	
Between 51-100	6	52640	3,15,840	
Between 101-200	1	73920	73,920	
Between 201-500	NA	94080	NA	
Between 501-800	NA	114240	NA	
More than 800	NA	123200	NA	
Total Amount			**24,81,920**	

There is a possibility that some ULBs might shift out from one category to other, if number of CT/PT are increased. But more or less around Rs.25 lakhs is required to install Google toilet locator in 65 ULBs (all Corporations excluding BBMP & 58 CMCs). The amount may be paid by DMA office on production of bill to ULB by the QCI and based on the recommendations of ULBs and DUDCs.

Director DMA informed the Committee that, as per the directions of MoH&UA, the work may be awarded to QCI,. This will help ULBs to achieve better scoring in next Swachh Survekshan which will be held in 2019.

DMA requested the Committee to accord approval for following proposed actions;

1. DMA will write to QCI to install Google toilet locator in the selected 65 ULBs keeping MoH&UA in loop.
2. DMA office to provide contact details of ULBs to QCI. QCI to inform ULBs about measures that needs to be taken for pre-requisite training keeping DMA and MoH&UA in loop.

3. QCI shall ensure that ULB has put in place all training prerequisite and confirm the travel dates to ULBs.
4. The said ULBs will enter an agreement with QCI and based on the copy of MoA, DMA will make payment.
5. QCI team to reach ULBs within 30 days of receiving work order from ULB.
6. QCI team to reach ULB as per the schedule & train the resources.
7. QCI shall visit 5 no.of toilets along with the surveyor as part of training. List of those toilets needs to be shared with DMA and MoH&UA
8. QCI to visit 10% of the toilets (based on excel random generator function) post the data is captured by ULB staff & needs to verify the toilets located. Post the data is captured by ULB staff and needs to verify the toilets located. QCI to share the number of these toilets visited with MoH&UA along with the error rate.
9. In case if error rate is found to be greater than 5% then to do the entire exercise at & QCI team needs to provide handholding support defined in Repeat Exercise Cost" as specified by MoH&UA.
10. Once the exercise is completed then head of the ULB has to give the undertaking to MoH&UA.
11. QCI must ensure that the applications must be available with ULB staff until the entire process with all ULBs get completed
12. The data will be shared with MoH&UA after 10 days of data collection in ULB
13. The data will be prepared in the desired Google format and submitted in batches of 10 ULBs
14. Random audits to be done by Google & PMU, MoH&UA team.

Director DMA requested the HPC to accord approval for the following points.

- To facilitate the task of integrating Google toilet locator in 65 ULBS of the State in association with QCI.
- To pay Rs. 18, 53,600/- (excluding taxes) towards obtaining the service of QCI by DMA office out of CB and A&OE funds of SBM
- ULBs to enter agreement with QCI based on which QCI will execute work in the selected 65 cities

The Chief Secretary to GoK directed the DMA to submit a proposal to Finance Dept., GoK and obtain its consent (4(g) exemption from KTPP Act/Rules) for entrusting the above work to QCI and to make the payment to QCI.

After the detailed discussions, HPC accorded approval for the above mentioned points and directed the DMA to submit a proposal to Finance Dept., GoK seeking 4(g) exemption under KTPP Act for entrusting the above work to QCI and to make the payment to QCI.

Agenda No. 6: Ratification for entrusting the work of carrying out Kalajathas in all ULBs including BBMP through DIPR and to incur the expenditure of Rs. 311.54 lakhs out of IEC grants under SBM(U).

Director, DMA explained the Committee that, concurrence of 7th HPC was obtained to conduct 1075 nos. of Kalajatha programs (10 Corporations-150 programs, all CMCs , TMCs & TPs- 825 programmes & BBMP-100 programs) with an estimated cost of Rs. 1,85,34,075/- including BBMP. But when the files were submitted to the concerned Ministers, no. of kalajathas in CCs were increased to 350 numbers, kalajathas in CMCs, TMCs & TPs were also increased to 1357 thus increasing total number of kalajatha programs to 1807 & program cost also increased to Rs. 3,11,54,487/-. Based on the approval by the Ministers, work order was given to DIPR on 31-1-2018 & 22-2-2018 to conduct said programs in all the ULBs within March 10, 2018. Formally Kalajatha program was launched on 20.02.2018 by the Hon'ble Chief Minister of Karnataka. The program is being carried out in all 30 districts (278 ULBs including NACs) by M/S Walia and Co, New Delhi (19 districts) and M/s. Janahitha Publicities, Hyderabad (11 districts). Total 1184 Kalajatha were supposed to conduct by Walia and Co and so far has completed 1050 Kalajatha programs as on 19.03.2018. The M/S Janahitha Publicities were supposed to conduct 523 Kalajatha programs out of which 418 has completed Kalajatha programs as on 19.03.2018.

ULB category	Approved number of Kalajatha as per 7th HPC	Kalajathas number as per Minister's approval	Difference (3)-(2)	Amount as per col. (2)	Amount as per col. (3)
1	2	3	4	5	6
10 Corporations	150	350	200	25,86,150	60,34,350
All CMCs, TMCs & TPs	825	1357	532	1,42,23,825	2,33,96,037
BBMP	100	100	Nil	17,24,100	17,24,100
Total	**1075**	**1807**	**732**	**1,85,34,075/-**	**3,11,54,487**

The Director, DMA requested the Committee to accord post-facto approval for entrusting the additional 732 nos. of Kalajatha programmes to the above mentioned two agencies and to make the payment out of IEC grants under SBMU.

The Chief Secretary to GoK and other members of the Committee informed the DMA that the same has been noted and directed the DMA to obtain prior approval of HPC henceforth before entrusting any additional works other than the Committee approved works.

After the detailed discussions, the Committee opined that,

- **The Committee has noted the additional Kalajatha programmes entrusted to DIPR as per the instructions of hon'ble Ministers.**
- **The Committee directed the DMA to obtain prior approval of HPC henceforth before taking any additional programmes than the HPC approved programmes.**

Agenda No. 7: Ratification for conducting workshop to Kalajatha team members at Bengaluru University in assistance of DIPR at an expenditure of Rs. 5.29 lakhs out of IEC grants under SBM(U).

Director DMA informed the Committee that, Kalajatha programs were planned to create awareness to the public through DIPR. Before execution of Kalajatha programs, DIPR had requested DMA office to conduct 2 days training workshop for kalajatha artists & to provide CDs of Swachh Bharat Mission (SBM)–Karnataka movie & 1,00,000 SBM brochures.

DMA informed the Committee that, due to shortage of time, the work of carrying out 2 days workshop for Kalajatha artists was entrusted to Bangalore University for an amount of Rs 5.29Lakh as per the recommendation of DIPR. DMA requested the Committee to accord approval for the following works,

- Entrusting the work of carrying out 2 days workshop for Kalajatha artists to Bangalore University.
- To make the payment of Rs. 5.29 lakhs to Bengaluru University out of SBM-IEC grants.

After the detailed discussions, HPC ratified the below mentioned points.

- **Entrusting the work of carrying out 2 days workshop for Kalajatha artists to Bangalore University.**
- **To make the payment of Rs. 5.29 lakhs to Bengaluru University out of SBM-IEC grants.**

Agenda No. 8: Approval for printing brochures, making video documentary for Kalajatha Programme at an expenditure of Rs. 2.53 lakhs under SBM(U)-IEC component.

DMA explained the Committee that, as briefed in the Agenda no. 7, 1.0 lakh nos. of SBM brochures and CD containing SBM-Karnataka movie were required for 2 days training workshop for distribution to kalajatha artists. Quotations were invited from reputed organisations for the same, based on which Amaradev, Producer / Director, Bengaluru & Magniva Solutions, Bengaluru were given work order.

1. For producing & submitting 35 CDs of SBM Movie- Sri Amaradev, Producer/Director, Bengaluru- bill amount of Rs.97,000 is paid out of IEC funds of Swachh Bharat Mission(U).
2. For designing & printing 1,00,000 SBM brochures- M/s. Magniva Solutions, Bengaluru- 1,56,800/- is paid out of IEC funds of Swachh Bharat Mission(U).

DMA requested the HPC to ratify the following works,

a) Production of SBM movie at the cost of Rs. 97,000/-

b) design & printing of 1,00,000 SBM brochures by following KTPP norms at the cost of 1,56,800/-
c) payment of Rs. 2,53,800/- made out of Swachh Bharat Mission IEC component for the said activities.

After the detailed discussions the Committee ratified the above mentioned points.

Agenda No. 9: Ratification for entrusting the work of carrying out video documentaries on various State Govt.'s developmental programs through MCA at a cost of Rs. 24 lakhs under SBM(U).

Director DMA explained the Committee that, Marketing Communication & Advertising Limited (MC&AL) had submitted a proposal to DMA to produce video documentaries pertaining to Swachh Bharath Mission(U), Nagarothana, Pourakarmikara Gruhabhagya yojane, Pourakarmika Singapore trip and other developmental works of State Govt. The proposal to produce 2 TV commercials of 60 seconds duration each (film DOP- Camera man remuneration, camera assistant's remuneration, RED EPIC camera + 5D camera) was submitted to Minister of Urban Development & Haj and Minister of Municipal Administration & Public Enterprises for approval. After obtaining the Minister's approval, work order was given to MC&A to produce 4 number of TV commercials of 60 seconds duration each (2 for each minister) on 31-10-2017.

DMA requested the Committee to ratify the task of assigning 4 number of TV commercials of 60 seconds duration each to MC&AL and to make the payment of Rs. 24.00 lakhs towards this, under IEC component of SBM.

The Committee felt that many works pertaining to Swachh Bharat Mission have been entrusted without obtaining the prior approval of HPC and are being brought to the Committee for ratification and directed the DMA to obtain prior approval of HPC before entrusting the SBM works.

After the detailed discussions the Committee ratified the following points.

- **Assigning 4 number of TV commercials of 60 seconds duration each to MC&AL**
- **To make the payment of Rs. 24.00 lakhs to MC&AL towards this, under IEC component of SBM.**

Agenda No. 10: Ratification for entrusting the work of carrying out various IEC activities on SWM at Mysore CC limits to ITC Kolkata under CSR

Director DMA informed the Committee that, the Commissioner, Mysuru City Corporation (MCC) has submitted a proposal to DMA office vide letter dated. 05-03-2018 requested to accord ratification for entering into a MoU with ITC ltd., Kolkata for carrying out public awareness and IEC programmes in all

65 wards of Mysuru City regarding importance of segregation of waste at source and its scientific disposal. Details of the proposal are as below,

As per directions of SWM Rules-2016, it is imperative for all ULBs to create infrastructure for collection, storage, segregation, transportation, processing and disposal of MSW.

MCC generates about 402 tons of MSW everyday. MCC has already implemented door to door collection of segregated waste, composting of waste, establishment of zero waste management units in all the 9 zones and dry waste collection centres in all the 65 wards. At present, centralized compost plant of 200 TPD capacity is operated & maintained by ILFS. In order to manage the additional waste generated, two more compost units in Kesare (200 TPD) and Rayanakere (150 TPD) is proposed and is approved in HPC.

However MCC faces challenges in source segregation of waste. ITC can be involved in IEC activities to encourage citizens to segregate waste at source and also to educate students, general public about scientific solid waste management.

ITC has taken up the WOW (wellbeing of waste) initiative with the objective of collaboration with ULBs in implementing scientific MSW management practice, source segregation of waste, to retrieve and recycle valuable materials and also to create sustainable livelihoods. It has been implemented in Delhi, Hyderabad, Chennai, Tripura and BBMP. ITC intends to take up the said activity under CSR and has planned to invest about Rs. 57 lakhs for a period of three years. DMA requested the Committee to ratify the permission given to ITC (WOW initiative) at Mysore City Corporation.

After the detailed discussions the Committee ratified the permission given to ITC (WOW initiative) at Mysore City Corporation taken up under CSR activities.

Agenda no. 11: Training programme to be carried out to PK's through accredited training Institution.

Director DMA explained the Committee that, DMA office has received proposal from All India Institute of Local Self Government (AIILSG) expressing their interest to conduct 2 days training programme for Pourakarmikas in Belagavi & Kalburgi districts with an estimated cost of Rs.53.55 lakhs on 25-1-2018 & 29-1-2018. In order to assess the quality & need for such training programs, AIILSG was asked to submit a proposal for conducting such 2 days training programs for Belagavi & Kalburgi City Corporations on pilot basis, where in around 300 Pourakarmikas (150 PKs from each CC) can be trained on the proposed training objective, methodology & strategy during 2nd week of April-2018 with an estimated cost of Rs. 6, 50, 040 /- (Rs.3, 25, 020/ each corporation for training 150 Pourakarmikas).

DMA requested the HPC to accord approval for assigning the 2 days Pourakarmika training programme through AIILSG on pilot basis at Belagavi & Kalburgi City Corporations with an estimated cost of Rs.

6,50,040/- for about 300 PKs (Rs. 3,25,020/ each Corporation for training 150 Pourakarmikas) subjected to following conditions

I. At the end of training session, AIILSG shall submit a detailed report along with the photographs to DMA office.
II. Payments will be made by DMA, under SBM IEC component.
III. Concerned Corporation Commissioner and Environmental Engineers shall certify the quality & effectiveness of Pourakarmika training and submit to DMA office.

After the detailed discussions the Committee accorded approval for the following points.

- **AIILSG to take up 2 days training programme on pilot basis for 300 PKs (150 PKs from each Corporation) belonging to Belagavi & Kalburgi City Corporations and submit a detailed report along with photographs to DMA. Concerned Corporation Commissioner and Environmental Engineers shall certify the quality & effectiveness of Pourakarmika training and submit to DMA office.**
- **During the training, general health checkups for PKs has to be organised.**
- **To make the payment of Rs. 6,50,040/- (Rs. 3,25,020/- for each Corporation for training about 150 Pourakarmikas) out of A&OE component under SBMU.**

Agenda no. 12: Selection of an Agency to prepare SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, by following tender process.

Director DMA explained the Committee, as per the directions of SWM Rules 2016 rules 11 under **Duties of the Secretary–in-charge, Urban Development in the States and Union territories:** UDD has to prepare a state policy and solid waste management strategy for the state in consultation with stakeholders including representative of waste pickers, self-help groups and similar groups working in the field of waste management consistent with these rules, national policy on solid waste management and national urban sanitation policy of the ministry of urban development, in a period not later than one year from the date of notification of these rules; (b) while preparing State policy and strategy on solid waste management, lay emphasis on waste reduction, reuse, recycling, recovery and optimum utilisation of various components of solid waste to ensure minimisation of waste going to the landfill and minimise impact of solid waste on human health and environment; (c) state policies and strategies should acknowledge the primary role played by the informal sector of waste pickers, waste collectors and recycling industry in reducing waste and provide broad guidelines regarding integration of waste picker or informal waste collectors in the waste management system.

In this regard, DMA has prepared an estimate of Rs. 8.27 Lakhs which is detailed as below based on which, tender will be invited for finalizing agency/firm for preparation of SWM strategy & comprehensive strategy based on SWM Rules 2016, C&D waste management Rules & Plastic Waste Management Rules 2016 and concurrence of SLAB has been obtained on SLAB meeting held on 14-3-2018.

Estimate for preparation of SWM State Policy & Strategy

Sr. No.	Description	UOM	Qty.	Period (in months)	unit Cost/month	Amount	Remarks
1	Team leader Remuneration	No.	1	3	₹75,000	₹2,25,000	10 year experience in Environmental sector
2	SWM specialist Remuneration	No.	1	3	₹40,000	₹1,20,000	5 years' experience in SWM
3	Legal expert remuneration	No.	1	3	₹40,000	₹1,20,000	3 years' experience in Environmental law
4	Supporting Staff Remuneration	No.	2	3	₹12,000	₹72,000	Draftsmen, Clerical staff, IT Assistant, Office Assistant etc.
5	Translation of Doc. To Kannada	LS.	1	1	₹50,000	₹50,000	Can be done through outsource by Successful bidder
6	Stake Holders meeting (Div.)	No.	4	-	₹25,000	₹1,00,000	Division wise meeting with relevant material - in all 4 Div.
7	Stake Holders meeting (State)	No.	1	-	₹50,000	₹50,000	State level meeting 1 No. with relevant material
8	Data Collection	LS	1	-	₹30,000	₹30,000	-
9	Local Travel/ conveyance	LS	1	-	₹50,000	₹40,000	-
10	Reports	LS	1	-	₹20,000	₹20,000	SWM Policy, Strategy, C&D separately
					Total	**₹8,27,000**	-

DMA also informed the Committee that, Tender has been invited on 17-3-2018 through e-procurement on the decision of SLAB and subject is brought before HPC for information and requested the Committee to accord post facto approval for inviting tender for finalising agency/firm to prepare the SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, C&D waste management Rules & Plastic Waste Management Rules 2016.

After the detailed discussions and deliberations, the Committee, accorded post facto approval for inviting tender for finalising agency/firm to prepare the SWM State Policy & comprehensive SWM State Strategy and permitted DMA to incur the expenditure out of A&OE component under SBMU.

Agenda no. 13: Selection of an Agency to prepare model SWM bye-law as per the provisions of MSW Rules 2016, by following KTPP procedure and approval of draft SWM bye-law prepared by M/s. Saahas Zero Waste, Bengaluru.

Director DMA explained the Committee that, as per the provisions of SWM Rules 2016, all the local authorities and Panchayaths have to frame SWM bye-laws and prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the bye laws framed.

Based on which several ULBs started submitting draft SWM Bye laws for approval to DMA office & each of them had different methodology & approach which had to be approved by Government. In order to prevent repetition of task and to bring in uniformity in SMW bye laws in all ULBs and to make sure that all components of waste management are addressed in the bye-laws it was thought that draft SWM Bye law can be prepared from DMA office and after obtaining approval from Government can be circulated to ULBs for adoption. In this regard, M/s. SAAHAS Zero Waste, Bangalore was given work order to prepare draft SWM Bye law. Important provisions of the draft SWM bye law are attached as annexure A, details of proposed SWM user charges are provided in annexure-B and penalty charges in annexure-C

DMA requested the Committee for approval of draft SWM bye law and to circulate it to all ULBs (excluding BBMP) for adoption as per Karnataka Municipal Corporation Act 1976 & Karnataka Municipalities Act 1964.

After the detailed discussions and deliberations, the Committee accorded the approval for the draft Bye-laws prepared separately for Corporations and ULBs with a condition that suitable monitoring mechanism has to be developed for finding out the bulk waste generators as well as violators.

Agenda no. 14: Approval for SBM Action Plan for the year 2018-19.

The Director, DMA explained the Committee about the Action Plan for the year 2018-19 for the implementation of SBM components in ULBs of the State. The details of physical targets and financial requirements for the year 2018-19 are as follows,

SBM Physical Targets for the year 2018-19

Sl. No.	Components Under SBM(U)	Mission Targets	Achieved so far	Less no. of toilets waived off (closed/ constructed under non SBM schemes)	Balance Targets for 2018-19
1	Construction of Individual Household Latrines (IHHL)	3.94 lakhs	1.71 lakhs	14,300 + 42,500 = 56,800	114200 nos. of IHHL
2	Construction of	11033 seats	4313 seats	2272 seats	4448 seats

	Community Toilets (CT)				including mobile toilet units
3	Construction of Public Toilets (PT)	5407 seats	3510 seats	1353 seats	544 seats
4	Preparation of Municipal Solid Waste Management DPRs	275 ULBs including 61 newly formed ULBs	184 + 34= 218 DPRs	-	57 DPRs

Funds Requirement for the year 2018-19

(Rs. in lakhs)

Sl. No.	SBM Components	Mission Targets	Constructed under non SBM	Balance Targets	GoI / GoK Share (Rs.)	Total Funds required	Funds released so far	Balance to be released
1	IHHL	394000	56800	337200	4000	13488.00	8489	4999.00
					2666.67			
2	CT	11033	2272	8761	39200	3434.31	1554	1880.31
					26133.33			
3	PT	5407	1353	4054	39200	1589.17	0	1589.17
					26133.33			
4	SWM	23381447	0	23381447	525	122752.60	9918	112834.60
					350			
5	IEC	278 ULBs	0	278		8462	2966	5496.00
6	A&OE	278 ULBs	0	278		2116	1762	354.00
					GoI	**151842.08**	**24689.00**	**127153.08**
					GoK (2/3rd of GoI share)	**101228.05**	**10855.00**	**84768.72**
					Total	**253070.13**	**35544.00**	**211921.80**

DMA informed the Committee that, an additional grants of Rs. 211921.80 lakhs are required for overall implementation of SBM(U) in the State of Karnataka.

Further DMA informed the Committee that, the State Govt. has allocated Rs. 346.98 crores for Swachh Bharat Mission (U) for the year 2018-19 in the State Budget. In addition to this, an OB of Rs. 133.14 crores is left out from the previous year SBM Budget allocation, thus, a total funds of Rs. 480.12 crores is available for the year 2018-19 for implementation of SBM(U), which is enough for completion of above set targets for the year 2018-19.

After the detailed discussions and deliberations, the Committee accepted the above Action Plan for the year 2018-19 and directed the DMA to complete the targets within March 2019, well before the Mission closing date of 2nd October 2019.

Agenda no. 15: Seeking approval of HPC to provide additional State Govt.'s share of incentive to the 72 ULBs of which approval was given as per earlier funding pattern of 75:25.

Earlier, funding pattern between Central and State Govt. under Swachh Bharat Mission (U) was **75:25** and Central Govt. share for SWM projects used to be at 20% of the approved DPR cost. The Govt. of India revised its share for SWM projects from 20% to 35% of the DPR cost vide its letter dated 18-07-2016 and further revised the funding pattern from **75:25** to **60:40** between Central and State Govt., vide GoI letter dated: 14-07-2017 with effective from 17th August 2016, vide its letter dated 14-07-2017.

The change in GoK share for various SBM components will be as follows:

Centre and State Share Component Wise:

Sl. No	Component	Central Share	State share(old)	Revised State share
1	IHHL	Rs. 4000/-	Rs.1,333/-	Rs.2,667/-
2	CT/PT	Rs. 39,200/-	Rs.13,067/-	Rs.26,134/-
3	Urinals	Rs. 12,800/-	Rs.4,267/-	Rs.8,534/-
4	SWM	35% of project cost	11.67% of project cost	23.30% of project cost

As per the revised funding pattern, total GoI grants for the Mission period will change from Rs. 1017.96 Cr to Rs. 1272.65 Cr and accordingly GoK share for the Mission period will change from Rs. 339.32 Cr to Rs. 848.44 Cr. This subject was placed before the HPC for approval and the Committee directed the DMA to submit a detailed proposal to the Finance Department for allocation and release of additional grants.

Accordingly, a proposal was submitted to GoK vide letter dated 23-12-2017 to consider additional State Govt's grants of Rs. 792.39 crores for allocation / release.

The Finance Department vide its letter dated 30-01-2018 has agreed for the revised GoK share due to change in sharing pattern but denied to bear the additional financial implication of Rs.254.69 crores and advised to follow up with GoI to get this increased share to be borne by GoI itself.

72 SWM DPRs were approved by HPC in 4 different meetings and the details are as follows,

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
1	**HPC approval Date: 5-1-2015**							
1	HDMC	CC	6014.00	1202.80	400.90	801.87	4410.30	4009.33
2	Tumkur – 100 MT	CC	859.00	171.80	57.20	114.53	630.00	572.67
	Total		**6873.00**	**1374.60**	**458.10**	**916.40**	**5040.30**	**4582.00**
2	**HPC approval Date: 29-1-2016**							

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
1	BBMP – 2300 MT	CC	40649.00	8166.00	2722.00	5444.00	29761.00	27039.00
2	Vijayapura – 110 MT	CC	1227.00	245.40	82.00	163.60	899.60	818.00
3	Mysuru – 500 MT	CC	5371.00	1074.00	357.00	716.00	3940.00	3581.00
4	Davangere – 200 MT	CC	2640.00	528.00	176.00	352.00	1936.00	1760.00
5	Kanakapura – 30 MT	TMC	499.00	125.40	41.80	83.60	331.80	290.00
6	Kapu – 25 MT	TMC	526.23	105.25	35.08	70.16	609.67	350.82
	Total		**50912.23**	**10244.05**	**3413.88**	**6829.36**	**37478.07**	**33838.82**
3	**HPC approval Date: 03-10-2016**							
1	Sagar CMC	CMC	666.54	233.29	77.76	155.53	355.49	277.73
2	Bangarpet TMC	TMC	621.15	250.17	83.39	166.78	381.22	204.20
3	Malur TMC	TMC	647.62	240.12	80.04	160.08	365.90	247.42
4	Saligrama TP	TP	427.96	128.00	42.67	85.33	195.05	214.62
5	Basavana Bagewadi TMC	TMC	314.89	106.02	35.34	70.68	161.55	138.19
6	Muddebihal TMC	TMC	301.15	108.15	36.05	72.10	164.81	120.89
7	Sindhagi TMC	TMC	334.45	119.76	39.92	79.84	182.50	134.85
8	Talikote TMC	TMC	293.98	106.02	35.34	70.68	161.55	117.29
9	Indi TMC	TMC	347.57	122.58	40.86	81.72	186.79	143.26
10	Kushalnagar TP	TP	371.04	133.14	44.38	88.76	202.88	149.14
11	Virajpete TMC	TMC	334.14	110.78	36.93	73.85	168.80	149.52
12	Madikeri CMC	CMC	561.11	182.42	60.81	121.62	277.98	257.07
13	Gokak (CMC)	CMC	541.02	194.36	64.79	129.57	296.16	217.10
14	Nippani (CMC)	CMC	496.97	201.37	67.12	134.25	306.85	161.35
15	Bailhongal (TMC)	TMC	271.71	146.75	48.92	97.83	223.62	27.13
16	Saundatti-Yellamma (TMC)	TMC	190.09	153.65	51.22	102.43	234.13	-65.99
17	Ramdurga (TMC)	TMC	388.37	143.54	47.85	95.69	218.72	149.15
18	Mudalgi (TMC)	TMC	316.91	128.89	42.96	85.93	196.40	102.10
19	Sankeshwara (TMC)	TMC	341.53	176.30	58.77	117.53	268.65	47.69
20	Chikkodi (TMC)	TMC	526.40	204.09	68.03	136.06	310.99	186.26
21	Athani (TMC)	TMC	460.66	182.79	60.93	121.86	278.54	156.01
22	Hukkeri (TMC)	TMC	334.73	133.88	44.63	89.25	204.01	111.60
23	Konnur (TMC)	TMC	289.65	115.37	38.46	76.92	175.81	97.36
24	Sadalga (TMC)	TMC	347.86	122.74	40.91	81.83	187.03	143.30
25	Kudachi (TMC)	TMC	256.09	113.81	37.94	75.87	173.42	66.41
26	Khanapur (TP)	TP	272.65	109.72	36.57	73.15	167.19	89.79
27	Raibag (TP)	TP	239.70	99.81	33.27	66.54	152.10	73.35
28	Gadag-Betigeri (CMC)	CMC	988.88	314.07	104.69	209.38	478.58	465.44
29	Gajendragarh (TMC)	TMC	309.77	104.98	34.99	69.98	159.96	134.81
30	Lakshmeshwar (TMC)	TMC	403.38	133.92	44.64	89.28	204.07	180.18
31	Mundargi (TMC)	TMC	311.74	104.79	34.93	69.86	159.67	137.10
32	Nargund (TMC)	TMC	326.73	111.74	37.25	74.49	170.27	140.50
33	Ron (TMC)	TMC	321.98	104.47	34.82	69.65	159.19	147.86
34	Mulgund (TP)	TP	205.92	80.17	26.72	53.45	122.17	72.30
35	Naregal (TP)	TP	176.44	67.03	22.34	44.69	102.14	64.73

Sl. No.	ULB Name	ULB Type	HPC Approved Cost	Central share	State share		ULB Share	
					HPC Approved	Revised	HPC Approved	Revised
36	Shirhatti (TP)	TP	213.82	80.51	26.84	53.67	122.68	79.64
37	Koppal (CMC)	CMC	612.00	218.05	72.68	145.37	332.27	248.58
38	Gangawati (CMC)	CMC	607.00	239.05	79.68	159.37	364.27	208.58
39	Byadagi (TMC)	TMC	300.00	120.75	40.25	80.50	184.00	98.75
40	Savanur (TMC)	TMC	318.00	116.20	38.73	77.47	177.07	124.33
41	Shiggaon (TMC)	TMC	320.00	110.60	36.87	73.73	168.53	135.67
42	Hirekerur (TP)	TP	283.00	101.15	33.72	67.43	154.13	114.42
43	Kundapura (TMC)	TMC	342.21	128.63	42.88	85.75	196.01	127.82
44	Karkala (TMC)	TMC	386.68	168.45	56.15	112.30	256.68	105.93
45	Chikkaballapur (CMC)	CMC	454.00	145.17	48.39	96.78	221.21	212.05
46	Chintamani (CMC)	CMC	505.60	171.95	57.32	114.63	262.02	219.02
47	Sidlagatta (CMC)	CMC	350.24	123.81	41.27	82.54	188.66	143.90
48	Gowribidnur (TMC)	TMC	401.67	136.48	45.49	90.99	207.97	174.20
49	Bagepalli (CMC)	CMC	272.48	94.11	31.37	62.74	143.40	115.63
50	Gudibande (CMC)	CMC	174.00	57.18	19.06	38.12	87.14	78.70
51	Mulbagilu (CMC)	CMC	742.05	281.76	93.92	187.84	429.35	272.44
52	Srinivaspura (TMC)	TMC	404.28	141.50	47.17	94.33	215.62	168.45
53	Doddaballapur (CMC)	CMC	492.39	159.00	53.00	106.00	242.28	227.39
54	Vijayapura	TMC	759.79	309.11	103.04	206.08	471.03	244.60
55	Devanahalli	TMC	802.23	280.78	93.59	187.19	427.86	334.26
56	Nelamangala	TMC	372.76	102.11	34.04	68.08	155.60	202.57
57	Hoskote	CMC	963.65	337.28	112.43	224.85	513.95	401.52
58	Holalkere (TMC)	TMC	351.48	123.71	41.24	82.47	188.51	145.30
59	Molkalmuru (TMC)	TMC	282.68	87.73	29.24	58.49	133.69	136.46
60	Hosadurga (TMC)	TMC	263.26	93.95	31.32	62.64	143.17	106.67
61	Challakere (TMC)	TMC	379.63	130.07	43.36	86.72	198.21	162.84
62	Hiriyur (TMC)	TMC	341.12	120.52	40.17	80.35	183.65	140.25
	Total		**25236.80**	**9268.29**	**3089.43**	**6178.86**	**14123.11**	**9789.64**
4	**HPC approval Date: 22-05-2017**							
1	Kolar	CMC	1146.76	434.03	144.68	289.35	661.38	423.37
2	Robertsonpete(KGF)	CMC	892.64	387.72	129.24	258.48	590.81	246.44
	Total		**2039.40**	**821.75**	**273.92**	**547.83**	**1252.19**	**669.82**
Total			**85061.43**	**21708.69**	**7235.33**	**14472.46**	**57893.68**	**48880.28**

As per the revised funding pattern of 60:40 Ratio & revised Central share for SWM projects, the total Central and State Govt. incentives becomes 58.33% (GOI share -35% and GOK share 23.33%).

The State Govt. has allocated Rs. 346.98 crores for Swachh Bharat Mission (U) for the year 2018-19 in the State Budget.

DMA requested the Committee to accord approval for release of additional grants of Rs. 7235.33 lakhs out of approved budget allocation, in order to bring the uniformity in Central and State share of incentive among all ULBs of the State, as the 72 SWM DPRs which were approved earlier, will get SBM funds lesser than SWM DPRs approved in the later stages.

After the detailed discussions, HPC accorded approval for release of additional grants of Rs. 7235.33 lakhs to the above mentioned 72 ULBs out of approved budget allocation for the year 2018-19, in order to bring in the uniformity in Central & State grants (because of change in funding pattern) among all the ULBs of the State.

Agenda no. 16: Ratification for issue of GO No. UDD 31 CSS 2018, Bengaluru, Date: 17-03-2018 regarding delegation of Technical Sanction" (TS) Powers for SWM DPRs prepared under SBM(U).

Director, DMA explained the Committee that, In order to speed up the technical sanction of SWM DPRs prepared and approved under SBMU, a proposal was placed before the HPC in its 7th meeting held on 18-01-2018 and HPC accorded the approval for the said proposal with details as below,

- To constitute a Technical Committee under the Chairmanship of Director, DMA, comprising of one SWM Vehicle Expert/Automobile Expert from reputed academic institutions, SWM Machineries Expert from reputed academic institutions, SE of DMA, EE of DMA, concerned Environmental Engineer of DMA, for the purpose of finalizing the SWM vehicles and Machineries and to recommend EE of DMA (upto 5 crores), SE of DMA (above 5 crores) to accord TS to them.
- ULBs to obtain TS for Civil Works from the concerned Engineers as per the above GO no. UDD 184 MNE 2015, Bengaluru, dated 11-11-2016 on delegation of TS powers.
- To pay a sitting fee of Rs.3000 per meeting to the external members out of A&OE funds under SBM (U)
- DMA to finalize the no. of PKs, Drivers, Supervisors, Operators, Loaders etc. as per the DPR and give approval.

Accordingly, the State Govt. has issued a GO no. UDD 31 CSS 2018, dated: 17-03-2018 regarding the same and DMA requested the Committee to ratify the issue of said GO.

After the detailed discussions, the Committee ratified the issue of GO no. UDD 31 CSS 2018, dated: 17-03-2018

Agenda 17: Swachh Bharat Mission implementation in BBMP.

The Director, DMA explained the Committee that,

Swachh Bharat Mission implementation status review meeting with respect to BBMP was held on 23-3-2018. During the meeting it was noticed that BBMP, out of 2783 IHHL applications approved,

BBMP could able to construct only 4 IHHLs, 1 public toilet and could commence only 8 units of PT as per available online data. BBMP is able to self-declare 147 wards as ODF and 51 wards are not ready for ODF certification. Since the entire State needs to be ODF by October 2018, BBMP needs to get ODF certification within this time. Hence it is brought to the note of HPC that lag in SBM implementation in BBMP could hamper the SBM implementation in the State.

DMA informed the Committee that, following targets need to be met by BBMP in this regard,

1. IHHL construction: 2783 numbers within May 15th of 2018
2. CT: 79 Blocks (200 urinals and 437 WCs) on or before May 15th of 2018
3. PT: 444 Blocks (2300 urinals and 2063 WCs) on or before May 15th of 2018
4. Registration of all SWM processing plants in mFMS on or before 5-4-2018 and logging of manure production.
5. Become ODF by May end by following protocol of ODF i.e by getting certificates from all Schools, SHGs, elected representatives along with completion of IHHL, CT & PT construction.
6. Enhancing the operation capacity of all the waste processing plants to the designed capacity.

DMA informed the Committee that, Lack of zeal in implementation of SBM in Bruhat Bengaluru Mahanagara Palike is brought to the notice of HPC and requested the HPC to direct BBMP to expedite the implementation of SBM and to get ODF certification within May 2018.

The Committee felt that, BBMP should have taken lead in achieving ODF status much before the remaining ULBs of the State and insisted the BBMP to expedite the construction of IHHLs, CTs/PTs and to obtain the ODF status by the end of May-2018.

Agenda 18: Approval of HPC to include Huliyar TP

The Director, DMA explained the Committee that, recently Huliyar Gram Panchayat has been upgraded as Town Panchayat and as of now there are totally 61 newly formed ULBs.

Details of ULBs in the State of Karnataka at present are as below;

Sl. No.	Category of ULBs	Nos. (Old)	Nos. Newly Formed	Nos. (Existing)
1	BBMP	1	0	1
2	City Corporations	10	0	10
3	City Municipal Councils	57	1	58
4	Town Municipal Councils	96	19	115
5	Town Panchayaths	50	41	91
6	NACs	4	0	4
	Total	**218**	**61**	**279**

DMA informed the Committee that, out of the newly formed 61 ULBs, already list of 60 ULBs have been submitted to MoH&UA to include them for SBM(U) and requested the HPC to accord the approval to include Huliyar TP under SBM(U).

After the discussions, the Committee accorded the approval to include Huliyar TP under SBM(U) and to communicate the same to MoH&UA, Govt. of India at the earliest.

At the end, the meeting was concluded with the vote of thanks by Director, DMA and State Mission Director (SBM) to the Chair and other members of the Committee.

(K. RATNA PRABHA, I.A.S.)
Chief Secretary, Government of Karnataka
and Chairman, HPC (Swachh Bharat Mission Urban)

Annexure-A

- **Collection of Solid Waste:** Waste generators are required to clean certain dry waste before handing over and cannot use plastic bags for storage of wet waste - bin to bin transfer of wet waste.
- **Deposit centre for Domestic Hazardous Waste:** At least one deposit centre for ULB having a population of 10 lakhs and thereafter, one deposit centre for every 10 lakh people
- Within 6 months of these Bye-laws, constructions that propose to have a area of 5000 sqm shall mandatorily process their wet waste onsite.
- Waste generators that do not engage the services of the ULB or the Agent shall submit an annual return containing details of the waste generated and processed.
- **Public gatherings**: Introduced timeline of 24 hours for restoration of the public space, failing which the cleanliness refundable deposit will be forfeited.
- **Fees to Empanelled Vendor**: Waste Generators that are not availing the services of the ULB will not be required to pay the relevant user fees. The generator and empanelled vendor are free to decide the rates for solid waste management services.
- **Late charges**: Surcharge of 10% of the user fee per month if the fees are not paid within 30 days of raising the demand. If user fees are not paid for 2 months, the amount can be recovered as arrears of tax. ULB can also stop providing services if user fee is not paid.
- **Bank account for user fees and penalties**: The user fees and penalties shall be transferred to a separate bank account for this purpose and shall be used for O&M costs, salaries of personnel, incentives, grants and other appropriate uses.
- **Construction and Demolition Waste:** For collection of Construction and Demolition Waste, the eligible Waste Generator under C&D Rules could contact the ULB or the Agent including KSPCB authorised C&D recycler, details of which will be provided on its website and in its office. Upon payment of the relevant charges set out in the C&D Rules, the ULB or the Agent, as the case may be, will collect the segregated Construction and Demolition Waste from the Waste Generator within a specified time period. This waste shall be transported to an authorised processing centre or any other designated location in accordance with Construction & Demolition Waste Management Rules 2016 (C&D Rules 2016).
- **User Fee:** The ULB User Fee mentioned in Schedule VII shall stand automatically increased by 10% per year (to the nearest multiple of Rs. 10) with effect from January 1 of each successive year.
- **Review of Empanelled Vendor and Agent**: ULB shall review the operations of the Empanelled Vendors and Agents to ensure compliance of Bye-laws and SWM Rules by such persons.
- **Transparency and Reporting**: The ULB shall publish data on complaints received along with the action taken, amount of user fees, fines and penalties collected and the manner in which they have been utilised, results of surprise and regular checks etc. This shall be published on the ULB website and monthly information booklet published by the Municipal Reform Cell.

- **Integration of the informal sector**: Brief provisions on integration of the informal sector such as issuance of ID cards, registration with ULB, delivery of Solid Waste to secondary storage facilities have been included in the Bye-laws.
- **Grievance Redressal**: The ULB shall develop public grievance redressal system(s) for registering complaints regarding non-collection of Solid Waste, violations of these Bye-laws among others. These systems could be mobile applications, complaint centre in each Ward, call centre and/or any other mechanism which the ULB may consider appropriate keeping in mind the population and quantity of Solid Waste generated. The grievance may be submitted through telephone, email, post and/or in person by any citizen within the territorial limits of the ULB. The ULB shall ensure that each grievance is redressed in a timely and efficient manner bearing in mind the type of grievance, inconvenience cause to public and the remedial action proposed to be taken.
- **Review of Bye-laws**: UDD shall review the bye-laws for any amendments or updation once in every three years.
- **Rebates and incentives**: Incentives such as waiver of SWM Cess/user charges may be considered for waste generators that process their own waste.
- **Penalties**: Whoever contravenes or fails to comply with any of the provisions of the SWM Rules and/or these Bye-laws shall on conviction be punished with a fine as specified in Schedule VIII. In case of second contravention or non-compliance, the ULB shall have the power to levy a fine which could be upto twice of the amount set out against the offence in Schedule VIII. In case of third contravention or non-compliance, the ULB shall have the power to levy a fine which could be upto thrice of the amount set out against the offence in Schedule VIII. Thereafter, in case of fourth contravention, the ULB shall have power to cancel trade license in case of commercial establishments, recover the penalty amounts as per the different modes set out in Karnataka Municipal Corporations Act, 1976 and/or Karnataka Municipalities Act, 1964, as the case may be and/or take any other appropriate action as may be notified from time to time in case of households.
- **The fine or penalty** mentioned in Schedule VIII shall stand automatically increased by 10% per year (to the nearest multiple of Rs. 10) with effect from January 1 of each successive year.
- **Funds for Solid Waste management**: Adequate provision of funds by ULB for Solid Waste management services in the annual budget.
- **The Sanitary Waste** such as sanitary napkins, diapers, tampons and similar products shall be securely wrapped in pouches provided by the manufacturers or brand owners or in newspapers and all Sanitary Waste shall be stored with the Domestic Hazardous Waste. Waste Generators such as Bulk Waste Generators, Educational Institutions, Colleges, ladies hostels and paying guests accommodations shall ensure that this provision is strictly complied with and such Sanitary Waste is not disposed in the drainage or sewage systems.
- **The Street Vendor** to deliver waste duly segregated to ULB waste storage depot, municipal or other authorised vehicle or community bin/Receptacle, as may be notified from time to time.
- **Spot Fines:** The authorised representatives of the ULB shall have the power to levy spot fines for violations of Bye-Law , however, the amount of such spot fines shall be as prescribed in Schedule VIII.

Annexure-B

SCHEDULE VII - ULB USER FEES (In Rupees)

PART I – ULB User Fees payable by Waste Generators except Bulk Waste Generators

S. no	Type of Waste Generator (excluding Bulk Waste Generators)	ULB User Fee per month from each Waste Generator (in Indian Rupees) to be not less than		
		Population > 10 lakhs	Population >= 1 lakhs and < 10 lakhs	Population < 1 lakhs
1.	Houses up to 50 sq. m. built-up area	50	40	30
2.	Houses over 50 sq. m. built-up area up to 300 sq. m.	100	80	60
3.	Houses with over 300 sq. m. built-up area	200	160	120
4.	Small commercial establishments, shops and eating places (such as dhabas, messes, tiffin rooms, canteens and sweet shops) having an area less than 200 sqm	500	400	300
5.	Hotels, guesthouse and dharamshalas having an area less than 300 sqm	2,000	1,500	1,000
6.	Hotels, guesthouse and dharamshalas having an area more 300 sqm and less than 1000 sqm	4,000	3,000	2,000
7.	Hotels, guesthouse and dharamshalas having an area more than 1,000 sqm but less than 5000 sqm	6,000	4,000	3,000
8.	Hostel	2,500	1,500	1000
9.	Restaurants with seating of up to 50 persons	2,000	1,500	1,000
10.	Restaurants with seating of more than 50 Persons	3,000	2,000	1,000
11.	Shops and commercial establishments including banks, technological parks, corporate offices, Educational institutions, government offices shopping arenas, malls and financial institutions having an area more than 200 sqm and less than 1000 sqm.	3,000	2,500	1,500
12.	Large shops and commercial establishments including banks, technological parks, corporate offices, Educational institutions, government offices, shopping arenas, malls and financial institutions having an area more than 1,000 sqm but less than 5000 sqm..	6,000	4,000	3,000
13.	Hospitals, clinic, dispensary and laboratories (up to 50 beds)	2,000	1,500	1,000
14.	Hospitals, clinic, dispensary and laboratories (more than 50 beds)	4,000	2,000	1,500
15.	Small and cottage industry workshops (only non-hazardous)	3,000	2,000	1,000
16.	Godowns, cold storages (only non-hazardous) waste	5,000	3,000	2,000
17.	Marriage halls, festival halls, exhibition and fairs with area up to 3000 sq. m.	5,000	3,000	2,000
18.	Marriage halls, festival halls, exhibition and fairs with area over 3,000 sq. m but less than 5,000 sq. m	7,000	5,000	4,000
19.	Multiplexes, shopping complexes and malls with an area of less than 3,000 sqm	4,000	3,000	2,000

20.	Multiplexes, shopping complexes and malls with an area of more than 3,000 sqm but less than 5,000 sqm	6,000	4,000	3,000
21.	Clubs, pubs, bars and other such places	5,000	4,000	3,000
22.	Any other non-commercial, commercial, religious or charitable institutions not covered in any other category	5,000	4,000	3,000
23.	Cleanliness Deposit for events and gatherings in public places (one time)	50,000	30,000	15,000
24.	Collection of Construction and Demolition Waste	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016	As decided by the ULB by general or special order/notification as per the provisions of C&D Rules 2016
25.	Other places/activity not marked as above	As decided by the ULB by general or special order/notification.	As decided by the ULB by general or special order/notification.	As decided by the ULB by general or special order/notification.

PART II – ULB User Fees payable by Bulk Waste Generators

For Bulk Waste Generators who do not process their own Solid Waste onsite or have not engaged an Empanelled Vendor for Solid Waste management services, the ULB User Fee for collection, transport and processing of Solid Waste will be Rs.20 per kg per day.

Annexure -C

SCHEDULE VIII - SCHEDULE OF FINES (In Rupees)

Sl. no	Type of Waste Generator	Fines (In Indian Rupees) not less than		
		Population > 10 Lakhs	Population >= 1 Lakhs and < 10 Lakhs	Population < 1 Lakhs
1.	Littering, spitting, urinating, bathing, open defecating or committing any other acts of Public Nuisance	2,500	1,500	1,000
2.	Failure to segregate Solid Waste according to these Bye-laws by the Bulk Waste Generators.	25,000	5,000	2,500
3.	Failure to segregate Solid Waste according to these Bye-laws by Waste Generators not covered under point 2 above.	10,000	15,000	7,500
4.	[Failure to deliver (A) Recyclable Non bio-degradable Waste in accordance with Bye-law 7.1 and (B) segregated Bio-degradable Waste which is not processed onsite in accordance with Bye-law 7.2, by the Bulk Waste Generators.]	25,000	15,000	7,500
5.	Failure to deliver Construction and Demolition Waste in a segregated manner as specified	40,000	25,000	15,000
6.	Disposal of Solid Waste by burning or dumping by a Bulk Waste Generator	25,000	15,000	7,500
7.	Disposal of Solid Waste by burning or dumping by any Waste Generator who is not a Bulk Waste Generator	10,000	5,000	2,500
8.	Failure to deliver (non-household) fish, poultry and meat waste in a segregated manner as specified in the Bye-laws	15,000	10,000	5,000
9.	For a Street Vendor without a container/waste basket and who does not deliver Solid Waste in a segregated manner as specified in the Bye-laws	2,500	1,500	500
10.	For littering in a public space	2,500	1,500	500

Annexure-D

List of Officers & Members present in 8th High Power Committee SBM(U) meeting held on 26-03-2018, 11:30 am at Room No.313, 3rd Floor, Vidhana Soudha, Bengaluru.

1. Smt Ratnaprabha K, I.A.S Chief Secretary, Government of Karnataka, Bengaluru.
2. Sri Anjum Parwez, I.A.S Secretary, Urban Development Department, Government of Karnataka, Bengaluru.
3. Dr. Vishal R, I.A.S, Director, Directorate of Municipal Administration, Bengaluru.
4. Sri. K. Raghvendra, Chief Engineer D&M, KUWS&DB, Bengaluru.
5. Sri.Pavan Kumar M, Deputy Secretary-3, Finance department, Bengaluru.
6. Sri S. Sarfaraz Khan, Joint Commissioner (SWM and Health), BBMP, Bengaluru.
7. Sri. Gopal, Joint Secretary, Social Welfare Department, Bengaluru.
8. Dr. Ramesh, Senior Environmental Officer, Karnataka State Pollution Control Board, Bengaluru.
9. Dr. Bhagyavana mudigoudra, Special Officer, Education Department (Higher), Government of Karnataka, Bengaluru.
10. Sri. Shashikanth Warad, Senior Programmer, Infrastructure Development Department, Bengaluru.
11. Sri Lakshminarayana R, Technical Assistant to Chief Engineer, (SWM),BBMP, Bengaluru.
12. Sri Somesh M.C, Executive Engineer, Directorate of Municipal Administration, Bengaluru.
13. Sri G.N Nagesh Kumar, Environmental Engineer, DMA, Bengaluru
14. Smt Snehalatha S V, Environmental Engineer, DMA, Bengaluru
15. Smt Bhanumathi V, Environmental Engineer, DMA, Bengaluru
16. Sri Manukumar B.P, Environmental Engineer, DMA, Bengaluru.
17. Sri. G.S. Lokesha, Assistant Engineer, DMA, Bengaluru.
18. Smt. Shobha Raghavan, COO, Saahas Zero waste, Bengaluru .
19. Sri. Vishal Kumar, Saahas zero waste, Bengaluru.
20. Smt. Annie Philip, Saahas zero waste, Bengaluru.
21. Sri. Avinash, Environmental Engineer, Ballary City Corporation.
22. Sri. Yogesha. S K, Infrastructural Expert, SBM(U), DMA, Bengaluru.
23. Sri. Rishab Gupta, Project Engineer, Eco pro Environmental services, Bengaluru.
24. Sri.Shashi R Choudhary, Assistant consultant, IRGSSA, Bengaluru.
25. Sri Vishwanath, Consultant SBM(U), Bengaluru.

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Swachh Bharat Mission (Urban)

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सत्यमेव जयते

Govt. of India

स्वच्छ भारत
एक कदम स्वच्छता की ओर

PROCEEDINGS OF
9TH SBM HIGH POWERED COMMITTEE MEETING

Date: 06-12-2018, Time: 4:00 PM

Venue: Room No. 313, 3rd Floor, Vidhana Soudha

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Swachh Bharat Mission (Urban)

Proceedings of the 9th High Powered Committee(HPC) meeting held under the Chairmanship of Hon'ble Chief Secretary to Govt. of Karnataka on 06-12-2018, 4:00pm at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

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List of participants is attached in the **Annexure-**

The Secretary, Urban Development Department welcomed the Chairman of the HPC, other members of the Committee and officers to the Meeting. He explained the action taken report of the previous meeting and briefed the Agendas placed before the HPC for approval.

Agenda No.1 –Action taken report on Agenda subjects of 8th HPC Meeting held on 26-03-2018

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 7th HPC Meeting held on 18-01-2018	-
2	Approval of integrated solid waste management DPRs submitted by 34 ULBs under Swacch Bharat Mission (Urban)	• Complied. The committee has approved the SWM DPRs for 34 ULBs, accordingly action has been taken to issue the OMs.
3	Approval for Subscription to Down to Earth fortnight magazine for all the ULBs/ DC offices-307 copies and to bear the cost Rs. 927140 from SBM grants available under A&OE component.	• Complied. The Committee approved the subscription of DTE magazines to UDD, DMA, BBMP, DC offices, CCs, CMCs, TMCs and excluded TPs. Hence the subscription for TPs is cancelled and amount of Rs. 2,49,300/- has been reimbursed. All ULBs have been intimated to provide feedback about the magazine.
4	Proposal for enumeration of waste pickers and training on Dry Waste Collection Centre (DWCC) operation.	• Integrating rag pickers in the Solid Waste Management stream is under progress.
5	Geo tagging of community/public toilets in 7 CCs and 58 CMCs through QCI agency.	• Complied. The Committee accorded approval to seek 4G exemption under KTPP Act from finance dept. to entrust QCI for integrating CTs and PTs with Google toilet locator. However a mobile app has been developed by MoHUA for Geo tagging of Toilets. The same has been used to update Community and Public Toilets by 27 AMRUT cities and for the remaining ULBs data validation is under progress. Hence no expenditure is made towards Geo-tagging of CTs/PTs.
6	Ratification for entrusting the work of carrying out Kalajathas in all ULBs including BBMP through DIPR and to incur the	• Complied. M/s Walia & Co, NewDelhi and Ms Janahita Publicities, Hyderabad are the empanelled agencies at DIPR for conducting 'Kalajatha' a mobile van publicity. In order to disseminate the

(T.M. VIJAY BHASKAR)
Chief Secretary

	expenditure of Rs. 311.54 lakhs out of IEC grants under SBM(U)	information of Swachh Survekshan 2018 and SBM components, work was awarded to said empanelled agencies to conduct programmes in all ULBs of the State. The Committee approved 1807 programmes across the State. Accordingly 1366 programmes has been completed and amount of Rs 2,35,51,206/- has been spent.
7	Ratification for conducting workshop to Kalajatha team members at Bengaluru University in assistance of DIPR at an expenditure of Rs. 5.29 lakhs out of IEC grants under SBM(U).	• The committee approved the task of conducting workshop to Kalajatha team members through DIPR and Bangalore University. Work has been completed and an amount of Rs 5,26,000/- is spent from IEC grants.
8	Approval for printing brochures, making video documentary for Kalajatha Programme at an expenditure of Rs. 2.53 lakhs under SBM(U)-IEC component.	• Complied. Work completed and an amount of Rs 2,29,828/- has been spent from IEC grants.
9	Ratification for entrusting the work of carrying out video documentaries on various State Govt.'s developmental programs through MCA at a cost of Rs. 24 lakhs under SBM(U).	• Complied. Work completed and an amount of Rs 24,00,000/- has been spent from IEC grants.
10	Ratification for entrusting the work of carrying out various IEC activities on SWM at Mysore CC limits to ITC Kolkata under CSR.	• Complied. ITC intended to take up IEC activities in Mysore city under CSR programme. Work was assigned to ITC for carrying out IEC programme to create awareness for general public on segregation of waste at source and other solid waste management related activities. The same was ratified by the Committee. Accordingly it has been communicated to Mysore City Corporation.
11	Training programme to be carried out to PK's through accredited training Institution.	• It is planned to send PKs for training, to those ULBs where integrated approach has been taken up to implement SWM activities for example places (hyperlink) Udupi, Koppal, Bagalkote, Harurgeri, Raichur, Jigani & Sagar etc.
12	Selection of an Agency to prepare SWM State Policy & comprehensive SWM State Strategy as per the provisions of MSW Rules 2016, by following tender process.	• Complied. M/s Sahas waste management Pvt Ltd has been selected to prepare State Policy and Strategy. A draft report has been prepared and division wise stakeholders meetings are in progress.
13	Selection of an Agency to prepare model SWM bye-law as per the provisions of MSW Rules 2016, by following KTPP procedure and approval of draft SWM bye-law	• Complied. The draft byelaw is translated to Kannada language after stakeholders meeting and the same is forwarded to UDD for approval on 16-11-2018.

(T.M. VIJAY BHASKAR)
Chief Secretary

	prepared by M/s. Saahas Zero Waste, Bengaluru	
14	Approval for SBM Action Plan for the year 2018-19	• The SBM Action Plan has been submitted to MoHUA, Govt. of India for acceptance. The MoHUA has released Rs. 25.49 crores for CT and Rs 214.34 crores for SWM component on 27-09-2018. • Revised proposal has been sent to MoHUA seeking Rs 72.90 crores for IHHL dated 13-11-2018.
15	Seeking approval of HPC to provide additional State Govt.'s share of incentive to the 72 ULBs of which approval was given as per earlier funding pattern of 75:25	• Documents seeking clarification on funding pattern are called for by UDD, which is being addressed by DMA.
16	Ratification for issue of GO No. UDD 31 CSS 2018, Bengaluru, Date: 17-03-2018 regarding delegation of Technical Sanction" (TS) Powers for SWM DPRs prepared under SBM(U).	• Complied. The same has been communicated to all ULBs and DUDCs vide No:DMA/238/SWM/2017-18, dated:21.03.2018.
17	Swachh Bharat Mission implementation in BBMP	• 1458 IHHL, 46 block CTs & 125 blocks PTs have been constructed. All the 7 ISWM plants have been made operational with increase in processing capacity. 195 out of 198 wards have been completed as per the ODF protocol and are ready for pre-assessment.
18	Approval of HPC to include Huliyar TP	• The same has been communicated to MoHUA to include the Huliyar, TP for implementation of SBM(U).

(T.M. VIJAY BHASKAR)
Chief Secretary

Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2nd October 2014 and is being implemented upto 2nd October 2019).

The SBM-Urban has the following components:

- Household toilets, including conversion of insanitary latrines into pour-flush latrines;
- Community toilets
- Public toilets
- Solid waste management
- IEC & Public Awareness
- Capacity building and Administrative & Office Expenses (A&OE)

The said Programme is intended to be implemented in 278 ULBs of the State including BBMP and 60 newly formed ULBs. SBM is yet to take off in these newly formed ULBs.

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years;

The funding of the incentive shall be shared in the ratio 60:40 between the Central Government and the States. The funding pattern will be as under:

Details of grants / funding

Sl. No	SBM (U) Components	Estimated cost	Central Share	State Share	ULB Share
1	IHHL	Rs. 15,000 per Toilet	Rs. 4,000 per Toilet (26.66%)	Rs. 2,666 per toilet (17.77%)	Rs. 8,334 per toilet (55.57 %)
2	CT	Rs. 98,000 per Seat	Rs. 39,200 per Seat (40.00 %)	Rs. 26,133 per seat (26.66 %)	Rs. 32,667 per seat (33.34 %)
3	PT	Rs. 98,000 per Seat	Rs. 39,200 per Seat (40.00 %)	Rs. 26,133 per seat (26.66 %)	Rs. 32,667 per seat (33.34 %)
4	SWM projects	Rs. 1,500 per capita	35% of the DPR cost	23.33% of the DPR cost	41.67% of the DPR cost

In order to provide more financial assistance to beneficiaries of IHHL, linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done and the SC/ST, minority and differently able beneficiaries can avail upto Rs. 8333 of grants (total upto Rs. 15,000 / toilet) for construction of individual household toilets from the Central and State Govt.

- Central Govt. provides funds for construction of Community Toilets (CTs) @ Rs. 39200 and State Govt. provides Rs. 26133 per seat. Under 24.10%, 7.25% and 3% schemes, ULBs can avail funds upto Rs. 65333 (Total estimated cost of CT = Rs. 98,000 / seat).

(T.M. VIJAY BHASKAR)
Chief Secretary

Urban Scenario in Karnataka (As per Census 2011)

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs(excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) (5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management (80% of total urban population)	219 Cities / Towns & 1.92 crores of population	277 ULBs including 59 newly formed ULBs

Status of SBM Implementation

Individual House Hold Toilets (IHHT)

- No. of Beneficiaries submitted the application – 4.38 lakhs
- No. applications verified online – 3.31 lakhs
- No. applications approved online – 3.15 lakhs
- No. of IHHT constructed – 2,43,356 toilets (Under Non-SBM 42,492 toilets)
- No. of IHHT commenced – 13680 toilets

Community Toilets & Public Toilets (CT & PT)

- No. of PTs 1414(10,027)- 51(451) commenced and 1363 (9576) completed
- No. of CTs 1482(13,870)- 134(1247) commenced and 1348 (12,623) completed

Solid Waste Management

- 100% door to door waste collection is achieved in 5291 wards (81.31%) out of 6507 wards & partial door to door collection is practiced in 798 wards
- 100% segregation of waste collection is achieved in 1814 wards (27.87%) out of 6507 wards & partial segregation is practiced in 1677 wards
- 3245.84 tons of Municipal Solid Waste is processed daily. (30.97%)
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 218 DPRs have been approved by High Power Committee (SBM).

Open Defecation Free (ODF) Wards

- 4,029 wards out of total 6507 wards are certified as ODF and 2,478 wards are ready to be declared as ODF and target upto Mar 2019.

T.M. VIJAY BHASKAR
Chief Secretary

Financial Progress

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	126.14	111.44 %
2	Construction of Community & Public toilets	44.31	41.03	5.18	46.21	14.50	31.37 %
3	Solid waste management	512.52	313.78	47.03	360.54	53.05	14.71 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	19.04	40.81 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	4.74	16.53 %
	Total	**1017.96**	**486.98**	**108.55**	**595.26**	**217.47**	**36.53 %**

The Secretary, UDD explained the progress achieved in construction of IHHL, CTs, PTs and ODF status and also about the SWM DPRs in the State. The Chief Secretary pointed out that care taker system has to be adopted for maintenance of CTs/ PTs and it should be made free of cost in interest of public health. He further instructed the officers to collect details of functional and non functional community toilets /public toilets in all ULBs including BBMP and also to work out a model for proper maintenance of the toilets. In addition to this CS instructed to speed up the construction of IHHL in all ULBs,so as to achieve ODF status within the said time.

Decision of the Committee: The Committee sought details of functional and non functional CTs and PTs in the State and instructed to prepare and submit to the committee in its next meeting a model for regular maintenance of the CTs / PTs in the ULBs including BBMP.

(T.M. VIJAY BHASKAR)
Chief Secretary

Agenda No. 3: Seeking approval to explore possibility of decentarlised procesing and disposal of MSW through thermal processing in 57 ULBs where the landfil is not available.

In Karnataka State, 61 Gram Panchayaths recently upgraded as ULBs and require to set up ISWM plants for processing of Municipal Solid Waste (MSW) in all the ULBs under SBM (U). A minimum of 5-6 acres of land is required for the establishment of ISWM plants in the ULBs. Though a small ULB with < 5-10 TPD MSW will require a small space for creating a SWM facility, but with a minimum buffer zone requires substantial extent of land for establishing a small SWM system. However, as many as 55 new ULBs & 2 old (TMC & TP) tried to identify suitable land but yielded no results under the circumstance the DPRs could not be finalised.

Since, SBM(U) is going to end by October-2019, with only 11 months left, the ULBs are facing many issues to dispose the waste generated on daily basis. Also SWM Rules-2016 mandates to complete the procurement of land for processing & disposal facility before 2018. Hence, it is imperative to explore alternative system/mechanism / technology in consonance with SWM rules, 2016 for effective SWM practices in such ULBs. SWM Rules-2016 provides for standards for processing and treatment of solid waste, including standards for incineration (Thermal Technology), under schedule-II [C] of the said rules.

Under these circumstances, DMA is exploring alternative and decentralized technology options which could use minimum space, ensure disposal of waste on the same day of its generation & achieve minimum or zero inert/rejects to land filling, so that the State meets the SWM Rules-2016, EIA Notifications etc.

Accordingly, one of the suggested technology i.e **"Magnetic Heat Technology"** was considered for exploration as an alternative solution and
and Shivamogga City Corporation has been using a same technology based 2 TPD equipment (donated by Chamber of Commerce, Shimoga) for processing of MSW in the "Gopala Gowda Extension" since March 2016.
An Expression of Interest was called by DMA on 03-11-2018 with EoI due date on 15-11-2018. Four bidders (M/s Sadhana Enviro Engineering Services, Karvy Data Management Services Limited, SNR EDATAS Private Limited and Strategic Outsourcing Services Private Limited) have submitted their EoIs.
The tender evaluation committee has resolved that M/s Sadhana Enviro Engineering Services has failed to provide the technical specification required for the proposed technology and the other 3 EoIs submitted are from the authorized dealers of a single Manufacturer M/s STS Private Limited, Bengaluru on the proposed **"Magnetic ionization/thermal processing".**

The Secretary UDD explained that the above matter was taken up before State Level Technical Committee held on 01-12-2018 and Technical Advisory Committee of KSPCB has raised few technical observations and recommended to conduct tests on the plants established at Shivamogga City Corporation and another established in rural sector i.e at Uppunda GP, Udupi Dist. These machines shall be tested with maximum loading capacity, for a period of 7 days and to submit detailed report on the same.

The Committee directed to conduct capacity test of the machine for 7 days and to submit a detailed report and to place it before the next ensuing HPC.

(T.M. VIJAY BHASKAR)
Chief Secretary

Agenda No. 4: Discussions on proposal of creation of Manhole Cleaning Task Force in each ULB of the State and to provide job training to them.

In order to prevent incidents of manual Scavenging deaths, it is intended to create task force for safe and mechanised cleaning of UGD manhole and septic tank. KUWS&DB has submitted a module for providing training to the workers. As per the information obtained from the ULBs, 930 workers are engaged in operation of suction/ Jetting machines, desilting machines and UGD cleaning. KUWS&DB charges Rs 88,000/- for a batch of 50 participants. Hence the cost estimate including training cost and lodging & boarding is Rs 42.60 lakhs.

No of Workers	970
No of Batches	20
Boarding and lodging (twin sharing) per room	Rs. 2000 per day
Training duration	2 days
No of rooms required per batch	25
Cost per batch	Rs. 1,00,000/-
Training cost per batch	Rs. 88,000/-
Cost of training for 20 batch	Rs. 17,60,000/-
Cost of boarding and lodging	Rs. 25,00,000
Total training cost including boarding and lodging for 20 batches	**R. 42,60,000**

The Committee accorded approval to provide training to the task force involved in cleaning of UGD/ Septic tank and operators of suction/Jetting machines under Swachh Bharath Mission.

Agenda no. 5: Extension of contract of Consultants and to increase their salary by 10%.

MoUD, in order to handhold State Mission Directorate in effective implementation of SBM (U) has accorded the following State PMU team. Based on the proposal of State Mission Director, SBM (U) the Committee accorded approval to appoint following 8 posts on contract basis for the Mission period under in SBM (U), the designation and remuneration as detailed below. The remuneration for experts shall be borne from the A&OE fund under SBM (U).

Sl. No	Designation under SBM(U)	HPC approved on	No. of HPC approved post	Committee approved Remuneration	Remuneration under SBM(U)
1	SBM Expert (BBMP)	09-11-2017	1	Rs. 1,00,000/-	Rs. 75,000/-
2	Sanitation Expert	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
3	IEC Expert	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
4	MIS Expert-1	05-10-2015	1	Rs. 65,000 – 75,000/-	Rs. 55,000/-
5	MIS Expert-2	18-01-2018	1	Rs. 50000/-	Rs. 50,000/-
6	SWM Experts	18-01-2018	1	Rs. 50000/-	Rs. 55,000/-
7	Procurement Expert	09-11-2017	1	Rs. 55,000/-	Rs. 55,000/-

(T.M. VIJAY BHASKAR)
Chief Secretary

Secretary UDD explained that consultants were hired for SBM implementation in the State and the contract agreements have been made with the above personnel for one year and the contract agreements are expiring as listed above. The contract agreements, continuing the services of said personnel up to mission period, are to be renewed and the personnel submitted the proposal for 10% revision of their remuneration.

The Committee accorded approval to provide 10% of revision of remuneration to the consultants.

Agenda no. 6: Ratification of reallocation of funds to IHHL from other SBM components.

Sl No	Particulars	IHHL	CT	SWM	IEC & PA	CB and A&OE	Total
1	Overall funds allocated by MoUD for State of Karnataka	355.35	44.31	512.52	84.62	21.16	1017.96
2	Funds released so far from GoI	84.89	41.03	313.51	29.66	17.62	486.71
3	Matching state share released so far from GoK	28.30	5.18	47.03	16.99	11.05	108.55
4	Total GoI & GoK share released	113.19	46.21	360.54	46.65	28.67	595.26
5	Funds released so far to ULBs	189.58	29.49	52.48	22.73	7.97	302.63
6	Funds released in excess from other components	76.39	-	-	-	-	-

Secretary, UDD explained that as per instructions received from MoUD, the State can re-allocate funds from one component to other component based on the priority of the component to which funds are re-allocated, not exceeding the overall allocation by MoUD for that component. Accordingly Rs. 76.39 Cr for IHHL component has been re-allocated from other components of SBM based on the priority and sought ratification of HPC.

The Committee accorded approval.

The meeting ended with vote of thanks to the chair.

MVijayBhaskar

(T.M. VIJAY BHASKAR)
Chief Secretary
Government of Karnataka
and
Chairman, HPC (Swachh Bharath Mission Urban)

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सत्यमेव जयते

Govt. of India

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India
Urban Development Department (UDD), Govt. of Karnataka
State Mission Directorate (SBM)

Proceedings of 10th STATE LEVEL HIGH POWERED COMMITTEE (SBM-U) MEETING

Date: 11-03-2019, Time: 4.30 P.M
Venue: Room No. 313, 3rd Floor, Vidhana Soudha

Proceedings of 10th High Powered Committee (SBM-U) meeting held on 11-03-2019, 4.30 pm at Meeting Hall, Room no. 313, 3rd Floor, Vidhana Soudha, Bengaluru.

List of Members and Officers present in the Meeting is enclosed as Annexure-1

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, further explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

Agenda No.1 –Action taken report on Agenda subjects of 9th HPC Meeting held on 06-12-2018

Agenda No.	Agenda Subjects	Action Taken
1	Approval for action taken report on Agenda subjects of 8th HPC Meeting held on 06-12-2018	-
2	Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka. **Decision:** The Committee sought details of functional and non-functional CTs and PTs in the State and instructed to prepare a model for regular maintenance of the CTs / PTs in the ULBs including BBMP.	• Total CT& PT: 26785 seats against 16440 are constructed. • As far as model for regular maintenance of CTs /PTs are concerned, detailed report has been prepared by the consultants and the same will be submitted soon.
3	Seeking approval to explore possibility of decentarlised procesing and disposal of MSW through thermal processing in 57 ULBs where the landfil is not available. **Decision:** The Committee directed to place 7 days test report to the Committee.	• Report on Shivamogga 2 TPD W2E plant is being placed before the Committee in this meeting.
4	Discussions on proposal of creation of mechanical type manhole Cleaning Task Force in each ULB of the State and to provide job training to them. **Decision:** The Committee accorded approval to provide training to the task force involved in cleaning of UGD/ Septic tank and operators of suction/Jetting machines under Swachh Bharath Mission.	• Action has been taken in this regard.
5	Extension of contract of Consultants **Decision:** The Committee accorded approval to extend one more year.	• Action has been taken to extend the Contract period of working consultants for one more year.
6	Ratification of reallocation of funds to IHHL from other SBM components. **Decision:** The Committee accorded approval	• Complied

In respect of Agenda No.4 constituting mechanically operated Manhole Cleaning Task Force, Principal Secretary UDD explained to the chair that, blockage clearing of sewer lines and desludging operations of the septic times are being cleared with the help of suction and Jetting equipments. After detailed deliberations it was resolved that The Director DMA shall collect the information about the availability of such machines in the ULBs, if any gap shall be met by way of procuring the machines through the Action Plan prepared for SWM vehicles & machineries.

(**Action:** Director of Municipal Administration)

During the course of discussions Committee desired that a scheme shall be devised in such a way that entrepreneur shall be encouraged by providing necessary concession/ interest subsidy by the Social Welfare Department (Such scheme is existing in the Social Welfare Department for vehicles) ULB shall prescribe rate per desludging operation, so that O &M cost on the ULB may get reduced.

(**Action:** Principal Secretary, Social Welfare Department)

Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

The Ministry of Urban Development, GoI (now MoH&UA) has launched Swachh Bharat Mission (Urban) (SBM-U) from 2nd October 2014 and is being implemented up to 2nd October 2019).

The Mission to be implemented as a Centrally Sponsored Scheme & GoI has allocated 6.43% of the total reserved funds for Karnataka State which amounts to Rs. 1017.96 crores for the period of 5 years; Linking of 24.10%, 7.25% and 3% schemes with the SBM (Urban) is done.

Urban Scenario in Karnataka (As per Census 2011)

Total population of Karnataka is 6.1 crore out of which urban population is 2.36 crore (38.67% of the State population) and total no. of households in the State (Urban) is 50.44 lakhs.

SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Target (2011 Census)	Revised targets as per survey	Achievements
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.11 lakhs (excluding BBMP)	3.11 lakhs
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats	15770 seats
3	Construction of Public Toilets (PT) (5% of total population of city)	16,507 Seats	5407 seats	11,015

Status of Solid Waste Management

- 100% door to door waste collection is achieved in 5291 wards (81.31%) out of 6507 wards & partial door to door collection is practiced in 798 wards
- 100% segregation of waste at source is achieved in 1814 wards (27.87%) out of 6507 wards & partial segregation is being practiced in 1677 wards
- 3245.84 tons out of 11194 tons of Municipal Solid Waste is processed daily. (30.97%)

- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 219 DPRs have been approved by High Power Committee (SBM).

Open Defecation Free (ODF) Wards

All 278 ULBs declared as ODF. 197 ULBs have been certified by QCI. (4,584 wards out of total 6507 wards are certified as ODF and 1,923 wards are ready to be declared as ODF and target up to Mar 2019) the remaining ULBs are in the process of certification.

Financial Progress

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	355.35	84.89	28.30	113.19	126.14	111.44 %
2	Construction of Community & Public toilets	44.31	41.03	22.17	63.20	14.50	22.94 %
3	Solid waste management	512.52	313.78	189.92	503.43	53.05	10.53 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	19.04	40.81 %
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	5.21	19.04 %
	Total	**1017.96**	**486.98**	**268.43**	**755.14**	**217.94**	**28.86 %**

It was brought to the information of the Committee that the achievement in the construction of the Community and Public Toilets are up to the mark. In response to this Chairman desired to know the expenditure towards CT & PT against the releases made. After detailed deliberations, the Committee desired that progress review meeting shall be held on monthly basis regularly by The Principal Secretary UDD.

(**Action:** Principal Secretary, Urban Development Department)

During the course of discussions with respect to the declaring BBMP as ODF Spl. Commissioner brought to the kind information of the Committee that BBMP has made its efforts to declare all the wards as ODF. Efforts are being made to construct IHHL so as to achieve 90% and above progress against IHHL target. As far as Swachh Sarvekshan ranking is concerned BBMP shall put all its efforts to stand one among the top 10 rankings.

Further it was brought to the kind information that Mysore City Corporation has bagged 3rd rank followed by KR Nagara, Pereyapattna, Hunsur, T.Narasipura, Hosadurga & Mulki. The Chairman

desired that an analysis on SS -2019 results shall be made and after critically analysing action shall be taken to rectify the shortfalls, so that more No. of ULBs may bag top National ranking.

(**Action:** Director of Municipal Administration)

Agenda No. 3: Delegation of Vehicle & Machinery Approval to DCs.

The Director, DMA informed the Committee that, in the Video Conference held on 13th & 14th of February 2019 under the Chairmanship of Hon'ble Chief Secretary to GoK with all the Deputy Commissioners of State, the directions were issued to UDD / DMA to delegate the technical sanction powers to DCs, in order to speed up the implementation of SWM projects in the approved DPRs under SBM and accordingly a proposal has been forwarded UDD to withdraw the GO No. UDD 31 CSS 2018, dated 17-03-2018 and to issue a fresh GO to delegate the TS / approval powers to the concerned DCs. The Principal Secretary, UDD informed the Committee that the revised GO will be issued soon.

(**Action:** Principal Secretary, Urban Development Department)

Agenda No. 4: Post-facto approval for appointment of Chief Project Officer- 1 no., D-group worker – 1 no. to the State Mission Directorate (DMA) under SBM(U).

Under Swachh Bharat Mission (U), following Consultants & staff have been appointed on contract / outsource basis.

Sl. No.	Name of the post	Salary / Month (Rs.)	Sanctioned strength	Working strength	Remarks
1	Senior Structural Expert/SSE/ CPO	75,000	1	0	
2	Chief Project Officer	75,000	0	1	One person has been appointed and working since 07-02-2019
3	Structural / Civil Expert	50,000	2	0	
4	MIS Expert	50,000/60,500	2	2	
5	IEC Expert	50,000/65,000	2	0	
6	Sanitation Expert	50,000/65,000	1	0	
7	Procurement Expert	55,000	1	0	
8	SWM Expert	60,500	1	1	
9	SWM Expert (BBMP)	75,000	1	1	
10	Data Entry Operators	26,940	3	2	
11	'D' Group Staff	17,590	2	3	1 person working at Minister's Office, 1 person at Admin Section and 1 more person is working at SWM section since 11-09-2018

In addition to above 3 more Consultants from other Schemes are working in SWM Section (SBM programme),

Sl. No.	Name of the post	Salary / Month (Rs.)	Sanctioned strength	Working strength	Remarks
1	Senior Project Engineer	75,000	-	01	Appointed under Nagarothana Scheme
2	Senior Project Engineer	65,000	-	01	Appointed under Nagarothana Scheme
3	Infrastructure Expert	50,000	-	01	Appointed by CMAK

After detailed discussions the Committee accorded post facto approval for the above 2 posts and also permitted to book the expenditure under SBM(U) – A & OE grants.

Agenda no. 5: Implementation of ISWM programme in newly formed ULBs wherein there are no SWM processing & disposal sites is available

The Director, DMA informed the Committee that, there are totally 61 newly formed ULBs (recently upgraded from Gram Panchayats) in the State, whereas only 6 ULBs are possessing necessary Solid Waste Processing and Disposal sites and DPRs of these 6 new ULBs have been approved by Committee. The identification and procurement of suitable SWM land for the remaining ULBs are at different stages.

The timeline for procurement of suitable SWM land by ULBs, as per SWM Rules, 2016 is 2 years from its date of notification (8th April 2016) i.e., 8th April 2018 and it is lapsed. Availability of suitable land in and around the vicinity of town. Apart from this villagers are opposing to such sites, rise in land rates are causing delay in procurement process.

The Director, DMA further informed the Committee that, in the previous Committee meeting, the Committee had directed the DMA to carryout capacity test of the proposed 2TPD MSW processing machine with Magnetic Heat Technology which is already installed in March 2016 in Shivamogga City Corporation limits. The SBM Consultant, explained to the Committee that, the machine will become defunct if the mixed or wet waste is fed. During the visit it was observed the maintenance the machine was poor.

The EO, KSPCB present in the Meeting informed the Committee that, he has also visited the said plant and found that there are no signs of continuous running of plant and there is no proper maintenance of the plant either by the Corporation or by the Operator. He also informed that the Manufacturer / Operator of the plant has failed to ensure that the emission norms are maintained well within the permissible limits. The TAC (Technical Advisory Committee has not cleared this proposal at KSPCB) has not cleared many of similar W2E proposals.

The Additional Commissioner, BBMP informed the Committee that, as per MSW Rules, 2016 burning or incineration of both wet & recyclable wastes is non-permissible and hence such plants which runs either on mixed waste or recyclable wastes are not allowable.

The Principal Secretary, UDD informed the Committee that, until unless KSPCB approves the proposed machine / plant, the same cannot be adopted by ULBs, he also informed that the minimum requirement of any W2E plant to run viably is 100 TPD and hence it is preferable to have regional W2E processing facilities across the State. He also informed that, a proposal to carryout feasibility study on setting up of regional waste-to-energy plants has been sent to KPCL, each one at 4 divisions. The Chairman expressed that the dry waste which is getting generated in near ULBs of Kalburgi Division shall be bailed and sent to cement plants. Remaining the three divisions shall conduct technically feasibility and financial viability report for establishing W2E plants either (1) Belagavi or HDMC (2) Mangalore (3) Mysore through Karnataka Power Corporation, since KPC is the nodal agency for establishing energy plants.

(**Action:** Director of Municipal Administration)

After detailed deliberations it was resolved that to check-up whether any amendment is done to receive dry waste –RDF consumption in the cement plants from those ULBs which are in the vicinity 100 Kms enhancing the limit to 400 Kms. The upgraded ULBs shall bail the dry waste /RDF and send it to the cement plants. As far as wet waste is concerned treatment shall be by way of establishing vermy composting in the decentralised way shall be explored.

(**Action:** Director of Municipal Administration)

Agenda no. 6: Targets for SBM Components for the year 2019-20 (Up to 2nd October 2019)

The Director, DMA presented the SBM action plan for the year 2019-20 as below and requested the Committee to accord approval for the same.

Sl. no.	Components under SBM(U)	Mission Targets	Achieved so far	Less no. of toilets waived off (closed/constructed under non SBM schemes	Total Achieved so far	Balance Targets for 2019-20
1	Construction of Individual Household Latrines(IHHL)	394488	269030	14,300+42500=56,800	325830	68658
2	Construction of Community Toilets(CT)	11033	15770	-	-	500
3	Construction of Public Toilets(PT)	5407	11015	-	-	100
4	Preparation of Municipal solid waste Management	276 ULB'S including 61 newly formed ULBs	219 DPRs	-		57 DPRs

The Committee approved the above SBM action plan for the year 2019-20.

The meeting ended with vote of thanks to from the Chair.

(T.M. VIJAY BHASKAR)
Chief Secretary,
Government of Karnataka
and
Chairman,
HPC (Swachh Bharath Mission Urban)

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सत्यमेव जयते

Govt. of India

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India
Urban Development Department (UDD), Govt. of Karnataka
State Mission Directorate (SBM)

Proceedings of
11th STATE LEVEL HIGH POWERED COMMITTEE (SBM-U) MEETING

Date: 27-10-2020, Time: 1.00P.M
Via KSWAN

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Proceedings of11th High Powered Committee (SBM-U) meeting held on 27-10-2020, 1P.M via KSWAN

List of Members and Officers present in the Meeting is enclosed as Annexure-1

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, further explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

Agenda No.1 –Action taken report on Agenda subjects of10thHPC Meeting held on 11-3-2019

Agenda No.	Agenda Subjects	Action Taken
1	Approval for an action taken report on Agenda subjects of 10th HPC Meeting held on 11-3-2019	-
2	Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka • The Committee desired that progress review meeting shall be held on a monthly basis, regularly by the Principal Secretary, UDD. • The Chairman desired that an analysis of SS-2019 results shall be made and after critically analysing action shall be taken to rectify the shortfalls, so that more nos. Of ULBs may bag top National ranking.	• Video conference on SBM progress review have been held on 13-03-2019, 19-6-2019, and 24-6-2019 with all the PDs/ULBs of the State. Subsequently in the VC chaired by Chief Secretary, review of SBM-U components has taken place with all DCs. • During SS -2020, the State has bagged 10 awards and State ranking has improved from 14th place to 11th in SS-2020. • There is a plan of action to ensure ULBs fare well during SS-2021.
3	Delegation of Vehicle & Machinery Approval to DCs.	Government order delegating powers up to Rs.5 Crore has been issued on 22-8-2019 for SWM works.
4	Post-facto approval for appointment of Chief Project Officer- 1 no., D-group worker – 1 no. to the State Mission Directorate (DMA) under SBM (U).	• Agreement has been concluded and steps are taken to pay salary out of funds under the A&OE component of SBM (U). • Duties and responsibilities have been entrusted.
5	Implementation of ISWM programme in newly formed ULBs wherein there are no SWM processing & disposal sites is available.	• The proposal to consider 2TPD MSW processing machine with Magnetic Heat Technology for newly formed ULBs where SWM sites are not available, was not accepted by the HPC and steps are being taken towards setting up of regional waste-to-energy plants in 3 regions viz.,

		Bengaluru, Mysuru & Belagavi divisions excluding Kalburgi division in association with KPCL and KPCL has been requested to carryout feasibility study for the same in the said 3 divisions.
6	Targets for SBM Components for the year 2019-20 (Upto 2nd October 2019)	Compliance as on 19-10-2020 • IHHL target compliance – 99.18% • CT/PT compliance- 100% • SWM compliance- o D/D – 97% o Source segregation- 55% o Processing -54%

After detailed deliberations the Committee approved Action Taken Report for 10th HPC proceedings.

Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

SBM targets for Karnataka

Sl. No.	Components Under SBM(U)	Targets (2011 Census)	Revised targets as per survey
1	Construction of Individual Household Latrines (IHHL)	4,27,833 nos.	3.94 lakhs (excluding BBMP)
2	Construction of Community Toilets (CT) (20% of total H/H without toilets)	18,275 Seats.	11033 seats
3	Construction of Public Toilets (PT) (5% of total population of city)	16,507 Seats	5407 seats
4	Municipal Solid Waste Management (80% of total urban population)	219 Cities / Towns & 1.92 crores of population	289 ULBs including 70 newly formed ULBs

Status of SBM Implementation

Individual House Hold Toilets (IHHT)

- No. of Beneficiaries submitted the application – 4.67 lakhs.
- No. applications verified online – 3.27 lakhs.
- No. applications approved online – 3.16 lakhs.
- No. of IHHT constructed – 3.13lakhstoilets.
- No. of IHHT commenced – 1028 toilets.

Community Toilets & Public Toilets (CT & PT)

- No. of PTs - 22(166) commenced, and 1823 (12,771) completed.
- No. of CTs - 96(826) commenced, and 1935(16,975) completed.

Solid Waste Management

- 100% door to door waste collection is achieved in 6596 wards (97.83%) out of 6742 wards.
- 100% segregation of waste at source is achieved in 4143 wards (61%) out of 6742 wards.
- 5838 tons of Municipal Solid Waste is processed daily. (52.66%).
- ULBs are asked to prepare Detailed Project Reports (DPRs) on Municipal Solid Waste Management and so far, 219 DPRs have been approved by High Power Committee (SBM).

Open Defecation Free (ODF) Wards

- Out of 289ULB 267 ULBs have certified as ODF.
- Out of 289 ULB 2 ULBs have certified as ODF +.
- Out of 289 ULB 2 ULBs have certified as ODF++.

(Rs. in Crore)

Sl. No.	SBM Components	Total GoI Allocation for the State	Released so far from GoI	Releases from GoK (matching share)	Total Released from GoI & GoK	Expenditure made by SMD & ULBs	% Utilisation
1	Construction of Household toilets	158.34	157.79	28.30	186.09	158.76	85.31 %
2	Construction of Community & Public toilets	44.31	41.03	22.17	63.20	20.63	32.64 %
3	Solid waste management	512.52	313.78	189.92	503.43	77.54	15.40 %
4	IEC & Public Awareness	84.62	29.66	16.99	46.65	16.72	35.54%
5	Capacity building and Administrative & Office Expenses (A&OE)	21.16	17.62	11.05	28.67	11.99	41.82 %
	Total	**820.95**	**559.61**	**268.43**	**828.04**	**285.64**	**34.49 %**

Director, DMA informed that State has bagged 10 awards in Swachh Sarvekshan -2020 survey & that State rank has improved from 14th Rank to 11th Rank during the current SS survey.

Chief Secretary, GOK appreciated the efforts of BBMP & State and instructed that BBMP & remaining Corporations to improve the ranking during forthcoming SS-2021.

Status of SWM implementation was discussed at length & Committee felt that BBMP and DMA need to take stringent measures to ensure 100% source segregation, Processing & disposal of MSW. Since State has already issued SWM bye law, Policy & strategy to facilitate scientific handling of MSW, ULBs shall achieve the targets within stipulated time. DMA to take up all measures to follow up with tendering process & submit UC to MoHUA to claim remaining GOI share at the earliest.

The Chairperson instructed BBMP to submit UC for Rs.30.86 Crs at the earliest to DMA office (Rs.5.81 Cr-CT, Rs.23.49 Cr-SWM & Rs1.56 Cr-IHHL).

It was further instructed that all ULBs shall aim for ODF + /ODF++ status in the current year & DMA to facilitate the same by guiding ULBs in this regard.

Newly upgraded ULBs to look into decentralised waste processing methods till they have suitable lands for development of centralised facility & all ULBs to ensure that segregated waste is transported in such a way that it avoids multiple handling of waste , follow optimal routing & reaches the predefined processing facilities such as DWCC, MRF, decentralised processing facility before reaching centralised processing facility .

Committee noticed that Utilisation of SWM funds is very poor. Director DMA informed that since there was delay in approving SWM DPRs by the State and adding to the fact that funds were released to ULBs in the current financial year, ULBs have incurred expenditure worth Rs.262 Crs under 14th FC & SFC untied grants, due to which utilisation under SBM is poor. But concrete efforts are being put to obtain UCs from districts. Chairperson instructed DMA to follow up rigorously with districts to obtain maximum utilisation certificates within 2 to 3 months.

Chairperson suggested that, all Corporations can consider the possibility of making usage of urinals free of cost to avoid open urination and can collect fee for usage of toilets as has been done in BBMP. Corporations can make necessary budgetary provision for ensuring the same. In the interest of promoting community toilets, all Corporations including BBMP were directed not to collect user fee.

Agenda No. 3: Proposal from BBMP seeking approval for releasing VGF/SBM grants to M/S MSGP Infratech Pvt Ltd for upgrading the existing 500 TPD composting facility on Company's owned land.

Director, DMA informed that DMA office has received a proposal from BBMP to pay VGF to M/S MSGP Infratech Pvt Ltd for upgrading the existing 500 TPD composting facility under Swachh Bharat Mission. It was explained that BBMP had issued work order to M/S MSGP in the year 2013 for development of 500 TPD composting facility on the land owned by the Service provider with a condition to pay tipping of Rs.171/MT of waste processed. The Agency currently wants to upgrade its processing facility to enable it to handle 750 TPD & is seeking SBM grants in the form of VGF for the same. BBMP has recommended the same as per 4.2 (b) of the agreement clause between BBMP and M/S MSGP in the year 2013.

Special Commissioner (SWM) BBMP informed that out of 7 BBMP owned plants only 4 plants are functional to an extent of 50% utilisation and that 2 plants are closed as per the directions of Government & that one plant is non-operational because of NGT case. BBMP is taking up measures to ensure source segregation to an extent possible and currently 1000 tonnes of MSW is being processed in these plants. If M/S MSGP is able to handle additional 250 tonnes as per the agreement by enhancing its processing capacity , MSGP can handle 750 tonnes of MSW per day thus increasing per day processing of BBMP to 1750 tonnes per day.

Special Commissioner (SWM), BBMP informed that KSPCB has issued notice to BBMP to operationalize the Subbarayanapalya & Seegehalli processing plants and there is public opposition for opening of Subbarayanapalya plant. Also, if government permits to open the 2 plants, it will help BBMP to process the MSW to a greater extent.

The Committee noted following points while evaluating M/S MSGP proposal;

- SBM started in the year October 2014, the agreement was drawn before SBM-Urban announcement.
- In the meeting held on 11-12-2017, under chairmanship of ACS, UDD proposal of MSGP was rejected on the ground that "ಬೆಂಗಳೂರು ಮಹಾನಗರಪಾಲಿಕೆಯು ಈಗಾಗಲೇ ಮೆ॥ ಎಂಎಸ್‌ಜಿಪಿ ಇನ್‌ಫ್ರಾಟೆಕ್ ಲಿಮಿಟೆಡ್‌ರವರೊಂದಿಗೆ ಮಾಡಿಕೊಂಡಿರುವ ಒಪ್ಪಂದದ ರೀತ್ಯಾ ಪ್ರಸ್ತಾಪಿತ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ಸಂರಕ್ಷಣಾ ಘಟಕಕ್ಕೆ ಬೇಕಾದ ಜಾಗ ನೇರಿದಂತೆ, ಅಗತ್ಯ

ಸೌಲಭ್ಯಗಳನ್ನು ಮೆ॥ ಎಂಎಸ್‌ಜಿಪಿ ಇನ್‌ಪ್ರಾಟೆಕ್ ಸಂಸ್ಥೆಯವರೇ ಸ್ಥಾಪಿಸಬೇಕಾಗಿರುವುದರಿಂದ, ಹಣಕಾಸಿನ ನೆರವನ್ನು ರಾಜ್ಯ ಸರ್ಕಾ
ಅಥವಾ ಬಿಬಿಎಂಪಿ ಮತಿಯಿಂದ ಒದಗಿಸುವುದು ಸೂಕ್ತವಿರುವುದಿಲ್ಲ. ಕೇಂದ್ರ ಸ್ವಚ್ಛಭಾರತ್ ಮಿಷನ್‌ಮತಿಯಿಂದ ಸಾಲ / ಸಹಾಯಕ್ಕಾಗಿ
ನಿಯಮಾವಳಿಗಳಲ್ಲಿ ಅವಕಾಶವಿದ್ದರೆ ಸಂಸ್ಥೆಯವರು ಕೇಂದ್ರ ಸರ್ಕಾರಕ್ಕೆ ಅರ್ಜಿ ಸಲ್ಲಿಸಬಹುದಾಗಿದೆ. ಅಲ್ಲದೆ, ಸದರಿ ಘಟಕವನ್ನು ಟೆಂಡರ್
ನಿಯಮಾವಳಿಗಳಂತೆ ಸ್ಥಾಪಿಸಲಾಗಿದ್ದು, ಅದರಂತೆ ಕಾರ್ಯನಿರ್ವಹಿಸಬೇಕಾಗುತ್ತದೆ ಎಂದು ತೀರ್ಮಾನಿಸಲಾಯಿತು". The same was communicated to BBMP on 7-3-2018.

- Based on this decision, MSGP had filed petition 26403/2018 in the Hon'ble High Court against State on 14-8-2018 & has withdrawn the same on 2-7-2020.
- 4.2 (b) 2nd para of the agreement talks about subsidies that are available for the project, but SBM-U funds are considered as grant in aid .Hence MSGP is eligible for Rs.1500/- Market Development Assistance per tonne of compost generated and not grants as per 4.2 (b).
- The proposed up-gradation is envisaged for a private entity located in private land not Govt/BBMP owned. MSGP is getting tipping fee from BBMP and MDA, from Ministry of Chemicals and Fertilizers. If VGF is to be given, any change in tipping fee has not been considered.

The Committee noted that the proposed agency is receiving tipping fee as per tender. Therefore, there is no justification to further give SBM grants as VGF which is not part of the agreement.

The Committee deliberated upon the issue and felt that BBMP is yet to utilise the existing 7 SWM processing facility to its fullest capacity and by assimilating the quantity of waste handled in DWCCs/MRF, Decentralised waste facilities, proposed 600 TPD waste to energy plant by KPCL, BBMP can work out the additional processing capacity required to handle 100% of MSW generated in BBMP and by following transparent procedure as per KTPP Act & Rules can propose for processing plants for additional capacities if required in future. The Committee instructed Commissioner, BBMP to obtain necessary clearness and operationalize the same. The present case has been proposed without following procedure of calling for bids as per KTPP Act.

Decision: After detailed discussions, the committee decided that considering the proposal of M/S MSGP for upgrading the processing facility from 500 TPD to 750 TPD would not be in accordance with State procurement policy and instead, BBMP to ensure optimum utilisation of existing BBMP owned SWM processing facilities. If additional processing facilities in private sector are required and SBM grant is to be given to them. BBMP should call for bids and select suitable agency in a transparent manner as per KTPP Act.

Agenda No. 4: Proposal from BBMP to release VGF/SBM grants to M/S MSGP Infratech Pvt Ltd to develop 750 Tonnes Waste to Energy plant in MSGP owned land.

BBMP vide letter dated 22-4-2020 has requested State Mission Director to release applicable VGF grants to M/S MSGP for setting up of 11.5 megawatt waste to energy plant with an estimated cost of Rs.193.60 Cr in Concessionaire owned land.

The Chairperson wanted to know the status of KPCL project. Special Commissioner (SWM) explained that KPCL is intending to develop 600 TPD waste to energy plant at Bidadi under Shubra Bengaluru & KPCL internal funds on 50:50 share basis, BBMP can explore the possibility of obtaining 58.33% of project cost as SBM/VGF grants (Central & State share) under Swachh Bharat Mission (U) & rest of the cost requirement can be met from BBMP & KPCL.

Director, DMA informed that once proposal is received from BBMP, proposal will have to be presented in State Level Technical Committee (SLTC) and with SLTC recommendations, proposal will be placed before HPC for approval. Along with HPC proceedings, the proposal will be submitted to MoHUA for release of grants. Meanwhile, BBMP/KPCL has to obtain requisite approval for the technology & consent for operation from KSPCB before the proposal is submitted to MOHUA.

ACS, UDD opined that since funds are ready with BBMP, the project may be taken off using Shubrabengaluru Grants and once SBM funds are released it can dovetailed with Shubrabengaluru.

The Committee discussed the proposal of M/S MSGP to develop 11.5 MW (750 TPD) waste to energy plant at Concessionaire's land for disposing the RDF lying in the facility by utilising VGF grants under SBM (U). The Committee noted the following points while evaluating the proposal.

- KPCL is the nodal agency for setting of waste to energy plants in the State as per the 10th HPC proceedings.
- BBMP will have to clarify if KTTP has been followed in selection of MSGP for setting up 750 TPD (11.5 megawatt) W2E plant. It was further opined that, Detailed Project Report (DPR) needs to be vetted suitably prior to placing before SHPC.

The Committee opined that any release of VGF/SBM grants to any agency has to be in accordance with KTPP and in the present instance it is not so and that BBMP based on EOI has already entered an agreement with 3 agencies for development of waste to energy facilities and is yet to develop the same. BBMP has not entered into EOI with the proposed agency to develop WTE plant. It has also not followed KTPP procedure to select in a transparent manner.

Decision: After detailed discussions the Committee decided to reject the proposal of M/S MSGP for development of W2E plant. BBMP was directed to submit the proposal of KPCL proposed 600 TPD W2E plant at Bidadi to DMA at the earliest & the proposal to be examined as per SBM guidelines and placed in the next HPC meeting. In case of new private plants, BBMP should follow transparent procedure of selecting agency to give grants. In the present case the agency is already being given tipping fee as per tender procedure whereas in other WTE proposals, MoUs have been entered into without tipping fee.

Agenda no. 5: Development of Decentralised W2E plants in ULBs who do not have SWM landfill sites.

In a note from the Hon'ble minister of the Municipal Administration vide letter dated 1-9-2020, DMA has been directed to explore the possibility of adoption of decentralized W2E plants in ULBs, i.e. TMCs and TPs without landfill site.

Director, DMA informed that in the previous HPC it was decided to have regional waste to energy plants instead of standalone W2E plants of smaller capacities since it is not economically viable option. However 61 ULBs are yet to procure suitable land for developing MSW processing & disposal facility & instructions have been issued to those ULBs to practice source segregation & to develop decentralised waste processing facilities as far as possible. In order to avoid open dumping of waste to these ULBs, Hon'ble minister of the Municipal Administration has directed DMA to explore the possibility of developing decentralized W2E plants.

Decision: The Committee deliberated upon the issue and felt that KPCL may develop regional waste to energy plants in Mangalore, Hubli or Belagavi , Mysore so that issue of open dumping can be avoided and concerns raised by Hon'ble minister can also be addressed. Regional W2E facilities will ensure technical & financial viability of waste to energy projects in the State and this is also in accordance with State SWM policy. Hence, Committee directed KPCL to submit feasibility report as per previous HPC meeting proceedings.

Agenda no. 6: Deletion of IHHL beneficiary list in 14 ULBs

Director, DMA informed the Committee that, 15 ULBs have recommended deletion of 1447 IHHL applications by MOHUA. In these cases, ULBs have already released SBM fund to the beneficiary account, but beneficiaries have

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expressed their inability to construct due to space constraints. Such beneficiaries have been mapped to t nearest Community Toilets (CT) to ensure they have access to sanitation facility. Since, MoH&UA allows such deletion on the condition that State HPC approves the same, the matter is placed before SHPC for approval.

Sl No.	Division	District	ULB Name	No. of beneficiaries to be deleted
1	Kalburagi	Koppal	Gangawati (CMC)	871
2	Kalburagi	Koppal	Bhagyanagar	2
3	Bangalore	Kolar	Srinivasapura	4
4	Bangalore	Kolar	Kolar - CMC	4
5	Bangalore	Shimoga	Shiralkoppa	5
6	Bangalore	Shimoga	Soraba	1
7	Mysore	Chikmagalur	Narasimharajpur	8
8	Mysore	Chamarajanagar	Yelanduru	2
9	Belgaum	Vijayapura	Almel	5
10	Belgaum	Bagalkote	Kerur	13
11	Belgaum	UttaraKannada	Honnavara	19
12	Belgaum	Hubli-Dharwad	Kalaghatagi	11
13	Belgaum	UttaraKannada	Yellapura	14
14	Belgaum	Belguam	Arambavi	1
15	Kalburgi	Bellary	Kampli	487
Total				**1447**

Decision: The Committee deliberated and approved the deletion of 1447 beneficiaries, provided ULBs concerned recover SBM funds already released to such beneficiaries and also ensure that such deletion will not be instrumental in causing open defecation in future.

Agenda no. 7: Inclusion of 10 newly upgraded ULBs in SBM (U)

Director, DMA explained that HPC approval is required to include 10 newly upgraded ULBs under SBM (U) before submitting to MoHUA for creation of login credentials by MoHUA.

Sl no	District Name	ULB names	Date of Notification
1	Bangalore Urban	Madhanayakahally(Town Panchayat)	03.03.2020
2	Chikmaglur	Ajjampura(Town Panchayat)	13.04.2020
3	Dakshin Kannada	Kadaba(Town Panchayat)	18.03.2020
4	Dakshin Kannada	Someswara(Town Municipal Council)	24.06.2019
5	Bijapura	Tikota	05.06.2020
6	Haveri	Rattehalli(Town Panchayat)	12.02.2020
7	Gulbarga	Kalagi(Town Panchayat)	10.01.2019
8	Yadgiri	Hunasagi(Town Panchayat)	12.02.2020
9	Udupi	Bainduru (Town Panchayat)	14.08.2020
10	Gulbarga	Kamalapura(Town Panchayat)	05.06.2020

Decision: HPC approved the proposal & directed DMA to ensure implementation of SBM guidelines in newly upgraded 10 ULBs.

Agenda no. 8: Ratification of SWM DPR cost in case of Kalburgi, Bellary, Aurad and Bidar cities.

Director, DMA explained that, since there has been revision in SR rates & vehicle/machinery cost, following 4 ULBs have submitted revised DPR. The same has been scrutinised and proposals of Kalburgi, Bellary & Bidar SWM DPRs were submitted to UDD for seeking Administrative approval as the cost was more than 10 Crs. Further

Government orders have been issued by UDD for the same. Administrative approval for Aurad SWM DPR has been given by DMA with a condition that ratification by HPC be obtained for the same. Accordingly, matter is placed before HPC for approval.

Sr. No.	ULB Name	SLTC Detail		HPC Detail		OM Date	Capex.	
		Meeting No.	Date	Meeting No.	Date		HPC Approved	OM/GO Issued
1	2	5	6	7	8	10	16	17
1	Bidar(CMC)	9th	09.01.18	7th	18.01.18	26.03.18	1030.28	1117.39
2	Aurad (TMC)	9th	09.01.18	7th	18.01.18	26.03.18	306.45	332.46
3	Kalburgi (CC)	10th	15.03.18	8th	26.03.18	07.11.18	3443.64	3472.99
4	Bellari (CC)	10th	15.03.18	8th	26.03.18	19.02.19	2734.31	2829.10
Total							7514.68	7751.94

Decision: Committee approved the proposal and instructed DMA to follow up on the implementation of SWM projects in all 219 major cities/towns where SWM DPR is approved by HPC and take steps for finalising DPRs in rest of the ULBs at the earliest.

Agenda 9: Printing & mounting (fixing) of & Eco friendly, biodegradable cloth hoardings in 59 CMCs through M C & A.

Director, DMA informed that during covid situation, as a part of virtual IEC component, there is need to create awareness about solid waste management in ULBs by mounting hoardings in already existing ULB infrastructure by using ECO FRIENDLY BIO-DEGRADABLE FABRIC through MC&A. In the first phase, 177 hoardings will be erected in 59 CMCs with an estimated cost of Rs.21,09,486/- .This will also add weightage to State ranking for SS-2021. Further, it was informed that MC&A has KTPP exemption to maximum value of 25 lakhs value for printing and exemption is valid till Dec-2020.(ಸರ್ಕಾರದ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ ಆಇ 1022 ಪೆಚ್ಚ-12/19, ದಿನಾಂಕ 9-12-2019.

Chairperson enquired with BBMP about the Covid Hoardings in BBMP limits. Commissioner, BBMP informed that a private entity through Directorate of Medical Education had installed illegal hoardings across the city without taking consent of BBMP and that BBMP has removed most of such illegal hoardings which contained advertisement content. BBMP was asked to initiate penal action against the private entity in accordance with law.

Decision: Committee approved the proposal of DMA for erecting 177 hoardings in all CMCs through M C & A at an estimated cost of Rs.21,09,486.

Agenda 10: Assigning the job of preparation of C&D policy, strategy and byelaw to a competent agency following Rule 28 of KTPP Act

Director, DMA informed that as per Rule (9) of C&D waste Management Rules 2016, "The Secretary in-charge of development in the State Government or Union territory administration shall prepare their policy document with respect to management of construction and demolition of waste in accordance with the provisions of these rules within one year from date of final notification of these rules" and State is yet to comply the same. Further, State has given written compliance to NGT 606/2018 that C&D policy will be finalized by 31.03.2020. In view of the time constraint, DMA may be permitted to finalize a competent agency as single source under Rule 28 of KTPP Act.

Decision : Committee deliberated and taking note of the deadline given by NGT, instructed DMA to finalize an agency immediately under Rule 28 of KTTP Act & submit draft C&D policy to Government by December -2020.

Agenda 11: Enhancing the administrative & technical sanction power of District Level Committees from existing Rs.5 Crs to Rs.10 Crs (only for SWM projects)

Director, DMA informed that since Hon'ble NGT vide OA no 606/2018 is regularly monitoring the progress achieved in SWM implementation. To speed up the process of SWM implementation, State through GO order 225 CSS 2019, dated 22-08-2019 has delegated Administrative approval & technical sanction power to District Level Committees up to Rs.5 Crore under Chairmanship of Deputy Commissioners after the SWM DPR approval by the State-HPC.

Director, further explained that all the Corporation's approved DPR cost is more than Rs.10 Crores & that the Corporations will have to submit proposals for obtaining Administrative approval & technical sanction for estimates above Rs.5 Crs & this will delay the process of SWM implementation. Hence, Director felt that once HPC approves SWM DPRs and Government order is issued, District Level Committees can approve the estimates up to Rs.10 Crores for procurement of vehicles/machineries, manpower, and development of infrastructure in order to ensure speedy implementation. Hence, Director proposed to enhance powers of District level Committee (DLC) to Rs.10 Crs, in case of City Corporations (excluding BBMP) and based on recommendation of DLC, administrative approval can be given by Deputy Commissioners and Technical sanction can be given to Superintendent Engineer of City Corporations for SWM works only.

Decision: Committee deliberated upon the issue and asked DMA to submit a proposal in this regard for opinion to Finance Department and take action as per opinion of FD.

Agenda 12: Approval for SWM State Policy & strategy

Director, DMA explained that, SWM State Policy & Strategy has to be prepared as per the provisions of Rule 11 (a), (b) & (c) of Solid Waste Management Rules 2016. Accordingly 4 divisional level consultative meetings & 7 stake holder consultation meetings were held at BBMP. A Newspaper notification was issued to inform the stakeholders in the State about the draft SWM State policy & strategy which was made available in DMA website.

As per 3rd SLAB meeting due to conflict of interest, it was decided to discontinue the services of SAHAAS and State Level Advisory Committee (SLAC) & Executive Committees have been constituted for formulating SWM Policy and Strategy.

The SLAC has met on several occasions and provided necessary inputs, shared relevant literature and based on these details, Executive Committee involving relevant officials from various line Departments has finalized the current policy.

Urban SWM policy 2020 broadly covers applicability, vision, objective, guiding principles and proposed specific policy initiatives for different waste streams, generators and other aspects. The Urban SWM strategy -2020 covers key principles for solid waste management, typical flow of solid waste, Governance of solid waste management systems, role and management of labor in solid waste management, decentralized waste management systems

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with an option to review and amend the policy & strategy at least every two years or earlier if deemed necessary by the Government.

The State Policy & strategy was presented in 7th State Level Advisory Body meeting held under the Chairmanship of ACS, UDD on 25-9-2020 and GO has been issued on 22-10-2020 approving State Policy & Strategy .

Decision: Committee approved State SWM Policy & Strategy and instructed DMA & BBMP to ensure timely implementation of same.

Additional Agenda 13: Ratification for extension of services of out-sourced Environmental Engineer and Health Inspectors for the year 2020-2021 in Uttara Kannada district.

Director, DMA explained that, as per the 6th HPC dated 11.09.2017, a letter was forwarded to DC Uttara Kannada district to take necessary steps to select the consultants for a period of one year only on pilot basis for establishing and running scientific SWM processing and disposal facilities. Because of this UK district was able to achieve following milestones.

- 95% of Door-to-door collection and waste segregation has been achieved
- So for 126 tons of RDF materials is sent to cement plants.
- Collection of C&D waste is initiated
- Regular raids were conducted to ensure implementation of plastic banning in the district.
- All ULB of the districts are certified as ODF.
- Sanitary waste collection and processing is initiated.
- Trade license and SWM user fees collection has improved.
- 100% GPS installation for all SWM vehicles.

Deputy Commissioner, Uttara Kannada had requested DMA to extend the services for the year 2020-21 (hiring 3 Sanitary Inspectors and 1 environmental engineer) and accordingly, the proposal has been approved and Rs.14.26 lakhs has been released under SBM A&OE component on 30-07-2020. The same is placed for ratification of SHPC.

Decision: Committee deliberated upon the proposal and ratified the decision of DMA to continue hiring the services of 3 sanitary inspectors and 1 Environmental Engineer for the year 2020-21.

MVijayBhaskar 21/11/20

(T.M. Vijay Bhaskar, IAS)
Chief Secretary Government of Karnataka
And Chairman, HPC (Swachh Bharath Mission Urban)

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Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India
Urban Development Department (UDD), Govt. of Karnataka
State Mission Directorate (SBM)

Proceedings of 12th STATE LEVEL HIGH POWERED COMMITTEE (SBM-U) MEETING

Date: 01-12-2020, Time: 12.30 P.M
Via KSWAN

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Proceedings of 12th High Powered Committee (SBM-U) meeting held on 01-12-2020, 12.30 pm via KSWAN

List of Members and Officers present in the Meeting is enclosed as Annexure-1

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, members of the Committee and other officers to the Meeting, explained the action taken report of the previous meeting and Agenda placed before the Committee for approval.

Agenda No.1 –Action taken report on Agenda subjects of 11h HPC Meeting held on 27-10-2020

Agenda No.	Agenda Subjects	Action Taken
1	Agenda No – 1 – Action taken report on Agenda subjects of 10th HPC Meeting held on 27.10.2020	NA
2	Agenda No. 2 Review of progress achieved in implementation of SBM-U components in the ULBs of Karnataka	Committee noted the progress of SBM(U).
3	Agenda No. 3 Proposal from BBMP seeking approval for releasing VGF / SBM grants to M/s MSGP infratech Pvt Ltd for upgrading the existing 500 TPD composting facility on company's owned land.	Letter has been written to Commissioner, BBMP on 23.11.2020
4	Agenda No. 4 proposal from BBMP to release VGF / SBM grants to M/s MSGP infratech Pvt Ltd to develop 750 Tonnes Waste to energy plant in MSGP owned land.	
5	Agenda no. 5: Development of Decentralised W2E plants in ULBs who do not have SWM landfill sites.	Complied
6	Agenda no. 6: Deletion of IHHL beneficiary list in 14 ULBs	Letter has been written to Additional Mission Director SBM(U) in this regard on 23.11.2020
7	Agenda no. 7: Inclusion of 10 newly upgraded ULBs in SBM (U)	
8	Agenda no. 8: Ratification of SWM DPR cost in case of Kalburgi, Bellary, Aurad and Bidar cities	Same has been conveyed to the respective ULBs on 23.11.2020
9	Agenda 9: Printing & mounting (fixing) of & Eco friendly, biodegradable cloth hoardings in 59 CMCs through MC&A	Work order has been given to MC&A on 04.11.2020
10	Agenda 10: Assigning the job of preparation of C&D policy, strategy and byelaw to a competent agency following Rule 28 of KTPP Act	Work order has been given to SAHAAS on 27.10.2020
11	Agenda 11: Enhancing the administrative & technical sanction power of District Level Committees from existing Rs.5 Crs to Rs.10 Crs (only for SWM projects)	Same has been communicated to UDD for further necessary action.

12	Agenda 12: Approval for SWM State Policy & strategy	NA
13	Additional Agenda 13: Ratification for extension of services of out-sourced Environmental Engineer and Health Inspectors for the year 2020-2021 in Uttara Kannada district.	Same has been communicated to Project Director Uttara Kannada district on 23.11.2020.

After detailed deliberations the Committee approved Action Taken Report for 11th HPC proceedings.

Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

SBM implementation status is detailed below;

Rs in Crores

Sl no	SBM Components	Target	Physical Progress	Fund Released from GoI& GoK	Fund released to ULBs	Expenditure
1	IHHL	3,94,488 nos.	3,15,131	186.09	200.90	158.76
2	Community Toilets	11,033 Seats	16,975	63.20	29.19	20.63
3	Public Toilets	5,407 Seats	12,771			
4	SWM	-	-	503.43	261.84	77.54
5	IEC	-	-	46.65	30.33	16.72
6	CB & A&OE	-	-	28.67	7.28	11.99
Total		-	-	**828.04**	**529.54**	**285.64**

Progress in different components of SBM was discussed in detail. Chairperson felt that process of solid waste management in ULBs has to be expedited, since State needs to submit quarterly report to Hon'ble NGT & CPCB. DMA was instructed to write to all Deputy Commissioners to complete the tender process & submit utilization certificate at the earliest. The Committee directed BBMP to ensure optimal utilization of existing SWM processing facilities and submit quarterly report to DMA for consolidation.

Committee reiterated that community toilets should be made available free of cost in all City Corporations in order to prevent open defecation. Also sign board/ posters should be made available to publicise the availability of community toilets and urinals in public toilets for free. Special Commissioner (SWM), BBMP informed that E-toilets in BBMP limits are not collecting any charges.

Chairperson enquired about the measures undertaken by BBMP to ensure toilets for habitations of migrant & construction workers. Special Commissioner (SWM), BBMP informed that modular toilets/mobile toilet are provided by BBMP, but disposal of septage is an issue in these units. The Committee felt that BBMP can opt for septic tank.

Chairperson asked BBMP, the advantages of availing service of external agency to improve ranking under Swachh Sarvekshan. Special Commissioner, BBMP informed that Bangalore was able to get ODF plus certification and improve its tally in SS ranking after engaging M/s KPMG. Director, DMA noted that many of the ULBs despite good performance in the field of city sanitation, it is not reflected in Swachh Sarvekshan ranking due to poor documentation. Chairperson directed all ULBs to take up capacity building programs to improve their SS-ranking and also if required can obtain assistance from external agency as per SBM norms.

The Chairperson further directed that all concerted efforts need to be taken by the State to ensure that all ULBs should be re-certified as ODF plus on or before March 2021.

Agenda No. 3: Approval of proposal for setting up of 11.5 MW Waste to Energy facility at Bidadi by BBMP & KPCL for availing VGF grants under SBM (U).

Director, DMA informed the Committee that, BBMP and KPCL intends to develop 600 TPD waste to energy facility at Bidadi which generates 11.5 MW energy. As per the directions in 11th HPC meeting, BBMP has submitted proposal for release of VGF grants under SBM (U). The proposal was placed before State Level Technical Committee (SLTC) on 7-11-2020 and proposal has been approved subject to a condition that certain suggestions/observations of the SLTC are complied with. Accordingly, KPCL has submitted compliance report and proposal is placed before HPC for concurrence.

MD, KPCL informed that KPCL has invited tender for establishment of 11.5 MW Waste to Energy project at Bidadi. Letter of Acceptance has been given to L1 bidder, M/S ISGEC Heavy Engineering Limited, Noida on EPC basis at a tender cost of Rs.240 crores for a, time period of 2 years for civil and mechanical works excluding Operation and Maintenance. As per MoU entered between KPCL and BBMP, the capital cost will be shared in the ratio of 50:50 after deducting the grant from available schemes, if any.

The Committee noted that,

- KSPCB has given consent for operation to the proposed plant at Bidadi on 20-11-2020.
- Karnataka Electricity Regulatory Commission concurrence is obtained for the project
- O &M contract will be finalized during second of implementation.
- The proposed technology has been successfully tried in Jabbalpur by the same service provider i.e M/s ISEC Heavy Engineering Limited
- Agreement will be entered with BESCOM to buy back power generated in the proposed plant.

Compliance report submitted by KPCL was discussed in detail. Committee took note of the compliance and directed BBMP & KPCL to officially submit a comprehensive proposal to DMA along with SLTC compliance report for onward submission by DMA to MOH&UA for release of VGF grants. DMA informed that as per SBM (Urban) guidelines, BBMP would be eligible for Rs.84 Cr (35%) & Rs.55.99Cr (23.33%) assistance from GOI & GOK respectively. Presently, SBM funds are available but GOI permission would be required to utilize the same for VGF

Decision: After detailed deliberations, the Committee resolved to recommend the proposal of KPCL & BBMP to Ministry of Housing & Urban Affairs for availing SBM VGF grants (35% VGF from GOI & 23.33% from GOK) from available SBM funds in order to develop 600 TPD (11.5 MW) capacity waste to energy plant at Bidadi.

Agenda no. 4: SWM Collection and Transportation DPR of Mysore City Corporation

Director, DMA informed that Mysore CC has submitted DPR for Solid waste collection & transportation with an estimated cost of Rs. 58,98,40,773. Salient features of proposed DPR are as below.

- It is projected that current Mysore City Population is 10, 29,728 and the total quantity of waste generation in the city has been arrived at 533 TPD.
- The vehicles required for collection and transportation have been proposed based on the normative standards depending on the number of households, commercial establishments and distance to the processing plants.
- Waste processing facility is being developed at Rayankere, Kesare and Vidyaranyapura site as per the approved DPRs. Since these sites are located far off from the city, secondary stations have been proposed for effective shifting of waste from auto tippers to compactors.
- Battery operated vehicles have been proposed in places wherever feasible. The detailed ward wise micro plan has been prepared for collection and transportation of waste. The number of Pourakarmikas is recommended as one per 700 population, while the number of loaders, drivers, plant operators and other staff are also calculated based on vehicles proposed as per the normative standards.

The C&T proposal of Mysore CC was discussed in 15 SLTC meeting held on 7-11-2020 and based on SLTC recommendation, MCC has proposed Hybrid model (combination of Model 1 &3) wherein 85 % of the vehicle requirement of MCC is met adopting Model-1 & balance 15% of the vehicles, MCC to procure through Model-3 (DPGM), to evaluate market response and to optimize O&M cost.

Mysore City presented the following model for Committee for approval

MODEL 1

1. Estimated Project Cost : Full vehicle Ownership & O&M Model (BS-VI vehicles)

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs)	Contingency - 3% (Rs)	Grand Total (Rs)
1	Collection and Transportation Vehicles and Machines	57,62,71,298.00*	1,72,88,138.94	59,35,59,436.94
2	Improvement in DWCC and ZWM	3,49,37,507	10,48,125	3,59,85,632.21
3	Parking sheds and vehicle maintenance	4,17,60,000	12,52,800	4,30,12,800.00
	Total	**65,29,68,805.00**	**1,95,89,064.15**	**67,25,57,869.15**

* Cost of 20 Vehicles & Equipments if procured by MCC

OR

Hybrid Model (1 & 3)

2. **Estimated project cost for Hybrid Model -1 (85 % Purchase) and Model-3 (15 % Lease)***

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs)	Contingency - 3% (Rs)	Grand Total (Rs)
1	Vehicles and equipments*	49,59,63,438*	1,48,78,903	51,08,42,341
2	Improvement in DWCC and ZWM	3,49,37,507	10,48,125	3,59,85,632
3	Parking sheds and vehicle maintenance	4,17,60,000	12,52,800	4,30,12,800
	Total	**57,26,60,945**	**1,71,79,828**	**58,98,40,773**

* Cost of 14 vehicles & equipments in CAPEX

3. **Comparison of Project cost as per Model-1 and Hybrid Model (1 & 3)**

Amount in Rs.

Sl. No.	Particular	Capital Cost	CAPEX per Ton	OPEX	OPEX per Ton
1	Model-1	67,25,57,869	12,59,472	31,03,47,379	1,592
2	Hybrid Model (Model 1 & 3)	58,98,40,773	11,04,571	34,07,00,020	1,748

The Mysore Corporation's C&T plan was discussed in detail and the Committee opined that the woven sac of 25 litre capacity for storage of dry waste at houses and small commercial shops & 10 litre capacity bins for storage of wet wastes at houses and shops which were proposed in the DPR with an estimated cost of Rs.10,16,97,838/- needs to be restricted as source segregation is an obligatory duty of the waste generators.

Commissioner MCC explained that in order to encourage residents to segregate waste at source, the City Corporation has proposed bins. The Committee, instructed MCC to provide bins only to slum households and to street vendors and revise the estimate. Accordingly, it was decided to restrict the number of households for providing HDPE woven sac of 25 litre capacity to **22,161** from 3,01,774 numbers and containers of 10 litre capacity for storage of wet wastes to **44322** only from 6,03,548 earlier numbers. **The revised total estimated amount of all vehicles and equipments including DWCE, parking sheds etc., would reduce to Rs. 57,55,01,401 from Rs. 67,25,57,869.15.**

Chairperson wanted to know the opinion of BBMP about Mysore CC proposal, Additional Commissioner (SWM), BBMP explained that BBMP has tried all 3 models for waste management in BBMP limits and opined that vehicles procured under DPG model with ownership of vehicles lying with ULB is a better option as it will ensure better maintenance & optimal O&M cost.

Commissioner, MCC concurred to this and said that that the CC would prefer to purchase all the vehicles & machinery required for waste collection & transportation from the SBM scheme so as to reduce the financial burden on Corporation O&M expenses.

Chairperson opined that it is financially viable for MCC to adopt Model 1 under SBM (U). Principal Secretary, UDD suggested that, MCC at the stage of procurement of vehicles requiring high capital, expertise handling and maintenance can explore procurement of vehicles along with 5 years maintenance and the project cost shall include capital and operational expenditure (capex + opex). A portion of the project cost be paid after acquisition of the vehicles and remaining cost be paid over 5 years of maintenance period and the vehicles be transferred to Municipal Corporation at the end of the period.

MCC is eligible to avail 58.33% of Capital cost from SBM grants and remaining 41.67% shall be borne from own funds. The O&M cost has to be met from the Corporation funds. The funding pattern under SBM will be as below.

Amount in Rs.

Capital cost for Collection & transportation of waste as per Model 1	**GoI share (35%)**	**GoK share (23.33%)**	**ULB share (41.67%)**
57,55,01,401	20,14,25,490	13,42,64,477	23,98,11,434

Decision: After detailed deliberations, the Committee approved the DPR of MCC as per Model-1 with a revised estimated project cost of Rs.57,55,01,401/- inclusive of the cost of all vehicles, machineries and other civil components excluding OPEX.

Agenda no. 5: SWM Collection and Transportation DPR of Tumkur City Corporation

Director, DMA informed that Tumkur CC has submitted Collection & Transportation DPR with an estimated cost of Rs. 12,71,96,093/-. Salient features of proposed DPR are as below;

- Current estimated population of Tumkur city is around 3.74 lakhs.
- Total quantity of waste generation in the city has been arrived at 164 TPD
- The vehicles required for collection and transportation have been proposed based on the normative standards. Waste processing facility is being developed at Ajjagondanahalli site as per the approved DPRs located at a distance of about 12 km away from the city.

The C&T proposal of Tumkur CC was discussed in 15 SLTC meeting held on 7-11-2020 and based on recommendations of SLTC, TCC has submitted hybrid model for collection & transportation of solid waste & details of the proposal are as below.

MODEL-1

1. Estimated Project Cost : Full vehicle Ownership & O&M Model (BS-VI vehicles)*

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs.)	Contingency - 3% (Rs.)	Grand Total (Rs.)
1	Collection & Transport Vehicles	12,88,97,103.00*	38,66,913.09	13,27,64,016.09
2	Dry waste collection centre with Equipment	1,12,69,250.00	3,38,077.50	1,16,07,327.50
Total Estimated Amount		**14,01,66,353.00**	**42,04,990.59**	**14,43,71,343.59**

*Cost of 10 Vehicles & Equipments if procured by TCC

OR

Hybrid Model (1 & 3)

2. Estimated project cost for Hybrid Model -1 (85 % Purchase) and Model-3 (15 % Lease)

Amount in Rs.

Sl. No.	Description	Total Estimated Amount (Rs.)	Contingency - 3% (Rs.)	Grand Total (Rs.)
1	Collection & Transport Vehicles	11,22,22,103.00*	33,66,663.09	11,55,88,766.09
2	Dry waste collection centre with Equipment	1,12,69,250.00	3,38,077.50	1,16,07,327.50
Total Estimated Amount		**12,34,91,353.00**	**37,04,740.59**	**12,71,96,093.59**

* Cost of 8 vehicles & equipments in CAPEX

3. Comparison of Project cost as per Model-1 and Hybrid Model (1 & 3)

Amount in Rs.

Sl. No.	Particulars	Capital Cost (Rs.)	CAPEX per Ton (Rs.)	OPEX (Rs.)	OPEX per Ton (Rs.)
1	Model 1	14,43,71,343.59	8,64,499.06	13,45,26,624.84	2,206.98
2	Hybrid 1&3	12,71,96,093.59	7,61,653.26	13,11,93,165.36	2,152.30

Proposal of TCC was discussed in detail and Committee opined that based on inputs given by BBMP and as discussed for MCC proposal, it is advisable that TCC adopts Model-1 and procure all vehicles/ equipments under SBM and while inviting tender can consider DPG model if found feasible.

TCC is eligible to avail 58.33% of Capital cost from SBM grants and remaining 41.67% shall be borne from own funds. The O&M cost has to be met from the Corporation funds. The details of grants under SBM will be as below.

Amount in Rs

Capital cost for Collection & transportation of waste as per Model 1	**GoI share (35%)**	**GoK share (23.33%)**	**ULB share (41.67%)**
14,43,71,344	5,05,29,970	3,36,81,834	6,01,59,539

Decision: After detailed deliberations, the Committee approved the DPR of TCC as per Model-1 with an estimated project cost of Rs 14,43,71,344/- inclusive of the cost of all vehicles, machineries and other civil components excluding OPEX.

Agenda No. 6: Approval to forward technical feasibility reports for legacy waste management of 26 ULBs with above 1 lakh population in the State to MoH&UA.

Director, DMA informed that, Additional Mission Director SBM (U) vide letter dated 27.10.2020 has requested all the States to submit the technical feasibility proforma for legacy waste management for cities more than 1 lakh population to MoH&UA to commemorate 75th year of independence in 2022 and in this regard, would like to ensure that all the legacy waste dumps are cleared in these cities by the year 2020 under SBM (U). Accordingly, Karnataka has been given a target of 26 cities with above 1 lakh population & information is obtained from these cities which need to be approved by SHPC before submitting to the Ministry. Details of proforma were presented during the meeting and details are as below.

Amount in Rs

Sl no	ULB Name	Estimated Quantity of Legacy laying Waste with ULB (in tonnes)	Total Cost requirement for processing Legacy Waste cost	Cost per ton	Remarks
1	SHIMOGA (CMC)	20000	15000000	750	
2	TUMAKURU	89000	17245530	193.77	Excluding Machinery cost & cost of disposal of inert waste
3	BIDAR (CMC + OG)	6500	3900000	600	
4	HOSPET (CMC)	36500	25550000	700	
5	GADAG - BETIGERI	21853	15297100	700	
6	HASSAN	60000	42420000	707	
7	BHADRAVATHI	16000	12800000	800	
8	CHITRADURGA	50000	35000000	700	
9	KOLAR (CMC)	42400	29680000	700	
10	CHIKMAGALUR	12000	7800000	650	
11	GANGAWATI	38000	26600000	700	
12	BAGALKOT (CMC)	20000	14000000	700	
13	RANEBENNUR (CMC)	175800	105480000	600	
14	BELGAUM (CORP)	300000	210000000	700	
15	BELLERY (CORP)	173000	121100000	700	
16	RAICHUR (CMC)	80000	24000000	300	Excluding disposal cost of inert waste.

Sl no	ULB Name	Estimated Quantity of Legacy laying Waste with ULB (in tonnes)	Total Cost requirement for processing Legacy Waste cost	Cost per ton	Remarks
					Approximately 50-60% of legacy waste will be inert waste which needs to be landfilled
17	RABERTSON PET	55000	38500000	700	
18	MANDYA (CMC)	76541	58477324	764	
19	MYSORE (CC)	200000	101400000	507	
20	DAVANAGERE	469931	328951700	700	
21	BIJAPUR	80000	48000000	600	
22	HUBLI - DHARWAD	480000	584640000	1218	
23	BBMP	9782000	4708500000	900(Bio mining), Rs 500(Bio remediation	
24	KALBURGI (CORP)	700000	371000000	530	Excluding landfilling
25	MANGALORE	600000	431400000	719	
26	UDUPI	61778.37	43244859	700	

It was noticed that there was no uniformity in the processing fee of dump site remediation in many of the ULBs such as Hubli-Dharwad CC, Tumkur CC, etc., DMA was asked to obtain the cost break up, component wise of each ULB to determine if there is uniformity in the rate arrived at.

Decision: After detailed deliberations, DMA was asked to submit total cost requirement for legacy waste management of 26 cities to MoH&UA after obtaining approval of Chairperson, HPC on file.

The meeting ended with vote of thanks to the Chair.

15/12/20

(T.M. VIJAY BHASKAR)
Chief Secretary, Government of Karnataka and
Chairman, HPC (Swachh Bharath Mission Urban)

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Govt. of India

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India
Urban Development Department (UDD), Govt. of Karnataka
State Mission Directorate (SBM)

Proceedings of 13th STATE LEVEL HIGH POWERED COMMITTEE (SBM-U) MEETING and 1st STATE LEVEL HIGH POWERED COMMITTEE SBM(U)-2.0

Date: 16-11-2022, Time: 3.30 P.M

Proceedings of 13th High Powered Committee (SBM-U) meeting held on 16-11-2022 at 3:30 pm

List of Members and Officers present in the Meeting is enclosed as Annexure-1

The Director, DMA and State Mission Director (SBM) welcomed the Chairman, Members of the Committee and other officers to the Meeting, explained the action taken report of the previous meeting and agenda placed before the Committee for approval.

Agenda No.1 –Action taken report on Agenda subjects of 11h HPC Meeting held on 27-10-2020

Agenda No.	Agenda Subjects	Action Taken
1	**Agenda No.1:** - Action taken report on Agenda subjects of 11th HPC Meeting held on 27.10.2020	Discussed in the 12th HPC
2	**Agenda No.2:** - Review of progress achieved in implementation of SBM-U components in the ULBs of Karnataka	Committee noted the progress of SBM (U).
3	**Agenda No.3:** - Approval of proposal for setting up of 11.5 MW Waste to Energy facility at Bidadi by BBMP & KPCL for availing VGF grants under SBM (U)	Waste to Energy proposal of BBMP has been approved by MoHUA under SBM(U)-2.0
4	**Agenda No.4:** - SWM Collection and Transportation DPR of Mysore City Corporation	The DPR for Collection & Transportation of Solid Waste of Mysore City Corporation has been approved vide GO no-UDD73CSS2021 Dated: -28.01.2021
5	**Agenda No. 5**: - SWM Collection and Transportation DPR of Tumkur City Corporation	The DPR for Collection & Transportation of Solid Waste of Tumkur City Corporation has been approved vide GO no- UDD10CSS2021 Dated: -28.01.2021
6	**Agenda No. 6:** - Approval to forward technical feasibility reports for legacy waste management of 26 ULBs with above 1 lakh population in the State to MoH&UA	Legacy waste management action plan has been approved by MoHUA under SBM(U)-2.0

Decision: *After detailed deliberations the Committee approved Action Taken Report for 12th HPC proceedings.*

Agenda No. 2: Review of Progress achieved in implementation of SBM-U components in the ULBs of Karnataka

Director, DMA explained the physical and financial progress made by the ULBs in construction of individual household toilets, Community Toilets, Public Toilets, Solid waste management, IEC and Capacity Building components under SBM 1.0

Sl no	SBM Components	Target	Physical Progress	Fund Released from GoI&Go K	Fund released to ULBs	Expenditure
1	IHHL	3,21,468 nos.	3,20,828(99%)	186.09	201.17	198.12(98%)
2	Community Toilets	11,033 Seats	11,033(100%)	63.20	36.58	28.67(78%)
3	Public Toilets	5,407 Seats	5,407(100%)			
4	SWM		_	835.11	472.11	318.86(67%)
5	IEC	_	_	46.65	46.65	40.57(86%)
6	CB & A&OE	_	_	28.67	20.38	20.38(100%)
Total		_	_	**1159.72**	**776.89**	**606.6(78%)**

Decision: *The Chairperson noted the overall progress of scheme and directed DMA to hold regular review meetings for ensuring timely and effective implementation of the scheme.*

Agenda No 3. Establishment of 89 Community Composting facility in CCs and CMCs, SwachGrahaKalika Kendra in all 31 districts of the State and Material Recovery Facility in 5CCs of the State.

Director, DMA informed the Committee that, 3 programmes were announced under SBM scheme during the year 2021-22 and GO has been issued for establishing of 89 Community Composting facilities in CCs and CMCs, Swach Graha Kalika Kendra in all 31 districts and Material Recovery Facility in 5 City Corporations vide Go no: UDD: 88: CSS 2021, Bangalore, and Dated 19-4-2021 issued with the approval of then CS and hence ratification was sought.

Decision: *After detailed deliberations, the Committee ratified the GOs issued by UDD under SBM (U) for establishing Material Recovery Facility in 5 CCs, 89 Community Compost units in all CMCs & CCs and Swach graha kalika Kendra in all 31 districts vide Go no: UDD: 88: CSS 2021, Bangalore, and Dated 19-4-2021.*

Agenda No. 4: Implementation of Amrutha Nirmala Nagara programme in selected 75 ULBs of the State

Director, DMA informed the Committee during the 75th year of Independence day celebration, the Hon'ble Chief Minister declared AMRUTHA NIRMALA NAGARA programme for selected 75 Urban Local Bodies of the State and was decided to provide Rs. 1.00 Crore to each ULB. Further it was explained that UDD has issued order vide GO no: UDD 144 GEL 2021, Dated 26-08-2021 allocating 75 crores for the said programme considering, Rs one crore for each of the selected 75 cities. Out of the 75 crores, Rs. 50.00 Cr isallocated from the accrued interest under SBM scheme and additional special grants of Rs. 25.00 Cr from the State Govt.

DMA explained the Committee that MoHUA has intimated the State Mission Directors to remit the interest earned on the funds released under the scheme. DMA informed that the Rs 74 crores interest amount has been accrued from the funds released by GoI and GoK. The total amount is split in 60:40 as per the SBM Central State sharing ratio. And Rs 44 crores (which amounts to 60%) has been remitted to MoHUA through Bharathkosh portal and Rs 30 crores (which amounts 40%) has been released to ULBs for implementation of AMRUTHA NIRMALA NAGARA programme. Additional 20 crores has been drawn from the SWM component. In this regard ratification is sought for utilizing interest amount out of State share.

Decision: *After detailed deliberations, the Committee agreed to ratify the proposal of utilizing interest accrued under SBM for AMRUTHA NIRMALA NAGARA programme and special grants to be sought from Finance Department.*

Agenda No. 5: Ratification is sought for expenditure made towards IEC activities under SBM 1.0 at State level.

Director, DMA explained that certain activities were carried at the State level during Swachh Survakshan 2022 SBM-U has emerged as the largest urban sanitation behaviour change program in the world and has been able to accelerate India's progress in ensuring availability and sustainable management of water and sanitation for all (SDG 6). Under SBM-U, the sanitation discourse has been brought onto the centre stage of the nation's development agenda and has helped to transform a government mandate into a 'Jan Andolan'(a People's movement). Massive mass media campaign, intensive outreach programs, stringent monitoring of Information, Education and Communication (IEC) fund spend, multiple stakeholder involvement

including by celebrity brand ambassadors and influencers have been the pillars of its behaviour change strategy.SwachhSarvekshan 2022 hadearmarked 2250 marks (30% out of total 7500 marks) for citizen's voice which contains various components such as citizen's feedback, voice of our senior citizens /adults, citizens' engagement, citizens' experience, Swachhata app, innovations & best practices. In this regard massive IEC activities were conducted both at State & ULBs level. During SS 2022 below mentioned activities were taken up at the State Level.

Sl.No	Description	Number of District/ulbs	Total cost (inclusive of GST)	Work carried out Agency
1	Display of awareness short videos in public Cinema halls			
	30s spot - Greater than 500 seats	285	25,78,468.03	Dept of Information and Public relations (DIPR)
	less than 500 seats	227		
	Sub Total	512		
2	Creation of SWM Short video on source segregation, collection and processing of waste, MS Rule 2018 implementation -all Ulbs	312	14,86,800.00	MCA
3	SWM Implementation video (AmruthNirmal Nagar yojana)- all Ulbs	312	84,500.00	Chukki talkies
4	Design and Installation of Eco friendly flex/cloth banners in public Hoardings for SS 2022 in all ULBs	312	56,25,296.00	MCA
5	Display of awareness short videos in Outdoor LED vehicle display in all ULBs	312	1,53,42,210.00	DIPR
6	Design and Supply of Awareness Poster regarding Sanitation as per SS 2022 guidelines in Public & Community toilets in all Ulbs	312	98,560.00	Zenkar advertising
7	Supply and Installation of Tri-Vision Boards (only corporations)	10	80,24,000.00	MCA
8	Tin plates (All corporation) -(inclusive GST)	10	24,33,750.00	MCA
9	Bus shelters (1 corporation)	1	10,76,888.00	MCA
10	Design and fixing of Eco friendly flex/cloth banners in public Hoardings for SS 2022) (all corporation)	10	47,67,200.00	MCA
11	Supply and installation of electronic digital boards (KIOSK) f 55 inch with cloud based support along with 1 year maintenance in all DUDCs -31 no's and corporations 10 no's	40	1,20,61,764.12	MCA
12	Supply and fixing of digital All painting (standard 4X7 feet)in all ULBs	312	46,29,895.20	MCA
13	Design, printing, Supply and distribution of yearly Calendars and Diary	2000	24,02,480.00	MCA
14	Design and fixing of cloth banner in ULB owned hoardings	All ulbs	2,25,96,528.00	Tendered to Sanjay Marketing
		Grand total	8,62,08,339.35	

Decision:*The Committee informed DMA to submit a status report on completion of the project.*

Agenda No. 6: Approval for 180 City Sanitation Plans

Director DMA explained that **City sanitation planning (CSP)** is a vision document on sanitation with short term town level action plans for five years to achieve sanitation goal. This document has been prepared in consonance with National Urban Sanitation Policy and State Sanitation Strategy.

It was further explained that Tender was invited by DMA office way back in 2018 for shortlisting agencies for preparation of CSP in 292 ULBs which was then mandatory for release of funds under the scheme. In this regard work orders were issued to 8 packages out of 11 packages for preparation of CSPs in 210 ULBs. However certain conditions were relaxed and funds were released under SBM at later stages. Currently 180 CSPs are verified by the DMA office and is ready for approval of HPC. DMA explained that the said document will be useful in analyzing the gaps in waste management and appropriate measures can be taken to address the gap. Tendering process for the remaining 3 packages (103 ULBs) will be cancelled as SBM 1.0 scheme ends on March 2023. Further informed the committee that city level Sanitation plans is being prepared for all ULBs as per guidelines issued under SBM 2.0.

Decision: *The Committee instructed Director, DMA to take suitable decision at DMA level.*

Agenda No. 7:Hiring Consultancy Services for SwachhSurvekshan through tender process.

Director, DMA explained the Committee that there was a need of experts from various domain like IEC, MIS, UWM, SWM etc for information management, coordination and follow up with ULBs, capacity building training, handholding ULBs to get ODF +, ODF ++, GFC certifications, handling SwachhSurvekshan and other works. In this regard tender was invited to select experts who have handled similar projects/works in variousother States under SBM. An agency KPMG Advisory Services Pvt ltd was selected as per KTPP norms for the said SwachhSurvekshanworks. During the course of time it was decided to engage this agency as a Project Management Unit for assisting DMA in implementing the SBM 2.0 scheme effectively. Hence work order is

issued to KPMG Advisory Services Pvt ltd for the cost of Rs 21,30,000/- per month for 3 years duration wef 15-06-2022. The team includes the following experts:

1. Team Leader
2. Solid Waste Management Specialist (2)
3. MIS Specialist (3)
4. Capacity Building Specialist (1)
5. Swachh Survekshan Specialist (1)

Approval was taken on file from the Chief Secretary, GoK in the month of September 2021 for hiring consultancy services for Swach survekshan. By the time the tender was called for the second time SBM 2.0 was launched, hence the State Mission Directorate changed the consultancy services purpose to PMU of SBM 2.0, All the paper notifications and tender on e-procurement portal as per KTPP was for PMU of SBM 2.0. Hence Director requested the Committee to accord post facto approval for selecting the agency as a PMU for SBM 2.0.

Decision: *The Committee accorded post facto approval for agency selected to assist State Mission Directorate as PMU for SBM 2.0*

Agenda No. 8: Introduction of PFMS System in SBM as per the GoI directions.

Director, DMA explained that as per the directions of MoHUA, Single Nodal Agency (SNA) account is opened, Zero balance account of all implementing agencies (IAs) is created and registered under PFMS. Separated budget lines are opened for State & Central shares. All transactions are made through PFMS.

Decision: *The Committee noted and approved the fund flow procedure adopted by the SMD as per directions of MoHUA.*

Agenda No. 9: Ratification is sought for Uttara Kannada proposal.

Director, DMA explained that as per the decision made in 5th HPC held in the year 2017, 4 Sanitation Diploma Engineers were taken for one year in the DUDC office for assisting ULBs in effective management of MSW. The said staff were obtained through contract and were continued up to March 2021 as ratified in HPC meetings. It was further informed that their services were continued and salaries have been released for additional 2 months i.e., April&May-2021 during Covid period and requested Committee to ratify the same.

Decision: *The Committee agreed to ratify the payment made to Sanitation Diploma Engineers for additional 2 months under SBM.*

Agenda No. 10: Ratification for release of SBM –SWM funds to newly upgraded ULBs

Director DMA explained that, the newly upgraded 90 ULBs have to own land and prepare DPR for procuring vehicles, machineries and other infrastructures under SBM. In this regard, 25 ULBs have got land and others are in the stage of identification of land. In order to assist these ULBs in solid waste management, Rs 20.6cr has been released for procuring vehicles for door-to-door collection and transportation of waste.

SWM Fund calculation for Newly Upgraded ULBs (Rs in lakhs)				
SL no	ULB Type	No of ULBs	Proposed Unit cost /ULB	Total cost
1	CMC	3	50.00	150.00
2	TMC	17	30.00	510.00
3	TP	70	20.00	1400.00
Total		**90**		**2060.00**

Director, DMA requested the Committee to ratify the releases made to new ULBs under SBM.

Decision: *The Committee ratified the lump-sum grants released to 90 ULBs out of SBM-SWM grants.*

Agenda No. 11: Approval is sought for DPR submitted by Mangalore City Corporation for collection and transportation of waste.

Director, DMA informed the Committee that, Mangalore City Corporation had submitted a DPR to procure vehicles required for collection and transportation of waste to SWM site. The capital cost for C&T vehicles is Rs.27.15 crores. The same has been approved by 17th SLTC (SBM) meeting held on 27-06-2022 and addendum dated 24-08-2022. The details of proposed capital cost are mentioned below.

Sl. No.	Particulars	Quantity Required (No.)	Approx Unit Cost (Rs.)	Total Cost (Rs.)	Costing
1	Pushcarts	244	14,000.00	34,16,000.00	Market rate through quotation
2	Battery Operated Tricycles	24	2,00,000.00	48,00,000.00	GeM
3	Jeep Tippers	107	11,05,000.00	11,82,35,000.00	Market Rate through

Sl. No.	Particulars	Quantity Required (No.)	Approx Unit Cost (Rs.)	Total Cost (Rs.)	Costing
					quotation
4	Tippers	30	22,25,000.00	6,67,50,000.00	GeM
5	Compactors	16	39,50,000.00	6,32,00,000.00	GeM
6	Sound System	161	LUMPSUM	72,20,500.00	Market rate through quotation
7	GPS	177			Market rate through quotation
8	Speed controller	153			Market rate through quotation
9	CC TV	60			Market rate through quotation
Total				**26,36,21,500.00**	
Contingency 3%				**79,08,645.00**	
Grand Total				**27,15,30,145.00**	

Sources of funding for Capital cost as per the above works out as follows.

No.	Source of funding	% Share	Amount in Lakh
1	Central (SBM)	35.00%	9,50,35,550.75
2	State (SBM)	23.33%	6,33,47,982.83
3	Balance (ULB share)	41.67%	11,31,46,611.42
Total		100%	27,15,30,145.00

Decision: *After detailed deliberations, the Committee accorded approval to the DPR submitted by the MCC for collection and transportation of waste at a capital cost of Rs 27,15,30,145/-following KTPP norms.*

Agenda No. 12: Approval is sought for action plan for solid waste management component in 310 ULBs (including BBMP) under SBM(U) 2.0

Director DMA explained the Committee that a City Solid Waste Action Plan (CSWAP) has been prepared for all ULBs including BBMP for the total project cost of Rs 2046.65 crores as prescribed by SBM 2.0 guidelines. The CSWAP has been approved by the SLTC subsequently approval of Hon'ble Chief Secretary is obtained in file and submitted to MoHUA for approval. MoHUAhas approved the CSWAP for Karnataka State in 6th meeting of the National Advisory & Review Committee

(NARC) of Swachh Bharat Mission (Urban) held on 15th September 2022. The Director requested the Committee to ratify the CSWAP.

S.No.	Component	Proposed Capacity /Nos.	Total Cost (Cr.)	GOI Share (Cr.)	GOK Share (Cr.)	ULB Share (Cr.)
1	Composting	1813.46 TPD	208.55	65.25	42.28	101.02
2	Bio-methanation	600 TPD	108.00	27.00	17.28	63.72
3	Material Recovery Facility	4137.11 TPD	351.65	128.57	84.71	138.37
4	Waste to Energy Facility	600 TPD	108.00	27.00	17.28	63.72
5	Sanitary Landfill	891.98 TPD	57.98	19.45	12.74	25.79
6	Construction & Demolition Waste Facility	1192.69 TPD	71.56	19.34	12.54	39.68
7	Transfer Station	2978.18 TPD	134.02	34.82	22.43	76.77
8	Mechanical Sweepers	31 Nos.	17.05	4.57	2.96	9.52
9	Legacy Waste Management	179.97 LT	989.84	322.34	210.54	456.96
	Total Cost (Cr.)		**2046.65**	**648.34**	**422.76**	**975.56**

Decision: *The Committee agreed to ratify the City Solid Waste Action Plan prepared for all the ULBs at a total project cost of Rs 2046.65 crores.*

Agenda No. 13-16: Approval is sought for Legacy waste management DPRs

Director, DMA explained that as per the direction of NGT in OA no 606/2018 old dumpsites have been remediated as early as possible. In this regard 196 dumpsites have been identified with total quantity 179 lakh tons of waste in urban areas of the State. HDMC, Davangere, Bellary and Kalburgi City Corporation have submitted the DPRs which were verified at DMA office and were placed before State Level Advisory Committee. The committee has experts from IISC, scientific officers from CPCB and KSPCB. The DPRs were discussed in the Committee meetings held on 14-10-2022, 16-11-2021, 14-03-2022. The details are mentioned below.

Agenda No. 13: Approval is sought for Legacy waste management DPRs submitted by Davangere City Corporations.

The Davangere City Corporation has opted to take up Bioremediation of dumpsite located at Avaragolla occupying 24 acres out of 33 acres to recover land to be used for setting up integrated waste processing facility. This project is planned for a time frame of 15 months, for which two lines 500 TPD sieving machineries of 80mm, 35mm and 6mm are recommended to process around 2.41 lakh tons of historic waste.

The Estimated Project Cost for the project is 21.68 crores. Breakup of the costs is provided below:

S.N	Breakup of costs by type of activity	Amount	Cost/ton
1	Capital Cost including Machineries	5,18,34,640	216.61
2	**Operations cost**		
a	Excavation/ dismantling of waste heaps	1,12,22,016	46.46
b	Processing within site	4,50,30,009	167.62
c	Transporting RDF	7,79,59,066	322.78
d	Transporting Bio earth	62,40,000	25.84
3	Contingency & Operator's Margin	2,90,99,768	120.48
	Total	21,68,40,208	897.80

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,68,40,208
B	Funding Options	
1	Amount reserved by the city corporation	14,95,00,000
2	Funding from SBM 2.0 i.e., 33% of project cost for 2.41 lakh tons at Rs 550.00 Rs/ton	4,38,36,606
3	Funding from the State Government (GoK) i.e., 22%of project cost for 2.41 lakh tons at Rs 550.50 Rs/ton	2,92,24,404
C	Shortfall	nil

Agenda 14. Approval is sought for Legacy Waste Management DPR submitted by HubliDharwad Municipal Corporation.

The Hubli-Dharwad Municipal Corporation has opted to take up Bioremediation of dumpsite located at Hubli, Karwar Road, Kempakeri occupying 19.15 acres and Dharwad, Hosayallapur occupying 16.00 acres to recover occupied land to be used Integrated waste processing facility and various development works. This project is planned for a time frame of 12 month (excluding monsoon), for which three lines 1000 TPD each for Hubli site and 1 line 1000 TPD at Dharwad site respectively, Machines includes sieving machineries of 75mm, 35mm and 6mm are recommended

to process around 4.8 lakh tons of historic waste through BOO (Built Own and Operate) Model.

The Estimated Project Cost for the project is 30.744 crores. Breakup of the costs is provided below:

1. Dharwad Site (1.2 Lakh Ton)

S.N	Particulars	Amount in Rs.
1	Cost of civil Infrastructure	1,05,60,000.00
2	Cost of plant and Machineries	1,75,20,000.00
3	Hire cost of vehicles	2,44,80,000.00
4	Manpower cost (Incl of Minimum Wages, PF & ESI charges, Insurance and other cost)	1,26,00,000.00
5	RDF disposal cost	52,50,000.00
6	Inert disposal cost	27,00,000.00
7	Any other cost	42,00,000.00
8	Sale of recyclables	2,40,000.00
	Total Cost	**7,73,10,000.00**
	Cost Per MT	**644.00**

2. Hubballi Site (3.6 Lakh Ton)

S.N	Particulars	Amount in Rs.
1	Cost of civil Infrastructure	3,16,80,000.00
2	Cost of plant and Machineries	5,25,60,000.00
3	Hire cost of vehicles	7,34,40,000.00
4	Manpower cost (Incl of Minimum Wages, PF & ESI charges, Insurance and other cost)	3,78,00,000.00
5	RDF disposal cost	1,39,50,000.00
6	Inert disposal cost	81,00,000.00
7	Any other cost	1,26,00,000.00
8	Sale of recyclables	8,28,000.00
	Total Cost	**23,01,30,000.00**
	Cost Per MT	**639.00**

S.N	Funding sources	Amount in Rs.
A	Total Project cost	30,74,40,000
B	Funding Options	
1	Amount reserved by the city corporation	16,22,40,000
2	Funding from SBM 2.0 i.e., 33% of project cost for 4.8 lakh tons at Rs 550.00 Rs/ton	8,71,20,000
3	Funding from the State Government (GoK) i.e., 22%of project cost for 4.8 lakh tons at Rs 550.00 Rs/ton	5,80,80,000
C	Shortfall	Nil

Agenda 15. Approval is sought for Legacy Waste Management DPR submitted by Bellary City Corporation.

Ballari city generates 180 TPD of waste every day and it has dumped 10 years of waste into landfills. Total quantity of waste quantified is 3,91,500ton. It is estimated that total cost of project is 26,16,43,847 INR and per ton it will be 668 INR.

SL NO	Particulars	Rate (In INR)	Cost per ton
1	Equipment	23519020	60
2	Contingency	5,00,000	1
3	Manpower	31825747	81
4	Consumables	3808000	10
5	Vehicles Hiring Charges	118967815	304
6	RDF TransportationCharges	49769438	127
7	Transport to old dump site to new dump site 2	2263867	6
8	Biosoil and Inert disposal	13792851	35
9	Cost for Processing Legacy Waste is	244446737	624
10	Contractor margin 10%	24444674	62
11	PMC charges at 2%	4888935	12
12	Grand total cost of processing	273778781	
13	Total waste to be processed	391500	
14	Recovered cost	12136500	
15	Net cost for processing	261642281	
16	Cost for Processing 1 MT of Legacy Waste is	Rs 668 per ton	

Funding details

GOK funds Funding from the State Government (GoK) i.e., 22%of project cost for 3.91 lakh tons at Rs 550.0 Rs/ton	4,73,71,500
Swachh Bharat 2(GOI) Funding from SBM 2.0 i.e., 33% of project cost for 3.91 lakh tons at Rs 550.00 Rs/ton	7,10,57,250
SFC, CSR and other GOVT FUNDS	10,66,08,281
General funds(revenue) contribution(ULB)	3,66,05,250
Total cost of the project	26,16,42,281

Agenda 16. Approval is sought for Legacy Waste Management DPR submitted by Kalburgi City Corporation.

The KMP has prepared a DPR for remediation of waste at the dumpsite at Sewage farm located at Udanoor, Kalaburagi covering proposed plan for legacy waste processing, detailed operational plan, detailed manpower and cost assessment, MIS and IT enabled Monitoring plan, Economic and Financial Analysis, Environmental Impact and Mitigation plan, Leachate Management Plan.

It is estimated that approximately 2,26,000 MT of legacy waste is accumulated in the said site till 2012-2021. Also, considering the waste disposed at the site till September 2022 is 92,000 MT. A **total estimate of 3,00,000 MT** of waste is considered for finalization of the DPR.

The project tenure is considered for 2 years. The number of months available for working is considered as 10 months per year. The total working days in each month is considered as 26 days. Yearly target of Waste processing is 2,00,000 tonnes. The Monthly target is 20,000 tonnes and daily target is around 770 tonnes.

S. N	Particular	Amount in Lakh Rs.
1	**Total Project Cost**	**2150**
2	Breakup of Costs by Type of Expenditure	
	Cost of Infrastructure including civil works, IT/ MIS Works etc.	108.43
	Processing Cost including fuel, power, machine rental etc.	797.61
	Hire charges of Vehicles	563.55
	Manpower Cost (inclusive of Minimum wages, PF&ESI charges, Insurance and other cost)	296.10
	Other costs (contingencies, operator's margin etc).	71.24
3	Breakup of costs by type of Activity	
	Disposal of Bio earth	262.50
	Disposal of RDF Material	30.00
	Excavation/ Dismantling of waste heaps	563.55
	Other costs (contingencies, operator's margin etc).	71.24
4	Revenue from the project by sale of Compost and other Recyclables Sale of Compost Sale of Recyclables	150
	Total Project Cost including GST 18%	2150
	Cost of remediation per ton	Rs 607.3 (excluding GST)

4475

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,50,000/-
B	Funding Options	
1	Amount reserved by the city corporation	12,42,50,000/-
2	Funding from SBM 2.0 i.e., 33% of project cost for 3.0 lakh tons at Rs 550.00 Rs/ton	5,44,50,000/-
3	Funding from the State Government (GoK) i.e., 22%of project cost for 2.41 lakh tons at Rs 550.50 Rs/ton	3,63,00,000/-

Decision:*After detailed deliberation the Chairperson directed DMA to analyze and re-submit the proposals of legacy waste management based on CPCB and other MoHUA guidelines in the next HPC meeting.*

Agenda No.17 – Approval of Capacity Building, Skill development and Knowledge Management action plan for 310 ULBs in Karnataka prepared as per the SBM 2.0 Operational Guidelines.

Director, DMA explained that Capacity Building Action Plan under SBM 2.0 has been prepared for 310 ULBs in Karnataka and BBMP. The action plan for Capacity Building has been prepared in alignment with the National Capacity Building Framework (NCBF) for Garbage Free Cities of SBM 2.0. The total allocation of central funding for Capacity Building component for the State of Karnataka is 110.72 Crores. The corresponding State Share will be 73.81 Crores, making the overall budget for Capacity Building component for Karnataka as 184.53 Crores.

The CB action plan is prepared based on methodology proposed under NCBF that includes identification and estimation of stakeholders in all the ULBs. The activities under CB action plan are divided into State and ULB activities. ULBs are divided into 3 different categories based on the number of population – ULB with less than 1 Lakh Population, ULB with 1-10 Lakhs Population and ULB with >10 Lakh Population. The activities and cost for both State and ULBs are proposed as under:

The proposed fund allocation under Capacity Building Plan for Karnataka State is worked out as under:

In Crores

Population Category	Nos of ULBs	Total Cost / Yr State Activities	Total Cost/Yr ULB Activities	Total Cost /Yr	Total Cost (2022-26)	GoI Share (60%) (2022-26)	GoK Share (40%) (2022-26)
Less than 1 Lakh	284	3.55	17.15	20.71	82.82	49.69	33.12
1 to 10 Lakh	25	3.24	8.00	11.25	45.00	27.00	18.00

Above 10 Lakh (BBMP)	1	3.65	10.52	14.17	56.71	34.02	22.68
Total	**310**	**10.44**	**35.69**	**46.13**	**184.53**	**110.72**	**73.81**

It was further informed that the said action plan has been approved by the SLTC held on 10-11-2022 and proposal has to be submitted to MoHUA after obtaining approval of HPC.

Decision: *After detailed deliberations, the Committee accorded approval for the Capacity Building action plan under SBM 2.0 amounting to Rs 184.53 crores.*

Agenda No. 18: Approval of IEC &Behaviour change action plan for 310 ULBs in Karnataka prepared as per the SBM 2.0 Operational Guidelines.

Director DMA explained that,IEC Action Plan has been prepared for 310 ULBs in Karnataka and BBMP. The action plan for IEC has been prepared in alignment with the National Behaviour Change Communication Framework (NBCCF) for Garbage Free Cities of SBM 2.0. The total allocation of central funding for IEC component for the State of Karnataka is 220.50 Crores. The corresponding State Share will be 147.00 Crores, making the overall budget for IEC component for Karnataka as 367.50 Crores. The action plan is developed based on NBCCF that includes provision of IEC activities to be considered at State as well as ULB level. As per the guideline, activities are divided into mid media, mass media, interpersonal communications, and social & digital media and corresponding allocation to each of these areas are being allocated as per the permissible limits mentioned under NBCCF

The IEC plan for all 310 ULBs and BBMP has been worked out and the abstract of proposed funding for IEC component is provided as under:

In Crores							
Funding Areas	**2022-23**	**2023-24**	**2024-25**	**2025-26**	**Total**	**GoI Share**	**GoK Share**
IEC activities at State Level	18.62	18.62	18.62	18.62	74.46	44.68	29.78
IEC Activities for ULB<1 Lakh Population (284 ULBs)	39.75	39.75	39.75	39.75	159.01	95.40	63.60
IEC Activities for ULB1-10 Lakhs Population (25 ULBs)	24.78	24.78	24.78	24.78	99.12	59.47	39.65

IEC Activities for ULB>10 Lakhs Population (BBMP)	8.71	8.71	8.71	8.71	34.86	20.91	13.94
Total	91.86	91.86	91.86	91.86	367.45	220.47	146.98

Decision:*After detailed deliberations, the Committee accorded approval for the IEC action plan under SBM 2.0 amounting to Rs 220.47 crores.*

Agenda No. 19: Approval is sought to entrust the work of Used Water Management component under SBM(U) 2.0 to KUDIFC instead of KUWS&DB.

Director DMA explained that, action plans have to be prepared for 284 ULBs having the population less than 1 lakh for used water management under SBM 2.0. Used water management shall include identification of existing sewer coverage, designing and estimation of sewer network, selection of STP's technology etc., Development of plan and implementation of projects under this component would need specialized expertise in existing data collection, designing, tendering and implementation of projects. Municipalities across Karnataka, especially the towns with less than 1 Lakh population lack technical capacities in designing and implementation of used water management related projects. Since KUWS&DB has expertise in sewage treatment, it was decided to handover the said component to the board in 1st SLTC meeting. However the subject was discussed in 2nd SLTC meeting held on 10.11.2022 and Committee opined to entrust the said work to KUIDFC.

Further DMA informed the Committee that although the work is entrusted to KUIDC, a post of Executive Engineer, Assistant Executive Engineer and 2 post of Assistant Engineer (deputation from KUWS&DB) can be created in DMA office for monitoring the used water component under SBM 2.0.Hence the subject was placed before HPC.

Decision: *The Committee decided to seek approval from the cabinet to assign the work of UWM action plan preparation and implementation to KUIDFC.*

The meeting ended with vote of thanks to the chair.

Chief Secretary
Government of Karnataka

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Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India

Urban Development Department (UDD), Govt. of Karnataka

State Mission Directorate (SBM)

Proceedings of 3rd STATE LEVEL HIGH POWERED COMMITTEE MEETINGUNDER SBM(U)-2.0

Proceedings of 3rd High Powered Committee Meeting Under SBM- Urban 2.0 held on 29-03-2023 at 11:00 am at Room no 313, Vidhana Soudha, Bangalore.

List of Members and Officers present in the Meeting is enclosed as Annexure-A

Director, DMA and State Mission Director (SBM) welcomed the Chairman, Members of the Committee and other officers to the meeting and briefed the action taken report of the previous meeting and agenda placed before the Committee for approval.

Agenda No.1 –Action Taken Report on 2nd SHPC Meeting of Swachh Bharat Mission (Urban) 2.0 held on 28.11.2022.

S.No.	*Agenda Points*	*Action Taken*
1.	**Agenda No.1:** -Approval is sought for Legacy waste management DPRs submitted by Kalburgi City Corporation.	As per the discussions held during HPC meeting, one model estimate for legacy waste management was prepared for a city (Tiptur) and was submitted to PWD for vetting. The PWD verified the same and provided some suggestions on the estimatesas per letter by Superintending Engineer, Bengaluru Circle (PWD): SEBC:AE-3/Estimate/2022-23/10290 dated 15.03.2023. Their suggestion were incorporated in the model estimate. Further HDMC, Davangere, Mysore, Bellary, Kalburgi, Belgaum and Tiptur Cities have prepared estimates based on the model estimate suggested by PWD and these estimates have been technically scrutinized by the Technical Section headed by Chief Engineer (DMA) dated 16.03.2023. Accordingly, the estimations of 6 City Corporations and 1 CMC are placed for approval of HPC.
2.	**Agenda No. 2**: Approval is sought for Legacy waste management DPRs submitted by Davangere City Corporation	
3.	**Agenda No 3.**Approval is sought for Legacy waste management DPRs submitted by Bellary City Corporation.	
4.	**Agenda No. 4**: Approval is sought for Legacy waste management DPRs submitted by Hubli-Dharwad City Corporation	

Decision: *After detailed deliberations the Committee approved Action Taken Report for 2nd HPC proceedings.*

Agenda No. 2: Seeking Approval for Sanitation Action Plan under SBM 2.0

Director, DMA explained that under Swachh Bharat Mission 2.0, Sustainable Sanitation is one of the major components with an objective "To sustain Open Defecation Free status in all statutory towns". Under this, following components are eligible for funding:

i. Construction of Individual Household Latrines,
ii. Construction of Community & Public toilets,
iii. Construction of Urinals along with retrofitting of Insanitary Latrines.

Under SBM 2.0, Central Assistance of 76.10 Cr. has been allocated by Government of India under Sanitation Component for the State of Karnataka.

All the 313 ULBs in Karnataka were asked to submit their City Sanitation Action Plan (CSAP-3A) consisting of their requirements for – New IHHLs, Community Toilets, Public Toilets, Aspirational Public toilets & Urinals and the ULB requirements were verified by their respective District Urban Development Cell. The state CSAP – for toilets is prepared based on the ULB action Plans.The ULBs have been divided into 3 categories as follows:

1. ULBs having population less than 1 lakh inclusive of the newly upgraded TPs, TMCs or CMCs.
2. ULBs having population above 1 lakh but less than 10 lakhs.
3. BBMP having population more than 10 Lakh.

Components Proposed	Requirement based on ULB Data
Individual Household Latrines	16,968
Community Toilet Seats	2,766
Public Toilet Seats	3,081
Aspirational Public Toilets	1,223
Urinals	2,726

Following cost considerations have been considered for different components:

Parameters	Value	Units	Source
Individual Household Latrines	30,000	INR/ IHHL	SBM Guidelines 2.0
Community & Public Toilet Seats	1,50,000	INR/Seat	SBM Guidelines 2.0
Aspirational Community Toilet Seats	2,50,000	INR/Seat	SBM Guidelines 2.0
Urinals	32,000	INR/Seat	SBM Guidelines 2.0

In order to address the above-mentioned gap capacities and based on the cost estimations considered, **the total amount of 177.91 Cr.** is proposed in the Karnataka State Sanitation Action Plan for Toilets. The cost breakup considered for the three population categories as per the SBM Guidelines 2.0 is as follows:

Population Category	GOI Share	GOK Share	ULB Share
Individual Household Latrine	Rs.4,000	Rs.2,667	Rs.23,333
Less than 1 Lakh	50%	33%	17%
1 to 10 Lakh	33%	22%	45%
Above 10 Lakh	25%	16%	59%

Accordingly, the component wise cost break-up was done for each of the population category and the consolidated costing is provided below:

Total for Karnataka State					
Sl. No	**Component**	**Total Cost in Crores**	**GoI Share**	**GoK Share**	**ULB Share**
1	IHHLs	50.90	6.79	4.53	39.59
2	Community Toilets Seats	41.49	18.47	12.18	10.84
3	Public Toilets Seats	46.22	19.51	12.85	13.85
4	Aspirational - Public Toilets Seats	30.58	13.98	9.25	7.35
5	Urinals	8.72	3.94	2.61	2.17
Total		**177.91**	**62.69**	**41.41**	**73.80**

Discussion: The Chairperson enquired about the number of toilets proposed for urban areas. Director informed that already 3.2 lakh individual toilets and 16440 seats of community toilets and public toilets have been constructed under SBM 1.0. Presently 16968 individual toilets, 2766 seats of CT and 3081 seats of PTs are proposed for the newly upgraded ULBs and 1223 aspirational toilets are proposed for places of high footfall and tourist places in ULBs.

ULB wise allocation of toilets (IHHL, CT, PT, Aspirational and Urinals) is attached as under

Annexure-1	Individual Household Latrines
Annexure-2	Community Toilets
Annexure-3	Public Toilets
Annexure-4	Aspirational Public Toilets
Annexure-5	Urinals

Decision: After detailed deliberations the Committee approved the sanitation action plan for the total project cost of Rs 177.91 crores and to submit proposal to MoHUA for further action.

Agenda No. 3: Seeking Approval of Used Water Management Action Plan under SBM (Urban) 2.0

Director, DMA explained that a new component under SBM 2.0 Urban, Used Water Management (UWM) in smaller cities is proposed. The Objective of this component is to ensure that no untreated faecal sludge or used water is discharged into the environment, and all used water (including sewerage and septage, grey water and black water) is safely contained, transported and treated, along with maximum reuse of treated used water, in all cities with less than 1 lakh population.

Components:

The components that are eligible for funding under UWM are as follows;

1. Sewerage treatment plant (STP)
2. Interception and Diversion drains/ outfall sewer/ trunk main sewer flow upto STP/ STP cum Faecal Sludge Treatment Plant (FSTP)
3. Sewer & Septic tank cleaning machines

Funding pattern:

The SBM 2.0 Urban clearly specifies the sub-components that are funded in Central share and State share. There are certain sub-components that are proposed only in State Funds. The details are as follows;

SBM Funds- Used Water Management Component	State Funds
— Setting up of **Sewage Treatment Plants (STPs)/ STP-cum-FSTP**; — Laying **Interception and Diversion (I&D)** structures including provision of pumping stations and pumping main/gravity main up to STP; — Procuring adequate numbers of **septic tank desludging equipment**; — **Deploying Digital (IT enabled) tools** for real time monitoring of efficiency parameters during the operational phase of STPs and allied equipment.	— **Sewer Network** cost to be borne by the State/ UT & ULB including those of tied 15th Finance Commission (FC) Grants. — **Strengthening of Municipal Drains.** As an interim arrangement, till sewers are laid in town, strengthening of drainage networks is to be taken up and intercepted into existing/ upcoming sewer network, wherever feasible, or brought to I&D point from where, sewage/ sullage can be conveyed to STP/ FSTP cum STP. — **House service connections**

Government of India (MoHUA) has considered 2011 census figures with suitable population projections for estimation purpose.

Expected Outcomes:

The GoI fund releases are outcome based. The following outcomes are envisaged under SBM-U 2.0 for Used Water Management:

i. All statutory towns with < 1 lakh population to become ODF++ certified.
ii. 50% of all statutory towns with < 1 lakh population to become Water+ certified.

ULB Data & Analysis:

Based on the available data on ULBs, estimate is prepared for UWM component under SBM 2.0 Urban.

Total ULBs in the state	314
No. of ULBs which are eligible under SBM 2.0 Used water management(Population < 1 lakh)	287
Cities which existed as on 2011	*193*
New ULBs formed post 2011 census	*94*

The analysis considered are under the following.

i. ULBs with existing STP, STP under construction, STP proposed and action plan for achieving 100 % Coverage
ii. STP needs capacity up gradation & infrastructure for achieving 100 % treatment of wastewater generation
iii. New STP needs to be proposed with sewer and I&D for achieving 100% households connected to sewerage and STP
iv. New STP cum FSTP for achieving 100% of the wastewater treatment through I&D

The Sub-components considered for funding in SBM 2.0 includes STP, Co-treatment, I&D, Desludging/ Cesspool vehicles and Sewer cleaning equipment. The Sub-components considered for funding under State funds includes Sewer network and House service connection.

Funding Pattern:

Proposal	Central share	State share	ULB share	Total
% share	50%	33%	17%	100%
For ULBs as per 2011 Census	1128 Cr.	745 Cr.	383 Cr.	2256 Cr.

The Central share for project period has been indicated as Rs.1128 crores uptil 2026.

Agenda No. 3.1: Seeking Approval of Used Water Management Action Plan for 193 ULBs with less than 1 Lakh Population under SBM (Urban) 2.0

Director, DMA addressed that under SBM U 2.0 Used Water Management Component, Central assistance of Rs. 1,128 Cr has been allocated by MoHUA for 193 ULBs with less than 1 Lakh population as per 2011 Census with a matching State share of Rs. 745 Cr & ULB share of Rs. 383 Cr with a Total Project Outlay of Rs. 2,256 Cr.

Proposal	Central share	State share	ULB share	Total
% share	50%	33%	17%	100%

Used Water Management Action Plan has been developed based on the data available from ULBs and the unit cost considered as per CPHEEO Ready reckoner and on consultation for 193 ULBs with a total Project cost of Rs. 945.25 Cr with a Central share of Rs. 472.63 Cr, State & ULB share of Rs. 472.63 Cr.

S. No	Description	No. of towns	Amount for STP/ Co treatment (in Cr.)	Amount for I&D (in Cr.)	Amount for cesspool vehicle (in Cr.)	Amount for Sewer Cleaning equipment proposed (in Cr.)	Fund requirement under SBM U 2.0		
							Central share (STP, I&D, Cesspool Vehicle & Additional Cleaning Equipment's) (in Cr)	State fund (Matching Share for Central fund under SBM U 2.0)	Fund requirement in cr.
1	ULBs with existing STP, Under construction, Proposed and Action Plan for achieving 100 % Coverage	111 (106+5)	₹ 149.26	₹ 17.20	₹ 9.36	₹ 73.50	₹ 124.66	₹ 124.66	₹ 249.32
2	STP needs capacity upgradation & Infrastructure for achieving 100 % treatment of wastewater generation		₹ 13.72	₹ 0.00	₹ 0.00	₹ 3.50	₹ 8.61	₹ 8.61	₹ 17.22
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	82 (57+25)	₹ 431.29	₹ 108.40	₹ 5.76	₹ 0.00	₹ 272.73	₹ 272.73	₹ 545.45
4	New STP cum FSTP for achieving 100% of the wastewater treatment through I&D		₹ 57.90	₹ 73.20	₹ 2.16	₹ 0.00	₹ 66.63	₹ 66.63	₹ 133.26
Total		**193**	**₹ 652.17**	**₹ 198.80**	**₹ 17.28**	**₹ 77.00**	**₹ 472.63**	**₹ 472.63**	**₹ 945.25**

ULB wise allocation under Used Water Management for 193 ULBs is attached as **Annexure 6.**

Decision: After detailed deliberations the Committee approved the action plan for used water management in 193 ULBs with less than 1 lakh population for the total project cost of Rs 945.25 crores and to submit proposal to MoHUA for further action.

Agenda No. 3.2: Seeking Approval for utilizing the balance fund of Rs.655.37 Cr under the central allocation of SBM U 2.0 for Sewer network & Household Service Connection for 193 ULBs.

The total Central fund allocation for UWM under SBM U 2.0 is Rs, 1,128 Cr. Based on the available infrastructure and the components eligible for funding, the state can utilize the central share of Rs. 472.63 Cr only as per table in Agenda 3.1 and thus there is a balance of Rs.655.37 Cr. The balance fund is proposed to be used for Sewer Network & Household service connection for 193 ULBs. Although present guidelines do not have provisions for Sewer Network & Household Service Connection, however the same is proposed based on discussion and suggestions of CPHEEO Officials (MoHUA) during their official visit to DMA, Bangalore.

S. No	Description	No. of towns	Additional Components under State Fund (in Cr)		
			Household Service Connections (in Cr.)	Amount for sewer (in Cr.)	Total Fund (HSC & Sewer Network) (in Cr.)
1	ULBs with existing STP, under construction, Proposed and Action Plan for achieving 100 % Coverage	111 (106+5)	₹ 130.33	₹ 114.48	₹ 244.81
2	STP needs capacity upgradation & Infrastructure for achieving 100 % treatment of wastewater generation		₹ 5.60	0	₹ 5.60
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	82 (57+25)	315.35	926.52	₹ 1,241.87
4	New STP cum FSTP for achieving 100% of the wastewater treatment through I&D		55.59	177.89	₹ 233.48
Total		**193**	**₹ 506.87**	**₹ 1,218.89**	**₹ 1,725.76**

Decision: Since the present guidelines do not allow utilization of funds for additional components described above permission of MoHUA may be sought and placed before HPC for suitable decision.

Agenda No. 3.3: Seeking approval for requesting additional central funds for Used Water Management component under MoHUA for 94 newly formed ULBs post 2011

MD, KUIDFC explained that, SBM U 2.0 GoI had considered ULBs with less than 1 Lakh population as per 2011 census figures and 94 ULBs are newly formed or upgraded in Karnataka post 2011 Census for which fund is not provided under SBM (U) 2.0. Used Water Management Action Plans is developed for the 94 ULBs as per the SBM U 2.0 guidelines. Additional fund needs to be requested for the newly formed 94 ULBs under SBM (U) 2.0.Since present guidelines do not permitfunding of projects for newly formed ULBs, the same is proposed based on discussion and suggestions of CPHEEO Officials (MoHUA) during their official visit to DMA, Bangalore for seeking additional funds.

No	Description	No. of towns	Amount for STP/co treatment (in Cr.)	Amount for I&D (in Cr.)	Amount for cesspool vehicle (in Cr.)	Amount for Sewer Cleaning equipment proposed (in Cr.)	Fund requirement under SBM U 2.0		
							Central share (STP, I&D, Cesspool Vehicle & Additional Cleaning Equipment's)(in Cr)	State fund (Matching Share for Central fund under SBM U 2.0)	Fund requirement in cr.
1	ULBs with existing STP and Action Plan for achieving 100 % Coverage	1	₹ 7.42	₹ 5.00	₹ 1.92	₹ 0.35	₹ 7.35	₹ 7.35	₹ 14.69
2	ULBs in which STPs are proposed & Action plan for achieving 100 % Coverage	8	₹ 21.24	₹ 29.50	₹ 0.24	₹ 5.60	₹ 28.29	₹ 28.29	₹ 56.58
3	New STP needs to be proposed with sewer and I&D	36	₹ 160.83	₹ 141.50	₹ 9.12	₹ 1.05	₹ 156.25	₹ 156.25	₹ 312.50

	for achieving 100% HH connected to sewerage and STP								
4	New STP/ FSTP for 100% of the wastewater treatment through I&D	49	₹ 156.73	₹ 191.00	₹ 11.76	₹ 10.15	₹ 184.82	₹ 184.82	₹ 369.64
	Total	94	₹ 346.22	₹ 367.00	₹ 23.04	₹ 17.15	₹ 376.71	₹ 376.71	₹ 753.41

Components to be funded under State Funds required for operation of the system similar to 94 ULBs formed post 2011:

S. No	Description	No. of towns	Additional Components under State Fund (in Cr)		
			Household Service Connections (in Cr.)	Amount for sewer (in Cr.)	State Fund for additional Components (HSC & Sewer Network) (in Cr.)
1	ULBs with existing STP and Action Plan for achieving 100 % Coverage	1	₹ 42.56	₹ 19.08	₹ 61.64
2	ULBs in which STPs are proposed & Action plan for achieving 100 % Coverage	8	6.78	119.7	₹ 126.48
3	New STP needs to be proposed with sewer and I&D for achieving 100% HH connected to sewerage and STP	36	146.04	586.76	₹ 732.80
4	New STP/ FSTP for 100% of the wastewater treatment through I&D	49	0	0	₹ 0.00
Total		**94**	**₹ 195.38**	**₹ 725.54**	**₹ 920.92**

Description	Central Fund (in Cr)	State Fund (in Cr)	Total Fund (in Cr)
Fund requirement for Components to be funded under SBM U 2.0	376.71	376.71	753.41
Components to be funded by the State	0.00	920.92	920.92
Total	376.71	1,297.63	1,674.33

ULB wise fund requirement under Used Water Management for 94 ULBs is attached as **Annexure 7.**

Discussion: The chairman enquired whether provision has been made under State budget to provide state share. Director, DMA informed that necessary funds for used water management shall be dovetailed with other schemelike Swachh Bharat Mission, NGT 606 Environment Compensation, 15th FC Grants and Urban Infrastructure Development Fund.

Decision: The Committee approved the decision of requesting additional funds from MoHUA for newly formed 94 ULBs under used water management component of SBM 2.0, amounting to Rs 1,674.33 Cr, of which Central fund requirement is Rs.376.71 Crore & State fund requirement is Rs.1,297.63 Cr and take up works only after approval of MoHUA and concurrence of Finance Department, GoK.

Agenda No. 4: Seeking Approval for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0

Director explained that DMA intends to invite Request for Proposals for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0. The purpose of hiring of the PMC for the above-mentioned purpose is to expedite and streamline the process of implementation of Integrated Solid Waste Management services under SBM 2.0. The salient features of the RFP are as under:

1. The Project assignment is in 3 phases namely i) DPR stage, ii) Tender evaluation and award of work and iii) Construction supervision and project management.
2. Separate tenders ULB wise or package wise based on feasibility will be called for all 31 districts (including 309 ULBs.) The total estimated cost is 16.41 Crores (considered as 2% of the total estimated cost INR 820.27 Crores

3. The method of selection is through **Least Cost Method (LCM).**
4. Payment Milestones: 30% at preparation and finalization of DPR, 5% is distributed for tender preparation and 5% at signing of the concessionaire agreement, remaining 60% of the payment shall be based on the financial progress of the projects implemented under the same DPR.
5. Deployment of SWM Expert, Civil Engineer, Junior Engineer, Quantity Surveyor (till tender preparation stage) and Quality Control Engineer (monitoring phase)
6. Total Number of Manpower estimated is as under:

District with ULBs	No of HR	Total HR for all ULBs
District with ULBs (1-9)	5	100
District with ULBs (11-17)	10	100
Districts with ULBs more than 17	17	17
Total		217

Discussion: The chairperson sought the details of work undertaken by PMC at the district level. Director, DMA informed that the PMC shall be involvedin preparation of DPRs, Transaction Advisory including bid process management and provision for supervision & monitoring SWM activities. Further PMC shall also involve in assessment and study of actual field condition and suggest approach on formation of clusters or standalone arrangement of SWM projects.

Decision: After detailed deliberations, the Committee accorded approval for hiring of Project Management Consultancy (PMC) Services as per KTPP Act, including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0

Agenda No.5: Allocation of unallocated balance of SBM 1.0 for providing SWM infrastructure for newly upgraded ULBs

Director, DMA explained that the mission period of Swachh Bharat Mission 1.0 is extended upto 31st March 2024. There is an amount of unallocated balance of 100.01 Crores under Swachh Bharat Mission 1.0 for Karnataka. It is also informed that 91 Urban Local Bodies in Karnataka are recently upgraded for which SWM infrastructure are required to be constructed. DMA has only released an amount of 20.16 crores for procurement of collection and transportation vehicles to these newly upgraded ULBs as an interim measure. However, requirement for providing 100% compliances with respect to collection, transportation, processing, and disposal of municipal waste is much higher. Thus, it is proposed that unallocated balance of 100.01 crores is to be allocated for providing SWM infrastructure for newly upgraded ULBs. The ULB wise allocation is enclosed as **Annexure-8.**

Further it was brought to the notice of the Committee that SBM 2.0 does not cover Collection and transportation vehicles and common facilities at SWM site. Hence the unallocated portion of SWM funds can be used for newly upgraded ULBs for Collection &Transportation and other common facilities.

Decision: The Committee accorded approval for allocating Rs 100.01 crores for providing SWM basic infrastructure like waste Collection and transportation vehicles for 91 ULBs and common facilities at 57 newly upgraded ULBs with land underSwachh Bharat Mission 1.0

Agenda No. 6: Approval is sought for using unspent amount of CT/PT component in SBM 1.0 for Pourakarmika's rest room.

Director, DMA explained that in order to provide better hygiene and sanitary facilities to Pourakarmikas, it is intended to provide rest rooms in all ULBs. It is proposed to utilize the balance unspent amount under CT/PT component of Rs 34.50 crores for construction of Pourakarmika's rest room.

Decision: Since the present Guidelines do not allow this, the Committee accorded approval for sending the proposal to MoHUA for CT/PT component of Rs 34.50 crores for construction of Pourakarmika's rest room in all ULBs under SBM 1.0

Legacy Waste Management projects in Karnataka:

The Director, DMA explained to the Committee about various mandates, rules, directions to be followed for clearing dumpsites as below.

- The **Solid Waste Management Rules 2016** stipulates the duties of Local Authorities under Rule 15 to investigate and analyze all old open dumpsites and existing operational dumpsites for their potential for bio-mining and bioremediation and wherever feasible, take necessary actions to bio-mine or bioremediate the sites. In absence of potential of bio-mining and bioremediation of dumpsites, they shall be scientifically capped as per landfill capping norms to prevent further damage to the environment.
- The **Central Pollution Control Board has issued guidelines** on biomining and in the year 2019, accordingly the ULBs have to carry out biomining and bioremediation of old dumpsite adopting integrated approach for all activities. This involves geotechnical investigation of site (contour survey, drone mapping or total station survey) and compositional analysis of waste, estimation of waste quantity, assessment of necessary vehicles, machineries, and manpower for remediation.

- The cost of the project would depend on the factors like area & quantity of dumpsite, characterization of waste, duration of project etc. The onsite biomining and bioremediation **cost ranges between Rs 400 to 700 per cubic meter,** irrespective of capital cost. The case by case cost of moving screened fractions offsite will be extra and variable, depending on distance to farmers land for bio earth disposal, RDF disposal to cement plants etc.
- **SBM 2.0 Guidelines**, MOHUA has considered a standard cost of **Rs.550/Tonne** for processing of legacy waste for the sake of providing assistance to the States and any cost over and above shall be borne by ULBs.
- Further Director, DMA explained that, one model estimate for legacy waste management was prepared for Tiptur City and was submitted to PWD for vetting. The PWD verified the same and provided some suggestions on the estimates. The suggestion were incorporated in the model estimate. Further HDMC, Davangere, Mysore, Bellary, Kalburgi and Belagaum Cities have prepared estimates based on the model estimate suggested by PWD. Accordingly, the estimations of 6 City Corporations and 1 CMC are placed for approval of HPC.
- With respect to transportation of RDF through railways, all rakes of the goods train are to be reserved which is not a cost effective option. Moreover, awaiting time of train is charged on an hourly basis and further multiple loading and unloading of RDF is involved. Thus, transportation through railways is not a viable option and all ULBs have considered roadways as a suitable mode for transportation of RDF.

Agenda No. 7: Seeking Approval of Legacy Waste Management Detailed Project Report of Kalburgi City Corporation

Director explained that the estimate for Legacy waste management has been prepared for Kalburgi City Corporation based on the model estimate verified by PWD & details are as under,

Quantity and Quality Parameters:

Sl.No	**Particular**	**Details**
1	**Total Quantity of legacy waste in volume**	**3,43,543 cum**
2	**Density of legacy waste as per analysis**	**0.9 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	3,09,189 Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	22.5% (69,567.53 Tons)

b	Bio-earth / Bio-soil	66.4% (2,05,301.5 Tons)
c	Recyclables	1% (3,091.89 Tons)
d	Inert (stones, glass, etc.)	10.1% (31,228.09 Tons)
5	Distance from SWM site to nearest Cement Plant	Wadi, Sedam (35 Km)

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	14.88
2	Processing and Equipment hire Charges	280.24
3	Power Charges	96.70
4	Vehicle hire charges	682.37
5	Bio-culture and Leachate management system	43.19
6	Labour Cost	194.77
7	Other Costs	6.63
8	Revenue from recyclables	-86.57
	Total	**1,232.20**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	226.67
	Total Operational Cost:	**1458.87**
B	**Transportation Cost**	
1	RDF Transportation Cost in Lakhs (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 35 Kms X 69,567.53 *RDF Transportation Per Tonne = INR 99,34,243.284/ 3,09,189 Tonnes = INR 32.13 (Without GST)*	**99.34**
2	Inert Transportation Cost in Lakhs (with in the landfill site) @ INR 4.96 X 2 Kms X 31,228.09	**2.93**
3	Bio soil Transportation Cost in Lakhs (within the landfill site) @ INR 4.96 X 2 Kms X 2,05,301.5 Tonnes	**19.28**
	Total	**121.55**
	Add GST 18%	21.88
	Total Transportation Cost:	**143.43**
C	**Total Project Cost(without deducting revenues) Rs. In Lakhs**	**1,602.30**

Total Project Cost of INR 16,02,30,000 is divided by Total Quantity of Legacy Waste i.e3,09,189Tonnes, to arrive at Per Tonne Cost of INR 518.23

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	**1,602.30**
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,44,50,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,63,00,000/-
3	Amount to be borne by ULB	6,94,80,000/-

Discussion: Director, DMA informed that the cost of processingfor Kalburgi City isRs 1458.87lakhs (Rs 471.83 per ton) and RDF would be transported to Wadi Cement kiln which is at a distance of 35 km from the dumpsite. Further informed that as per MoHUA guidelines, out of the total project cost 33% will be provided from GoI& 22% from GoK and balance 45% is the ULB share.

The Chairperson enquired about the arrangement made by CC to reserveULB share for the project. The Commissioner, Kalburgi City informed that funds shall be borne from 15th finance grants and other Corporation funds. The Chairperson directed Commissioner to have an MoU with nearby Cement Industry for disposal of RDF with no extra cost to the City Corporation.

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Kalburgi City Corporation. The approval is given for project cost of Rs16.02cr for remediation of 3,09,189MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

Agenda No. 8: Seeking Approval of Legacy Waste Management Detailed Project Report of Belgaum City Corporation

Director, DMA explained that the estimate for Legacy waste management has been prepared for Belgaum City Corporation based on the model estimate verified by PWD & details are as under,

Quantity and Quality Parameters:

Sl.No	Particular	Details
1	**Total Quantity of legacy waste in volume**	**3,00,000 cum**
2	**Density of legacy waste as per analysis**	**1Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	3,00,000 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	11% (33,000 Tons)
b	Bio-earth / Bio-soil	58% (1,74,000 Tons)
c	Recyclables	2% (6,000 Tons)
d	Inert (stones,glass,etc.)	29% (8,7000 Ton)
5	Distance from SWM site to nearest Cement Plant	Lokapur – 120 Km

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	22.34
2	Processing and Equipment hire Charges	271.87
3	Power Charges	97.20
4	Vehicle hire charges	661.99
5	Bio-culture and Leachate management system	42.02
6	Labour Cost	188.95
7	Other Costs	6.55
8	Revenue from recyclables	-168.00
	Total	**1,122.93**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	222.7
	Total Operational Cost:	**1345.63**
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 120 Kms X 33000 Tonnes. *RDF Transportation Per Tonne = INR 1,61,57,000/ 300000 Tonnes = INR 53.85 (Without GST)*	**161.57**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 87000 Tonnes	**12.48**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 174000 Tonnes	**16.34**
	Total	**190.39**
	Add GST 18%	34.27
	Total Transportation Cost:	**224.66**
C	**Total Project CostRs. In Lakhs**	**1,570.29**

Total Project Cost of INR 15,70,29,000 is divided by Total Quantity of Legacy Waste i.e300000 Tonnes, to arrive at Per Tonne Cost of INR 523.43

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	**15,70,29,000/-**
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,44,50,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,63,00,000/-
3	Amount to be borne by ULB	6,62,79,000/-

Discussion:

Director, DMA explained that legacy waste processing cost for Belagaum city is Rs 1345.63 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 120 km from the dumpsite for Rs 161.57 lakhs. Further explained that PWDSR is considered for assessing the cost of transportation of RDF i.e. Rs 4.08 per ton per km. The Chairperson enquired whether transportation through railways has been explored. Director informed that there is no rail link from Belgaum to Lokapur thus transport through road has been considered. Further Chairperson instructed Commissioner Belgavi City Corporation to explore the possibility of entering into an MoU with nearby cement factory for disposal of RDF with no extra cost to City Corporation.

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Belgaum City Corporation. The approval is given for project cost of Rs15.70cr for remediation of 3lakh MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

Agenda No. 9: Seeking Approval of Legacy Waste Management Detailed Project Report of Hubli-Dharwad City Corporation

Director, DMA explained that the estimate for Legacy waste management has been prepared for HDMC City Corporation based on the model estimate verified by PWD & details are as under,

Dharwad Legacy Waste Estimation:

Quantity and Quality Parameters:

Sl.No	**Particular**	**Details**
1	**Total Quantity of legacy waste in volume**	**1,79,000 cum**
2	**Density of legacy waste as per analysis**	**0.67 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	1,19,930 Tons
4	Physical Analysis Result	
a	RDF(HVP, LVP, MLPs, cloths, paper, card board, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	23% (27,583.90 Tons)
b	Bio-earth / Bio-soil	61% (73,157.30 Tons)
c	Recyclables	2% (2,398.60 Tons)
d	Inert (stones,glass,etc.)	14% (16,790.20 Tons)
5	Distance from SWM site to nearest Cement Plant	Lokapur, Bagalkot (111 Km)

Overall Project Cost Estimation:

Sl.No	**Particular**	**Amount in Lakhs**
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	7.88
2	Processing and Equipment hire Charges	108.68
3	Power Charges	41.02
4	Vehicle hire charges	264.63
5	Bio-culture and Leachate management system	18.35
6	Labour Cost	75.53
7	Other Costs	4.42
8	Revenue from recyclables	-67.16
	Total	**453.35**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	104.44
	Total Operational Cost:	**557.79**

B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 111 Kms X 27,583.90 Tonnes. *RDF Transportation Per Tonne = INR 1,24,92,000/ 2,7583.90 Tonnes = INR 394.15 (Without GST)*	**124.92**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 16,790 Tonnes	**1.57**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 73,157 Tonnes	**6.87**
	Total	**133.36**
	Add GST 18%	24
	Total Transportation Cost:	**157.36**
C	**Total Project CostRs. In Lakhs**	**715.15**

Total Project Cost of INR 7,15,15,000 is divided by Total Quantity of Legacy Waste i.e 1,19,930 Tonnes, to arrive at Per Tonne Cost of INR 596.32

Hubli Legacy Waste Estimation:

Quantity and Quality Parameters:

Sl.No	**Particular**	**Details**
1	**Total Quantity of legacy waste in volume**	**5,37,313 cum**
2	**Density of legacy waste as per analysis**	**0.67 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	3,60,000 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	22.5% (81,000 Tons)
b	Bio-earth / Bio-soil	66.4% (2,39,040 Tons)
c	Recyclables	1% (3600 Tons)
d	Inert (stones,glass,etc.)	10.1% (36,360 Tons)
5	Distance from SWM site to nearest Cement Plant	Lokapur, Bagalkot (131 Km)

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	14.88
2	Processing and Equipment hire Charges	326.15
3	Power Charges	145.80
4	Vehicle hire charges	794.17
5	Bio-culture and Leachate management system	49.65
6	Labour Cost	226.68
7	Other Costs	7.03
8	Revenue from recyclables	-100.80
	Total	**1,463.56**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	265.13
	Total Operational Cost:	***1728.69***
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 131 Kms X 81,000 Tonnes. *(RDF Transportation Per Tonne = INR 4,32,93,000/ 3,60,000 Tonnes = INR 120.26 (Without GST)*	**432.93**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 36,360 Tonnes	**3.41**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 2,39,040 Tonnes	**22.45**
	Total	**458.79**
	Add GST 18%	82.58
	Total Transportation Cost:	***541.37***
C	**Total Project Cost(without deducting revenues) Rs. In Lakhs**	**2270.06**

Total Project Cost of INR 22,70,06,000 is divided by Total Quantity of Legacy Waste i.e3,60,000 Tonnes, to arrive at Per Tonne Cost of INR 630.58

Funding provision under SBM 2.0

Total Project cost of HDMC (Dharwad: Rs 7,15,15,000 and Hubli: Rs22,70,06,000/0)

S.N	Funding sources	Amount in Rs.
A	Total Project cost (Hubli site and Dharwad site)	29,85,21,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	8,71,07,295/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	5,80,71,530/-
3	Amount to be borne by ULB	15,33,42,175/-

Discussion:

Director, DMA explained that legacy waste processing cost for Hubli site is Rs 1728.69 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 131 km from the dumpsite is Rs 432.93 lakhs.Further it was explained that legacy waste processing cost for Dharwad site is Rs 557.79 lakhs and RDF would be transported to Lokapur cement kiln which is at a distance of 111 km from the dumpsite at Rs 124.92 lakhs. The total project cost for both Hubli and Dharwad site is Rs 29,85,21,000/-

The Chairperson enquired about the increased RDF transportation cost for Hubli site as compared to Belgaum site. The Commissioner, HDMC informed that as quantity of RDF at hubli site is assessed as 81000 Ton and nearest distance to cement unit is 131 km, the cost of transportation considering PWD rate of Rs 4.08 per ton per km is Rs 432.93 lakhs. while Belgaum city has RDF quantity of 27,583 tons that has to be transported to cement unit for a distance of 120 km cost of transportation considering PWD rate of Rs 4.08 per ton per km is Rs 161.57 lakhs.

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for HDMC City Corporation of 4.79 lakh Tons of legacy waste amounting to Rs 29,85,21,000 with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***

Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.

Agenda No. 10: Seeking Approval of Legacy Waste Management Detailed Project Report of Ballari City Corporation

Director, explained that estimate for Legacy waste management has been prepared for Bellari City Corporation based on the model estimate verified by PWD & details are as under,

Quantity and Quality Parameters:

Sl.No	Particular	Details
1	**Total Quantity of legacy waste in volume**	**2,95,793 cum**
2	**Density of legacy waste as per analysis**	**0.9 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	2,66,214 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,wood etc. and other items which are combustable fractions which are non-recyclable and soiled out)	23% (61,229.22 Tons)
b	Bio-earth / Bio-soil	46% (1,22,458.40 Tons)
c	Recyclables	1% (2662.14 Tons)
d	Inert (stones,glass,etc.)	30% (79,864.20 Tons)
5	Distance from SWM site to nearest Cement Plant	Wadi, Sedam (285 Km)

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	22.34
2	Processing and Equipment hire Charges	241.33
3	Power Charges	86.25
4	Vehicle hire charges	587.64
5	Bio-culture and Leachate management system	37.73
6	Labour Cost	167.73
7	Other Costs	6.28
8	Revenue from recyclables	-74.54
	Total	**1,074.77**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	201.03
	Total Operational Cost:	**1275.80**
B	**Transportational Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 285 Kms X 61,229.22 Tonnes. *(RDF Transportation Per Tonne = INR 7,11,97000/ 2,66,214 Tonnes = INR 267.44*	**711.97**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 79,864.20 Tonnes	**11.33**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 1,22,458.40 Tonnes	**11.50**
	Total	**734.80**

	Add GST 18%	132.26
	Total Transportation Cost:	**867.06**
C	**Total Project CostRs. In Lakhs**	**2,142.86**

Total Project Cost of INR 21,42,86,000 is divided by Total Quantity of Legacy Waste i.e 266214 Tonnes, to arrive at Per Tonne Cost of INR 804.94

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,42,86,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	4,83,17,841/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,22,11,894/-
3	Amount to be borne by ULB	6,58,87,965/-

Discussion: Director, DMA informed that the legacy waste processing cost for Bellary city is Rs 1275.80 lakhs and RDF transportation cost is Rs 711.97 lakhs. The Chairperson enquired whether railway transportation for Bellary city is explored.

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Bellary City Corporation. The approval is given for project cost of Rs 21.43cr for remediation of 2,66,214 MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

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Agenda No. 11 –Seeking Approval of Legacy Waste Management Detailed Project Report of Davangere City Corporation

The estimate for Legacy waste management has been prepared for Davangere City Corporation based on the model estimate verified by PWD & details are as under,

Quantity and Quality Parameters:

Sl.No.	*Particular*	*Details*
1	Total Quantity of legacy waste in volume	3,01,905 cum
2	Density of legacy waste as per analysis	0.8 Tonne/cum
3	Total quantity of Legacy Waste to be cleared	2,41,524 Tons
4	Physical Analysis Result	

a	RDF (HVP, LVP,MLPs,cloths,paper, cardboard,wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	34% (82,118.16 Tons)
b	Bio-earth / Bio-soil	56% (1,35,253.44 Tons)
c	Recyclables	2% (4830.48 Tons)
d	Inert (stones, glass,etc.)	8% (19,321.92 Tons)
5	Distance from SWM site to nearest Cement Plant	Lokapur, Bagalkot – 270 Km

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	22.80
2	Processing and Equipment hire Charges	218.94
3	Power Charges	78.25
4	Vehicle hire charges	533.12
5	Bio-culture and Leachate management system	34.59
6	Labour Cost	152.17
7	Other Costs	6.08
8	Revenue from recyclables	-135.25
	Total	**910.70**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	185.23
	Total Operational Cost:	***1095.93***
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 270 Kms X 82118.16 Tonnes. *(RDF Transportation Per Tonne = INR 9,04,61,000/ 241524 Tonnes = 374.54*	**904.61**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 19321.92 Tonnes	**5.29**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 135253.44 Tonnes	**12.70**
	Total	**922.60**
	Add GST 18%	166.07
	Total transportation Cost:	***1088.67***
C	**Total Project Cost Rs. In Lakhs**	**2,184.60**

Total Project Cost of INR 21,84,60,000 is divided by Total Quantity of Legacy Waste i.e 2,41,524 Tonnes, to arrive at Per Tonne Cost of INR 904.51

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	21,84,60,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	4,19,26,500/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	2,79,51,000/-
3	Amount to be borne by ULB	14,85,82,500/-

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Davangere City Corporation. The approval is given for project cost of Rs 21.85cr for remediation of 241524 MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

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Agenda No. 12: Seeking Approval of Legacy Waste Management Detailed Project Report of Mysuru City Corporation

Director, DMA explained that the estimate for Legacy waste management has been prepared for Mysore City Corporation based on the model estimate verified by PWD & details are as under,

Quantity and Quality Parameters:

Sl.No	Particular	Details
1	**Total Quantity of legacy waste in volume**	**7,06,997 cum**
2	**Density of legacy waste as per analysis**	**0.85 Tonne/ cum**
3	Total quantity of Legacy Waste to be cleared	6,00,948 Tons
4	Physical Analysis Result	
a	RDF(HVP,LVP,MLPs,cloths,paper,cardboard,woodetc and other items which are combustible fractions which are non-recyclable and soiled out)	32.35% (1,94,406.70 Tons)
b	Bio-earth / Bio-soil	25.39 % (1,52,580.70

		Tons)
c	Recyclables	2.62% (1,57,44.84 Tons)
d	Inert (stones,glass,etc)	39.64% (2,38,215.80 Tons)
5	Distance from SWM site to nearest Cement Plant	Dalmiapuram, Tamil Nadu (370 Km)

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	25.37
2	Processing and Equipment hire Charges	544.53
3	Power Charges	201.47
4	Vehicle hire charges	1325.91
5	Bio-culture and Leachate management system	81.05
6	Labour Cost	378.46
7	Other Costs	9.01
8	Revenue from recyclables	-535.32
	Total	**2030.47**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	418.07
	Total Operational Cost:	***2448.54***
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 370 Kms X 194406.70 Tonnes. *(RDF Transportation Per Tonne = INR 29,34,76,000/ 600948 Tonnes = INR 303.89(Without GST)*	**2934.76**
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 238215.80 Tonnes	**22.34**
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 152580.70 Tonnes	**14.33**
	Total	**2,971.43**
	Add GST 18%	534.86
	Total Transportation Cost:	***3506.29***
C	**Total Project CostRs. In Lakhs**	**5954.83**

Total Project Cost of INR 59,54,83,000is divided by Total Quantity of Legacy Waste i.e 6,00,948 Tonnes, to arrive at Per Tonne Cost of INR 990.91

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	59,54,83,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	5,59,02,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	3,72,68,000/-
3	Amount to be borne by ULB	50,23,13,000/-

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Mysore City Corporation. The approval is given for project cost of Rs 60.49 cr for remediation of 600948 MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

Agenda No. 13: Seeking Approval of Legacy Waste Management Detailed Project Report of Tiptur CMC

The DMA explained that theproposal was submitted to SE, PWD to vett the estimate prepared for Tiptur CMC vide letter no.1034136/DMA/SWM/SBM/04/2023, Dated: 03/03/2023. After due scrutiny & discussion with the technical staff of DMA, SE, PWD vide his letter no. sebc/ebc/ae-3/estimate/2022-23/10290; dated: 15.03.2023; has verified an estimate submitted by DMA.As per the suggestions given by the SE, PWD the estimate has been prepared & details are as under,

Quantity and Quality Parameters:

Sl.No	*Particular*	*Details*
1	Total Quantity of legacy waste in volume	50,795 cum
2	Density of legacy waste as per analysis	0.8 Tons
3	Total quantity of Legacy Waste to be cleared	40,636 Tons
4	Physical Analysis Result	
a	RDF(HVP, LVP, MLPs, cloths, paper, card board, wood etc. and other items which are combustible fractions which are non-recyclable and soiled out)	24% (9752.64 Tons)

b	Bio-earth / Bio-soil	64.5% (26,210.22 Tons)
c	Recyclables	1% (406.36 Tons)
d	Inert(stones,glass,etc.)	10.5% (4266.78 Tons)
5	Distance from SWM site to nearest Cement Plant	Kadapa, AP – 368 Km

Overall Project Cost Estimation:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	4.99
2	Processing and Equipment hire Charges	36.81
3	Power Charges	13.17
4	Vehicle hire charges	89.63
5	Bio-culture and Leachate management system	8.28
6	Labour Cost	24.35
7	Other Costs	2.98
8	Revenue from recyclables	-11.38
	Total	**168.82**
	Add GST 18% for item no. 1,2,3,4,5,7 and 8	30.10
	Total Operational Cost:	**198.92**
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory) @ INR 4.08 X 368 Kms X 9752.64 Tonnes. *(RDF Transportation Per Tonne = INR 1,46,43,000/ 40636 Tonnes = INR 360.34*	146.43
2	Inert Transportation Cost (with in the landfill site) @ INR 4.96 X 2 Kms X 4266.78 Tonnes	2.74
3	Bio soil Transportation Cost (within the landfill site) @ INR 4.96 X 2 Kms X 26210.22 Tonnes	2.46
	Total	**151.63**
	Add GST 18%	27.29
	Total Transportation Cost:	**178.92**
C	**Total Project Cost(Rs. In Lakhs**	**377.84**

Total Project Cost of INR 3,77,84,000 is divided by Total Quantity of Legacy Waste i.e 40,636 Tonnes, to arrive at Per Tonne Cost of INR 929.82

Funding provision under SBM 2.0

S.N	Funding sources	Amount in Rs.
A	Total Project cost	3,77,84,000/-
B	Funding Options	
1	Available funding from central assistance under SBM 2.0 as per NARC approval dated 17-11-2022	88,00,000/-
2	Matching share from State Government corresponding to central assistance under SBM 2.0	58,08,000/-
3	Amount to be borne by ULB	2,31,76,000/-

Decision: After detailed deliberations the Committee approved the DPR of legacy waste management for Tiptur City Municipal Council. The approval is given for project cost of Rs 3,77,84,000/-for remediation of 40,636 MT of legacy waste with the following conditions:

1. ***Bioremediation to be carried out as per CPCB Guideline.***
2. ***Necessary precautions to be taken to ensure no fire incident.***
3. ***100% disposal of RDF and inert as per CPCB guideline.***
4. ***No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked.***
5. ***Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.***

Agenda No. 14: Comparative Summary of Projects of Legacy Waste DPRs submitted in the HPC

Summary of projects costs of bioremediation of legacy waste projects of Karnataka									
Sl.No	**Particular**	**Davangere**	**Bellary**	**Hubli**	**Dharwad**	**Mysore**	**Belgaum**	**Tiptur**	**Kalburgi**
A	**Quantity of Legacy Waste in tonnes**	**2,41,524**	**2,66,214**	**3,60,000**	**119,930**	**600,948**	**300,000**	**40,636**	**309,189**
B	**Operational Cost**								
1	Cost of Infrastructure including civil works	22.80	22.34	14.88	7.88	25.37	22.34	4.99	14.88
2	Processing and Equipment hire Charges	218.94	241.33	326.15	108.68	544.53	271.87	36.81	280.24
3	Power Charges	78.25	86.25	145.8	41.02	201.47	97.2	13.17	96.7
4	Vehicle hire charges	533.12	587.64	794.17	264.63	1325.91	661.99	89.63	682.37
5	Bioculture and Leachate management system	34.59	37.73	49.65	18.35	81.05	42.02	8.28	43.19
6	Labour Cost	152.17	167.73	226.68	75.53	378.46	188.95	24.35	194.77
7	Other Costs	6.08	6.28	7.03	4.42	9.01	6.55	2.98	6.63
8	Revenue from recyclables	-135.25	-74.54	-100.8	-67.16	-535.32	-168	-11.38	-86.57
	Total	**910.70**	**1,074.76**	**1,463.56**	**453.35**	**2,030.47**	**1,122.93**	**168.82**	**1,232.21**

	Add GST 18% for item No 1,2,3,4,5,7 and 8	185.23	201.03	265.13	104.44	418.07	227.7	30.1	226.67
	Total Operational Cost:	**1095.93**	**1275.80**	**1728.69**	**557.79**	**2448.55**	**1345.63**	**198.92**	**1458.87**
	Cost/ ton of processing in the site	**453.76**	**479.24**	**480.19**	**465.10**	**407.45**	**448.54**	**489.52**	**471.84**
B	**Transportation Cost**								
1	RDF Transportation Cost								
a	Distance	**270.00**	**285**	**131**	**111**	**370**	**120**	**368**	**35**
b	Rate/ ton/ km as per PWD SR rates	**4.08**	**4.08**	**4.08**	**4.08**	**4.08**	**4.08**	**4.08**	**4.08**
	% of RDF	**34.0%**	23.0%	22.5%	23.0%	32.35%	11.0%	24.0%	22.5%
c	Quantity of RDF	**82,118.16**	61,229	81,000	27,584	194,406	33,000	9,753	69,567
d	RDF transportation amount in Lakhs (KmsX 4.08 X Qty of RDF)	**904.61**	**711.97**	**432.93**	**124.92**	**2,934.76**	**161.57**	**146.43**	**99.34**
	Remarks	**Cost of transporting RDF varies depending on % of RDF & distance to the cement factory. The % of RDF depends on existing waste processing systems. If composting process is in practice at the ULBs, the sites will have higher % of RDF.**							
2	Inert Transportation Cost (with in the landfill site)	**5.29**	11.33	3.41	1.57	22.34	12.48	2.74	2.93
3	Bio soil Transportation Cost (within the landfill site)	**12.70**	11.5	22.45	6.87	14.33	16.34	2.46	19.28
	Total transportation cost	**922.60**	**734.80**	**458.79**	**133.36**	**2,971.43**	**190.39**	**151.63**	**121.55**
	Add GST 18%	166.07	132.26	82.58	24	534.86	34.27	27.29	21.88
	Total transportation Cost:	**1088.67**	**867.06**	**541.37**	**157.36**	**3506.29**	**224.66**	**178.92**	**143.43**
C	**Total Project Cost(without deducting revenues) Rs. In Lakhs**	**2,184.60**	**2,142.86**	**2,270.06**	**715.15**	**5,954.83**	**1,570.29**	**377.84**	**1,602.30**
D	**Total Project cost/ total quantity in tonne**	**904.51**	**804.94**	**630.58**	**596.32**	**990.91**	**523.43**	**929.82**	**518.23**

Agenda No. 15: Other Subjects

Director, DMA addressed that under SBM scheme all DPRs should be placed in SLTC and HPC to obtain administrative approval. This is to inform the committee that SWM DPRs of 218 ULBs were approved in SLTC and HPC. However, few ULBs have revised DPR due to change of land and in other ULBs, the works approved under SBM DPR are completed under other schemes, therefore savings amount is left unspent. Also, to inform that, any revision made in SWM DPR should be placed both in SLTC and HPC for approval, due to which there is delay in implementation of works. Hence letter has been addressed to all Deputy Commissioners vide letter no: 706197/SWM/SWMR/DMA/05/2022, Dated: 27-03-2023 to approve the revised SWM works upto 5 crores as per delegation of power vide GO: UDD184 MNE 2015 Bangalore, Dated 11-11-2016. However, the said proposals will be vetted by the SLTC chaired by CE, DMA.

In addition to this, under SBM 2.0 solid waste management action plan has been prepared by all ULBs and the same is approved by State and MoHUA. It is also to inform that directions have been issued to all Deputy Commissioners vide letter no: 788011/DMA/DMA-R/15/2022, Dated: 08-02-2023 to accord approvals for all estimates of SBM 2.0 components upto Rs 5 crores.

Decision: After detailed deliberations, the Committee accepted the action initiated by DMA to expedite SBM 1.0 works and also measures taken for timely implementation of SBM 2.0 works.

The proposal to seek exemption from MCC may be sent to ECI in view of the strict time line issued by the Hon'ble NGT.

The meeting ended with vote of thanks to the chair.

Chief Secretary
Government of Karnataka
& Chairperson
State High Powered Committee, SBM-U

4510

Proceedings of 4th SHPC Meeting dated 28.08.2023 Under SBM 2.0

Govt. of India

Govt. of Karnataka

4th SHPC Proceedings for SBM 2.0

State Level High Powered Committee Meeting under Swachh Bharath Mission

Directorate of Municipal Administration

Dated: 28-08-2023 | Venue: Room no: 331, Vidhana soudha

Proceedings of the 4th State Level High Powered Committee meeting of Swachh Bharath Mission (Urban) – 2.0 on 28-08-2023 at 3:00PM, at Room no: 331, 3rd Floor, Vidhana soudha, Bangalore.

Members present

1. Sri. Rajaneesh Goel, Additional Chief Secretary, GOK, Bengaluru
2. Sri. Tushar Girinath, Chief Commissioner, BBMP
3. Sri. Ajay Naga Bhushan, Secretary, UDD
4. Dr. Reju, Secretary, Finance Department GoK
5. Smt. Deepa Cholan, Managing Director, KUIDFC
6. Kum. Manjushree N, Director, DMA
7. Deputy Secretary Finance Dept. GoK
8. Sri. Krishna Murthy H K, J.S, UDD
9. Special Commissioner(SWM), BBMP and CEO BSWML
10. Sri. N. Srinivas, Executive Director, KUIDFC
11. Sri. Basavaraj, Executive Engineer (SWM) In-charge
12. Smt. Anjana Kumari, Scientist D, CPCB, Bangalore.
13. Sri. T.Ram , Consultant, Health and Family welfare Department

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The Director, DMA welcomed Additional Chief Secretary, Government of Karnataka and Chairman of SHPC (SBM-2.0) and other officers to the 4th State Level High Powered Committee meeting. The Director, DMA briefed about the meeting agenda and the deliberations are stated as under:

Agenda No.1 –Action taken report on Agenda subjects of 3rd SHPC Meeting held on 18.03.2023

The Director, DMA informed the committee that State High Power Committee (SHPC) meeting was held on 18.03.2023 to discuss and approve five (5) different subjects under SBM 2.0 which includes Approval of Used Water Management and Toilets Action Plan, Hiring of Project Management Consultant (PMC) for implementation of SWM action plan under SBM 2.0, Seven (7) Nos of Legacy Waste Management DPRs and its summary, Allocation of SBM 1.0 funds to newly framed 91 ULBs and Construction of Pourakarmika's rest room under SBM -1.0 funds pending for CT/PT. The Director, DMA explained about each agenda the action taken points which is provided in the table below:

4513

Sn	Agenda	Decision taken	Action Taken Report
1	Seeking Approval of Used Water Management Action Plan under SBM (Urban) 2.0	The Committee approved the decision of requesting additional funds from MOHUA for newly formed 94 ULBS under used water management component of SBM 2.0, amounting to Rs 1,674.33 Cr, of which Central fund requirement is Rs.376.71 Crore & State fund requirement is Rs.1,297.63 Cr and take up works only after approval of MoHUA and concurrence of Finance Department, GoK.	During the 9th NARC Meeting held on 8th June 2023, the UWM Actin Plan for 193 ULBs were approved with a total cost of Rs. 847.15 Cr with a Central Funding of Rs. 423.58 Cr. Based on the request from State, MoHUA has requested to revise the UWM action Plans. Revised UWM Action Plan is prepared with a total cost of Rs. 3788.76 Cr with a Central Allocation of Rs.1142.06 Cr.
2	Seeking Approval for Hiring of Project Management Consultancy (PMC) Services including DPR Preparation, Transaction Advisory including bid process management and provision for supervision & monitoring services for implementation of Integrated Solid Waste Management services for the ULBs of all districts under SBM 2.0	The committee accorded approval to identify a Technical Manpower Agency/ Consultancy for the entire state, that will provide quality resources for support in DPR preparation, support in tendering process and provide monitoring support for the entire implementation phase. This will help in avoiding tedious tendering processes and multiple coordination efforts for the concerned Department and for further approval, the committee informed to place the same before the SHPC committee.	The tender has been invited to hire Project Management Consultancy (PMC) Services for all 31 Districts in Karnataka and it is under evaluation stage.
3	Seeking approval for toilets Action Plan under SBM 2.0	The Committee accorded approval of the City Sanitation Action Plans for Toilets (CSAP-3A) for all the 313 ULBS under SBM (U) 2.0.	During the 9th NARC Meeting held on 8th June 2023, the Toilet Action Plan for 313 ULBs has been approved with a total cost of Rs. 177.91 Cr.
4	Seeking Approval of Legacy Waste Management Detailed Project Report of Kalburgi City Corporation	After detailed deliberations the Committee recommends approval of DPR of legacy waste management for Kalburgi City Corporation of 3,09,189MT of Legacy Waste amounting to Rs 16,02,30,000 by the State High Powered Committee with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline.	Approval of SHPC has been accorded and tender has been invited.

		2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	
5	Seeking Approval of Legacy Waste Management Detailed Project Report of Belgaum City Corporation	After detailed deliberations the Committee recommends approval of DPR of legacy waste management for Belgaum City Corporation of 3.0 lakh Tons of legacy waste amounting to Rs 15,70,29,000/- by the State High Powered Committee with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	Approval of SHPC has been accorded and tender has been invited.
6	Seeking Approval of Legacy Waste Management Detailed Project Report of Hubli-Dharwad City Corporation	After detailed deliberations the Committee recommends approval of DPR of legacy waste management for HDMC City Corporation of 479930 Tons of legacy waste amounting to Rs 29,85,21,000 by the State High Powered Committee with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline.	Approval of SHPC has been accorded and tender has been invited.

		4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under 14th, 15th FC grants or any other funds have to be escrowed by the ULBs	
7	Seeking Approval of Legacy Waste Management Detailed Project Report of Ballari City Corporation	After detailed deliberations the Committee approved the DPR of legacy waste management for Bellary City Corporation. The approval is given for project cost of Rs 21.43cr for remediation of 2,66,214 MT of legacy waste with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	Approval of SHPC has been accorded and tender has been invited.
8	Seeking Approval of Legacy Waste Management Detailed Project Report of Davangere City Corporation	After detailed deliberations the Committee approved the DPR of legacy waste management for Davangere City Corporation. The approval is given for project cost of Rs 21.85cr for remediation of 241524 MT of legacy waste with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	Approval of SHPC has been accorded and tender has been invited.

9	Seeking Approval of Legacy Waste Management Detailed Project Report of Mysuru City Corporation	After detailed deliberations the Committee approved the DPR of legacy waste management for Mysore City Corporation. The approval is given for project cost of Rs 59.54 Cr. for remediation of 600948 MT of legacy waste with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	Approval of SHPC and Tender Pre-Scrutiny Committee has been accorded and tender is yet to be invited.
10	Seeking Approval of Legacy Waste Management Detailed Project Report of Tiptur CMC	After detailed deliberations the Committee approved the DPR of legacy waste management for Tiptur City Municipal Council. The approval is given for project cost of Rs 3,77,84,000/- for remediation of 40,636 MT of legacy waste with the following conditions: 1. Bioremediation to be carried out as per CPCB Guideline. 2. Necessary precautions to be taken to ensure no fire incident. 3. 100% disposal of RDF and inert as per CPCB guideline. 4. No fresh waste shall be mixed with legacy waste and area of legacy waste shall be properly earmarked. 5. Funds earmarked for legacy waste bioremediation under14th, 15th FC grants or any other funds have to be escrowed by the ULBs.	Approval of SHPC has been accorded and tender has been invited.
11	Comparative Summary of Projects of Legacy Waste DPRs submitted in the HPC	After detailed deliberation the committee noted the summary of legacy waste management project cost of Davangere, Bellary, HDMC, Mysore, Belgaum, Kalburgi city corporation and Tiptur City Municipal Council and informed to submit before HPC.	The SHPC noted the status of legacy waste management of all City Corporations.

12	Allocation of unallocated balance of SBM 1.0 for providing SWM infrastructure for newly upgraded ULBs	The committee recommended to place before HPC for allocation of funds under SBM 1.0 for 91 newly upgraded ULBs and informed DMA to complete all works before closure of SBM 1.0.	SHPC has approved the allocation of funds under SBM 1.0 for 91 newly upgraded ULBs.
13	Approval is sought for using unspent amount of CT/PT component in SBM 1.0 for Pourakarmika's rest room.	The committee recommended to place the subject before HPC for approval to utilize the balance unspent amount under CT/PT component of Rs. 34.50 crores for construction of Pourakarmika's rest room.	SHPC has approved to utilize the balance unspent amount under CT/PT component of Rs. 34.50 crores for construction of Pourakarmika's rest room.
14	Other Subjects	The committee approved action plan taken by Director, DMA to expedite works under SBM 1.0 and SBM 2.0 schemes.	

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Agenda No. 2: Status Report of Used Water Management Project

The Managing Director, KUIDFC presented the status of UWM project under SBM (U) 2.0 and NGT Environmental Compensation fund as below;

i. MD, KUIDFC informed the Committee that vide G.O. No. UDD/5/CSS/2023, dated 19-07-2023, KUIDFC has been designatedas the Nodal/ Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban)–2.0 and National Green Tribunal (NGT) Environment Compensation Fund.

ii. It was also bought to the notice of the Committee that the SLHPC isreconstituted under the Chairmanship of ACS to GoK and SLHPC is also the Empowered Committee for implementation of projectsunder NGT Environmental Compensation fund.

iii. MD, KUIDFC further informed the Committee that the DPR and tender document for appointment of PDMC is prepared with an estimated cost of Rs. 72 Crore. As the estimated cost of PDMC services is more than Rs. 50 Crore, the draft tender document is submitted to Pre-Tender Scrutiny Committee for its approval.

iv. Based on the data provided by ULBs/ DMA, the estimated gap in the treatment capacity of sewage in the ULBs with less than 1 lakh population and the proportionate land required for setting up STPs has been estimated, based on the land requirement prescribed by the CPHEEO in the Ready Reckoner for SBM (U) - 2.0. In this regard, the Secretary, Urban Development has addressed a letter to all Deputy Commissioners seeking confirmation on the availability of the suitable land for construction of STPs and necessary action toensure encumbrance free land in the selected ULBs across the State.

Decision: **The SLHPC noted the status of UWM project under SBM(U) -2.0 andNGT Environment Compensation funds.**

Subject- 2 : Subjects for Ratification of the action taken

Subject 2.1: Appointment of KUIDFC as Nodal agency/ Implementation agency for used water management components under SBM (U) -2.0 and NGT environment compensation funds.

MD, KUIDFC informed the Committee that in order to expedite the implementation of UWM project and to adhere with NGT directions, the State Government with the approval of the cabinet has issued Government Order vide G.O No. UDD 5 CSS 2023, dated:19-07-2023 designating Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) as the Nodal/ Implementing Agency for Used Water Management Project in ULBs of Karnataka, under SBM(U)-2.0 and NGT Environmental Compensation fund.

Further it is also informed to the Committee that KUIDFC is also mandated to appoint Project Development and Management Consultants (PDMC) and establish Project Implementation Units (PIUs) & Project Management Unit (PMU) at KUIDFC, Bengaluru, for implementation of Used Water Management Project.

Decision: The SLHPC noted the same and ratified the action taken to appoint Karnataka Urban Infrastructure Development and Finance Corporation Limited (KUIDFC) as the Nodal/ Implementing Agency for Used Water Management Project in ULBs of Karnataka, under SBM(U)-2.0 and NGT EnvironmentalCompensation fund.

Subject 2.2: According Administrative approval to the DPR and Tender Document for appointment of Project Development and Management Consultant (PDMC) for UWM project.

MD, KUIDFC informed the Committee that KUIDFC has prepared the Detailed Project Report (DPR) and the draft Tender document for appointment of Project Development and Management Consultant (PDMC) for Used Water Management (UWM) project. The estimated cost for appointment of PDMC is Rs. 72 Crore.

The State Level Technical Committee (SLTC) for SBM (U) 2.0 in its 4th meeting held on 28-07-2023 has approved the DPR and Tender Document for appointment of PDMC services for UWM Project at an estimated cost of Rs. 72.00 Crore.

Further, based on the recommendation of the State Level Technical Committee (SLTC), "on-file" approval from the Chairman, SLHPC is obtained on 11/08/2023 for the DPR and Tender Document for appointment of PDMC for UWM Project at an estimated cost of Rs. 72.00 Crore.

Accordingly, the State Government vide G.O. No. UDD 05 CSS 2023, dated 14/08/2023 has accorded Administrative Approval for the DPR and the tender document for appointment of PDMC for UWM Project at an estimated cost of Rs. 72.00 Crore.

Decision: **The SLHPC noted the same and ratified the action taken to accord Administrative Approval to the PDMC - DPR for Rs.72.00 crore and the Tender Document, for appointment of Project Development and Management Consultant (PDMC) for UWM**

project and to meetthe cost towards PDMC services from SBM (U) – 2.0 and NGT Environmental compensation fund.

Subject 3: SUBJECTS FOR APPROVAL OF THE SLHPC

Subject 3.1: Approval of revised action plan for Used Water Management project under Swachh Bharat Mission (Urban)– 2.0 and National Green Tribunal (NGT) Environment Compensation Fund

MD, KUIDFC informed the Committee that as per the advice of the Joint Secretary, MoHUA during the 9th NARC meeting, **the revised action plan** is now prepared for **287 ULBs (193 + 94 ULBs)** with a total cost of **Rs. 4930.78 crore** [to ensure utilization of 100 % SBM (U) - 2.0 allocation to State and Non-SBM funds], considering the following aspects.

i. To ensure utilization of the entire UWM allocation of GoI share of Rs.1128.60 Crore to state and also reallocating the unspent central allocation of Rs.13.41 Crore from the SBM(U)- 2.0 - Toilet component to the Used Water Management Component, totalling to Rs.1142.01 Crore.
ii. Adopting the revised rates prescribed by CPHEEO for various UWM components.
iii. Based on the similar projects executed by KUIDFC and the approved rates in the Schedule of Rates of Maharashtra and Rajasthan, a minimum cost of Rs.3.00 crore per MLD for construction of Sequential Batch Reactor type of STP/ other similar modern technology STP is now considered for estimation of cost. (wherever the envisaged capacity of STP in a town is 5 MLD or more)

Accordingly, the proposed financing pattern for SBM (U) -2.0 andNon-SBM funds in the revised action plan is as below.

(Rs. in Crore)

No. ofULBs Proposed	Source of funds		Central share	State share	ULB share	Total
For 287 ULBs	SBM(U) -2.0	% share	50 %	33 %	17 %	100 %
		Amount	1128.60	744.88	383.72	2257.20
	Utilising the Unclaimed fundsin Toilet component under SBM(U) - 2.0	Amount	13.41	8.85	4.56	26.82
	Non-SBM Funds	% share	0 %	100 %	0 %	100 %
		Amount	0.00	2646.76	0.00	2646.76
	Grand Total		**1142.01**	**3400.49**	**388.28**	**4930.78**

The component wise details of revised action plan is as follows;

A. Revised Action Plan for 193 ULBs

(Rs. in Crore)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost(in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	73	80	9.60	9.60	19.20	0.00	19.20
2	Sewer Cleaning Vehicles & Other cleaning equipment	31	31	5.43	5.43	10.85	0.00	10.85
3	I & D Infrastructure (KM)	90	534	133.50	133.50	267.00	0.00	267.00
4	Sewage Treatment Systems (STPs) (MLD)	174	632.70	672.99	672.99	1346.09	0.00	1346.09
5	Sewer Network (KM)	95	3047.22	0.00	0.00	0.00	1218.89	1218.89
6	HSC	122	633592	0.00	0.00	0.00	506.87	506.87
	Total			**821.52**	**821.52**	**1643.25**	**1725.76**	**3369.01**

B. Revised Action Plan for 94 ULBs

(Rs. in Crore)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost (in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	67	67	8.04	8.04	16.08	0.00	16.08
2	Sewer Cleaning Vehicles and Other cleaning equipment	0	0	0.00	0.00	0.00	0.00	0.00
3	I & D Infrastructure (KM)	94	466	116.50	116.50	233.00	0.00	233.00
4	Sewage Treatment Systems (STPs) (MLD)	94	294.55	195.94	195.94	391.87	0.00	391.87
5	Sewer Network (KM)	45	1451.1	0.00	0.00	0.00	725.56	725.56
6	HSC	45	244230	0.00	0.00	0.00	195.38	195.38
	Total			**320.48**	**320.48**	**640.95**	**920.94**	**1561.89**

C. Abstract - Revised Action Plan for 287 ULBs (193+94 Towns)

#	Components	ULBs no.	Units	SBM U 2.0 Funded			Non – SBM funded (in Cr)	Total cost (in Cr)
				Central Share (in Cr)	State Share (in Cr)	Total (in Cr)		
1	Cesspool tankers	140	147	17.64	17.64	35.28	0.00	35.28
2	Sewer Cleaning Vehicles and Other cleaning equipment	31	31	5.43	5.43	10.85	0.00	10.85
3	I & D Infrastructure(KM)	184	1000	250.00	250.00	500.00	0.00	500.00
4	Sewage Treatment Systems (STPs) (MLD)	268	927.25	868.93	868.93	1737.96	0.00	1737.96
5	Sewer Network (KM)	140	4498.32	0.00	0.00	0.00	1944.44	1944.44
6	HSC	167	877822	0.00	0.00	0.00	702.25	702.25
	Total			1142.01	1142.01	2284.02	2646.76	4930.78

The above revised action plan for Rs. 4930.78 Crore [SBM (U) 2.0 - Central share is Rs.1142.00 Crore & State share is Rs. 1142.00 Crore and Non-SBM funds is Rs. 2646.76 Crore is approved in the 4th State Level Technical Committee Meeting under the Chairmanship of ACS, UDD on 28.07.2023. SLTC has also directed to submit the revised action plan to MoHUA, after obtaining approval from SLHPC.

Decision: **The SLHPC noted the same and accorded approval for the Revisedaction plan for UWM project under SBM (U) - 2.0 amounting to Rs. 4930.78 Crore [SBM (U) - 2.0: Rs 2284.02 crore (Central share ofRs.1142.01 Crore & State share of Rs.1142.01 Crore) and Non-SBM funds of Rs. 2646.76 Crore] and directed M.D, KUIDFC to submit the revised action plan to MoHUA for approval.**

Subject 3.2: Approval of Action Plan for Used Water Management Component under National Green Tribunal Environmental Compensation Fund.

MD, KUIDFC briefed the Committee that, in order to comply with the directions of the Hon'ble NGT, the NGT compensation Fund of Rs.1919.00 Crore available for liquid waste management is intended to be used for taking up UWM projects in 18 Urban Local Bodies with population above 1.0 lakh and 72 Urban Local Bodies with population less than 1.0 lakh.

Accordingly, out of Rs.1919.00 Crore compensation fund currently available for Liquid waste Management; Currently, NGT fund action planfor an amount of Rs.1908.83/- is prepared for taking up;

a) Sewerage Interception and Diversion works for Rs. 24.10 crore and Procurement of Cesspool vehicles & Sewer Cleaning Equipments for Rs.6.44 crore. (Totalling to Rs. 30.54 crore) by DMA.

b) The balance UWM components for Rs.1878.29 crore works will be undertaken by KUIDFC for STPs, Sewer network, House service connections, repair & renovation works.

The details of various category towns covered and the envisaged work component details in the action plan is as below;

No.	Details	Amount (Rs in cr)
1	ULBs with above one lakh population (18 towns)	753.49
2	ULBs with below one lakh population (8 ULBs) - *Non functional STPs*	35.46
3	ULBs with below one lakh population (64ULBs) – Rs.1119.87 cr - *Based on priority of population and availability of Funds*	1119.88
	Total	**1908.83**

The component wise details are as follows;

No.	Components	Qty.	Amt. (Rs. in cr)	No. of ULBs
1	Cesspool tankers	1 no.	0.24	1
2	Sewer cleaning equipment	14 no.	6.2	5
3	I & D Infrastructure	58 km	24.1	5
4	Repair & Renovations	4 no.	68.95	4
5	Sewer Network	3381 km	1353.05	63
6	House service Connections	5.78 lakh	434.09	82
7	Other works	-	21.86	7
	Total	-	**1908.83**	

Decision: **The SLHPC noted the same and accorded approval for the actionplan for Rs.1908.83 Crore under NGT Environmental Compensation Funds.**

Subject 3.3: Approval for Project Implementation Mechanism (PIM) and establishment of Project Management Unit (PMU) and Project Implementation Unit (PIU)

MD, KUIDFC presented the details of the proposed Project Implementation Mechanism to ensure time bound implementation of the UWM project, with defined roles and responsibilities for various administrative & Technical authorities involved in the project execution along with delegation of appropriate administrative and financial powers.

It was informed that apart from SLHPC under the Chairmanship of Additional Chief Secretary to Government of Karnataka and SLTC under the Chairmanship Additional Chief Secretary to Government, Urban Development Department, it is proposed to constitute a District Level Co-ordination Committee under the Chairmanship of DeputyCommissioner of respective districts.

In was also informed that in order to assist the SLTC, a Technical Scrutiny Committee at KUIDFC under the Chairmanship of Executive Director (Technical), KUIDFC as the Chairman, with Chief Engineers of KUWSMP, KUIWMIP, KUWS&DB, DMA, BWSSB as Members and
Executive Engineer, KUIDFC as Member-Convener will be constituted , with provision of a sitting fee of Rs. 2000/- to the Chairman/ Members/Special Invitees is proposed.

It was further informed that, as approved by the cabinet and as per the approval given in the G.O dated :19.7.2023, it is proposed to establish Project Implementation Units (PIUs) in all the 31 districts of the state with provision of Executive Engineer (31 Nos.), Assistant Executive Engineer (31 Nos.), Assistant Engineer (58 Nos.), Assistant Manager Accounts (31 Nos.) & Jr. Executive Assistant (Admin & Data Entry) (31 Nos.) , with the posts being filled up through deputation from Urban Development /PWD/WRD departments, and /or Recruitment by KUIDFC from open market on contract basis which is co-terminus with the UWM project.

It was also informed that as provided in the G.O dated :19.7.2023, aProject Management Unit (PMU) is proposed at the SLNA- KUIDFC comprising of Executive Director (Technical), KUIDFC/Engineer-in-Chief as Task Manager (1 post), DGM – Pollution Control (1 post), EE (2 post), AEE (3 post), AE (3 post), Sr. Executive Assistant (2 post), Jr. Executive Assistant (1 post), MIS / IT Expert (1 post) , to be filled up through deputation from Urban Development /PWD/WRD departments for senior level posts up to Executive Engineer level and for other posts, either through deputation or Recruitment by KUIDFC from open market on contract basis (co-terminus with the UWM project).

The SLHPC noted the same and accorded approval for the Project Implementation Mechanism with the following structure.

A. District Level Co-ordination Committee at each district under the Chairmanship of Deputy Commissioner of respective districts.

The envisaged Roles and responsibilities of the said Committee is given below;

- Timely identification and resolution of field level issues involving multiple

stakeholder departments

- To liaison between stakeholder departments and resolve the issues during project implementation
- Identification of suitable land for establishment ofSTPs in the ULBs covered under UWM project.
- Regular monitoring of project progress by PIUs andULBs.

B. Constitution of a Technical Scrutiny Committee at KUIDFCwith the following structure

1	Executive Director (Technical), KUIDFC	Chairman
2	Chief Engineer, KUWSMP, KUIDFC	Member
3.	Chief Engineer, KUIWMIP, KUIDFC	Member
3	Chief Engineer, KUWS&DB, Bengaluru	Member
4	Chief Engineer, DMA	Member
5	Shri.Vasudevan.R, Chief Engineer (Retd.), BWSSB.	Member
6	Executive Engineer, UWM, KUIDFC	Member-Convenor

The envisaged Roles and Responsibilities of the Technical Scrutiny Committee are as follows.

- Review of Inception reports and Detailed Project Reports prepared by PDMC and make suitable recommendations to SLTC for Technical approvals of the projects.(Irrespective of the DPR cost)
- Review of Detailed Project Reports prepared appointment of Consultants/ Procurement of goods and Services under the UWM project and make suitable recommendations to SLTC for Technical approvals. (Irrespective of the DPR cost).
- Review of Draft Tender documents prepared appointment ofConsultants/ Procurement of Goods and Services under the UWM project and make suitable recommendations to SLTC for Technical approvals.(Irrespective of the tender cost)

  Tender evaluation (Technical and Financial bids) for procurement related to Works/goods and services/consultancy etc., under UWM project and make suitable recommendations to SLTC /Competent authorities forapproval of tenders. (Irrespective of the tender cost)

- Review of Extra financial implications/ Project Scope variation proposals, Extension of Time

proposals in the Used Water Management project and make suitable recommendations to the Competent authorities for approval.

- The Chief Engineer, KUIDFC will accord the technical sanction to the DPRs after its clearance from the KUIDFC- Technical Scrutiny Committee and administrative approval from the Government/ competent authority.
- The Chief Engineer, KUIDFC will approve the Draft Tender Schedule (DTS) for initiating the tender process in e-procurement portal, after its clearance from the KUIDFC- Technical Scrutiny Committee (All tenders irrespective of the amount put to tender/ DPR cost), State Pre-tender Scrutiny Committee (for tenders costing more than Rs. 50 crore only) and administrative approval from the Government/ competent authority.

The Technical Scrutiny Committee will co-opt any other relevant Technical Resources/subject specialists as special invitees, as and when required.

A sitting fee of Rs.2,000/- (Rs. Two Thousand only) to the Technical Committee Chairman/Members and the Special invitees of the Committee will be paid by MD,KUIDFC, out of the Funds under SBM(U) -2.0 (state share) and the NGT environment Compensation fund.

C. Project Implementation Units (PIUs) in all the 31 districts with the following composition

Sl. No.	Designation	Numberof posts	Mode of Appointment
1	Executive Engineer.	31	Deputation from Urban
2	Assistant Executive Engineer	31	Development /PWD/WRD departments and /or Recruitment by KUIDFC from open market on contract basis.(co-terminus with the UWM project period)
3	Assistant Engineer	58	
4	Assistant Manager (Accounts)	31	
5	Jr. Executive Assistant(Admin& Data Entry)	31	
	Total	**182**	

D. **Project Management Units (PMU) at KUIDFC with thefollowing composition**

#	Designation	Number of posts	Mode of Appointment
1	Executive Director (Technical), KUIDFC/Engineer-in-Chief (Task Manager)	1	Deputation from Urban Development /PWD/WRD departments
2	DGM – Pollution Control	1	Deputation fromKarnataka State Pollution ControlBoard/ Dept. of Forest & Ecology
2	Executive Engineer	2	Deputation from Urban Development /PWD/WRD departments and /or Recruitment by KUIDFC from openmarket on contractbasis. (co-terminuswith the UWM project period)
3	Asst. Executive Engineer	3	
4	Asst. Engineer	3	
5	Sr. Executive Assistant	2	
6	Jr. Executive Assistant	1	
7	MIS/ IT Expert	1	

Subject 4: SUBJECTS FOR INFORMATION OF THE COMMITTEE

Subject 4.1: Concurrence of Finance Department for the combined Action Planunder SBM (U) 2.0 and NGT Environmental Compensation Fund

MD, KUIDFC informed the Committee that the Finance Department through its endorsement No. FD 89 Exp-9/2023 dated: 18/07/2023 has communicated its concurrence as below;

- With regard to feasibility of availing externally aided soft loans by KUWS&DB for meeting the balance requirement of funds, FD opinesto limit the project outlay to the allocated funds.
- With regard to carrying out the works in phased manner – Phase-I by combining SBM 2.0 and NGT funds and Phase-II by allocation of additional Rs. 1602.64 Crore of State grant, FD opines to limit the scope of works to SBM (U) 2.0 and NGT Funds only and no additional grants will be provided.
- The action plan should make sufficient provisions for price escalation and variations. Price escalation if any, is to be adjusted either by dropping a project or by internal sources of ULB.
- The work should compulsorily done under DBOT model.
  All the estimates should be prepared with updated SoR without giving any scope for price escalation

Decision: **The HPSC noted the same and directed to take up the UWM projects in phased manner, subject to availability of Non-SBM funds. The Committee also directed to make sufficient provisions for price escalation and variation while finalising the DPRs. Further the Committee directed to take UWM project works in DBOT model only.**

Agenda No. 3: Approval of revised quantity of Legacy waste reported by the ULBs

The Director, DMA informed the committee that there is a variation in quantity of legacy waste as per data uploaded by the ULBs on Swachhatam Portal and the actual quantity based on DPRs. Earlier estimation of **82,19,000 Tonnes** for 195 ULBs have been approved by State and Centre under SBM 2.0, however, the current estimation of **74, 57,746 Tonnes** of legacy waste is based on DPRs prepared by ULBs for dumpsite remediation as per CPCB guidelines and legacy waste quantification using drone/ total station survey by the ULBs. The Director, DMA informed that there is a difference of **7,61,254 Tonnes** and the difference in the quantity of legacy waste for each ULB is as under:

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
1	Bangalore	Bengaluru Rural	Nelamangala	37,232	0.17	17000	5.14	16352	-648
2	Bangalore	Bengaluru Rural	Devanahalli	28,051	0.1	10000	1.5	11264	1264
3	Bangalore	Bengaluru Rural	Dod Ballapur	93,105	0.38	38000	5.5	46482	8482
4	Bangalore	Bengaluru Urban	Anekal	44,260	0.02	2000	2.38	10393	8393
5	Bangalore	Chikkaballapura	Chintamani	76,068	0.42	42000	7	46804	4804
6	Bangalore	Chikkaballapura	Chikkaballapura	63,652	0.45	45000	10	48871	3871
7	Bangalore	Chikkaballapura	Sidlaghatta	51,159	0.2	20000	3	24633	4633
8	Bangalore	Chikkaballapura	Gauribidanur	37,947	0.2	20000	5	20430	430
9	Bangalore	Chikkaballapura	Bagepalli	27,011	0.17	17000	2	22736	5736
10	Bangalore	Chikkaballapura	Gudibanda	9,441	0.05	5000	0.5	5307	307
11	Bangalore	Chitradurga	Hiriyur	56,416	0.2	20000	10	24000	4000
12	Bangalore	Chitradurga	Challakere	55,194	0.33	33000	11	34000	1000

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
13	Bangalore	Chitradurga	Chitradurga	1,45,853	0.8	80000	17	89063	9063
14	Bangalore	Davanagere	Harihar	83,219	0.37	37000	4	27210	-9790
15	Bangalore	Davanagere	Harapanahalli	47,039	0.1	10000	5	29835	19835
16	Bangalore	Davanagere	Channagiri	21,313	0.16	16000	2	7511	-8489
17	Bangalore	Davanagere	Honnali	17,928	0.08	8000	1	8801	801
18	Bangalore	Davanagere	Jagalur	17,257	0.12	12000	2	7134	-4866
19	Bangalore	Davanagere	Davanagere	4,34,971	2.31	231000	16	241524	10524
20	Bangalore	Kolar	Bangarapet	44,849	0.28	28000	5	31299	3299
21	Bangalore	Kolar	Malur	40,050	0.19	19000	2.8	20724	1724
22	Bangalore	Kolar	Srinivaspur	26,793	0.16	16000	2.5	7200	-8800
23	Bangalore	Kolar	Robertson Pet	1,62,230	0.55	55000	12	45200	-9800
24	Bangalore	Kolar	Kolar	1,38,462	0.42	42000	2.5	45914	3914
25	Bangalore	Ramanagara	Channapatna	71,942	0.22	22000	20	8162	-13838
26	Bangalore	Ramanagara	Kanakapura	54,014	0.04	4000	3.5	16994	12994
27	Bangalore	Ramanagara	Magadi	27,605	0.15	15000	5.14	15000	0
28	Bangalore	Ramanagara	Ramanagara	95,167	0.18	18000	1.5	10815	-7185
29	Bangalore	Ramanagara	Bidadi	29,825	0.03	3000	1	3001	1
30	Bangalore	Ramanagara	Harohalli	20,468	0.01	1000	0.5	0	-1000
31	Bangalore	Shivamogga	Anavatthi	17,684	0.01	1000	2	0	-1000
32	Bangalore	Shivamogga	Hollehunuru	15,401	0.01	1000	1.05	0	-1000
33	Bangalore	Shivamogga	Sagar	54,550	0.05	5000	2	30043	25043
34	Bangalore	Shivamogga	Shikarpur	36,015	0.18	18000	5	17850	-150
35	Bangalore	Shivamogga	Siralkoppa	16,864	0.15	15000	2.5	15225	225
36	Bangalore	Shivamogga	Tirthahalli	14,528	0.05	5000	2	13596	8596
37	Bangalore	Shivamogga	Sorab	11,332	0.15	15000	2.5	12048	-2952
38	Bangalore	Shivamogga	Jog Kargal	10,847	0.06	6000	1.5	1213	-4787

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
39	Bangalore	Shivamogga	Hosanagara	5,839	0.16	16000	1.5	1650	-14350
40	Bangalore	Shivamogga	Shimoga	3,22,650	0.2	20000	27	25300	5300
41	Bangalore	Shivamogga	Bhadravati	1,51,102	0.16	16000	5	93504	77504
42	Bangalore	Tumkur	Tiptur	59,543	0.32	32000	8	40636	8636
43	Bangalore	Tumkur	Sira	57,554	0.4	40000	8	41254	1254
44	Bangalore	Tumkur	Kunigal	34,155	0.2	20000	8	21123	1123
45	Bangalore	Tumkur	Madhugiri	29,159	0.17	17000	1	20651	3651
46	Bangalore	Tumkur	Pavagada	28,486	0.2	20000	4	20066	66
47	Bangalore	Tumkur	Gubbi	18,446	0.12	12000	1	10000	-2000
48	Bangalore	Tumkur	Koratagere	15,265	0.09	9000	1	9534	534
49	Bangalore	Tumkur	Turuvekere	14,194	0.07	7000	0.5	2895	-4105
50	Bangalore	Tumkur	Tumkur	3,02,143	0.89	89000	3.74	90000	1000
51	Mysore	Chamarajanagar	Chamarajanagar	69,875	0.22	22000	5.88	21528	-472
52	Mysore	Chamarajanagar	Kollegal	57,149	0.27	27000	3.42	27681	681
53	Mysore	Chamarajanagar	Gundlupet	28,105	0.16	16000	1.72	15456	-544
54	Mysore	Chikkamagaluru	Tarikere	35,942	0.34	34000	4	34082	82
55	Mysore	Chikkamagaluru	Kadur	34,151	0.18	18000	3	20692	2692
56	Mysore	Chikkamagaluru	Birur	22,723	0.08	8000	2	8818	818
57	Mysore	Chikkamagaluru	Mudigere	9,677	0.03	3000	1.5	1967	-1033
58	Mysore	Chikkamagaluru	Narasimharajapura	7,458	0.02	2000	1	1931	-69
59	Mysore	Chikkamagaluru	Koppa	4,993	0.03	3000	1	6137	3137
60	Mysore	Chikkamagaluru	Sringeri	3,922	0.04	4000	1.52	2143	-1857
61	Mysore	Chikkamagaluru	Ajampur	11,352	0.04	4000	1.64	2048	-1952
62	Mysore	Chikkamagaluru	Chikmagalur	1,18,401	0.54	54000	5	53349	-651
63	Mysore	Dakshin kanada	Puttur	53,061	0.35	35000	3	36775	1775
64	Mysore	Dakshin kanada	Mudbidri	29,431	0.18	18000	0.5	14003	-3997
65	Mysore	Dakshin kanada	Mangalore	4,88,968	9	900000	42	900000	0
66	Mysore	Hassan	Arsikere	53,216	0.7	70000	15	69315	-685
67	Mysore	Hassan	Channarayapatna	40,417	0.35	35000	10	77118	42118

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
68	Mysore	Hassan	Hole Narsipur	29,974	0.35	35000	3	17500	-17500
69	Mysore	Hassan	Sakleshpur	23,352	0.1	10000	3	35371	25371
70	Mysore	Hassan	Arkalgud	16,810	0.08	8000	1	10359	2359
71	Mysore	Hassan	Alur	6,541	0.01	1000	0.5	10581	9581
72	Mysore	Hassan	Bellur	15,393	0	0	0.5	14191	14191
73	Mysore	Hassan	Hassan	1,55,006	1.46	146000	22.03	141616	-4384
74	Mysore	Kodagu	Madikeri	33,381	5.46	546000	2	76636	-469364
75	Mysore	Kodagu	Virajpet	17,246	3.3	330000	2	34804	-295196
76	Mysore	Kodagu	Kushalnagar	15,326	3.5	350000	3	41014	-308986
77	Mysore	Kodagu	Mulbagal	57,276	0.4	40000	6	38292	-1708
78	Mysore	Mandya	Malavalli	37,601	0.23	23000	2.19	23779	779
79	Mysore	Mandya	Maddur	28,754	0.22	22000	1.15	23596	1596
80	Mysore	Mandya	Krishnarajpet	25,946	0.06	6000	1.45	7357	1357
81	Mysore	Mandya	Shrirangapattana	25,061	0.03	3000	0.5	3624	624
82	Mysore	Mandya	Pandavapura	20,399	0.04	4000	0.85	3978	-22
83	Mysore	Mandya	Nagamangala	17,776	0.02	2000	2.52	17330	15330
84	Mysore	Mandya	Mandya	1,37,358	0.77	77000	10	84562	7562
85	Mysore	Mysore	Hunsur	50,865	0.41	41000	3	24954	-16046
86	Mysore	Mysore	Nanjangud	50,598	0.38	38000	2	13274	-24726
87	Mysore	Mysore	Krishnarajanagara	35,805	0.15	15000	2.5	6330	-8670
88	Mysore	Mysore	Bannur	21,896	0.09	9000	1.5	2686	-6314
89	Mysore	Mysore	Hootagalli	56,867	0.02	2000	1	3477	1477
90	Mysore	Mysore	Sri Rampura	11,234	0	0	0.5	0	0
91	Mysore	Mysore	Bogadi	19,922	0	0	2	4250	4250
92	Mysore	Mysore	Mysore	9,20,550	3.08	308000	21	600948	292948
93	Mysore	Udupi	Karkal	25,800	0.02	2000	0.2	21154	19154
94	Mysore	Udupi	Udupi	1,44,960	1.2	120000	4	134067	14067
95	Kalburgi	Bellary	Siruguppa	52,492	0.34	34000	2	20678	-13322
96	Kalburgi	Bellary	Kampli	39,307	0.14	14000	1	17636	3636
97	Kalburgi	Bellary	Tekkalakote	26,224	0.08	8000	0.5	3843	-4157
98	Kalburgi	Bellary	Bellary	4,10,445	3.92	392000	13.5	266214	-125786
99	Kalburgi	Bidar	Basavakalyan	69,717	0.55	55000	9.28	55000	0
100	Kalburgi	Bidar	Homnabad	44,483	0.15	15000	2	15447	447
101	Kalburgi	Bidar	Bhalki	40,333	0.3	30000	1	28200	-1800
102	Kalburgi	Bidar	Chitgoppa	25,298	0.01	1000	0.9	14242	13242
103	Kalburgi	Bidar	Aurad	19,849	0.09	9000	2	11008	2008

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
104	Kalburgi	Bidar	Bidar	2,16,020	0.65	65000	24.18	84167	19167
105	Kalburgi	Kalaburagi	Shahabad	47,582	0.9	90000	1.02	9264	-80736
106	Kalburgi	Kalaburagi	Aland	42,371	0.9	90000	1.02	18283	-71717
107	Kalburgi	Kalaburagi	Sedam	39,341	0.86	86000	1.2	14063	-71937
108	Kalburgi	Kalaburagi	Wadi	37,988	0.12	12000	0.98	8626	-3374
109	Kalburgi	Kalaburagi	Chitapur	31,299	0.25	25000	1.02	10219	-14781
110	Kalburgi	Kalaburagi	Afzalpur	27,088	0.06	6000	0.8	44066	38066
111	Kalburgi	Kalaburagi	Jevargi	25,686	0.15	15000	1.02	9315	-5685
112	Kalburgi	Kalaburagi	Chincholi	20,897	0.09	9000	1.02	16895	7895
113	Kalburgi	Kalaburagi	Gulbarga	5,43,147	3.13	313000	28.19	309189	-3811
114	Kalburgi	Koppal	Koppal	70,698	0.85	85000	6	84800	-200
115	Kalburgi	Koppal	Kushtagi	24,878	0.15	15000	1	9880	-5120
116	Kalburgi	Koppal	Yelbarga	14,814	0.2	20000	1	8056	-11944
117	Kalburgi	Koppal	Bhagyanagar	18,988	0.16	16000	1	15549	-451
118	Kalburgi	Koppal	Kanakagiri	16,938	0.01	1000	1	3760	2760
119	Kalburgi	Koppal	Kukanooru	18,033	0.01	1000	1	6646	5646
120	Kalburgi	Koppal	Tavaragera	17,510	0.01	1000	1	2215	1215
121	Kalburgi	Koppal	Kaaratagi	29,999	0.17	17000	1	9624	-7376
122	Kalburgi	Koppal	Gangawati	1,14,642	0.58	58000	2	44723	-13277
123	Kalburgi	Raichur	Sindhnur	75,837	0.2	20000	4	52500	32500
124	Kalburgi	Raichur	Manvi	46,465	0.2	20000	2	11890	-8110
125	Kalburgi	Raichur	Lingsugur	35,411	0.2	20000	2	15373	-4627
126	Kalburgi	Raichur	Devadurga	28,929	0.1	10000	3	9050	-950
127	Kalburgi	Raichur	Mudgal	22,731	0.1	10000	2	9012	-988
128	Kalburgi	Raichur	Raichur	2,34,073	0.8	80000	32	63252	-16748
129	Kalburgi	Vijanagara	Hoovina Hadagalli	27,967	0.25	25000	4	24793	-207
130	Kalburgi	Vijanagara	Kudligi	26,680	0.05	5000	2.25	21059	16059
131	Kalburgi	Vijanagara	Kamalapuram	25,552	0.09	9000	1.25	24794	15794
132	Kalburgi	Vijanagara	Hagaribommanahalli	40,743	0.01	1000	4	25072	24072
133	Kalburgi	Vijanagara	Hospet	2,06,167	0.35	35000	11	25217	-9783
134	Kalburgi	Yadgir	Yadgir	74,294	0.04	4000	3	69070	65070

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
135	Kalburgi	Yadgir	Shahpur	53,366	0.02	2000	1.5	12451	10451
136	Kalburgi	Yadgir	Shorapur	51,398	0.03	3000	2.5	11952	8952
137	Kalburgi	Yadgir	Gurmatkal	20,614	0.16	16000	2	15385	-615
138	Belagavi	Bagalkote	Rabkavi Banhatti	77,004	0.16	16000	6.1	0	-16000
139	Belagavi	Bagalkote	Jamkhandi	68,938	0.31	31000	7	27218	-3782
140	Belagavi	Bagalkote	Ilkal	60,242	0.33	33000	4	30326	-2674
141	Belagavi	Bagalkote	Mudhol	52,199	0.14	14000	4	5000	-9000
142	Belagavi	Bagalkote	Mahalingpur	36,055	0.15	15000	3	15000	0
143	Belagavi	Bagalkote	Guledgudda	33,382	0.1	10000	1.5	10000	0
144	Belagavi	Bagalkote	Badami	30,943	0.21	21000	9	2180	-18820
145	Belagavi	Bagalkote	Terdal	26,088	0.05	5000	2	6053	1053
146	Belagavi	Bagalkote	Kerur	19,731	0.03	3000	1	3000	0
147	Belagavi	Bagalkote	Bilgi	17,792	0.01	1000	1	1000	0
148	Belagavi	Bagalkote	Belagali	17,460	0.01	1000	1	0	-1000
149	Belagavi	Bagalkote	Bagalkot	1,11,933	0.4	40000	4	35487	-4513
150	Belagavi	Belagavi	Gokak	79,121	0.15	15000	4	16920	1920
151	Belagavi	Belagavi	Nipani	62,865	0.28	28000	6	15985	-12015
152	Belagavi	Belagavi	Bail Hongal	49,182	0.14	14000	3.5	5500	-8500
153	Belagavi	Belagavi	Athni	47,842	0.21	21000	4	16800	-4200
154	Belagavi	Belagavi	Saundatti-Yellamma	41,215	0.11	11000	2.9	4302	-6698
155	Belagavi	Belagavi	Chikodi	38,307	0.11	11000	2.9	14734	3734
156	Belagavi	Belagavi	Sankeshwar	34,637	0.33	33000	4	35116	2116
157	Belagavi	Belagavi	Mudalgi	29,128	0.05	5000	2	5000	0
158	Belagavi	Belagavi	Sadalgi	23,790	0.06	6000	3	11143	5143
159	Belagavi	Belagavi	Kudchi	23,154	0.09	9000	3	5740	-3260
160	Belagavi	Belagavi	Hukeri	22,988	0.05	5000	2	3848	-1152
161	Belagavi	Belagavi	Konnur	19,386	0.05	5000	2	0	-5000
162	Belagavi	Belagavi	Khanapur	19,309	0.14	14000	8.6	14000	0
163	Belagavi	Belagavi	Manuvalli	23,152	0.02	2000	0.2	3600	1600
164	Belagavi	Belagavi	Belgaum	4,90,045	3	300000	11.5	300000	0
165	Belagavi	Dharwad	Annigeri	28,267	0.12	12000	3	12000	0
166	Belagavi	Dharwad	Navalgund	24,613	0.18	18000	3.5	18000	0

Sl. NO	Division	District	Name of the ULB	Population 2011	Quantity of Legacy Waste (in Lakh MT)	Quantity of Legacy Waste as per action plan (in MT)	Extent of dumpsite (in Acres)	Actual Quantity of Legacy waste (Tons)	Difference in Quantity (Tons)
167	Belagavi	Dharwad	Kundgol	18,726	0.05	5000	1.5	5000	0
168	Belagavi	Dharwad	Alnavar	17,228	0.11	11000	2	11000	0
169	Belagavi	Dharwad	Kalghatgi	16,917	0.07	7000	2	7000	0
170	Belagavi	Dharwad	Hubli-Dharwad	9,43,788	4.8	480000	35.15	479930	-70
171	Belagavi	Gadag	Lakshmeshwar	36,754	0.3	30000	2	15323	-14677
172	Belagavi	Gadag	Nargund	36,291	0.04	4000	2	25243	21243
173	Belagavi	Gadag	Gajendragarh	32,359	0.35	35000	2	32185	-2815
174	Belagavi	Gadag	Ron	23,311	0.3	30000	2	4235	-25765
175	Belagavi	Gadag	Shirhatti	17,610	0.2	20000	1	4288	-15712
176	Belagavi	Gadag	Naregal	16,690	0.2	20000	1	16909	-3091
177	Belagavi	Gadag	Gadag-Betigeri	1,72,612	0.22	22000	25	81116	59116
178	Belagavi	Haveri	Haveri	67,102	0.38	38000	6	41364	3364
179	Belagavi	Haveri	Savanur	40,567	0.07	7000	3.5	20023	13023
180	Belagavi	Haveri	Byadgi	30,014	0.14	14000	3	14077	77
181	Belagavi	Haveri	Shiggaon	28,207	0.14	14000	3	14002	2
182	Belagavi	Haveri	Hangal	28,159	0.18	18000	3.4	26068	8068
183	Belagavi	Haveri	Bankapura	22,529	0.03	3000	1	3397	397
184	Belagavi	Haveri	Hirekerur	19,191	0.09	9000	4	3360	-5640
185	Belagavi	Haveri	Ranebennur	1,06,406	0.7	70000	15	62753	-7247
186	Belagavi	Uttra kananda	Sirsi	62,882	0.94	94000	8.5	98323	4323
187	Belagavi	Uttra kananda	Yellapur	20,452	0.1	10000	1.5	26749	16749
188	Belagavi	Uttra kananda	Mundgod	18,866	0.01	1000	1	11322	10322
189	Belagavi	Uttra kananda	Siddapur	14,204	0	0	3.12	11485	11485
190	Belagavi	Vijapura	Indi	38,217	0.29	29000	3.5	31648	2648
191	Belagavi	Vijapura	Sindgi	37,226	0.19	19000	5	23523	4523
192	Belagavi	Vijapura	Muddebihal	34,217	0.26	26000	5	30158	4158
193	Belagavi	Vijapura	Basavana Bagevadi	33,198	0.2	20000	7	23391	3391
194	Belagavi	Vijapura	Talikota	31,693	0.2	20000	5	21424	1424
195	Belagavi	Vijapura	Bijapur	3,27,427	0.8	80000	32.32	80000	0
Total				**5,803,362**	**82**	**8,219,000**	**936**	**7,457,746**	**-761,254**

In view of the above, Director DMA sought approval of the Committee to revise the quantity of legacy waste for 195 ULBs from 82,19,000 tons to 74,57,746 tons.

Decision: **The committee approved the revised quantity of 74,57,746 MT of Legacy Waste in 195 ULBs (excluding BBMP)**

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Agenda No. 4: Ratification of Legacy Waste Management DPRs submitted by 74 ULBs as approved in State Level Advisory Committee (SLAC)

The Director, DMA informed the Committee that State Level Advisory Committee meeting was held on 22.05.2023 to discuss and approve Legacy Waste Management DPRs of 74 ULBs. DPRs of these 74 ULBs were approved in the SLAC meeting as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The ULB wise details are provided in the following table:

District wise list of ULBs approved in SLAC (Date of approval: 22-05-2023)					
Sl no	**Name of the District**	**Name of the ULB**	**Type of the ULB**	**Quantity in tons**	**Total Project Cost in lakhs**
1	Bidar	Basavakalyan	CMC	55,000	349.08
2	Bidar	Bidar	CMC	84167	546.3
3	Shivamogga	Bhadravathi	CMC	93504	825.33
4	Uttara Kannada	Sirsi	CMC	98323	708.21
5	Bidar	Balki	TMC	28200	193.3
6	Mandya	Malavali	TMC	23779	220.03
7	Mandya	Maddur	TMC	23596	206.38
8	Bagalkote	Bagalakote	CMC	35,487	199.5
9	Doddaballapur	Doddaballapur	CMC	46482	356.84
10	Chikkaballapur	Chikkaballapur	CMC	48,871	363.25
11	Chikkaballapur	Chintamani	CMC	46,804	334
12	Chikkaballapur	Sidlagattha	TMC	24,633	185.17
13	Gadag-Betageri	Gadag-Betageri	CMC	81116	540.15
14	Gadag	Naragund	TMC	25,243	157.16
15	Shivamogga	Sagar	CMC	30043	249.12
16	Chamarajanagar	Chamarajanagar	CMC	21528	157.61
17	Chamarajanagar	Gundlapete	TMC	15,456	124.3
18	Chamarajanagar	Kolegalla	CMC	27681	214.99
19	Hassan	Hassan	CMC	141616	1187.95
20	Mandya	Mandya	CMC	84562	614.23
21	Hassan	Arasikere	CMC	69,315	543.95
22	Hassan	Channarayanapatna	TMC	77118	573.05
23	Kalaburagi	Afzalpur	TMC	44,066	269.95

24	Chitradurga	Chitradurga	CMC	89063	763.04
25	Vijayanagara	Hoovina Hadagali	TMC	24793	204.8
26	Vijaypura	Muddebihala	TMC	30158	198.49
27	Chikkaballapur	Gouribidanur	CMC	20430	159.74
28	Vijaypura	Basavana Bagewadi	TMC	23391	154.79
29	Kolar	Mulabagilu	CMC	38292	270.25
30	Udupi	Karkala	TMC	21154	189.71
31	Kolar	Malur	TMC	20724	159.29
32	Chitradurga	Challakere	CMC	34000	285.53
33	Chitradurga	Hiriyuru	CMC	24000	224.52
34	Tumkuru	Sira	CMC	41254	306.07
35	Tumkuru	Madhugiri	TMC	20651	172.48
36	Vijanagara	Kudligi	TP	21059	155.72
37	Vijaynagara	Hagaribommanahalli	TMC	25072	186.8
38	Kalaburagi	Kamalapura	TMC	24794	174.77
39	Vijaynagara	Kotturu	TP	20461	152.99
40	Vijaynagara	Hospete	CMC	25217	180.78
41	Gadag	Gajendragada	TMC	32185	199.89
42	Tumkuru	Kunigal	TMC	21123	178.88
43	Chikkamagaluru	Chikkamagaluru	CMC	53349	491.17
44	Haveri	Haveri	CMC	41364	300.4
45	Kolar	Kolar	CMC	45914	330.82
46	Chikkaballapur	Bagepalli	TMC	22736	147.46
47	Raichur	Gangavathi	CMC	44723	300.82
48	Yadgir	Yadgir	CMC	69070	380.72
49	Haveri	Rannebennur	CMC	62753	481.29
50	Vijaypura	Indi	TMC	31,648	224.62
51	Tumkur	Pavgada	TMC	20066.4	148.33
52	Dakshina Kannada	Puttur	TMC	36,775	342.16
53	Vijaypura	Sindhagi	TMC	23,523	163.18
54	Chikkamagaluru	Tarikere	TMC	34,082	312.17
55	Uttara kannada	Yallapur	TP	26749	198.32
56	Kolar	Bangarpet	TMC	31299	233.53
57	Bagalkote	Ilkal	CMC	30326	201.33
58	Bagalkote	Jhamkandi	CMC	27,218	143.12
59	Hassan	Sakleshpura	TMC	35371	298.59
60	Raichur	Sindhanur	CMC	52,500	369.65
61	Davanagere	Harihara	CMC	27,210	215.68
62	Raichur	Raichur	CMC	63,252	395.78
63	Koppala	Koppala	CMC	84,800	564.08
64	Haveri	Savnur	TMC	20,023	142.94

65	Kolar	Robertsonpet	CMC	45,200	337.33
66	Udupi	Udupi	CMC	134067	1284.12
67	Uttara kannada	Bhatkal	TMC	22072	211.09
68	Haveri	Hanagal	TMC	26068	191.5
69	Kodagu	Kushalanagara	TP	41014	322.19
70	Mysore	Hunsur	CMC	24954	202.87
71	Madikeri	Madikeri	CMC	76636	669.31
72	Belagavi	Sankeshwar	TMC	35116	218.24
73	Vijayapura	Talikote	TMC	21424	142.92
74	Vijayanagara	Harapanahalli	TMC	29835	195.12
			Total	**3125548.4**	**23599.24**

In view of the above, Director, DMA sought approval of the committee for tendering of all the 74 DPRs approved under the SLAC and SLTC meeting.

Decision: **The committee ratified the approval of Legacy Waste Management DPRs by SLAC and SLTC.**

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Agenda No. 5: Discussion on Legacy waste management DPRs submitted by BBMP - Mandur Phase-II

Director DMA informed the committee about the legacy waste management DPR of Mandur-II submitted by Bruhat Bengaluru Mahanagara Palike. Special Commissioner, SWM BBMP further elaborated on the salient features of Legacy Waste Management Project Mandur Phase-II, which is provided as under:

Quantity and Quality Parameters:

Sl.No	Particular	Details
1	**Total Quantity of legacy waste in volume**	**12,57,519.191 cum**
2	**Density of legacy waste as per analysis**	**0.88 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	11,06,617 Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustible fractions whichare non-recyclable and soiled out)	28% (3,09,853 Tons)
b	Bio-earth / Bio-soil	55% (6,08,639Tons)
c	Recyclables	1% (11,066 Tons)
d	Inert (stones, glass, etc.)	16% (1,77,059 Tons)
5	Distance from SWM site to WTE Plant at Bidadi	70 Km

Overall Project Cost Estimation:

Sl.No	Particular	As per standards followed for other cities as approved in SHPC (Amount in Lakhs)	Estimate Amount in Lakhs (As per BBMP Proposed)	As per DMA - Amount in Lakhs (revised as per SLTC discussions)
A	**Operational Cost**			
1	Cost of Infrastructure including civil works	758.13	758.13	758.13
2	Processing and Equipment hire Charges	1002.79	1253.48	1002.79
3	Power Charges	443.20	554.00	443.20
4	Vehicle hire charges	2441.75	4167.79	3789.39
5	Bio-culture and Leachate management system	167.87	167.87	167.87
6	Labor Cost	805.13	1006.42	805.13
7	Other Costs	52.83	61.70	52.83
8	Revenue from recyclables	-309.85	0.00	-309.85
	Total	**5360.82**	**7,969.39**	**6,709.50**
	Add GST 18% for item No 1,2,3,4,5 and 7	875.8	1253.33	1118.56
	Total Operational Cost:	**6236.62**	**9222.72**	**7828.06**
B	**Transportation Cost**			
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest WTE Plant located at Bidadi)	884.94	1,769.88	884.94
2	Inert Transportation Cost (Distance to Mittaganahalli Landfill Site)	146.89	288.99	146.89
3	Bio soil Transportation Cost (Distance considered 10KM radius around the landfill site)	301.74	301.74	301.74
	Total	1333.57	2,360.61	1,333.57
	Add GST 18%	240.04	424.91	240.04
	Total Operational Cost:	**1573.61**	**2785.52**	**1573.61**
C	**Total Project Cost Rs. In Lakhs**	**7811.45**	**12,008.24**	**9,401.67**
D	**Quantity of Legacy Waste**	**11,06,617**	**1,106,617.00**	**1,106,617.00**
E	**Total Cost / ton**	**705.89**	**1,085.13**	**849.59**
F	**Breakup of Cost/ ton**			
1	Total Project Cost Rs. In Lakhs for 1106617 Tons	7811.45	12008.24	9401.67
2	Onsite Processing cost per ton with GST	563.69	833.42	707.39
3	Transportation cost of RDF per ton with GST	94.36	188.72	94.36
4	Transportation cost of Inert per ton with GST	15.66	30.82	15.66

5	Transportation cost of Bio earth per ton with GST	32.17	32.17	32.17
6	**Total cost of remediation per Ton**	**705.89**	**1085.13**	**849.59**

Discussion:
The Special Commissioner, SWM BBMP also informed the committee on the rationale for difference in cost as per BBMP and DMA standards, which is provided as under:

1. BBMP estimates consider an efficiency of 80% for machineries and vehicles, however the same is not allowed as per PWD standards.
2. Cost of transportation of end products considered by BBMP was two-way transportation, which is not allowed as per PWD standards. Hence, the revision is done considering one way transportation of the cost.
3. Revenue by the sale of recyclables is not considered by BBMP, however recyclable portions of legacy waste like metals which are retained has to be taken into consideration. Hence, revision is done with consideration of recyclable value.
4. In Mandur, the height of legacy waste heap as per the DPR is around 18m to 20m. Considering the complexity involved in excavation an additional excavator and tipper are provided and estimates are revised accordingly.

Chairman SHPC enquired about the operationalization of Bidadi Plant, wherein the Special Commissioner, SWM, BBMP informed that the Bidadi plant will be fully operational from October 2023 with 600 TPD of RDF intake every day.

Secretary, UDD insisted the Special Commissioner BBMP(SWM) and CEO BSWML to incorporate all the observations made vide DMA letter no 307892/DMA/SWM/SBM/16/2023 Dated 25-08-2023, and also informed to check with heavy metal concentrations in Bio-soil before selling to farmers.

In view of the above, Director DMA and Special Commissioner BBMP sought approval of Mandur Phase II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59.

Decision: **The committee approved Mandur Phase II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59.**

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Agenda No. 6: Discussion on Legacy waste management DPRs submitted by BBMP - Mavalipura

Director DMA also informed the committee about the legacy waste management DPR of Mavalipura submitted by Bruhat Bengaluru Mahanagara Palike. Special Commissioner, SWM BBMP further elaborated on the salient features of Legacy Waste Management Project Mavalipura, which is provided as under:

Quantity and Quality Parameters:

Sl.No	Particular	Details
1	**Total Quantity of legacy waste in volume**	**408432 cum**
2	**Density of legacy waste as per analysis**	**0.80 Tonne/cum**
3	Total quantity of Legacy Waste to be cleared	3,26,746Tons
4	Physical Analysis Result	
a	RDF (HVP, LVP, MLPs, cloths, paper, cardboard, wood etc. and other items which are combustible fractions whichare non-recyclable and soiled out)	26% (84,959 Tons)
b	Bio-earth / Bio-soil	55% (1,79,710Tons)
c	Recyclables	1% (3,267 Tons)
d	Inert (stones, glass, etc.)	18% (58,814Tons)
5	Distance from SWM site to WTE plant Bidadi	(70 Km)

Overall Project Cost Estimation:

Sl.No	Particular	As per standards followed for other cities as approved in SHPC (Amount in Lakhs)	Estimate Amount in Lakhs (As per BBMP Proposed)	Amount in Lakhs as per DMA (revised as per SLTC discussions)
A	**Operational Cost**			
1	Cost of Infrastructure including civil works	326.78	326.78	326.78
2	Processing and Equipment hire Charges	296.09	370.11	296.09
3	Power Charges	130.86	163.58	130.86
4	Vehicle hire charges	720.97	1230.61	1118.88
5	Bio-culture and Leachate management system	52.42	52.42	52.42
6	Labor Cost	237.73	297.16	237.73
7	Other Costs	22.77	24.89	22.27
8	Revenue from recyclables	-91.49	0.00	-91.49
	Total	**1,695.63**	**2,465.55**	**2,093.54**
	Add GST 18% for item No 1,2,3,4,5 and 7	278.89	390.31	350.51
	Total Operational Cost:	**1974.52**	**2855.86**	**2444.05**
B	**Transportation Cost**			
1	RDF Transportaion Cost (as per the actual distance from SWM site to nearest Cement Factory)	173.31	346.61	173.31
2	Inert Transportation Cost (with in the landfill site)	57.21	110.90	57.21
3	Bio soil Transportation Cost (within the landfill site)	89.09	89.09	89.09
	Total	319.61	546.60	319.61
	Add GST 18%	57.53	98.39	57.53
	Total Operational Cost:	**377.14**	**644.99**	**377.14**

C	**Total Project Cost Rs. In Lakhs**	**2351.66**	**3,500.85**	**2,821.19**
D	**Quantity of Legacy Waste**	**3,26,746.00**	**326,746.00**	**326,746.00**
E	**Total Cost / ton**	**719.72**	**1,071.43**	**863.42**
F	**Breakup of Cost/ ton**			
1	Total Project Cost Rs. In Lakhs for 326746 Tons	2351.66	3500.85	2821.19
2	Onsite Processing cost per ton with GST	604.30	874.03	748.00
3	Transportation cost of RDF per ton with GST	62.59	125.17	62.59
4	Transportation cost of Inert per ton with GST	20.66	40.05	20.66
5	Transportation cost of Bio earth per ton with GST	32.17	32.17	32.17
6	Total cost of remediation per Ton	719.72	1071.42	863.42

Discussion:

The Special Commissioner, SWM BBMP also informed the committee on the rationale for difference in cost as per BBMP and DMA standards, which is provided as under:

1. BBMP estimates consider an efficiency of 80% for machineries and vehicles, however the same is not allowed as per PWD standards.
2. Cost of transportation of end products considered by BBMP was two-way transportation, which is not allowed as per PWD standards. Hence, the revision is done considering one way transportation of the cost.
3. Revenue by the sale of recyclables is not considered by BBMP, however recyclable portions of legacy waste like metals which are retained has to be taken into consideration. Hence, revision is done with consideration of recyclable value.
4. In Mavalipura, the height of legacy waste heap as per the DPR is around 20m to 22m. Considering the complexity involved in excavation an additional excavator and tipper are provided and estimates are revised accordingly.

Secretary, UDD insisted the Special Commissioner(SWM) BBMP and CEO BSWML to incorporate all the observations made vide DMA letter no 307892/DMA/SWM/SBM/16/2023 Dated 25-08-2023, and also informed to check with heavy metal concentrations in Bio-soil before selling to farmers.

In view of the above, Director DMA and Special Commissioner(SWM) BBMP sought approval of Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42.

Decision: **The committee approved Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42.**

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Agenda No. 7: Approval of Legacy waste Management DPR of Udupi CMC

Director, DMA informed the Committee about the Legacy Waste Management DPR of Udupi CMC and explained that Udupi ULB has conducted volume estimation through Total Station Survey, physical analysis, and chemical analysis of the legacy waste at Alevuru village dumpsite. Based on the volume estimation and analysis of the waste, DPR has been prepared by Udupi CMC. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. Director, DMA explained the salient features of Udupi CMC, Legacy Waste Management DPR, which is provided as under:

S.N.	Project Details	Units
1	ULB Name	Udupi CMC
2	Total area of the site	20 acres
3	The total area, waste dumped at the site	3 acres
4	The quantity of the waste proposed to be taken up	134067 Tones
5	Composition of waste	RDF - 22%, Inert – 18%, Bio Soil – 58%, Recyclables -2%.
6	Timeline for Project completion	65.11 Months

Cost Estimation Details:

Sl.No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	4.95
2	Processing and Equipment Procurement Cost	267.83
3	Power Charges	53.69
4	Vehicle hire charges	270.81
5	Bio culture and Leachate management system	19.76
6	Labor Cost	85.75
7	Other Costs	5.97
8	Revenue from recyclables	-172.95
	Total	**535.81**
	Add GST 18% for item No 1,3,4,5,7 and 8	88.28
	Total Operational Cost:	**624.09**
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	**541.52**
2	Inert Transportation Cost (with in the landfill site)	**10.12**
3	Bio soil Transportation Cost (within the landfill site)	**7.71**
	Total	**559.35**
	Add GST 18%	100.68

	Total Operational Cost:	**660.03**
C	**Total Project Cost (without deducting revenues) Rs. In Lakhs**	**1,284.12**
	Total Project cost (with GST) for 1,34,067 Tonnes	1284.12
	Per ton Processing cost with GST	465.51
	Per ton of Transportation cost of RDF with GST	476.62
	Per ton Transportation cost of Inert with GST	8.91
	Per ton Transportation cost of Bio earth with GST	6.79

G	**Funding pattern**	**Amount in Lakhs**
1	Total Project cost (inclusive of GST)	1284.12
2.	Total Project Cost as per MoHUA approved action plan	660
2	Funding from GoI from SBM 2.0 i.e., 33 % of project cost	423.76
3	Funding from GoK under SBM 2.0 i.e., 22 % of project cost	282.51
3	Balance amount to be borne by Udupi CMC	577.85

Discussions:

During the discussion, the committee enquired about the forward linkages and scientific disposal of RDF and Bio-Soil generated during the processing of the legacy waste. In order to optimize the transportation cost and promote local utilization of RDF and Bio Soil, committee advised on wider publicity of availability of RDF and Bio-soil in the processing site. To this, Secretary-UDD and Director, DMA informed the committee that a similar exercise has been carried out to seek interest of cement industries towards uptake of RDF.

The committee also suggested to explore the possibility of setting up small scale Waste to Energy plant in the SWM processing site in order to avoid the transportation cost of RDF. The same shall also help the ULBs in disposing their RDF generated from fresh waste in longer run. To this, Secretary-UDD instructed Director, DMA to explore possibilities of setting up small scale Waste to Energy plant in ULBs across Karnataka.

In view of the above, Director DMA sought approval of Udupi CMC Legacy Waste Management DPR at a project cost of INR 1284.12 Lakhs

Decision: **The committee approved Legacy Waste Management DPR of Udupi CMC for INR 1284.12 Lakhs**

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Agenda No. 8: Approval of Legacy waste Management DPR of Hassan CMC

Director, DMA informed the Committee about the Legacy Waste Management DPR of Hassan CMC. Director, DMA briefed the committee that estimation of total volume of historic waste disposed in the SWM site of Hassan was conducted by the city council using drone mapping. The total volume of historic waste across the site, based on drone mapping conducted on 23 March 2022, was 1,70,000 Tonnes. Based on the volume estimation and analysis of the waste, DPR has been prepared by Hassan CMC. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. Director, DMA explained the salient features of Hassan CMC, Legacy Waste Management DPR, which is provided as under:

Legacy Waste details:

S.N.	Project Details	Units
1	ULB Name	Hassan
2	Total area of the site	33 acres
3	The total area, waste dumped at the site	15 acres
4	The quantity of the waste proposed to be taken up	141616
5	Composition of waste	RDF – 21.5%, Bio Soil – 65%, Recyclables -1%. Inert – 12.5%,
6	Timeline for Project completion	11.35 Months

Cost Estimation details:

Sl. No	Particular	Amount in Lakhs
A	**Operational Cost**	
1	Cost of Infrastructure including civil works	8.77
2	Processing and Equipment hire Charges	128.33
3	Power Charges	51.69
4	Vehicle hire charges	312.48
5	Bio culture and Leachate management system	21.11
6	Labor Cost	90.55
7	Other Costs	7.14
8	Revenue from recyclables	-39.65
	Total	**580.42**
	Add GST 18% for item No 1,2,3,4,5,7 and 8	97.35
	Total Operational Cost (A)	**677.77**
B	**Transportation Cost**	
1	RDF Transportation Cost (as per the actual distance from SWM site to nearest Cement Factory)	**417.40**
2	Inert Transportation Cost (with in the landfill site)	**5.83**

3	Bio soil Transportation Cost (within the landfill site)	**9.13**
	Total	**432.36**
	Add GST 18%	77.82
	Total Operational Cost (B)	**510.18**
C	**Total Project Cost Rs. In Lakhs**	**1,187.95**
D	**Quantity of Legacy Waste**	**141,616.00**
E	**Total Cost / ton**	**838.85**
F	**Breakup of Cost/ ton**	
1	Total Project Cost Rs. In Lakhs for 141616 Tons	1187.95
2	Onsite Processing cost per ton with GST	478.60
3	Transportation cost of RDF per ton with GST	347.79
4	Transportation cost of Inert per ton with GST	4.86
5	Transportation cost of Bio earth per ton with GST	7.61
6	Total cost of remediation per Ton	838.86

G	**Funding pattern**	**Amount in Lakhs**
1	Total Project cost (inclusive of GST)	1187.95
2	Total project cost as per MoHUA approved action plan	**803.00**
3	Funding from GoI, SBM 2.0 i.e., 33% of MoHUA approved action Plan cost at Rs 550.00 Rs/ton	392.02
4	Funding from Gok under SBM 2.0 i.e.,22 % of MoHUA approved action Plan cost at Rs 550.00 Rs/ton	261.35
5	Balance amount to be borne by Hassan CMC	534.58

In view of the above, Director DMA sought approval of Hassan CMC Legacy Waste Management DPR at a project cost of INR 1187.95 Lakhs

Decision: **The committee approved Legacy Waste Management DPR of Hassan CMC for INR 1187.95 Lakhs**

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(Rajaneesh Goel, I.A.S.)
Additional Chief Secretary to Government
Government of Karnataka and
Chairman of SHPC (SBM-2.0)
Vidhana Soudha, Bengaluru.

Dr Ajay Nagabhushan M.N, I.A.S
Secretary to Government
Urban Development Department
(Municipalities & UDAs)

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Govt. of India

Govt. of Karnataka

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India

Urban Development Department (UDD), Govt. of Karnataka

State Mission Directorate (SBM)

Proceedings
for
5th Meeting of
STATE LEVEL HIGH POWERED COMMITTEE (SHPC)
MEETING UNDER
SWACHH BHARAT MISSION –URBAN 2.0

Date: 03.01.2024, Time: 3:00 pm

Proceedings of the 4th State Level High Powered Committee meeting of Swachh Bharath Mission (Urban)-2.0 held on 03.01.2024 at 3:00 PM, at Room No: 313

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Members Present is enclosed as Annexure

The State Mission Director (SMD), Swachh Bharat Mission-Urban (SBM-U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC (SBM-2.0) and other officers to the 5th State Level High Powered Committee meeting. The SMD, SBM-U briefed about the meeting agenda and the deliberations are stated as under:

Agenda No. 1 – Action Taken Report on 4th SHPC Meeting of Swachh Bharat Mission (Urban) SWM DPR scrutiny held on 28-08-2023

SMD, SBM-U informed the committee that the 4th State Level High Powered Committee (SHPC) meeting was held on 28.08.2023. A total of 14 Agendas were discussed in the last meeting and the action taken points are stated as under:

Sn	Agenda	Decision taken	Action Taken Report
1	Agenda No. 1: Action Taken Report on Agenda Subjects of 3rd SHPC Meeting held on 18.03.2023	The Committee noted the action taken on each of the agenda points of 3rd SHPC meeting held on 18.03.2023	-
2	Agenda No. 2: Status Report of Used Water Management Project	The Committee noted the status Report of Used Water Management Project under SBM (U) 2.0 and NGT Compensation Funds	-
3	Subject No. 2.1: Appointment of KUIDFC as Nodal Agency / Implementing Agency for Used Water Management Component under SBM (U) 2.0 and NGT Compensation Funds	The Committee noted and ratified the action taken in this regard.	Government Order No. UDD 5CSS 2023 dated 19.07.2023 has been issued for appointment of KUIDFC as Nodal Agency / Implementing Agency for Used Water Management Component.
4	Subject No. 2.2: According administrative approval to the DPR and Tender document for appointing of Project Development & Management Consultant (PDMC) for UWM Project.	The Committee noted and ratified the action taken to accord administrative approval to PDMC DPR for 72 Crores and for the tender document.	Tender is called for appointment of PDMC. First tender call was rejected because of single bid and high tender premium. Second call of the tender has been invited

		4547	
			and last date for bid submission is on 17.01.2024.
5	Subject No. 3.1: Approval of revised action plan for Used Water Management Project under SBM (U) 2.0 and NGT Compensation Funds.	The Committee noted and accorded approval for revised action plan for Used Water Management project under SBM (U) 2.0 amounting to Rs 4930.78 Crores and directed KUIDFC to submit the revised action plan to MoHUA for approval	The revised action plan is submitted to MoHUA and NARC meeting is yet to be scheduled by MoHUA.
6	Subject No. 3.2: Approval of action plan for Used Water Management Project under NGT Compensation Funds.	The Committee noted and accorded approval for action plan for Used Water Management project for 1908.83 Crores under NGT Compensation Funds.	As per the GO, DPRs will be prepared after appointment of PDMC.
7	Subject No. 3.3: Approval of Project Implementation Mechanism (PIM) and establishment of Project Management Unit (PMU) and Project Implementation Unit (PIU)	The Committee noted and accorded approval for the said Project Implementation Mechanism (PIM).	Government Order No. UDD 5CSS 2023(P-1) dated 27.11.2023 is issued for the creation of PMU (Project Management Unit) at KUIDFC.
8	Subject No. 4.1: Concurrence of Finance Department for combined action plan under SBM (U) 2.0 and NGT Compensation Funds.	The Committee noted and directed to take up the UWM Projects in a phased manner, subject to availability of non-SBM Funds. The Committee also directed to make sufficient provisions for price escalation and variation while finalizing the DPR. Further, the Committee directed to take up UWM works in DBOT Model only.	KUIDFC noted the directions of the Committee.
9	Agenda No. 3: Approval of revised quantity of Legacy waste reported by the ULBs.	The Committee approved the revised quantity of 74,57,746 MT of legacy waste in 195 ULBs (excluding BBMP).	Out of 195 ULBs, 7 ULBs do not have legacy waste as per the revised legacy waste quantities. The Legacy waste DPRs for all the remaining 188 ULBs have been approved in SLAC and SLTC and these ULBs

			are in different stages of tendering process.
10	Agenda No. 4: Ratification of Legacy Waste Management DPRs submitted by 74 ULBs as approved in State Level Advisory Committee (SLAC).	The Committee ratified the approval of Legacy Waste Management DPRs by SLAC and SLTC.	The total 41 ULBs who have adopted Hire Model in Chikkaballapura, Chitradurga, Kolar, Shivamogga, Chamarajanagara, Hassan, Kodagu, Gadag, Haveri, Uttara Kannada, Raichur and Vijayanagar districts, are going for District Level Cluster approach for Legacy Waste Management and all are in tendering stage. The remaining 33 ULBs are going for Standalone tendering model for LWM.
11	Agenda No. 5: Discussion on Legacy waste management DPRs submitted by BBMP - Mandur Phase -II	The Committee approved the Mandur Phase-II Legacy Waste Management DPR at a project cost of INR 9401.67 Lakhs and per ton cost of INR 849.59	The tender document for Legacy waste has been submitted to Tender Scrutiny Committee for approval.
12	Agenda No. 6: Discussion on Legacy waste management DPRs submitted by BBMP - Mavalipura	The Committee approved the Mavalipura Legacy Waste Management DPR at a project cost of INR 2821.19 Lakhs and per ton cost of INR 863.42	BBMP has called tender for Mavalipura Legacy Waste Management Project.
13	Agenda No. 7: Approval of Legacy waste Management DPR of Udupi CMC	The Committee approved the Udupi CMC Legacy Waste Management DPR at a project cost of INR 1284.12 Lakhs	Udupi CMC is in the tender for Legacy waste management project

14	Agenda No. 8: Approval of Legacy waste Management DPR of Hassan CMC	The Committee approved the Hassan CMC Legacy Waste Management DPR at a project cost of INR 1187.95 Lakhs	Hassan CMC has called tender for Legacy waste management project

Agenda No.2 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF)

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
2. SMD also informed the committee that Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
3. The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:
   A. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 3, 5 and 10 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq. Ft
3	880	300	300	150	386	984	3,000
5	1000	327	600	438	965	1370	4,700
10	2250	540	750	855	1,215	1890	7,500

   B. The selection of standard equipment for 3, 5 and 10 TPD Material Recovery Facility designs are explained in below table.

Category	Item	1 &2 TPD	3 TPD	5 TPD	10TPD
Processing Equipment	Mezzanine Conveyor			✓	✓
	Inclined Conveyor			✓	✓
	Flat Belt Conveyor	✓	✓		✓
	Weighing Scale	✓	✓	✓	✓
	Trommel				✓
	Twin Box Baler				✓
	Vertical Single box Baler	✓	✓	✓	✓
Material Handling Equipment	Pallet Truck	✓	✓	✓	✓
	Semi electric Stacker	✓	✓	✓	✓
Safety	Fire Extinguishers and Alarms	✓	✓	✓	✓

C. ULBs which are generating 1&2 TPD of dry waste and are already having an existing shed, have proposed minimal equipment like bailing machine, Pallet truck and sorting conveyor. ULBs which have been newly upgraded to Town Panchayat, have proposed a primary shed and minimal equipment as above.

D. Standard Civil design & estimations and Equipment Specifications have been arrived for 3, 5 and 10 TPD capacities of Material Recovery Facilities. 3 TPD MRF design can accommodate 3 TPD dry waste, 5 TPD MRF Design can accommodate 4,5,6 and 7 TPD of dry waste processing and 10 TPD MRF Design can accommodate 8,9,10,11,12,13 TPD of dry waste processing with additional machineries and manpower.

E. Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

F. The detailed project reports for MRF, prepared by 282 ULBs with quantities ranging from 1 TPD to 13 TPD has been verified at the State Mission Director (SBM-U) office.

G. The overall capacity and costing details of these 282 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Cost (in Crores)	GoI + GoK Share as per SBM 2.0 (in Crores)	ULB Share (in Crores)
282	1329	202.02	93.76	108.26

11. The Team briefed the ULB details of MoHUA approved capacity of MRF along with their cost bifurcation and funding pattern as under:

S. No.	Division Name	District Name	ULB Name	Type	UA approved and Proposed MRF Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1	Bangalore Division	Bengaluru Rural	Bashettihalli	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
2			Devanahalli	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
3			Hosakote	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
4			Nelamangala	CMC	6	4,233,000.00	5,736,694.00	9,969,694.00
5			Vijayapura	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
6		Bengaluru Urban	Anekal	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
7			Attibele	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
8			Bommasandra	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
9			Chandapura	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
10			Chikkabanavara	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
11			Hebbagodi	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
12			Hunasamaranahalli	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
13			Jigani	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
14			Madanayakanahalli	CMC	5	3,527,500.00	11,638,612.00	15,166,112.00
15		Kolar	Bangarapet	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
16			Malur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
17			VemagalKurugal	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
18			Mulabagal	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
19			Srinivaspura	TMC	4	2,822,000.00	6,734,694.00	9,556,694.00
20		Ramanagara	Bidadi	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
21			Channapatna	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00
22			Harohalli	TP	4	2,822,000.00	6,734,694.00	9,556,694.00

23			Kanakapura	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00
24			Magadi	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
25		Tumakuru	Chikkanayakanahalli	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
26			Gubbi	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
27			Huliyaru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
28			Koratagere	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
29			Kunigal	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
30			Madhugiri	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
31			Pavagada	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
32			Sira	CMC	9	6,349,500.00	8,866,612.00	15,216,112.00
33			Tiptur	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
34			Turuvekere	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
35		Chikkaballapura	Bagepalli	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
36			Chikkaballapura	CMC	10	7,055,000.00	8,111,112.00	15,166,112.00
37			Chintamani	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
38			Gowribidanur	CMC	6	4,233,000.00	5,736,694.00	9,969,694.00
39			Sidlaghatta	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00
40			Gudibande	TP	2	1,411,000.00	235,458.00	1,646,458.00
41		Chitradurga	Challkere	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
42			Hiriyur	CMC	9	6,349,500.00	9,866,612.00	16,216,112.00
43			Holalkere	TMC	3	2,116,500.00	-	2,116,500.00
44			Hosadurga	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
45			Molakalmuru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
46			Nayakanahatti	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
47		Davangere	Channagiri	TMC	4	2,822,000.00	1,724,458.00	4,546,458.00
48			Harihar	CMC	13	9,171,500.00	5,994,612.00	15,166,112.00
49			Honnali	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
50			Jagalur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00

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51			Malebennur	TP	4553	2,822,000.00	2,252,694.00	5,074,694.00
52			Niymathi	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
53		Shivamogga	Anavatti	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
54			Holehonnuru	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
55			Sagar	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
56			Shikaripura	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
57			Shiralakoppa	TMC	3	2,116,500.00	3,329,958.00	5,446,458.00
58			Thirthahalli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
59			Soraba	TMC	2	1,411,000.00	1,135,458.00	2,546,458.00
60			Jog Kargal	TP	2	1,411,000.00	235,458.00	1,646,458.00
61			Hosanagara	TP	1	705,500.00	1,369,194.00	2,074,694.00
62	Mysuru Division	Chikkamagaluru	Ajjampura	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
63			Birur	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
64			Kadur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
65			Tarikere	TMC	6	4,233,000.00	4,830,694.00	9,063,694.00
66			Koppa	TP	1	705,500.00	1,380,036.00	2,085,536.00
67			Mudigere	TP	2	1,411,000.00	2,763,694.00	4,174,694.00
68			Narasimharajpura	TP	2	1,411,000.00	1,191,140.00	2,602,140.00
69			Sringeri	TP	1	705,500.00	1,421,363.00	2,126,863.00
70		Dakshina Kannada	Bajape	TP	4	2,822,000.00	7,284,694.00	10,106,694.00
71			Bantwal	TMC	6	4,233,000.00	7,463,694.00	11,696,694.00
72			Kadaba	TP	2	1,411,000.00	1,180,458.00	2,591,458.00
73			Kinnigoli	TP	3	2,116,500.00	3,679,958.00	5,796,458.00
74			Kotekar	TP	3	2,116,500.00	-	2,116,500.00
75			Moodabidare	TMC	5	3,527,500.00	10,049,733.00	13,577,233.00
76			Mulki	TP	3	2,116,500.00	3,679,958.00	5,796,458.00
77			Puttur	CMC	8	5,644,000.00	10,322,112.00	15,966,112.00
78			Someshwara	TMC	4	2,822,000.00	7,284,694.00	10,106,694.00

79			Sullia	TP	4554	2,116,500.00	3,679,958.00	5,796,458.00
80			Ullala	CMC	8	5,644,000.00	10,122,112.00	15,766,112.00
81			Vitla	TP	3	2,116,500.00	3,679,958.00	5,796,458.00
82			Belthangadi	TP	2	1,411,000.00	235,458.00	1,646,458.00
83		Hassan	Arasikere	CMC	8	5,644,000.00	6,227,662.00	11,871,662.00
84			Arkalgudu	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
85			Belur	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
86			Channarayapatna	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
87			Holenarsipura	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
88			Sakaleshpura	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
89			Alur	TP	1	705,500.00	1,369,194.00	2,074,694.00
90		Kodagu	Kushalnagara	TP	3	2,116,500.00	2,958,194.00	5,074,694.00
91			Madikeri	CMC	5	3,527,500.00	6,842,194.00	10,369,694.00
92			Virajpet	TMC	3	2,116,500.00	3,258,194.00	5,374,694.00
93			Somvarpet	TP	1	705,500.00	940,958.00	1,646,458.00
94		Udupi	Bainduru	TP	4	2,822,000.00	7,334,694.00	10,156,694.00
95			Karkala	TMC	4	2,822,000.00	-	2,822,000.00
96			Kaup	TMC	4	2,822,000.00	152,694.00	2,974,694.00
97			Kundapur	TMC	5	3,527,500.00	7,042,194.00	10,569,694.00
98			Saligram	TP	3	2,116,500.00	13,875.00	2,130,375.00
99		Mysuru	Bannur	TMC	4	2,822,000.00	4,194.00	2,826,194.00
100			Bogadi	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
101			H.D. Kote	TMC	3	2,116,500.00	3,429,958.00	5,546,458.00
102			Hootagalli	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
103			Hunsur	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00
104			K.R.Nagar	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
105			Kadakola	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
106			Nanjangudu	CMC	8	5,644,000.00	9,522,112.00	15,166,112.00

107			Periyapatna	TMC		2,116,500.00	2,058,194.00	4,174,694.00
108			Rammanahalli	TP	5	3,527,500.00	6,442,194.00	9,969,694.00
109			Srirampura	TP	2	1,411,000.00	2,763,694.00	4,174,694.00
110			Saragur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00
111			T Narasipura	TMC	2	1,411,000.00	2,663,694.00	4,074,694.00
112		Chamaraja nagara	Chamarajanagara	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00
113			Gundlupete	TMC	5	3,527,500.00	6,442,194.00	9,969,694.00
114			Kollegal	CMC	9	6,349,500.00	8,816,612.00	15,166,112.00
115			Hanur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00
116			Yelandur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00
117		Mandya	Belluru	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
118			K.R. Pet	TMC	4	2,822,000.00	-	2,822,000.00
119			Maddur	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
120			Malavalli	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
121			Nagamangala	TMC	3	2,116,500.00	449,458.00	2,565,958.00
122			Pandavapura	TMC	4	2,822,000.00	-	2,822,000.00
123			Shrirangapattana	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
124	Belgaum Division	Haveri	Bankapur	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
125			Byadagi	TMC	5	3,527,500.00	625,958.00	4,153,458.00
126			Guttal	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
127			Hanagal	TMC	5	3,527,500.00	1,647,194.00	5,174,694.00
128			Haveri	CMC	10	7,055,000.00	8,111,112.00	15,166,112.00
129			Hirekerur	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
130			Rattihalli	TP	3	2,116,500.00	3,428,958.00	5,545,458.00
131			Savanur	TMC	6	4,233,000.00	941,694.00	5,174,694.00
132			Shiggaon	TMC	5	3,527,500.00	6,029,194.00	9,556,694.00
133		Bagalkote	Aminagad	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
134			Badami	TMC	5	3,527,500.00	1,625,958.00	5,153,458.00

135			Belagali	TP	4556	2,116,500.00	3,529,958.00	5,646,458.00
136			Bilagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
137			Guledagudda	TMC	5	3,527,500.00	625,958.00	4,153,458.00
138			Hungund	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
139			Ilkal	CMC	9	6,349,500.00	3,620,194.00	9,969,694.00
140			Jamakhandi	CMC	11	7,760,500.00	2,209,194.00	9,969,694.00
141			Kamatagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
142			Kerur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
143			Lokapura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
144			Mahalingapura	TMC	6	4,233,000.00	920,458.00	5,153,458.00
145			Mudhol	CMC	8	5,644,000.00	4,325,694.00	9,969,694.00
146			RabkaviBanahatti	CMC	12	8,466,000.00	1,503,694.00	9,969,694.00
147			Shiruru	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
148			Terdal	TMC	4	2,822,000.00	2,231,458.00	5,053,458.00
149		Dharwada	Alnavara	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
150			Annigeri	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
151			Kalaghatagi	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
152			Kundgol	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
153			Navalgund	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
154		Gadaga	Gajendragad	TMC	5	3,527,500.00	1,118,958.00	4,646,458.00
155			Lakshmeshwara	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
156			Mulagunda	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
157			Mundargi	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
158			Naragunda	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
159			Naregal	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
160			Rona	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
161			Shirahatti	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
162		Uttara Kannada	Ankola	TMC	4	2,822,000.00	2,024,458.00	4,846,458.00

163			Bhatkal	TMC	5	3,527,500.00	6,388,820.00	15,866,112.00
164			Jali	TP	3	2,116,500.00	3,833,292.00	
165			Haliyala	TMC	4	2,822,000.00	684,694.00	3,506,694.00
166			Honavara	TP	3	2,116,500.00	2,629,958.00	4,746,458.00
167			Dandeli	CMC	8	5,644,000.00	9,572,112.00	15,216,112.00
168			Karwar	CMC	12	8,466,000.00	6,305,662.00	14,771,662.00
169			Kumta	TMC	6	4,233,000.00	6,056,694.00	10,289,694.00
170			Manki	TP	3	2,116,500.00	3,579,958.00	5,696,458.00
171			Mundgod	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
172			Siddapura	TP	3	2,116,500.00	2,629,958.00	4,746,458.00
173			Sirsi	CMC	10	7,055,000.00	10,816,662.00	17,871,662.00
174			Yellapura	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
175		Vijayapura	Almel	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
176			Babaleshwara	TP	2	1,411,000.00	2,763,694.00	4,174,694.00
177			BasavanaBagevadi	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
178			Chadchana	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
179			Devarahipparagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
180			Indi	TMC	6	4,233,000.00	1,268,458.00	5,501,458.00
181			Kolhar	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
182			Managuli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
183			Muddebihal	TMC	6	4,233,000.00	1,826,458.00	6,059,458.00
184			Nalatawada	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
185			Nidagundi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
186			Sindhagi	TMC	6	4,233,000.00	1,268,458.00	5,501,458.00
187			Talikote	TMC	5	3,527,500.00	1,973,958.00	5,501,458.00
188			Tikota	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
189		Belagavi	Ainapur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00

190			Ankalagi-Akkatangerahaala	TP	4	2,822,000.00	2,724,458.00	5,546,458.00
191			Arabhavi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
192			Athani	TMC	8	5,644,000.00	4,325,694.00	9,969,694.00
193			Bailahongal	TMC	8	5,644,000.00	4,325,694.00	9,969,694.00
194			Boragaon	TP	3	2,116,500.00	2,936,958.00	5,053,458.00
195			Chennamman-kittur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
196			Chikkodi	TMC	6	4,233,000.00	841,694.00	5,074,694.00
197			Chinchali	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
198			Examba	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
199			Gokak	CMC	12	8,466,000.00	6,700,112.00	15,166,112.00
200			Harogeri	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
201			Hukkeri	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00
202			Kaagavaada	TP	3	2,116,500.00	3,528,958.00	5,645,458.00
203			Kabbura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
204			Kalloli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
205			Kankanavadi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
206		Belagavi	Khanapur	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
207			Konnur	TMC	3	2,116,500.00	3,429,958.00	5,546,458.00
208			Kudachi	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
209			M.K Hubballi	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
210			Macche	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
211			Mallapura / Ghataprabha	TMC	4	2,822,000.00	2,724,458.00	5,546,458.00
212			Manuvalli	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
213			Mudalagi	TMC	5	3,527,500.00	1,625,958.00	5,153,458.00
214			Mugalakoda	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
215			Naaganura	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
216			Nippani	CMC	10	7,055,000.00	7,016,662.00	14,071,662.00

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217			Peeranavaadi	TP	4559	2,116,500.00	3,429,958.00	5,546,458.00
218		Belagavi	Raibagh	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
219			Ramdurga	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
220			Sadalga	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00
221			Sankeshwar	TMC	6	4,233,000.00	1,413,458.00	5,646,458.00
222			Saundatti	TMC	7	4,938,500.00	-	4,938,500.00
223			Shedbaala	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
224			UgarKhurda	TMC	4	2,822,000.00	2,331,458.00	5,153,458.00
225			Yaragatti	TP	2	1,411,000.00	2,763,694.00	4,174,694.00
226	Kalaburagi Division	Bidar	Aurad	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
227			Basavakalyan	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00
228			Bhalki	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
229			Chittaguppa	TMC	4	2,822,000.00	6,834,694.00	9,656,694.00
230			Halikheda	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
231			Humnabad	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
232		Kalaburagi	Afzalpur	TMC	5	3,527,500.00	1,168,958.00	4,696,458.00
233			Alanda	TMC	7	4,938,500.00	4,031,194.00	8,969,694.00
234			Chincholi	TMC	4	2,822,000.00	2,974,458.00	5,796,458.00
235			Chittapura	TMC	5	3,527,500.00	1,168,958.00	4,696,458.00
236			Jewargi	TMC	4	2,822,000.00	1,874,458.00	4,696,458.00
237			Kalagi	TP	2	1,411,000.00	3,185,458.00	4,596,458.00
238			Kamalapura	TP	2	1,411,000.00	3,185,458.00	4,596,458.00
239			Sedam	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00
240			Shahabad	CMC	8	5,644,000.00	9,672,112.00	15,316,112.00
241			Wadi	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00
242			Yadrami	TP	2	1,411,000.00	3,185,458.00	4,596,458.00
243		Vijayanagara	Hagaribommanahalli	TMC	7	4,938,500.00	5,031,194.00	9,969,694.00
244			Harapanahalli	TMC	7	4,938,500.00	3,931,194.00	8,869,694.00

245			HoovinaHadagalli	TMC	4560	3,527,500.00	2,118,958.00	5,646,458.00
246			Kamalapuram	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
247			Kottur	TP	4	2,822,000.00	1,824,458.00	4,646,458.00
248			Kudalagi	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
249			Mariyammanahalli	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
250		Ballary	Kampli	TMC	6	4,233,000.00	4,736,694.00	8,969,694.00
251			Kudathini	TP	3	2,116,500.00	2,579,958.00	4,696,458.00
252			Kurekuppa	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
253			Kurugodu	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
254			Sandoor	TMC	6	4,233,000.00	5,836,694.00	10,069,694.00
255			Shiraguppa	CMC	8	5,644,000.00	2,812,694.00	8,456,694.00
256			Tekkalakote	TP	4	2,822,000.00	2,824,458.00	5,646,458.00
257		Koppala	Bhagyanagar	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
258			Kanakagiri	TP	3	2,116,500.00	2,674,958.00	4,791,458.00
259			Karatagi	TMC	5	3,527,500.00	2,163,958.00	5,691,458.00
260			Koppala	CMC	11	7,760,500.00	7,555,612.00	15,316,112.00
261			Kukanur	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
262			Kushtagi	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
263			Tavaragera	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
264			Yelburga	TP	3	2,116,500.00	3,529,958.00	5,646,458.00
265		Raichuru	Balaganur	TP	2	1,411,000.00	1,135,458.00	2,546,458.00
266			Devadurga	TMC	5	3,527,500.00	2,118,958.00	5,646,458.00
267			Hatti	TP	3	2,116,500.00	2,529,958.00	4,646,458.00
268			Kavitala	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
269			Lingasugur	TMC	6	4,233,000.00	5,736,694.00	9,969,694.00
270			Manvi	TMC	7	4,938,500.00	707,958.00	5,646,458.00
271			Maski	TMC	4	2,822,000.00	2,824,458.00	5,646,458.00
272			Mudgal	TMC	4	2,822,000.00	2,352,694.00	5,174,694.00

273			Sindhanoor	CMC	4561	8,466,000.00	5,755,662.00	14,221,662.00
274			Sirawar	TP	3	2,116,500.00	2,936,958.00	5,053,458.00
275			Turvihal	TP	2	1,411,000.00	3,235,458.00	4,646,458.00
276		Yadagiri	Gurumitkal	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
277			Hunasagi	TP	3	2,116,500.00	3,429,958.00	5,546,458.00
278			Kakkera	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
279			Kembhavi	TMC	4	2,822,000.00	1,824,458.00	4,646,458.00
280			Shahapur	CMC	8	5,644,000.00	7,322,112.00	12,966,112.00
281			Shorapura	CMC	8	5,644,000.00	7,322,112.00	12,966,112.00
282			Yadgiri	CMC	11	7,760,500.00	7,405,612.00	15,166,112.00

- **SMD, SBM-U informed the Committee that the Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 282 ULBs with dry waste quantity ranging from 1 TPD to 13 TPD under Swachh Bharat Mission 2.0, have been approved in 6th SLTC meeting held on 02.01.2024 subject to following conditions:**
    1. After the approval of SLTC and HPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
    2. The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part-1) Dated 30-11-2016.
    3. Administrative approval should be obtained from the District Committee chaired by DC for the project cost upto Rs 5 crores.
    4. If the DPR cost is revised based on the site condition the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to 5 crores as per GO UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
    5. Deputy Commissioner can take a decision on inviting tender on standalone or cluster model.
- SMD, SBM-U Sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 282 ULBs with dry waste quantity ranging from 1 TPD to 13 TPD under Swachh Bharat Mission 2.0 for the total project cost of Rs 202.02 Crores on the above-mentioned conditions.

Decision: After detailed deliberations the committee recommends approval of 282 Detailed Project Reports of Material Recovery Facilities prepared by ULBs for total capacity of 1329 TPD and a total cost of 202.02 Crores along with the conditions specified by SMD (SBM-U). The Committee also directed that a CCTV

based monitoring system should be adopted by the Urban Local Bodies in all the Material Recovery Facilities.

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Agenda No. 3: Seeking Approval of 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that there are 91 newly upgraded ULBs since 2018 in the State, where provisioning of infrastructure for solid waste management is required. SMD (SBM-U) conveyed that 12 DPRs have been already approved by the SLTC and administrative approvals have been accorded at the district level (project cost of these DPRs are less than 5 crores). Out of remaining 79 new ULBs, 57 ULBs have SWM site and 22 ULBs are yet to procure site. However, all 79 ULBs have submitted integrated DPR which includes procurement of collection & transportation vehicles, machineries & civil works for processing and disposal of waste. Instructions have been issued to concerned DCs to expedite allocation of land to these 22 ULBs. When the said 22 ULBs obtain the site, civil works can be revised based on the area and site condition. The Deputy Commissioner shall accord administrative approval for all revised DPR for the project cost up to 5 crores as per GO UDD 184 MNE 2015, Dated 11-11-2016.
2. SMD (SBM-U) informed the Committee that Under SBM 1.0, Rs 100 crores (Central & State Share) has been allocated for ISWM for 91 new ULBs for development of infrastructure including collection & transportation, processing, and disposal facilities. Under SBM 2.0, Rs 50.74 crores (Central & State Share) is allocated for wet waste processing and sanitary landfill component of these 91 ULBs.
3. The team of SMD (SBM-U) informed the committee that ULBs have prepared DPR based on SWM Rules 2016, and normative standards issued by DMA and guidelines issued by CPHEEO. The team has provided the capacities and costing details of these 79 ULBs/DPRs which is provided as under:

No of ULBs/DPRs	Total Design Capacity (TPD)	Total Cost (In Crores)	GoI + GoK Share as per SBM 2.0 (In Crores)	ULB Share (In Crores)
79	665	315.81	124.87	190.93

4. The team has also provided ULB wise details on capacities and costing to the committee which is provided as under:

SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 &2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
1	Bagalkote	Kamatagi	TP	5.98	6.52	350.75	103.00	68.49	179.26
2	Bagalkote	Belagali	TP	6.68	7.29	397.46	118.95	79.08	199.44
3	Bagalkote	Lokapura	TP	5.59	6.09	350.04	97.35	64.72	187.97
4	Ballary	Kudatini	TP	6.97	7.60	359.35	123.13	81.86	154.37
5	Ballary	Kurekuppa	TP	8.64	9.41	430.35	152.16	101.17	177.03
6	Ballary	Kurugodu	TP	8.41	9.16	393.48	149.60	99.46	144.42
7	Belagavi	Arabhavi	TP	6.95	7.57	388.81	56.14	37.20	295.48
8	Belagavi	Boragaon	TP	6.13	6.68	419.33	107.42	71.43	240.47
9	Belagavi	Channamma Kitturu	TP	6.72	7.33	436.23	53.13	35.20	347.91
10	Belagavi	Ainapur	TP	7.24	7.89	373.40	127.00	84.44	161.95
11	Belagavi	Kalloli	TP	6.10	6.65	391.67	104.76	69.66	217.26
12	Belagavi	Kankanavadi	TP	6.25	6.81	367.78	46.96	31.12	289.70
13	Belagavi	M.K Hubballi	TP	5.12	5.59	327.75	90.59	60.21	176.95
14	Belagavi	Mallapura / Ghataprabha	TMC	10.06	10.97	425.09	171.41	113.96	139.72
15	Belagavi	Manuvalli	TMC	8.86	9.66	315.41	150.24	99.89	65.28
16	Belagavi	Mugalakoda	TMC	11.67	12.73	449.12	90.46	59.95	298.71
17	Belagavi	UgarKhurda	TMC	9.10	9.92	434.84	153.61	102.13	179.10
18	Belagavi	Harogeri	TMC	12.02	13.11	459.54	92.18	61.09	306.27
19	Belagavi	Yaragatti	TP	3.71	4.04	376.78	28.77	19.05	328.96
20	Belagavi	Macche	TP	6.92	7.54	382.65	55.97	37.09	289.59
21	Belagavi	Ankalagi-Akkatangerahaala	TP	7.97	8.69	420.18	137.57	91.48	191.13
22	Belagavi	Chinchali	TP	7.27	7.92	392.40	57.67	38.22	296.51
23	Belagavi	Examba	TP	6.29	6.86	366.61	47.16	31.25	288.20
24	Belagavi	Naaganura	TP	6.20	6.76	374.95	46.72	30.96	297.27
25	Belagavi	Shedbaala	TP	6.72	7.32	380.03	54.98	36.43	288.63
26	Belagavi	Kabbura	TP	7.22	7.87	356.03	66.04	43.80	246.19
27	Belagavi	Kaagavaada	TP	5.33	5.82	419.72	42.45	28.12	349.14
28	Belagavi	Peeranavaadi	TP	6.84	7.46	417.24	53.82	35.65	327.77
29	Bengaluru Rural	Basettihalli	TP	7.16	7.81	292.03	124.85	83.01	84.18

SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 &2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
30	Bengaluru Urban	Attibele	TMC	7.86	8.57	303.79	52.03	34.46	217.30
31	Bengaluru Urban	Hebbugodi	CMC	30.93	33.72	612.73	241.71	160.23	210.79
32	Bengaluru Urban	Madanayakanahalli	CMC	23.23	25.33	761.91	80.20	53.10	628.61
33	Bengaluru Urban	Bommasandra	TMC	10.85	11.83	422.45	81.42	53.96	287.07
34	Bengaluru Urban	Chandapura	TMC	9.28	10.12	390.66	65.59	43.45	281.62
35	Bengaluru Urban	Jigani	TMC	8.21	8.95	363.93	54.19	35.89	273.86
36	Bengaluru Urban	Hunasamaranahalli	TMC	9.32	10.17	454.10	67.51	44.73	341.86
37	Bengaluru Urban	Chikkabanavara	TMC	8.33	9.08	355.28	61.19	40.52	253.57
38	Bidar	Hallikheda	TMC	8.06	8.79	369.49	131.05	87.14	151.30
39	Chikamagalur	Ajampur	TP	4.35	4.74	334.81	73.56	48.90	212.35
40	Chitradurga	Nayakanahatti	TP	5.95	6.49	403.14	45.47	30.13	327.53
41	Davanagere	Malebennur	TMC	8.62	9.39	329.17	70.01	46.40	212.76
42	Davanagere	Nyamathi	TP	3.56	3.88	360.98	62.14	41.29	257.55
43	Dakshina Kannada	Kadaba	TP	3.65	3.98	391.20	63.54	42.23	285.43
44	Dakshina Kannada	Bajape	TP	7.81	8.51	467.04	135.90	90.37	240.77
45	Dakshina Kannada	Kinnigola	TP	6.50	7.09	466.56	111.39	74.08	281.09
46	Dakshina Kannada	Someswara	TMC	9.21	10.04	523.01	152.71	101.53	268.76
47	Haveri	Guttala	TP	6.71	7.31	438.07	119.29	79.30	239.47
48	Haveri	Rattehalli	TP	5.23	5.71	378.38	95.52	63.50	219.37
49	Kolar	VemagalKurugal	TP	7.81	8.51	460.58	147.25	97.94	215.40
50	Kalburgi	Kalagi	TP	3.50	3.82	419.35	61.32	40.75	317.27
51	Kalburgi	Kamalapura	TP	4.24	4.62	433.37	31.38	20.78	381.22
52	Kalburgi	Yadrami	TP	4.06	4.42	424.17	75.31	50.08	298.79
53	Koppal	Kaaratagi	TMC	11.48	12.52	432.66	81.98	54.33	296.35

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SL NO	District	Name of the ULB	Type	Current waste generation (Qty. of MSW projected for 2023)	Design waste (Qty. of MSW projected for 2028)	Total Project Cost (in Lakhs)	Actual Project Cost (GoI and GoK) of SBM1 &2		ULB (in Lakhs)
							GOI (in lakhs)	GOK (in lakhs)	
54	Mandya	Bellur	TP	5.89	6.42	307.09	101.70	67.62	137.77
55	Mysuru	Hootagalli	CMC	21.77	23.73	339.88	203.92	135.95	0.00
56	Mysuru	Rammanahalli	TP	10.37	11.30	425.09	184.49	122.68	117.92
57	Mysuru	Kadakola	TP	7.64	8.33	396.03	130.50	86.77	178.77
58	Mysuru	Sri Rampura	TP	7.09	7.72	351.91	72.94	48.49	230.48
59	Mysuru	Bogadi	TP	7.63	8.31	267.00	133.38	88.69	44.93
60	Raichur	Turavihaala	TP	4.99	5.44	360.12	88.63	58.91	212.58
61	Raichur	Hatti	TP	6.23	6.79	410.63	106.62	70.90	233.11
62	Raichur	Maski	TMC	9.06	9.87	407.34	150.69	100.19	156.46
63	Raichur	Siravara	TP	7.39	8.05	401.33	58.27	38.62	304.45
64	Raichur	Kavithal	TP	5.76	6.27	414.99	43.22	28.63	343.14
65	Raichur	Balaganur	TP	4.37	4.77	377.53	32.03	21.22	324.28
66	Ramanagar	Bidadi	TMC	11.42	12.45	454.97	193.01	128.35	133.61
67	Ramanagar	Harohalli	TP	7.84	8.54	406.33	134.06	89.14	183.13
68	Udupi	Bynduru	TP	9.55	10.41	452.48	166.25	110.56	175.67
69	Vijayapura	Alamela	TP	7.15	7.79	373.42	57.06	37.82	278.54
70	Vijayapura	Chadchan	TP	5.95	6.49	379.73	45.47	30.13	304.12
71	Vijayapura	Devarahippa ragi	TP	6.34	6.91	375.89	108.17	71.93	195.79
72	Vijayapura	Kolhara	TP	6.34	6.91	388.29	108.24	71.98	208.07
73	Vijayapura	Managuli	TP	5.78	6.30	369.91	100.16	66.59	203.16
74	Vijayapura	Nalatavada	TP	5.37	5.85	368.68	94.17	62.60	211.91
75	Vijayapura	Tikota	TP	4.59	5.00	386.31	76.34	50.76	259.22
76	Vijayapura	Nidagundi	TP	5.85	6.38	371.59	45.02	29.83	296.73
77	Vijayapura	Babaleshwar	TP	4.07	4.44	381.52	30.55	20.23	330.74
78	Yadgiri	Hunasagi	TP	5.83	6.36	416.98	44.94	29.78	342.26
79	Uttara Kannada	Manki	TP	7.30	7.96	450.33	127.85	85.01	237.47
TOTAL				**610.46**	**665.47**	**31581.23**	**7503.38**	**4984.57**	**19093.27**

5. SMD, SBM-U also informed the committee that the Detailed Project Reports for Integrated Solid Waste Management Facility submitted by 79 newly upgraded ULBs under Swachh Bharat Mission 1.0 and SBM 2.0 have been approved in 6th SLTC meeting held on 02.01.2024 subject to following conditions:

A. After the approval of SLTC and HPC, the ULBs must prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.

B. The ULBs should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.

C. Administrative approval should be obtained from the District Committee chaired by DC for the project cost upto Rs. 5 crores.

D. If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.

E. Deputy Commissioner can take a decision on inviting tender on standalone or cluster model.

F. After necessary approval the ULBs must take up priority works as listed below for the amount allocated under SBM 1 and 2.0 in order to bridge the gap in waste processing and to comply the directions issued by NGT in OA no 606/2018 and other High Court cases. Balance work can be taken up from ULB's funds or other available funds.

Priority list	**Priority works**
1	Procurement of Collection and Transportation Vehicles
2	Procurement of processing and Disposal Vehicles
3	Aerobic Composting Pad including leachate collection tank
4	Processing shed and storage (truss)
5	Screening machines (35mm and 4 mm trommels)
6	Transformer and Electrical connection
7	Internal Road
8	Sanitary landfill
9	Leachate collection tank for SLF
10	Security room, Borewell, underground water sump & Weigh Bridge
11	Common Toilets (Superstructure with septic tank)
12	Roadside drain on both sides
13	Fencing/Compound wall
14	Firefighting devices

SMD, SBM-U Sought approval for 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs under Swachh Bharat Mission 2.0 for the total project cost of Rs 315.81 Crores on the above-mentioned conditions.

Decision: After detailed deliberations the committee recommends approval of 79 Detailed Project Reports of newly upgraded ULBs for Integrated Solid Waste Management Facilities for total capacity of 665 TPD and total cost of 315.81 Crores along with the conditions specified by SMD (SBM-U).

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Agenda No. 4: Seeking Approvals for Detailed Project Reports for Legacy Waste Management

Agenda 4.1: Seeking Approvals for Detailed Project Reports for Legacy Waste Management in Manuvalli Town Municipal Council and Kukanoor Town Panchayat.

- SMD (SBM-U) informed the Committee about the Legacy Waste Management DPR of Manuvalli TMC and Kukanoor Town Panchayat. It was explained that Manuvalli & Kukanoor ULB has conducted volume estimation through Total Station Survey, physical analysis, and chemical analysis of the legacy waste at dumpsite. Based on the volume estimation and analysis of the waste, DPR has been prepared. The DPR is prepared as per the model estimate verified by PWD and considerations of instructions provided under earlier approvals by previous SLTC and SHPC. The technical and financial aspects are being verified during the SLAC meeting and the same has been approved. SMD (SBM-U) explained the salient features of Manuvalli and Kukanoor Legacy Waste Management DPR, which is provided as under:

Details of legacy waste management DPRs of 2 ULBs								
S. No	Division	District	Name of the ULB	Population 2011	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	GoI + GoK Share as per SBM 2.0 (In Lakhs)	ULB Share (In Lakhs)
1	Kalaburagi	Koppal	Kukanoor, TP	18,033	5316	24.42	24.27	0.15
2	Belagavi	Belagavi	Manuvalli, TP	23,152	3600	16.87	16.43	0.44

- The above DPRs have been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for Detailed Project Reports for Legacy Waste Management submitted by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively.

Decision: The committee approved Legacy Waste Management DPR of by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively.

Agenda 4.2: Approval for Legacy Waste Management DPRs submitted by 103 ULBs as approved by 5th SLTC meeting held on 01.12.2023.

- SMD, SBM-U informed the committee that there are 103 ULBs having quantity of legacy waste around 50,000 tons and are exploring the possibilities of carrying out the inhouse remediation of legacy waste by using the existing processing equipment with the ULBs or strengthening the required infrastructure, equipment, vehicles, and manpower and that the proposal for 103 ULBs have already been approved in 5th SLTC Meeting of SBM (U). The list of 103 ULBs are provided as under:

S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing
1	2	3	4	5	7	8	9	10
1	Bangalore	Bengaluru Rural	Nelamangala	37,232	CMC	16352	168.39	In-house
2			Devanahalli	28,051	TMC	11300	96.08	In-house
3		Bengaluru Urban	Anekal	44,260	TMC	10393	85.81	Hire Basis
4		Chikkabalapura	Gudibanda	9,441	TP	5307	49.78	In-house
5		Davanagere	Channagiri	21,313	TMC	7510	51.72	In-house
6			Honnali	17,928	TMC	8801	57.38	In-house
7			Jagalur	17,257	TP	7130	53.6	In-house
8		Kolar	Srinivaspur	26,793	TMC	7200	58.8	In-house
9		Ramanagara	Ramanagara	95,167	CMC	10815	94.42	In-house
10			Channapatna	71,942	CMC	8162	80.41	In-house
11			Kanakapura	54,014	CMC	16994	84.37	In-house
12			Magadi	27,605	TMC	15000	84.93	In-house
13			Bidadi	29,825	TMC	3001	64.74	In-house
14		Shimogga	Shikarpur	36,015	TMC	18000	124.02	In-house
15			Siralkoppa	16,864	TMC	15225	104.59	In-house
16			Tirthahalli	14,528	TP	13596	77.16	In-house
17			Sorab	11,332	TMC	12048	91.91	In-house
18			Jog Kargal	10,847	TP	1213	19.53	In-house
19			Hosanagara	5,839	TP	1650	20.72	In-house
20		Tumakuru	Gubbi	18,446	TP	10000	56.63	In-house
21			Koratagere	15,265	TP	9500	77.68	In-house
22			Turuvekere	14,194	TP	2895	32.21	In-house
23	Mysore	Chikkamagaluru	Kadur	34,151	TMC	20692	155.85	In-house
24			Birur	22,723	TMC	8818	59.21	In-house
25			Mudigere	9,677	TP	1966	15.03	In-house
26			Narasimharajapura	7,458	TP	1861	18.46	In-house
27			Koppa	4,993	TP	6284	44.14	In-house
28			Sringeri	3,922	TP	2142	16.92	In-house
29			Ajampur	11,352	TMC	1921	15.29	In-house
30		Dakshin kanada	Mudbidri	29,431	TMC	14000	101.93	In-house

S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing
31		Hassan	Bellur	15,393	TMC	14190	88.33	In-house
32			Hole Narsipur	29,974	CMC	17500	98.3	In-house
33			Arkalgud	16,810	TP	10359	97.11	In-house
34			Alur	6,541	TP	10580	87.36	In-house
35		Kodagu	Virajpet	17,246	TMC	34804	252.35	Hire Basis
36		Mandya	Krishnarajpet	25,946	TMC	7357	40.77	In-house
37			Shrirangapattana	25,061	TMC	3792	25.16	In-house
38			Pandavapura	20,399	TMC	3978	21.8	In-house
39			Nagamangala	17,776	TMC	17935	98.24	In-house
40		Mysore	Nanjangud	50,598	CMC	8040	70.57	In-house
41			Krishnarajanagara	35,805	TMC	6330	38.71	In-house
42			Bannur	21,896	TMC	8801	17.02	In-house
43			Hootagalli	56,867	CMC	3440	17.79	In-house
44			Bogadi	19,922	TP	4250	39.18	In-house
45	Belagavi	Bagalkote	Mudhol	52,199	CMC	5000	30.16	In-house
46			Mahalingpur	36,055	TMC	15000	68.62	In-house
47			Guledgudda	33,382	TMC	10000	46.89	In-house
48			Badami	30,943	TMC	2180	10.44	In-house
49			Terdal	26,088	TMC	6053	30.34	In-house
50			Kerur	19,731	TP	3000	13.97	In-house
51			Bilgi	17,792	TP	1000	8.41	In-house
52		Belagavi	Gokak	79,121	CMC	16900	82.12	In-house
53			Nipani	62,865	CMC	18985	75.14	In-house
54			Bail Hongal	49,182	TMC	19500	54.47	In-house
55			Athni	47,842	TMC	16800	86.83	In-house
56			Saundatti-Yellamma	41,215	TMC	11538	21.81	In-house
57			Chikodi	38,307	TMC	18417	72.12	In-house
58			Mudalgi	29,128	TMC	5000	23.65	In-house
59			Sadalgi	23,790	TMC	13929	51.41	In-house
60			Hukeri	22,988	TMC	3848	19.63	In-house
61			Khanapur	19,309	TP	14000	93.93	In-house
62			Kudchi	23,154	TP	5740	31.08	In-house
63		Gadag	Lakshmeshwar	36,754	TMC	15323	89.07	In-house
64			Ron	23,311	TMC	4236	20.18	In-house
65			Shirhatti	17,610	TP	4288	47.22	In-house
66			Naregal	16,690	TP	16909	100.05	In-house
67		Haveri	Byadgi	30,014	TMC	14077	120.79	In-house
68			Shiggaon	28,207	TMC	14000	93.03	In-house

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S.No	Division	District	Name of the ULB	Population 2011	ULB Type	Actual Quantity of Legacy Waste (in MT)	Project Cost in Lakh	Model Adopted for Legacy Waste Processing
69			Bankapura	22,529	TMC	3396	31	In-house
70			Hirekerur	19,191	TP	3360	31.4	In-house
71		Uttra kananda	Mundgod	18,866	TP	11322	60.69	In-house
72			Siddapur	14,204	TP	11485	65.58	In-house
73		Dharwad	Annigeri	28,267	TP	12000	94.13	In-house
74			Navalgund	24,613	TP	18000	162.5	In-house
75			Kundugodu	18,726	TP	5000	48.16	In-house
76			Alvar	17,228	TP	11000	92.99	In-house
77			Kalatagi	16,917	TP	7000	61.63	In-house
78	Kalburgi	Bellary	Siruguppa	52,492	CMC	20678	140.07	In-house
79			Kampli	39,307	TMC	17636	96.58	In-house
80			Tekkalakote	26,224	TP	3843	20.28	In-house
81		Bidar	Homnabad	44,483	TMC	15447	77.76	In-house
82			Chitgoppa	25,298	TMC	14242	65.43	In-house
83			Aurad	19,849	TP	11008	97.78	In-house
84		Kalaburagi	Shahabad	47,582	CMC	9264	48.49	In-house
85			Aland	42,371	TMC	18283	84.02	In-house
86			Sedam	39,341	TMC	14063	65.7	In-house
87			Wadi	37,988	TMC	8626	41.49	In-house
88			Chitapur	31,299	TMC	10218	47.82	In-house
89			Jevargi	25,686	TMC	9315	45.83	In-house
90			Chincholi	20,897	TMC	16895	77.39	In-house
91		Raichur	Lingsugur	35,411	TMC	11406	74.93	In-house
92			Mudgal	22,731	TMC	9012	67.28	In-house
93			Manvi	46,465	TMC	11890	75.5	In-house
94			Devadurga	28,929	TMC	10000	64.32	In-house
95		Yadgiri	Shahpur	53,366	CMC	12417	75.33	In-house
96			Shorapur	51,398	CMC	11957	55.05	In-house
97			Gurmatkal	20,614	TMC	15385	73.57	In-house
98		Koppala	Kushtagi	24,878	TP	11624	49.04	In-house
99			Bhagyanagar	18,988	TP	13217	96.37	In-house
100			Tavaregera	17,510	TP	2215	18.49	In-house
101			Kaaratagi	29,999	TP	9624	82.97	In-house
102			Kanakagiri	16,938	TP	3760	24.17	In-house
103			Yelbarga	14,814	TP	8056	57.38	In-house
			Total			**1,059,499.00**	**6716.88**	

- SMD, SBM-U sought approval of Legacy Waste Management DPRs submitted by 103 ULBs as approved under 5th SLTC Meeting

Decision: The committee recommended approval of Legacy Waste Management DPRs submitted by 103 ULBs

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Agenda No. 5: Seeking Approval for 3 Proposals of Mechanical Sweeping Machines under Swachh Bharat Mission 2.0 at the cost of 85 Lakhs per Machine.

- The SMD, State Mission Directorate (SBM-U) briefed the committee that 5 Urban Local Bodies (ULBs) covered under National Clean Air Programme (NCAP) and population more than 5 lakhs are eligible for procurement of Mechanical Sweepers. These cities in Karnataka includes BBMP, Davangere, Mysore, Kalburgi and Hubli Dharwad City Corporation. The action plans for these cities are approved by SHPC and MoHUA under SBM 2.0 for procurement of Mechanical Sweeping Machines. Directorate has received proposals from 3 Cities including Gulbarga, Hubli-Dharwad, and Mysore. The action plan approved for these 3 cities by SHPC and MoHUA (NARC) is provided as under:

S. No	Name of the ULB	Population 2011	Approved number of mechanized sweeping machine	MoHUA approved Cost @ Rs 55 lakhs/ machine	Central Share (In lakhs)	State share (In lakhs)	ULB share (In lakhs)
1	Gulbarga	5,43,147.00	1	0.55	18.15	12.10	24.75
2	Hubli-Dharwad	9,43,788.00	1	0.55	18.15	12.10	24.75
3	Mysore	9,20,550.00	1	0.55	18.15	12.10	24.75
Total		**24,07,485.00**	**3.00**	**1.65**	**54.45**	**36.30**	**74.25**

- These 3 Cities including Gulbarga, Hubli-Dharwad, and Mysore have submitted their proposals for procurement of Mechanical Sweepers and the detail of cost and technical specifications is mentioned below:

S. No	Name of the ULB	Actual cost of machine based on market rate	Central Share (In lakhs)	State share (In lakhs)	ULB share
1	Gulbarga	85.00	18.15	12.10	54.75
2	Hubli- Dharwad	85.00	18.15	12.10	54.75
3	Mysore	85.00	18.15	12.10	54.75

- The above proposals have been approved in 6th SLTC meeting held on 02.01.2024.
- SMD (SBM-U) has sought approval for the proposals submitted by Gulbarga City Corporation, Hubli-Dharwad City Corporation and Mysore City Corporation for procurement of Mechanical Sweeping under Swachh Bharat Mission 2.0 at the cost of INR 85 Lakhs per machine.

Decision: The Committee recommends approval for procurement of Mechanical Sweepers for Gulbarga, Hubli-Dharwad& Mysore for 85 Lakhs per Sweeping Machine with a Central Share of 18.15 Lakhs and

State Share of 12.10 Lakhs (total 30.25 Lakhs for both GoI & GoK Share). The remaining amount to be borne by the ULB funds.

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Agenda No. 6: Seeking Approval of Proposal for setting up of Transfer Stations for Kalburgi City Corporation

- The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, BBMP & Kalburgi Municipal Corporation is eligible for the procurement and setting up of Transfer Stations. The action plans of these 2 cities are approved by SHPC and MoHUA (NARC). Directorate has received proposals from Kalburgi City Corporation for procurement and setting up of transfer stations. The action plan approved for Kalburgi City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S. No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for wet &dry waste (TPD)	Total cost @ Rs 4.5 Crore/100TPD*	Central Share (Rs in cr.)	State Share (Rs in cr.)	ULB Share (Rs in cr.)
1	Gulbarga	5,43,147	137.51	6.19	1.55	0.99	3.65

- Kalaburagi City has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details and technical specification are mentioned below.

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Crs)	Central Share (In Crs)	State share (In Crs)	ULB share (In Crs)
1	Gulbarga	6.87	1.55	0.99	4.34

- The detailed cost of the project is mentioned below.

Sl. No.	Description	Qty (No's)	Unit Price (In Rupees)	GST (18%) (In Rupees)	Total Unit Price (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.Mt. Portable Compactor with tipcart mechanism.	8	2980000	536400	3516400	28131200
2	Truck Mounted Hook Loader (Prime Mover) on 28 T GVW Truck Chassis to carry fully loaded 16 Cu.Mt. Portable Compactor including transportation, comprehensive insurance, registration as per the prevailing norms.	4	6995000	1259100	8254100	33016400

3	Construction of shed and other civil infrastructure for Transfer station in Kalaburagi City limits	2	3220339	579661	3800000	7600000
Total Amount						**68747600**

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- The above proposal has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD (SBM-U) has sought approval for the proposals submitted by Gulbarga City Corporation, for setting up of transfer stations for the total project cost of INR 6.87 Crores

Decision: The Committee recommends approval for procurement of Transfer Station for Kalburgi City Corporation for 6.87 Crores with a Central Share of 1.55 Crores and State Share of 0.99Crores (total 2.54Crores for both GoI & GoK Share). The remaining amount to be borne by the ULB through other schemes and ULB Funds.

Agenda No. 7: Seeking Approval for release of funds for Mechanical Sweeping Component for Davanagere City Corporation

- The SMD (SBM -U) informed the Committee that the action plan is approved by SHPC and MoHUA under SBM 2.0 for procurement of Sweeping Machines in Cities covered under National Clean Air Programme and Cities with more than 5 lakh population. Davanagere is eligible for procurement of mechanical sweeping machines and the cost approved as per NARC under SBM 2.0 is provided as under:

S. No	Name of the ULB	Population 2011	Approved number of mechanized sweeping machine	MoHUA approved Cost @ Rs 55 lakhs/ machine	Central Share (In lakhs)	State share (In lakhs)	ULB share (In lakhs)
1	Davanagere	4,34,971.00	2	1.1	36.30	24.20	49.50

- Davanagere city has already procured 2 sweeping machines amounting Rs 1.48cr/machine dovetailing NCAP and SBM grants. Hence, Davangere City Corporation has requested to release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share as approved under SBM-2.0.
- The above proposal has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD (SBM-U) sought approval for release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share to Davangere City Corporation, as approved under SBM-2.0. for already procured 2 mechanical sweeping machines.

Decision: The committee approved for release eligible funds of Rs 60.50 Lakhs including GOI and GOK Share to Davangere City Corporation, as approved under SBM-2.0. for already procured 2 mechanical sweeping machines.

Agenda No. 8: Seeking Approval for delegating powers to District Committee chaired by Deputy Commissioner for approving revision of DPRs with project cost less than 5 Crores

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- The SMD (SBM -U) informed the Committee that for any rectification of estimates (projects with any value), the proposals are being sent to DMA. It is proposed that for projects with value less than 5 Crores, the revisions can be taken up at the district level for speedy approval and minimum dependence on the State.
- In case there is any further revision in the DPRs, the Deputy Commissioner shall approve the revised DPR subject to a maximum total project cost upto 5 crores.
- The above proposal has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for delegating power to Deputy Commissioners for approving revision in the DPRs with total project cost less than 5 Crores.

Decision: The committee approved delegation of powers to DCs for approving revision to DPRs for projects up to Rs. 5 crs, subject to a condition that the total project cost of the revised DPR does not exceed Rs. 5 Crs.

Agenda No. 9: Seeking Approval for hiring manpower through agency under SBM 2.0

1. The SMD (SBM -U) informed the Committee that there is an additional requirement of manpower under Swachh Bharat Mission 2.0 over and above 9 specialists already working under the Project Management Unit. There is need of Project Manager for SBM 2.0, IEC Specialist, Procurement Expert, Documentation Expert, IT Specialist & a Training Coordinator. There are also additional requirements of 8 (Eight) Data Entry Operators and 7 (Seven) "Group D" Manpower on outsource basis.
2. The SMD (SBM-U) also informed that 2 ratifications are required, one for payment of salaries from June-2023 for two skilled resource persons hired with salary of INR 35,000/month and INR 55,000/month respectively excluding GST and Service Charges.

   Other ratification is required for payment of salary for Training Coordinator hired from Sept-2023 for Rs 52,981/month excluding GST & Service charge.

   Thus, approval was sought for the following:

   A. Appointment of Project Manager for SBM 2.0, preferably a retired Civil Servant with experience in Urban Development Affairs. -Remuneration will be fixed as per KCSR Rule 313(b).
   B. Hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos) on Outsource Basis.
   C. Ratification is sought for payment of salaries from June-2023 for two Skilled Resourced Person hired with salary of Rs 35000/month Rs 55000/month respectively excluding GST & Service charges.
   D. Ratification is sought for payment of salary for Training Coordinator hired from Sept-2023 for Rs 52,981/month excluding GST & Service charges.
   E. Hiring of 8 (Eight) Data Entry Operators for management of data collection from the ULBs on Outsource Basis
   F. Hiring of 7 (Seven) "Group D" Manpower on Outsource Basis

- SMD also informed that expenditure shall be borne from Capacity Building component of SBM 2.0 Scheme.

- The above matter has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for hiring the above-mentioned manpower through agency under SBM 2.0.

Decision: The Committee approved hiring of Project Manager on Contract Basis and hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos), 8 Data Entry Operators and 7 "Group D" Staff on Outsource Basis. The Committee also approves ratification for salaries from June 2023 for 2 (two) skilled professionals and from Sept-2023 for Training Coordinator.

Agenda No. 10: Seeking Approval for Hiring Vehicles for State Mission Directorate under SBM 2.0

1. SMD (SBM-U) informed the committee that State Mission Directorate for Swachh Bharat Mission (SBM) is created on 28.09.2023 vide G.O UDD 135 CSS 2023. Under the State Mission Directorate (SBM), a new post of State Mission Director-Swachh Bharat Mission (Urban) is created with an IAS officer (Senior Scale). The staff of Solid Waste Management section with earlier Director of Municipal Administration are attached to newly created office of State Mission Directorate. As such, there are requirement of vehicles for the newly created office (including State Mission Director-SBM (U), Joint Director-SBM, and the office Staff) to cater to the requirement of their travel. The expense shall be borne from the Capacity Building component of SBM 2.0.

2. Hence approval is sought for hiring of 5 Nos of vehicles for the below mentioned posts:

Sl. No	Position	Nos	Vehicle Type	Cost
1	State Mission Director-Swachh Bharat Mission (Urban)	1	Innova Crysta	Estimated cost 90,000/month
2	Joint Director- Swachh Bharat Mission (Urban)	1	Sedan	As per GO no ಸಿ.ಆ.ಸು.ಇ 30 ಶಿವಾನಿ 2019 ಬೆಂಗಳೂರು ದಿನಾಂಕ- 31.03.2022.
3	Executive Engineer & Assistant Executive Engineer- SBM (U)	2	Sedan	
4	Assistant Director - Swachh Bharat Mission (Urban)	1	Sedan	

- The above matter has been approved in 6th SLTC meeting held on 02.01.2024.
- SMD, SBM-U sought approval for hiring of 5 Nos of vehicles as mentioned above for the said posts under SBM 2.0

Decision: The Committee approved hiring of 5 Nos of vehicles from the Capacity Building Funds under SBM 2.0

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Agenda No. 11: Seeking approval for the proposals submitted by Bruhat Bengaluru Mahanagara Palike (BBMP) for Biogas Plants under SBM (U) 2.0

SMD, SBM-U informed the committee that BBMP is eligible for setting up of Biomethanation Plants under Solid Waste Management Component. The cost allocation for BBMP for setting up Bio-methanation Plants under SBM 2.0 as approved by MoHUA is as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)	ULB Share (59%)
600	18 Lakhs	108 Crores	27 Crores	17.28 Cr.	63.72 Cr.

As such, BBMP has submitted following proposals w.r.t. Bio-methanation Plants under SBM 2.0:

Agenda 11.1: Seeking approval for Proposal for Supply, Installation, Commissioning and Construction of 4 Nos' of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment Of Organic Municipal Solid Waste.

- It is informed by SMD-SBM (U) that BBMP has planned to set up 4 Nos. of new smaller Bio-Methanation Plants of 5 TPD Capacity each, at various locations in Bangalore at a cost of Rs 10 crore (2.5 Crores for each plant including O&M) and that the work order has already been issued. It was further informed that MoHUA has approved the action plan for 600 TPD capacity Bio-methanation plants under SBM 2.0. The above proposal has already been approved in 5th SLTC meeting of SBM (U).

- The amount of Rs. 1.476 Crores including GOI and GOK Shares, is eligible for BBMP w.r.t. above proposal under SBM (U) 2.0 as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)
20	18 Lakhs	3.60 Cr.	0.90 Cr.	0.576 Cr.

- This work has already been entrusted by BBMP to M/s Carbon Masters India Pvt. Ltd., vide GO No.: UDD 182 MNY 2021, dated 24.08.2022 and BBMP Council Resolution subject no. 451/2022-23, dated 08.03.2022 for the total contract price of Rs 8,38,30,000/-.
- SMD sought approval for Proposal of Supply, Installation, Commissioning and Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment of Organic Municipal Solid Waste for the total cost of Rs 10 crore (2.5 Crores for each plant including O&M).

- The committee sought more information on the approach, execution models and criteria of selection under the tender.

Decision: The subject has been deferred by the committee.

Agenda 11.2: Seeking approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP"

- It is also informed that BBMP intends to generate Biogas by utilizing the segregated organic waste of 50TPD at a suitable location in BBMP limits at the estimated cost Rs. 22.00 crore (excluding GST) and the BSWML Board has approved the proposal. It was further informed that the fund approved under SBM 2.0 for the said project is Rs. 9.00 crore. The above proposal has already been approved in 5th SLTC meeting of SBM (U).
- The amount of Rs. 3.60 Crores including GOI and GOK Shares, is eligible for BBMP w.r.t. above proposal under SBM (U) 2.0 as under:

Total Capacity (TPD)	MoHUA approved Per Tonne Cost	Total Cost approved under SBM 2.0	GOI Share (25%)	GOK Share (16%)
50	18 Lakhs	9 Cr.	2.25 Cr.	1.44 Cr.

- SMD, SBM-U sought approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP" for the total cost of Rs. 22.00 crore (2.5 Crores for each plant including O&M.
- The committee sought more information on the approach, execution models and criteria of selection under the tender.

Decision: The subject has been deferred by the committee.

The meeting ended with vote of thanks.

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary to Government
Government of Karnataka

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Govt. of India

Ministry of Housing and Urban Affairs (MoH&UA), Govt. of India

Urban Development Department (UDD), Govt. of Karnataka

State Mission Directorate (SBM)

Proceedings

for

6th STATE HIGH POWERED COMMITTEE MEETING

of

SWACHH BHARAT MISSION (URBAN) - 2.0

Date: 30-01-2024, Time: 10 A.M

Venue: Room No. 422, 4th Floor, Vikasa Soudha

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Proceedings of the 6th State High Powered Committee Meeting of Swachh Bharat Mission (Urban) – 2.0 on 30-01-2024 at 10 A.M Room no. 422, 4th Floor, Vikasa Soudha, Bengaluru.

Members Present is enclosed as Annexure-1

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The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The SMD briefed about the 7 Agendas placed before the Committee

Agenda No. 1 – Confirmation of the Proceedings of the 5th Meeting of the SHPC held on 03-01-2024

The Committee noted that the proceedings of the 5th meeting of SHPC for Swachh Bharat Mission held on 03.01.2024 has been sent to all members and invitees.

As no comments are received, the proceedings are confirmed.

Agenda No.2 – Action Taken Report on 5th SHPC meeting of Swachh Bharat Mission held on 03-01-2024

The Committee noted the following Action Taken Report of the 5th State High Powered Committee (SHPC) meeting was held on 03-01-2024:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No. 1- Action Taken Report on 5th SHPC Meeting of Swachh Bharat Mission (Urban) SWM DPR scrutiny held on 03-01-2024	The Committee noted the action taken on each of the agenda points of 5th SHPC meeting held on 03.01.2024	-
2.	Agenda No.2 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF)	The Committee approved DPRs for 282 ULBs with 1329 TPD proposed capacity of MRF for total project cost of Rs. 202.02 Crores. The committee also approved the specifications as	Government Order dated 17.01.2024 has been issued for these 282 ULBs for MRFs. All districts have been asked to call tenders.

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		provided by the ULBs.	
3.	Agenda No. 3 - Seeking Approval of 79 Integrated Solid Waste Management Detailed Project Reports for newly upgraded ULBs	The Committee approved DPRs for 79 ULBs with 665 TPD proposed design capacity of ISWM Facility for total project cost of Rs. 315.81 Crores. The committee also approved the specifications as provided by the ULBs.	Government Order dated 17.01.2024 has been issued for these 79 ULBs for ISWM. All districts have been asked to call tenders.
4.	Agenda No.4- Seeking Approvals for Detailed Project Reports for Legacy Waste Management. 4.1 - Seeking Approvals for Detailed Project Reports for Legacy Waste Management in Manuvalli Town Municipal Council and Kukanoor Town Panchayat. 4.2 - Approval for Legacy Waste Management DPRs submitted by 103 ULBs as approved by 5th SLTC meeting held on 01.12.2023.	4.1: The committee approved Legacy Waste Management DPR of by Kukanoor Town Panchayat and Manuvalli Town Panchayat under Swachh Bharat Mission 2.0 for the total project cost of Rs 24.42 Lakhs and 16.87 Lakhs respectively. 4.2: The committee recommended approval of Legacy Waste Management DPRs submitted by 103 ULBs.	Government Order dated 17.01.2024 has been issued. All districts have been asked to call tenders.
5.	Agenda No.5 - Seeking Approval for 3 Proposals of Mechanical Sweeping Machines	The Committee approved for procurement of Mechanical Sweepers for Kalaburagi, Hubli-Dharwad& Mysore for 85 Lakhs	Government Order dated 17.01.2024 has been issued for procurement of Mechanical Sweepers for Kalaburagi, Hubli-

	under Swachh Bharat Mission 2.0 at the cost of 85 Lakhs per Machine.	per Sweeping Machine with a Central Share of 18.15 Lakhs and State Share of 12.10 Lakhs (total 30.25 Lakhs for both GoI & GoK Share). The remaining amount to be borne by the ULB funds. The committee also approved the specifications as provided by the ULBs.	Dharwad& Mysore City Corporations. All CCs have been asked to call tenders.
6.	Agenda No.6. - Seeking Approval of Proposal for setting up of Transfer Stations for Kalaburagi City Corporation	The Committee approved for procurement of Transfer Station for Kalaburagi City Corporation for Rs. 6.87 Crores with a Central Share of Rs. 1.55Crores and State Share of 0.99Crores (total Rs. 2.54Crores for both GoI & GoK Share). The remaining amount to be borne by the ULB through other schemes and ULB Funds. The committee approved the specification as provided by above by the ULB.	Government Order dated 17.01.2024 has been issued for procurement of Transfer Station for Gulbarga City Corporation. The Corporation has been asked to call tender.
7.	Agenda No.7 - Seeking Approval for release of funds for Mechanical Sweeping Component for Davanagere City Corporation	The Committee approved release of eligible funds of Rs. 60.50 Lakhs including GOI and GOK Share for Davanagere City Corporation as approved under SBM-2.0 for already procured 2 mechanical sweeping machines.	The eligible amount of Rs. 60.50 Lakhs has been released to Davanagere City Corporation for procurement of Sweeping machine vide letter no. 1303916/DMA/SWM/SBM/25/2024 dated 25.01.2024
8.	Agenda No.8 - Seeking Approval for delegating power to District Committee chaired by Deputy Commissioner for approving revision of	The committee approved delegation of powers to DCs for approving revision to DPRs for projects up to Rs. 5 crs, subject to a condition that the total project cost of the revised DPR does not	Letter has been issued to all Deputy Commissioners to accord administrative approval for the revised DPRs amounting upto Rs 5 Crores vide No. 1215083/DMA/SWM/SBM

	DPRs with project cost less than 5 Crores	exceed Rs. 5 Crs.	2/34/2023 dated 19.01.2024.
9.	Agenda No.9 - Seeking Approval for hiring manpower through agency under SBM 2.0	The Committee approved hiring of Project Manager on Contract Basis and hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), Documentation Expert (1 Nos), IT Specialist (1Nos), & Training Coordinator (1 Nos), 8 Data Entry Operators and 7 "Group D" Staff on Outsource Basis. The Committee also approves ratification for salaries from June 2023 for 2 (two) skilled professionals and from Sept-2023 for Training Coordinator.	Advertisement has been issued w.r.t. hiring of Project Manager. IEC-Specialist and Procurement Expert have been Recruited. With respect to hiring of other manpower, estimations have been prepared by DMA and tender in this regard shall be published shortly.
10.	Agenda No.10 - Seeking Approval for Hiring Vehicles for State Mission Directorate under SBM 2.0	The Committee approved hiring of 5 Nos of vehicles from the Capacity Building Funds under SBM 2.0	Estimations have been prepared and tender in this regard shall be published shortly.
11.	Agenda No. 11 - Seeking approval for the proposals submitted by Bruhat Bengaluru Mahanagara Palike (BBMP) for Biogas Plants under SBM (U) 2.0 Agenda 11.1: Seeking approval for Proposal for Supply, Installation, Commissioning and Construction of 4 Nos' of new smaller Bio-	No. 11.1- The Committee recommends approval of Proposal of Supply, Installation, Commissioning and Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment of Organic Municipal Solid Waste for the total cost of Rs 10 crore (2.5 Crores for each plant including O&M). The Committee directed Special Commissioner	Works for Construction of 4 Nos of new smaller Bio-Methanation Plants of 5 TPD Capacity each, are under progress.

Methanation Plants of 5 TPD Capacity each at various locations of Bruhat Bengaluru Mahanagara Palike (BBMP) for Treatment Of Organic Municipal Solid Waste. Agenda 11.2: Seeking approval for Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP"	(BBMP) to submit the detailed report on Operation & Maintenance, tender conditions, and tender evaluation criteria for selection of vendor, during the next SHPC meeting. 11.2 - The Committee recommends the Proposal for "supply, installation, commissioning, and construction of new larger bio-methanation plants of 50 TPD capacity for Bengaluru solid waste management limited (BSWML) with 15 years of O&M for treatment of organic municipal solid waste at selected locations in the limits of BBMP" for the total cost of Rs. 22.00 crore (2.5 Crores for each plant including O&M. The Committee directed Special Commissioner (BBMP) to submit the detailed report on Operation & Maintenance, tender conditions, and tender evaluation criteria for selection of vendor, during the next SHPC meeting.	

Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 14 Urban Local Bodies under Swachh Bharat Mission 2.0.

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
2. SMD also informed the committee that Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA

guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

3. The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:

A. Standard civil designs and equipment specifications have been arrived at for 25 and 35 TPD capacities of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 25 and 35 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
25	4,800	1,500	1,500	2,352	4,340	3,200	17,692
35	6600	1500	2000	3500	4500	4375	21875

B. The selection of standard equipment for 25 and 35 TPD Material Recovery Facility designs are explained in below table.

Category	Item	25 TPD	35 TPD
Processing Equipment	Mezzanine Conveyor	✓	✓
	Inclined Conveyor	✓	✓
	Flat Belt Conveyor	✓	✓
	Transfer Conveyor	✓	✓
	Weighing Scale	✓	✓
	Trommel	✓	✓
	Horizontal Baler	✓	✓
	Vertical Single box Baler	✓	✓
	Dedusting Machine	✓	✓
	Magnetic Separator	✓	✓
	Bag Opener	✓	✓
Material Handling Equipment	Pallet Truck	✓	✓
	Semi electric Stacker	✓	✓
	Diesel Forklift	✓	✓
Safety	Fire Extinguishers and Alarms	✓	✓

- The details of civil works and machinery procurement provided in Phased manner for 25 and 35 TPD MRF facilities are provided below.

MRF Plant Design	***Phase 1***	***Phase 2***
25 TPD MRF Plant	1. 18000 sq. Ft. civil shed 2. 2 Nos. 45 ft. Mezzanine Floor Conveyors 3. 2 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Transfer Conveyor (65 ft.) 6. Trommel 3MT/Hr capacity 7. Weighing Scale 8. Magnetic Separator 9. Pallet Truck 10. Semi-Electric Stacker	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine 3. Bag Opener Machine 4. Vertical Single Box Baler

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	11. Diesel Forklift	
35 TPD MRF Plant	1. 22000 sq. Ft. civil shed 2. 2 Nos. 55 ft. Mezzanine Floor Conveyors 3. 2 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Transfer Conveyor (65 ft.) 6. Trommel 3MT/Hr capacity 7. Weighing Scale 8. Magnetic Separator 9. Pallet Truck 10. Semi-Electric Stacker 11. Diesel Forklift 12. Bag Opener Machine	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine 3. Vertical Single Box Baler

C. Standard Civil design & estimations and Equipment Specifications have been arrived for 25 and 35 TPD capacities of Material Recovery Facilities. 25 TPD MRF Design can accommodate 21 to 27 TPD of dry waste processing and 35 TPD MRF Design can accommodate 31 to 39 TPD of dry waste processing with additional machineries and manpower.

D. Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

E. The detailed project reports for MRF, prepared by 14 ULBs with quantities ranging from 21 TPD to 39 TPD has been verified at the State Mission Director (SBM-U) office.

F. Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the

ULBs is provided in below table. The ULB wise civil and equipment cost details for MRF are provided as under:

Total Project Cost for MRF							
S.No	**District name**	**Name of ULB**	**Type**	**Proposed processing MRF cum RDF Plants**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**
1	Bagalkot	Bagalkot	CMC	25	26000000	16418626	42418626
2	Bengaluru rural	Dod Ballapur	CMC	21	26000000	17796390	43796390
3	Chikkamagaluru	Chikmagalur	CMC	27	26000000	17796390	43796390
4	Chitradurga	Chitradurga	CMC	33	32225000	18287158	50512158
5	Gadag	Gadag-Betigeri	CMC	39	32000000	17381158	49381158
6	Hassan	Hassan	CMC	35	32000000	18287158	50287158
7	Haveri	Ranebennur	CMC	24	26000000	17796390	43796390
8	Kolar	Robertson Pet	CMC	36	32000000	18287158	50287158
9	Kolar	Kolar	CMC	31	32000000	17381158	49381158
10	Koppal	Gangawati	CMC	26	26000000	17796390	43796390
11	Mandya	Mandya	CMC	31	32000000	18287158	50287158
12	Ramanagar	Ramanagara	CMC	22	26000000	16890390	42890390
13	Shivamogga	Bhadravati	CMC	34	32000000	18287158	50287158
14	Udupi	Udupi	CMC	33	27600000	16890390	44490390
	Total			**417**	**407825000**	**247583072**	**655408072**
	Total (Cr.)				**40.78**	**24.76**	**65.54**

G. The overall capacity and costing details of these 14 ULBs are provided as under:

No of ULBs/DPRs	**Total Capacity (TPD)**	**Total Cost (Rs. In Crores)**	**GoI + GoK Share as per SBM 2.0 (Rs. In Crores)**	**ULB Share (Rs. In Crores)**
14	417	65.54	20.52	45.02

H. ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed MRF Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1.	Bagalkot	Bagalkot	CMC	25	11687500	30731126	42418626
2.	Bengaluru rural	Dod Ballapur	CMC	21	14815500	28980890	43796390
3.	Chikkamagaluru	Chikmagalur	CMC	27	12622500	31173890	43796390
4.	Chitradurga	Chitradurga	CMC	33	15427500	35084658	50512158
5.	Gadag	Gadag-Betigeri	CMC	39	18232500	31148658	49381158
6.	Hassan	Hassan	CMC	35	16362500	33924658	50287158
7.	Haveri	Ranebennur	CMC	24	11220000	32576390	43796390
8.	Kolar	Robertson Pet	CMC	36	16830000	33457158	50287158
9.	Kolar	Kolar	CMC	31	14492500	34888658	49381158
10.	Koppal	Gangawati	CMC	26	12155000	31641390	43796390
11.	Mandya	Mandya	CMC	31	14492500	35794658	50287158
12.	Ramanagar	Ramanagara	CMC	22	15521000	27369390	42890390
13.	Shivamogga	Bhadravati	CMC	34	15895000	34392158	50287158
14.	Udupi	Udupi	CMC	33	15427500	29062890	44490390

The Detailed Project Reports for 14 ULBs for total MRF capacity of 417 TPD and total project cost of 65.54 Crores along with Equipment Standard Specifications, have been approved in 8th SLTC meeting held on 29.01.2024.

Hence, approval is sought for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 14 ULBs for total MRF capacity of 417 TPD and total project cost of 65.54 Crores, under Swachh Bharat Mission 2.0, subject to following conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (***Total Project Cost for MRF),*** whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

Decision: After detailed deliberations the committee recommends approval of 14 Detailed Project Reports of Material Recovery Facilities prepared by ULBs for total capacity of 417 TPD and a total cost of 65.54 Crores along with the conditions specified above.

Agenda No. 4: Seeking Approvals for Construction and Demolition Waste Management Detailed Project Report for Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davangere CC under Swachh Bharat Mission 2.0.

1. The SMD, State Mission Directorate (SBM-U) briefed the committee that under Swachh Bharat Mission 2.0, ULBs have more than 5 Lakhs of population and NCAP cities are required to take up construction of Construction & Demolition Waste Processing Facilities.
2. The SMD also informed that accordingly under SBM 2.0, an action plan was prepared for establishing Construction & Demolition Waste Processing Facilities in **4 ULBs (Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davangere CC) for the 302 TPD** quantity of C&D waste with the capital cost of **Rs 18.12 Crores considering Rs 6 lakhs per TPD** as per MoHUA

guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

3. Standard equipment specifications have been arrived at for 50 TPD and 100TPD C&D Waste processing plants and cost of the equipment have been collected through competitive bidding process. 50 TPD C&D Waste Plant Design can accommodate proposed 46 and 58 TPD of C&D waste processing and 100 TPD C&D Waste Plant Design can accommodate proposed 98 and 100 TPD of C&D waste processing with additional machineries and manpower.
4. Accordingly, the 4 ULBs have prepared Detailed Project Reports for C&D Waste Plant, which are placed before the Committee for approval. The detailed project reports for C&D waste processing plant, prepared by 4 ULBs with quantities ranging from 46 TPD to 98 TPD has been verified at the State Mission Director (SBM-U) office.
5. The C&D plants consist of four important components and the component wise breakup comparison of 4 ULBs is provided below:

S.No.	Component	Inclusions in the Component
1.	Collection and Transportation Vehicles	• Front end and backhoe loaders • Tipper trucks • Tractor with trailer • GPS • Speed governors- SSN - ESLD (Electronic speed governor)
2.	Civil Works	• Weighbridge installation, • Security-cum-Office building, • Toilet block, • Septic tank with soak pit, • Machinery platform, • Internal Road and Drains, • Compound wall with Entry/Exit Gate,

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		• Underground water sump with Borewell, • Electrical work, • Vehicle parking shed, • Shed and platform for block making, • Rainwater harvesting Unit • Other Common Facilities including Office set-up, CCTV, Fire extinguisher, Others if any
3.	Vehicles& Machinery	• Front end and backhoe loaders, • Rock Breaker, • Tractor with trailer, • Provision of tools and baskets for products handling
4.	C&D Processing plant	Complete set of machinery for processing 100 TPD C&D waste Plant including: • Primary M.S. Feed Hopper with Vibro Grizzly Feeder Vibro Motor • Jaw Crusher With Upper Receiving Box and Motor • Stock Hopper with Supporting Structure, • Jaw Granulator With Upper Receiving Box and Motor • Washing Vibrating Screen with Wire Mesh, 3 Deck, With Structure, Hopper, Walkway, Water Nozzles, Hose Pipe, M.S. Pipe & Motor. • Sand Washing Unit Hydro Cyclone with Sump, Pump, Pipe etc. • High Rated Thickener, Heavy Duty with Skid (Aqua Cycle).

		• Cylindrical Fresh water Tank, Capacity 10000 ltr with Recycled water pump and steel skid. • Electrical Panel and Cables up to the panel • Belt Conveyors (with Motor, Gear Boxes & Supports): • Miscellaneous items like Foundation Bolt, Under Chutes, Motor Pulleys, and Motor Rail etc. ***Complete set of machinery for processing 50 TPD C&D waste Plant including:*** • Vibro Grizzly Feeder with Side Flaps and Vibro Motor • Jaw Crusher Size With Upper Receiving Box and Motor • Jaw Granulator With Upper Receiving Box and Motor • Washing Vibrating Screen with Wire Mesh, 3 Deck, With Structure, Hopper, Walkway, Water Nozzles, Hose Pipe, M.S. Pipe & Motor. • Sand Washing Classifier, With Motor & Gear • Thickener for Water Recycling with Slurry Pumps, Tanks & Motors • Electrical Panel and Cables up to the panel • Belt Conveyors (with Motor, Gear Boxes & Supports) • Miscellaneous items like Foundation Bolt, Under Chutes, Motor Pulleys, and Motor Rail etc.

6. Estimations have been arrived based on infrastructure available at the ULB and cost approval of items at the District Level. The detailed estimations for above components are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the ULBs is provided in below table:

Total Project Cost for C&D Waste Management (Rs in Lakhs)

S.N	Description	HDMC 100 TPD	Mysore 100 TPD	Davangere 50 TPD	Kalaburagi 50 TPD
A	Collection and Transportation Vehicles	323.92	152.60	132.36	177.10
B	Civil Works and	316.53	485.65	297.77	233.09
C	Vehicles& Machinery	90.99	93.78	51.27	128.41
D	C&D Processing plant	434.50	434.50	224.40	224.40
Total(A+B+C+D+E)		1165.94	1166.52	705.80	763.00

7. The overall capacity and costing details of these 4 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Estimated Project Cost (in Crores)	GoI + GoK Share as per SBM 2.0 (in Crores)	ULB Share (in Crores)
4	**302**	**38.0126**	**9.966**	**28.0466**

8. ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Lakhs.	ULB Share in Lakhs.	Total Estimated Project Cost for C&D Waste in Lakhs.
1.	Davangere	Davanagere	CC	46	151.80	554.00	705.80
2.	Kalaburagi	Kalaburagi	CC	58	191.40	571.60	763.00
3.	Dharwad	Hubli-Dharwad	CC	100	330.00	835.94	1165.94
4.	Mysuru	Mysore	CC	98	323.40	843.12	1166.52

The Detailed Project Reports for 4 ULBs for total C&D Waste processing plant capacity of 302 TPD and total project cost of 38.01 Crores along with Equipment Standard Specifications, have been approved in 8th SLTC meeting held on 29.01.2024.

Hence, approval is sought for Detailed Project Reports of C&D Waste Management Component submitted by 4 ULBs with C&D waste quantity ranging from 48 TPD to 100 TPD under Swachh Bharat Mission 2.0, subject to following conditions:

1. After the approval of SLTC and HPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule

rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.

2. The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
3. Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
4. If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
5. If there is any revision in the cost of an individual component in the above table (***Total Project Cost for C&D Waste Management),*** whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

Decision: After detailed deliberations the committee recommends approval of 4 Detailed Project Reports of C&D waste processing Facilities for total capacity of 302 TPD and total cost of 38.0126 Crores along with the conditions specified above.

Agenda No. 5: Ratification of Integrated Solid Waste Management DPRs for 12 ULBs

SMD informed the Committee that, there are 90 newly upgraded ULBs since 2018 in the State and establishment of solid waste infrastructure in these ULBs are an important priority for the State. Out of 90 ULBs, 79 newly upgraded ULBs submitted Detailed Project Reports for Solid Waste Management were approved by the SLTC meeting held on 02-01-2024 and SHPC meeting held on 03-01-2024. Government Order has been issued vide GO no: UDD 229 CSS 2021(4), Dated: 17-01-2024.

However, 11 new ULBs DPRs and Yelandur TP DPR were verified and approved in 17th SLTC under SBM 1.0 held on 01-07-2023. The details are mentioned below.

SL No	Name of District	Name of ULB	Type	Design capacity (TPD)	DPR Approved Cost (in lakhs)	Funding under SBM 1.0	Funding under SBM 2.0	ULB share
1	Bagalkote	Ameenagada	TP	7.65	497.84	122.09	45.07	330.68
2		Shiruru	TP	7.62	495.92	132.68	45.48	317.76
3	Chamarajanagar	Yelandur	TP	3.5	223	85.02	32.62	105.36
4	Koppal	Bhagyanagar	TP	8.6	352.27	155.75	56.36	140.16

5		Kanakagiri	TP	7	339.06	137.74	45.90	155.42
6		Kukanooru	TP	7.5	414	147.36	55.94	210.70
7		Tavaragera	TP	7.3	478.02	142.77	55.69	279.56
8	Shivamogga	Anavatthi	TP	6.8	440.18	140.08	55.78	244.32
9		Hollehunuru	TP	6.5	414.79	124.25	45.15	245.39
10	Tumkur	Huliyaru	TP	6.4	406.93	124.35	45.24	237.35
11	Vijayanagara	Hagaribommanahalli	TMC	16.8	497.84	335.25	113.96	48.63
12		Mariyammanahalli	TP	6.89	499.76	139.52	45.98	314.26
Grand Total				**92.56**	**5059.61**	**1786.86**	**643.17**	**2629.58**

SMD also mentioned that as the total capital cost of each of the DPRs were within Rs 5 crores, the Deputy Commissioners of the concerned districts were instructed to accord administrative approval vide letter no 694438/DMA/ SWM/ SWM R/ 2022, Dated 04-08-2023. Accordingly, administrative approvals have been accorded at the district level for all 12 new ULBs. Hence ratification is sought from the Committee for issuing approvals at the district level for the said 12 SWM DPRs.

Decision: The Committee recommended the ratification for issuing approvals at the district level for the said 12 SWM DPRs.

Agenda No. 6: Seeking Approval for Revised Estimations for Solid Waste Management works at Turumuri SWM Site, Belagavi City Corporation.

1. State Mission Director, Swachh Bharat Mission (Urban) informed the Committee that Belagavi City Corporation had prepared a DPR under SBM 1.0 for solid waste management, which was approved by HPC for the total capital cost of Rs 42.87 Cr., out of which the GoI & GOK share was Rs 25.01 Cr. and ULB share amounts to Rs 17.86cr. The DPR included procurement of vehicles, machinery, and civil works. Belgaum City has already procured all the required collection and transportation vehicles and completed civil works like compound wall, roads, sump tank, vehicle washing facility, and toilets.
2. SMD also informed that the construction of the processing shed, initially approved for Rs. 11.14 crores, needs a revision due to non-availability of required area at the site. Earlier estimates were prepared for processing plant measuring area of 93mX190m, however due to insufficient space availability at the designated site, 3 separate sheds have been proposed based on site conditions. In addition to this, partial truss work for existing open windrow platform has been considered. Estimates have been prepared as per the current SR and the details are mentioned below.

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Sl. No.	Name of the work	Dimensions	Area in Sq.mt.	Cost in lakhs
1	Construction of shed with truss work for pre-sorting of waste	40mx80m	3200	566.41
		Total	566.41	
		GST 18%	101.95	
		Total	**668.37**	

Sl. No.	Name of the work	Dimensions	Area in Sq.mt.	Cost in lakhs
1	Construction of RDF storage unit	28mx36m	1008	181.73
2	Construction of Compost storage unit	15mx28m	420	79.63
3	Partial truss works for existing Windrow platform	80mx35m	2800	460.35
		Total	721.71	
		GST 18%	129.91	
		Grand total	**851.61**	

3. SMD also informed that the estimated cost for the construction of 3 sheds and partial truss work for existing windrow as per the current SR is Rs. 15.20 crores. The estimated cost for the said work has increased from Rs. 11.14 crores to Rs. 15.20 crores. The additional amount of Rs. 4.06 crores needed for the project will be borne from ULB funds while the central and State funds will remain unchanged.

The above subject has already been approved in 8th SLTC meeting held on 29.01.2024.

SMD has sought approval for the revised civil estimates Rs. 15.20 crores submitted by Belagavi City Corporation wherein additional Rs. 4.06 crores needed for the processing shed will be borne out of ULB funds

Decision: After detailed deliberations the committee recommended approval of revised civil estimates for Rs. 15.20 crores submitted by Belagavi City Corporation subject to the condition that an additional amount of Rs. 4.06 crores required for the processing shed should be borne by the ULB.

The meeting ended with vote of thanks.

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary
Government of Karnataka

GOVERNMENT OF KARNATAKA

PROCEEDINGS OF THE 7th MEETING OF THE STATE LEVEL HIGH POWER COMMITTEE (SLHPC) FOR USED WATER MANAGEMENT PROJECT UNDER SBM (U) 2.0 AND NGT ENVIRONMENTAL COMPENSATION FUND

In the Chair : **The Additional Chief Secretary to Government of Karnataka**

Date & Time : **07.02.2024, 11:30 AM**

Venue : **Room No. 317, Vikasa Soudha, Bengaluru**

Members Present: Attendance Sheet enclosed.

The Managing Director (MD), KUIDFC, welcomed the Additional Chief Secretary, Government of Karnataka and the Chairman, State Level High Power Committee (SLHPC) for Used Water management Project under SBM (U) - 2.0 and NGT Environmental Compensation fund and all the Members present.

The deliberations of the meeting are as follows:

Subject 1 **Action Taken Report on Agenda subjects of 4th SLHPC Meeting held on 28.08.2023 and 5th SLHPC Meeting held on 03.01.2024**

MD-KUIDFC informed the committee that the action taken report for 4th SLHPC meeting held on 28.08.2023 was submitted during the 5th SLHPC meeting held on 03.01.2024, wherein UWM subjects were discussed. During the 5th SLHPC meeting the subjects from DMA/ BBMP were discussed.

Further, it was informed that 6th SLHPC meeting held on 31/1/2024, only subjects pertaining to DMA/ BBMP were discussed. Hence, the action taken report to the 6th SLHPC meeting will be submitted in the 8th SLHPC meeting by the State Mission Director for SBM.

SLHPC noted the same.

Subject 2 **Status Report on Used Water Management Project**

The Managing Director, KUIDFC presented the status report on UWM project. MD informed that the revised action plan under SBM (U)- 2.0 is approved in the NARC meeting held on 05.01.2024 and the proceedings is awaited. Further, the tendering progress with respect to PDMC, FSTP and the status on DPRs was informed.

SLHPC noted the same and informed to expedite the tendering process.

Subject 3	**Subjects for the Ratification of SLHPC**
Subject 3.1	**Ratification of the decision taken to reject the first call tender for appointment of Project Development and Management Consultant (PDMC) for UWM project under SBM(U)-2.0 and NGT compensation fund and re-inviting the PDMC- 2nd call tender in 2 packages**

MD, KUIDFC informed the Committee with the "on-file" approval of the Chairman-SLTC & ACS-UDD and Chairman-SLHPC & ACS-GoK, the first call tender issued for appointment of PDMC was rejected due to single bid with high tender premium.

It was also informed that the PDMC tender call-2 has been invited in two packages as per "on-file" approval of the Chairman-SLTC & ACS-UDD and Chairman-SLHPC & ACS-GoK. Further, based on the request of the prospective bidders for clarification, to consider the "combined water supply and sewerage project' also as eligible pre-experience and extension of time for bid submission, the committee was informed that addendum and corrigendum as necessary has been issued and the date for submission of tenders has been now extended till 25.01.2024 to enhance bid response, after obtaining "on-file" approval from the Chairman-SLTC and ACS-UDD.

Accordingly, MD-KUIDFC sought ratification of the action taken to reject the PDMC call-1 tender, invite the PDMC tender call-2 tender in 2 packages and issue the addendum/ corrigendum for the PDMC call-2 tender, as approved in the 7th SLTC meeting.

The SLHPC noted the same and ratified the action taken:

a) To reject the first call tender for appointment of Project Development and Management Consultant (PDMC) for UWM project under SBM(U)-2.0 & NGT compensation fund and

b) Inviting the PDMC- 2nd call tender in 2 packages & issue necessary addendum and corrigendum for clarification and extension of bid receipt date till 25.01.2024.

Subject 4	**Subjects for the Approval of SLHPC**

Subject 4.1	**Approval of the updated FSTP Cost estimates (after design optimization and inputs of MoHUA) for Construction of 110 FSTPs under NGT environment compensation fund and approval for the envisaged reduction in the number of tender packages for the FSTP project under phase-1 of UWM project**

MD-KUIDFC informed the committee that FSTP cost estimates were earlier prepared for 3 KLD at Rs. 3.00 Crore, 6 KLD at Rs. 3.50 Crore, 9 KLD FSTP at Rs. 4.18 Crore and 12 KLD FSTP at Rs. 4.67 Crore, *including 3 years O&M period* and approved by the SLTC in its 5th meeting held on 1-12-2023.

Further, MD, KUIDFC informed that based on the inputs from MoHUA/ CPHEEO team on the optimal design of FSTP plants, the FSTP cost estimates have been updated. Accordingly, the updated cost estimates for 3 KLD FSTP is Rs. 2.86 Crore, 6 KLD FSTP is Rs. 3.22 Crore, 9 KLD FSTP is Rs. 3.53 Crore and 12 KLD is Rs. 3.97 Crore, **inclusive of 5 years O&M cost**.

Accordingly, the Committee was informed that the overall cost for 110 FSTPs is **Rs. 359.60 Crore (with 5 years O&M),** as against the **original envisaged cost of Rs. 400.24 Crore (with 3 year O&M), resulting in savings of Rs. 40.64 Crore in the allocated FSTP project cost.**

Further, it was informed that due to DPR cost optimization, the number of DBOT tender packages has also reduced from 16 packages to 12 packages. The subject is approved in the 7th SLTC meeting.

The SLHPC noted the same and approved the updated cost estimates for a typical 3 KLD FSTP at Rs. 2.86 crore, 6 KLD at Rs. 3.22 crore, 9 KLD at Rs. 3.53 crore and 12 KLD at Rs. 3.97 crore, with a total FSTP Project cost of Rs. 359.60 crore for construction of 110 FSTPs (in towns with less than 30,000 population), for the 110 ULBs approved in the G.O No: UDD 5 CSS 2023 (P-1), dated 2.11.2023 .

The SLHPC also approved the proposal to invite 15 days short tenders for the FSTP project in 12 packages on DBOT model along with tender/bid document, as approved in the SLTC.

Subject 4.2 **Construction/ Upgradation of Sewerage System in 54 prioritized Urban Local Bodies (ULBs) in Phase-2 of Used Water Management (UWM) Project under NGT Environment Compensation Funds at a cost of Rs.1518.00 crore**

MD, KUIDFC informed the Committee that in order to fast track the compliance to Hon'ble NGT directions, Government vide G.O No: UDD/5/CSS/2023(P3), dated: 30-11-2023 has accorded administrative approval for Construction/Upgradation of Underground Sewerage System in 54 prioritized Cities/ Towns, by KUIDFC in Phase-2 of UWM project at a cost of Rs.1518.00 crore, to reduce the gap between sewage generation and its processing. The subject is approved in the 5th SLTC meeting.

The details of the proposal were presented as follows.

a) Construct/upgrade Sewage Treatment Plants (STPs), provide House service connections, construct sewerage network and construct interception & diversion structure (if required) based on individual town requirement in 20 ULBs with more than one lakh population, at a cost of Rs. 790 crore.

b) Upgrade/repair Sewage Treatment Plants (STPs), provide Household Service Connections (HSCs) and construct sewerage network in 27 towns based on individual town requirement, at a cost of Rs. 533 crore.

c) Construction of new sewerage system with House service connections and sewerage network in 7 towns where there is currently no sewerage system, at a cost of Rs.195 crore.

After detailed discussions, the SLHPC accorded approval for Construction/ Upgradation of Sewerage System in 54 prioritized Urban Local Bodies (ULBs) in Phase-2 of Used Water Management (UWM) Project under NGT Environment Compensation Funds at a cost of Rs.1518.00 crore, by KUIDFC as follows.

1. **Construct/upgrade Sewage Treatment Plants (STPs), provide House service connections, construct sewerage network and construct interception & diversion structures (if required) based on individual town requirement in 20 ULBs with more than one lakh population at a cost of Rs. 790 crore, as per the town list enclosed as Annexure-1.**

2. **Upgrade/repair Sewage Treatment Plants (STPs), provide Household Service Connections (HSCs) and construct sewerage network in 27 towns based on individual town requirement at a cost of Rs. 533 crore, as per the town list enclosed as Annexure-2.**

3. **Construction of new sewerage system with HSCs and sewerage network in 7 towns where there is currently no sewerage *system, at a cost of Rs.195 crore, as per the town list enclosed as* Annexure-3.**

Subject 4.3 **Revised action plan under NGT Environmental Compensation fund**

MD, KUIDFC briefed the Committee that in order to utilize the Rs.1919 crore NGT Environmental compensation fund available with the UDD, Government has approved the construction of 110 Faecal sludge treatment plants (FSTP) at a cost of Rs.400.24 crore in Phase-1 of UWM project, in the selected 110 ULBs (with less than 30000 population) vide G.O No: UDD 5 CSS 2023 (P-1), dated 2.11.2023.

Further, Government vide G.O No: UDD/5/CSS/2023(P3), dated: 30-11-2023 has also approved for Construction/ Upgradation of Sewerage System in 54 prioritized ULBs in Phase-2 of UWM Project, for the balance amount under NGT Environment Compensation funds at a cost of Rs.1518.00 crore.

Hence, it was informed to the Committee that with the UWM Phase-1 and Phase-2 project approvals , the State has accorded approval for the entire amount of Rs.1919.00 crore earmarked for Liquid Waste Management in selected ULBs (excluding Bengaluru), under the NGT Environment Compensation Fund for UDD. The subject is approved in the 5th SLTC meeting.

The SLHPC noted the same and accorded approval for revised action plan under NGT Environment Compensation Fund for Rs 1919.00 crore

Subject 4.4 **Approval for the DPR for the work of "Shifting of outfall sewer line from centre of Yagachihalla from Mallandur Bridge to Murmanehalli village in Chikkamagaluru city to avoid contamination" under NGT Environmental Compensation Fund and permission to call 15 days short term tender**

MD, KUIDFC informed that MD, KUWS&DB has submitted a DPR for Rs.15.23 crore for the work of *"Shifting of outfall Sewer line from the centre of Yagachihalla from Mallandur Bridge to Murmane halli village in Chikamagaluru city to avoid contamination"* to Government for approval under NGT Environmental compensation fund.

The DPR is prepared for a) providing outfall sewer line on the left bank of Yagachi halla from Mallandur bridge to Murumane halli village (5691 m), b) Providing outfall Sewer line on the right bank of yagachi halla from Mallandur Bridge Uppalli to Undedasarahalli and later connecting to left side outfall (3570 m), c) Provision for crossing the SH by adopting Trenchless technology at 2 locations near Mallandur bridge and d) lumpsum provision for

Land acquisition charges, PWD, ESCOM deposits and other statutory provisions for price escalation, contingencies, tender premium and other unforeseen items.

In the DPR, KUWS&DB has reported that the present DPR is necessitated due to following reasons;

" In the package-1 civil work tender under 2nd stage UGD scheme to Chikamagaluru City , an Outfall-1 Sewer line for about 5.70 km was laid from Maakuandur bridge to wet well at Murumanehalli village through the centre of Yagachihalla in Chikamagaluru city which joins to Yagachi river. Consequently, the Yagachi halla cleaning works was taken up by the Chikamagaluru development authority in co-ordination with CMC. After cleaning the halla , it has been noticed that the outfall-1 sewer line has breached at places like madhuvana layout, Undedasara halli near hallada Rameshwara Temple and ABC curing works , due to flow in the nala which is leading the sewage to enter into the Halla. Hence, the situation has aroused to shift the entire line on either bank of the Yagachihalla for future maintenance and to avoid contamination of the Halla, as per NGT guidelines."

In this regard, it was informed that the Secretary, UD has directed MD, KUIDFC, the nodal agency for UWM project to take up this work under the Rs.20 crore NGT environment compensation fund allocated to Chikamagaluru City for Construction/upgradation of sewerage system in the UWM phase-2 project, as per Government order No: UDD/5/CSS/2023 (P-3), dated: 30-11-2023. Accordingly, MD, KUIDFC requested the SLTC for the approval of the DPR for Rs. 15.23 crore.

Further, MD, KUIDFC presented the draft tender document prepared as per the standard bidding document for the proposed work under DBOT model and requested for the approval of the same. Further, as NGT is continuously monitoring the periodic progress on preventing environmental pollution from sewage and that the Government through the Chief Secretary needs to file the quarterly affidavit, approval was also requested to invite 15 days short term tender for the proposed work. The subject is approved in the 7th SLTC meeting.

The SLHPC noted the same and approved the Detailed Project Report (DPR) for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumane halli village in Chikamagaluru City to avoid contamination" under NGT Environmental compensation fund of Rs. 20 crore allocated to Chikamagaluru City as per the G.O No: UDD 5 CSS 2023 (P-3), dated: 30.11.2023.

The SLHPC approved the tender document for the proposed work and approved the proposal to invite 15 days short term tenders for the work on DBOT model.

Subject 4.5 **Constitution of Project Implementation Units (PIUs) and District Level Co-ordination Committee for UWM project**

MD, KUIDFC informed the Committee as per the approval of 4th SLHPC, Technical Scrutiny Committee (TSC) is constituted and functioning. It was informed that Project Management Unit (PMU) is established at the State Nodal Agency-KUIDFC and the expenditure is met out by making pro-rata provision in all the DPRs under SBM(U)-2.0 and NGT compensation funds.

MD, KUIDFC further informed that for effective UWM project implementation, a District Level Co-ordination Committee under the Chairmanship of Deputy Commissioner of the respective districts, has been approved by Government for timely identification and resolution of field level issues involving multiple stakeholder departments, but the composition /members of the Committee was not approved earlier. The members include Commissioner - City Corporations/ CMCs, Chief officer – TMCs/ TPs, Executive Engineer – PWD, Executive Engineer – respective ESCOM, District Health Officer, Chief planning officer - Z.P, Environment officer – KSPCB, Project Director – DUDC (Member Convener), Executive Engineer – DUDC and representative from NHAI.

It was also informed that the proposal for establishment of Project Implementation Unit (PIU) in all 31 districts of the State to implement the UWM project under the Chairmanship of the Deputy Commissioner is approved in the 4th SLHPC meeting. But, considering the nascent stage of UWM project, Government vide G.O No. UDD 5 CSS 2023 (P-1) dated:27-11-2023, has ordered that the Project Director, DUDC and DUDC team, in co-ordination with the respective ULBS will act as PIUs initially. In this background, the following structure for

PIU team is proposed; Project Director – DUDC, Commissioner/ Chief Officer – concerned ULB, Executive Engineer – DUDC (Member Convenor), Environment officer – KSPCB, Assistant Executive Engineer – DUDC, Assistant Engineer/ Junior Engineer - concerned ULB, Accounts Officer/ Accountant - concerned ULB and F.D.A - DUDC

The SLHPC accorded approval for the following;

1. **Constitution of PMU at KUIDFC and to meet the expenditure towards PMU at KUIDFC by making pro-rata provision for PMU cost in all the DPRs under SBM (U) - 2.0 and NGT compensation funds.**
2. **Constitution of District Level Co-ordination Committee with the following members:**
   Deputy Commissioner of the District - Chairman
   Members:
   a. **Commissioner - City Corporations/ CMCs**
   b. **Chief officer – TMCs/ TPs**
   c. **Executive Engineer – PWD**
   d. **Executive Engineer – respective ESCOM**
   e. **District Health Officer**
   f. **Chief planning officer - Z.P**
   g. **Environment officer – KSPCB**
   h. **Project Director – DUDC (Member Convener)**
   i. **Executive Engineer – DUDC**
   j. **Representative from NHAI**
   k. **DC may co-opt any other officer from the line department as deemed necessary**
3. **Establishment of Project Implementation Unit (PIU) in all districts with the following members:**
   Deputy Commissioner of the District - Chairman
   Members:
   a. **Project Director – DUDC**
   b. **Commissioner/ Chief Officer – concerned ULB**
   c. **Executive Engineer – DUDC (Member Convenor)**
   d. **Environment officer – KSPCB**
   e. **Assistant Executive Engineer – DUDC**
   f. **Assistant Engineer/ Junior Engineer - concerned ULB**
   g. **Accounts Officer/ Accountant - concerned ULB**
   h. **F.D.A - DUDC**

Subject 4.6 **Approval for opening of dedicated Bank accounts for UWM project**

MD, KUIDFC informed the Committee that to carry out the functions as the nodal agency, to receive funds from the Government and make payments under the project, there is necessity to open a separate bank accounts for various fund streams available for the UWM project in a Nationalized Bank;

1. Bank Account for management of SBM funds under PFMS system i.e., to open a new bank account "as child account under SNA (i.e. DMA) for SBM account".
2. Bank Account for management of NGT Environmental Compensation fund.
3. Bank Account with the ULBs covered under SBM(U) -2.0 funds for receipt and management of 17% ULB contributions.

The SLHPC approved to open separate bank account(s) by MD, KUIDFC, in a Nationalised Bank located at Bengaluru ;

a) For management of SBM(U)-2.0 funds for the used water management component, under PFMS system.
b) For management of NGT Environmental Compensation fund allocated to KUIDFC for the Used water management project.
c) For management of ULB contribution (17%) for SBM (U) - 2.0, from the respective ULBs.

Subject 4.7 **Release of Rs. 1.00 crore NGT Compensation fund for Administrative & Office Expenses (A&OE) under Used water management project to KUIDFC-State Level Nodal Agency, out of the Rs.1919 crore NGT Environmental Compensation Fund available with UDD**

MD, KUIDFC informed the Committee that that SLTC has recommended for release of Rs. 1.00 Crore initially to the KUIDFC- the nodal agency for UWM project towards tender advertisements, sitting fees for Technical Scrutiny Committee, Project Management Unit expenditure and other routine administrative and office expenses (A&OE) of UWM project.

The SLHPC accorded approval for release of initial fund of Rs. 1.00 crore, towards Administrative & Office Expenses (A&OE) under the Used water management project to MD, KUIDFC-State Level Nodal Agency, out of Rs. 1919 crore NGT Environmental Compensation Fund available with UDD.

4.8 Providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund Package 1 (Bengaluru and Mysore Revenue division) and Package-2 (Belagavi & Kalburgi Revenue Division)

MD, KUIDFC informed the Committee that the PDMC tender was re-invited on 19/12/2023 in 2 packages and the last date for bid submission was 25/01/2024. Technical bids for these tender packages are opened on 29/01/2024 and details of the technical evaluation by Technical Scrutiny Committee (TSC) are as below;

Package	Bidder Name	Technical Score awarded (Min. score – 75 marks)
PACKAGE-1	M/s EGIS India Consulting Engineers Private Limited	88.33
	M/s TATA Consulting Engineers Limited	96.29
PACKAGE-2	M/s MaRS Planning and Engineering Services Private Limited in association with Shree Hari Construction & Consultancy	86.16
	M/s TATA Consulting Engineers Limited	43.72

MD, KUIDFC informed the Committee that **in Package 1**, both the bidders **substantially comply with the technical qualification criteria** and has requested for acceptance of their Technical bid and opening of the financial bid for the PDMC tender.

Further in Package 2, two bidders have participated and M/s MaRS Planning and Engineering Services Private Limited **substantially comply with the technical qualification criteria**. However, the other bidder, M/s Tata Consulting Engineers Limited has obtained technical score of only 43.72 marks, for the want of submission of different sets of CVs for both the tender packages.

It was further explained to the Committee that as per the Data Sheet of both tender packages, the conditions specified are as follows;

"The bidder participating in both tender packages (tender Package 1 and tender Package 2 for PDMC services UWM Management project), shall cumulatively meet the requirements of the qualifying criteria mentioned at clause (a) & (b) above in each of the tender packages. In such cases, the bid submitted by the tenderer for Package 1 will be first evaluated for compliance of the qualifying criteria before considering for evaluation of Package 2."

"The bidder participating in both tender packages (tender Package 1 and tender Package 2 for PDMC services UWM project), shall submit different set CVs for all positions of key technical personnel and support staff mandated in the tender document. In case of similar set of CVs being uploaded by the bidder for any or all positions of key technical & support staff in both the tender packages, the bid submitted by the tenderer for Package 1 will be first evaluated for compliance of the qualifying criteria before considering for evaluation of Package 2".

The SLTC in its 9th meeting has approved for opening of financial bids of 2 qualified bidders of Package-1 and seek financial bid approval from SLHPC, whereas the Package-2 was referred to SLHPC for further deliberation and discussion.

The SLHPC took note that for the financial turnover and relevant technical experience, M/s Tata Consulting Engineers Limited is qualifying in both the tender packages. However, as the bidder has submitted the same set of CVs for the Package-1 and Package-2, the same are not considered for evaluation in the tender Package-2. Thus M/s Tata Consulting Engineers Limited has obtained the technical score of 43.72 marks, as against the minimum prescribed technical score of 75 marks. Hence the technical bid of M/S Tata Consulting Engineers Limited is treated as "not responsive" for the PDMC tender package-2 and not recommended for opening of the financial bid for further evaluation.

After discussion and deliberations, the SLHPC concurred with the decision of SLTC for Package-1 and directed to place the tender approval after evaluation of financial bids.
The SLHPC further directed to open the Package-2 financial bid of M/s MaRS Planning and Engineering Services Private Limited in association with Shree Hari Construction & Consultancy.

4.9 Approval of Detailed Project Report of Haveri town under SBM & NGT fund

MD-KUIDFC informed the committee that Haveri is one of the town considered under SBM & NGT fund and that they have submitted their DPR. The following details are explained;

1. There is an existing sewerage system in the city having underground drainage (UGD) network of 64 km with a sewage treatment plant (STP) of capacity 4.71 MLD (Million Litres

per day) with Facultative Aerated Lagoon Technology. This unit is located in low laying area, which is downstream of Heggere lake. The tank is filled and overflowed due to un-precedent heavy rains during 2019, 2020 & 2021, resulting in breach of earthen baffle wall bund of the STP.

2. The upgradation of existing FAL Type STP is not feasible and construction of the new STP is proposed.

3. Based on population projection, for intermediate stage population, the required STP capacity is about 11.8 MLD and for ultimate population, the capacity required is 14.8 MLD.

4. Under SBM(U)-2.0, the Haveri town has proposed 6.02 MLD STP in the action plan submitted to MoHUA for approval. MoHUA - National Advisory and Review Committee (NARC) for SBM, in its meeting held on 05/01/2024 has approved the State UWM Action Plan. The detailed proceedings of the NARC meeting is awaited.

5. Under NGT Environmental Compensation Fund, the State Government has approved for Upgradation of Sewerage System in 27 ULBs with population between 30,000 - 1,00,000 with existing sewerage system and Haveri town is one among them with allocation of Rs. 8.00 cr.

6. Under NGT OA No.673 of 2018, Haveri is one among the town where NGT has noted that the STP is "non-operational", wherein rehabilitation of STP and House service connections needs to be addressed.

7. In order to address the issue comprehensively available allocation, One STP of 6.02 MLD capacity with SBR technology, other rehabilitation/ House service connections (4,352 Nos.) along with all project statutory provisions are considered.

8. Haveri ULB and District Administration has identified and issued handing over letter for the additional land of 4 acre apart from the existing land.

9. Technical Scrutiny Committee in its meeting held on 03/02/2024 has reviewed the DPR and recommended for consideration of SLTC.

10. The abstract of the Cost estimates for the work, as submitted by EE, PIU, Haveri of NKUSIP project is as follows;

Sl. No.	Name of work	Amount in Rs. lakhs
1	Construction of 6 MLD STP of SBR Technology near Sidda Veerapura, Haveri.	1006.16
2	Providing & laying 500 dia DI-K7 ,591M Rising Main from Exiting Wet well to Proposed STP Effluent & Gravity Main of 600 dia RCC, 140 M from Proposed STP to Existing FAL Pond (To use it as fish pond)	68.00
3	Providing and fixing 710 M of Pre Casted RCC Protection for Proposed STP Site.	10.81

4	Providing UGD 4325 Nos. HSCs in Haveri Town	362.25
A	**Sub Total**	**1447.22**
5	Tender Premium (5%)	72.36
6	PDMC Fee (2%)	28.94
7	PMU Charges (1.5%)	21.71
8	Contingencies (3%)	43.42
9	ESCOM Deposits (0.5%)	7.24
10	GST (18%)	260.50
11	Other Miscellaneous like Statutory payments etc (LS)	2.61
B	**Sub Total**	**436.78**
	Total (A+B)	**1884.00**

It was also informed that SLTC in its 9th meeting has recommended for Administrative approval of SLHPC.

After detailed discussion and deliberations, the SLTC have accorded:

1. **Administrative approval for Detailed Project Report for Construction of STP and providing House service connections in Haveri Town at an estimated cost of Rs. 18.84 Crore, which includes Rs.10.84 Crore from SBM (U) 2.0 and Rs. 8.00 Crore from NGT Environmental Compensation Fund.**
2. **It was also directed to invite short tenders for 15 days for the work on DBOT basis, as per the standard bid document of F.D and approved by C.E, KUIDFC.**
3. **Haveri CMC to submit resolution committing for 5 years of O&M for the infrastructure created under the project will be borne out of ULB funds before tendering the work.**
4. **Haveri CMC to submit resolution committing for ULB resolution of 17% ULB share under the project before tendering the work, which shall be deposited in a separate bank account at KUIDFC.**
5. **Any land acquisition cost for the project has to be borne by Haveri CMC out of its own financial resources.**
6. **Action to be initiated on the Engineers who are responsible for not maintaining the STP properly and resulting in defunct.**

4.10 Approval of Detailed Project Report of Srirangapatna town under SBM & NGT fund

MD-KUIDFC informed the committee that Srirangapatna is one of the town considered under SBM & NGT fund and that they have submitted their DPR. The following details are explained;

1. Srirangapatna is a holy pilgrimage and tourist destination, where Cauvery river flows.
2. Under the National River Protection Scheme, 3 wet wells and 1.39 MLD capacity WSP type STP was constructed.

3. Under UIDSSMT, Sewer pipeline of 44.35 km, 1683 no. of machine holes, 4 nos of wet wells and STP of 2.22 MLD was constructed.

4. Under the directions of Hon'ble NGT, KUWS&DB is implementing the following works; I&D work, 5.00 MLD STP of SBR technology with electromechanical works including O&M for 5 years, House service connections (1800 no.), Sewer pipeline of 3.2 km and installation of 11 kv feeder line.

5. KWS&DB have prepared DPR as per 2021-22 SR to prevent river pollution for Rs.2055 lakhs, which has been revised by KUIDFC as per 2023-24 CSR for an amount of Rs.2000 lakhs.

6. Under SBM(U)-2.0, the Srirangapatna town has proposed 0.5 MLD STP in the action plan submitted to MoHUA for approval. MoHUA - National Advisory and Review Committee (NARC) for SBM, in its meeting held on 05/01/2024 has approved the State UWM Action Plan. The detailed proceeding of the NARC meeting is awaited.

7. Under NGT Environmental Compensation Fund, the State Government has approved for Upgradation of Sewerage System in 27 ULBs with population between 30,000 - 1,00,000 with existing sewerage system and Srirangapatna is one among them with allocation of Rs. 25.00 cr.

8. Technical Scrutiny Committee in its meeting held on 03/02/2024 has reviewed the DPR and recommended for consideration of SLTC.

9. The details of the works included in the DPR is as follows:

No.	Description	Amount (In Lakhs)
1	Providing Sewer Pipeline and Manholes in left out areas including restoration of roads (Pipeline- 8 km, 291 MH)	455.00
2	Providing 110 mm dia U-pvc individual UGD house service connection (1000 No's)	83.80
3	Construction of 4 No's of wet wells along with pumping machineries & DG set.	334.00
4	Supply and laying DI rising main from wet wells (4.7 km)	157.10
5	Trenchless technology for crossing of pipeline through State highway / National highway	115.80
6	Repair and restoration of existing sewer pipeline and machine holes	139.50
7	Providing Approach road and yard lighting to STP	32.90
8	**Sub Total-1**	**1318.10**
9	Provision for TP @5%	65.91
10	Add GST @ 18%	249.12
11	**Sub Total-2**	1633.13
12	Provision for PDMC charges@2%	32.66
13	Provision for PMU charges@1.5%	24.5
14	Provision for contingencies@3%	48.99
16	Deposits towards other departments (PWD, NH and Electrical)	110.00
17	Miscellaneous and rounding off	15.72

18	**Grand Total**	**1865 .00**
	Estimated Land Acquisition Charges for 4 wet wells (To be borne by Srirangapatna TMC)	135.00 lakh

It was also informed that SLTC in its 9th meeting has recommended for Administrative approval of SLHPC.

After detailed discussion and deliberations, the SLTC has accorded;

1. **Administrative approval for Detailed Project Report for Rehabilitation of UGD work in Srirangapatna Town at an estimated cost of Rs. 18.65 Crore under NGT Environmental Compensation Fund.**
2. **It was also directed to invite short tenders for 15 days for the work on DBOT basis, as per the standard bid document of F.D and approved by C.E, KUIDFC.**
3. **Srirangapatna TMC to submit resolution committing for 5 years of O&M for the infrastructure created under the project will be borne out of ULB funds before tendering the work.**
4. **Srirangapatna TMC to submit resolution committing for ULB resolution of 17% ULB share under the project before tendering the work, which shall be deposited in a separate bank account at KUIDFC.**
5. **Any land acquisition cost for the project components must be borne by Srirangapatna TMC out of its own financial resources.**
6. **The land availability for the project components shall be confirmed/ handed over to implementing agency before**

4.11 Approval for seeking commitment of ULBs for taking up 5 years of O&M of the constructed infrastructure, ULB share of 17% towards SBM allocation and cost towards land acquisition with ULBs own resources.

MD-KUIDFC informed the committee that as per SBM(U)-2.0 Operational guidelines, for seamless project implementation, it is specified that at least 5 years O&M of the constructed infrastructure are the responsibility of the same vendor/ operator and to be awarded in a single package.

It was further informed that the funding mechanism under SBM(U)-2.0 project is 50% GoI share, 33% GoK share and 17% ULB share and that ULB resolution is necessary for commitment of 17% ULB share before tendering the work.

It was also informed that as per SBM(U)-2.0 Operational guidelines, the SLTC need to ensure timely land availability to take up implementation of projects particularly STPs and also that no provision for land acquisition is made under NGT Environmental Compensation fund.

It was also informed that SLTC in its 9th meeting has recommended for approval of SLHPC.

After discussion and deliberations, the SLTC accorded approval to the proposal for obtaining ULBs resolution;

1. **for taking up 5 years of O&M out of ULB funds for the infrastructure created under the UWM project.**
2. **Commitment for payment of 17% ULB share for SBM fund allocation in the project, out of the ULB funds, which shall be deposited in a separate Bank account at KUIDFC.**
3. **Respective ULBs to identify land and also deposit the cost towards land acquisition for the project, out of its own financial resources, before inviting of tenders by KUIDFC.**

Subject 5 **Subjects for the Consideration of SLHPC**

Subject 5.1 **Convergence of SBM(G) funds for Construction of Faecal Sludge Treatment Plants (FSTP) project in 110 ULBs considering the FSTP demand in the adjoining rural areas**

MD, KUIDFC informed the Committee that while according its concurrence for the proposal of construction of 110 FSTPs in ULBs, the Finance Department has opined that UDD should coordinate with RDPR and assess the demand for Faecal Sludge Management of large villages surrounding the ULBs into consideration while designing the capacity of the FSTPs in selected ULBs and also as RDPR has funds under SBM(G) for FSM, cost sharing can also be explored. The SLTC in its 5th meeting noted the same and recommended for consideration of SLHPC.

The SLHPC noted the same and directed MD, KUIDFC to communicate the suggestions of the Finance department to RDPR through UDD and seek the opinion of the RDPR department on the technical and financial feasibility of the proposed arrangement.

The meeting ended with a vote of thanks.

Additional Chief Secretary,
Government of Karnataka &
Chairperson, SLHPC-UWM

स्वच्छ भारत

सत्यमेव जयते

Govt. of India

PROCEEDINGS FOR
8th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION 2.0

Date: 14-02-2024, Time: 10:30 AM

Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru

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Proceedings of the 8th SHPC meeting dated 14-02-2024 regarding Swachh Bharat Mission (Urban) 2.0

Members Present is enclosed as annexure

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State Level Technical Committee (SLTC) to the meeting. The Director briefed about the 9 Agendas placed before the Committee.

Agenda No. 1 – Confirmation of the Proceedings of the 6th Meeting of the SHPC held on 31-01-2024

The Committee noted that the proceedings of the 6th meeting of SHPC for Swachh Bharat Mission held on 31.01.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 6th SHPC meeting of Swachh Bharat Mission held on 31-01-2024

The Committee noted the following Action Taken Report of the 6th State High Powered Committee (SHPC) meeting was held on 31-01-2024.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 5th Meeting of the SHPC held on 03-01-2024	The Committee noted that the proceedings of the 5th meeting of SHPC for Swachh Bharat Mission held on 03.01.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 5th SHPC meeting of Swachh Bharat Mission held on 03-01-2024.	The Committee noted the Action Taken Report on 5th SHPC meeting of Swachh Bharat Mission held on 03-01-2024.	-

3.	Agenda No. 3: Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 14 Urban Local Bodies under Swachh Bharat Mission 2.0.	The Committee approved DPRs for 14 ULBs with 417 TPD proposed capacity of MRF for total project cost of Rs. 65.54 Crores.	Government Order dated 05.02.2024 has been issued for these 14 ULBs for MRFs. All districts have been asked to call tenders.
4.	Agenda No. 4: Seeking Approvals for Construction and Demolition Waste Management Detailed Project Report for Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davanagere CC under Swachh Bharat Mission 2.0	The Committee approved DPRs for 4 ULBs with 302 TPD proposed capacity of C&D Waste for total project cost of Rs. 38.0126 Crores.	Government Order dated 05.02.2024 has been issued for these 4 ULBs for C&D Waste Management Facilities. All districts have been asked to call tenders.
5.	Agenda No. 5: Ratification of Integrated Solid Waste Management DPRs for 12 ULBs.	The Committee ratified the Integrated Solid Waste Management DPRs for 12 ULBs.	
6.	Agenda No. 6: Seeking Approval for Revised Estimations for Solid Waste Management works at Turumuri SWM Site, Belagavi City Corporation.	After detailed deliberations the committee recommends approval of revised civil estimates for Rs. 15.20 crores submitted by Belagavi City Corporation subject to the condition that an additional amount of Rs. 4.06 crores required for the processing shed should be borne by the ULB.	Letter No. 1317070/DMA/SWM/SWMR/6/2024 dated 07.02.2024 has been addressed to Commissioner Belagavi City Corporation for necessary action.

Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for 3 Urban Local Bodies including Bidar CMC, Raichur CMC and Hosapete CMC under Swachh Bharat Mission 2.0.

- State Mission Director (SMD), Swachh Bharat Mission (Urban) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
- SMD also informed the committee that under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:

  (i) Standard civil designs and equipment specifications have been arrived at for 50 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 50 TPD standard design, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600

(ii) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
	Ballistic Separator	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

(iii) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

MRF Plant Design	***Phase 1***	***Phase 2***
50 TPD MRF Plant	1. 33600 sq. Ft. civil shed 2. 3 Nos. 45 ft. Mezzanine Floor Conveyors 3. 3 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Vertical Single Box Baler 6. 2 Nos. Transfer Conveyor (65 ft.) 7. Trommel 3MT/Hr capacity 8. Weighing Scale 9. Magnetic Separator 10. Ballistic Separator with Conveyors 11. Bag Opener Machine	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine 3. Twin Box Baler

	12. Skid Steer Loader 13. Pallet Truck 14. Semi-Electric Stacker 15. Diesel Forklift	

(iv) Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacities of Material Recovery Facilities. 50 TPD MRF Design can accommodate 46 to 52 TPD of dry waste processing with additional machineries and manpower.

(v) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

(vi) The detailed project reports for MRF, prepared by 3 ULBs with quantities ranging from 46 TPD to 52 TPD has been verified at the State Mission Director (SBM-U) office.

(vii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The component wise cost comparison for the ULBs is provided in below table. The ULB wise civil and equipment cost details for MRF are provided as under:

Total Project Cost for MRF						
District name	**Name of ULB**	**Type**	**Proposed processing MRF cum RDF Plants**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**
Bidar	Bidar	CMC	48	53700000	24765908	78465908
Vijayanagara	Hospet	CMC	46	53000000	24765908	77765908
Raichur	Raichur	CMC	52	53000000	24765908	77765908
Total (Rs.)				159700000	74297724	233997724
Total (Cr.)				**15.97**	**7.43**	**23.40**

(viii) The overall capacity and costing details of these 3 ULBs are provided as under:

No of ULBs/DPRs	Total Capacity (TPD)	Total Cost (Rs. In Crores)	GoI + GoK Share as per SBM 2.0 (Rs. In Crores)	ULB Share (Rs. In Crores)
3	146	23.40	6.83	16.57

ULB Wise details are provided as below:

S.No.	District Name	ULB Name	Type	MoHUA Approved and Proposed MRF Capacity (TPD)	SBM 2.0 Grants (GOI + GOK Share) in Rs.	ULB Share in Rs.	Total Project Cost for MRF in Rs.
1.	Bidar	Bidar	CMC	48	22440000	56025908	78465908
2.	Vijayanagara	Hospet	CMC	46	21505000	56260908	77765908
3.	Raichur	Raichur	CMC	52	24310000	53455908	77765908
Total Cost (Rs.)					68255000	165742724	233997724
Total Cost (Cr.)					**6.83**	**16.57**	**23.40**

(ix) The above mentioned MRF DPRs submitted by Bidar CMC, Hosapete CMC and Raichur CMC along with detailed equipment specifications have already been recommended for approval by the Committee during 10th SLTC Meeting held on 14.02.2024.

SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Bidar CMC, Raichur CMC and Hosapete CMC for the total Project Cost of 23.40 Crores for total MRF capacity of 146 TPD, under Swachh Bharat Mission 2.0, subject to following conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.

- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (***Total Project Cost for MRF),*** whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

Decision: After detailed deliberations, the committee approved Detailed Project Reports of Material Recovery Facilities prepared by Bidar CMC, Raichur CMC and Hosapete CMC for the total capacity of 146 TPD and a total cost of 23.40 Crores along with the conditions specified above. The committee also recommends approval on the specifications considered for calculation of the estimates for the above three DPRs on Material Recovery Facility.

Agenda No.4 – *Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for Shivamogga and Tumkur CCs under Swachh Bharat Mission 2.0.*

- The State Mission Director (SMD), Swachh Bharat Mission (Urban) briefed the committee that under Swachh Bharat Mission 2.0, ULBs are required to take up construction of Material Recovery Facilities for processing of dry waste. SMD explained that Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants.
- SMD also informed the committee that under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The team of SMD (SBM-U) explained the overall approach in preparation of the detailed project reports for material recovery facilities which is provided as under:

Subject 4.1: Material Recovery Facilities in Shivamogga CC

(i) The proposed capacity of Material Recovery Facility for Shivamogga City Corporation is 72 TPD under Swachh Bharat Mission (U) 2.0. In order to promote decentralized waste processing model, the ULB has planned to construct 2 Nos. of MRF facilities at 2 different sites. As per the Detailed Project Report submitted by the ULB, one MRF facility of 50 TPD capacity is being proposed at SWM site situated at Anupinakatte (Survey No.

197,198,199,201), which has been designed based on the standard 50 TPD MRF design explained below. Another MRF facility of 22 TPD is being proposed at Shantinagara Area (Survey No. 112), which has been designed based on the standard 25 TPD MRF design explained below.

(x) Standard civil designs and equipment specifications have been arrived at for 50 TPD and 25 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation.

(xi) Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period.

(xii) In order to arrive at the area requirement for civil shed for 50 TPD and 25 TPD standard designs, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600
25	4,800	1,500	1,500	2,352	4,340	3,200	17,692

(xiii) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
	Ballistic Separator	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

(xiv) The selection of standard equipment for 25 TPD Material Recovery Facility design is explained in below table.

Category	Item	25 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
Safety	Fire Extinguishers and Alarms	✓

(xv) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

MRF Plant Design	***Phase 1***	***Phase 2***
50 TPD MRF Plant	1. 33600 sq. Ft. civil shed 2. 3 Nos. 45 ft. Mezzanine Floor Conveyors	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine

	3. 3 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Vertical Single Box Baler 6. 2 Nos. Transfer Conveyor (65 ft.) 7. Trommel 3MT/Hr capacity 8. Weighing Scale 9. Magnetic Separator 10. Ballistic Separator with Conveyors 11. Bag Opener Machine 12. Skid Steer Loader 13. Pallet Truck 14. Semi-Electric Stacker 15. Diesel Forklift	3. Twin Box Baler

(xvi) The details of civil works and machinery procurement provided in Phased manner for 25 TPD MRF facility are provided below.

MRF Plant Design	***Phase 1***	***Phase 2***
25 TPD MRF Plant	1. 18000 sq. Ft. civil shed 2. 2 Nos. 45 ft. Mezzanine Floor Conveyors 3. 2 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Transfer Conveyor (65 ft.) 6. Trommel 3MT/Hr capacity 7. Weighing Scale 8. Magnetic Separator 9. Pallet Truck 10. Semi-Electric Stacker 11. Diesel Forklift	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine 3. Bag Opener Machine 4. Vertical Single Box Baler

(xvii) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

(xviii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Report submitted by the ULB. The cost details of the MRF facilities proposed by Shivamogga City Corporation are provided below:

Total Project Cost for MRF – Shivamogga CC								
District name	**Name of ULB**	**Type**	**Proposed processing MRF cum RDF Plants**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**	**GOI + GOK Share**	**ULB Share**
Shivamogga	Shivamogga	CC	50	53700000	24765908	78465908	23375000	55090908
			22	26250000	17796390	44046390	10285000	33761390
Total			72	79950000	42562298	122512298	33660000	88852298
Total Cost (Cr.)				**8.00**	**4.26**	**12.25**	**3.37**	**8.89**

(xix) The detailed project reports for MRF, prepared by Shivamogga CC for 72 TPD MRF has been verified at the State Mission Director (SBM-U) office.

(xx) The above mentioned MRF DPR submitted by Shivamogga CC along with detailed equipment specifications have already been recommended for approval by the Committee during 10th SLTC Meeting held on 14.02.2024.

Subject 4.2: Material Recovery Facilities in Tumkur CC

(i) The SMD, State Mission Directorate (SBM-U) briefed the committee that the proposed capacity of Material Recovery Facility for Tumkur City Corporation is 67 TPD under Swachh Bharat Mission (U) 2.0. The ULB already has an existing MRF infrastructure which is sufficient to handle 17 TPD of dry waste capacity, therefore in order to cater to the remaining 50TPD dry waste quantity, additional MRF infrastructure based on 50 TPD design explained below, has been proposed by Tumkur City Corporation.

(ii) SMD also informed the committee that the Standard civil designs and equipment specifications have been arrived at for 50 TPD capacity of Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation.

(iii) SMD also informed that the Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste.

Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for 50 TPD standard design, following area considerations have been undertaken by the ULBs.

Design Capacity of MRF in TPD `	Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
50	11,000	4,085	2,580	4,845	5,220	5,646	33,600

(iv) The selection of standard equipment for 50 TPD Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
	Ballistic Separator	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

(v) The details of civil works and machinery procurement provided in Phased manner for 50 TPD MRF facility are provided below.

MRF Plant Design	***Phase 1***	***Phase 2***

50 TPD MRF Plant	1. 33600 sq. Ft. civil shed 2. 3 Nos. 45 ft. Mezzanine Floor Conveyors 3. 3 Nos. 25 ft. Inclined Conveyors 4. Horizontal Baler 5. Vertical Single Box Baler 6. 2 Nos. Transfer Conveyor (65 ft.) 7. Trommel 3MT/Hr capacity 8. Weighing Scale 9. Magnetic Separator 10. Ballistic Separator with Conveyors 11. Bag Opener Machine 12. Skid Steer Loader 13. Pallet Truck 14. Semi-Electric Stacker 15. Diesel Forklift	1. 2 Nos. 25 ft. Flat Belt Conveyors on ground floor. 2. Dedusting Machine 3. Twin Box Baler

(vi) Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacities of Material Recovery Facilities.

(vii) Existing DWCC infrastructure and machineries with the ULBs have been considered along with the available funds with the ULBs and accordingly the ULBs have prepared the MRF DPRs. For instance, if a ULB already has an existing civil shed for MRF, ULB has proposed no shed / shed extension / shed modification as per their requirement. Similarly, only the unavailable machineries with the ULBs have been proposed based on the MRF requirement.

(viii) Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the ULBs. The cost details of the MRF facilities proposed by Tumkur City Corporation are provided below:

Total Project Cost for MRF – Tumkur CC								
District name	**Name of ULB**	**Type**	**Proposed processing MRF cum RDF Plants**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**	**GOI + GOK Share**	**ULB Share**
Tumkur	Tumkur	CC	50	53700000	24765908	78465908	31322500	47143408

Total Cost (Cr.)	**5.37**	**2.48**	**7.85**	**3.13**	**4.71**

(ix) The detailed project reports for MRF, prepared by Tumkur CC for 50TPD MRF has been verified at the State Mission Director (SBM-U) office.

(x) The above mentioned MRF DPR submitted by Tumkur CC along with detailed equipment specifications have already been recommended for approval by the Committee during 10th SLTC Meeting held on 14.02.2024.

SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Crores under Swachh Bharat Mission 2.0, subject to following conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- If the DPR cost is revised based on the site condition or change in rates the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016. Any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 scheme are fixed.
- If there is any revision in the cost of an individual component in the above table (***Total Project Cost for MRF – Tumkur and Shivamogga CC),*** whose cost is less than Rs.5 Crs and the revised cost of such component is also less than 5 crores, then the Deputy Commissioner of the district is authorized to grant administrative approval for the revised cost.

Decision: After detailed deliberations the committee approved 02 Detailed Project Reports of Material Recovery Facilities prepared by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Crores along with the conditions specified above. The committee also recommends approval on the specifications considered for calculation of the estimates for above two DPR'S on Material Recovery Facility.

Agenda No. 5 – Seeking approval for the revised requirement of Cesspool Vehicles proposed under SBM U from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.

State Mission Director, Swachh Bharat Mission (Urban) informed the Committee that under Used Water Management Component of Swachh Bharat Mission U 2.0 Action Plan had been submitted to MoHUA for procurement of 147 No. of Cesspool Vehicles for 140 ULB and the same has been approved under the 11th NARC meeting.

SMD also briefed that the state government is required to comply with the directions issued by the Hon'ble National Green Tribunal (NGT) on OA No: 606/2018 with regards to the safe treatment and disposal of Used Water and Feacal sludge generated in the State & the state is also required to file an updated status report to the Hon'ble NGT on the same. Due to the technical/ time constrains for achieving 100 % compliance and considering the limitation of topography, the state has proposed to initially setup standalone FSTPs in towns with less than 30,000 Population and procure Cesspool Vehicles to transport the Feacal sludge from septic tanks to FSTPs for processing and safe disposal of the faecal matter in a scientific manner as per CPHEEO Norms.

Thus, the Cabinet had accorded permission for the construction of 110 FSTPs in 110 ULBs with less than 30,000 population (excluding 79 ULBs with existing STPs/ FSTPs/ STPs under construction or currently proposed in other scheme) and had given approval for the procurement of 161 No. of Cesspool Vehicles in 110 ULBs on priority basis under SBM U 2.0 vide Joint Secretary (Cabinet), (Case No.C-499/2023, dated 13-07-2023), Vidhana Soudha, Bengaluru. As per the approval of the Cabinet, it was proposed to Procure 1 No. of Cesspool Vehicle for ULBs with 4,000 Households as per 2011 Census & 2 No. of Cesspool Vehicles for ULBs with Households above 4,000 as per 2011 census under SBM U 2.0. totalling to 161 No. of Cesspool Vehicles (Unit cost of Rs, 25.00 Lakh) at a cost of Rs. 40.25 Crore, at state level and distribute the vehicles to identified ULBs for FSTP operations, by the Karnataka State Mission Director, SBM.

S. No	Description	No. of ULBs	No. of Vehicles
1	**Approved under SBM U – UWM Action Plan**	140	**147**
2	**Approved by Cabinet of Govt. of Karnataka**	110	**161**
	Difference in Number of Vehicles		**14**

The ULB wise detail of the Cesspool vehicles approved under SBM U 2.0 is given as ***Annexure-I***. ULB wise details of the Cesspool Vehicles approved under Cabinet, Govt of Karnataka are as follows:

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ULB wise details of Cesspool Vehicles approved under the Cabinet, Govt. of Karnataka

S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
1	Bagalkot	Ameengada	15073	3350	1
2	Bagalkot	Belagali	17460	3880	1
3	Bagalkot	Bilgi	17792	3954	1
4	Bagalkot	Hungund	20877	4639	2
5	Bagalkot	Kamatagi	15620	3471	1
6	Bagalkot	Lokapura	14605	3246	1
7	Bagalkot	Shiruru	16067	3570	1
8	Ballary	Kudatini	18215	4048	1
9	Ballary	Kurekuppa	22560	5013	2
10	Ballary	Kurugodu	21958	4880	2
11	Belagavi	Ankalagi-Akkatangerahaala	20822	4627	2
12	Belagavi	Channamma Kitturu	17562	3903	1
13	Belagavi	Hukeri	22988	5108	2
14	Belagavi	Inaapura	18913	4203	2
15	Belagavi	Kaagavaada	13936	3097	1
16	Belagavi	Kabbura	18868	4193	2
17	Belagavi	Kankanavadi	16317	3626	1
18	Belagavi	Mallapura / Ghataprabha	26284	5841	2
19	Belagavi	Shedbaala	17549	3900	1
20	Belagavi	Yaragatti	9690	2153	1
21	Bengaluru Urban	Anekal	44260	9836	2
22	Bengaluru Rural	Basettihalli	18706	4157	2
23	Bengaluru Urban	Chikkabanavara	21759	4835	2
24	Bengaluru Urban	Hunasamaranahalli	21759	4835	2
25	Bidar	Chitgoppa	25298	5622	2
26	Bidar	Hallikheda	21063	4681	2
27	Chamarajanagar	Doddatoguru	18706	4157	2
28	Chamarajanagar	Yelandur	8779	1951	1
29	Chikballapur	Gudibanda	9441	2098	1
30	Chikmagalur	Ajampur	11352	2523	1
31	Chikmagalur	Koppa	4993	1110	1
32	Chikmagalur	Mudigere	9677	2150	1
33	Chikmagalur	Sringeri	3925	872	1
34	Chitradurga	Molakalmuru	15797	3510	1
35	Chitradurga	Nayakanahatti	15545	3454	1
36	Dakshina Kannada	Bajape	20401	4534	2
37	Dakshina Kannada	Kadaba	9546	2121	1

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S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
38	Dakshina Kannada	Kinnigola	16990	3776	1
39	Dakshina Kannada	Kotekaaru	16505	3668	1
40	Dakshina Kannada	Mudbidri	29431	6540	2
41	Dakshina Kannada	Mulki	17274	3839	1
42	Dakshina Kannada	Someswara	24066	5348	2
43	Dakshina Kannada	Sulya	19958	4435	2
44	Davanagere	Jagalur	17257	3835	1
45	Davanagere	Malebennur	22512	5003	2
46	Dharwad	Kalghatgi	16917	3759	1
47	Dharwad	Kundgol	18726	4161	2
48	Gadag	Mundargi	24919	5538	2
49	Gadag	Naregal	16690	3709	1
50	Gadag	Ron	23311	5180	2
51	Gadag	Shirhatti	17610	3913	1
52	Hassan	Arkalgud	16810	3736	1
53	Hassan	Belur	22484	4996	1
54	Haveri	Bankapura	22529	5006	2
55	Haveri	Guttala	17525	3894	1
56	Haveri	Hirekerur	19191	4265	2
57	Haveri	Rattehalli	14275	3172	1
58	Haveri	Shiggaon	28207	6268	2
59	Kalaburgi	Kalagi	9144	2032	1
60	Kalaburgi	Kamalapura	11071	2460	1
61	Kalaburgi	Yadrami	10598	2355	1
62	Kolar	Vemagal Kurugal	20401	4534	2
63	Koppal	Bhagyanagar	18988	4220	2
64	Koppal	Kaaratagi	29999	6666	2
65	Koppal	Kanakagiri	16938	3764	1
66	Koppal	Kukanooru	18033	4007	1
67	Koppal	Tavaragera	17510	3891	1
68	Koppal	Yelbarga	14814	3292	1
69	Mandya	Pandavapura	20399	4533	2
70	Mysuru	Bogadi	19922	4427	2
71	Mysuru	Kadakola	19969	4438	2
72	Mysuru	Rammanahalli	27087	6019	2
73	Mysuru	Saragur	11425	2539	1
74	Mysuru	Sri Rampura	22005	4890	2
75	Raichur	Balaganur	11419	2538	1
76	Raichur	Devadurga	28929	6429	2
77	Raichur	Hatti	16278	3617	1

S.No	Name of the District	Name of the ULB	Population as per 2011 Census	No.of HHs as per 2011 Census	No. of Cesspool Vehicle
78	Raichur	Kavithal	15036	3341	1
79	Raichur	Maski	23655	5257	2
80	Raichur	Mudgal	22731	5051	2
81	Raichur	Siravara	19295	4288	2
82	Raichur	Turavihaala	13034	2896	2
83	Ramanagara	Harohalli	20468	4548	2
84	Shivamogga	Anavatthi	17684	3930	1
85	Shivamogga	Hollehunuru	15401	3422	1
86	Shivamogga	Sorab	11332	2518	1
87	Tumkur	Huliyaru	15413	3425	1
88	Tumkur	Koratagere	15265	3392	1
89	Udupi	Bynduru	24957	5546	2
90	Udupi	Kaapu	21897	4866	2
91	Udupi	Saligram	15123	3361	1
92	Uttar Kannada	Ankola	22249	4944	2
93	Uttar Kannada	Siddapur	14204	3156	1
94	Uttar Kannada	Yellapur	20452	4545	2
95	Uttar Kannada	Manki	19064	4236	2
96	Vijayanagara	Kamalapuram	25552	5678	2
97	Vijayanagara	Kotturu	26289	5842	2
98	Vijayanagara	Kudligi	26680	5929	2
99	Vijayanagara	Mariyammanahalli	17140	3809	1
100	Vijayapura	Alamela	18667	4148	2
101	Vijayapura	Babaleshwar	10645	2366	1
102	Vijayapura	Chadchan	15542	3454	1
103	Vijayapura	Devarahipparagi	16554	3679	1
104	Vijayapura	Managuli	15109	3358	1
105	Vijayapura	Nidagundi	15291	3398	1
106	Vijayapura	Thikota	11984	2663	1
107	Vijayapura	Nalatwada	14030	3118	1
108	Yadgir	Kakkera	21724	4828	2
109	Yadgir	Kembavi	21008	4668	2
110	Yadgir	Hunasagi	15241	3387	1
Total				0	**161**

Hence, as approved by Cabinet and based on Committee recommendation during 10th SLTC meeting held on 14.02.2024, SMD has sought for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.

Decision: After detailed deliberations, the committee provided approval for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.

Agenda No. 6 – Seeking ratification for the technical specifications of Cesspool Vehicle & EOI document for the procurement of 3000 Litre capacity Cesspool Vehicles (Sucking machine).

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that as per the directions of the G.O No: UDD 5 CSS 2023 (P-1) Bengaluru, dated: 27.11.2023, Karnataka State Mission Director, SBM U is given the responsibility for the procurement of Cesspool Vehicles under SBM U 2.0. As per the directions of the G.O No: UDD 158 CSS 2023 Bengaluru, dated: 27.11.2023 a technical committee was created under the Chairmanship of Chief Engineer, DMA, GoK for finalizing the technical specifications for the procurement of Cesspool Vehicles. The details of the technical committee are as follows:

S.no	Designation	Committee Roles
1	Chief Engineer, DMA Bengaluru	Chairperson
2	Superintendent Engineer, Technical Section, DMA Bengaluru	Member
3	Superintendent Engineer, UDD, Bengaluru	Member
4	Executive Engineer (SWM), DMA, Bengaluru	Member Secretary
5	Executive Engineer, KUWS & DB, Bengaluru	Member
6	RTO, Transport Department, Bengaluru	Member
7	Executive Engineer, BWSSB, Bengaluru	Member
8	Executive Engineer, PWD (Mechanical Department), Bengaluru	Member
9	Professor (Automobiles), UVCE, Bengaluru	Member

Accordingly, two technical meetings were conducted viz 06.12.2023 & 05.01.2024 for finalizing the technical specifications for the procurement of Cesspool Vehicles. The details of the technical specifications finalized by the committee are as follows:

Technical Specifications for Supply of Truck Chassis mounted 3000 liter Sucking machine to Urban Local Bodies in Karnataka

Sl. No.	Specifications	Requirements
1	Chassis Certification	Yes
2	Form 22 A - For compliance with pollution standards, safety standards of components and road worthiness as per CMVR Rules	Yes
3	Conforming to IS:13496 for Suction Machine for cleaning Sewers, Manholes and ancillary structures provided on sewer line and closed storm water drains	Yes
4	Availability of test reports for all critical components from the manufacturer or OEM of vacuum pumps, power takeoff unit etc shall be from any ILAC /NABL accredited / Central Govt Lab to be furnished to buyers on demand	Yes
5	Registration To Local RTO (Regional Transport Office)/RTA(Regional Transport Authority) and comprehensive vehicle insurance By Seller	Yes
6	Make and Model of Vacuum Pump	Jurop/Moro or equivalent imported (Name of the Companies are referred in Gem Portal
7	Make and Model of PTO	VAS/ ZECITALY or Equivalent (Name of the Companies are referred in Gem Porta
8	Make and Model of Hydraulic Motor	Dowty/Boss/Winde equivalent(Name of the Companies are referred in Gem Porta
9	Make and Model of Hydraulic Pump	Dowty/Boss/Winde equivalent gear pump (Name of the Companies are referred in Gem Portal)
10	Make and Model of Suction Hose	DUROFLEX/KONAFLEX/EQV. (Name of the Companies are referred in Gem Portal)
11	Vehicle Chassis Make and Model	Reputed Company
12	Chassis Gross Vehicle Weight	6450-7490 kilogram
13	Kerb Weight	2750-2911 kilogram

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14	Pay Load Capacity (Tonne Load)	4.88-4.67
15	Vehicle Emission Compliance	BS-VI
16	Max Engine BHP	125-140 horsepower
17	Engine Torque Max@rpm	360-390 Newton
18	No of Speed/ Forward Gears	5
19	Gradeability of Vehicle (%)	27 - 28%
20	Wheel Base	3800-3955 millimeter
21	Mount Type	Truck Mounted Unit
22	Fuel Tank Capacity	90-120 liter
23	Capacity of Split Shaft PTO of the vehicle (kgm)	125-250
24	Overall length	5170- 7102 mm
25	Overall width	2060-2390mm
26	Equipment Length	3100-3880mm
27	Equipment height	1830-2390mm
28	Type of Front Axle and Suspension System	PARABOLIC LEAFSPRING/SEMI ELLIPTIC
29	Type of Rear Axle and Suspension System	SEMI ELLIPTIC
30	Vacuum Pump Flow (cum/hr)as per IS 13496 to be declared	310-390
31	Vacuum Pump Power (hp@rpm)	>15
32	Vacuum Relief Valve Size	1.5 inch
33	Vacuum Suction Depth	8 meter
34	Suction Hose - Lightweight, heavy duty, reinforced ,PVC along with quick connect coupling arrangement	80 millimeter
35	Suction Hose Length	3m-8 units
36	Check valve	Yes
37	Sludge Storage Tank capacity	3000 liter
38	Thickness of tank plate	5-6 millimeter

39	Material of tank	Mild steel(Grade-A) conforming to IS 2062 latest
40	Surface preparation and finish of tank's Exterior - sanded prior to spray painting and spray painted with two coats of superior quality anti corrosive primer and two coats of enamel metal paint	ISO 15741:2016 IS 14209
41	Hose Reel Drive operated by hydraulic motor	Yes
42	Air Pumps to safeguard the pump from overloading	Yes
43	Suction hose 30mtr	Additional hose
44	Warranty Time	24 month Upto warranty period
45	Warranty Distance	Upto warranty period
46	No of Free Service (Minimum 3 per year)	Yes

SMD also informed that based on the technical specifications approved by the Technical Committee, The EOI document for the procurement of 3000 Litre capacity Cesspool Vehicle (Suction Vehicle) was prepared (attached as ***Annexure- II).***

Request were made from the bidders for revision and clarification on the technical specifications, the same has been considered and Corrigendum was issued (attached as ***Annexure- II A)***. The details of the revised technical specifications are as follows:

Revised Technical Specifications for Supply of Truck Chassis mounted 3000 liter Sucking machine to Urban Local Bodies in Karnataka

Sl. No.	Specifications	Requirements
1	Chassis Certification	Yes
2	Form 22 A - For compliance with pollution standards, safety standards of components and road worthiness as per CMVR Rules	Yes
3	Conforming to IS:13496 for Suction Machine for cleaning Sewers, Manholes and ancillary structures provided on sewer line and closed storm water drains	Yes

Sl. No.	Specifications	Requirements
4	Availability of test reports for all critical components from the manufacturer or OEM of vacuum pumps, power take off unit etc shall be from any ILAC /NABL accredited / Central Govt Lab to be furnished to buyers on demand	Yes
5	Registration To Local RTO (Regional Transport Office)/RTA(Regional Transport Authority) and comprehensive vehicle insurance By Seller	Yes
6	Make and Model of Vacuum Pump	Jurop/Moro or equivalent imported (Name of the Companies are referred in Gem Portal
7	Make and Model of PTO	VAS/ ZECITALY or Equivalent (Name of the Companies are referred in Gem Porta
8	Make and Model of Hydraulic Pump	Dowty/Boss/Winde equivalent gear pump (Name of the Companies are referred in Gem Portal)
9	Make and Model of Suction Hose	DUROFLEX/KONAFLEX/EQV. (Name of the Companies are referred in Gem Portal)
10	Vehicle Chassis Make and Model	Reputed Company
11	Chassis Gross Vehicle Weight	6450-7490 kilogram
12	Kerb Weight	2640-2911 kilogram
13	Pay Load Capacity (Tonne Load)	4.88-4.67
14	Vehicle Emission Compliance	BS-VI
15	Max Engine BHP	125-140 horsepower
16	Engine Torque Max@rpm	360-390 Newton
17	No of Speed/ Forward Gears	5
18	Gradeability of Vehicle (%)	27 - 33%
19	Wheel Base	3800-3955 millimeter
20	Mount Type	Truck Mounted Unit
21	Fuel Tank Capacity	90-120 liter
22	Capacity of Split Shaft/ Side PTO of the vehicle (kgm)	As per pump requirement
23	Overall length	5170- 7102 mm
24	Overall width	2060-2390mm
25	Equipment Length	3100-3880mm
26	Equipment height	1830-2390mm
27	Type of Front Axle and Suspension System	PARABOLIC LEAFSPRING/SEMI ELLIPTIC
28	Type of Rear Axle and Suspension System	SEMI ELLIPTIC

Sl. No.	Specifications	Requirements
29	Vacuum Pump Flow (cum/hr)as per IS 13496 to be declared	310-390
30	Vacuum Pump Power (hp@rpm)	>15
31	Vacuum Relief Valve Size	1.5 inch
32	Vacuum Suction Depth	8 meter
33	Suction Hose - Lightweight, heavy duty, reinforced, PVC along with quick connect coupling arrangement	80 millimeter
34	Suction Hose Length	3m-8 units
35	Check valve	Yes
36	Sludge Storage Tank capacity	3000 liter
37	Thickness of tank plate	5-6 millimeter
38	Material of tank	Mild steel (Grade-A) conforming to IS 2062 latest
39	Surface preparation and finish of tank's Exterior - sanded prior to spray painting and spray painted with two coats of superior quality anti corrosive primer and two coats of enamel metal paint	ISO 15741:2016 or IS 14209
40	Air Pumps to safeguard the pump from overloading	Yes
41	Suction hose 30mtr	Additional hose
42	Warranty Time	24-month up to warranty Period
43	Warranty Distance	Up to warranty period
44	No of Free Service (Minimum 3 per year)	Yes

The above specifications have already been recommended for approval by the Committee for ratification during 10th SLTC Meeting held on 14.02.2024.

SMD has sought ratification from the Committee on the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.

Decision: After detailed deliberations, the committee ratified the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.

Agenda No.7: Approval is sought for fixation of Unit Rate as Rs. 29.40 Lakh for 3000 L Capacity Cesspool Vehicle based on the Expression of Interests received.

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that based on the technical specifications approved by the Technical Committee, Expression of Interest (EOI) was invited vide 1193741/DMA/SWM/NGT/16/2023, Dated: 09.01.2024 for the rate analysis & rate fixation of 3000 Litre capacity Cesspool Vehicle (Suction Vehicle) for Urban Local areas of Karnataka. The same has been published in Paper notification in Kannada Prabha on 11.1.2024.

SMD also informed that based on the Expression of Interest (EOI) floated as per the technical specifications mentioned in Agenda:2, EOIs were received from 8 Bidders. A meeting was conducted with the Bidders under the Chairmanship of the Chief Engineer, DMA on 07.02.2024 for reconsideration of the Unit rates quoted. The bidders were given time for submission of revised Rate; however, no revised bids were submitted, the proceeding of the meeting is attached as ***Annexure-III***. Hence, the Minimum bid amount of Rs, 29.40 Lakh for 3000 Litre Cesspool vehicle as per the EOIs submitted is considered for approval.

Details of the EOI bids received are as follows:

S. No	Registration Number	Bidder Name	Total Amount
1	S127505	UZAIR KURNOOL AHMED (CAMION AUTOMOBILES PRIVATE LIMITED)	29,40,000 (L1)
2	S52996	RAMANNA RAJEEV (Prerana Motors Private Limited)	29,86,000 (L2)
3	S48472	UJJWAL GANPATRAO SATHE (Chintamani Motors)	29,96,000 (L3)
4	S38872	AROOR KISHORE RAO (ARVIND MOTORS PVT LTD.)	30,38,000 (L4)
5	S149947	ANJUM WAHID KHAN (AMAN CLEANING EQUIPMENTS PVT LTD)	32,48,000 (L5)
6	S28411	TIPPANNA SOMASHEKAR NAGARAJ (SADHANA ENVIRO ENGINEERING SERVICES)	33,48,633 (L6)
7	S28388	MOHAMMEDIQBAL ABDULRAHIM MANIAR (Maniar and Co)	38,51,000 (L7)
8	S14722	ARATI KRISHNA (KAM-AVIDA ENVIRO ENGINEERS PVT LTD)	39,00,000 (L8)

The Unit cost of the Cesspool vehicle approved under SBM U 2.0 as per the UWM Action plan is Rs.24.00 Lakh, Unit cost approved under the Cabinet, Govt. of Karnataka is Rs. 25.00 Lakh and the Unit cost arrived based on the EOI floated is Rs. 29.40 Lakh.

Unit rates of 3000 Litre Cesspool Vehicles

S. No	Description	Unit Cost
1	Approved under SBM U 2.0 UWM Action Plan	**Rs. 24.00 Lakh**
2	Approved under Cabinet Committee	**Rs. 25.00 Lakh**
3	Based on the EOI Received	**Rs. 29.40 Lakh**

During 10th SLTC meeting held on 14.02.2024, the Committee recommends the following:

1. Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.
2. Submission of revised Unit rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.
3. Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.

Hence, SMD has sought approval for:

4. Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.
5. Submission of revised Unit/data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.
6. Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.

Decision: After detailed deliberations, the committee approved:

1. **Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh.**
2. **Submission of revised Unit /data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval.**
3. **Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.**

Agenda No.8: Seeking approval for submission of revised action plan to MoHUA for the procurement of 161 No. of Cesspool Vehicles for 110 ULBs and revision of unit rate from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakhs/ vehicle based on EOI bids received.

The State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that Based on the revision in number of Cesspool Vehicle from 147 (approved by MoHUA) to 161 (approved under the Cabinet, Govt of Karnataka) as briefed in Agenda 1 & revision in Unit rate of Cesspool Vehicle from Rs.24.00 Lakh (approved by MoHUA) to Rs. 29.40 Lakh (as per EOI) as briefed in Agenda 2, approval is sought for the submission of revised requirement of 161 No. of Cesspool Vehicle at unit cost of Rs. 29.40 Lakh, totalling to Rs. 47.334 Crore.

SMD also informed that under SBM U, UWM action plan MoHUA had accorded approval for the procurement of 147 No. of Cesspool Vehicles at Rs.24 Lakh/ cesspool Vehicle at a total cost of Rs.35.28 Crore under the 11th NARC Meeting. The revised fund requirement for the procurement of 161 No. of

Cesspool Vehicles for 110 ULBs at Rs.29.40 Lakh per unit is Rs.47.334 Crore. Hence there is an additional requirement of 14 No. of Cesspool Vehicle and additional fund requirement of Rs. 12.054 Crore.

S. No	Description	No. of ULBs	No. of Vehicles	Unit Cost (in Lakh)	Total Project Cost (in Crore)
1	**Revised rates for 161 Vehicles approved under Cabinet Committee**	110	161	29.40	47.334
2	**Approved under SBM U – UWM Action Plan**	140	147	24.00	35.28
	Difference		**14**	**5.40**	**12.054**

Revised ULB wise requirement of Cesspool Vehicles and Fund requirement:

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
1	Bagalkot	Ameengada	15073	3350	**1**	29.4	**0.294**
2	Bagalkot	Belagali	17460	3880	**1**	29.4	**0.294**
3	Bagalkot	Bilgi	17792	3954	**1**	29.4	**0.294**
4	Bagalkot	Hungund	20877	4639	**2**	29.4	**0.588**
5	Bagalkot	Kamatagi	15620	3471	**1**	29.4	**0.294**
6	Bagalkot	Lokapura	14605	3246	**1**	29.4	**0.294**
7	Bagalkot	Shiruru	16067	3570	**1**	29.4	**0.294**
8	Ballary	Kudatini	18215	4048	**1**	29.4	**0.294**
9	Ballary	Kurekuppa	22560	5013	**2**	29.4	**0.588**
10	Ballary	Kurugodu	21958	4880	**2**	29.4	**0.588**
11	Belagavi	Ankalagi-Akkatangerahaala	20822	4627	**2**	29.4	**0.588**
12	Belagavi	Channamma Kitturu	17562	3903	**1**	29.4	**0.294**
13	Belagavi	Hukeri	22988	5108	**2**	29.4	**0.588**
14	Belagavi	Inaapura	18913	4203	**2**	29.4	**0.588**
15	Belagavi	Kaagavaada	13936	3097	**1**	29.4	**0.294**
16	Belagavi	Kabbura	18868	4193	**2**	29.4	**0.588**
17	Belagavi	Kankanavadi	16317	3626	**1**	29.4	**0.294**
18	Belagavi	Mallapura / Ghataprabha	26284	5841	**2**	29.4	**0.588**
19	Belagavi	Shedbaala	17549	3900	**1**	29.4	**0.294**
20	Belagavi	Yaragatti	9690	2153	**1**	29.4	**0.294**
21	Bengaluru Urban	Anekal	44260	9836	**2**	29.4	**0.588**
22	Bengaluru Rural	Basettihalli	18706	4157	**2**	29.4	**0.588**

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S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
23	Bengaluru Urban	Chikkabanavara	21759	4835	2	29.4	0.588
24	Bengaluru Urban	Hunasamaranahalli	21759	4835	2	29.4	0.588
25	Bidar	Chitgoppa	25298	5622	2	29.4	0.588
26	Bidar	Hallikheda	21063	4681	2	29.4	0.588
27	Chamarajanagar	Doddatoguru	18706	4157	2	29.4	0.588
28	Chamarajanagar	Yelandur	8779	1951	1	29.4	0.294
29	Chikballapur	Gudibanda	9441	2098	1	29.4	0.294
30	Chikmagalur	Ajampur	11352	2523	1	29.4	0.294
31	Chikmagalur	Koppa	4993	1110	1	29.4	0.294
32	Chikmagalur	Mudigere	9677	2150	1	29.4	0.294
33	Chikmagalur	Sringeri	3925	872	1	29.4	0.294
34	Chitradurga	Molakalmuru	15797	3510	1	29.4	0.294
35	Chitradurga	Nayakanahatti	15545	3454	1	29.4	0.294
36	Dakshina Kannada	Bajape	20401	4534	2	29.4	0.588
37	Dakshina Kannada	Kadaba	9546	2121	1	29.4	0.294
38	Dakshina Kannada	Kinnigola	16990	3776	1	29.4	0.294
39	Dakshina Kannada	Kotekaaru	16505	3668	1	29.4	0.294
40	Dakshina Kannada	Mudbidri	29431	6540	2	29.4	0.588
41	Dakshina Kannada	Mulki	17274	3839	1	29.4	0.294
42	Dakshina Kannada	Someswara	24066	5348	2	29.4	0.588
43	Dakshina Kannada	Sulya	19958	4435	2	29.4	0.588
44	Davanagere	Jagalur	17257	3835	1	29.4	0.294
45	Davanagere	Malebennur	22512	5003	2	29.4	0.588
46	Dharwad	Kalghatgi	16917	3759	1	29.4	0.294
47	Dharwad	Kundgol	18726	4161	2	29.4	0.588
48	Gadag	Mundargi	24919	5538	2	29.4	0.588
49	Gadag	Naregal	16690	3709	1	29.4	0.294
50	Gadag	Ron	23311	5180	2	29.4	0.588
51	Gadag	Shirhatti	17610	3913	1	29.4	0.294
52	Hassan	Arkalgud	16810	3736	1	29.4	0.294
53	Hassan	Belur	22484	4996	1	29.4	0.294
54	Haveri	Bankapura	22529	5006	2	29.4	0.588
55	Haveri	Guttala	17525	3894	1	29.4	0.294
56	Haveri	Hirekerur	19191	4265	2	29.4	0.588
57	Haveri	Rattehalli	14275	3172	1	29.4	0.294
58	Haveri	Shiggaon	28207	6268	2	29.4	0.588

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S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
59	Kalaburgi	Kalagi	9144	2032	1	29.4	0.294
60	Kalaburgi	Kamalapura	11071	2460	1	29.4	0.294
61	Kalaburgi	Yadrami	10598	2355	1	29.4	0.294
62	Kolar	Vemagal Kurugal	20401	4534	2	29.4	0.588
63	Koppal	Bhagyanagar	18988	4220	2	29.4	0.588
64	Koppal	Kaaratagi	29999	6666	2	29.4	0.588
65	Koppal	Kanakagiri	16938	3764	1	29.4	0.294
66	Koppal	Kukanooru	18033	4007	1	29.4	0.294
67	Koppal	Tavaragera	17510	3891	1	29.4	0.294
68	Koppal	Yelbarga	14814	3292	1	29.4	0.294
69	Mandya	Pandavapura	20399	4533	2	29.4	0.588
70	Mysuru	Bogadi	19922	4427	2	29.4	0.588
71	Mysuru	Kadakola	19969	4438	2	29.4	0.588
72	Mysuru	Rammanahalli	27087	6019	2	29.4	0.588
73	Mysuru	Saragur	11425	2539	1	29.4	0.294
74	Mysuru	Sri Rampura	22005	4890	2	29.4	0.588
75	Raichur	Balaganur	11419	2538	1	29.4	0.294
76	Raichur	Devadurga	28929	6429	2	29.4	0.588
77	Raichur	Hatti	16278	3617	1	29.4	0.294
78	Raichur	Kavithal	15036	3341	1	29.4	0.294
79	Raichur	Maski	23655	5257	2	29.4	0.588
80	Raichur	Mudgal	22731	5051	2	29.4	0.588
81	Raichur	Siravara	19295	4288	2	29.4	0.588
82	Raichur	Turavihaala	13034	2896	2	29.4	0.588
83	Ramanagara	Harohalli	20468	4548	2	29.4	0.588
84	Shivamogga	Anavatthi	17684	3930	1	29.4	0.294
85	Shivamogga	Hollehunuru	15401	3422	1	29.4	0.294
86	Shivamogga	Sorab	11332	2518	1	29.4	0.294
87	Tumkur	Huliyaru	15413	3425	1	29.4	0.294
88	Tumkur	Koratagere	15265	3392	1	29.4	0.294
89	Udupi	Bynduru	24957	5546	2	29.4	0.588
90	Udupi	Kaapu	21897	4866	2	29.4	0.588
91	Udupi	Saligram	15123	3361	1	29.4	0.294
92	Uttar Kannada	Ankola	22249	4944	2	29.4	0.588
93	Uttar Kannada	Siddapur	14204	3156	1	29.4	0.294
94	Uttar Kannada	Yellapur	20452	4545	2	29.4	0.588
95	Uttar Kannada	Manki	19064	4236	2	29.4	0.588
96	Vijayanagara	Kamalapuram	25552	5678	2	29.4	0.588
97	Vijayanagara	Kotturu	26289	5842	2	29.4	0.588
98	Vijayanagara	Kudligi	26680	5929	2	29.4	0.588
99	Vijayanagara	Mariyammanahalli	17140	3809	1	29.4	0.294
100	Vijayapura	Alamela	18667	4148	2	29.4	0.588

S. No	Name of the District	Name of the ULB	Population as per 2011 Census	No. of HHs as per 2011 Census	No. of Cesspool Vehicle	Unit Cost	Revised Cost in Crore (@ Rs.29.40 Lakh/ Vehicle)
101	Vijayapura	Babaleshwar	10645	2366	**1**	29.4	**0.294**
102	Vijayapura	Chadchan	15542	3454	**1**	29.4	**0.294**
103	Vijayapura	Devarahipparagi	16554	3679	**1**	29.4	**0.294**
104	Vijayapura	Managuli	15109	3358	**1**	29.4	**0.294**
105	Vijayapura	Nidagundi	15291	3398	**1**	29.4	**0.294**
106	Vijayapura	Thikota	11984	2663	**1**	29.4	**0.294**
107	Vijayapura	Nalatwada	14030	3118	**1**	29.4	**0.294**
108	Yadgir	Kakkera	21724	4828	**2**	29.4	**0.588**
109	Yadgir	Kembavi	21008	4668	**2**	29.4	**0.588**
110	Yadgir	Hunasagi	15241	3387	**1**	29.4	**0.294**
Total					**161**		**47.334**

The matter regarding revised action plan for 161 No. of Cesspool Vehicles for 110 ULBs and revision of rates from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore, has already been recommended for approval by the Committee during 10th SLTC meeting held on 14.02.2024

SMD has sought approval for the submission of revised action plan for 161 No. of Cesspool Vehicles for 110 ULBs and revision of rates from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.

Decision: After detailed deliberations, the committee approved for submission of revised action plan for 161 No. of Cesspool Vehicles in 110 ULBs at a revised rate of Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.

Agenda No.9: Seeking Approval to open separate Bank Account by State Mission Director, SBM for NAMASTE Scheme

The State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that National Action for Mechanized Sanitation Ecosystem (NAMASTE) is a central Sector Scheme that is going to be jointly implemented by the Ministry of Social Justice & Empowerment (MoSJE) and the Ministry of housing and Urban Affairs (MoHUA). The implementing agency for the scheme is National Safai Karamcharis Finance & Development Corporation Limited (NSKFDC). The scheme focuses on Septic Tank and Sewer Cleaning Workers (SSW) providing services for cleaning of sewers and septic tanks through emergency response sanitation units (ERSUs).

SMD also briefed to the Committee that as per NAMASTE guidelines, a Project Management Unit (PMU) is to be set up at the State Level under State Mission Directorate, Swachh Bharat Mission. The scheme also includes appointment of State Nodal Officers and Surveyors for carrying out the profiling of the ULBs. The expenses of the State PMU (including salaries & travel renumeration) and renumeration for surveyors shall be released by NSKTDC. Since, the NAMASTE scheme is separate from SBM 2.0, there is a need for creation of separate bank account dedicate to NAMASTE Scheme. As per the Letter No. NSKFDC/NAMASTE/MAIN/15/2022-23/857 dated 22.12.2023 from National Safai Karamcharis Finance & Development Corporation Limited (NSKFDC), all the State Nodal officers are requested to open a dedicated bank account at the State Level, in the Bank of Baroda (BOB) to receive funds under the NAMASTE SCHEME.

During SLTC meeting held on 14.02.2024, the Committee has recommended to open a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.

SMD has sought approval to open a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.

Decision: After detailed deliberations, the committee provided approval for opening a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.

Agenda No.10: Creation of Separate component wise Head of accounts under Swachh Bharat Mission (Urban) 2.0.

1. State Mission Director(SMD), Swachh Bharat Mission (Urban) explained the Committee that Swachh Bharat Mission is a multifaceted initiative, that involves various components that warrant a segregated financial tracking system for enhanced transparency and accountability. SBM (U) 2.0 has 5 different components namely Solid Waste Management, IEC, Capacity Building, Toilet Construction and Used Water Management. Karnataka currently has a single account for Swachh Bharat Mission, and there is a need for separate account under SBM 2.0 for various components for effective tracking, monitoring and audit. Establishing separate account heads for different components under SBM would offer several benefits that includes:
    a. Firstly, it facilitates a more granular and detailed analysis of financial transactions, allowing for better monitoring and evaluation of funds allocated to each specific aspect of the mission. It will clearly showcase, the areas of higher SNA Balance, unspent areas, resolving areas of hindering releases and areas that may require additional focus or resources.
    b. Secondly, it streamlines financial reporting, making it easier to generate comprehensive and accurate financial statements for each SBM component. This, in turn, contributes to efficient

decision-making processes as stakeholders can access precise financial data relevant to their respective areas of responsibility.

SMD also briefed that, furthermore, a dedicated head of accounts for SBM components promotes financial discipline by preventing the commingling of funds. This ensures that resources allocated for a particular aspect of the mission are utilized exclusively for that purpose, minimizing the risk of financial mismanagement.

2. In this direction, MoHUA has released a DO Letter No. 15/46/2027-SBM-I (Part-1) (E-9121750) wherein it is mentioned that "State Government/ UTs with Legislature are also required to open five (5) separate SNA Accounts as detailed under for Central Share Funds received under SBM 2.0.
    a) IHHL/CT/PT/Aspirational Toilets
    b) Used Water Management (UWM)
    c) Solid Waste Management (SWM)
    d) IEC & Behaviour Change (IEC&BC) and
    e) Capacity Building, Skill Development & Knowledge Management.
3. In compliance with the same, separate SNA accounts for five (5) different components have been created along with the child accounts at ULBs Level. Mapping of these accounts are also completed, and proposal was sent to Finance Department, Government of Karnataka for approval vide No. 13794/PAUNI/01/PDS/2019-20, dated 09.12.2022. Finance Department vide. Letter No. FD/47/GIE/2022 dated 31.01.2023 communicated that **"with respect to the centrally sponsored scheme Swachh Bharat Mission (U), as the Central-State sharing ratio across the components is 60:40, opening of component-wise SLS, SNA accounts and heads of accounts is not necessary".** However, with reference to the rationale provided under Point 1 and 2, the requirement of having separate accounts for 5 different components are very critical considering effective tracking, monitoring and audit of finances under SBM 2.0.
4. Under, Swachh Bharat Mission 1.0 scheme, PFMS bank account dedicated for GOI, and GOK shares are opened with ICICI bank. ICICI bank was selected after following the due tendering and selection procedure as per the guidelines of Government of Karnataka as per Finance Department's Letter No. FD 409 EXP-9/2020 dated 30.11.2020. Also, as stated under Point 4, separate SNA accounts for five (5) different components are already created under the same Bank, however, the usage of these accounts are not put to use as approval was not received from FD.

During SLTC meeting held on 14.02.2024, the Committee has recommended for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.

SMD has sought approval for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.

Decision: After detailed deliberations, the committee provided approval for creation of different head of accounts in existing ICICI Bank for 5 (five) different components under SBM 2.0.

Agenda No.11: Seeking approval to open separate bank account by State Mission Director, SBM for managing NGT Compensation fund

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that the issues of Solid and Liquid Waste Management are being monitored by Hon'ble NGT under OA No. 606/2018. During the hearing of Hon'ble NGT w.r.t. OA No. 606/2018 held on 13th October 2022 and thereafter as per the orders passed, NGT imposed the fine of 3400 Crores on Karnataka State, out of which 540 Crores was fined for not remediating the legacy waste sites as per the timelines defined under SWM Rules 2016 and 2860 Crores was fined for the gap in treatment of sewage.

SMD also informed that with respect to Legacy waste management, there are 196 ULBs (including BBMP) in Karnataka having 172.40 Lakh Tonnes of legacy waste for which action plan has been approved by MoHUA under SBM 2.0 for Rs 954.87 Crores. The said NGT Compensation funds of 540 Crores dedicated for legacy waste management shall be utilized as a part of ULB share for project execution. Presently, the said NGT compensation funds of 540 Crores are available in Personal Deposit (PD) account of Urban Development Department, Government of Karnataka. The bank accounts of Government of Karnataka related to Swachh Bharat Mission in ICICI bank are PFMS linked, therefore, the NGT compensation funds cannot be diverted to SBM account.

Therefore, it is proposed that a separate Personal Deposit (PD) account shall be created in the name of State Mission Director (SMD), Swachh Bharat Mission, to maintain and monitor the usage of NGT Compensation funds independently. Also, having a separate PD account for NGT funds shall facilitate smooth transactions to PD accounts linked to separate ULBs.

During SLTC meeting held on 14.02.2024, the Committee has recommended to have a separate Personal Deposit (PD) account shall be created in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.

SMD has sought approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.

Decision: **After detailed deliberations, the committee provided approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.**

Agenda No.12: Decision on Procurement of LED Screens for dissemination of IEC messages by Chikkaballapura and Bidar Districts under IEC Component of SBM 1.0

State Mission Director (SMD), Swachh Bharat Mission (Urban) informed the Committee that The Deputy Commissioner of Chikkaballapura District has submitted a formal proposal vide Letter No. JIG NA KO/CHICI(1) CR/125/2023-24 dated 12.02.2024, for the procurement of 25 LED screens, each valued at 9 lakhs, to the State Mission Director of Swachh Bharat Mission Urban. The ULB wise requirement of LED screens is given below:

(Cost in Rs. Lakhs)

S.No.	ULB Name	No. of LED Screens Required	Unit Rate	Total Cost
1.	Chikkaballapura CMC	3	9.00	27.00
2.	Chintamani CMC	8	9.00	72.00
3.	Sidlaghatta CMC	4	9.00	36.00
4.	Gouribidanur CMC	4	9.00	36.00
5.	Bagepalli TMC	4	9.00	36.00
6.	Gudibande TP	2	9.00	18.00
	Total	**25**	9.00	**225.00**

During the 10th SLTC meeting held on 14.02.2024, it was recommended to provide 10 LED screens to Bidar District for the total cost of 90 Lakhs. Thus, a total of 35 LED screens have been recommended for procurement and installation for Chikkaballapura and Bidar Districts under IEC Component of SBM 1.0.

The specifications of the proposed LED Screens consist of:

"P5 OUTDOOR WATERPROOF HD LED VIDEO WALL OF SIZE 10.49 X 14.69 = 154.0981 SQFTS".

SMD also briefed that the total value of proposed 35 LED screens is estimated at Rs. 3.15 Crores. Under Swachh Bharat Mission 1.0, there is an unspent balance of Rs. 3.20 Crores under IEC component and currently no further activities are planned under SBM 1.0 IEC funds. The details are provided below:

Fund details of SBM-1.0 (Rs in Cr.)											
S. N	Compo nent	GoI Relea ses	GoK Relea ses	Total Relea ses	Expendi ture under GoI	Expendi ture under Gok	Total Expendi ture	GoI Bala nce	GoK Bala nce	Bala nce in ULB s	Bala nce in SNA

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1	IEC	29.66	19.77	49.43	29.66	0.00	29.66	0.00	19.77	16.57	3.20

The proposed IEC intervention for Chikkaballapura and Bidar District can be taken up on a pilot basis by utilizing the unspent SBM 1.0 IEC component balance amount, to evaluate the impact created through the proposed digital intervention.

SMD has sought approval from the Committee regarding the utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens as per the above specifications as under:

SNo.	District Name	No. of LED Screens	Unit Cost (Lakhs Rs.)	Total Cost (Lakhs Rs.)
1.	Chikkaballapura	25	9.00	225.00
2	Bidar	10	9.00	90.00
	Total	35	-	315.00

These 35 LED screens as per the above specifications will be utilized under IEC intervention on pilot basis, subject to following conditions:

a. ***Based on the approved specifications, the ULBs shall call EOI to obtain data rate and shall get approval from the SBM Committee chaired by Deputy Commissioner.***
b. ***The ULBs shall call tenders based on unit cost approved by Deputy Commissioner as per KTPP Act. If the tender rate is more than the unit cost approved here, the additional amount required shall be borne by the ULB out of its own fund.***
c. ***GOI and GOK share shall be limited to 9 Lakhs per unit.***

Decision: After detailed deliberations, the committee provided approval for utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens as per the above specifications for Chikkaballapura and Bidar Districts for total cost of Rs. 3.15 Crores under IEC intervention on pilot basis, subject to following conditions:

a. ***Based on the approved specifications, the ULBs shall call EOI to obtain data rate and shall get approval from the SBM Committee chaired by Deputy Commissioner.***
b. ***The ULBs shall call tenders based on unit cost approved by Deputy Commissioner as per KTPP Act. If the tender rate is more than the unit cost approved here, the additional amount required shall be borne by the ULB out of its own fund.***
c. ***GOI and GOK share shall be limited to 9 Lakhs per unit.***

Agenda No.13: Approval is sought to allow ULBs to carry out procurement and civil works as per delegation of powers vide GO no: UDD 184 MNE 205, Dated: 11-11-2016

The ULBs have prepared DPR for integrated solid waste management and the same were approved by the State High Powered Committee constituted under SBM. For effective implementation of DPR, an SWM Committee was formed at the district level as per the GO no UDD 225 CSS 2019, Dated: 22-08-2019.

Currently, the district level SBM Committee is doing the following:

1. Vet and finalize the specifications of vehicles and machineries required for SWM
2. Vet and finalize the data rates of vehicles and machineries required for SWM
3. Administrative Approvals
4. Technical Bid Approval
5. Financial Bid Approval

In the meetings held by SMD at the district level, ULBs have raised concerns regarding the delay because of the multiple approvals at various stages. In view of the above, there is a necessity to clearly define the roles and responsibilities of the SWM Committee. Roles & responsibilities of the SWM Committee shall be as follows:

1. Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2.
2. Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management.
3. Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management.

After the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no. **no: UDD 184 MNE 205, Dated: 11-11-2016.**

The above delegation of power to ULBs shall help in reducing the time required for the approval process and shall expedite the procurement process.

During 10th SLTC meeting held on 14.02.2024, the committee has recommended approval for the above-mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner. The SLTC Committee also recommended that, after the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no. no: UDD 184 MNE 205, Dated: 11-11-2016.

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Hence, the subject is placed before the committee to clearly define the roles and responsibilities of the SWM committee headed by Deputy Commissioner.

Decision: After detailed deliberations, the committee provided approval for the below mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner:

1. Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2.
2. Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management.
3. Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management.

The Committee also directed that, after the specification approval and data rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no. **no: UDD 184 MNE 205, Dated: 11-11-2016.**

The meeting ended with vote of thanks.

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary
Government of Karnataka

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Govt. of India



PROCEEDINGS FOR
9thSTATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION 2.0

Date: 02-03-2024, Time: 12:00 pm

Venue:Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru

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Agenda 4	Seeking Approval for City Solid Waste Action Plan for the unutilized funds under SBM 2.0.	11-17
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Proceedings for 9thSHPCmeeting dated 02-03-2024 regarding Swachh Bharat Mission (Urban) 2.0

The list of members present in the meeting is provided at Annexure-1.

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State Level Technical Committee (SLTC) to the meeting. The Director briefed about the 8 Agendas placed before the Committee.

Agenda No. 1 –Confirmation of the Proceedings of the 8th Meeting of the SHPC held on 14-02-2024

The Committee noted that the proceedings of the 8th meeting of SHPC for Swachh Bharat Mission held on 14.02.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 8thSHPCmeeting of Swachh Bharat Mission held on 14-02-2024

The Committee noted the following agenda of 8th State High Powered Committee (SHPC) meeting held on 14-02-2024.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 –Confirmation of the Proceedings of the 6th Meeting of the SHPC held on 31-01-2024	The Committee noted that the proceedings of the 6th meeting of SHPC for Swachh Bharat Mission held on 31.01.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 6th SHPC meeting of Swachh Bharat Mission held on 31-01-2024.	The Committee noted theAction Taken Report on 6thSHPC meeting of Swachh Bharat Mission held on 31-01-2024.	-
3.	Agenda No.3 –Seeking Approval of Detailed Project Reports for Material Recovery	The committee approved Detailed Project Reports of Material Recovery Facilities prepared by Bidar CMC,	Draft Government Order has been prepared and sent to Government for

	Facilities (MRF) for 3 Urban Local Bodies including Bidar CMC, Raichur CMC and Hosapete CMC under Swachh Bharat Mission 2.0.	Raichur CMC and Hosapete CMC for the total capacity of 146 TPD and a total cost of 23.40 Crores along with the specified conditions and the standard equipment specifications considered for calculation of the estimations.	approval.
4.	Agenda No.4 – Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) for Shivamogga and Tumkur CCs under Swachh Bharat Mission 2.0	The committee approved 02 Detailed Project Reports of Material Recovery Facilities prepared by Tumkur CC for total project cost of Rs 7.85 Crores and by Shivamogga CC for total project cost of Rs 12.25 Croresalong with the specified conditions and the standard equipment specifications considered for calculation of the estimations.	Draft Government Order has been prepared and sent to Government for approval.
5.	Agenda No. 5 – Seeking approval for the revised requirement of Cesspool Vehicles proposed under SBM U from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.	After detailed deliberations, the committee provided approval for the revision of action plan from 147 Vehicles in 140 ULBs to 161 Vehicles in 110 ULBs with Population less than 30,000 under the Used Water Management Component of Swachh Bharat Mission Urban 2.0.	Revised Action Plan will be submitted to MoHUA for approval.
6.	Agenda No.6 – Seeking ratification for the technical specifications of Cesspool Vehicle & EOI document for the procurement of 3000 Litre capacity Cesspool Vehicles (Sucking machine).	After detailed deliberations,the committee decided to ratify the technical specification of the 3000 L Capacity Cesspool Vehicles and EOI document.	The tender will be called post approval from MoHUA.

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7.	Approval is sough for fixation of Unit Rate as Rs. 29.40 Lakh for 3000 L Capacity Cesspool Vehicle based on the Expression of Interests received.	After detailed deliberations, the committee recommended approval for: 1.Unit/data rate for the 3 KLD Cesspool vehicle at Rs.29.40 Lakh. 2.Submission of revised Unit /data rate from Rs.24.00 Lakh (approved by MoHUA) to Rs.29.40 Lakh (as per the EOIs) received to MoHUA for NARC Approval. 3.Seeking revised administrative approval from the Cabinet, based on the revised rate approvals from SLTC, SHPC followed by NARC approval under MoHUA.	Revised Action Plan with the revised Unit/data rate will be submitted to MoHUA for approval.
8.	Agenda No.8: Seeking approval for submission of revised action plan to MoHUA for the procurement of 161 No. of Cesspool Vehicles for 110 ULBs and revision of unit rate from Rs. 24.00 Lakh/ Cesspool Vehicle to Rs. 29.40 Lakhs/ vehicle based on EOI bids received.	After detailed deliberations, the committee recommended submission of revised action plan for 161 No. of Cesspool Vehicles in 110 ULBs at a revised rate of Rs. 29.40 Lakh/ vehicle at a total cost of Rs.47.334 Crore.	Revised Action Plan will be submitted to MoHUA for approval.
9.	Agenda No.9: Seeking Approval to open separate Bank Account by State Mission Director, SBM for NAMASTE Scheme.	After detailed deliberations, the committee recommended opening a separate bank account in Bank of Baroda by State Mission Director, under the NAMASTE SCHEME.	
10.	Agenda No.10: Creation of Separate component wise Head of accounts under Swachh Bharat Mission	After detailed deliberations, the committee recommended approval for creation of different head of accounts in existing ICICI Bank for 5 (five)	File No. 1336817 has been sent to Finance Department for approval.

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	(Urban) 2.0.	different components under SBM 2.0.	
11.	Agenda No.11: Seeking approval to open separate bank account by State Mission Director, SBM for managing NGT Compensation fund.	After detailed deliberations, the committee recommends approval to have a separate Personal Deposit (PD) account in the name of State Mission Director (SMD), Swachh Bharat Mission for NGT Compensation Funds for Legacy Waste Management Projects.	File No. 1336830 has been sent to Finance Department for approval.
12.	Agenda No.12: Decision on Procurement of LED Screens for dissemination of IEC messages by Chikkaballapuraand Bidar Districts under IEC Component of SBM 1.0.	After detailed deliberations, the committee recommends approval for utilization of unspent IEC component balance of SBM 1.0 for the procurement of 35 LED screens (25 Nos. for Chikkaballapura district and 10 Nos. for Bidar District) for the total cost of Rs 3.15 Crores @ Rs. 9 Lakhs per screen.	e-office file no 1333387 is submitted to UDD with draft GO
13.	Agenda No.13: Approval is sought to allow ULBs to carry out procurement and civil works as per delegation of powers vide GO no: UDD 184 MNE 205, Dated: 11-11-2016.	After detailed deliberations, the committee recommends approval for the below mentioned roles and responsibilities of the SWM committee headed by Deputy Commissioner: 1.Overall Supervision, Coordination, and implementation of SBM 1 and SBM 2. 2.Vet and finalize the requirement & specifications of all vehicles, machinery and manpower required for solid waste management. 3.Vet and finalize the data rates of all vehicles, machineries & manpower required for solid waste management. The Committee also recommended that, after the specification approval and data	Order No. 1336105 DMA/SWM/SBM/34/2024 dated 23.02.2024 has been issued in this regard.

		rate approval by the SWM committee, technical sanction, administrative approval, and tender approval shall be as per delegation of powers vide G.O. no.**no: UDD 184 MNE 205, Dated: 11-11-2016.**	

Agenda No.3: Seeking DecisionforLegacy Waste Management Technical Bid Evaluation Report submitted by Mysuru City Corporation.

Name of the Work: Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.

(INDENT No.: DMA/2023-24/OW/WORK_INDENT845)

State Mission Director, SBM (U) informed the Committee that Mysuru City Corporation invited tender for processing and disposal of 6.01 lakhs tones of legacy waste accumulated at Survey No.181, 182, 183 and 184 of villageVidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 03/08/2023. Last date to submit the bid was 5/12/2023.

Administrative approval was obtained for the detail project report from Joint Secretary, GOK (Cabinet Ministry), vide U.O Note No.CS/09/SCM/2023, Bengaluru, dated 118/04/2023 for the amount ofRs.**5954.83** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023.**Details of tender are as below.**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines. **(INDENT No.:DMA/2023-24/OW/WORK_INDENT845)**	**5954.83**	**5954.83**	59.5483

Sl.NO	Description	Details
1	Short term/ Long Term tender	Long Term tender
2	Tender Publisher	The Commissioner, Mysuru City Corporation, Mysuru Tender Published date 06/08/2023
3	Last date to submit Tender in KPP portal	05-12-2023 (124 days).
4	Date of Tender Published in KPP portal	03-08-2023
5	Details on publications in Newspapers regarding Tender	1. Udayavani 2. Vijaya Karnataka 3. Times of India (Published on date 06/08/2023)
6	Technical Bid opening Date	07/12/2023
7	Corporation level Tender Technical scrutiny committee meeting details	02/01/2024

SMD further informed the Committee that the technical bid was opened on 7-12-2023 and 4 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (D H PATEL)
- Sri NAGESH PRABHU CHINIVARTHA (M/s Zigma Global Enviro Solution Pvt L.)
- Sri M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)
- Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)

The Corporation level Tender scrutiny committee meeting was held on 02/01/2024 under the chairmanship of the Commissioner, Mysuru City Corporation wherein the technical bids for tender indent No.: DMA/2023-24/OW/WORK_INDENT845 were evaluated and the details of the same are given below

Sl.NO	Name of Bidder	Recommendations by Corporation level Tender scrutiny committee meeting	Details
1.	HARDIK BHIKHABHAI KHUNT (D H PATEL)	Recommended for Approval	Bidder - HARDIK BHIKHABHAI KHUNT (D H PATEL) has been technically qualified, as he has submitted all required technical documents as per the Tender conditions through KPP portal Hence, the bidder is recommended for approval by Corporation level Tender Scrutiny Committee.
2.	NAGESH PRABHU CHINIVARTHA	Recommended for Rejection	Bidder - NAGESH PRABHU CHINIVARTHA (Zigma Global Enviro

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	(Zigma Global Enviro Solution Pvt L.)		Solution Pvt L.) has technically not qualified, as the bidder has not submittedthe required technical documentsthrough KPP portal, for machineries and vehicles as per general instructions to the tenderers (GIT) sub clause reference 4.13. Hence, bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.
3	M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)	Recommended for Rejection	Bidder - M SUDARSHAN RAJU and HARDIK GOWDA (JV) has technically not qualified, as the bidder has not submitted the required technical documents through KPP portal, for RDF certification from KPCL. Hence, the bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.
4	Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)	Recommended for Rejection	Bidder - MILIND HARISHCHANDRA PAWAR has technically not qualified, as the bidder has not submitted all the required technical documents as per the Tender conditions through KPPportal . Hence, the bidder is not recommended for approval by Corporation level Tender Scrutiny Committee.

SMD further mentioned that the above recommendations made by Corporation level TSC were submitted to the office of State Mission Director vide letter no:ಹೆಚ್ 1/ಪಟಿ/67/2022-23, ದಿನಾಂಕ: 02.1.2024and were discussed during State Level Tender Scrutiny Committee meeting chaired by State Mission Director, Swachh Bharat Mission (U),held on 18.01.2024. The State Level Tender Scrutiny Committee decided to place the subject before next State Level Technical Committee meeting as the said project cost is above 10 crores.

Accordingly, the above proposal was placed before 8th SLTC meeting held on 29.01.2024, wherein the Committee decided to refer the matter to Finance Department to obtain their opinion on considering the single bid for legacy waste management tender of Mysuru City Corporation. Accordingly, the above matter was referred to the Finance Department vide File No. 1369502/DMA/SWM/SBM/29/2024 on 30.01.2024.

The Finance Department has reviewed the above matter and has opined as highlighted below.

"" ಆಡಳಿತ ಇಲಾಖೆಯ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಪರಿಶೀಲಿಸಲಾಗಿದೆ, ಕೆ.ಟಿ.ಪಿ.ಪಿ ಕಾಯ್ದೆ ಮತ್ತು ನಿಯಮಗಳಿಗೆ ಅನುಸಾರವಾಗಿ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಮತ್ತು ಅದಕ್ಕೆ ಸಂಬಂಧಪಿಸಿದಂತೆ ನಿರ್ಧಾರವನ್ನು ಕೈಗೊಳ್ಳಲು ಸಂಬಂಧಪಟ್ಟ ಸಂಗ್ರಹಣಾ ಪ್ರಾಧಿಕಾರಗಳು ಸಕ್ಷಮವಾಗಿರುತ್ತದೆ. ಏಕ ಬಿಡ್ ಪ್ರಕರಣಗಳಿಗೆ ಸಂಬಂದಿಸಿದಂತೆ ಅನುಸರಿಸಬೇಕಾದ ಕ್ರಮವನ್ನು ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: .: **PWD 1359 SO/FC 2001 (P-2) dated 03.12.2002**ರಲ್ಲಿ ವಿವರವಾಗಿ ತಿಳಿಸಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ಪರಿಶೀಲಿಸಿ ಆಡಳಿತಾತ್ಮಕ ಇಲಾಖೆ ಹಂತದಲ್ಲಿ ತೀಮರ್ಾನವನ್ನು ಕೈಗೊಳ್ಳುವಂತೆ ತಿಳಿಸಿದೆ. ""

SMD informed the Committee that the said circular has been verified and it provides the guidelines for conducting negotiations before award of the contract. Further the Finance Department has issued Circular on Single Bid vide no.**FD/1066/Exp/12/2016, dated 20.03.2017**which provided the details of procedures to be followed when Single Bid is qualified. The details is mentioned below.

"Definition of Single Bid:

i. Single bid is defined as; those tenders where only one bid is received before technical qualification is done.

ii. In cases where several bids are received at the initial stage before technical qualification, but only one bidder qualifies for commercial financial bid, thus-this should also treat as a Single Bid (and follow the attendant procedures for single bids)."

"2. ಏಕಬಿಡ್ಪೆಂಡರ್ಗಳಕುರಿತುಸೂಚನೆಗಳನ್ನುಮತ್ತುವ್ಯಾಖ್ಯಾನವನ್ನುಉಲ್ಲೇಖಿತ (1) ಹಾಗೂ (2) ರಸರ್ಕಾರದಸುತ್ತೋಲೆಗಳಲ್ಲಿನೀಡಲಾಗಿರುತ್ತದೆ. ಏಕಬಿಡ್ಪೆಂಡರ್ಗಳುಸ್ವೀಕೃತವಾದಸಂದರ್ಭಗಳಲ್ಲಿ. ಸದರಿಏಕಬಿಡ್ಪೆಂಡರ್ಗಳನ್ನುತಿರಸ್ಕರಿಸಿ, ಮರುಕರೆಯುವುದುಟೆಂಡರ್ಆಹ್ವಾನಿಸುವಅಧಿಕಾರಿಯಪ್ರಥಮಆಯ್ಕೆಯಾಗಿರಬೇಕೆಂದುಉಲ್ಲೇಖಿತ (1) ರಸುತ್ತೋಲೆಯಪರಿಚ್ಛೇದ 3.1ರಲ್ಲಿಸೂಚಿಸಲಾಗಿರುತ್ತದೆ. ಆದರೆಏಕಬಿಡ್ಪೆಂಡರ್ಪರಿಗಣಿಸಲೇಬೇಕಾದಂತಹಅಸಾಧಾರಣಸಂದರ್ಭಗಳಲ್ಲಿಮಾತ್ರ. ಟೆಂಡರ್ದರಗಳುಅಂದಾಜುಮೊತ್ತಕ್ಕೆಹೋಲಿಸಿದಾಗಶೇ.5 ಕ್ಕಿಂತಹೆಚ್ಚುವರಿಯಾಗಿದ್ದಲ್ಲಿಅಥವಾಲಾಭಾಂಶವನ್ನುಹೊಂದಿದ್ದಲ್ಲಿ, ಇ-ಸಂಗ್ರಹಣೆತಂತ್ರಾಂಶದಲ್ಲಿಯೇದರಸಂಧಾನ **(negotiation)** ಮಾಡುವುದನ್ನುಕಡ್ಡಾಯಗೊಳಿಸಲಾಗಿದೆ.".

However, the Mysore City Corporation has specified following reasons for approval of the single bid.

- Karnataka State Pollution Control Board (KSPCB) vide letter No: PCB/WMC/2855/ CC/2018/327 Dated: 10-08-2022 has issued notice for non- compliance with respect to processing and disposal of solid waste and also liquid waste and has informed that a penalty Rs. 5.00 lakhs per month shall be levied.

Translation of Page 421

“As per KTPP Act and Rules the tender calling authority has the authority to take decisions with respect to the process of tendering and related issues. The process to be followed in case of single bid is explained in detail under Government Order No.: PWD 1359 SO/FC 2001 (P-2) dated 03.12.2002. Decision may be taken by duly verifying at the level of administrative department.”

“2. Instructions pertaining to Single bid are provided in Government orders mentioned in reference (1) and (2). As per the Government order mentioned in Reference (1), clause 3.1, at the time when a single bid is received, the tender calling authority’s first choice should be rejecting the tender and recalling it. But at the situation when it is necessary to consider the single bid, and if the quoted amount is more than 5% of the estimated cost it is mandatory to conduct a negotiation in the e-procurement portal itself.”

- The Hon'ble National Green Tribunal in O.A. No: 606/2018 in order dated 13-10-2023 has levied environmental compensation for not remediating the legacy waste as the timelines provided in SWM Rules 2016 has been passed. In this the State has directed all ULBs to remediate legacy waste and reclaim land in a time bound manner.
- In the interest of public health and safeguarding environment from hazards caused by legacy waste it is necessary to clear legacy waste at the earliest.

The subject was discussed in detail in the committee and the urgency to clear legacy waste was noted in compliance to NGT orders in OA 606/2018 and also to prevent environmental hazards in the site which includes fire accidents and water contamination due to leachate and Committee decided to approve the single technical bid qualified of legacy waste management tender of Mysore City Corporation.

Decision: After detailed deliberations, the Committee approved the single bid and open the financial bid for the said legacy waste management tender of Mysuru City Corporation.

Agenda No.4 –Seeking Approval for City Solid Waste Action Plan for the unutilized funds under SBM 2.0.

State Mission Director (SMD)briefed the committee that under Swachh Bharat Mission 2.0, Rs. 709 Crores has been allocated by MoHUA under Central Share for Solid Waste Management Component including Wet Waste management, Dry Waste Management, Sanitary Landfills, Dumpsite Remediation, Construction & Demolition Waste Management, Transfer Station and Mechanical Sweeping. The City Solid Waste Action Plan (CSWAP) for Rs. 2023.79 Crores out of which Central Share is Rs. 629.06 Crores has already been approved by MoHUA for Karnataka Stateduring the National Advisory Review Committee (NARC) meeting. The Central Share allocation for Karnataka of Rs. 80.24 Crores is remainingfor which no action plan has been submitted to MoHUA yet.

Further, State Mission Director (SMD)informed the Committee that based on the requirements proposed by the Urban Local Bodies, City Solid Waste action plan has been prepared for different sub-components for the total cost of 193.88 Crores out of while Central Share is Rs. 63.98 Crores (Out of 80.24 Crores) and State Share is Rs 42.65 Cr.The details are provided below:

SN	Component	No of ULBs covered	Total project cost in lakhs	GoI Share	GoK Share	ULB Share
1	C&D plant	21	3882.00	1281.06	854.04	1746.90

2	Mechanized Sweeping Machine	21	2640.00	871.20	580.80	1188.00
3	Transfer Stations	9	5305.50	1750.82	1167.21	2387.48
4	Bio-methanation Plants	7	7560.00	2494.80	1663.20	3402.00
Total		**58**	**19387.50**	**6397.88**	**4265.25**	**8724.38**
Total Cost in Cr.			**193.88**	**63.98**	**42.65**	**87.24**

The Component wise detailed action plan is explained below:

1. ***Construction & Demolition Waste Management Plant***

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and NCAP cities are eligible for funding under SBM 2.0 for C&D Plant. Accordingly, action plan for establishing Construction & Demolition Waste Processing Facilities in 4 ULBs (Kalaburagi CC, Mysuru CC, Hubli-Dharwad CC and Davanagere CC) for the total 302 TPD quantity of C&D waste with the capital cost of Rs 18.12 Crores has been approved by MoHUA in NARC meeting.

Now, 6 City Corporations (CCs)having 2011 population more than 3 Lakhhave submitted the requirement of standalone C&D waste plants in order to effectively manage the C&D waste generated in their cities. Also, 15 City Municipal Councils (CMCs) with 2011 population more than 1 lakh, have submitted the requirement of C&D waste plants in cluster model as shown in below table. Under the clustering approach proposed by these CMCs, the nearby ULBs coming within 50 Km of radius have been clustered along with the respective CMC for setting up a C&D Waste treatment plant.

It is understood that the proposed 21 ULBs have 2011 population of less than 5 Lakhs, however, it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval. The estimated quantity of actual C&D Waste generation has been calculated based on the MoHUA guidelines. The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Clustered ULBs	Population Census 2011	Projected population 2026 (as per action plan)	Proposed Capacity based on actual C&D Waste generation (TPD)	Approved Cost as per MoHUA INR/Tonne	Total Cost (6 lakh/ton) in lakhs	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	No Cluster	410445	577284	44.00	600000	264.00	87.12	58.08	118.80

2	Belgaum	CC	No Cluster	490045	689240	52.00	600000	312.00	102.96	68.64	140.40
3	Mangalore	CC	No Cluster	488968	687725	52.00	600000	312.00	102.96	68.64	140.40
4	Shimoga	CC	No Cluster	322650	453802	35.00	600000	210.00	69.30	46.20	94.50
5	Tumkur	CC	No Cluster	302143	424959	32.00	600000	192.00	63.36	42.24	86.40
6	Bijapur	CC	No Cluster	327427	460521	35.00	600000	210.00	69.30	46.20	94.50
7	Bagalkot	CMC	Guledgudda, Kerur, Bilgi, Kamatagi, Lokapura, Shiruru	274629	386261	29.00	600000	174.00	57.42	38.28	78.30
8	Hospet	CMC	Kudligi, Kamalapuram, Hagaribommanahalli, Mariyamanahalli	316282	444845	34.00	600000	204.00	67.32	44.88	91.80
9	Bidar	CMC	Aurad, Hallikheda	256932	361371	28.00	600000	168.00	55.44	36.96	75.60
10	Chikmagalur	CMC	Kadur, Birur, Mudigere	184952	260132	20.00	600000	120.00	39.60	26.40	54.00
11	Chitradurga	CMC	Nayakanahatti, Challakere	216592	304633	23.00	600000	138.00	45.54	30.36	62.10
12	Gadag-Betigeri	CMC	Lakshmeshwar, Mundargi, Ron, Shirhatti, Naregal	291896	410547	31.00	600000	186.00	61.38	40.92	83.70
13	Hassan	CMC	Channarayapatna, Hole Narsipura, Belur, Arkalgud, Alur	271232	381483	29.00	600000	174.00	57.42	38.28	78.30
14	Ranebennur	CMC	Haveri, Byadgi, Hirekerur, Guttala, Rattehalli	254513	357968	27.00	600000	162.00	53.46	35.64	72.90
15	Robertson Pet	CMC	Mulbagal, Bangarpet	264355	371811	28.00	600000	168.00	55.44	36.96	75.60
16	Kolar	CMC	Srinivaspura, VemegalKurugal, Malur	225706	317452	24.00	600000	144.00	47.52	31.68	64.80
17	Gangawati	CMC	Koppal, Kanakagiri, Kaaratagi, Tavaragera	249787	351321	27.00	600000	162.00	53.46	35.64	72.90
18	Mandya	CMC	Srirangpatna, Maddur	191173	268882	21.00	600000	126.00	41.58	27.72	56.70
19	Raichur	CMC	Manvi, Sirwar	299833	421710	32.00	600000	192.00	63.36	42.24	86.40
20	Bhadravati	CMC	Hollehunuru	166503	234184	18.00	600000	108.00	35.64	23.76	48.60
21	Udupi	CMC	Kundapura, Karkala, Saligrama, Kaapu	238224	335058	26.00	600000	156.00	51.48	34.32	70.20
Total project cost in lakhs								**3882.00**	**1281.06**	**854.04**	**1746.90**
Total project cost in Cr.								**38.82**	**12.81**	**8.54**	**17.47**

2. *Mechanized Sweeping Machines*

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and NCAP cities are eligible for funding under SBM 2.0 for Mechanized Sweeping Machines. Accordingly, action plan for procurement of mechanized sweeping machines in 5 ULBs (Kalaburagi CC, Mysuru CC, Hubli-

Dharwad CC, Davanagere CC and BBMP) for the total 29machines with the capital cost of Rs 15.95 Crores has been approved by MoHUA in NARC meeting.

Now, 6 City Corporations (CCs) and 15 City Municipal Councils (CMCs) having 2011 population more than 1 Lakh have submitted the requirement of Mechanized Sweeping Machinesfor cleaning of 4 and 6 Lane roads. Based on the length of 4 Lane and 6 Lane roads, the number of required machines have been estimated @1 machine for each 50 Km of road length swept as per the MoHUA guidelines. Moreover, the advantages of Mechanical Sweeping machines are as follows:

a. Use of sweeping machines contributes to reduced air pollution with reduced emissions of dust and particulate matter into the environment.
b. Sweeping machine offer higher efficiency over manual sweeping since it will take lesser time to sweep the same area with the sweeping machine.
c. Procurement of Sweeping machine is a one-time investment for an Urban Local Body; however, one machine can fulfil the need of 12-15 workers resulting in reduced labour cost in long run.
d. With the suction and the vacuum methods on which the sweeper machine operates, the areas swept by the sweeper machines are cleaner than that done with the traditional manual cleaning methods.
e. The usage of Sweeper machines enables the cleaning of areas with extreme conditions or environmental hazards. In such places, manual cleaning is not a safe option as it might lead to health issues for the workers.
f. The machine covers its cost within a few months of its purchase and then it will only require basic maintenance and fuel. It reduces the cleaning cost and increases productivity.

It is understood that the proposed 21 ULBs have 2011 population of less than 5 Lakhs, however,it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval. The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Population Census 2011	No of Mechanized Sweeping	Approved Cost as per MoHUA INR/Tonne	Total Cost (Lakhs)	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	3	5500000	165	54.45	36.30	74.25
2	Belgaum	CC	490045	3	5500000	165	54.45	36.30	74.25
3	Mangalore	CC	488968	3	5500000	165	54.45	36.30	74.25
4	Shimoga	CC	322650	3	5500000	165	54.45	36.30	74.25
5	Tumkur	CC	302143	3	5500000	165	54.45	36.30	74.25
6	Bijapur	CC	327427	3	5500000	165	54.45	36.30	74.25
7	Bagalkot	CMC	111933	2	5500000	110	36.30	24.20	49.50
8	Hospet	CMC	206167	2	5500000	110	36.30	24.20	49.50
9	Bidar	CMC	216020	2	5500000	110	36.30	24.20	49.50

10	Chikmagalur	CMC	118401	2	5500000	110	36.30	24.20	49.50
11	Chitradurga	CMC	145853	2	5500000	110	36.30	24.20	49.50
12	Gadag-Betigeri	CMC	172612	2	5500000	110	36.30	24.20	49.50
13	Hassan	CMC	155006	2	5500000	110	36.30	24.20	49.50
14	Ranebennur	CMC	106406	2	5500000	110	36.30	24.20	49.50
15	Robertson Pet	CMC	162230	2	5500000	110	36.30	24.20	49.50
16	Kolar	CMC	138462	2	5500000	110	36.30	24.20	49.50
17	Gangawati	CMC	114642	2	5500000	110	36.30	24.20	49.50
18	Mandya	CMC	137358	2	5500000	110	36.30	24.20	49.50
19	Raichur	CMC	234073	2	5500000	110	36.30	24.20	49.50
20	Bhadravati	CMC	151102	2	5500000	110	36.30	24.20	49.50
21	Udupi	CMC	144960	2	5500000	110	36.30	24.20	49.50
Total project cost in lakhs						**2640**	**871.2**	**580.8**	**1188**
Total project cost in Crores						**26.4**	**8.712**	**5.808**	**11.88**

3. *Transfer Stations*

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs and wherein haulage of fully loadedvehicles is > 15Km,are eligible for funding under SBM 2.0 for Transfer Stations. Accordingly, action plan for procurement of Transfer Stations in 2 ULBs (Kalaburagi CC and BBMP) for the total capacity of 2750 TPD with the capital cost of Rs 123.76 Crores has been approved by MoHUA in NARC meeting.

Now, the remaining 9 City Corporations (CCs) have submitted the requirement of Transfer Stations in order to effectively manage the transportation of waste from the city to the SWM sites. Out of these 9 CCs, Hubli-Dharwad and Mysuru CC have 2011 population more than 5 Lakhs, therefore these cities are eligible to receive funds for Transfer Station under SBM 2.0. However, for the remaining 7CCs, it is proposed that exemption under guidelines of SBM 2.0 may be given and these 7 CCs shall be considered as special case for approval. The estimated capacity of the proposed transfer station has been calculated based on the MoHUA guidelinesi.e., 45% of the total projected waste generation in 2026.

The ULB wise details are provided below:

Sl. No	City Corporation	Type of ULB	Population Census 2011	Population 2026	Projected (2026) Total Waste (TPD)	Capacity for Transfer Stations (TPD)	Approved Cost as per MoHUA INR/Tonne	Total Cost in lakhs (4.5lakh/ton)	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	577284	259.78	104.00	450000	468.00	154.44	102.96	210.60
2	Belgaum	CC	490045	689240	310.16	125.00	450000	562.50	185.63	123.75	253.13
3	Davanagere	CC	434971	611779	275.30	111.00	450000	499.50	164.84	109.89	224.78
4	Mangalore	CC	488968	687725	309.48	124.00	450000	558.00	184.14	122.76	251.10
5	Shimoga	CC	322650	453802	204.21	82.00	450000	369.00	121.77	81.18	166.05
6	Tumkur	CC	302143	424959	191.23	77.00	450000	346.50	114.35	76.23	155.93
7	Bijapur	CC	327427	460521	207.23	83.00	450000	373.50	123.26	82.17	168.08
8	Hubli-Dharwad	CC	943788	1327422	597.34	239.00	450000	1075.50	354.92	236.61	483.98
9	Mysore	CC	920550	1294738	582.63	234.00	450000	1053.00	347.49	231.66	473.85
Total project cost in lakhs								**5305.50**	**1750.82**	**1167.21**	**2387.48**
Total project cost in Cr.								**53.06**	**17.51**	**11.67**	**23.87**

4. Bio-methanation Plants

As per MoHUA guidelines, the ULBs having 2011 population of more than 5 Lakhs, are eligible for funding under SBM 2.0 for Bio-methanation Plants. BBMP had submitted their requirement and accordingly action plan for setting up of 600 TPD Bio-methanation Plants in BBMP for capital cost of Rs 108 Crores has been approved by MoHUA in NARC meeting. Now, 10 City Corporations (CCs) have submitted their requirement of setting up ofBio-methanation Plantson pilot basis. Since these ULBs are already processing the wet waste in their existing facilities, they have proposed to consider 25% of the total projected wet waste quantity (2026) for the proposed Bio-methanation Plants.

Out of the proposed 10 proposed ULBs, Kalaburagi CC, Hubli-Dharwad CC and Mysuru CC have 2011 population of more than 5 Lakhs, therefore these cities are eligible to receive funds for Bio-methanation Plant under SBM 2.0. However, for the remaining 7CCs having 2011 population more than 3 lakhs, it is proposed that exemption under guidelines of SBM 2.0 may be given and these ULBs shall be considered as special case for approval.

The ULB wise details are provided below:

Sl. No	ULB Name	Type of ULB	Population Census 2011	Projected Population (2026)	Wet Waste@ 55% 2026	Approved Capacity for Biomethanation Plant @ 25% of wet waste	Considered capacity for Bio-methanization plant	Approved Cost as per MoHUA INR/Tonne	Total Cost in lakhs/ ton	GoI Share (Lakhs)	GoK Share (Lakhs)	ULB Share (Lakhs)
1	Bellary	CC	410445	577284	142.88	35.72	30.00	1800000	540.00	178.20	118.80	243.00
2	Belgaum	CC	490045	689240	170.59	42.65	30.00	1800000	540.00	178.20	118.80	243.00
3	Davanagere	CC	434971	611779	151.42	37.85	30.00	1800000	540.00	178.20	118.80	243.00
4	Mangalore	CC	488968	687725	170.21	42.55	40.00	1800000	720.00	237.60	158.40	324.00
5	Shimoga	CC	322650	453802	112.32	28.08	30.00	1800000	540.00	178.20	118.80	243.00
6	Tumkur	CC	302143	424959	105.18	26.29	30.00	1800000	540.00	178.20	118.80	243.00
7	Bijapur	CC	327427	460521	113.98	28.49	30.00	1800000	540.00	178.20	118.80	243.00
8	Gulbarga	CC	543147	763927	189.07	47.27	40.00	1800000	720.00	237.60	158.40	324.00
9	Hubli-Dharwad	CC	943788	1327422	328.54	82.13	80.00	1800000	1440.00	475.20	316.80	648.00
10	Mysore	CC	920550	1294738	320.45	80.11	80.00	1800000	1440.00	475.20	316.80	648.00
Total project cost in lakhs									**7560.00**	**2494.80**	**1663.20**	**3402.00**
Total project cost in Cr.									**75.60**	**24.95**	**16.63**	**34.02**

The above matter has been recommended for approval during 11th SLTC meeting held on 02.03.2024.

SMD has sought approval for the additional City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores and for the submission of the above City Solid Waste Action Plan to MoHUA for NARC approval.

Decision: After detailed deliberations the committee approvedthe City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores. The Committee also directed to submit the above City Solid Waste Action Plan to MoHUA for NARC approval.

Agenda No.5 –Seeking Approval for submission of UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. for Used Water Management Components under SBM U 2.0.

State Mission Director (SMD) informed the Committee that Used Water Management is a new Component under SBM U 2.0 focusing of Safe collection, transportation, treatment, and Management of Used water in

ULBs with population less than 1 Lakh (as per 2011 Census). The total central fund allocation for Karnataka under Used Water Management Component of Swachh Bharat Mission U 2.0is **Rs. 1,128.60** Crore. Action plan of Rs.1905.17 Cr with a Central allocation of **Rs. 952.59 Crore** had been approved under the 11th NARC held on 5th Jan,2024.

The details of the UWM Action plan approved under MoHUA are as follows:

S. No	Description	MoHUA Approved Action Plan				
		No. of ULBs	Units	Unit Cost in Lakh	Total Cost in Cr	Central Share (50%) in Cr
1	**Cesspool Vehicles (Nos)**	140	147.00	24.00	35.28	17.64
2	**Sewer Cleaning Vehicles (Nos)**	31	31.00	35.00	10.85	5.43
3	**I&D (KM)**	184	1000.00	50.00	500.00	250.00
4	**STPs (MLD)**	268	927.25		1359.04	679.52
	Total				**1905.17**	**952.59**

SMD further informed that Committee that the Action Plan has not been prepared for unutilized GoI fund of INR 13.41 Crore from Sanitation component as well as the unutilized GoI fund of INR 176.01 crores from used water management component, both amounting to INR 189.42 Crores. As per the funding pattern illustrated under SBM 2.0 guidelines, the total amount including GoI and GoK share shall be INR 378.96 Crores, which is pending for approval. The details are as below:

S. No	Component	Central Allocation in Crore	Approved Central allocation in Crore	Balance Central allocation in Crore	Total Amount GoI + GoK Share in Crores
1	**Used Water Management**	1128.6	952.59	176.01	352.02
2	**Sanitation – Toilets**	76.1	62.69	13.41	26.82
		1204.7	**1015.28**	**189.48**	**378.96**

Based on the ground analysis of further requirements in ULBs w.r.t used water management i.e., Cesspool vehicles, Interception and Diversion works and Sewer Cleaning machines, action plan is prepared for the above-mentioned INR 378.96 Crores unutilised funds, which is provided as under:

S. No	Description	Approved Action Plan			Revised Action Plan			Difference	
		Units	Unit cost in Cr.	Total Cost in Cr	Units	Unit cost in Cr.	Total Cost in Cr	Total Cost in Cr	Central Share in Cr.

1	**Cesspool Vehicles**	147.00	0.24	35.28	218	**0.294**	**64.09**	**28.81**	**14.41**

S. No	Description	Project Cost		
		Units	Total Cost in Cr	Central Share (50%) in Cr
2	**Sewer Cleaning Vehicles (Nos)**	49.00	**17.15**	8.58
3	**I&D (KM)**	**666.00**	**333.00**	**166.50**
	Total		**378.96**	**189.48**

1. ***Cesspool Vehicles***

As per action plan approved by MoHUA, a total of 147 cesspool vehicles of 3 KLD each for 140 ULBs with a unit of cost of 24 Lakhs is approved, for a total cost of 35.28 Crores. However, the requirement is revised in Cabinet to procure 161 Cesspool Vehicles for 110 ULBs falling under the category of less than 30,000 population at a unit cost of 25 Lakhs. This is to ensure effective implementation of FSSM project and to comply with the directions issued by NGT for these 110 towns. However, the unit rate of cesspool vehicle is fixed at 29.4 Lakhs based on Expression of Interest floated by State Mission Directorate. The same has been approved in 10th SLTC and 8th SHPC meetings conducted on 14.02.2024. Thus, the revised cost has been changed from INR 35.28 Crores to INR 47.33 Crores considering the unit cost of 29.4 Lakhs for 161 Cesspool Vehicles.

Based on the ground analysis, there is a further requirement of 57 Nos. of Cesspool Vehicles in 31 ULBs, with ongoing FSTP construction under State Funds. The requirement of funds for these 57 Nos of Cesspool vehicles at unit cost of 29.4 Lakhs is estimated at 16.75 Crores. The details of these 31 ULBs with 57 Nos of cesspool vehicles is provided as under:

S. No	District	Name of the ULB	Population as per 2011 census	Number of Cesspool Vehicles (3 KLD)	Total Cost in Lakh	Central Share (Rs. in Lakh)
1	**2**	**3**	**4**	**5**	**6**	**7**
1	Bagalkote	Kerur	19731	2	58.8	29.4
2	Bagalkote	Terdal	26088	2	58.8	29.4
3	Ballary	Tekkalakote	26224	2	58.8	29.4
4	Belagavi	Arabhavi	18150	2	58.8	29.4
5	Belagavi	Boragaon	16010	2	58.8	29.4

6	Belagavi	Kalloli	15943	2	58.8	29.4
7	Belagavi	Konnur	19386	2	58.8	29.4
8	Belagavi	Mudalgi	29128	2	58.8	29.4
9	Belagavi	Naaganura	16195	2	58.8	29.4
10	Belagavi	Raibagh	18736	2	58.8	29.4
11	Bidar	Aurad	19849	2	58.8	29.4
12	Chamarajanagara	Hanur	11066	1	29.4	14.7
13	Chikkamagaluru	Narasimharajapura	7458	1	29.4	14.7
14	Chitradurga	Holalkere	15783	2	58.8	29.4
15	Dakshinakannada	Vitla	17618	2	58.8	29.4
16	Dharwada	Alnavar	17228	2	58.8	29.4
17	Gadaga	Mulgund	18763	2	58.8	29.4
18	Hassan	Alur	6541	1	29.4	14.7
19	Hassan	Sakleshpur	23352	2	58.8	29.4
20	Haveri	Hangal	28159	2	58.8	29.4
21	Kalaburagi	Afzalpur	27088	2	58.8	29.4
22	Kalaburagi	Chincholi	20897	2	58.8	29.4
23	Kodagu	Somvarpet	6729	1	29.4	14.7
24	Kodagu	Virajpet	17246	2	58.8	29.4
25	Koppala	Kushtagi	24878	2	58.8	29.4
26	Mysuru	Heggadadevankote	14313	2	58.8	29.4
27	Shivamogga	Hosanagara	5839	1	29.4	14.7
28	Shivamogga	Tirthahalli	14528	2	58.8	29.4
29	Tumakuru	Pavagada	28486	2	58.8	29.4
30	Udupi	Karkal	25800	2	58.8	29.4
31	Uttara Kannada	Mundgod	18866	2	58.8	29.4
		Total		**57**	**1675.80**	**837.90**

Hence an updated action plan is preparedfor 218 Nos of Cesspool Vehicles for 141 ULBs with unit cost of Rs. 29.4 Lakh, for a total cost of Rs. 64.09 Cr Crore and central fund allocation of Rs. 32.04 Crore. The details of the same as under:

Action Plan for Cesspool Vehicles						
S. No	**District**	**Name of the ULB**	**Population as per 2011 census**	**Number of Cesspool Vehicles (3 KLD)**	**Total Cost in Lakh**	**Central Share (Rs. in Lakh)**
1	**2**	**3**	**4**	**5**	**6**	**7**
1	Bagalkote	Aminagad	15073	1	29.4	14.7
2	Bagalkote	Belagali	17460	1	29.4	14.7

3	Bagalkote	Bilgi	17792	1	29.4	14.7
4	Bagalkote	Hungund	20877	2	58.8	29.4
5	Bagalkote	Kamatagi	15620	1	29.4	14.7
6	Bagalkote	Kerur	19731	2	58.8	29.4
7	Bagalkote	Lokapura	14605	1	29.4	14.7
8	Bagalkote	Shiruru	16067	1	29.4	14.7
9	Bagalkote	Terdal	26088	2	58.8	29.4
10	Ballary	Kudatini	18215	1	29.4	14.7
11	Ballary	Kurekuppa	22560	2	58.8	29.4
12	Ballary	Kurugodu	21958	2	58.8	29.4
13	Ballary	Tekkalakote	26224	2	58.8	29.4
14	Belagavi	Ainapur	18913	2	58.8	29.4
15	Belagavi	Ankalagi-Akkatangerahaala	20822	2	58.8	29.4
16	Belagavi	Arabhavi	18150	2	58.8	29.4
17	Belagavi	Boragaon	16010	2	58.8	29.4
18	Belagavi	ChannammaKitturu	17562	1	29.4	14.7
19	Belagavi	Hukeri	22988	2	58.8	29.4
20	Belagavi	Kaagavaada	13936	1	29.4	14.7
21	Belagavi	Kabbura	18868	2	58.8	29.4
22	Belagavi	Kalloli	15943	2	58.8	29.4
23	Belagavi	Kankanavadi	16317	1	29.4	14.7
24	Belagavi	Konnur	19386	2	58.8	29.4
25	Belagavi	Mallapura / Ghataprabha	26284	2	58.8	29.4
26	Belagavi	Mudalgi	29128	2	58.8	29.4
27	Belagavi	Naaganura	16195	2	58.8	29.4
28	Belagavi	Raibagh	18736	2	58.8	29.4
29	Belagavi	Shedbaala	17549	1	29.4	14.7
30	Belagavi	Yaragatti	9690	1	29.4	14.7
31	Bengaluru Urban	Attibele	20532	2	58.8	29.4
32	Bengaluru Urban	Basettihalli	18706	2	58.8	29.4
33	Bengaluru Urban	Chikkabanavara	21759	2	58.8	29.4
34	Bengaluru Urban	Hunasamaranahalli	24359	2	58.8	29.4
35	Bidar	Aurad	19849	2	58.8	29.4
36	Bidar	Chitgoppa	25298	2	58.8	29.4
37	Bidar	Hallikheda	21063	2	58.8	29.4
38	Chamarajanagara	Doddatoguru	18706	2	58.8	29.4
39	Chamarajanagara	Hanur	11066	1	29.4	14.7
40	Chamarajanagara	Yelandur	8779	1	29.4	14.7
41	Chikkaballapura	Gudibanda	9441	1	29.4	14.7
42	Chikkamagaluru	Ajampur	11352	1	29.4	14.7
43	Chikkamagaluru	Koppa	4993	1	29.4	14.7

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44	Chikkamagaluru	Mudigere	9677	1	29.4	14.7
45	Chikkamagaluru	Narasimharajapura	7458	1	29.4	14.7
46	Chikkamagaluru	Sringeri	3925	1	29.4	14.7
47	Chitradurga	Holalkere	15783	2	58.8	29.4
48	Chitradurga	Molakalmuru	15797	1	29.4	14.7
49	Chitradurga	Nayakanahatti	15545	1	29.4	14.7
50	Dakshinakannada	Bajape	20401	2	58.8	29.4
51	Dakshinakannada	Kadaba	9546	1	29.4	14.7
52	Dakshinakannada	Kinnigola	16990	1	29.4	14.7
53	Dakshinakannada	Kotekaaru	16505	1	29.4	14.7
54	Dakshinakannada	Mudbidri	29431	2	58.8	29.4
55	Dakshinakannada	Mulki	17274	1	29.4	14.7
56	Dakshinakannada	Someswara	24066	2	58.8	29.4
57	Dakshinakannada	Sulya	19958	2	58.8	29.4
58	Dakshinakannada	Vitla	17618	2	58.8	29.4
59	Davangere	Jagalur	17257	1	29.4	14.7
60	Davangere	Malebennur	22512	2	58.8	29.4
61	Dharwada	Alnavar	17228	2	58.8	29.4
62	Dharwada	Kalghatgi	16917	1	29.4	14.7
63	Dharwada	Kundgol	18726	2	58.8	29.4
64	Gadaga	Mulgund	18763	2	58.8	29.4
65	Gadaga	Mundargi	24919	2	58.8	29.4
66	Gadaga	Naregal	16690	1	29.4	14.7
67	Gadaga	Ron	23311	2	58.8	29.4
68	Gadaga	Shirhatti	17610	1	29.4	14.7
69	Hassan	Alur	6541	1	29.4	14.7
70	Hassan	Arkalgud	16810	1	29.4	14.7
71	Hassan	Sakleshpur	23352	2	58.8	29.4
72	Haveri	Bankapura	22529	2	58.8	29.4
73	Haveri	Guttala	17525	1	29.4	14.7
74	Haveri	Hangal	28159	2	58.8	29.4
75	Haveri	Hirekerur	19191	2	58.8	29.4
76	Haveri	Rattehalli	14275	1	29.4	14.7
77	Haveri	Shiggaon	28207	2	58.8	29.4
78	Kalaburagi	Afzalpur	27088	2	58.8	29.4
79	Kalaburagi	Chincholi	20897	2	58.8	29.4
80	Kalaburagi	Kalagi	9144	1	29.4	14.7
81	Kalaburagi	Kamalapura	11071	1	29.4	14.7
82	Kalaburagi	Yadrami	10598	1	29.4	14.7
83	Kodagu	Somvarpet	6729	1	29.4	14.7
84	Kodagu	Virajpet	17246	2	58.8	29.4
85	Kolar	VemagalKurugal	20401	2	58.8	29.4

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86	Koppala	Bhagyanagar	18988	2	58.8	29.4
87	Koppala	Kaaratagi	29999	2	58.8	29.4
88	Koppala	Kanakagiri	16938	1	29.4	14.7
89	Koppala	Kukanooru	18033	1	29.4	14.7
90	Koppala	Kushtagi	24878	2	58.8	29.4
91	Koppala	Tavaragera	17510	1	29.4	14.7
92	Koppala	Yelbarga	14814	1	29.4	14.7
93	Mandya	Bellur	15393	1	29.4	14.7
94	Mandya	Pandavapura	20399	2	58.8	29.4
95	Mysuru	Bogadi	19922	2	58.8	29.4
96	Mysuru	Heggadadevankote	14313	2	58.8	29.4
97	Mysuru	Kadakola	19969	2	58.8	29.4
98	Mysuru	Rammanahalli	27087	2	58.8	29.4
99	Mysuru	Saragur	11425	1	29.4	14.7
100	Mysuru	Sri Rampura	22005	2	58.8	29.4
101	Raichuru	Balaganur	11419	1	29.4	14.7
102	Raichuru	Devadurga	28929	2	58.8	29.4
103	Raichuru	Hatti	16278	1	29.4	14.7
104	Raichuru	Kavithal	15036	1	29.4	14.7
105	Raichuru	Maski	23655	2	58.8	29.4
106	Raichuru	Mudgal	22731	2	58.8	29.4
107	Raichuru	Siravara	19295	2	58.8	29.4
108	Raichuru	Turavihaala	13034	2	58.8	29.4
109	Ramanagara	Harohalli	20468	2	58.8	29.4
110	Shivamogga	Anavatthi	17684	1	29.4	14.7
111	Shivamogga	Hollehunuru	15401	1	29.4	14.7
112	Shivamogga	Hosanagara	5839	1	29.4	14.7
113	Shivamogga	Sorab	11332	1	29.4	14.7
114	Shivamogga	Tirthahalli	14528	2	58.8	29.4
115	Tumakuru	Huliyaru	15413	1	29.4	14.7
116	Tumakuru	Koratagere	15265	1	29.4	14.7
117	Tumakuru	Pavagada	28486	2	58.8	29.4
118	Udupi	Bynduru	24957	2	58.8	29.4
119	Udupi	Kaapu	21897	2	58.8	29.4
120	Udupi	Karkal	25800	2	58.8	29.4
121	Udupi	Saligram	15123	1	29.4	14.7
122	Uttara Kannada	Ankola	22249	2	58.8	29.4
123	Uttara Kannada	Manki	19064	2	58.8	29.4
124	Uttara Kannada	Mundgod	18866	2	58.8	29.4
125	Uttara Kannada	Siddapur	14204	1	29.4	14.7
126	Uttara Kannada	Yellapur	20452	2	58.8	29.4
127	Vijayanagara	Kamalapuram	25552	2	58.8	29.4

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128	Vijayanagara	Kotturu	26289	2	58.8	29.4
129	Vijayanagara	Kudligi	26680	2	58.8	29.4
130	Vijayanagara	Mariyammanahalli	17140	1	29.4	14.7
131	Vijayapura	Alamela	18667	2	58.8	29.4
132	Vijayapura	Babaleshwar	10645	1	29.4	14.7
133	Vijayapura	Chadchan	15542	1	29.4	14.7
134	Vijayapura	Devarahipparagi	16554	1	29.4	14.7
135	Vijayapura	Managuli	15109	1	29.4	14.7
136	Vijayapura	Nalatwada	14030	1	29.4	14.7
137	Vijayapura	Nidagundi	15291	1	29.4	14.7
138	Vijayapura	Thikota	11984	1	29.4	14.7
139	Yadagiri	Hunasagi	15241	1	29.4	14.7
140	Yadagiri	Kakkera	21724	2	58.8	29.4
141	Yadagiri	Kembavi	21008	2	58.8	29.4
		Total		**218**	**6409.2**	**3204.6**

SMD further mentioned that the summary of the action plan for cesspool vehicle is as follows.

S. No	Description	Approved Action Plan			Revised Action Plan			Difference	
		Units	Unit cost in Cr.	Total Cost in Cr	Units	Unit cost in Cr.	Total Cost in Cr	Total Cost in Cr	Central Share in Cr.
1	**Cesspool Vehicles**	147.00	0.24	35.28	218	**0.294**	**64.09**	**28.81**	**14.41**

2. ***Intersection & Diversion of Drains (I&D) Infrastructure***

Action plan for 1000 Kms of I&D for 184 ULBs for a total project cost of INR 500.00 Crores and INR 250.00 Crores as Central allocation has been approved by MoHUA. However, based on the on-ground analysis, a further requirement of I&D network in 91 ULBs totalling to 666 Kms has been identified. The cost of this additional requirement of 666 Kms is estimated at a total cost of 333.00 Crores, with central share amounting to 166.50. The unit cost considered as per SBM 2.0 Guidelines is INR 50 Lakhs/Km.

Thus, an action plan for these 91 ULBs is prepared, and the details are provided as under:

I & D action plan for 91 ULBs

S. No	District	Name of the ULB	Length of I&D Proposed	Project cost (in Lakh)	Central Share (in Lakh)
1	2	3	11	12	13

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1	Bagalkote	Badami	7	350	175
2	Bagalkote	Guledgudda	7	350	175
3	Bagalkote	Ilkal	9	450	225
4	Bagalkote	Jamkhandi	9	450	225
5	Bagalkote	Kerur	4	200	100
6	Bagalkote	Mudhol	9	450	225
7	Bagalkote	Rabkavi Banhatti	9	450	225
8	Ballary	Sandoor	7	350	175
9	Ballary	Siruguppa	9	450	225
10	Belagavi	Athani	7	350	175
11	Belagavi	Bail Hongal	7	350	175
12	Belagavi	Chikodi	7	350	175
13	Belagavi	Gokak	9	450	225
14	Belagavi	Khanapur	4	200	100
15	Belagavi	Kudchi	7	350	175
16	Belagavi	Ramdurg	7	350	175
17	Belagavi	Sankeshwar	7	350	175
18	Belagavi	Saundatti-Yellamma	7	350	175
19	Bengaluru Rural	Hosakote	9	450	225
20	Bengaluru Urban	Anekal	7	350	175
21	Bidar	Homnabad	7	350	175
22	Chamarajanagara	Chamarajanagar	9	450	225
23	Chamarajanagara	Gundlupet	7	350	175
24	Chikkaballapura	Bagepalli	7	350	175
25	Chikkaballapura	Chikkaballapura	9	450	225
26	Chikkaballapura	Sidlaghatta	9	450	225
27	Chikkamagaluru	Birur	7	350	175
28	Chitradurga	Hosdurga	7	350	175
29	Dakshinakannada	Ullal	9	450	225
30	Davangere	Harihar	9	450	225
31	Davangere	Honnali	4	200	100
32	Dharwada	Annigeri	7	350	175
33	Gadaga	Lakshmeshwar	7	350	175
34	Gadaga	Naragund	7	350	175
35	Hassan	Arsikere	9	450	225
36	Hassan	Belur	7	350	175
37	Hassan	Channarayapatna	7	350	175
38	Hassan	Hole Narsipur	7	350	175
39	Haveri	Byadgi	7	350	175
40	Haveri	Haveri	9	450	225
41	Kalaburagi	Aland	7	350	175
42	Kalaburagi	Chitapur	7	350	175
43	Kalaburagi	Jevargi	7	350	175
44	Kalaburagi	Sedam	7	350	175
45	Kodagu	Kushalnagar	4	200	100
46	Kodagu	Madikeri	7	350	175
47	Kolar	Malur	7	350	175
48	Kolar	Mulbagal	9	450	225

49	Kolar	Srinivaspur	7	350	175
50	Mandya	Krishnarajpet	7	350	175
51	Mandya	Maddur	7	350	175
52	Mandya	Malavalli	7	350	175
53	Mandya	Nagamangala	4	200	100
54	Mandya	Shrirangapattana	7	350	175
55	Mysuru	Bannur	7	350	175
56	Mysuru	Hunsur	9	450	225
57	Mysuru	Nanjangud	9	450	225
58	Mysuru	Periyapatna	7	350	175
59	Raichuru	Lingsugur	7	350	175
60	Raichuru	Sindhnur	9	450	225
61	Ramanagara	Kanakapura	9	450	225
62	Ramanagara	Magadi	7	350	175
63	Ramanagara	Ramanagara	9	450	225
64	Shivamogga	Sagar	9	450	225
65	Shivamogga	Shikarpur	7	350	175
66	Tumakuru	Chiknayakanhalli	7	350	175
67	Tumakuru	Gubbi	4	200	100
68	Tumakuru	Kunigal	7	350	175
69	Tumakuru	Madhugiri	7	350	175
70	Tumakuru	Sira	9	450	225
71	Tumakuru	Tiptur	9	450	225
72	Tumakuru	Turuvekere	4	200	100
73	Udupi	Kundapura	7	350	175
74	Uttara Kannada	Bhatkal	7	350	175
75	Uttara Kannada	Dandeli	9	450	225
76	Uttara Kannada	Haliyal	7	350	175
77	Uttara Kannada	Honavar	4	200	100
78	Uttara Kannada	Jaali	4	200	100
79	Uttara Kannada	Karwar	9	450	225
80	Uttara Kannada	Kumta	7	350	175
81	Vijayanagara	Harapanahalli	7	350	175
82	Vijayanagara	HoovinaHadagalli	7	350	175
83	Vijayapura	BasavanaBagevadi	7	350	175
84	Vijayapura	Indi	7	350	175
85	Vijayapura	Muddebihal	7	350	175
86	Vijayapura	Sindgi	7	350	175
87	Vijayapura	Talikota	7	350	175
88	Yadagiri	Gurmatkal	7	350	175
89	Yadagiri	Shahpur	9	450	225
90	Yadagiri	Shorapur	9	450	225
91	Yadagiri	Yadgir	9	450	225
		Total	**666**	**33300**	**16650**

SMD further mentioned that the summary of the action plan for I&D works is as follows:

Description	Approval Sought		
	Units (Kms)	Total Cost in Cr	Central Share (50%) in Cr
I&D (KM)	666.00	333.00	166.50

3. ***Sewer Cleaning Vehicles***

SMD informed the Committee that based on the above proposals mentioned in Point (1) and (2) for Cesspool Vehicles and I&D Infrastructure respectively, the total amount required is INR 361.81 crores (28.81 Crores + 333.00 Crores). Thus, out of the total unutilized fund of INR 378.96 Crores, an amount of 17.15 Crores is still available for further utilization. In order to achieve 100 % mechanized cleaning of sewer and Septic tanks, it is proposed to provide an additional 49 Number of Sewer Cleaning Machineries for 49 ULBs with fund allocation of Rs. 17.15 Crore. The below mentioned towns have been selected based on the quantum of sewage generation.

Requirement of Sewer Cleaning Vehicles						
S. No	District	Name of the ULB	Projected sewage generation for 2026 (MLD)	No. of sewer Cleaning Vehicles	Total Cost in Lakhs	Central Share in Lakhs
1	2	3	4	5	6	7
1	Bagalkote	Badami	4.95	1	35	17.5
2	Bagalkote	Guledgudda	5.09	1	35	17.5
3	Bagalkote	Ilkal	9.19	1	35	17.5
4	Bagalkote	Jamkhandi	10.52	1	35	17.5
5	Bagalkote	Rabkavi Banhatti	11.75	1	35	17.5
6	Belagavi	Bail Hongal	7.51	1	35	17.5
7	Belagavi	Chikodi	5.85	1	35	17.5
8	Belagavi	Gokak	12.65	1	35	17.5
9	Belagavi	Ramdurg	5.31	1	35	17.5
10	Bengaluru Rural	DodBallapur	14.21	1	35	17.5
11	Bengaluru Urban	Anekal	6.76	1	35	17.5
12	Bengaluru Urban	Madanayakanahalli	4.92	1	35	17.5
13	Chamarajanagara	Chamarajanagar	10.66	1	35	17.5
14	Chamarajanagara	Kollegal	8.72	1	35	17.5
15	Chikkaballapura	Bagepalli	4.12	1	35	17.5
16	Chikkaballapura	Chikkaballapura	9.71	1	35	17.5
17	Chikkaballapura	Chintamani	8.1	1	35	17.5
18	Chikkaballapura	Sidlaghatta	7.81	1	35	17.5
19	Chitradurga	Hosdurga	4.33	1	35	17.5
20	Davangere	Honnali	2.74	1	35	17.5

21	Hassan	Arsikere	8.51	1	35	17.5
22	Hassan	Belur	3.59	1	35	17.5
23	Hassan	Channarayapatna	6.17	1	35	17.5
24	Hassan	Hole Narsipur	4.57	1	35	17.5
25	Kolar	Malur	6.11	1	35	17.5
26	Kolar	Mulbagal	8.74	1	35	17.5
27	Kolar	Srinivaspur	4.09	1	35	17.5
28	Mandya	Krishnarajpet	3.96	1	35	17.5
29	Mandya	Maddur	4.39	1	35	17.5
30	Mandya	Malavalli	5.74	1	35	17.5
31	Mandya	Nagamangala	2.71	1	35	17.5
32	Mandya	Shrirangapattana	4.01	1	35	17.5
33	Mysuru	Bannur	3.34	1	35	17.5
34	Mysuru	Krishnarajanagara	5.46	1	35	17.5
35	Mysuru	Nanjangud	8.09	1	35	17.5
36	Mysuru	Periyapatna	3.16	1	35	17.5
37	Mysuru	TirumakudalNarsipur	1.6	1	35	17.5
38	Ramanagara	Kanakapura	8.24	1	35	17.5
39	Ramanagara	Magadi	4.21	1	35	17.5
40	Ramanagara	Ramanagara	15.22	1	35	17.5
41	Shivamogga	Shikarpur	5.5	1	35	17.5
42	Tumakuru	Tiptur	9.09	1	35	17.5
43	Tumakuru	Turuvekere	2.17	1	35	17.5
44	Udupi	Karkal	3.94	1	35	17.5
45	Vijayanagara	Harapanahalli	7.18	1	35	17.5
46	Vijayapura	BasavanaBagevadi	5.31	1	35	17.5
47	Vijayapura	Muddebihal	5.22	1	35	17.5
48	Vijayapura	Sindgi	5.68	1	35	17.5
49	Vijayapura	Talikota	4.84	1	35	17.5
		Total		**49**	**1715**	**857.5**

Summary of the action plan for Sewer cleaning vehicle is as under:

Description	**Project Cost Requirement**		
	Units (Nos)	**Total Cost in Cr**	**Central Share (50%) in Cr**
Sewer Cleaning Vehicles	49.00	**17.15**	8.58

Details of the action plansfor utilization of unutilised funds under Sanitation and Used Water Management component of SBM 2.0 is as under:

S. No	Description	Project Cost Requirement	
		Total Cost in Cr	Central Share (50%) in Cr
1	Cesspool Vehicles (Nos) (Additional Cost Requirement)	28.81	14.41
2	Sewer Cleaning Vehicles (Nos)	17.15	8.58
3	I&D (KM)	333.00	166.50
	Total	**378.96**	**189.48**

The above matter has been recommended for approval during 11th SLTC meeting held on 02.03.2024.

SMD has sought approval for the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore and for the submission of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.

Decision: After detailed deliberations the committee approvedtheUWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. The Committee also directed to submit the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.

Agenda No.6: Seeking Approval for delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per funding norms of SBM 2.0

State Mission Director informed the Committee that under SBM 1.0, there is an unspent balance of 37 Crores under Construction of Community / Public Toilets Component. Under SBM 2.0, an action plan amounting to 177.91 Crores, has been approved by MoHUA for Construction of Toilets (Community Toilets, Public Toilets and Aspirational Toilets) for Urban Local Bodies.

SMD further mentioned that the proposals w.r.t. the additional requirement of Toilets have been received at SMD office from few ULBs. Therefore, It is proposed that the unspent SBM 1.0 balance of 37 Crores under CT/PT Component, shall be utilized to fund the above-mentioned Toilet Construction proposals received. In order to expedite the approval process for these proposals, it is proposed that SMD (SBM) shall be delegated the power to approve these proposals directly. Once the proposal for the entire amount is approved, the list of towns approved by SMD shall be brought before the Committee for ratification.

The details of funding pattern for provision of Public Toilets and Aspirational Toiletsunder SBM 2.0 are as follows:

S.No.	Toilet Construction Component	MoHUA Approved Cost
1.	Public Toilets	1.5 Lakhs per seat
2.	Aspirational Toilets	2.5 Lakhs per seat

S.No.	Population Category of ULBs for 2011	GOI + GOK Share	ULB Share
1.	Less than 1 Lakh	83%	17%
2.	More than 1 Lakh to Less than10 Lakhs	55%	45%
3.	More than 10 Lakhs	41%	59%

The above matter has been recommended for approval during 11th SLTC meeting held on 02.03.2024.

SMD has sought approval from the Committee for delegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.

Decision: After detailed deliberations the committee provided approval forthedelegation of powers to State Mission Director (SBM) for giving approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.

Agenda No.7:Seeking Ratification for Salaries of Manpower hired at SMD Office under SBM 2.0.

State Mission Director informed the Committee thatduring 5th State High Powered Committee Meeting held on 03.01.2024, the Committee approvedthe Hiring of IEC Specialist (1 Nos), Procurement Expert (1 Nos), on Outsource Basis. The Salary Details of IEC Specialist and Procurement Expert are provided in below Table:

Sl.No	Name of Post	Wages (in R.s)	PF 13 % (Ceiling Limit on 15,000/-) (in R.s)	ESI 3.25% (in R.s)	Total (Per Person) (in R.s)
1.	IEC Specialist	60,000.00	1,950.00	0.00	61,950.00
2.	Procurement Expert	60,000.00	1,950.00	0.00	61,950.00

The above matter has been recommended for ratification during 11th SLTC meeting held on 02.03.2024.

SMD has sought ratification from the Committee for the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.

Decision: After detailed deliberations the committee ratified the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.

Agenda No.8: Approval of tender for providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru and Mysore Revenue Division) and Package-2 (Belagavi & Kalburgi Revenue Division)

A. Package 1 (Bengaluru & Mysore Revenue division):

MD-KUIDFC has informed that the PDMC tender for **Package 1 (Bengaluru & Mysore Revenue division)** was invited with the amount put to tender as Rs. 28 Crore (excluding GST) in the e-procurement portal. In response, two bidders have participated, M/s EGIS India Consulting Engineers Private Limited and M/s TATA Consulting Engineers Limited with the technical score of 88.33 and 96.29 respectively who were "technically responsive".

It was further informed that the 7th SLHPC meeting has recommended for opening of financial bids and place before it for tender approval. The L-1 bidder, M/s EGIS India Consulting Engineers Private Limited has quoted in Rs 32,47,83,192/-, which is 15.62 % above the amount put to bid and the negotiated quote is 29,39,93,934/- which is 4.65 % above the amount put to bid. As the negotiated price of L-1 bidder is less than 5% prescribed by the

Finance department, the proposal of M/s EGIS India Consulting Engineers Private Ltd. is placed for the approval of SLHPC.

Decision: The SLHPC after discussion and deliberations, approved the tender of M/s EGIS India Consulting Engineers Private Ltd. for Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru & Mysore Revenue Division) at a cost of Rs. 29,39,93,934/-, which is 4.65 % above the amount put to bid, excluding GST.

B. Package 2 (Belagavi & Kalburgi Revenue division):

MD-KUIDFC has informed that the PDMC tender for Package 2 (Belagavi & Kalburgi Revenue division) with the amount put to tender as Rs. 30 Crore (excluding GST) in the e-procurement portal. In response, two bidders have participated, M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy and M/s TATA Consulting Engineers Limited with the technical score of 86.16 and 43.72 respectively. The technical bid of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy is "technically responsive", whereas M/s TATA Consulting Engineers Limited is "technically non-responsive".

It was informed that the 7th SLHPC meeting has directed to open the financial bid of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy. The L-1 bidder has quoted in Rs 35,49,98,000/-, which is 18.51 % above the amount put to bid and the negotiated quote is Rs 34,18,63,074/- which is 14.13 % above the amount put to bid. Since the negotiated quote is still higher, the re-negotiated quote is Rs 31,49,70,000/-, which is 5.15 % above the amount put to bid. It was further informed that M/s Mars Planning Engineering Services Private Limited has quoted the re-negotiated quote of Rs 31,44,93,600/-, which is 4.99% above the amount put to bid through an email. As the negotiated price of L-1 bidder is less than 5% prescribed by the Finance department, the proposal of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy is placed for the approval of SLHPC.

Decision: The SLHPC after discussion and deliberations directed to further negotiate the tender premium. Task Manager – UWM discussed with M/s. Mars Planning Engineering Services Private Limited immediately and informed the Committee that the Company has agreed to reduce the price to 4.7% above the amount put to bid. Accordingly, the SLHPC discussed the subject and the tender of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy for Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process

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management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 2 (Belagavi & Kalburgi Revenue division) is approved at a cost of Rs. 31,36,24,802/-, which is 4.7 % above the amount put to bid, excluding GST.

The meeting ended with the vote of thanks

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary
Government of Karnataka





Govt. of India



PROCEEDINGS FOR
10th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION 2.0

Date: 12-03-2024, Time: 04:00 pm

Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru

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Proceedings for 10th SHPC meeting dated 12-03-2024 regarding Swachh Bharat Mission (Urban) 2.0

The list of members present in the meeting is provided at Annexure-1.

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The Director briefed about the 6 Agendas placed before the Committee.

Agenda No. 1 – Confirmation of the Proceedings of the 9th Meeting of the SHPC held on 02-03-2024.

The Committee noted that the proceedings of the 9th meeting of SHPC for Swachh Bharat Mission held on 02.03.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 9th SHPC meeting of Swachh Bharat Mission held on 02-03-2024

The 9th State High Powered Committee (SHPC) meeting was held on 02-03-2024. The Committee noted the following agenda and decision taken:

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 8th Meeting of the SHPC held on 14-02-2024	The Committee noted that the proceedings of the 8th meeting of SHPC for Swachh Bharat Mission held on 14.02.2024 has been sent to all members and invitees. As no comments are received,	-

		the proceedings are confirmed.	
2.	Agenda No. 2 - Action Taken Report on 8th SHPC meeting of Swachh Bharat Mission held on 14-02-2024.	The Committee noted the Action Taken Report on 8th SHPC meeting of Swachh Bharat Mission held on 14-02-2024.	-
3.	Agenda No. 3 - Seeking Decision for Legacy Waste Management Technical Bid Evaluation Report submitted by Mysuru City Corporation	After detailed deliberations, the Committee approved the single bid and open the financial bid for the said legacy waste management tender of Mysuru City Corporation.	The e-procurement task has been approved and sent to Mysuru City Corporation for further action.
4.	Agenda No.4 – Seeking Approval for City Solid Waste Action Plan for the unutilized funds under SBM 2.0	After detailed deliberations the committee recommends approval of the City Solid Waste Action Plan under SBM 2.0 for the total cost of Rs. 193.88 Crores out of which Central Share is Rs. 63.98 Crores and State Share is Rs. 42.65 Crores. The Committee	SHPC approval has been accorded on 02.03.2024. Proposal is shared with MoHUA for consideration vide Letter No.1351370/DMA/SWM/SBM2/281/2024 dated 05.03.2024

		also recommended for the submission of the above City Solid Waste Action Plan to MoHUA for NARC approval.	
5.	Agenda No.5 – Seeking Approval for submission of UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. for Used Water Management Components under SBM U 2.0.	After detailed deliberations the committee recommends approval of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. The Committee also recommended for the submission of the UWM action plan for utilization of unutilised funds of Rs. 378.96 Crore with central allocation of Rs.189.48 Crore. to MoHUA for NARC approval.	SHPC approval has been accorded on 02.03.2024. Proposal is shared with MoHUA for consideration vide Letter No. 1351370/DMA/SWM/SBM2/281/2024 dated 05.03.2024.
6.	Agenda No.6: Seeking Approval for delegation of powers to State Mission Director (SBM) for giving approval for the	After detailed deliberations the committee recommends approval for the delegation of powers to State Mission Director (SBM) for giving	SHPC approval has been accorded on 02.03.2024.

	proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per funding norms of SBM 2.0	approval for the proposals received from ULBs regarding Toilet Construction by utilizing the unspent balance of CT/PT component of SBM 1.0 as per the funding norms of SBM 2.0.	
7.	Agenda No.7: Seeking Ratification for Salaries of Manpower hired at SMD Office under SBM 2.0.	After detailed deliberations the committee recommends ratification for the above-mentioned salaries for IEC Specialist and Procurement Expert to be hired at SMD Office under SBM 2.0.	SHPC approval has been accorded on 02.03.2024.
8.	Agenda No. 8: Approval of tender for providing Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction	The SLHPC after discussion and deliberations directed to further negotiate the tender premium. Task Manager – UWM discussed with M/s. Mars Planning Engineering Services Private Limited immediately and informed the Committee	Letter of Acceptance (LoA) has been issued in this regard.

	supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 1 (Bengaluru and Mysore Revenue Division) and Package-2 (Belagavi & Kalburgi Revenue Division)	that the Company has agreed to reduce the price to 4.7% above the amount put to bid. Accordingly, the SLHPC discussed the subject and the tender of M/s Mars Planning Engineering Services Private Limited in association with Shree Hari Construction & Consultancy for Project Development & Management Consultancy (PDMC) services for design, DPR preparation, bid process management, construction supervision and monitoring services for Used Water Management under Swachh Bharat Mission (Urban) - 2.0 and NGT Environmental Compensation Fund for Package 2 (Belagavi & Kalburgi Revenue division) is approved at a cost of Rs.	

		31,36,24,802/-, which is 4.7 % above the amount put to bid, excluding GST.	

Agenda No.3: Ratification for approval of Financial Bid for Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines

Name of the Work: Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.

(INDENT No.: DMA/2023-24/OW/WORK_INDENT845)

State Mission Director, Swachh Bharat Mission informed the Committee that Mysuru City Corporation (MCC) invited tender for processing and disposal of 6.01 lakhs tones of legacy waste accumulated at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 03-08-2023. Last date to submit the bid was 5-12-2023.

Administrative approval was obtained for the detail project report from Joint Secretary, GOK (Cabinet Ministry), vide U.O Note No. CS/09/SCM/2023, Bengaluru, dated 118/04/2023 for the amount of Rs. **5954.83** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023. **Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of village Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines.	**5954.83**	**5954.83**	59.5483

	(INDENT No.: DMA/2023-24/OW/WORK_INDENT845)			

Sl.NO	Description	Details
1	Short term/ Long Term tender	Long Term tender
2	Tender type	3 cover tender system
3	Tender Publisher	The Commissioner, Mysuru City Corporation, Mysuru Tender Published date 06/08/2023
4	Last date to submit Tender in KPP portal	05-12-2023 (124 days).
5	Date of Tender Published in KPP portal	03-08-2023
6	Details on publications in Newspapers regarding Tender	1. Udayavani 2. Vijaya Karnataka 3. Times of India (Published on date 06/08/2023)
7	Technical Bid opening Date	07/12/2023
	Corporation level Tender Technical scrutiny committee meeting details	02/01/2024

The pre-qualification bid was opened on 7-12-2023 and 4 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri NAGESH PRABHU CHINIVARTHA (M/s Zigma Global Enviro Solution Pvt L.)
- Sri M SUDARSHAN RAJU and HARDIK GOWDA (JV) (M/s M.S Jitin Infra pvt ltd)
- Sri MILIND HARISHCHANDRA PAWAR (M/s Adarsh Bharath Enviro pvt ltd)

As per Corporation level Tender scrutiny committee meeting held on 02/01/2024 under the chairmanship of the Commissioner, Mysuru City Corporation, the bidder Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible.

Thus, the subject was discussed in detail in the 9th SHPC, and the committee noted the urgency to clear the legacy waste in compliance with the NGT orders in OA 606/2018 and also to prevent environmental hazards in the site which includes fire accidents and water contamination due to leachate. Thus, as per 9th SHPC meeting held on 02.03.2024, the committee after detailed

deliberations, approved the single bid of Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL), and directed to open the financial bid for the Legacy Waste Management Tender of Mysuru City Corporation.

Based on the above approval, Commissioner Mysore City Corporation Level Committee evaluated the technical bid on 04.03.2024 and the same was to DMA for the evaluation and approval of technical bid through KPPP on 06.03.2023. In the technical bid, the bid capacity of the bidder Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) has been evaluated.

SMD further mentioned that the Corporation Level Tender Scrutiny Committee Meeting was held by MCC on 06-03-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri. HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of 73437.69 Lakhs as compared to the required bid capacity of 5954.83 Lakhs in the tender, the bidder is technically qualified. The above recommendations were submitted by MCC to DMA via email and sent the Indent task through KPP Portal on 06-03-2024. Accordingly, during the State Level Technical Tender Scrutiny Committee Meeting held on 06-03-2023, the recommendations of the Mysuru City Corporation were reviewed and approved, and the Committee directed to open the financial bid.

Based on the above approval, the financial bid for legacy waste management tender of Mysuru City Corporation was opened on 06.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR 53,58,89,369.52 which is 6.93 % above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has agreed to reduce the price to **INR 52,48,09,071.00** which is **4.72%** above the amount put to bid.

SMD further mentioned that on-file approval for the above bid was sought from Secretary UDD and ACS GOK / Chairman SLHPC. Accordingly, in-principal approval was accorded by Chairman SLHPC on 07-03-2024 for financial bid ***of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL)*** which is **4.72%** above the amount put to bid.

In view of the above, SMD has sought approval for ratification of the decision taken to approve the financial bid ***of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL)*** which is **4.72%** above the amount put to bid.

Decision: After detailed discussions and deliberations, the Committee ratified the decision to approve financial bid of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.72% above the amount put to bid, for the said legacy waste tender of Mysuru City Corporation.

Agenda No.4: Consideration of Financial Bid Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 143 & 146 of Kempakere in Hubli City.

State Mission Director, Swachh Bharat Mission informed the Committee that Hubli Dharwad City Corporation (HDCC) has invited tender for processing and disposal of 3.60 Metric lakhs tones of legacy waste accumulated at Survey No. 143 & 146 of Kempakere in Hubli City as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 24/01/2024. Last date to submit the bid was 06/02/2024.

The Administrative approval was obtained for the detail project report from State lever High Power Committee meeting held on 29-03-2023 for the amount of Rs. **2247.424** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal Administration, vide order No.1034136/DMA/SBM/04/2023, dated 02/05/2023. **Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No143 & 146 of Kempakere in Hubli City **(INDENT No.: DMA/2023-24/OW/WORK_INDENT1733/CALL 3)**	2247.424	2247.424	22.47

SMD further mentioned that the 1st tender was published on 18.07.2023 and no bids were received for Hubli. Thus, 2nd call for the same tender was published on 23.09.2023, and single bid was received for Hubli. The single bid for Hubli was found non-responsive after technical evaluation and 3rd Call was invited on 24.02.2024. The details of the 3rd Call is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Short Term tender
2	Type of tender	3 Cover type
3	Tender Publisher	The Commissioner, Hubli-Dharwad City Corporation, Hubli Tender Published date 24/01/2024
4	Last date to submit Tender in KPP portal	06-02-2024
5	Date of Tender Published in KPP portal	23-01-2024
6	Details on publications in Newspapers regarding Tender	4. Hosadigantha 5. Kannada Prabha 6. The Hindu (Published on date 24/01/2024)
7	Technical Bid opening Date	08/02/2024
8	Corporation level Tender Technical scrutiny committee meeting details	06/03/2024

The technical bid was opened on 08-02-2024, where 2 numbers of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri PUSHPAK SHAH (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT

During the Corporation level Tender scrutiny committee meeting held on 06/03/2024 under the chairmanship of the Commissioner, Hubli-Dharwad City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible.

SMD further mentioned that on-file approval for the above bid was sought from Secretary UDD and ACS UDD / Chairman SLTC. Accordingly, in-principal approval was accorded by Chairman SLTC on 07-03-2024 for pre-qualification bid and opening of financial bid. The decision of the same was ratified in 12th SLTC meeting dated 12-03-2024.

Based on the on-file approval, the Corporation Level Tender Scrutiny Committee Meeting was held by HDMC on 11-03-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri. HARDIK BHIKHABHAI KHUNT (D H PATEL), as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of 49844.25 Lakhs as compared to the required bid capacity of 2247.42 Lakhs in the tender,

the bidder is technically qualified. The above recommendations were submitted by HDMC and the same were accepted.

SMD further mentioned that based on the above approval, the financial bid for legacy waste management tender of Hubli City was opened on 12.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR ***23,48,56,800 which is 4.5%*** above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has reduced the price to **INR 23,46,30,648.00** which is **4.40%** above the amount put to bid. The Commissioner HDMC vide letter dated 12-03-2024, has recommended for the approval of above financial bid.

As the negotiated price of is less than 5% prescribed by the Finance department, SMD has sought approval from the Committee regarding the financial bid proposal of amount INR 23,46,30,648.00 which is 4.40% above the amount put to bid, submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Hubli City.

Decision: After detailed discussions and deliberations, the Committee approved the financial bid of amount INR* 23,46,30,648.00 *submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.40% above the amount put to bid, for the said legacy waste tender of Hubli City.

Agenda No.5: Consideration of Financial Bid Evaluation Report Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 71,72,73 74 in Hosayallapur in Dharwad City.

State Mission Director, SBM informed the Committee that Hubli Dharwad City Corporation (HDCC) invited tender for processing and disposal of 3.60 Metric lakhs tones of legacy waste accumulated at Survey No: 71,72,73, and 74 in Hosayallapur in Dharwad City as per Central Pollution Board Guidelines through Karnataka Public procurement portal (KPPP) dated 24/01/2024. Last date to submit the bid was 06/02/2024.

The Administrative approval was obtained for the detail project report from State lever High Power Committee meeting held on 29-03-2023 for the amount of Rs. **691.37** lakhs. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal Administration, vide order No.1034136/DMA/SBM/04/2023, dated 02/05/2023. **Details of tender are as below:**

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Processing and Disposal of Legacy Waste at Survey No 71,72,73 & 74 of Hosayellapur in Dharwad City **(INDENT No.: DMA/2023-24/OW/ WORK_INDENT1732/CALL3)**	691.37	691.37	6.91

SMD further mentioned that the 1st tender was published on 18.07.2023 and single bid was received for Dharwad, wherein after technical evaluation the single bid received was found non-responsive. Thus, 2nd call for the same tender was published on 23.09.2023, where 3 bids were received for Dharwad. All 3 bids for Dharwad were found non-responsive after technical evaluation and 3rd Call was invited on 24.02.2024. The details of the 3rd Call is provided below:

Sl.NO	Description	Details
1	Short term/ Long Term tender	Short Term tender
2	Type of tender	2 cover type
3	Tender Publisher	The Commissioner, Hubli-Dharwad City Corporation, Hubli Tender Published date 24/01/2024
4	Last date to submit Tender in KPP portal	06-02-2024
5	Date of Tender Published in KPP portal	23-01-2024
6	Details on publications in Newspapers regarding Tender	1. Hosadigantha 2. Kannada Prabha 3. The Hindu (Published on date 24/01/2024)
7	Technical Bid opening Date	08/02/2024
	Corporation level Tender Technical scrutiny committee meeting details	06/03/2024

The technical bid was opened on 08-02-2024 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri PUSHPAK SHAH (M/s SAURASHTRA ENVIRO PROJECT PVT LTD) GUJARAT

As per the Corporation level Tender scrutiny committee meeting was held on 06/03/2024 under the chairmanship of the Commissioner, Hubli-Dharwad City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found to be technically eligible.

SMD further mentioned that On-file approval for the above bid was sought from Secretary UDD and ACS UDD / Chairman SLTC. Accordingly, in-principal approval was accorded by Chairman SLTC on 07-03-2024 for technical bid and opening of financial bid. The decision of the same was ratified in 12th SLTC meeting dated 12-03-2024.

Based on the on-file approval, the financial bid for legacy waste management tender of Dharwad City was opened on 11.03.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of **INR 7,22,49,429.90/- which is 4.50 %** above the amount put to bid. The same is negotiated with Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), wherein the Company has reduced the price to **INR 7,20,28,758.70** which is **4.01%** above the amount put to bid. The Commissioner HDMC vide letter dated 12-03-2024, has recommended for the approval of above financial bid.

As the negotiated price of is less than 5% prescribed by the Finance department, SMD has sought approval from the Committee regarding the financial bid proposal of amount INR 7,20,28,758.70, which is 4.01% above the amount put to bid, submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Dharwad City.

Decision: After detailed discussions and deliberations, the Committee approved the financial bid of amount INR 7,20,28,758.70 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.01% above the amount put to bid, for the said legacy waste tender of Dharwad City.

Agenda No.6: Administrative Approval for creation of additional posts for Project Implementation Unit (PIU) at KUIDFC.

State Mission Director, SBM informed the Committee that Government vide G.O. No. UDD 5 CSS 2023, dated:19-07-2023 has designated KUIDFC as the Nodal/Implementing Agency for Used Water Management Project (UWM) in ULBs of Karnataka under Swachh Bharat Mission (Urban) – 2.0 and National Green Tribunal (NGT) Environment Compensation Fund. It has also been mandated to appoint Project Management Unit (PMU) at KUIDFC.

In the said G.O approval is accorded to establish Project Implementation Units (PIUs) at respective districts & Project Management Unit (PMU) at KUIDFC, Bengaluru, for implementation of Used Water Management Project. The expenditure towards the appointment of PDMC, PIUs and PMU is to be met out of SBM(U)-2.0 fund and NGT Environmental Compensation fund.

SMD further informed that in this regard, during the 4th SLHPC meeting dated 28.08.024, it was proposed to establish a Project Management Unit (PMU) at the State Nodal Agency i.e KUIDFC under the Managing Director, KUIDFC. The PMU consisted of Task Manager, DGM – Pollution Control, Executive Engineer, Project Management Expert, Assistant Executive Engineer, Assistant Engineer, Executive Assistant, MIS/IT expert, Senior Executive Assistant, Junior Executive Assistant. PMU Unit will be appointed by Deputation from Urban Development/PWD/WRD and /or Recruitment by KUIDFC from open market on contract basis, co-terminus with the UWM project period.

Accordingly, Government vide GO NO. UDD 5 CSS 2023 (P-1), dt: 27.11.2023 has sanctioned the posts and the PMU is created **(Annexure-1)** and is functional. Currently, MoHUA has approved the action plan for UWM, PDMCs are being appointed, tenders are also being invited for construction of Faecal Sludge Treatment Plants (FSTP) in 110 towns, Construction/Upgradation of Underground Sewerage System in 54 prioritized Cities/ Towns are being taken up, with tender process commenced in certain towns/ cities. As the Government needs to submit the action taken report to the Hon'ble National Green Tribunal (NGT) and to enable Chief Secretary to file periodic affidavit to NGT, there is a need to expedite the implementation of UWM Projects. As such, there it is necessary to create additional posts in the PMU at KUIDFC. The details of posts that are functional and additional posts proposed for creation are as follows;

No.	Name of Post	Already Approved	Additional Posts Proposed	Total No. of Posts	Remarks

1	Task Manager	1	-	1	-
2	DGM – Pollution Control	1	-	1	Deputation from KSPCB/ Dept. of Forest, Ecology and Environment – Yet to be posted
3	Executive Engineer (Civil)	2	2	4	2 additional EEs are proposed. Total 4 EEs, 1 each for Revenue Division
4	Assistant Executive Engineer (Environment) cum Project Management Expert	1	-	1	
5	MIS/ IT Expert	1	-	1	
6	Assistant Executive Engineer (Civil)	2	2	4	2 additional AEEs are proposed. Total 4 AEEs, 1 each for Revenue Division
7	Asst. Engineer (Civil)	3	1	4	1 additional AE proposed. Total 4 AEs, 1 each for Revenue Division
8	Sr. Executive Assistant	2	2	4	2 Additional SEAs are proposed
9	Jr. Executive Assistant	1	2	3	2 Additional JEAs are proposed
	Total	**14**	**9**	**23**	

Based on the above, the following are the additional posts to be created:

1. Executive Engineer (Civil) – 2 Nos.
2. Assistant Executive Engineer (Civil) – 2 Nos.
3. Assistant Engineer (Civil) – 1 No.
4. Senior Executive Assistant - 2 Nos.
5. Junior Executive Assistant - 2 Nos.

SMD further informed that these posts will be appointed by Deputation from Urban Development/ PWD/WRD and or Recruitment by KUIDFC from open market on contract basis, co-

terminus with the UWM project period. The SLTC in its 12th meeting has also approved these additional posts.

In view of the above, SMD has sought administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal.

Decision: After detailed discussions and deliberations, the Committee accorded administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal.

Agenda No.7: Approval of tender for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination" under NGT fund.

Managing Director, KUIDFC informed the Committee that KUIDFC had invited tender for selection of "Shifting of outfall sewer line in Chikkamagaluru city to avoid contamination" under management under NGT Environmental Compensation Fund" on 18/01/2024 through e-procurement portal at a cost of Rs.11.64 crore and the last date for bid submission was 3/2/2024. In response to the tender notification Two bidders viz M/s Sree Subha Sales and M/s KVR Construction Heights Private Limited have submitted the bid along with the requisite EMD.

MD KUIDFC further mentioned that the Technical bid is opened on 5/2/2024. The Technical Bid Evaluation report was approved by the Technical Scrutiny Committee on 27.02.2024 and has recommended that the bid of M/s Sree Subha Sales is "technically non responsive" as they have not met 2 prescribed criteria (RCC NP3 Pipes of diameter in the range of 250 mm to 700 mm and Trenchless technology drilling of varying diameters with MS casing pipes), whereas the bid of **M/s KVR Construction Heights Private Limited is "technically responsive"** as they have satisfied all the prescribed criteria.

As the NGT compliance and periodic affidavit needs to be submitted by the Government, the SLTC in its 11th meeting dtd. 02.03.2024 has directed to open the financial bid of technically responsive bidder, M/s KVR Construction Heights Private Limited. The financial bid of M/s KVR Construction Heights Private Limited was opened on 12.03.2024.

Amount put to bid – Rs.11,63,20,003/- excluding GST

Amount quoted by M/s KVR Construction Heights Private Limited – Rs.11,98,09,600/- excluding GST, which is 3.00% above the amount put to bid.

MD KUIDFC further mentioned that the Finance department circular dated 10.05.2022 mandates maximum tender premium of 5% as allowable tender premium. As the price quoted by L-1 bidder is less than 5%, the proposal of M/s KVR Construction Heights Private Limited is placed for the approval of SLHPC.

MD KUIDFC has sought approval from the Committee for the tender of M/s KVR Construction Heights Private Limited for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination" at a cost of Rs. Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST.

Decision: After detailed discussions and deliberations, the Committee approved the tender of M/s KVR Construction Heights Private Limited for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru City to avoid contamination" at a cost of Rs. Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST.

The meeting ended with the vote of thanks

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary to
Government of Karnataka
& Chairman SLHPC, SBM (U)

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स्वच्छ भारत

सत्यमेव जयते

Govt. of India

PROCEEDINGS FOR
11th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION 2.0

Date: 09-05-2024, Time: 03:30 pm

Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru

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Agenda No	Subject	Page no
Agenda 1	Confirmation of the Proceedings of the 10th Meeting of the SHPC held on 12-03-2024	3
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Agenda 3	Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	6-12
Agenda 4	Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	12-17

Proceedings for 11th SHPC meeting dated 09-05-2024 regarding Swachh Bharat Mission (Urban) 2.0

The list of members present in the meeting is provided at Annexure-1.

The State Mission Director, State Mission Directorate (SBM-U) welcomed the Chairman, and other Members of State High Powered Committee (SHPC) to the meeting. The Director briefed about the 4 Agendas placed before the Committee.

Agenda No. 1 – Confirmation of the Proceedings of the 10th Meeting of the SHPC held on 12-03-2024.

The Committee noted that the proceedings of the 10th meeting of SHPC for Swachh Bharat Mission held on 12.03.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 10th SHPC meeting of Swachh Bharat Mission held on 12-03-2024.

The 10th State High Powered Committee (SHPC) meeting was held on 12-03-2024. The Committee noted the following agenda and decision taken.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No.1 – Confirmation of the Proceedings of the 9th Meeting of the SHPC held on 02-03-2024	The Committee noted that the proceedings of the 9th meeting of SHPC for Swachh Bharat Mission held on 02.03.2024 has been sent to all members and invitees. As no comments are received, the proceedings are confirmed.	-
2.	Agenda No. 2 - Action Taken Report on 9th	The Committee noted the Action Taken Report on 9th SHPC	-

	SHPC meeting of Swachh Bharat Mission held on 02-03-2024.	meeting of Swachh Bharat Mission held on 02-03-2024.	
3.	Agenda No. 3 - Ratification for Approval of Financial Bid for Processing and Disposal of Legacy Waste at Survey No.181, 182, 183 and 184 of Vidyaranyapuram at Mysuru City Corporation Limit as per Central Pollution Board Guidelines	After detailed discussions and deliberations, the Committee ratified the financial bid proposal of amount INR 52,48,09,071.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.72% above the amount put to bid, for the said legacy waste tender of Mysuru City Corporation	Work Order has been issued on 05.03.2023 vide No. DMA/2023-24/OW/WORK_INDENT/845. Works has already been grounded.
4.	Agenda No.4 – Consideration of Financial Bid Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 143 & 146 of Kempakere in Hubli City.	After detailed discussions and deliberations, the Committee approved the financial bid proposal of amount INR 23,46,30,648.00 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.40% above the amount put to bid, for the said legacy waste tender of Hubli City.	Work Order has been issued and work has already been grounded.
5.	Agenda No.5 – Consideration of Financial Bid	After detailed discussions and deliberations, the Committee approved the financial bid	Work Order has been issued and work has already been grounded.

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	Evaluation Report Submitted by Hubli Dharwad City Corporation for Processing and Disposal of Legacy Waste in Survey No. 71,72,73 74 in Hosayallapur in Dharwad City.	proposal of amount INR 7,20,28,758.70 submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL), which is 4.01% above the amount put to bid, for the said legacy waste tender of Dharwad City.	
6.	Agenda No.6: Administrative Approval for creation of additional posts for Project Implementation Unit (PIU) at KUIDFC	After detailed discussions and deliberations, the Committee accorded administrative approval for creation of 9 Nos. of additional posts for the Project Management Unit (PMU) at KUIDFC for speedy implementation of Used Water Management projects and to enable the Government to submit the periodic status to the Hon'ble National Green Tribunal	-
7.	Agenda No.7: Approval of tender for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in Chikkamagaluru	After detailed discussions and deliberations, the Committee approved the tender of M/s KVR Construction Heights Private Limited for the work of "Shifting of outfall Sewer line from the centre of Yagachihalla from Malandur Bridge to Murumanehalli village in	Work Order has been issued and work has already been grounded.

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	City to avoid contamination" under NGT fund	Chikkamagaluru City to avoid contamination" at a cost of Rs. Rs.11,98,09,600/-, which is 3.00 % above the amount put to bid, excluding GST	

Agenda No.3: Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.

State Mission Director, Swachh Bharat Mission briefed the Committee about the revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 as below:

- The IEC Action Plan for Karnataka State Under SBM 2.0 was approved under the 7th NARC dated on 21st December 2022. The Approved IEC Action Plan for Karnataka State is as under:

IEC Fund Allocation under approved action plan					
Component	**State-level IEC Interventions**	**ULB < 1 Lakh Population (284)**	**ULB 1 Lakh to 10 Lakh Population (25)**	**ULB > 10 Lakh Population (1)**	**Total**
Interpersonal Communication	33.00	77.83	44.45	16.16	171.44
Mid Media	25.58	68.88	33.45	10.75	138.67
Mass Media	11.50	7.71	15.22	4.74	39.18
Social and Digital Media	4.38	4.59	6.00	3.20	18.17
Total	**74.46**	**159.02**	**99.12**	**34.86**	**367.46**

- A revised action plan for IEC is proposed as per the needs of urban local bodies and the State based on the following reasons:
  1) For effective implementation of IEC activities Community mobilisers at the ULB level are urgently needed. The same provision was very limited in the earlier action plan with only the involvement of SHGs. A larger focus has been given to community mobilisers in the revised action plan, wherein recruitment of community mobilisers are proposed.

2) One major concern arose from the fixed allocation of funds based on predefined activities outlined in the previous action plan. This rigid allocation failed to accommodate each ULB's diverse and specific expenses, impeding their ability to select activities tailored to their individual needs and priorities. Thus, because of the rigid nature of the earlier action plan, expenditure towards IEC is minimal.
3) To effectively implement the Mass media component, activities are to be taken up at the State level, which was not clearly defined in the earlier action plan. The same has been incorporated into the revised action plan.

- The revised action plan facilitates more targeted and impactful communication interventions tailored to each urban locality's demographic characteristics and requirements. The revised method for allocating funds involves a calculation where the unit cost of each component is divided by the population of the city. This formula ensures that funding distribution is proportional to the size of the population served by each city, allowing for a more equitable and tailored allocation of resources.
- The NBCCF (National Behaviour Change Communication Framework) issued by MoHUA provided specific guidelines for allocation percentages as follows:

Medium of Communication	**Permissible Funding as per NBCFF Framework**
Interpersonal Communication	Not Less than 40%
Mass Media	Maximum up to 15%
Mid Media	Not Less than 30%
Social and Digital Media	Approx 10-15%
Strategic Partnership	As per the State

- The total funding allocation for the IEC component for the State of Karnataka is **367.46 Crores**. The corresponding State share will be **146.984 Crores,** and the corresponding Central share will be **220.476 Crores**, making the overall budget for the IEC component for Karnataka **367.46 Crores**. The revised action plan is planned for 3 years for 312 ULBs. The Revised Action Plan is as follows:

Sl No	Parameters	Total Amount in Cr	Component Percentage	ULB Allocation in Cr	State Allocation in Cr
1	**Interpersonal Communication**	171.79	47%	171.79	0
2	**Mass Media**	11.94	3%	0	11.94
3	**Mid Media**	147.28	40%	137.28	10
3	**Social & Digital Media**	36.45	10%	26.45	10
6	**Total**	**367.46**	**100%**	**335.52**	**31.94**

The activities, along with funding for both State and ULBs, are provided below:

Table No. 3A – Revised IEC Action Plan

Component wise Distribution of Activities

Sl No	Component	Activities	ULB Allocation	State Allocation	Total Amount	% Share
1	Interpersonal Communication	Recruitment of community mobilizers for awareness generation for door-to-door campaigns	171.79	0	171.79	47%
2	Mass Media	-Development of Videos/Jingles -Dissemination of Jingle and Digital Messages -Radio and TV Bytes -Printing IEC Materials/Pamphlets	0	11.94	11.94	3%
3	Mid Media	-Printing and distribution of merchandise such as face masks, jute bags, umbrellas, caps, and wristbands with important messaging. -Exhibitions/ public melas on SBM related themes		0	147.28	40%

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Table No. 3A – Revised IEC Action Plan						
Component wise Distribution of Activities						
Sl No	**Component**	**Activities**	**ULB Allocation**	**State Allocation**	**Total Amount**	**% Share**
		-Ministry/State Oriented Monthly activities: (Monthly)-Cyclothon/Marathon/Plogging Campaign/Swachhta Rally/Art Competitions/Wall paintings/Signature Campaign/Recognition Events	65.98			
		-Digital Advertisements (Message dissemination, Display of ads, Installation of Digital Hoardings, Billboards, etc.)	71.3			
		-State-Level Felicitation Ceremony. -Conduct Advocacy/ Sensitization workshop, MoU, Swachh Connect-	0	10		
4	Social Media	-Publicity on reputed digital channels. -Digital competition-Songs/Reels/Videos/Selfie. -Development and Dissemination of Bulk SMS/WhatsApp/Local Apps. -Social Media Campaigns	26.45	10	36.45	10%
Total			**335.52**	**31.94**	**367.46**	**100%**

ULB wise IEC Action Plan Fund allocation is attached as Annexure-3A

I. The Components under Interpersonal Communication:

- Under Interpersonal Communication, tie up with service providers are proposed. The detailed fund allocation for this component is based on the consideration and calculation of the salary of each Community Mobilizer at the ULB level. The base of the **Community Mobilizer's** salary is as per Karnataka Employment in Urban Local Bodies (ULBs) and Panchayath Raj Institutions (PRIs) Minimum Wages Act.

A: Consideration for Community Mobilizer's salary for employment in ULBs, Salary per month as per Minimum Wages Act				
Qualification	**CC**	**CMC**	**TMC**	**CC**
Community Mobilizers (SSLC /10TH std PASSED)	**18787.62**	**18339.92**	**17952.72**	**17420.32**

B: Standard considered for recruitment of Community Mobilizers in ULBs	
ULB Category	**No of Community Mobilizers**
CC	2 Community Mobilizers per 15,000 population
CMC	2 Community Mobilizers per 12,000 population
TMC	1 Community Mobilizers Per 5 Wards
TP	1 Community Mobilizers Per 10 Wards

C: Summary of total no of Community Mobilizers allocated with total remuneration cost in 312 ULBs				
S. No	**Name of the person/activity**	**Total No. of Community Mobilizers**	**Remuneration Cost for Community Mobilizers Per annum**	**Remuneration Cost for Community Mobilizers for 3 years**
1	Recruitment of Community Mobilizers for awareness generation for door-to-door campaigns	2605	57.26	171.79

ULB Fund allocation for Interpersonal Communication is attached as Annexure-3B

II. The components under Mass Media:

- Under the mass media component, the total fund allocation is managed at the state level, with no allocation specified for individual urban local bodies (ULBs). This centralized approach aims to ensure consistent planning and execution across all ULBs, enhancing the effectiveness of mass media campaigns.
- Within this framework, activities such as developing videos and jingles, disseminating digital messages and jingles, creating radio and TV bytes, and printing IEC materials and pamphlets are undertaken. These initiatives play a crucial role in reaching a broad audience and effectively conveying key messages through various mass media channels.

- The total percentage allocated for mass media is 3%, in compliance with the NBCFF framework, with 12.39 crores allocated to the state.

III. The components under Mid Media:

- Within the Mid Media component, 93% of the funds are allocated to urban local bodies, while the remaining percentage is allocated to the state. The primary activities encompass printing and distributing merchandise such as face masks, jute bags, umbrellas, caps, and wristbands carrying important messages. Additionally, activities include organising exhibitions and public meals centred around Swachh Bharat Mission (SBM) themes.
- Monthly initiatives oriented towards the ministry or state level include Cyclothon, Marathon, Plogging Campaign, Swachhta Rally, Art Competitions, Wall paintings, Signature Campaigns, and Recognition Events.
- A total of 65.98 crores is earmarked for these endeavours. The remaining 71.3 crores is allocated to the digital advertisement component, with funding distributed based on ULB category.

Consideration under Installation of Digital Hoardings under Mid Media Parameter:

- Under Mid media, the digital advertisement initiative encompasses activities such as message dissemination and displaying ads, along with the provision for installing LED hoardings or billboards. A standard cost of 10,00,000 is allocated per Digital Hoarding and the quantity of digital advertisements is determined based on the ULB Category as follows:

Consideration for Digital Hoardings in ULBs				
ULB Category	**No of Digital Hoardings per ULB Category**	**No of ULBs in each Category**	**Total No of Digital Hoardings**	**Total Cost of Hoardings in Cr**
TP	1	124	124	12.4
TMC	2	117	234	23.4
CMC	4	60	240	24
CC	10	10	100	10
BBMP	15	1	15	1.5
Total	**32**	**312**	**713**	**71.3**

ULB-wise fund allocation of Digital Hoardings is attached as Annexure-3C

IV. The components under Social Media:

- Within the social media component, 90% of the allocation is designated for urban local bodies (ULBs). These funds are utilised for various activities, including publicity on esteemed digital channels, organising digital competitions such as songs, reels, videos, and selfies, and executing social media campaigns.
- Meanwhile, a sum of 10 crores is allocated to the state for similar purposes, encompassing publicity on respected digital channels, digital competitions, and the development and distribution of bulk SMS, WhatsApp messages, and local apps.

SMD further mentioned that the above action plan has already been approved in 13th SLTC meeting held on 09.05.2024.

SMD has sought approval from the committee for the revised IEC & Behavioural Change action plan mentioned in Table No. 3A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 367.46 Crores under SBM 2.0.

Decision: After detailed discussions and deliberations, the Committee accorded approval for the revised IEC & Behavioural Change action plan mentioned in Table No. 3A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 367.46 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.

Agenda No.4: Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.

State Mission Director, Swachh Bharat Mission briefed the Committee about the revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 as below:

1. The Capacity Building Action Plan for Karnataka State Under SBM 2.0 was approved under the 7th NARC dated on 21st December 2022.
2. The details of Approved Capacity Building Action Plan for Karnataka State is given as below: -

Population Category	Nos of ULBs	Total Cost / Yr. State Activities (In Crores)	Total Cost/Yr. ULB Activities (In Crores)	Total Cost /Yr. (In Crores)	Total Cost (2022-26) (In Crores)
Less than 1 Lakh	**284**	**3.55**	**17.15**	**20.70**	82.82
1 to 10 Lakh	25	3.24	8.00	11.25	45.00
Above 10 Lakh (BBMP)	1	3.64	10.52	14.17	56.70
Total	**310**	**10.44**	**35.69**	**46.13**	**184.53**

3. A revised action plan for Capacity Building is proposed as per the needs of urban local bodies and the State, based on the following reasons:
   1) The major concern arose from the fixed allocation of funds based on predefined activities outlined in the previous action plan. This rigid allocation failed to accommodate the diverse and specific expenses of each ULB, impeding their ability to select activities tailored to their individual needs and priorities.
   2) To rectify such discrepancies, the revised action plan adopts a more subtle approach. It considers the unit cost of each component in conjunction with the population of the respective city or town. By doing so, funds are allocated based on the specific population of each locality, ensuring that resources are distributed proportionately urban local bodies.
   3) This methodology empowers ULBs to conduct customise trainings according to local nuances and emerging trends. The allocation of funds remains tied to broader components. This approach provides implementing agencies with flexibility and autonomy in selecting and prioritising trainings based on the evolving needs and requirements of the local context.
   4) The earlier action plan does not have the provision of engaging Swachhata Knowledge Partners which is a major component introduced by MoHUA.

5) There was no allocation of funds for districts to conduct workshops and to attend exposure visits for both State & District level officials.

4. The total funding allocation for the Capacity Building component for the State of Karnataka is **INR 184.53 Crores**. The corresponding State share will be **INR 73.81 Crores,** and the corresponding Central share will be **INR 110.72 Crores.**

5. The Revised Action Plan is as follows:

Level	Components	1 Year Cost (In Crores)	3 Years Cost (In Crores)
State	1. Capacity Building Coordination Committee (Including IISC/ IIMB/ Other Institutes and SKPs) 2. Project Management Unit 3. Training of State Leadership & Exposure Visits	10.13	30.44
District	1. SWM Experts 2. Training of District Leadership & Exposure Visits	6.44	19.33
ULB	1. Trainings at ULB Level & Exposure Visits	44.91	134.75
Total		**61.50**	**184.53**

6. The activities, along with funding for both State and ULBs, are provided below:

Table No. 4A – Revised Capacity Building Action Plan

State Level Activities

Parameters	Consideration	Cost Standard	Reference	Total (Yearly) (In Crores)	Cost for the project (3 Years) (In Crores)
Formation of Coordination Committee for monitoring, revision and implementation of CBAP including IISC/ IIMB/ Other Institutes and SKPs	Monthly meeting for progress monitoring and improvement of activities for better outcome	5000 per expert TA / DA	10 Committee Members	0.06	0.18

State Level Workshops on Capacity Building	1 Workshop every quarter on different themes of SBM 4 (Yearly)	Venue Cost Considered	INR 21,47,600 (Including GST)	0.85	2.57
Trainings of State Officials and Exposure Visits.	Training of State level officials through Certified Institutions Participating in National and other State level workshops such as Swachh Survekshan Result, Gobardhan Workshop, Swachhothsav, etc. Exposure Visits of State level officials	Training & Venue cost Considered	Lum sum cost considered	0.66	2.00
Hiring of State Level Experts	IEC Specialist, Training and Coordination Specialist, E-Procurement Specialist, Communication Specialists, Operators, etc.	Appointment of agency	Tentative Tender Cost	1.50	4.50
Digital Capacity Building Activities and Trainings	Digital Monitoring at State and District Level along with Application Creation	Dashboard, App Creation and other Digital Activities	Lum sum cost considered	3.33	10.00
Project Management Unit	8 Resources at State Level under SBM 2.0	As per monthly billing of 8 professionals @INR 21,50,000	As per ongoing Tender	2.58	7.74
Miscellaneous / Admin Expenses / MoHUA initiatives	Printing, Stationary, Laptop, Computers and Other Admin Expenses	Lumpsum @10 Lakhs/Month	Lum sum cost considered	1.20	3.62
Total				**10.13**	**30.44**
District Level Activities					

Parameters	Standard Considered	Cost Standard	Reference	Total (Yearly) (In Crores)	Cost for the project Duration (3 Years) (In Crores)
SWM Experts at 31 District Level	Estimated 42 Manpower Resources at District Level	INR 50,000 Per Person/ Month	As per Approval in 2nd SLTC Dated 10/11/2022	3.11	9.33
Trainings of District Officials and Exposure Visits	Training of District level officials through State Institution / SKP / Certified Trainers Exposure Visits to best performing cities and for State / National Workshops	Training, Venue and Exposure Visit cost	Lum sum Cost	3.33	10.00
Total				**6.44**	**19.33**
ULB Level Activities					
Parameters	**Standard Considered**	**Cost Standard**	**Reference**	**Total (Yearly) (In Crores)**	**Cost for the project Duration (3 Years) (In Crores)**
Trainings of ULB Officials and Exposure Visits	Training of District level officials through State Institution / SKP / Certified Trainers Exposure Visits to best performing cities and for State / National Workshops	Training, Venue and Exposure Visit cost	Lum sum Cost Considered for all Official's training and Exposure Visit	44.91	134.75
Total				**44.91**	**134.75**

SMD further mentioned that the above action plan has already been approved in 13th SLTC meeting held on 09.05.2024.

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SMD has sought approval from the committee for revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 184.53 Crores under SBM 2.0.

Decision: After detailed discussions and deliberations, the Committee accorded approval for the revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines. for the total cost of 184.53 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.

The meeting ended with the vote of thanks.

Additional Chief Secretary
Government of Karnataka

Meeting Date & Time	:	09-05-2024, 03.030 PM
Venue	:	ಕೊಠಡಿ ಸಂಖ್ಯೆ:422, 4ನೇ ಮಹಡಿ, ವಿಕಾಸ ಸೌಧ.
Subject	:	ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್ (ನಗರ) 2.0 ಅಡಿ ರಾಜ್ಯ ಮಟ್ಟದ ಉನ್ನತಾಧಿಕಾರಯುಕ್ತ ಸಮಿತಿಯ 10ನೇ ಸಭೆ.

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Officers present in the Meeting

Sl. No.	Name & Designation	Mobile no./ e-Mail ID	Signature
1	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ಸರ್ಕಾರ.		
2	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.		
3	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಅರಣ್ಯ ಮತ್ತು ಜೀವಿಶಾಸ್ತ್ರ ಇಲಾಖೆ, ಪರವಾಗಿ.	Scientific officer Dept of Forest, Environt & Ecology.	
4	ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಗ್ರಾಮೀಣಾಭಿವೃದ್ಧಿ ಮತ್ತು ಪಂಚಾಯತ್ ರಾಜ್ ಇಲಾಖೆ,		
5	ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ಹಣಕಾಸು ಇಲಾಖೆ, REJU · M.T,	Secretary (Exp)	
6	ಸರ್ಕಾರದ ಪ್ರಧಾನ ಕಾರ್ಯದರ್ಶಿಗಳು, ಆರೋಗ್ಯ ಕಲ್ಯಾಣ ಇಲಾಖೆ, Chandrik. BP	9449843427 8105912575	
7	ಸರ್ಕಾರದ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ.		
8	ಮುಖ್ಯ ಆಯುಕ್ತರು, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ (ಬಿ.ಬಿ.ಎಂ.ಪಿ), for	9739625025 Baraveraj. R. Kabade	
9	ನಿರ್ದೇಶಕರು, ಪೌರಾಡಳಿತ ನಿರ್ದೇಶನಾಲಯ		
10	ರಾಜ್ಯ ಅಭಿಯಾನ ನಿರ್ದೇಶಕರು, ಸ್ವಚ್ಛ ಭಾರತ್ ಮಿಷನ್, (ನಗರ)		
11	ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,		ಕಾರ್ಯದರ್ಶಿಯವರ ಪರವಾಗಿ
12	ಪ್ರಾಂತೀಯ ನಿರ್ದೇಶಕರು, ಕೇಂದ್ರ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ.		
13	ಉಪಕಾರ್ಯದರ್ಶಿ (Cadre) ಪಿ.ಸಿ.ಬಿ ಬೆಂಗಳೂರು		
14	ಕಂಪನಿ ಕಾರ್ಯದರ್ಶಿ ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ		9-5
15	ಶ್ರೀಮತಿ. J.A, KUIDFC CE & MD	9449988144	

Meeting date and Time	:	09-05-2024, 3:30 PM
Venue	:	Room Number: 422, 4th Floor Vikasa Soudha
Subject	:	Swachh Bharat Mission (Urban) 2.0, 10th State High Power Committee meeting

Officers present in the Meeting

Sl. No	Name and designation	Mobile No / Email ID	Signature
1	Additional Chief Secretary, GoK		
2	Additional Chief Secretary, Urban Development Dept, GoK		
3	Additional Chief Secretary, Dept. of Forest, Environment and Ecology, GoK (For)	Scientific Officer Dept. of Forest, Environment & Ecology,	
4	Additional Chief Secretary, RDPR, GoK		
5	Principal Secretary, Finance Department, GoK	Reju M. T Secretary (Exp)	
6	Principal Secretary, Department of Health, GoK (For)	Chandrika BR 9449843427, 8105912595	
7	Secretary, Urban Development Department, GoK		
8	Chief Commissioner, BBMP (For)	9739625025 Basavaraj Kabade	
9	Director, DMA		
10	State Mission Director, SBM (Urban)		
11	Member Secretary, KSPCB		
12	Regional Director, CPCB		
13	Deputy Secretary, Rural Drinking water and Sanitation Dept. GoK	wsrdpr@gmail.com	
14	Joint Director, UDD		
15	Nandeesh J. R, KUIDFC Chief Engineer and Task Manager	9449988144	
16	M. E. Radhakrishna	9448209032	

Officers present in the Meeting

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Sl. No.	Name & Designation	Mobile no./ e-Mail ID	Signature
16	M.E. Radhakrishna	9448209032	9/5/24
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Govt. of India



PROCEEDINGS FOR
12th STATE HIGH POWERED COMMITTEE (SHPC)
MEETING OF
SWACHH BHARAT MISSION 2.0

Date: 27-05-2024, Time: 11:30 pm
Venue: Room No: 422, 4th Floor, Vikasa Soudha, Bengaluru

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Proceedings for 12th SHPC meeting dated 27-05-2024 regarding Swachh Bharat Mission (Urban) 2.0

The List of members present in the meeting is provided at Annexure-I

The State Mission Director (SMD), Swachh Bharat Mission-Urban (SBM-U) welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC (SBM-2.0) and other officers to the 12th State Level High Powered Committee meeting. The SMD, SBM-U briefed about the meeting agenda and the deliberations are stated as under:

Agenda No. 1 – Confirmation of the Proceedings of the 11th Meeting of the SHPC held on 09-05-2024.

The committee noted that the proceedings of the 11th meeting of SHPC for Swachh Bharat Mission held on 09.05.2024 was sent to all members and invitees.

As no comments are received, the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 11th SHPC meeting of Swachh Bharat Mission held on 12-05-2024.

The Committee noted the action taken report of 11th State High Powered Committee (SHPC) meeting held on 09-05-2024. Following are the agenda and decision taken.

Sn	Agenda	Decision taken	Action Taken Report
1.	Agenda No. 3 - Seeking approval for revised IEC & Behavioural change action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	After detailed discussions and deliberations, the Committee accorded approval for the revised IEC & Behavioural Change Action Plan mentioned in Table 3A for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines for the total cost of	The revised IEC & Behavioural Change Action Plan is submitted to MoHUA on 16.05.2024 for approval.

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		367.46 Crores under SBM 2.0. The Committee also directed to submit the above action plan to MoHUA.	
2.	Agenda No.4 –Seeking approval for revised Capacity Building action plan for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines.	After detailed discussions and deliberations, the committee accorded approval for the revised Capacity Building action plan mentioned in Table No. 4A above for 312 ULBs in Karnataka as per SBM 2.0 Operational Guidelines, for the total cost of 184.53 Crores under SBM 2.0. The committee also directed to submit the above action plan to MoHUA	The revised Capacity Building Action Plan is submitted to MoHUA on 16.05.2024 for approval.

Agenda No.3: Consideration of Financial Bid Submitted by Davanagere City Corporation for Processing and Disposal of Legacy Waste present in landfill site of Avaragolla Sy. No. 1172/2, 129, 130/1 as per CPCB Guidelines

Name of the Work: Processing and Disposal of Legacy Waste at Survey No.117/2, 129 and 130/1 of Avaragolla at Davanagere City Corporation Limit as per Central Pollution Board Guidelines **(Indent No: DMA/2023-24/OW/WORK_INDENT1288).**

The State Mission Director SBM (U) briefed the Committed that Davanagere City Corporation prepared DPR for processing and disposal of 2, 41,524 tones (2.41 lakhs tons) of legacy waste accumulated at Survey No.117/2, 129 and 130/1 of Avaragolla village at Davanagere City Corporation limits as per Central Pollution Board Guidelines and the same was approved in SHPC meeting held on 29.03.2023. Technical Sanction was obtained from Chief Engineer, Directorate of Municipal administration, vide order No.1034136 DMA SWM SBM 04 2023, dated 02/05/2023.

Administrative approval was obtained at the state level high powered committee held on 29/03/2023 for the amount of Rs. **2184.60** lakhs. Thereafter, Davanagere CC invited tender through KPPP portal for Call 1 on dated 18/07/2023.

Sl.NO	Name of the Work	Estimated amount (Rs. in Lakhs)	Amount put to Tender in (Rs. in Lakhs)	EMD (Rs. in Lakhs)
1	Disposal of Legacy Waste present in Landfill site of Davangere City Corporation Avaragolla Sy. No. 117/2, 129, 130/1 as per CPCB Guidelines **(INDENT No.: DMA/2023-24/OW/WORK_INDENT1288/CALL 2)**	2184.60	1834.10	18.34

The last date to submit the bid was 16/10/2023. 5 bidders participated in the Call 1 Tender. The technical bid proposal was verified at the State Level Tender Scrutiny Committee, headed by State Mission Director, SBM (U), on 05.02.2024 wherein the Committee approved disqualification of bid as all the 5 bidders were ineligible and directed the Commissioner, Davanagere city corporation to retender. The above decision was further ratified during SLTC meeting held on 14.02.2024.

Therefore, Davanagere City Corporation re-invited Tender on 26.02.2024 via indent no. DMA/2023-24/OW/WORK_INDENT1288/CALL2 and the last date to submit the bid was 26.03.2024.

SMD further informed that the technical bid was opened on 28.03.2024 and 2 number of bidders participated and uploaded bid documents through KPP portal and details are submitted below.

- Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL)
- Sri AMIT BANIK (M/s GREENTECH ENVIRON PVT LTD)

The Corporation level Tender scrutiny committee meeting was held on 28.03.2024 under the chairmanship of the Commissioner, Davanagere City Corporation, Sri HARDIK BHIKHABHAI KHUNT (M/s D H PATEL) was found technically eligible. The above recommendations made by Corporation Level TSC were submitted to the office of State Mission Director vide letter no: DCC/EE 2023-24 T44/2024-25 Dated 24-04-2024. The State Mission Director, SBM held Tender Scrutiny

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Meeting on 08.05.2024 wherein the technical bid is approved based on the recommendation of Corporation Level TSC (The minutes of meeting is attached at Annexure-1) and is further recommended to State Level Technical Committee (SLTC) for approval. **The technical bid approval was provided by SLTC during the 11th SLTC meeting held on 09.05.2024 subject to following reasons:**

1. The tender is already a 2nd Call.
2. The Hon'ble National Green Tribunal in O.A. No: 606/2018 in order dated 13-10-2023 has levied environmental compensation for not remediating the legacy waste as the timelines provided in SWM Rules 2016 has been passed. In this the State has directed all ULBs to remediate legacy waste and reclaim land in a time bound manner.
3. To prevent possible environmental hazards caused due to accumulated legacy waste resulting in fire accidents and the environmental pollution and health hazard to public and nearby locality by water contamination due to untreated leachate.

Basis SLTC approval, The Corporation Level Tender Scrutiny Committee Meeting was held by Davanagere City Corporation on 15-05-2024, wherein the bid capacity assessment has been done for the qualified bidder Sri. HARDIK BHIKHABHAI KHUNT (D H PATEL), as per the documents submitted by the bidder through KPP Portal. The Committee has recommended that since the bidder has the higher bid capacity of **20400.00 Lakhs** as compared to the required bid capacity of **1834.10** Lakhs in the tender, the bidder is technically qualified. The above recommendations were submitted by Davanagere City Corporation and the same were accepted.

SMD further informed the Committee that the financial bid for legacy waste management tender of Davanagere was opened on 20.05.2024, where in Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) quoted a sum of INR ***19,19,41,538.04 which is 4.65%*** above the amount put to bid. The Commissioner Davanagere City Corporation vide letter dated 21-05-2024, has recommended for the approval of above financial bid.

Taking into consideration the above particulars and as the quoted price recommended by Davanagere City Corporation is less than 5% prescribed by the Finance department, approval is sought from the Committee regarding the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri HARDIK

BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Davanagere City Corporation.

Decision: ***After detailed discussions and deliberations, the committee approved the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Davanagere City Corporation.***

Agenda No.4: Seeking Approval for Detailed Project Reports of Material Recovery Facilities (MRF) of 08 City Corporations under Swachh Bharat Mission 2.0

4A. Seeking Approval of Detailed Project Reports for Material Recovery Facilities (MRF) at 07 City Corporations including Bellary, Belagavi, Kalaburagi, Hubli-Dharwad, Mysore, Mangalore, and Davanagere CC's under Swachh Bharat Mission 2.0.

- SMD SBM (U) briefed the Committee that the Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants. Under SBM 2.0 an action plan was prepared for establishing MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.

- Ministry of Housing and Urban Affairs (MoHUA), Government of India has released a model design for 100TPD Material Recovery Facilities. This model document addresses the needs of ULBs with a population in the range of 500,001 to 700,000. The approximate waste generation for such a population is between 200 - 300 TPD, with about 30% - 35% being dry waste, while the rest comprises wet waste and inerts. The document also provides a brief on the process requirements, area requirements, infrastructure requirements, and essential equipment/instruments, etc. This Guideline has been prepared considering the best suited/appropriate material and capacities for ideal situation and the same is adopted for our 07 City Corporations with smaller modifications in the design.
- Area requirement for establishing a processing and storage building is about 4500 sq.

meter(90mx50m) and the Standard design drawings and estimates are provided for the same. The project cost details of the MRF facilities proposed by 07 City Corporation are provided below:

	Total Project Cost for MRF								
District name	**Name of ULB**	**Type**	**No of units**	**Proposed Capacity as per MoHUA**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**	**GOI + GOK Share**	**ULB Share**
Mysore	Mysore	CC	02	204	171000000	48416546.2	219416546.2	95370000	124046546.2
Dharwad	Hubli-Dharwad	CC	02	210	171000000	51276546.2	222276546.2	98175000	124101546.2
Kalburgi	Kalburgi	CC	01	121	85500000	25638273.1	111138273.1	56567500	54570773.1
Dakshina Kannada	Mangalore	CC	01	109	88000000	24923273.1	112923273.1	50957500	61965773.1
Davanagere	Davanagere	CC	01	97	85500000	25638273.1	111138273.1	45347500	65790773.1
Belagavi	Belagavi	CC	01	109	86300000	25638273	111938273.1	50957500	60980773
Bellari	Bellari	CC	01	91	85500000	25638273.1	111138273.1	42542500	68595773.1
Total				**941**	**772800000**	**227169457.9**	**999969457.9**	**439917500**	**560051957.9**
Total cost in Cr					**77.28**	**22.72**	**100.00**	**43.99**	**56.01**

- The area statement as per the typical layout plan for 100TPD MRF is provided as under:

Sl no	Description	Area in Sq. m	Remarks
a	Tipping and vehicle movement area	1500	Includes area for wastes receiving tippers/collection vehicles, space for operation of handling units, Organic waste processing unit, maturation trays and storage space for broken furniture.
b	Processing & conveyors area	1500	Processing area includes sorting area, conveyor systems, trommels, and passages for vehicular and Material/personnel movement.
g.	Bales storage area	450	Area for keeping the bales before sending over to recyclers
d	Shredded RDF Storage and dispatched area	332	Area required for storing the shredded waste in the shredder.
e	Toilet area	20	-

f	Open Space	698	For material/personnel movement and other activities.
Total		**4500**	

EQUIPMENT SPECIFICATIONS FOR 100 TPD MRF FACILITY

- Equipment required for day-to-day operations of MRF are divided into three heads namely processing, electrical and firefighting equipment.
- The selection of standard equipment for this MRF is mentioned in the table below.

S.No.	*Processing equipment/machinery*
1	Weigh Bridge
2	Conveyor Belt System
3	Magnetic separator
4	Trommel
5	Air Blower
6	Baler Machine
7	Shredder
8	Tractor with loader
9	Electric Forklift
10	Storage Bins
11	Wheelbarrows

S.No.	*Electrical Equipment*
1	Solar Panels
2	Lighting and Ventilation equipment
3	Desktop PC
4	Water Cooler

S.No.	*Firefighting equipment*
1	Fire Fighting Pump
2	Jockey Pump
3	Diesel Fire Fighting Pump
4	Fire Extinguisher
5	Fire Bucket
6	Fire Hydrant system and pipes
7	Fire Hose-30m
8	Fire Alarm System

- Estimations are arrived for 4500m^2 processing shed (90mx 50m) based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Report submitted by the City Corporations.
- The detailed project reports for MRF of these 07 CC has been verified at the State Mission Director (SBM-U) office.
- The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

SMD has sought approval for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by 07 City Corporations for total project cost of Rs 100.00 Cr under Swachh Bharat Mission 2.0 and also sought approval to invite the tenders for the same, subject to following conditions and the specifications of the machinery/equipment's considered in the DPR.

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Bellary, Mysore, Kalburgi, Hubli-Dharwad, Davanagere, Mangalore and Belagavi City Corporations for the total project cost of Rs.100.00 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.

3B. Seeking Approval of Detailed Project Reports of Material Recovery Facility (MRF) for Vijayapura City Corporation

- SMD SBM(U) briefed the Committee that the Material Recovery Facility is dry waste management unit wherein the dry waste collected in the ULB limits are semi automatically sorted into various fractions of recyclables, non-recyclables and the inert. The non-recyclables are baled and sent as RDF to Cement or Waste to energy plants. Under SBM 2.0 an action plan was prepared for establishing semi-automated MRF units in all **310 ULBs for the 4731 TPD** quantity of dry waste with the capital cost of **Rs 402 Crores considering Rs 8.5 lakhs per TPD** as per MoHUA guidelines. The same was approved at both State High Powered Committee and National Advisory and Review Committee.
- The overall approach in preparation of the detailed project reports for Vijayapura CC material recovery facility which is provided as under:
    i. As per MoHUA guidelines, the MRF design capacity for Vijayapura CC is 73TPD. However, based on discussions with the City Corporation it is understood that project cost for 100TPD design given by MoHUA is on a higher side and the CC cannot bear the excess amount incurred. Hence Vijayapura CC has decided to design 50TPD MRF plant in the first phase and subsequently based on fund availability the additional 23TPD facility shall be planned in future.
    ii. Standard civil designs and equipment specifications have been arrived for 50 TPD capacity Material Recovery Facilities. Market rates have been taken for each equipment and same rates have been considered for MRF DPR preparation. Civil Shed proposed for MRF consists of a **primary shed** and a **secondary shed**. Primary shed will consist of sorting and bailing machineries along with adequate storage space for ready to bale waste, baled dry waste and unbailable dry waste. Secondary Shed will be utilized for unloading and storage of unsorted fresh dry waste. Secondary Shed structure area has been considered such that 3 days storage space is made available for unsorted waste to

accommodate for 3 days shut down period. In order to arrive at the area requirement for civil shed for this standard design, following area considerations have been undertaken by the ULBs.

Area required for unsorted dry waste in sq. ft (Secondary shed)	Avg. area requires for sorted dry waste which is ready to bale in sq ft	Avg. area required for Baled different dry waste in sq. ft	Avg. area required for non balable storage sq. ft	Avg. area required for Machineries in sq ft	Avg. Area required for Walkways in sq ft	Approx. Total area requirement in Sq.ft
11,000	4,085	2,580	4,845	5,220	5,646	33,600

iii. The selection of standard equipment for this Material Recovery Facility design is explained in below table.

Category	Item	50 TPD
Processing Equipment	Mezzanine Conveyor	✓
	Inclined Conveyor	✓
	Flat Belt Conveyor	✓
	Transfer Conveyor	✓
	Weighing Scale	✓
	Trommel	✓
	Horizontal Baler	✓
	Vertical Single box Baler	✓
	Vertical Twin Box Baler	✓
	Dedusting Machine	✓
	Magnetic Separator	✓
	Bag Opener	✓
	Ballistic Separator	✓
Material Handling Equipment	Pallet Truck	✓
	Semi electric Stacker	✓
	Diesel Forklift	✓
	Skid Steer Loader	✓
Safety	Fire Extinguishers and Alarms	✓

iv. The details of civil works and machinery procurement provided for 50 TPD MRF facility are provided below.

Sl no	Proposed Infrastructure and machinery
1	3176.45Sq.m civil shed

2	45 ft. Mezzanine Floor Conveyors
3	25 ft. Inclined Conveyors
4	25 ft. Flat Belt Conveyors on ground floor.
5	Horizontal Baler
6	Vertical Single Box Baler
7	Transfer Conveyor (65 ft.)
8	Weighing Scale
9	Magnetic Separator
10	Ballistic Separator with Conveyors
11	Bag Opener Machine
12	Skid Steer Loader
13	Dedusting Machine
14	Pallet Truck
15	Semi-Electric Stacker
16	Diesel Forklift

v. Standard Civil design & estimations and Equipment Specifications have been arrived for 50 TPD capacity Material Recovery Facility.

vi. The detailed project reports for MRF, prepared by Vijayapura CC with approved quantity of 73TPD has been verified at the State Mission Director (SBM-U) office.

vii. Estimations have been arrived based on infrastructure available at the ULB and market rates. The detailed estimations for civil construction and equipment & machineries are provided in the Detailed Project Reports submitted by the Vijayapura CC. The component wise cost comparison is provided in below table. The civil and equipment cost details for MRF are also provided as under:

Total Project Cost for MRF					
District name	**Name of ULB**	**Type**	**Civil Cost (Rs.)**	**Equipment & Machinery Cost (Rs.)**	**Total DPR Cost (Rs.)**
Vijayapura	Vijayapura	CC	53700000	23671458	77371458
Total (Cr)			**5.37**	**2.37**	**7.74**

viii. The overall capacity and funding pattern is provided as under:

Name of ULB	**Approved Capacity as per MoHUA (TPD)**	**Total Cost (Rs. In Crores)**	**GoI + GoK Share as per SBM 2.0 (Rs. In Crores)**	**ULB Share (Rs. In Crores)**
Vijayapura CC	73	7.74	3.41	4.33

ix. The detailed specifications of the machinery/equipment for 50TPD MRF Design is already approved on 10th State level Technical Committee meeting held on 14-02-2024 and the same is adopted here.

The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

SMD has sought approval is sought for Detailed Project Reports of Material Recovery Facility (MRF) Component submitted by Vijayapura CC for the total Project Cost of Rs.7.74 Crores under Swachh Bharat Mission 2.0 and also sought approval to invite the tenders for the same, subject to following conditions:

- After the approval of SLTC and SHPC, the ULB have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.

- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Reports of Material Recovery Facilities prepared Vijayapura City Corporations for the total project cost of Rs. 7.74 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.

Agenda No.5: Seeking Approval for the Proposal of setting up of Transfer Stations at Mysore and Hubli-Dharwad City Corporation.

5A. Seeking Approval of Proposal for setting up of Transfer Station for Mysore City Corporation

The State Mission Director (SMD), SBM 2.0 briefed that under Swachh Bharat Mission 2.0, BBMP, Kalburgi, Mysore and Hubli-Dharwad Municipal Corporation are eligible for setting up of Transfer Stations. The action plan of these cities are approved by MoHUA vide letter 1/15/2022/SBM/i(Eno.9124999) dated 17.11.2022. The proposal of setting up of Transfer Stations in Kalburgi City Corporation have already been approved in 4th SHPC on 3rd January 2024.

Directorate has also received proposals from Mysore City Corporation for procurement and setting up of transfer stations.

1. The action plan approved for Mysore City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S.No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for	Total cost @ Rs 4.5	Central Share	State Share	ULB Share (Rs in cr.)

			wet &dry waste (TPD)	Crore/100TPD*	(Rs in cr.)	(Rs in cr.)	
1	Mysore CC	920550	234	10.53	3.47	2.32	4.74

2. Mysore City Corporation has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details are provided below:

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Cr)	Central Share (In Cr)	State share (In Cr)	ULB share (In Cr)
1	Mysore CC	9.297	3.47	2.32	3.507

The detailed cost of project is mentioned below:

Sl. No.	Description	Qty (No's)	Unit Price (In Rupees)	GST (18%) (In Rupees)	Total Unit Price (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.M Portable Compactor with tipcart mechanism.	12	2600000	468000	3068000	36816000
2	Truck Mounted Hook Loader (Prime Mover) on 28 T GVW Truck Chassis to carry fully loaded 16 Cu.M Portable Compactor including transportation, comprehensive insurance, registration as per the prevailing norms.	6	6300000	1134000	7434000	44604000
3	Construction of shed and other civil infrastructure for Transfer station in Mysore City limits	3	3267903	582097	3850000	11550000
Total Amount						**92970000**

The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

SMD has sought approval for DPR of Transfer Station for Mysore City Corporation for 9.297 Crores with a Central Share of 3.48 Crores and State Share of 2.32 Crores (total 5.79 Crores for

both GoI & GoK Share), with the remaining amount to be borne by the ULB Funds and also sought approval to invite the tenders for the same, subject to the following conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

Decision: After detailed discussions and deliberations, the committee approved the Detailed Project Report of Transfer Station DPR for Mysore City Corporation for 10.33 Crores with a Central Share of 3.47 Crores and State Share of 2.32 Crores (total 5.79 Crores for both GoI & GoK Share) along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The remaining amount to be borne by the CC Funds.

5B. Seeking Approval of Proposal for setting up of Transfer Station for Hubli Dharwad City Corporation

1. The State Mission Director (SMD), SBM 2.0 briefed that under Swachh Bharat Mission 2.0, Hubli-Dharwad Municipal Corporation are also eligible for setting up of Transfer Stations and the action plans of this city are approved by MoHUA vide letter1/15/2022/SBM/i(Eno.9124999) dated 17.11.2022. Directorate has received proposals from Hubli-Dharwad City Corporation for procurement and setting up of transfer stations.

2. The action plan approved for Hubli-Dharwad City Corporation for transfer station component by SHPC and MoHUA (NARC) is provided as under:

S.No	Name of the ULB	Population as per 2011 census	Proposed Transfer station for wet &dry waste (TPD)	Total cost @ Rs 4.5 Crore/100TPD*	Central Share (Rs in cr.)	State Share (Rs in cr.)	ULB Share (Rs in cr.)
1	Hubli-Dharwad	943788	239	10.755	3.55	2.37	4.84

3. Hubli-Dharwad City Corporation has submitted proposal for establishing Transfer Stations under Swachh Bharat Mission 2.0. Details are provided below:

S. No	Name of the ULB	Actual cost of TS based on Quotation (In Cr)	Central Share (In Cr)	State share (In Cr)	ULB share (In Cr)
1	Hubli-Dharwad	10.76	3.55	2.37	4.84

The detailed cost of project is mentioned below:

Sl. No.	Description	Qty (No's)	Unit Price inclusive of GST (In Rupees)	Total Amount (In Rupees)
1	Supplying, installation, commissioning, and successful trial run of 16 Cu.M capacity Truck Chassis Mounted Hydraulic Control Refuse Compactors	14	6257142.86	87600000
2	Civil and other infrastructure work for refuse Transfer Station.	1	20000000	20000000
	Total amount			107600000

The above DPR have been recommended for approval in 14th SLTC meeting held on 27.05.2024.

SMD has sought approval for DPR of Transfer Station for Hubli-Dharwad City Corporation for 10.76 Crores with a Central Share of 3.55 Crores and State Share of 2.37 Crores (total 5.91

Crores for both GoI & GoK Share), with the remaining amount to be borne by the ULB Funds and also sought approval to invite the tenders for the same, subject to conditions:

- After the approval of SLTC and SHPC, the ULBs have to prepare detailed design, drawings and estimates based on site conditions for all the necessary components adopting latest PWD schedule rates and latest addendums, corrigendum and issue rates and obtain technical sanction from competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The ULB should take all necessary approvals for non-SR items as per GO no: UDD 184 MNE 2015, (part 1) Dated 30-11-2016.
- Administrative approval should be obtained from the competent authority as per the GO no: UDD 184 MNE 2015, Dated 11-11-2016.
- The Corporation Commissioners are authorised to make any necessary design changes if required based on site conditions/existing infrastructure and any variation in the capital cost shall be borne by ULB and the funds allocated under SBM -2.0 are fixed.
- If the DPR cost is revised based on the site condition or change in rates or change in design, the District Committee chaired by Deputy Commissioner shall accord administrative approval for revised DPR for the project component cost up to Rs. 5 crores as per GO no UDD 184 MNE 2015, Dated 11-11-2016.

Decision: After detailed discussions & deliberations, the committee approved the Detailed Project Reports of Transfer Station DPR for Hubli-Dharwad City Corporation for 10.76 Crores with a Central Share of 3.55 Crores and State Share of 2.37 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The committee also accorded approval to invite the tenders.

Agenda No.6: Seeking Administrative approval for Sewerage project of Hubli - Dharwad under NGT Environmental Compensation fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has allocated **Rs. 70.00 Cr for Construction/upgradation of sewerage system for the Hubli-Dharwad Municipal Corporation (HDMC)** under NGT Environmental Compensation fund.

It was informed that the Commissioner, HDMC has submitted the DPRs after vetting by the PDMC. The estimates are prepared as per the current SR 2023-24. The DPRs prepared are as follows;

1. Upgradation of Sewerage Network of Main Trunk Line from Karwar Road to Old Gabbur STP Plant by Connecting sub-main lines of Mantur Road, Kundagol road, Bidnal Road, Nekar Nagar Road with all allied works in **Hubli for Rs. 40.00 Cr.**
2. Improvements to UGD System – Kolikeri, Saudatti Road, Navalgund Road areas in **Dharwad for Rs.30.00 Cr**.

The salient components of **Hubli project are** as below;

No.	Description	Cost
1	Construction of trunk line (5.018 km) and sub sewer lines (2.45 km)	18,80,58,318.00
2	Construction of Wet well (14 m dia) and allied works	4,67,35,765.00
3	Electrical Works: 11 kv Express Feeder line, Transformer yard, DG set and 460 HP 2 Nos and 150 HP 1 No. pumps	7,00,85,000.00
	TOTAL	**30,48,79,084.00**
4	Provision for Tender Premium (5%)	1,52,43,954.00
	Work components- SUB TOTAL	**32,01,23,038.00**
5	Provision for 18% GST Charges	5,76,22,147.00
6	Provision for PDMC (2%)	60,97,582.00
7	Provision for KUIDFC-PMU (1.5%)	45,73,186.00
8	Provision for other Dept Charges /deposits (0.75%)	22,86,593.00
9	Provision for Contingencies & third-party inspection (3%)	91,46,373.00
10	Miscellaneous and rounding off	1,51,081.00
	GRAND TOTAL	**40,00,00,000.00**

The salient components of **Dharwad project are** as below;

No.	Description	Cost
1	Providing, Laying, Jointing & Commissioning of internal sewerage system (20 Km), construction of Manholes (610 Nos) & HSC 3653 Nos	14,80,78,309.00

2	Construction of Wet Well 1 & 2 (12 m Dia) including electromechanical works, and Rising Mains	8,04,64,888.00
	TOTAL	**22,85,43,197.00**
4	Provision for Tender Premium (5%)	1,14,27,160.00
	Work components- SUB TOTAL	**23,99,70,357.00**
5	Provision for 18% GST Charges	4,31,94,664.00
6	Provision for PDMC (2%)	45,70,864.00
7	Provision for KUIDFC-PMU (1.5%)	34,28,148.00
8	Provision for other Dept Charges /deposits (0.75%)	17,14,074.00
9	Provision for Contingencies & third-party inspection (3%)	68,56,296.00
10	Miscellaneous and rounding off	2,65,597.00
	GRAND TOTAL	**30,00,00,000.00**

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

All tenders costing above Rs.50 crore needs to be submitted to State Pre-tender Scrutiny Committee as per OM No. SPTSC/Pub/12/2022-23 dated 06.07.2022.

Hence, MD KUIDFC has sought administrative approval from the Committee for Sewerage project in Hubli city at the cost of Rs. 40.00 Crore and in Dharwad city for Rs. 30.00 Crore under the NGT Environmental Compensation fund and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.

Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage project in Hubli city at a cost of Rs. 40 Crore and Dharwad city for Rs. 30 Crore under the NGT Environmental Compensation fund and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee, as the project cost is above Rs.50.00 Crore.

Agenda No.7: Seeking administrative approval for upgradation of sewer network project in Mysuru City under NGT Environmental Compensation fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for ***the Mysuru City Corporation (MCC) with an allocation of Rs. 80. 00 Cr*** under the NGT compensation fund.

Accordingly, the PDMC in coordination with ULB has submitted the DPR with the following project details;

- Mysuru City Corporation jurisdiction spans 128.4 sq. km, with a road length of 3500 km. The population, as per the 2011 census, was 9,14,814
- The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.
- The estimated design population as estimated using the average decadal growth for

Year	2011	2025	2040	2055
Population	9,14,814	12,26,530	16,78,323	22,93,399

- Present water supply per capita is 170 lpcd.
- Existing UGD system of Mysuru is 2460 km of UGD lines and approximately 72,000 machine holes, divided into five drainage districts, namely A, B, C, D and E. Sewage Treatment Plants capacity (STPs A to E) is 180.50 MLD.
- Mysore city has well UGD network (90% coverage). It was observed that existing trunk mains are terminated at many places leading to the entry of sewage into open drains. These open drains eventually join River Cauvery and cause pollution to the river. Apart from this, they also cause odour problems and mosquito and other insects breeding in the surrounding areas, causing health risks to the adjoining population.
- The component proposed in the current DPR for Rs. 80 Cr is Trunk main line of length 37.90 km at 11 locations are tabulated below;

Sl. No.	**Description**	**Estimated Amount in Rs**
1	Mysuru-Bangalore Road: Sewer trunk main from Shobha Garden to Kesare STP (2.62 km RCC NP3 - 300 mm to 1200 mm dia)	6,50,63,506.00

Sl. No.	Description	Estimated Amount in Rs
2	Sewer trunk main from Subhash Nagar through Usmania block to Kesare STP (1.50 km RCC NP3 – 300 mm & 600 mm dia)	1,88,66,945.00
3	Sewer trunk main from Christian layout to Kesare STP (1.88 km RCC NP3 - 300 mm & 450 mm dia)	2,55,79,224.00
4	Sewer trunk main from Khaif Masid to Kesare STP (5.34 km RCC NP3 - 300 mm to 1000 mm dia)	9,02,71,345.00
5	Sewer trunk main from Nimra Masid to Shabanam Function Hall (1.30 km RCC NP3 - 300 mm to 600 mm dia)	2,11,25,945.00
6	Sewer line from Hebbal STP to JSS urban art through Shubodini function hall, from Sumukha college to Sheshadri Puram college, from RUDSET organization to Royal Enfield showroom. (2.80 km RCC NP3 - 350 mm to 1200 mm dia)	2,66,60,652.00
7	Sewer trunk main from KRS main road Royal Inn Junction to Kesare STP (4.75 km RCC NP3 - 450 mm to 800 mm dia)	18,87,61,063.00
8	Sewer trunk main from old RMC to double coconut tree road (3.10 km RCC NP3 - 500 mm & 700 mm dia)	7,10,06,248.00
9	Sewer trunk main from Tippu circle to Pulikeshi road through BB Keri (1.20 km RCC NP3 – 450 mm dia)	2,47,23,742.00
10	Sewer trunk main from Srinivas theatre to Mysuru-Bangalore Road (1.75 km RCC NP3 - 900 mm & 1000 mm dia)	4,72,69,096.00
11	Sewer trunk main from ward no.54 of Gundurao Nagar and Bairaweshwar to Vidyaranyapuram STP (0.86 km RCC NP3 - 300 mm to 400 mm dia)	2,98,71,698.00
	Total	60,91,99,464.00
	Tender Premium 5%	3,04,59,973.2
	GST 18%	11,51,38,698.7
	PDMC Fee 2%	1,21,83,989.28
	PMU Charges 1.5%	91,37,991.96
	Contingency 3%	1,82,75,983.92
	ESCOM Deposit 0.5%	30,45,997.32
	Miscellaneous and Rounding Off	25,57,901.62
	Grand Total	**80,00,00,000.00**

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for Sewerage project in Mysuru City for Rs. 80.00 Crore under the NGT Environmental Compensation fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage project in Mysuru City for Rs. 80.00 Crore under the NGT Environmental Compensation fund and to invite tenders.

Agenda No.8: Seeking Administrative approval for Conveying and treatment of Sewage entry into various lakes in parts of Ainora, Madagalli and Belavadi in Hootgalli project under NGT Environmental compensation and SBM(U)- 2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for the ***Hootagalli City Municipal Council (CMC). The allocated amount is Rs. 25.00 Cr under the NGT compensation fund and Rs. 27.28 Cr under SBM(U)- 2.0 (total allocation being Rs.52.27 crore).***

However, the ULB has submitted the DPR for Rs. 60.39 crore (capex: Rs. 54.65 crore and Opex: Rs 5.74 crore). In this regard, the ULB has submitted letter to MD, KUIDFC agreeing to bear the additional cost over and above the allocation of Rs. 52.27 crore to the project, through its own resources.

The project proposal details as follows;

- Hootagalli's drainage system comprises four distinct basins, each catering to specific local regions.
- The first basin originates from the KHB layout and extends to Bogadi's second stage, connecting seamlessly with the ADB sewerage network.
- The second basin traverses through Belavadi, Pragati Nagar, Amulya Nagar, Vijaya Nagar, and terminates at Madagalli.

- The third basin follows a route partially from the Anand Sagar layout, Huilalu, and Chikka Huilalu, ending at a proposed wet well near Madagalli.
- The fourth basin covers the Koorgalli area, completing Hootagalli's drainage infrastructure coverage.
- The projected population as below;

Location	2025	2040	2055
Hootgahalli outfall	39600	59312	115439
Belwadi outfall	18810	47034	73457
Koorgalli outfall	7200	13482	18063

- The components proposed in this project are as follows;
  - Installation of 250 mm diameter PVC-U pipes and 300 mm to 800 mm diameter RCC NP-3 pipes of 13.464 km across Valleys 1, 2, 3, and 4.
  - Construction of 453 RCC machine holes.
  - Construction of 2 wet wells with diameters of 9 meters and 6 meters respectively.
  - Construction of 5.5 MLD and 1.6 MLD capacity SBR technology Sewage Treatment Plants
  - 11 kVA express feeder main for Belawadi and Koorgalli STP.

The ULB has informed that budget provision is made for land acquisition for STPs.

The Abstract Cost Estimate for the project submitted by Hootagahalli CMC includes the following.

No.	Description	Estimated Amount in Rs
A	**Belwadi and Hootagahalli**	
1	Outfall sewer line and machineholes from Belwadi to Proposed wet well at Madagahalli (uPVC -3.41 km of 250 mm dia and 5.24 km RCC NP-3 of dia 300 mm to 700 mm)	8,84,60,000.00
2	Outfall sewer line and machineholes from Vijaynagar 4th stage, RMP layout to existing ADB line (4.82 km RCC NP-3 of dia 600 mm to 800 mm)	8,87,80,000.00
3	House Service Connections at Belwadi and Koorgalli (1087 Nos)	91,20,000.00
4	Wet well of 9m dia and 10m depth near Madagahalli	2,15,20,000.00

5	11 kv express feeder main for proposed wet well, STP at Belawadi and for proposed wet well, STP at Koorgalli	3,15,00,000.00
6	Pumping machineries for for proposed wet well, STP at Belawadi and for proposed wet well, STP at Koorgalli	2,07,30,000.00
7	Rising main of 500 mm dia DI K-9 pipe from proposed wet well at Madagahalli to proposed STP near Belwadi (0.60 km)	75,30,000.00
B	**Koorgalli**	
1	Lateral sewer pipeline and construction of Machineholes	10,40,000.00
2	Wet well of 6m dia and 8m depth near Koorgalli	20380000.00
3	Rising main of 250 mm dia DI K-9 pipe from proposed wet well at Koorgalli to proposed STP near Koorgalli (50 m)	5,70,000.00
4	Construction of 5.5 MLD STP near Belwadi	86011809.96
5	Construction of 1.6 MLD STP near Koorgalli	41849740.53
	Total	**41,74,91,550.50**
	Tender Premium @ 5%	2,08,74,577.52
	GST @ 18%	7,89,05,903.04
	PDMC Charges @ 2%	83,49,831.01
	PMU Charges @ 1.5%	62,62,373.26
	Contingencies@ 3%	1,25,24,746.51
	ESCOM Charges @ 0.5%	20,87,457.75
	Miscellaneous and rounding off	3560.41
	Grand Total (Rs.)	**54,65,00,000.00**
	O&M cost for 5 years	**5,74,00,000.00**

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for the Sewerage project in Hootagalli for Rs. 60.39 Crore including O&M, under the NGT Environmental Compensation fund and SBM 2.0 (U) funds, subject to providing additional funds by the ULB over and above the allocated amount and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for the Sewerage project in Hootagalli for Rs. 60.39 Crore including O&M, under the NGT Environmental Compensation fund and SBM 2.0 (U) funds, subject to providing additional funds by the ULB over and above the allocated amount and to invite tenders.

Agenda No.9: Seeking Administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara project under NGT Environmental Compensation fund and SBM(U)-2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for ***the Krishnaraja Nagara Town Municipal Council (TMC). The allocated amount is Rs. 20.00 Cr under NGT compensation fund and Rs. 0.65 Cr under SBM(U)- 2.0, total amounting to Rs. 20.65 Cr.*** Accordingly PDMC in coordination with ULB has submitted the DPR.

The project proposal details are briefed as follows:

- The town is divided into 8 zones based on its topography.
- The Projected population as below;

Year	2011	2025	2040	2055
Population	35,805	44,838	56,396	70,415

- There are five sewage treatment plants. The existing capacity of the sewage treatment plants is 5.79 MLD.
- At present the town has 78 km of sewer network and 120 km of road length in the town. The sewer lines were laid wherever necessary and there is a gap of approximately 25 km in the sewer network that is needed to cover the entire town. The town is generating 5 MLD of sewage out of which only 2 MLD of sewage is reaching the STP and remaining sewage is let in to the drains resulting in health issues to public.
- Further, two of the five STPs are not in working condition. The 1.45 MLD WSP type STP at Kantenahalli was constructed and commissioned in the year 2001 and is now in a dilapidated condition. Similarly, the 1.44 MLD WSP type STP at Madhuvinahalli constructed and commissioned in the year 2006 is also not in working condition.

- Based on the population forecast of 2055, the ultimate design capacity of STP is 8.5 MLD. Hence, it is proposed to establish infrastructure i.e, sewer network, effective house service connections and treatment facilities to fill the missing gaps in the present system.
- The proposed Components in the current DPR for Rs. 20.65 Cr are as follows;
  - Providing and laying missing 5.2 km sewer network, outfall lines and 165 nos of machine holes
  - Providing house service connections - 250 nos
  - Upgradation of existing 1.44 MLD & 2.50 WSP STPs to combined 4 MLD capacity SBR type STP with allied works at Madhuvinahalli.
  - Upgradation of existing 1.45 MLD WSP STP to 3.10 MLD capacity SBR type STP with allied works at Kantenahalli.
  - 11 KV express feeder main to 4 MLD and 3.10 MLD SBR STPs

The Abstract Cost Estimate for the project submitted by K.R.Nagar TMC includes the following.

Sl. No	Description	Estimated Amount in Rs
1	Providing and laying missing sewer network and outfall lines in the town (5.2 km)	26840000.00
2	Providing house service connections (250 No's)	2095000.00
3	Upgradation of existing 1.44 MLD & 2.50 WSP STPs to combined 4 MLD capacity SBR type STP with allied works at Madhuvinahalli	68007000.00
4	Upgradation of existing 1.45 MLD WSP STP to 3.10 MLD capacity SBR type STP with allied works at Kantenahalli	60290000.00
5	Providing 11 KV power supply to 4 MLD and 3.10 MLD SBR STPs (40m)	1467000.00
	Sub-Total	158699000.00
	Tender Premium @ 5%	7934950
6	GST@18 %	29994111
7	PDMC Charges @ 2%	317398
8	PMU Charges @ 1.5%	2380485
9	Contingencies@ 3%	4760970
10	ESCOM Charges @ 0.5%	793495

Sl. No	Description	Estimated Amount in Rs
	Grand Total in Rs. Lakh	2,064.99
	Grand Total in Rs. Crore	**20.65 Cr.**
	O&M of STP for 5 years	9.52 Cr.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara town for Rs. 30.17 Crore including O&M, under the NGT Environmental Compensation fund and SBM(U) - 2.0 fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for upgradation of STPs and providing missing and outfall sewer lines for improvement of UGD system in K.R. Nagara town for Rs. 30.17 Crore including O&M, under the NGT Environmental Compensation fund and SBM(U) - 2.0 fund and to invite tenders.

Agenda No.10: Seeking Administrative approval for conveying and treatment of sewage project in T. Narasipura town under NGT Environmental Compensation fund and SBM 2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for ***the T. Narasipura Town Municipal Council (TMC). The allocated amount is Rs. 10.00 Cr under the NGT Compensation fund and Rs. 1.59 Cr under SBM(U)- 2.0, total amounting to Rs. 11.59 Cr.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR for conveying and treatment of sewage coming from various parts of KHB Colony, Yelavara Hundi, Muddabeerana Hundi, Algodu and Thirumakudlu in the town.

The project proposal details are briefed as follows:.

- City organized into six zones based on topography and sewage collection feasibility.
- Total sewage network in the city is 66.26 km.

- Each zone equipped with wet wells for sewage collection. There are 5 no's of wet well in the town.
- All zones connected to an existing 5.5 MLD sewage treatment plant (STP)
- The Projected population as below;

Year	2011	2025	2040	2055
Population	31,498	46,047	69,168	1,03,898

- The proposed Detailed Project Report focuses on sewage treatment generated from multiple outfalls, namely Yalavara Hundi (Zone-3), Muddabeerana Hundi (Zone 4), Algodu (Zone 5), and Thirumakudlu (Zone 6).
- Proposed Components in the project are as follows'
  - Providing & Laying of 3.46 km Sewer Lines & Construction of Manhole
  - Construction of 20 KLD Capacity SBR type STP - 2 Nos
- By implementing these components, T. Narasipura aims to enhance its sewage infrastructure, mitigate environmental pollution, and comply with regulatory standards set forth by the National Green Tribunal for sustainable wastewater management.

The DPR is prepared as per the current SR of year 2023-24 with abstract Cost Estimate for the project as below:

Sl. No.	**Description**	**Estimated Amount in Rs**
1	Providing & Laying Sewer lines & construction of Manhole chamber and individual House Service Connections.	**7,50,10,000.00**
2	Construction of 20 KLD capacity STP of SBR technology-2 Nos	**1,35,60,000.00**
	Total	**8,85,70,000.00**
3	GST @ 18%	**1,59,42,600.00**
4	Add for T P @ 5 % of Basic cost+ GST	**52,25,630.00**
5	Contingencies@ 3%	**26,57,100.00**
6	PDMC Charges @ 2%	**17,71,400.00**

Sl. No.	Description	Estimated Amount in Rs
7	PMU Charges @ 1.5%	13,28,550.00
8	Add Escom 3rd party inspection charges @0.5%	4,42,850.00
9	Miscellaneous & rounding off	18,870.00
	Grand Total	**11,59,57,000.00**
	O&M of STP for 5 years	**2,04,92,000.00**

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for conveying and treatment of sewage project in T. Narasipura town for Rs. 13.64 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for conveying and treatment of sewage project in T. Narasipura town for Rs. 13.64 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.

Agenda No.11: Seeking Administrative approval for Providing and laying balance 10.63 km UGD system in Sagara CMC limits (Land Acquisition Stretch) and Construction of 0.62 MLD capacity SBR technology STP project under NGT Environmental Compensation fund and SBM(U)-2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Upgradation of sewerage system for ***the Sagara City. The allocated amount is Rs.20.00 Cr under the NGT compensation fund and Rs.14.98 Cr under SMB(U)-2.0 fund, total amounting to Rs.34.98 Cr.*** Accordingly the PDMC in coordination with ULB has submitted the DPR.

The project proposal was briefed as follows.

- **Brief note of the Sagara Town:**

a. Sagara is situated in Karnataka's Shivamogga district, amidst the Sahyadri Mountain range and along the River Varada.
b. It serves as both a sub-divisional and a taluk headquarters, offering strategic advantages for trade and commerce.
c. Proximity to landmarks like Jog Falls and historical sites such as Ikkeri, Keladi, and Varadamoola enhances its cultural significance.
d. Governed by the City Municipal Council established in 1931, evolving into a Grade Two City Municipal Council in 2007.
e. Demographically diverse with a population of 54,550 in 2011, residing in 13,469 households spread across 19.71 square kilometers.
f. Presence of 19 slum settlements underscores efforts towards inclusive growth and addressing housing challenges.
g. Thrives economically with two industrial clusters and hosting 132 industries, driving progress and prosperity.
h. Population surged to 65,460 by 2021, maintaining a balance between urbanization and environmental sustainability.
i. Challenges persist, particularly concerning the city's slum population, requiring inclusive urban planning and social welfare initiatives.
j. Epitomizes Karnataka's urban landscape, blending heritage and progress, tradition and innovation, aiming for sustainable development and inclusive growth.
k. The projected population details for Sagar City Municipal Corporation (CMC) are as follows:

Year	Projected Population	Population ratio adopted
2011	54550	
2025	65802	1.21
2040	81765	1.5
2055	99653	1.83

The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.

➢ **Necessity of the Project & Proposed Upgradation**

a) The necessity of the Underground Drainage (UGD) Scheme for Sagar City arises from its growing population and urbanization, leading to increased sewage generation and strain on existing infrastructure.

b) Inadequate sanitation infrastructure results in environmental pollution, health hazards, and inconvenience to residents.

c) The project aims to upgrade the sewage system to a modern and efficient UGD scheme by installing sewage lines, constructing wet wells cum pump houses, inlet chambers, valve chambers, and other essential structures.

d) Alternative proposal is studied for sewage of 0.62 MLD (ultimate year) in the part of zone-5 at LB Nagar, by pumping for about 2.9 km to reach existing 9 MLD STP, which includes one railway crossing and national highway crossing. This will be costing additionally about 1.1 crore.

e) However, ULB has proposed the requirement of 0.62 MLD (Ultimate) capacity STP with SBR technology at LB Nagar for zone-5 to treat collected sewage, ensuring environmental sustainability and compliance with pollution control regulations and the cost is well within the NGT grants.

f) Challenges during project implementation include delays in land acquisition, regulatory approvals, and technical modifications to the design.

g) Despite challenges, significant progress has been made, as evidenced by the cumulative achievements detailed in the progress report.

h) Additional proposed works include the construction of 0.62 MLD Sewage Treatment Plant using SBR technology to meet project objectives.

➢ **The project is proposed for following components:**

1) Providing and laying balance 10.63 km UGD system in Sagar CMC limit (land acquisition stretch)

2) Construction of 500 m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant

3) Construction 0.62 MLD capacity sequence batch reactor (SBR) technology STP @ LB Nagar for zone-5.

4) Rehabilitation of UGD machine holes & sewer lines in Sagar city limits

5) Construction of 300 m cement concrete road to wet well 2
6) Construction of 200 m cement concrete road to wet well 3
7) Supplying of Jetting Cum Sucking Machine of Capacity 6000 L, De-Silting Machine and Bandicoot robot

The DPR for the project is prepared as per the current SR of year 2023-24 and abstract Cost Estimate for the project is as below:

Sl. No.	Description of works	Total amount Rs. in lakh
1	Providing and laying balance 10.63 km UGD system in Sagara CMC limit (land acquisition stretch)	963.23
2	Construction of 500m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant	32.00
3	Construction 0.62 MLD capacity sequence batch reactor (SBR) technology STP @ LB Nagar for zone-5	331.50
5	Rehabilitation of UGD machine holes & sewer lines in Sagara city limits	33.53
6	Construction of 300m cement concrete road to wet well 2	20.00
7	Construction of 200m cement concrete road to wet well 3	13.62
8	Supplying of jetting cum sucking machine of capacity 6000 ltr, de-silting machine and bandicoot robot	133.40
	Total - A Rs. Lakh	**1527.28**
	Tender Premium @ 5 % Rs.	76.36
	Sub Total	**1,603.64**
	GST @ 18%	288.66
	PDMC charges @ 2%	30.55
	PMU Charges @ 1.5%	22.91
	ESCOM charges @ 0.5%	7.64
	Contingency charges @ 3%	45.82
	Rounding off	0.79
	Grand Total	**2000.00**
	O&M cost of STP for 5 years	**270.29**

MD KUIDFC explained that the Committee reviewed the alternative proposal with 2.9 km raising main to pump sewage to existing 9 MLD STP in lieu of the proposed new STP of 0.6 MLD capacity and found that construction of 0.62 MLD capacity new STP is cost effective and technically feasible. The Committee also opined that 10.63 km of RoW issue needs to be resolved and land shall be made

available from the ULB before tendering. It was opined that for procurement of all Equipments and vehicles, centralised tender combining all ULBs shall be considered.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dtd. 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval is sought for Sewerage Project in Sagara city for Rs. 22.70 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Sagara city for Rs. 22.70 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.

Agenda No.12: Seeking Administrative approval for Providing and laying missing links in UGD network along with restoration, rehabilitation and connecting missing links of sewer network in Kalaburagi City under NGT Environmental Compensation fund and SBM (U)-2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction/upgradation of sewerage system for ***the Kalaburagi City. The allocated amount is Rs. 40.00 Cr under the NGT compensation fund.*** Accordingly, the PDMC in coordination with the Corporation has submitted the DPR. The project proposal are briefed as follows:

- The sewer network in 1st stage UGD scheme is laid in core area of Kalaburagi city & it is more than 40 years old.
- The sewer network in 2nd stage UGD scheme is laid in core area of Kalaburagi city & it is more than 20 years old.
- The diameter of the sewer lines is insufficient for the growth of population in core area of Kalaburagi of city and they are choked up due to siltation and plant roots inside the sewer lines.
- Constructed 40MLD capacity Sewage Treatment Plant of Sequencing batch reactors (SBR) technology near Nandikoor village and commissioned during the year Dec. 2017.

25 MLD capacity SBR type STP is constructed at Kapnoor village. The scheme is completed and commissioned in July 2019

- Constructed 20 MLD capacity SBR type STP near Nandikur village under Amrut scheme. The scheme is completed and commissioned in March 2020
- The Projected population as below;

Year	2011	2021	2040	2055
Population	543171	6,71,000	967600	1257880

In the proposed new UGD Scheme for Kalaburagi city, it is proposed to comprehensively design the UGD system of the entire Kalaburagi city in consideration of the 24 x 7 water supply scheme and propose the following works to improve the existing UGD system in Kalaburagi city.

- Replacement of outfall sewer mains laid under the 2 and 3rd stage UGD scheme, which are in dilapidated condition, whose diameters are insufficient and inadequate to carry the design discharge capacity (about 3.75 km).
- Replacement of existing sewer network laid in 1st & 2nd stage UGD scheme, which will be about 60 km.

This cost estimate is prepared as per the current SR of year 2023-24. The abstract Cost Estimate for the project are as below:

Sl. No.	**Particulars**	**Amount (Rs.)**
1	Providing, Laying & Replacing of existing sewer network (62.75 km)	24,14,65,000.00
2	Outfall sewer mains (3.61 km)	6,39,79,912.00
3	Sub Total	30,54,44,912.00
4	Tender Premium (5%)	1,52,72,246.00
5	GST@18 %	5,77,29,088.00
6	PDMC Charges @ 2%	61,08,898.00
7	PMU Charges @ 1.5%	45,81,674.00
8	Contingencies@ 3%	91,63,347.00
9	GESCOM charges (0.5%)	15,27,225.00
10	Miscellaneous and rounding off	1,72,610.00
	GRAND TOTAL	**40,00,00,000.00**

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dated 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for Sewerage Project in Kalaburagi city for Rs. 40.00 Cr under NGT Environmental Compensation fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Kalaburagi city for Rs. 40.00 Cr under NGT Environmental Compensation fund and to invite tenders.

Agenda No.13: Seeking Administrative approval for UGD system in Navalgund town under NGT Environmental Compensation fund & SBM(U)-2.0 fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Construction of sewerage system for ***the Navalgund town. The allocated amount is Rs. 30.00 Cr under the NGT compensation fund and Rs.4.88 Cr under SMB(U)-2.0 fund, total amounting to Rs. 34.88 Cr.*** Accordingly, the PDMC in coordination with ULB has submitted the DPR.

The project details are briefed as follows;

a. Navalgund is located at 15.57°N 75.37°E. It has an average elevation of 578 metres (1896 feet). It is situated 35 km from Hubli and is famous as the birth place of 'Jamkhanas', the floor covering woven using cotton ropes, a kind of flat & thin carpet. It is famous for the Holi festival.
b. National Highway No-52 connecting Hubballi and Sholapur in Maharashtra passes through the city and nearest Airport is Hubli which is at 40 KM.
c. The population of the city is 24613 as per 2011 censes and present population is approximately 33700 as per 2023.

➢ **Existing system**

At present there is no Underground drainage system in the town.

➢ **Present Proposal**

The project town is envisaged into 4 sewer zones as detailed under.

Zone	2025	2040	2055
Zone 1	7379	8846	10410
Zone 2	16154	18005	19760
Zone 3	5367	6549	7830
Zone 4	5900	5900	5900
Total	**34800**	**39300**	**43900**

Sewer contribution yielding for intermediate and ultimate years are calculated considering 135 LPCD water supply to the city. Considering the same the entire city covering 4 zones the envisaged network length is about 56 km with 4 Nos of wet wells to the respective zones. The proposed location for the STP is identified on West Side of the city near Guddadakere.

Year	Zone 1	Zone 2	Zone 3	Zone 4	Total STP Capacity MLD
2040	0.955	1.945	0.707	0.637	4.244
2055	1.124	2.134	0.846	0.637	4.741

a. Due to fund restriction in the proposed scheme, a part of the zone 2 which covers major portion of the developed city is considered for implementation. Design details are presented here:
b. Total Length of the network in zone 2 is 30.74 km. Total length of the network considered for implementation as zone 2A - 22Km. Population covered is 13885 Nos out of total 19760 Nos. for the ultimate year.
c. Sewer generation expected 1.40 MLD for intermediate population and 1.50 MLD for ultimate population.
d. Wet well of 8m diameter considered for complete Zone 2. In future, if ULB gets any grants the balance left out network of Zone 2 can be implemented and connected to the same wet well through already proposed out fall sewer line of Zone 2 A.
e. It is observed Zone 4 covers Ashraya colony layouts with a fixed population of 5900 will yield sewerage generation of 0.6 MLD can be considered for localised treatment in any other funds available to the ULB. Pumping the above sewage to the proposed STP of the town may not be techno economical.

➢ **Necessity of the Project and Present Proposal**

DPR is prepared for the areas of Zone-2 in which the estimate and designed for Zone 2A, under the jurisdiction of Navalgunda Municipal Council. In this town, there is no sewage network system and most of the houses are having septic tanks. Following are proposed in the project.

- New sewer network for 21.68 KM
- Missing links / gap closer 0.5 KM
- Wet well (8 M dia.) and DI, K-9, Raising main of 250 mm dia for 1600 m and 11 KV feeder service
- Remodelling of Main (outfall) storm water drain.
  - ✓ As per population projections the capacity of STP for intermediate year required by the department is 4.32 MLD and for the Ultimate year the capacity required is 4.8 MLD. In first phase Zone 2 A is being proposed to connect to the trunk main, the consultants have carried out a cost comparison for 4.32 MLD vs 2.2 MLD capacity STP and both capital and O&M costs have been compared for 5 years. Accordingly, we recommend that a 2.2 MLD capacity of SBR type STP with modular increments could be built.
  - ✓ SBR technology has been proposed for the STP in order to meet the NGT norms and accordingly instead of Phytoroid technology, we propose SBR. Land for 1100 sq m shall be required.
  - ✓ Phytoroid STP is old technology which was used to meet the earlier limit of 20 mg/L BOD.

➢ **Cost Estimate**

The DPR for the project submitted by ULB and PDMC. This cost estimate is prepared as per the current SR of year 2023-24. The submitted DPR has been vetted by the PDMC and abstract Cost Estimate for the project are as below:

Sl. No.	Description of works	Total amount in Rs.
1	**Providing UGD system in Zone - 2A**	
A	Providing, laying, jointing, testing & commissioning of u-PVC/RCC sewer lines along with BBM machine hole chambers in Zone - 2A: sewer length = 21.68 Km, MHC = 1230 Nos.	1336.58
B	Providing House Service Connections - 2845 Nos	231.85
C	Construction of 8.0m Dia RCC Wet Well-2 cum Pump house & Pre-treatment Units.	130.32

D	Providing, Laying, Jointing, testing & commissioning of 250mm dia DI K-9 Class Rising main from Wet well-2 to STP - 1600 m	66.70
E	Supply, Erection, Electrification, testing & Commissioning of Non-clog Sewage Pump sets along with all accessories at Wet Well-2	84.80
F	Providing 11 kV - 3 Phase power supply Line from Sub-station to wet well-2 from sub-station at Hubli road.	41.00
	Sub-total - 1	**1891.24**
2	2.2 MLD SBR technology STP for Zone- 2A	
A	Construction of 2.2 MLD, STP-SBR technology STP for ZONE-2A	605.00
B	Estimate for 11KV UG Cable to STP Site	38.00
C	Miscellaneous and cesspool vehicles	92.39
	Sub-total - 2	**735.39**
	Base cost of the project Sub Total (1+2)	2626.63
	Add Tender Premium 5% on Base Cost	131.33
	Sub Total Rs	2757.96
	Add 18%GST	496.43
	PDMC 2%	55.16
	PMU 1.5%	41.37
	Contingencies & third-party 3%	96.53
	Add Misc, unforeseen charges	40.50
	Total Amount in Rs.	3487.95
	Rs in Cr	**34.88**
	O&M for 5 years	**2.38 cr**

MD submitted that the cesspool vehicles i.e. 01 No. jetting cum sucking machine of capacity 2000 ltrs, 01 No. of desilting machine and 01 No. Power rodding machine along with accessories are proposed. It was opined that for procurement of all Equipments and vehicles, centralised tender combining all ULBs shall be considered.

It was informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SLHPC. The SLTC in its 14th meeting dated. 27.05.2024 has recommended for administrative approval of SLHPC.

Hence, MD KUIDFC has sought administrative approval for Sewerage Project in Navalgund town for Rs. 37.26 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and permission to invite tenders.

Decision: The Committee after discussions and deliberations accorded administrative approval for Sewerage Project in Navalgund town for Rs. 37.26 Crore including O&M, under NGT Environmental Compensation fund and SBM(U)-2.0 fund and to invite tenders.

Agenda No.14: Seeking approval of tender for the work of "Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period)".

Managing Director, KUIDFC informed the Committee that KUIDFC has invited tenders *(Tender Notification No: KUIDFC/UWM/Haveri/17/2023-24 & dated: 23.02.2024)* for **"Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years Operation and Maintenance (including Defect Liability Period)"** through e-procurement portal at a cost of Rs.19 crore and the last date for bid submission was 14.03.2024. The tender notification was issued in All India English edition of 'The Hindu' and Kannada edition of 'Prajavani' on 23.02.2024.

In response to the tender notification, **2 bidders viz., M/s Amrutha Constructions Pvt. Ltd. and M/s BSR Infratech India Ltd.** have participated by remitting the requisite EMD and the technical bids are opened on 15.03.2024.

Government vide G.O No: UDD/5/CSS/2023 (P-2), dated: 19-10-2023 has constituted a Technical Scrutiny Committee at KUIDFC under the Chairmanship of Executive Director (Tech), KUIDFC with Chief Engineer's of KUWSMP, KIUWMIP, KUIDFC, KUWS&DB, DMA, BWSSB as members and Executive Engineer, KUIDFC as Member-Convenor. The roles and responsibilities envisaged for the Technical Scrutiny Committee has the mandate of tender evaluation also.

After detailed verification of the documents and discussions on 08.05.2024, the Technical Scrutiny Committee has finalised the Technical Bid Evaluation report and recommended to SLTC that both the bidders are "Technically Responsive", as they both satisfy the following prescribed criteria.

The subject was placed before the 13th SLTC meeting dtd. 09.05.2024 and the Committee recommended approval **for opening of financial bid of both the technically responsive bidders** i.e. M/s Amrutha Constructions Pvt. Ltd. and M/s BSR Infratech India Ltd. Accordingly, the financial bids were opened on 14.05.2024. The details are as follows;

(exclusive of GST)

Amount Put to tender	**Sri. Pichakal Venkateshwar Rao (Amrutha Constructions Pvt. Ltd.)**	**Sri. Srinivasa Rao Balusu (BSR Infratech India Ltd.)**
Rs.18,95,93,516/-	**Rs.19,88,83,599/-** (**4.90 %** above the amount put to tender)	**Rs.20,34,14,883/-** (**7.29 %** above the amount put to tender)

The allocation under SBM(U)-2.0 is Rs.10.84 cr towards STP and Rs.8.0 cr is allocated under NGT Environmental Compensation fund. The Operation and Maintenance (O&M) cost for 5 years including one year Defect Liability Period is Rs.4.51 cr, which will be borne by Haveri CMC. The Administrator of Haveri CMC has resolved to bear the O&M expenditure. (Annexure)

As seen from the above table, M/s Amrutha Constructions Pvt. Ltd. are the L-1 bidder with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender.

Hence, MD KUIDFC has sought approval for the bid of M/s Amrutha Constructions Pvt. Ltd. with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender for the work of Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components, under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period).

Decision: The Committee after discussions and deliberations accorded approval for the bid of M/s Amrutha Constructions Pvt. Ltd. with the quote of Rs. 19,88,83,599/- (excluding GST), which is 4.90% above the amount put to tender for the work of Construction of 6.02 MLD Capacity SBR type Sewage Treatment Plant at Haveri City to meet the NGT standards and other components,

under Swachh Bharat Mission (Urban)-2.0 and National Green Tribunal Environmental Compensation Fund on DBOT model and 5 years O&M (including Defect Liability Period).

Agenda No.15: Seeking approval for inviting packaged tender for the sewerage works in Mysuru district.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs)/ review and finalise the already prepared Reports.

PDMC have currently prepared the **DPRs for Mysuru district**. The details are as follows.

(Rs. in Cr.)

No.	Name of ULB	NGT fund	SBM fund	Total fund	CAPEX excld. GST	OPEX excld. GST	Likely tender amt.
1	Mysuru	80	0	80.00	62.92	0	62.92
2	Hootagalli	25	27.27	52.27	41.75	5.74	47.49
3	Krishnarajanagara	20	0.65	20.65	15.87	9.52	25.39
4	T. Narsipura	10	1.59	11.59	8.86	2.05	10.91
	Total	**135**	**29.51**	**164.51**	**129.4**	**17.31**	**146.71**

MD submitted that in order to attract prospective bidders, enhance large bidder participation and contract management, it is proposed to invite tenders for all the above mentioned four towns/ City of Mysuru district in a single package. All tenders costing above Rs.50 crore needs to be submitted to State Pre-tender Scrutiny Committee as per OM No. SPTSC/Pub/12/2022-23 dated. 06.07.2022.

Hence, MD KUIDFC has sought administrative approval for inviting single package tender for Mysuru district comprising ULBs of Mysuru, Hootagalli, Krishnarajanagara and T. Narsipura at a cost of Rs.181.82 Crore including O&M (3 towns- Hootagalli, Krishnarajanagara and T. Narsipura) and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.

Decision: The Committee after discussions and deliberations accorded administrative approval for inviting single package tender for Mysuru district comprising ULBs of Mysuru, Hootagalli, Krishnarajanagara and T. Narsipura at a cost of Rs.181.82 Crore including O&M (3 towns- Hootagalli, Krishnarajanagara and T. Narsipura) and to invite tenders after obtaining approval from State Pre-tender Scrutiny Committee.

Agenda No.16: Seeking approval for according technical sanction for O&M and any other additional fund requirement under the UWM project.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Rehabilitation/ Construction of sewerage system for 54 towns/ cities. PDMC are appointed for preparation of Detailed Project Reports (DPRs). The DPRs are revived by Technical Scrutiny Committee under the Chairmanship of Executive Director (Technical), KUIDFC and the technical sanction are being accorded by the Chief Engineer, KUIDFC.

Currently, the implementation of UGD projects including sewer network construction/ rehabilitation and House Service Connections are proposed under NGT Environmental Compensation Fund. Swachh Bharat Mission (U) – 2.0 project funds are proposed for implementation of works related to Sewerage Treatment Plants and co-treatment facilities (FSTPs) with funding pattern of 50 % - GOI share, 33 % - GOK share and 17 % - ULB contribution.

As per SBM guidelines, for seamless project implementation, all Used water management projects are to be planned in an integrated manner, where at least 5-years Operation and Maintenance (O&M) of the constructed infrastructure are the responsibility of the same vendor/ operator and to be awarded in a single package. The O&M cost may include manpower cost for plant operations, Consumables, provision for routine maintenance and minor repairs of electro-mechanical components. But the funding has to be borne by the concerned ULBs.

Also, as the project allocation are fixed under NGT Environmental Compensation Fund and Swachh Bharat Mission (U) – 2.0 project funds, due to technical completeness of the project, there are additional fun requirement which needs to be borne by the concerned ULBs.

As such, DPRs are prepared including O&M charges for 5 years including Defect liability period and additional works are also proposed by certain ULBs, over and above the cost allocation. In these cases, technical sanction also needs to be given accordingly.

Hence, MD KUIDFC has sought approval for according technical sanction for O&M and any other additional fund requirement under the UWM project by the Chief Engineer, KUIDFC. The concerned ULBs need to bear the O&M charges and additional fund requirement over and above the cost allocation under UWM.

Decision: The Committee after discussions and deliberations permitted and authorized Task Manager - Used Water Management (Chief Engineer, KUIDFC) to give technical sanction to projects exceeding the allotted amount (including O&M amount and amount required for any other additional requirement) under the UWM project, subject to condition that the concerned ULBs shall bear the excess cost over and above the cost allocation under UWM.

The meeting ended with the vote of thanks.

Secretary
Urban Development Department
Government of Karnataka

Additional Chief Secretary
Government of Karnataka

Proceedings for 13thSHPC meeting dated 16-07-2024 regarding Swachh Bharat Mission (Urban) 2.0 and NGT Environmental Compensation Funds

The List of members present in the meeting is provided at Annexure-I

The Managing Director, KUIDFC welcomed Additional Chief Secretary, Government of Karnataka, and Chairman of SHPC and other officers to the 13th State Level High Powered Committee meeting.

The MD, KUIDFCbriefed about the meeting agenda and the deliberations are stated as under:

Agenda No. 1 –Confirmation of the Proceedings of the 12th Meeting of the SHPC held on 27-05-2024.S

The committee noted that the proceedings of the 12th meeting of SHPC for Swachh Bharat -Urban & NGT Environmental Compensation Fund held on 27.05.2024 was sent to all members and invitees.

As no comments are received, it was decided that the proceedings may be confirmed.

Agenda No.2 – Action Taken Report on 12thSHPC meeting of Swachh Bharat Mission held on 27-05-2024.

The 12th State High Powered Committee (SHPC) meeting was held on 27-05-2024.Following are the agenda and decision taken.

No.	Agenda	Decision taken	Action Taken Report	Reason
1.	Agenda No. 3 - Consideration of Financial Bid Submitted by Davangere City Corporation for Processing and Disposal of Legacy Waste present in landfill site of	The committee approved the financial bid proposal of amount INR 19,19,41,538.04 which is 4.65% above the amount put to bid, submitted by Sri	LoA has been issued by Davanagere City Corporation on 21.06.2024. Work Order is yet to be issued.	L1 is going to deposit FSD on this Friday, 19/07/2024. The work order will be issued on 26/07/2024.

No.	Agenda	Decision taken	Action Taken Report	Reason
	Avaragolla Sy. No. 1172/2, 129, 130/1 as per CPCB Guidelines.	HARDIK BHIKHABHAI KHUNT (D H PATEL) for the said legacy waste tender of Davanagere City Corporation		
2.	Agenda No.4 –Seeking Approval for Detailed Project Reports of Material Recovery Facilities (MRF) of 08 City Corporations under Swachh Bharat Mission 2.0.	1. The committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Bellary, Mysore, Kalburgi, Hubli-Dharwad, Davangere, Mangalore and Belagavi City Corporations for the total project cost of Rs.100 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.	Government Order has been issued on 30.05.2024. The ULBs are in process of inviting MRF tenders.	**Mysore**–EOI invited for quotation rates on 06-07-2024 last date is 21-07-2024, after this tender will be invited by 10.08.2024. **Bellary** -EOI invited, and tender will be invited after that tentatively by 15.08.2024. **Hubli-Dharwad** - MRF EOI invited for vehicle and machinery. On 22.07.2024

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No.	Agenda	Decision taken	Action Taken Report	Reason
		2. The committee approved the Detailed Project Reports of Material Recovery Facilities prepared by Vijayapura City Corporations for the total project cost of Rs.7.74 Crores along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders.		proposal for data rate approval for machineries will be sent to DC and DMA, Tentative tendering date for civil and machineriesis 27 July. **Davangere**–EOI for inviting Quotation rates for Civil work is published on 11/07/2024 last date is on18/07/2024. Tentative date for calling the MRF tender is 12 Aug. **Vijayapura** - Tender will be invited by 18-07-2024. **Mangalore** – Tender will be invited by 10-08-2024.

No.	Agenda	Decision taken	Action Taken Report	Reason
				Belagavi– Proposal for Civil workssent for approval to CE DMA on 15-06-2024. Tender for Civil works will be invited by 10.08.2024. Tenders for Machinery part willbe invitedby 31.07.2024. **Kalaburagi** – Invited EOI for Machineries rate arrival on 15 July and last date is 23 July. Tenders for Civil and machineries will be invited by 15.08.2024
3.	Agenda No. 5: Seeking Approval for the Proposal of setting up of Transfer Stations at	1. The committee approved the Detailed Project Report of	Government Order has been issued on 30.05.2024. The ULBs are in process	**Mysore** – Got administrative approval and tender will call

No.	Agenda	Decision taken	Action Taken Report	Reason
	Mysore and Hubli-Dharwad City Corporation.	Transfer Station DPR for Mysore City Corporation for 10.33 Crores with a Central Share of 3.47 Crores and State Share of 2.32 Crores (total 5.79 Crores for both GoI&GoK Share)along with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders. The remaining amount to be borne by the CC Funds. 2. The committee approved the Detailed Project Reports of Transfer Station DPR for Hubli-Dharwad City Corporation for 10.76 Crores with	of inviting Transfer Station tenders.	on 22-07-2024. **Hubli-Dharwad**Transfer Station. Proposal sent to DMA for technical sanction. On 22.07.2024 tender will be invited

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No.	Agenda	Decision taken	Action Taken Report	Reason
		a Central Share of 3.55 Crores and State Share of 2.37 Croresalong with the conditions specified by SMD (SBM-U) and accorded approval to invite the tenders		

After the detailed review of the above, the Chairperson directed as follows:

1. State Mission Directorate, SBM (U)-2.0 to direct Davanagere City Corporation to issue work order for legacy waste management tender and expedite the ground works.
2. State Misson Directorate, SBM (U)-2.0 to issue directions along with the timelines to all the ULBs for inviting Material Recovery Facility & Transfer Stations tenders as above.
3. Wherever there is no bidder's participation, DPRs to be reviewed once again, appropriate changes to be made, if required and to invite short term tenders.
4. Wherever single bid is received in the first call tender, appropriate justification to be furnished for its consideration.
5. As per KPP Portal, after tender process, contract management system issued by KPP portal-2 should be followed.

Agenda No.3: Seeking approval for allocation of NGT Compensation Fund in order to meet the ULB share for Legacy Waste Management Component under Swachh Bharat Mission (U) 2.0

Joint Director (JD), SBM(U)-2.0 briefed the Committee that the issues of solid and liquid waste management in all States are dealt in National Green Tribunal OA no 606/2018.

NGT has levied environmental Compensation of Rs. 540.00 Crores for the gap in remediation of legacy waste and an environmental Compensation of Rs. 2854.80 Crores for the gap in treatment of used water. Thus, the total environmental compensation imposed on Karnataka for these gaps amounts to Rs 3400.00 Crores.

The State Government has allocated the funds of Rs 3400.00 Crores in the NGT review meeting held on 23-06-2023. Details are mentioned below.

Chandapura Lake restoration-Rs 500 Crores
Legacy waste management-Rs 540 Crores (BBMP-293 crores & other ULBs -247 crores
Used water management-Rs 2360 Crores (Other Ulbs: Rs.1919 Crores & BWSSB: Rs.441 Crores)

JD SBM(U)-2.0 also informed that uUnder the Swachh Bharat Mission (Urban) 2.0, an action plan for legacy waste management has been approved in the 11th National Advisory and Review Committee (NARC) meeting of the Ministry of Housing and Urban Affairs (MoHUA), Government of India. This plan covers 196ULBs, including the Bruhat Bengaluru Mahanagara Palike, for a total quantity of 173.61 lakh tonnes (LT) of legacy waste, with a total approved cost of Rs 954.87 crores.

Out of the 196 ULBs, 5 do not have legacy waste as per the revised action plan. Subsequently, 2 additional ULBs, Bhatkal and Kottur, have submitted their requirements, bringing the final total number of ULBs to 193.

The MoHUA has approved bio mining and bioremediation cost of Rs 550 per tonne. The corresponding Central Share and State Shares have been determined for each ULB based on this cost and the sharing pattern as per the SBM 2.0 guidelines.

The ULBs have prepared detailed project reports for legacy waste remediation, which have been approved in State High Powered Committee meetings. While the Central and State shares will remain

the same based on the MoHUA approved cost, the balance amount will need to be borne by the ULBs from their own funds.

Additionally, as per the order issued by Hon'ble National Green Tribunal in OA. 606/2018 dated 13.10.2022, a penalty of Rs 540 crores has been imposed for non-compliance with legacy waste management in the ULBs of Karnataka. The Hon'ble NGT has also directed to expedite legacy waste management projects and the utilization of this amount for the same.

To expedite the legacy waste remediation works, Rs 238.69 crores of the NGT compensation amount (out of Rs 247cr) has been allocated to 192 ULBs, excluding BBMP, which will be utilized as part of the ULB share. 90% of ULB share is covered for City Corporations and 100% of ULB share is considered for other 182 ULBs. The list of ULBs is mentioned blow.

List of 182 ULBs

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
1	Bengaluru Rural	Dod Ballapur	CMC	93105	46482	Hire Model	356.84	255.65	127.83	84.36	144.65	144.65
2	Bengaluru Rural	Nelamangala	CMC	37232	16352	In House	168.39	89.94	44.97	29.68	93.74	93.74
3	Bengaluru Rural	Devanahalli	TMC	28051	11264	In House	96.08	61.95	30.98	20.44	44.66	44.66
4	Bengaluru Urban	Anekal	TMC	44260	10393	Hire Model	85.81	57.16	28.58	18.86	38.37	38.37
5	Chikkabalapura	Chikkaballapur	CMC	63652	48871	Hire Model	365.25	268.79	134.40	88.70	142.15	142.15
6	Chikkabalapura	Chintamani	CMC	76068	46804	Hire Model	334.00	257.42	128.71	84.95	120.34	120.34
7	Chikkabalapura	Sidlaghatta	CMC	51159	24633	Hire Model	185.17	135.48	67.74	44.71	72.72	72.72
8	Chikkabalapura	Gauribidanur	CMC	37947	20430	Hire Model	159.74	112.37	56.19	37.08	66.47	66.47
9	Chikkabalapura	Bagepalli	TMC	27011	22736	Hire Model	147.46	125.05	62.53	41.27	43.67	43.67
10	Chikkabalapura	Gudibanda	TP	9441	5307	In House	49.78	29.19	14.60	9.63	25.55	25.55

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
11	Chitradurga	Chitradurga	CMC	1,45,853	89063	Hire Model	763.04	489.85	161.65	107.77	493.62	493.62
12	Chitradurga	Challakere	CMC	56416	34000	Hire Model	285.53	187.00	93.50	61.71	130.32	130.32
13	Chitradurga	Hiriyur	CMC	55194	24000	Hire Model	215.68	132.00	66.00	43.56	106.12	106.12
14	Davanagere	Harihar CMC	CMC	83219	27210	Hire Model	215.68	149.66	74.83	49.39	91.46	91.46
15	Davanagere	Channagiri	TMC	21313	7511	In House	51.72	41.31	20.66	13.63	17.43	17.43
16	Davanagere	Honnali	TMC	17928	8801	In House	57.38	48.41	24.21	15.98	17.20	17.20
17	Davanagere	Jagalur	TP	17257	7134	In House	53.60	39.24	19.62	12.95	21.03	21.03
18	Kolara	Kolar	CMC	138462	45914	Hire Model	330.82	252.53	83.33	55.56	191.93	191.93
19	Kolara	Robertson pet	CMC	162230	45200	Hire Model	300.82	248.60	82.04	54.69	164.09	164.09
20	Kolara	Mulbagal	CMC	57276	38292	Hire Model	270.25	210.61	105.31	69.50	95.44	95.44
21	Kolara	Bangarpete	TMC	44849	31299	Hire Model	233.53	172.14	86.07	56.81	90.65	90.65
22	Kolara	Malur	TMC	40050	20724	Hire Model	159.29	113.98	56.99	37.61	64.69	64.69
23	Kolara	Srinivaspur	TMC	26793	7200	In House	58.80	39.60	19.80	13.07	25.93	25.93
24	Ramanagara	Ramanagara	CMC	95167	10815	In House	94.42	59.48	29.74	19.63	45.05	45.05
25	Ramanagara	Channapatna	CMC	71942	8162	In House	80.41	44.89	22.45	14.81	43.15	43.15
26	Ramanagara	Kanakapura	CMC	54014	16994	In House	84.37	93.47	46.74	30.85	6.79	6.79
27	Ramanagara	Magadi	TMC	27605	15000	In House	84.93	82.50	41.25	27.23	16.46	16.46
28	Ramanagara	Bidadi	TMC	29825	3001	In House	64.74	16.51	8.26	5.45	51.04	51.04
29	Shimogga	Bhadravathi	CMC	151102	93504	Hire Model	825.33	514.27	169.71	113.14	542.48	542.48

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
30	Shimogga	Sagar	CMC	54550	30043	Hire Model	249.12	165.24	82.62	54.53	111.97	111.97
31	Shimogga	Shikarpur	TMC	36015	17850	In House	124.02	98.18	49.09	32.40	42.53	42.53
32	Shimogga	Siralkoppa	TMC	16864	15225	In House	104.59	83.74	41.87	27.63	35.09	35.09
33	Shimogga	Tirthahalli	TP	14528	13596	In House	77.16	74.78	37.39	24.68	15.09	15.09
34	Shimogga	Sorab	TMC	11332	12048	In House	91.91	66.26	33.13	21.87	36.91	36.91
35	Shimogga	Jog Kargal	TP	10847	1213	In House	19.53	6.67	3.34	2.20	13.99	13.99
36	Shimogga	Hosanagara	TP	5839	1650	In House	20.72	9.08	4.54	3.00	13.18	13.18
37	Tumakuru	Tipatur	CMC	59543	40636	Hire Model	377.84	223.50	111.75	73.76	192.34	192.34
38	Tumakuru	Sira	CMC	57554	41254	Hire Model	306.07	226.90	113.45	74.88	117.74	117.74
39	Tumakuru	Kunigal	TMC	34155	21123	Hire Model	178.88	116.18	58.09	38.34	82.45	82.45
40	Tumakuru	Madhugiri	TMC	29159	20651	Hire Model	172.48	113.58	56.79	37.48	78.21	78.21
41	Tumakuru	Pavagada	TMC	28468	20066	Hire Model	148.33	110.36	55.18	36.42	56.73	56.73
42	Tumakuru	Gubbi	TP	18446	10000	In House	56.63	55.00	27.50	18.15	10.98	10.98
43	Tumakuru	Koratagere	TP	15265	9534	In House	77.68	52.44	26.22	17.31	34.15	34.15
44	Tumakuru	Turuvekere	TP	14194	2895	In House	32.21	15.92	7.96	5.25	19.00	19.00
45	Chamarajanagara	Chamarajanagara	CMC	69875	21528	Hire Model	157.61	118.40	59.20	39.07	59.34	59.34
46	Chamarajanagara	Kollegala	CMC	57149	27681	Hire Model	214.99	152.25	76.13	50.24	88.62	88.62
47	Chamarajanagara	Gundlepet	TMC	28105	15456	Hire Model	124.30	85.01	42.51	28.05	53.74	53.74
48	Chikkamagaluru	Chikkamagaluru	CMC	118401	53349	Hire Model	491.17	293.42	96.83	64.55	329.79	329.79

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
49	Chikkamagaluru	Tarikere	TMC	35942	34082	Hire Model	312.17	187.45	93.73	61.86	156.59	156.59
50	Chikkamagaluru	Kadur	TMC	34151	20692	In House	155.85	113.81	56.91	37.56	61.39	61.39
51	Chikkamagaluru	Birur	TMC	22723	8818	In House	59.21	48.50	24.25	16.01	18.96	18.96
52	Chikkamagaluru	Mudigere	TP	9677	1967	In House	15.03	10.82	5.41	3.57	6.05	6.05
53	Chikkamagaluru	Narasimharajapura	TP	7458	1931	In House	18.48	10.62	5.31	3.50	9.67	9.67
54	Chikkamagaluru	Koppa	TP	4993	6137	In House	44.12	33.75	16.88	11.14	16.11	16.11
55	Chikkamagaluru	Sringeri	TP	3922	2143	In House	16.92	11.79	5.90	3.89	7.13	7.13
56	Chikkamagaluru	Ajampur	TMC	11352	2048	In House	15.29	11.26	5.63	3.72	5.94	5.94
57	Dakshin kanada	Puttur	CMC	53061	36775	Hire Model	342.16	202.26	101.13	66.75	174.28	174.28
58	Dakshin kanada	Mudbidri	TMC	29431	14003	In House	101.93	77.02	38.51	25.42	38.00	38.00
59	Hassan	Hassan	CMC	155066	141616	Hire Model	1187.95	778.89	257.03	171.36	759.56	759.56
60	Hassan	Arsikere	CMC	53216	69315	Hire Model	543.95	381.23	190.62	125.81	227.53	227.53
61	Hassan	Channarayapatna	TMC	40417	77118	Hire Model	573.03	424.15	212.08	139.97	220.99	220.99
62	Hassan	Sakaleshpura	TMC	23352	35371	Hire Model	298.59	194.54	97.27	64.20	137.12	137.12
63	Hassan	Bellur	TMC	15393	14191	In House	88.33	78.05	39.03	25.76	23.55	23.55
64	Hassan	Hole Narsipur	CMC	29974	17500	In House	98.30	96.25	48.13	31.76	18.41	18.41
65	Hassan	Arkalgud	TP	16810	10359	In House	97.11	56.97	28.49	18.80	49.82	49.82
66	Hassan	Alur	TP	6541	10581	In House	87.36	58.20	29.10	19.21	39.05	39.05
67	Kodagu	Madikeri	CMC	33381	76636	Hire Model	669.31	421.50	210.75	139.10	319.47	319.47

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68	Kodagu	Kushalnagar	TP	15326	41014	Hire Model	322.19	225.58	112.79	74.44	134.96	134.96
69	Kodagu	Virajpet	TMC	17246	34804	Hire Model	252.35	191.42	95.71	63.17	93.47	93.47
70	Mandya	Mandya	CMC	137358	84562	Hire Model	614.23	465.09	153.48	102.32	358.43	358.43
71	Mandya	Maddur	TMC	28754	23596	Hire Model	206.30	129.78	64.89	42.83	98.58	98.58
72	Mandya	Malavalli	TMC	37601	23779	Hire Model	220.03	130.78	65.39	43.16	111.48	111.48
73	Mandya	Krishnarajpet	TMC	25946	7357	In House	40.77	40.46	20.23	13.35	7.19	7.19
74	Mandya	Shrirangapattana	TMC	25061	3624	In House	25.16	19.93	9.97	6.58	8.62	8.62
75	Mandya	Pandavapura	TMC	20399	3978	In House	21.80	21.88	10.94	7.22	3.64	3.64
76	Mandya	Nagamangala	TMC	17776	17330	In House	98.24	95.32	47.66	31.46	19.13	19.13
77	Mysore	Hunsur	CMC	50865	24954	Hire Model	202.87	137.25	68.63	45.29	88.95	88.95
78	Mysore	Nanjangud	CMC	50598	13274	In House	70.57	73.01	36.51	24.09	9.97	9.97
79	Mysore	Krishnarajanagara	TMC	35805	6330	In House	38.71	34.82	17.41	11.49	9.81	9.81
80	Mysore	Bannur	TMC	21896	2686	In House	17.02	14.77	7.39	4.87	4.76	4.76
81	Mysore	Hootagalli	CMC	56867	3477	In House	17.79	19.12	9.56	6.31	1.92	1.92
82	Mysore	Bogadi	TP	19922	4250	In House	39.18	23.38	11.69	7.72	19.77	19.77
83	Udupi	Udupi	CMC	1,44,960	134067	Hire Model	1284.12	737.37	243.33	162.22	878.57	878.57
84	Udupi	Karkala	TMC	25800	21154	Hire Model	189.71	116.35	58.18	38.40	93.14	93.14
85	Bagalkote	Rabkavi Banahatti	CMC		0			0.00	0.00	0.00	0.00	0.00
86	Bagalkote	Bagalkote	CMC	11933	35487	Hire Model	199.50	195.18	64.41	42.94	92.15	92.15

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87	Bagalkote	Jamkhandi	TMC	68938	27218	Hire Model	143.12	149.70	74.85	49.40	18.87	18.87
88	Bagalkote	Ilkal	TMC	60242	30326	Hire Model	201.33	166.79	83.40	55.04	62.89	62.89
89	Bagalkote	Mudhol	CMC	52199	5000	In House	30.16	27.50	13.75	9.08	7.34	7.34
90	Bagalkote	Mahalingpur	TMC	36055	15000	In House	68.62	82.50	41.25	27.23	0.15	0.15
91	Bagalkote	Guledgudda	TMC	33382	10000	In House	46.89	55.00	27.50	18.15	1.24	1.24
92	Bagalkote	Badami	TMC	30943	2180	In House	10.44	11.99	6.00	3.96	0.49	0.49
93	Bagalkote	Terdal	TMC	26088	6053	In House	30.34	33.29	16.65	10.99	2.71	2.71
94	Bagalkote	Kerur	TP	19731	3000	In House	13.97	16.50	8.25	5.45	0.28	0.28
95	Bagalkote	Bilgi	TP	17792	1000	In House	8.41	5.50	2.75	1.82	3.85	3.85
96	Belagavi	Sankeswar	TMC	34637	35116	Hire Model	218.24	193.14	96.57	63.74	57.93	57.93
97	Belagavi	Gokak	CMC	79121	16920	In House	82.12	93.06	46.53	30.71	4.88	4.88
98	Belagavi	Nipani	CMC	62865	15985	In House	75.14	87.92	43.96	29.01	2.17	2.17
99	Belagavi	Bail Hongal	TMC	49182	5500	In House	54.47	30.25	15.13	9.98	29.36	29.36
100	Belagavi	Athni	TMC	47842	16800	In House	86.83	92.40	46.20	30.49	10.14	10.14
101	Belagavi	Saundatti-Yellamma	TMC	41215	4302	In House	21.81	23.66	11.83	7.81	2.17	2.17
102	Belagavi	Chikodi	TMC	38307	14734	In House	72.12	81.04	40.52	26.74	4.86	4.86
103	Belagavi	Mudalgi	TMC	29128	5000	In House	23.65	27.50	13.75	9.08	0.82	0.82
104	Belagavi	Sadalgi	TMC	23790	11143	In House	51.41	61.29	30.65	20.23	0.54	0.54
105	Belagavi	Hukeri	TMC	22988	3848	In House	19.63	21.16	10.58	6.98	2.07	2.07

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
106	Belagavi	Khanapur	TP	19309	14000	In House	93.93	77.00	38.50	25.41	30.02	30.02
107	Belagavi	Kudchi	TP	23154	5740	In House	31.08	31.57	15.79	10.42	4.88	4.88
108	Belagavi	Manuvalli	TP	23152	3600	In House	16.87	19.80	9.90	6.53	0.44	0.44
109	Belagavi	Konnur	TP		0			0.00	0.00	0.00	0.00	0.00
110	Dharwad	Annigeri	TMC	28267	12000	Hire Model	94.13	66.00	33.00	21.78	39.35	39.35
111	Dharwad	Navalgund	TMC	24613	18000	Hire Model	162.50	99.00	49.50	32.67	80.33	80.33
112	Dharwad	Kundgol	TP	18726	5000	Hire Model	48.16	27.50	13.75	9.08	25.34	25.34
113	Dharwad	Alnavar	TP	17228	11000	Hire Model	92.99	60.50	30.25	19.97	42.78	42.78
114	Dharwad	Kalghatgi	TP	16917	7000	Hire Model	61.63	38.50	19.25	12.71	29.68	29.68
115	Gadag	Gadag-Betageri	CMC	172612	81116	Hire Model	540.15	446.14	147.23	98.15	294.77	294.77
116	Gadag	Gajendragad	TMC	32359	32185	Hire Model	199.89	177.02	88.51	58.42	52.96	52.96
117	Gadag	Nargund	TMC	36291	25243	Hire Model	157.16	138.84	69.42	45.82	41.92	41.92
118	Gadag	Lakshmeshwar	TMC	36754	15323	In House	89.07	84.28	42.14	27.81	19.12	19.12
119	Gadag	Ron	TMC	23311	4235	In House	20.18	23.29	11.65	7.69	0.85	0.85
120	Gadag	Shirhatti	TP	17610	4288	In House	47.22	23.58	11.79	7.78	27.65	27.65
121	Gadag	Naregal	TP	16690	16909	In House	100.05	93.00	46.50	30.69	22.86	22.86
122	Haveri	Haveri	CMC	67102	41364	Hire Model	300.40	227.50	113.75	75.08	111.58	111.58
123	Haveri	Renebennur	CMC	CMC	62753	Hire Model	300.40	345.14	113.90	75.93	110.57	110.57
124	Haveri	Hangal	TMC	20159	26068	Hire Model	191.50	143.37	71.69	47.31	72.50	72.50
125	Haveri	Savanur	TMC	40567	20023	Hire Model	142.94	110.13	55.07	36.34	51.53	51.53

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
126	Haveri	Byadgi	TMC	30014	14077	In House	120.79	77.42	38.71	25.55	56.53	56.53
127	Haveri	Shiggaon	TMC	28207	14002	In House	93.03	77.01	38.51	25.41	29.11	29.11
128	Haveri	Bankapura	TMC	22529	3397	In House	31.00	18.68	9.34	6.16	15.50	15.50
129	Haveri	Hirekerur	TP	19191	3360	In House	31.40	18.48	9.24	6.10	16.06	16.06
130	Uttra kananda	Sirsi	CMC	62882	98323	Hire Model	708.21	540.78	270.39	178.46	259.36	259.36
131	Uttra kananda	Yellapura	TP	20452	26749	Hire Model	198.32	147.12	73.56	48.55	76.21	76.21
132	Uttra kananda	Bhatkal	TMC	20159	22072	Hire Model	211.09	121.40	60.70	40.06	110.33	110.33
133	Uttra kananda	Mundgod	TP	18866	11322	In House	60.69	62.27	31.14	20.55	9.01	9.01
134	Uttra kananda	Siddapur	TP	14204	11485	In House	65.58	63.17	31.59	20.85	13.15	13.15
135	Vijapura	Indi	TMC	38217	31648	Hire Model	224.62	174.06	87.03	57.44	80.15	80.15
136	Vijapura	Sindgi	TMC	37226	23523	Hire Model	163.18	129.38	64.69	42.70	55.79	55.79
137	Vijapura	Muddebihal	TMC	34217	30158	Hire Model	198.49	165.87	82.94	54.74	60.82	60.82
138	Vijapura	Basavana Bagevadi	TMC	33198	23391	Hire Model	154.79	128.65	64.33	42.45	48.01	48.01
139	Vijapura	Talikota	TMC	31693	21424	Hire Model	142.92	117.83	58.92	38.88	45.12	45.12
140	Bellary	Siruguppa	CMC	52492	20678	In House	140.07	113.73	56.87	37.53	45.67	45.67
141	Bellary	Kampli	TMC	39307	17636	In House	96.58	97.00	48.50	32.01	16.07	16.07
142	Bellary	Tekkalakote	TP	26224	3843	In House	20.28	21.14	10.57	6.98	2.73	2.73
143	Bidar	Bidar	CMC	216020	84167	Hire Model	546.30	462.92	152.76	101.84	291.69	291.69
144	Bidar	Basavakalyana	CMC	69717	55000	Hire Model	349.05	302.50	151.25	99.83	97.98	97.98

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Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guidelines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
145	Bidar	Bhalki	TMC	40333	28200	Hire Model	193.30	155.10	77.55	51.18	64.57	64.57
146	Bidar	Homnabad	TMC	44483	15447	In House	77.76	84.96	42.48	28.04	7.24	7.24
147	Bidar	Chitgoppa	TMC	25298	14242	In House	65.43	78.33	39.17	25.85	0.42	0.42
148	Bidar	Aurad	TP	19849	11008	In House	97.78	60.54	30.27	19.98	47.53	47.53
149	Kalaburagi	Afzalpur	TMC	27088	44066	Hire Model	269.95	242.36	121.18	79.98	68.79	68.79
150	Kalaburagi	Shahabad	CMC	47582	9264	In House	48.49	50.95	25.48	16.81	6.20	6.20
151	Kalaburagi	Aland	TMC	42371	18283	In House	84.02	100.56	50.28	33.18	0.56	0.56
152	Kalaburagi	Sedam	TMC	39341	14063	In House	65.70	77.35	38.68	25.53	1.50	1.50
153	Kalaburagi	Wadi	TMC	37988	8626	In House	41.49	47.44	23.72	15.66	2.11	2.11
154	Kalaburagi	Chitapur	TMC	31299	10219	In House	47.82	56.20	28.10	18.55	1.17	1.17
155	Kalaburagi	Jevargi	TMC	25686	9315	In House	45.83	51.23	25.62	16.91	3.31	3.31
156	Kalaburagi	Chincholi	TMC	20897	16895	In House	77.39	92.92	46.46	30.66	0.27	0.27
157	Raichur	Raichur	CMC	2,34,073	63252	Hire Model	395.78	347.89	114.80	76.54	204.44	204.44
158	Raichur	Sindhanur	CMC	75837	52500	Hire Model	369.65	288.75	144.38	95.29	129.99	129.99
159	Raichur	Lingsugur	TMC	35411	15373	In House	74.93	84.55	42.28	27.90	4.75	4.75
160	Raichur	Mudgal	TMC	22731	9012	In House	67.28	49.57	24.79	16.36	26.14	26.14
161	Raichur	Manvi	TMC	46465	11890	In House	75.50	65.40	32.70	21.58	21.22	21.22
162	Raichur	Devadurga	TMC	28929	9050	In House	64.32	49.78	24.89	16.43	23.00	23.00
163	Yadgiri	Yadgir	CMC	74294	69070	Hire Model	380.72	379.89	189.95	125.36	65.41	65.41

Sl.No	District	Name of the ULB	ULB Type	Population	Actual Quantity of Legacy Waste (in MT)	Type model	DPR approved cost	Total project cost (as per guide lines)	GoI Share in Lakhs	GoK share in Lakhs	ULB share	NGT compensation fund considering 100% of the ULB share)
164	Yadgiri	Shahpur	CMC	53366	12451	In House	57.33	68.48	34.24	22.60	0.49	0.49
165	Yadgiri	Shorapur	CMC	51398	11952	In House	55.05	65.74	32.87	21.69	0.49	0.49
166	Yadgiri	Gurmatkal	TMC	20614	15385	In House	73.57	84.62	42.31	27.92	3.34	3.34
167	Koppala	Koppala	CMC	70698	84800	Hire Model	564.08	466.40	233.20	153.91	176.97	176.97
168	Koppala	Gangavathi	CMC	1,14,642	44723	Hire Model	300.82	245.98	81.17	54.12	165.53	165.53
169	Koppala	Kushtagi	TP	24878	9880	In House	49.04	54.34	27.17	17.93	3.94	3.94
170	Koppala	Yelbarga	TP	14814	8056	In House	57.38	44.31	22.16	14.62	20.60	20.60
171	Koppala	Bhagyanagar	TP	18988	15549	In House	96.37	85.52	42.76	28.22	25.39	25.39
172	Koppala	Kanakagiri	TP	16938	3760	In House	24.17	20.68	10.34	6.82	7.01	7.01
173	Koppala	Kukanooru	TP	18033	5316	In House	24.42	29.24	14.62	9.65	0.15	0.15
174	Koppala	Tavaragera	TP	17510	2215	In House	18.49	12.18	6.09	4.02	8.38	8.38
175	Koppala	Kaaratagi	TP	29999	9624	In House	82.97	52.93	26.47	17.47	39.04	39.04
176	Vijanagara	Hoovina Hadagali	TMC	27967	24793	Hire Model	204.80	136.36	68.18	45.00	91.62	91.62
177	Vijanagara	Kudgli	TMC	26680	21059	Hire Model	155.72	115.82	57.91	38.22	59.59	59.59
178	Vijanagara	Hospet	CMC	2,06,167	25217	Hire Model	180.78	138.69	45.77	30.51	104.50	104.50
179	Vijanagara	Harapanahalli	CMC	47039	29835	Hire Model	195.12	164.09	82.05	54.15	58.93	58.93
180	Vijanagara	Kamalapuram	TP	25552	24794	Hire Model	174.77	136.37	68.19	45.00	61.58	61.58
181	Vijanagara	Hagaribommanahalli	TMC	40743	25072	Hire Model	186.80	137.90	68.95	45.51	72.34	72.34
182	Vijayanagara	Kottur	TP	20452	20461	Hire Model	152.99	112.54	56.27	37.14	59.59	59.59

Sl.No	District	Name of the ULB	ULB Type	Popu lation	Actu al Quan tity of Lega cy Wast e (in MT)	Type mode l	DPR appro ved cost	Total proje ct cost (as per guide lines)	GoI Share in Lakh s	GoK share in Lakh s	ULB share	NGT compensa tion fund considern g 100% of the ULB share)
		Total		7211 315	4205 844		30492 .88	23132 .14	10552 .58	6977. 82	12962.49	12962.49

The List of City Corporations

District	Name of the ULB	UL B Ty pe	Popul ation	Actual Quant ity of Legac y Waste (in MT)	Type mode l	DPR approv ed cost	Total project cost (as per guideli nes)	GoI Share in Lakhs	GoK share in Lakhs	Total ULB share	NGT compe nsation fund (consid erng 90% of the ULB share)	Balance amount under ULB share (10%)
Davana gere	Davana gere CC	CC	43971	241524	Hire Model	2184.60	1328.38	438.37	292.24	1453.99	1308.59	145.40
Dakshi n kanada	Manga lore	CC	69300 0	900000	Hire Model	5078.22	4950.00	1633.50	1117.21	2327.51	2094.76	232.75
Mysore	Mysor e	CC	92055 0	600948	Hire Model	5954.83	3305.21	1090.72	727.15	4136.96	3723.27	413.70
Belaga vi	Belgau m	CC	49004 5	300000	Hire Model	1570.29	1650.00	544.50	363.00	662.79	596.51	66.28
Dharw ad	Hubli-Dharw ad	CC	9,43,7 88	479930	Hire Model	2985.21	2639.62	871.07	580.72	1533.42	1380.08	153.34
Bellary	Bellary	CC	41045 5	266214	Hire Model	2142.86	1464.18	483.18	322.12	1337.56	1203.80	133.76
Kalabur agi	Gulbar ga	CC	54314 7	309189	Hire Model	1602.30	1700.54	561.18	374.12	667.00	600.30	66.70
Total						**21518.3 1**	**17037.9 3**	**5622.52**	**3776.55**	**12119.2 4**	**10907.3 2**	**1211.92**

JD SBM(U)-2.0 also informed the Committee that the SLTC has already recommended approval for allocation of Rs. 109.07 Crores for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Crores, of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0 during the 15th SLTC meeting held on 11.07.2024.

Hence, Joint Director, SBM(U)-2.0 has sought approval from the SHPC for allocation of Rs. 109.07 Crores for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Crores, of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.

Decision: ***After detailed discussions and deliberations, the committee approved the allocation of Rs. 109.07 Cr for City Corporations and Rs. 129.62 Cr. for other 182 Urban local bodies totalling to Rs. 238.69 Cr of NGT Compensation Funds, as a part of ULB share for 192 Urban Local Bodies for Legacy Waste Management projects under SBM (U) 2.0.***

Agenda No.4: Seeking revised administrative approval for "Providing and laying balance 10.63 km UGD system in SAGARA CMC limits and Construction of 0.62 MLD capacity SBR technology STP project" under NGT Environmental Compensation fund and SBM(U)-2.0 fund.

Managing Director, KUIDFC briefed that the Committee as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded approval for Upgradation of sewerage system for ***the Sagara City. The allocated amount is Rs.20.00 Cr under the NGT compensation fund and Rs.14.98 Cr under SBM (U)-2.0 fund, total amounting to Rs.34.98 Cr.*** Accordingly the PDMC in coordination with ULB has submitted the DPR.

The components proposed under the project are as follows:

1) Providing and laying balance 10.63 km UGD system
2) Construction of 500 m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant.
3) Construction 0.62 MLD capacity Sequential Batch Reactor (SBR) technology STP @ LB Nagar for zone 5.
4) Rehabilitation of UGD machine holes & sewer lines.
5) Construction of 300 m cement concrete road to wet well 2.

6) Construction of 200 m cement concrete road to wet well 3.
7) Supplying of Jetting Cum Sucking Machine of Capacity 6000 L, De-Silting Machine and Bandicoot robot.

The DPR for the project is prepared as per the current SR of year 2023-24 and abstract Cost Estimate for the project is as below for NGT Environmental Compensation fund:

Sl. No.	Description of works	Total amount Rs. in lakh
A	**CAPEX Cost**	
1	Providing and laying balance 10.63 km UGD system	963.23
2	Construction of 500m approach road (cement concrete road) to existing 9.00 MLD capacity sewage treatment plant	32.00
3	Construction 0.62 MLD capacity Sequential batch reactor (SBR) technology STP @ LB Nagar for zone 5	331.50
4	Rehabilitation of UGD machine holes & sewer lines	33.53
5	Construction of 300m cement concrete road to wet well 2	20.00
6	Construction of 200m cement concrete road to wet well 3	13.62
7	Supplying of jetting cum sucking machine of capacity 6000 ltr, de-silting machine and bandicoot robot	133.40
	Total - A Rs. Lakh	**1527.28**
	Tender Premium @ 5 % Rs.	76.36
	Sub Total	**1,603.64**
	GST @ 18%	288.66
	PDMC charges @ 2%	30.55
	PMU Charges @ 1.5%	22.91
	ESCOM charges @ 0.5%	7.64
	Contingency charges @ 3%	45.82
	Rounding off	0.79
	Grand Total	**2000.00**

B	OPEX COST	
	O&M cost of STP for 5 years (Including one year of Defect Liability Period)	270.29
	GST @ 18%	48.65
	Total O&M cost inclusive of GST	**318.94**
	Total Cost	**Rs. 23.19 Cr**

MD KUIDFC also informed that the Technical Scrutiny Committee in its meeting held on 23/05/2024 has reviewed the DPR and recommended for consideration of SLTC/ SHPC. The SLTC in its 14th meeting dtd. 27.05.2024 has recommended for administrative approval of SHPC.

The 12th State High Powered Committee (SHPC) in its meeting held on 27.05.2024 has accorded administrative approval for Rs.22.70 crore including O&M under NGT Environmental Compensation fund. It was submitted that GST for O&M of STP for 5 years was not considered in the said approval. In the current proposal, the GST towards O&M of STP for 5 years is considered and thus the revised overall cost of Sewerage project in Sagara City is Rs.23.19 crore. Hence the revised DPR Cost was approved in the 15th SLTC meeting dtd. 11.07.2024 and has recommended for revised administrative approval for Rs.23.19 Cr and directed to place the subject before SHPC.

Hence, MD KUIDFC has sought approval from SHPC seeking revised administrative approval for Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under the NGT Environmental Compensation fund and OPEX (O&M) Cost of Rs.3.19 Cr. which shall be borne by the ULB.

***Decision:** After detailed discussions and deliberations, the committee has accorded approval for the following:*

1. ***Revised administrative approval for the Detailed Project Report of Sewerage Project in Sagara City amounting to Rs.23.19 Cr, with CAPEX cost of Rs.20.00 Cr under the NGT Environmental Compensation fund and OPEX (O&M) Cost of Rs.3.19 Cr. which shall be borne by the ULB.***
2. ***It is directed that Urban Development Department shall ensure that ULB contribution of SBM (U)- 2.0 grants to be given in the first release immediately after the release of GoI share.***

Agenda No. 5: Seeking Administrative Approval for Detailed Project Report for Construction/ Upgradation of Sewerage system for RANEBENNUR City under NGT Environmental Compensation Fund

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system *for the* ***Ranebennur City Municipal Council with allocation amount of Rs. 15.00 Cr under the NGT Environmental Compensation fund. Accordingly the PDMC in coordination with ULB has submitted the DPR.***

The key highlights about the project proposal are as follows:

- **Brief note on the Ranebennur Town:**

Ranebennur is fast growing city in Haveri district, about 35km from district head quarter and is situated 300Km from Bengaluru capital city. Ranebennur is at the geographical centre of Karnataka having geo-coordinates 14.62° N 75.62° E. National Highway No-4 connecting state capital Bengaluru and Mumbai passes through the city and nearest Airport is Hubli which is at 108 KM and the city has railway station. Ranebennur is at 605 M above MSL.

The population of the city is 1,06,406 as per 2011 censes and present population is approximately 1,27,000.

Populations details are considered as mentioned below:

Year	Population	Remarks
2011	106406	Census Data
2016	117987	Project Base Year
2031	154461	Project Intermediate Year
2046	197064	Project Ultimate Year
Present	127000	Present
2025	139225	UWM Project Base Year
2040	182264	UWM Project Intermediate Year
2055	236943	UWM Project Ultimate year

Most of the population are engaged in agriculture and related activities, cotton and Jowar are the main crops produced commonly. Ranebennur city is approximately 42.32 Sq.km and the city is divided into 35 wards.

- **Existing Scenario:**
  a. Ranebennur town has been divided into 2 sewer zones. The zones are divided considering the ridge portion.
  b. In the NKUSIP project, few areas are leftover in Siddeshwaranagar, Sadashivanagar, Maruthinagar and Chidambaranagar
  c. In the city, in-spite of UGD network in most of the areas, grey water is being let out to open drains / storm water drains.
  d. Due to few missing links / gaps near railway station, Chidambara Nagara, Maruthi Nagara etc., sewerage is flowing to open drains and creating unhygienic conditions in the city.
  e. Grey water mixed with sewage is flowing to Ganga Jal Tank without treatment, through a surface drain. To avoid this diversion, improvement works are considered to divert this grey water flow into a wet well with pretreatment arrangements. From this wet well collected grey water is pumped to the Machine hole on existing 450 mm dia outfall sewer line which is leading to STP.
  f. Grey water mixed with sewage water is flowing through another open drain which is near STP and is being used for agricultural activities without treatment.
  g. STP has 2 units with 7.5 MLD Capacity each. In one unit, surface aerators of capacity 3 HP are not functional.
  h. Present inflow to the STP as per the records is about 5 to 7 MLD against 15 MLD.
  i. In another unit of 7.5MLD, 15 Nos aerators of capacity 10 HP are installed in which 13 Nos are functional and 2 are under repair, which would be made functional shortly.
  j. 3 Nos 50HP Pumps and related panels needs repairs and reconditioning.

- **Need of the Project:**

DPR is prepared for the areas of Sadashiva Nagar, Maruti Nagar and Chidambara Nagar under the jurisdiction of Ranebennur Muncipal Council. In the earlier scheme a portion of the area is

covered. Currently, the area is developed, and the sewage generated by the household is left into the open drains. Only few houses are having septic tank.

To comply with the NGT requirements and to maintain safe and hygienic environment in the city, following components are proposed in the project:

1. New sewer network for 6.7km.
2. Missing links / gap closer — 0.5km.
3. Wet well (6 M dia.) and rising main of 250 mm dia and 11 KV feeder service.
4. Remodelling of Main (outfall) storm water drain.
5. Reconditioning of pumping machinery in STP.
6. Diversion of Sewage flowing in open drains near STP to existing Wetwell in STP.
7. Diversion of Sewage in drains to the proposed Wetwell at Chowdeshwari Nagar.

➢ **Cost Estimate**

The revised DPR for Construction/Upgradation of Sewerage system for **Ranebennur City** under NGT Compensation Fund under Jala Shuddhi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items, Market Rates with reference to the quotations are considered and detailed estimate is prepared. Accordingly the cost abstract is as below.

Sl. No.	Particulars	Cost (Rs.)
A	**CAPEX**	
I	**Sewer Network and House Service Connection**	
a	Providing & laying of 160 and 200mm dia 'U'PVC SN-8 class and 250 and 300 mm dia RCC NP-3 pipe and construction of RCC machine holes chambers in Siddheshwar Nagara,Sadashiv Nagara and Maruti Nagara in Ranebennur town (L-7378.00 meters)	4,84,96,633.00
b	Providing House service connection for Siddheshwar Nagar, Sadashiv Nagar and Maruti Nagar in Ranebennur town (1120 Nos)	93,83,382.00
II	**Wet Well**	
a	Construction of 6.0 m dia RCC Wet well with P.T. Units near Chowdeshwari lay out	80,76,980.00

b	Providing, Laying, Jointing, Testing, and commissioning of 250 mm dia DI K-7 class 60.00 m Rising main from Wetwell at Doddakeri to Existing MH near Railway Track.	5,06,446.00
c	Supply, Erection & Commissioning of Nonclog Sewage Pump sets to proposed Wet well near Chowdeshwari layout (30HP for Peak flow and 15HP for Average and lean flow)	23,56,167.00
III	**Improvement Works to Nala and Drains**	
a	Construction of Retaining Wall on either side of the Nala flowing towards Gangajala Kere for a length of 700 m	3,57,28,291.00
b	Diversion of sewage flowing in open drain near STP to existing wet well in STP	15,43,745.00
c	Diversion of sewage in drains to the proposed Wet well at Chowdeshwari Nagar	17,23,658.00
IV	**Electrical Works**	
a	Providing, and Commissioning of 11 KV Express Feeder line, substation including transformer of 100 KVA and internal electrical works for Proposed Wet well	26,72,858.00
V	**Existing STP (FAL Type) (Repairs to electro-mechanical components)**	
a	Providing and erecting 7.5 HP high speed floating surface aerators with cabling works and Repairs and reconditioning of existing 50 HP pumps, panels and starters at existing STP	29,98,033.00
A	**Sub Total - I Rs:**	**11,34,86,193.00**
B	**Add GST 18% on A**	**2,04,27,515.00**
C	**Sub Total -I (Base cost) (A+B)**	**13,39,13,708.00**
D	Add Tender Premium 5% on (C)	66,95,685.00
E	ADD PDMC fee 2% on (C)	26,78,274.00
F	ADD PMU fee 1.5% on (C)	20,08,706.00
G	ADD Contingency 3% on (C)	40,17,411.00
H	ADD Statutory Deposits 0.5% on (C)	6,69,569.00

I	**Rounding off**	**16,647.00**
J	**Total CAPEX cost Rs(C+D+E+F+G+H+I)**	**15,00,00,000.00**
B	**O& M for 5 years Pumping Machineries of 6m dia wet well and Aerators, repair works to pumping machineries and control panel - (including 1-year DLP) (Excluding power charges and including 18% GST)**	
a	For First Year	11,73,392.00
b	For Second Year	36,51,588.00
c	For Third Year	40,16,747.00
d	For Fourth Year	44,18,421.00
e	For Fifth Year	48,60,263.00
	Rounding Off	79,589.00
K	**Total OPEX cost**	**1,82,00,000.00**
	Grand Total (J+K)	**16,82,00,000.00**

MD KUIDFC also informed that the 10th Technical Scrutiny Committee in its meeting held on 01/07/2024 has reviewed the DPR and opined that additional grants for O&M for Wet Well shall be deposited to KUIDFC or written commitment shall be made by the Commissioner, CMC, Ranebennur to KUIDFC for providing the O&M funds to the project and recommended for approval by the SLTC/ SHPC. Also the 15th SLTC meeting dated:11.07.2024 has recommended for administrative approval of SHPC.

Hence, MD KUIDFC has sought approval from SHPC seeking administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for Ranebennur City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&M) Cost of Rs.1.82 Cr which shall be borne by the ULB.

Decision: ***The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system for RANEBENNUR City amounting to Rs.16.82 Cr, with CAPEX Cost of Rs.15.00 Cr under NGT Environmental Compensation Fund and OPEX (O&M) Cost of Rs.1.82 Cr which shall be borne by the ULB.***

Agenda No.6: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for NARAGUNDA Town with existing Sewerage system under NGT Environmental Compensation and SBM(U)- 2.0 Fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for ***the Naragund Town with an allocation of Rs. 8.00 Cr under the NGT Environmental Compensation fund and Rs.1.77 Cr under SBM(U) 2.0 Funds.***

The project details are as follows:

Existing sewerage system:

1. Projected sewage generation from selected 4 wards (20, 21, 22, 23) for 2025 is 1.16 MLD and 1.70 MLD for 2040.
2. City is provided with sewerage network **46.46 km** covering majority of the town and without any House Service Connections at present.
3. The total number of households at present are 8,230 Nos. Due to the absence of house service connections, majority of the houses are discharging grey water from kitchen and bathroom to open drains.
4. There are 2 Nos. of 4.5 m dia wet wells at Shivanand Math Road and KHB Colony respectively and a 6.0 m dia wet well at Arban Village constructed (during 2008 to 2011) which is not operational at present.
5. There is an existing sewage treatment plant of **4.18 MLD** capacity WSP type which is not operational at present.
6. STP components and dimensions are listed below.
    - Anaerobic pond: 38.0 m x 70.0 m x 3.0 m depth
    - Facultative pond – 1: 184.0 m x 62.0 m x 1.5 m depth
    - Facultative pond – 2: 184.0 m x 62.0 m x 1.5 m depth
7. It is noticed that at few places, pipelines have got damaged during execution of road, and in few stretches pipeline laying is not done during the execution.
8. 3 major National Highway (NH-52) Hubballi-Vijaypura crossing were leftover.

9. Due to absence of HSC and missing links, the used water is unable to reach the wet wells and the STP. Hence, the STP is not operational.

Current proposal

Within the available funds under NGT & SBM(U) 2.0 , only the following components are considered for the town:

1. To provide 3,050 Nos. of HSCs in the selected wards (Ward No. 20, 21, 22 and 23).
2. To replace the damaged outfall sewer leading to STP of about 2,235 m (160-250 mm dia uPVC for 1,335 m, 300 mm dia RCC for 900 m).
3. To lay the missing links at various locations of 1,847 m (160-250 mm dia uPVC for 897 m, 300-350 mm dia RCC for 950 m).
4. To raise the existing machineholes of 85 Nos. (depth ranging from 1.0 – 2.97 m) along the outfall sewer leading to STP.
5. To construct the new machineholes of 55 Nos. (depth ranging from 1.0 – 4.44 m) along the missing links at various locations of the town.
6. Repair and reconditioning of 22 HP pumps (3 Nos.) in wet well of dia 6 m near STP. From this wet well, the used water will be pumped to STP for further treatment.
7. The contribution to the STP from nearby selected 4 wards (Ward No. 20, 21, 22 & 23) is 1.70 MLD for intermediate year 2040. Hence, it is proposed to upgrade the existing 4.18 MLD STP (WSP type) to NEBR/SBR type of capacity 1.70 MLD to comply with the Hon'ble NGT norms.

The estimate for Upgradation of Sewerage system for **Naragunda Town** with existing Sewerage system under NGT Compensation Fund in Jalashuddi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items Market Rates with reference to the quotations are considered and detailed estimate is prepared. Accordingly the revised cost abstract is as below.

ABSTRACT		
Sl. No	**Particular of Sub Work**	**Amount in Rs.**
i)	**Sewer Network and House Service Connection**	
1.	Providing UGD Network for the Missing pipes of various diameter for a length of 2,232 m of uPVC and 1,850 m of RCC pipes including trenchless for 238 m, Raising existing MH-85 Nos., new MH-55 Nos.	3,05,76,515.00

ABSTRACT		
Sl. No	**Particular of Sub Work**	**Amount in Rs.**
2.	Providing House Service Connections for 3,050 Households - UGD Connections.	2,55,52,961.00
ii)	**STP**	
1	Upgradation of existing non-functional STP of WSP Type (4.18 MLD) to NEBR (Natural Endogenous Bio- Reactor) Type (1.70 MLD) and allied works.	1,69,98,300.00
2	Jungle Clearance in STP, Wet well area and rehabilitation of existing wet well-1 along with repair and re-conditioning of 3 No's of 22 HP pumps	4,97,655.00
	Sub Total (A)	**7,36,25,431.00**
	Add GST 18% **(B)**	1,32,52,578.00
	Total (A) + (B)	**8,68,78,009.00**
	Add Tender Premium 5% (C)	43,43,900.00
	Add PMU Charges 1.5%	13,03,170.00
	Add PDMC Charges 2%	17,37,560.00
	Add Contingency 3%	26,06,340.00
	ADD Deposits for road crossing permission 0.5%	4,34,390.00
	Total Amount	**9,73,03,369.00**
	Rounding off and unforeseen	3,60,631.00
	Total Project Cost	**9,76,64,000.00**

MD KUIDFC also informed the Committee that the 10th Technical Scrutiny Committee in its meeting held on 01/07/2024 has reviewed the DPR and noted that in order to meet NGT norms for treated sewage, the ULB/PDMC has proposed Natural Endogenous Bio Reactor (NEBR) Technology, in 3 stages of treatment viz., Anaerobic, Facultative and Maturation Pond where in the retention period is increased to meet the prescribed standards of NGT.

Also, the NEBR intervention is proposed by utilizing the existing conventional STP infrastructure i.e., in present case, existing Waste Stabilization Pond (WSP) can be utilized and upgraded with NEBR technology at a relatively lower cost, as compared to providing a new SBR type STP. Hence,

the Committee opines that upgradation of the existing STP with NEBR technology may be considered on a pilot basis, as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).

However, to ensure O&M of 5 years by the operator, the committee recommends 10% retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the NGT prescribed standards for treated sewage/effluents.

Accordingly, a suitable clause in the tender document, under Special conditions of the contract chapter, will be included enabling for the deduction of the retention money in every R.A bill and hence recommended for approval by the SLTC/ SHPC. Also, the 15th SLTC meeting Dated:11.07.2024 has recommended for administrative approval of SHPC.

Hence, subject is placed before SHPC seeking administrative approval for Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for Naragunda Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M costs.

Discussion: *Chairperson SHPC directed that Urban Development Department shall ensure that ULB contribution of SBM U 2.0 grants to be given in the first release immediately after the release of GoI share.*

Decision: ***After detailed discussions and deliberations, the committee has accorded approval for the following:***

1. ***Detailed Project Report for Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for NARAGUNDA Town amounting to Rs.9.77 Cr (Rs.8.00 Cr. under NGT Environmental Compensation Fund and Rs.1.77 Cr. under SBM(U)-2.0 Fund) and O&M for 5 years at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.***

2. *It is directed that Urban Development Department shall ensure that ULB contribution of SBM (U)-2.0 grants to be given in the first release immediately after the release of GoI share.*

Agenda No.7: Administrative Approval for Detailed Project Report for Upgradation of Sewerage system for MANDYA City with existing Sewerage System under NGT Environmental Compensation Fund.

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-3), dated: 30-11-2023 has accorded administrative approval for Construction/upgradation of sewerage system for ***the Mandya City with an allocation of Rs. 30.00 Cr under the NGT compensation fund.***

The Project details are as follows.

- Mandya is one of the prioritized cities/towns where KUIDFC is upgrading the Underground Sewerage system under Phase II of the Used Water Management project, funded under the NGT Environment Compensation Fund.
- Mandya city jurisdiction spans 17.03 sq. km, the population as per the 2011 census, was 1,37,735 and the city is divided into 35 wards. The Base Year of the project is 2025, Intermediate Year is 2040, and the Ultimate Design Year is 2055.
- The improvement of existing UGD scheme in Ward no 8, 11 to 17, 18, 19-29 and 5 newly developed areas viz. Annapumeshwari Nagar, Shankarappa badavane & Dwaraka nagar, Kaveri nagar & Srirarmnagar, Vinayaka badavane, Karasawadi road and Mahadeshwara badavane are considered under the project.
- Salient Features of Proposed System includes:
  a) Providing Missing Link 160 mm Sewer line Network (C) for a length of 432 m from Chamundeshwari Nagar 10th cross Road towards Shankar Nagar, Mandya.
  b) Providing and Laying 350 mm to 800 mm dia RCC outfall sewer line for a length of 2.722 km from Gurumata Road to Guthalu STP.

c) Providing 3 Nos. of Nonclog Submersible Sewage Pumping machineries for pumping Sewage from Wet well to Proposed STP.

d) Providing, Installing & Commissioning NEBR units to the existing 8.9 MLD- WSP type STP for upgrading it to10 MLD STP.

e) Providing, Installing & Commissioning NEBR units to the existing 9.62 MLD- WSP type STP.

f) Construction/repairs to Earthen Embankment in existing 8.9 MLD WSP STP.

- For upgrading/ converting existing STPs, study of various technologies such as SBT and NEBR is carried out, it was determined that adopting NEBR technology would result in substantial cost savings compared to SBR technology, while also meeting the effluent standards set by the NGT. Therefore, a comprehensive estimate has been prepared, taking into account the upgradation of both plants to NEBR technology to address intermittent demand, and this has been included in the DPR.
- It was noted that the outfall sewer overflowed through multiple machine holes during rainy seasons. Upon investigation, it was concluded that deep cleaning to remove silt is essential to enhance flow efficiency.
- Committee noted that the ULB has proposed to use NEBR technology for upgrading the existing 8.90 MLD and 9.62 MLD WSP-STP at Mandya on pilot basis, to make it compliant to NGT norms.
- Considering the huge cost of dismantling the existing WSP-STP and also for CAPEX & OPEX for the new 13 MLD SBR-STP as proposed earlier, the Committee opines that upgrading the existing STPS with NEBR technology may be considered on a pilot basis as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).
- However, to ensure O&M of 5 years by the operator, the committee recommends 10 % retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the prescribed NGT prescribed standards for treated sewage/effluents.

The estimate for Construction/Upgradation of Sewerage system for **Mandya City** using NGT Compensation Fund under Jala Shuddhi Mission is as per the current Common Schedule of Rates 2023-24 and for non-SR items, Market Rates based on least rate among the quotations are considered. Accordingly, the DPR cost abstract is as below.

Sl. No	Component of work	Amount (In Rs)
1	Detailed Estimate for Providing Missing Link 160 mm Sewer line Network (C) for a length of 432 m from Chamundeshwari Nagar 10th cross Road towards Shankar Nagar, Mandya.	37,10,000.00
2	Providing and Laying 350 mm to 800 mm dia RCC outfall sewer line for a length of 2.722 km from Gurumata Road to Guthalu STP.	3,82,70,000.00
3	Providing 3 No. Non-clog Submersible Sewage Pumping machineries for pumping Sewage from Wet well to Proposed STP.	98,04,847.00
4	Providing Installing & Commissioning NEBR units to the existing 8.90 MLD WSP -TP for upgrading it to 10 MLD STP (including 5 years of zero cost O&M)	9,02,80,000.00
5	Providing Installing & Commissioning NEBR units to the existing 9.62 MLD WSP-STP (including 5 years of zero cost O&M)	8,17,00,000.00
6	Construction/repairs to Earthen Embankment of existing 8.90 MLD WSP-STP	32,32,294.00
	Basic Cost in Rs.	**22,69,97,141.00**
7	Add: 18% GST	4,08,59,485.00
	Sub Total Cost Rs.	**26,78,56,626.00**
8	Tender Premium @ 5%	1,33,92,831.30
9	PDMC Charges @ 2%	53,57,132.52
10	PMU Charges @ 1.5%	40,17,849.39
11	Contingencies @ 3%	80,35,698.78
12	Escom Charges @ 0.5%	13,39,283.13
	Grand Total Rs.	**30,00,00,000.00**

MD KUIDFC also informed the Committee that the 11th Technical Scrutiny Committee in its meeting held on 04/07/2024 has reviewed the DPR and recommended for approval by the SLTC/ SHPC.

The NEBR intervention is proposed by utilizing the existing conventional STP infrastructure i.e., in present case, existing Waste Stabilization Pond (WSP) can be utilized and upgraded with NEBR technology at a relatively lower cost, as compared to providing a new SBR type STP. Upgradation of both the existing STP with NEBR technology may be considered on a pilot basis, as a technology demonstration, with zero O&M cost of plant for 5 years to ULB (with permission to the operator to monetise the sludge and other incidental by-products to meet O&M cost).

However, to ensure O&M of 5 years by the operator, the committee recommends 10 % retention money, for the quoted amount with respect to the proposed NEBR-STP components, which can be released at 2 % every year, after DLP period, based on the plant performance with respect the NGT prescribed standards for treated sewage/effluents.

Accordingly, a suitable clause in the tender document, under Special conditions of the contract chapter, will be included enabling for the deduction of the retention money in every R.A bill and hence recommended for approval by the SLTC/ SHPC. Also, the 15th SLTC meeting dated:11.07.2024 has recommended for administrative approval of SHPC.

Hence, subject is placed before SHPC seeking administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for Mandya City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.

***Decision**: The Committee after discussions and deliberations accorded administrative approval for Detailed Project Report for Construction/Upgradation of Sewerage system with STP Technology of NEBR on a Pilot Basis for MANDYA City amounting to Rs.30.00 Cr under NGT Environmental Compensation Fund, which includes 5-year O&M at no cost basis, but with permission to the Contractor/Operator to monetise the sludge and other incidental by-products to meet O&M cost.*

Agenda No.8: Approval for release of Rs. 100.00 Cr funds as mobilization advance to KUIDFC under NGT Environmental Compensation Fund.

Managing Director, KUIDFC informed the Committee that the Urban Development Department, Government of Karnataka has taken up Used Water Management Project under SBM(U)-2.0 and NGT Environmental Compensation Fund. Karnataka Urban Infrastructure Development & Finance Corporation (KUIDFC) is the Nodal/ Implementing Agency for Used Water Management project, currently called as Jalashuddhi Mission. Rs.1919 crore is allocated under NGT Environmental Compensation Fund for Liquid waste management for the ULBs of Karnataka, excluding Bengaluru.

Accordingly, KUIDFC had invited tenders and appointed two PDMCs and are preparing the DPRs. The works of Chikkamagaluru and Haveri are awarded, bid evaluation are underway for Srirangapattana & Navalgunda, and tender process is underway for Kalaburgi, Sagara, Mysuru, Hootagalli, KR Nagara, T Narasipura, Hubballi-Dharwad cities. In addition to the above, 11 Tender packages for the construction of FSTPs are being placed in the current SHPC for approval. The DPRs for major NGT/ SBM works are also in the advanced stages of finalization and tenders are expected to be invited shortly.

Currently, KUIDFC needs to pay Mobilization advance as per contract, which is 5% of the contract value and incur administration expenditure. So far, no fund is released to KUIDFC under SBM (U)-2.0 and Rupees One crore is released for administration expenditure under NGT Environmental Compensation Fund. Hence, SHPC is requested to approve the release of Rs.100 crore under NGT Environmental Compensation Fund from the PD account of UDD. (Exclusive account for NGT Environmental Compensation Fund).

Hence, MD KUIDFC has sought approval from the SHPC for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.

<u>Decision:</u> The Committee after discussions and deliberations approved for the release of Rs.100 Cr. to KUIDFC under NGT Environmental Compensation fund.

Agenda No.09: Seeking approval for Financial Bid Evaluation for FSTP Package 5 (Call-2)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In Call-1, No bid was received for 10 packages, and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024(Annexure 9A). The tender was published on KUIDFC official website and in All India English and Karnataka state Kannada edition. Last date of Bid submission was 03.04.2024.

In response to the tender notification, only one bidder has participated in call -2 tender for Package-5 and no bids were received for other 11 packages. The detail of the package – 5 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated. (Rs. in Cr)	Amount put to tender in Rs. (Exclusive of GST)
Dakshina Kannada	Sulya	6	3.5	Rs.19,12,79,548.45
	Kadaba	3	3.0	
	Kotekaaru	6	3.5	
	Mulki	6	3.5	
	Kinnigola	6	3.5	
	Bajape	6	3.5	
	Someswara	9	4.18	
	Moodabidri	12	4.67	
		Total	**29.35**	

MD KUIDFC also informed the Committee that the technical bid is opened on 29.04.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 9th Technical Scrutiny Committee meeting held on 29/06/2024. TSC has noted that the single bid is received in second call and in cognizance of the bid being "technically responsive",

recommends the Technical Bid of M/s CVK CONSTRUCTIONS PVT LTD, for approval by the SLTC/SHPC. The subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the Committee recommended approval for opening of financial bid of the technically responsive bidder i.e. **M/s CVK Construction Pvt Ltd.**

Accordingly, financial bids were opened on 12.07.2024. The tender was invited for **"Exclusive of GST" as per the provision of KPP portal earlier.** But due to KPP Portal upgradation, amount put to tender and quoted rates are shown in the portal has **"inclusive of GST"** and presently no provision is available for exclusive of GST. Considering the bidder has quoted exclusive of GST, evaluation of financial bid is made and found that the bidders quote is above 5% tender premium. As per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal.

The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 5
KPPP Indent Number	KUIDFC/202324/OW/WORK_INDENT5/CALL-2
Amount put to tender Exclusive of GST	Rs. 19,12,79,548.45/-
Name of the Bidder	M/s CVK Construction Pvt Ltd. – L1 Bidder
Quoted by the L1 Bidder Exclusive of GST	Rs. 20,65,47,622/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	7.98% above
Negotiated amount with L1 bidder (Exclusive of GST)	Rs. 20,65,47,622/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	7.98% above

Quoted by the L1 Bidder inclusive of GST	Rs. 22,57,09,867.17/-
Negotiated amount inclusive of GST	Rs.24,37,26,193.96/-
Tender Premium for negotiated amount with respect to Amount put to tender and CSR	7.98% above

As stated above, M/s CVK Construction Pvt Ltd. – L1 Bidder for Rs.20,65,47,622/- (Excluding GST) for the negotiated amount, which is **7.98% above** the amount put to tender and current schedule of rate. By adding additional 18% GST the negotiated amount is worked out to be Rs. 24,37,26,193.96/-

It is submitted that for Package-5 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s CVK Construction Pvt Ltd for negotiated amount of Rs. 24,37,26,193.96 (Including GST), which is 7.98 % above the amount put to tender and 7.98% above CSR.

Discussion: The committee noted the FD circular No FD 128 EXP-12/2021, dated 10.05.2022. As this being Second call with Single bidder and his negotiated quote is 7.98 % above which is more than 5% tender premium, it is suggested to recall short term tender.

***Decision:* The Committee after discussions and deliberations, has rejected the financial bid of FSTP Package-5 and dirceted to recall short term tender and speed up the tendering process.**

Agenda No.10: Seeking approval for Financial Bid Evaluation for FSTP Package 1 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase-1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).

Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bids were received for other 11 packages. Due to nonresponse in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 1 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Bengaluru Rural	Basettihalli	6	3.50		
Bengaluru Urban	Hunasamaranahalli	9	4.18		
Bengaluru Urban	Attibele	9	4.18		
Bengaluru Urban	Chikkabanavara	9	4.18		
Chikballapur	Gudibande	3	3.00	**19,03,41,225.11**	**22,46,02,645.63**
Chitradurga	Molakalmuru	6	3.50		
Chitradurga	Nayakanahatti	6	3.50		
Kolar	Vemagal Kurugal	6	3.50		
		Total	**29.54**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-1	22.46	Call-3	2 bids received. 1. M/s Sathya Construction 2. M/s SMLP Asphalts B B Umesh	The committee noted that 2 bids are received in the 3rd call and opined that the technical bid of M/s Sathya Constructions and M/s SMLP ASPHALTS are "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-1 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 1 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 22.46 Cr** inclusive of GST	**Rs. 19.03 Cr** inclusive of GST (Tender Published in KPP Portal)	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 19.03 Cr,** During Call 3, KPP Portal is upgraded and is showing

			(Factually Rs. 22.46 Cr is inclusive of GST)	inclusive **of GST** for the same Amount Put to Tender.

As stated above, Bidder has quoted inclusive of GST. **Hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived at Comparative Statement. During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium and as per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - **Package 1**	
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT1/CALL-3	
Amount put to tender Exclusive of GST	Rs. 19,03,41,225.11/-	
Amount put to tender Inclusive of GST	Rs. 22,46,02,645.63/-	
Name of the Bidder	**L1:** M/s Sathya Construction	**L2:** M/s SMLP Ashphalts B B Umesh
Quoted by the Bidder Inclusive of GST	Rs. 24,25,70,857.30/-	Rs. 24,70,62,950.19/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	8.00% above	10.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs 23,57,65,397.06/-	-
Tender Premium for negotiated amount with	4.97% above	-

respect to Amount put to tender and CSR		

As stated above, M/s Sathya Construction is the L-1 bidder for Rs. 23,57,65,397.06/- (including GST) for the negotiated amount, which is **4.97% above** the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-1 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397.06/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package- 1 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs. 23,57,65,397/- (Including GST), which is 4.97 % above the amount put to tender and 4.97 % above CSR.***

Agenda No.11: Seeking approval for Financial Bid Evaluation for FSTP Package 2 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1

No bid was received for 10 packages, and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 2 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Tumkur	Koratagere	6	3.5		
Tumkur	Huliyuru	6	3.5		
Davanagere	Jagalur	6	3.5		
Davanagere	Malebennur	9	4.18		
Ramanagara	Harohalli	6	3.5	**18,58,50,035.37**	**21,93,03,041.73**
Shivamogga	Soraba	3	3.0		
Shivamogga	Holehonnuru	6	3.5		
Shivamogga	Anavatti	6	3.5		
		Total	**28.18**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below.

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-2	21.93	Call-3	3 bids received. 1. M/s Sathya Construction 2. M/s SMLP Asphalts B B Umesh 3.M/s KVR Construction Heights	The committee noted that 3 bids are received in the 3rd call and opined that the technical bid of M/s Sathya Constructions and M/s SMLP ASPHALTS are "Technically Responsive". M/s KVR Construction Heights Pvt Ltd has not submitted requisite Liquid Assets/availability of credit facility. Hence, they are Technically Non-Responsive. **The Committee recommends the Technical Bid Evaluation report of Package-2 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also briefed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 2 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 21.93 Cr** inclusive of GST	**Rs. 18.58 Cr** inclusive of GST **(Factually Rs. 21.93 Cr is inclusive of GST)**	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 18.58 Cr,**

				During Call 3, KPP Portal is upgraded and is showing inclusive **of GST** for the same Amount Put to Tender.

As stated above, Bidder has quoted inclusive of GST. **Hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived at Comparative Statement. During the evaluation of financial bid, it is found the bidders quoted is above 5% tender premium and as per the Govt. Order No 576-Expl2/2018, dated 22.05.2018 it attracts negotiation and hence, negotiation is conducted in KPP Portal. The bidder has responded and uploaded his negotiated value in KPP Portal. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - **Package 2**	
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT2/CALL-3	
Amount put to tender Exclusive of GST	Rs. 18,58,50,035.37/-	
Amount put to tender Inclusive of GST	Rs. 21,93,03,041./-	
Name of the Bidder	**L1:** M/s Sathya Construction	**L2:** M/s SMLP Asphalts B B Umesh
Quoted by the Bidder Inclusive of GST	Rs. 23,68,47,285.87/-	Rs. 24,12,33,342.99/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	8.00% above	10.00% above
Negotiated amount with L1 bidder (Inclusive of GST)	Rs.23,02,24,331.00/-	

Tender Premium for negotiated amount with respect to Amount put to tender and CSR	4.98% above	

As stated above, M/s Sathya Construction is the L-1 bidder for Rs. 23,02,24,331.00/- (including GST) for the negotiated amount, which is **4.98% above** the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-2 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331.00/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.

Decision: ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-2 for L-1 bidder of M/s Sathya construction for negotiated amount of Rs.23,02,24,331/- (Including GST), which is 4.98 % above the amount put to tender and 4.98% above CSR.***

Agenda No.12: Seeking approval for Financial Bid Evaluation for FSTP Package 3 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental

Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. Out of 11 packages, the detail of the package – 3 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Mysuru	Saragur	3	3.00		
Mysuru	Bogadi	6	3.50		
Mysuru	Kadakola	6	3.50		
Mysuru	Sri Rampura	9	4.18		
Mysuru	Rammanahalli	9	4.18	**18,80,95,630.24**	**22,19,52,843.68**
Hassan	Arkalgud	6	3.50		
Mandya	Bellur	6	3.50		
Mandya	Pandavapura	6	3.50		
		Total	**28.86**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. It was informed to committee that, two (02) bidders are participated in the tender.

i) M/s CVK Constructions Pvt Ltd,

ii) Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings.

Further, M/s CVK Constructions Pvt. Ltd. had not submitted the Original Bank Guarantee pertaining to EMD to the authority, Hence same is updated in KPP portal. Accordingly, the non-submission of BG was uploaded in the KPP portal due to which bid of M/s CVK Constructions Pvt Ltd couldn't be accessed in the portal for evaluation. Hence, bid is not available for further evaluation.

The details of technical bid of J R GOWREESHA (M/s Eesha Constructions and Holdings) are as below:

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-3	22.19	Call-3	Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)	The committee noted that single bid is received in the 3rd call and opined that the technical bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-3 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 3 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 22.19 Cr** inclusive of GST	**Rs. 18.80 Cr** inclusive of GST **(Factually Rs. 22.19 Cr is inclusive of GST)**	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 18.80 Cr,** During Call 3, KPP Portal is upgraded and is showing inclusive **of GST** for the same Amount Put to Tender.

As stated above, Bidder has quoted inclusive of GST**. Hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 3
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT3/CALL-3
Amount put to tender Exclusive of GST	Rs. 18,80,95,630.24/-
Amount put to tender Inclusive of GST	Rs. 22,19,52,843.68/-
Name of the Bidder	**L1:** Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)
Quoted by the Bidder Inclusive of GST	Rs. 23,29,39,520/-
Tender Premium for quoted amount with	4.95% above

respect to Amount put to tender and CSR	

As stated above, Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is the L-1 bidder for Rs.23,29,39,520/- (including GST) for the quoted amount, which is 4.95% above the amount put to tender and current schedule of rate.

Hence, approval is sought for award of Package-3 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.

Discussion: *It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

a) Para 48: Adhering to the timelines, states as follows;

> *"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time.* ***Whatever timeline is laid down, it should not be breached.***
>
> ***If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."***

b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;

> *"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring,* ***ensuring***

that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."

c) Further in the paragraph no.58 the NGT orders states as follows;

".....Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and ***utilized for restoration measures preferably within six months*****....."**

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is sought.

Decision: The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-3 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 23,29,39,520/- (Including GST), which is 4.95% above the amount put to tender and 4.95% above CSR.

Agenda No.13: Seeking approval for Financial Bid Evaluation for FSTP Package 4 (Call-3)

Managing Director, KUIDFC informed the Committee that as per the Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division).

Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive, hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. No bids were received Hence, it was auto extended for 7 days. Out of 11 packages, the detail of the package – 4 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Udupi	Saligram	6	3.50	**20,10,96,636.58**	**23,72,94,031.16**
Udupi	Kaapu	9	4.18		
Udupi	Bynduru	9	4.18		
Chamarajanagar	Yelandur	3	3.00		
Chamarajanagar	Doddatoguru	6	3.50		
Chikmagalur	Sringeri	3	3.00		
Chikmagalur	Koppa	3	3.00		
Chikmagalur	Mudigere	3	3.00		
Chikmagalur	Ajampur	3	3.00		
Total			**30.36**		

The technical bid is opened on 24.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-4	23.72	Call-3	Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)	The committee noted that single bids is received in the 3rd call and opined that the technical bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-4 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 4 and recommended for opening of financial bids. Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024. and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 23.73 Cr** inclusive of GST	**Rs. 20.10 Cr** inclusive of GST **(Factually Rs. 23.73 Cr is inclusive of GST)**	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 20.10 Cr,** During Call 3, KPP Portal is upgraded and is showing

				inclusive **of GST** for the same Amount Put to Tender.

As stated above, Bidder has quoted inclusive of GST. **Hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 4
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT4/CALL-3
Amount put to tender Exclusive of GST	Rs. 20,10,96,636.58/-
Amount put to tender Inclusive of GST	Rs. 23,72,94,031.16/-
Name of the Bidder	**L1:** Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings)
Quoted by the Bidder Inclusive of GST	Rs. 24,72,45,281/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.19% above

As stated above, Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is the L-1 bidder for Rs.24,72,45,281/- (including GST) for the quoted amount, which is 4.19% above the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-4 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-

1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender and 4.19% above CSR.

Discussion: *It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

a) Para 48: Adhering to the timelines, states as follows;

> *"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time.* ***Whatever timeline is laid down, it should not be breached.***
>
> ***If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."***

b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;

> *"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring,* ***ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."***

c) Further in the paragraph no.58 the NGT orders states as follows;

> *"……Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and* ***utilized for restoration measures preferably within six months****....."*

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) is sought.

Decision ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT (NO VARIATION)) model Package-4 for L-1 bidder of Mr. J R GOWREESHA (M/s Eesha Constructions and Holdings) for Quoted amount of Rs. 24,72,45,281/- (Including GST), which is 4.19% above the amount put to tender and 4.19% above CSR.***

Agenda No.14: Seeking approval for Financial Bid Evaluation for FSTP Package 11 (Call-4)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited, and one bidder is participated, during the evaluation it was observed that, requisite amount is not mentioned in the EMD BG. Hence it was rejected, and Call-4 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24/04, dated:26.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Hindu" and Karnataka state Kannada edition of

"Prajavani" on 29.06.2024. The last date for bid submission was 04.07.2024. Out of 11 packages, the detail of the package – 11 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated in Cr.	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Koppal	Yelbarga	6	3.50		
Koppal	Kanakagiri	6	3.50		
Koppal	Tavaragera	6	3.50		
Koppal	Kukanooru	6	3.50		
Koppal	Bhagyanagar	6	3.50	**19,60,92,767.70**	**23,13,89,465.88**
Koppal	Kaaratagi	12	4.67		
Bidar	Hallikheda	9	4.18		
Bidar	Chitagoppa	9	4.18		
Total			**30.53**		

The technical bid is opened on 05.07.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

No	Package	Amount put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC

1	Package-11	23.12	Call-4	Mr. Chanda Gowda (M/s Anantha Chethana Constructions)	The committee noted that single bids is received in the 4th call and opined that the technical bid of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is "Technically Responsive". **The Committee recommends the Technical Bid Evaluation report of Package-11 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 11 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 15.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 23.14 Cr** inclusive of GST	**Rs. 19.61 Cr** inclusive of GST **(Factually Rs. 23.14 Cr is inclusive of GST)**	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 19.61 Cr,** During Call 3&4, KPP Portal is upgraded and is showing **inclusive of GST** for the same Amount Put to Tender.

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As stated above, Bidder has quoted inclusive of GST. **Hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement. The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model (Package-11)
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT11/CALL-4
Amount put to tender Exclusive of GST	Rs. 19,60,92,767.70/-
Amount put to tender Inclusive of GST	Rs. 23,13,89,465.88/-
Name of the Bidder	**L1:** Mr. Chanda Gowda (M/s Anantha Chethana Constructions)
Quoted by the Bidder Inclusive of GST	Rs. 24,27,27,547.00/-
Tender Premium for quoted amount with respect to Amount put to tender and CSR	4.90% above

As stated above, Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is the L-1 bidder for Rs. 24,27,27,547.00/- (including GST) for the quoted amount, which is 4.90% above the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-11 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) for Quoted amount of Rs. 24,27,27,547/- (Including GST), which is 4.90% above the amount put to tender and 4.9% above CSR.

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Discussion: *It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

a) Para 48: Adhering to the timelines, states as follows;

> *"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time.* ***Whatever timeline is laid down, it should not be breached.***
>
> ***If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."***

b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;

> *"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring,* ***ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."***

c) Further in the paragraph no.58 the NGT orders states as follows;

> *"……Remaining amount of Rs.2900 crore may be deposited by the State of Karnataka in a separate ring fenced account within two months, to be operated as per directions of the Chief Secretary and* ***utilized for restoration measures preferably within six months****....."*

Committee also noted that, there is no responsive bids received in the first 2 calls and hence third call was invited, and single responsive bid is received. Hence, it is imperative that the tender process have to be completed at the earliest and to commence implementation, approval to single bid of Mr. Chanda Gowda (M/s Anantha Chethana Constructions) is sought.

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***Decision**: The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 8 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model for **Package-11** L-1 bidder of **Mr. Chanda Gowda (M/s Anantha Chethana Constructions)** for Quoted amount of **Rs. 24,27,27,547/-** (Including GST), which is **4.90%** above the amount put to tender and **4.9%** above CSR.*

Agenda No.15: Seeking approval for Financial Bid Evaluation for FSTP Package 6 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DBOT model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are Non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 6 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)

Belagavi	Yaragatti	3	3.00		
Belagavi	Kaagavaada	6	3.50		
Belagavi	Kankanavadi	6	3.50		
Belagavi	Shedbaala	6	3.50		
Belagavi	Channamma Kitturu	6	3.50		
Belagavi	Kabbura	6	3.50		
Belagavi	Inaapura	6	3.50		
Belagavi	Ankalagi-Akkatangerahaala	9	4.18	**28,34,27,256.55**	**33,44,44,162.73**
Belagavi	Hukeri	9	4.18		
Belagavi	Mallapura Ghataprabha	9	4.18		
Dharwad	Kalghatgi	6	3.50		
Dharwad	Kundgol	6	3.50		
		Total	**43.54**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The details of the technical bid is as below;

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-6	33.44	Call-3	2 bids received. 1. M/s Sathya Construction 2. M/s KVR Constructions Heights Ltd.	The committee noted that 2 bids are received in the 3rd call and opined that the technical bids of M/s Sathya Constructions- **"Technically Non-Responsive"** and M/s KVR Constructions Heights Ltd. are **"Technically Responsive".** **The Committee recommends the Technical Bid Evaluation report of Package-6 FSTP tender for approval by the SLTC/SHPC.**

MD KUIDFC also informed that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and the ***Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 6 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 33.44 Cr** inclusive of GST	**Rs. 28.34 Cr** inclusive of GST	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 28.34 Cr,**

				During Call 3, KPP Portal is upgraded and is showing inclusive **of GST** for the same Amount Put to Tender.

As stated above, **hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 12.13% tender premium when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/849 Dt: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). **Hence again manual calculation is made by adding 18% GST to the quoted amount.** The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 6
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT8/CALL-3
Amount put to tender Exclusive of GST	Rs. 28,34,27,256.55/- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 33,44,44,162.73/- (As per Bid Document)
Name of the Bidder	**L1:** M/s KVR Constructions Heights Ltd.
Quoted by the Bidder in KPP Portal Inclusive of GST (But claimed that he has quoted exclusive of GST)	Rs. 29,38,85,727/-

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Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	12.13% below
Quoted by the Bidder in **manual calculation is made by adding 18% GST**	Rs. 34,67,85,158/-
Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	3.69% above

As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 29,38,85,727/- (including GST) for the quoted amount, which is **12.13% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. Rs. 34,67,85,158 which is **3.69% above** the amount put to tender and current schedule of rate.

Hence, approval is sought for award of Package-6 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 29,38,85,727/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e., Rs. 34,67,85,158/- which is 3.69% above CSR and amount put to tender as per bid document.

Decision: ***The Committee after discussions and deliberations accorded approval for Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer DBOT (NO VARIATION)) model Package-6 for L-1 bidder of M/s KVR Constructions Heights***

Ltd for Quoted amount of ***Rs. 29,38,85,727/-*** *(Including GST), which is* ***12.13 %*** *below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e* ***Rs. 34,67,85,158/-*** *which is 3.69% above CSR and amount put to tender as per bid document is approved.*

Agenda No.16: Seeking approval for Financial Bid Evaluation for FSTP Package 8 (Call-3)

Managing Director, KUIDFC informed the Committee that as per Government vide G.O No: UDD/5/CSS/2023(P-1), dated: 02-11-2023 has accorded approval for construction of FSTPs in selected 110 ULBs under Phase -1 of UWM Project with grants allocated under NGT Environmental Compensation Fund and has directed to take up works through DBOT tenders (No Variation) by making revenue division wise tender packages (with not more than 4 packages per revenue division). Accordingly, packages were made, tender was invited for 12 packages in DB0T model. In the Call-1 No bid was received for 10 packages and for 2 packages bids received are non-Responsive. Hence Call-2 was invited vide Tender Notification No: KUIDFC/UWM/08/2023-24, dated:08.03.2024. In response to the tender notification, only in Package-5 bidder has participated and no bid were received for other 11 packages. Due to non-response in Call – 2, Call-3 was invited vide Tender Notification No: KUIDFC/UWM/08/2024-25/01, dated:01.06.2024. The tender was published on KUIDFC official website and in All India English edition of "The Times of India" and Karnataka state Kannada edition of "Prajavani" on 02.06.2024. The last date for bid submission was 15.06.2024. The detail of the package – 1 is as below:

District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Gadag	Naregal	6	3.50	**21,84,25,952.22**	**25,77,42623.62**
Gadag	Shirhatti	6	3.50		
Gadag	Ron	9	4.18		

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District	Name of ULB	Capacity in KLD	Funds allocated (Rs in Cr)	Amount put to tender in Rs. (Exclusive of GST)	Amount put to tender in Rs. (Inclusive of GST)
Gadag	Mundargi	9	4.18		
Haveri	Rattehalli	6	3.50		
Haveri	Guttala	6	3.50		
Haveri	Hirekerur	6	3.50		
Haveri	Bankapura	9	4.18		
Haveri	Shiggaon	9	4.18		
		Total	**34.22**		

The technical bid is opened on 17.06.2024. The technical bid proposals received are downloaded, verified the EMD details and uploaded documents as per tender requirements, scrutinised considering the confirmation of the documents submitted by the bidder and the detailed technical bid Evaluation Reports are prepared and was placed before 12th Technical Scrutiny Committee meeting held on 10/07/2024. The detail of the technical bid is as below:

No	Package	Amt put to bid in Cr	Tender notified	Bidder Details	Discussion and Recommendation of the UWM 12th TSC
1	Package-8	25.77	Call-3	Single bid received. M/s KVR Construction Heights Pvt ltd	The committee noted that Single bid is received in the 3rd call and opined that the technical bid of M/s KVR Constructions Heights Ltd. is **"Technically Responsive".** **The Committee recommends the Technical Bid Evaluation report of**

					Package-8 FSTP tender for approval by the SLTC/SHPC.

MD KUIDFC also informed the Committee that in continuation to the TSC recommendations, the subject was placed before the 15th SLTC meeting Dated: 11.07.2024 and ***the Committee after discussions and deliberations, approved the Technical Bid Evaluation Reports for FSTP Tender Packages – 8 and recommended for opening of financial bids, Also, the Committee directed KUIDFC to place the subject before SHPC for tender approval.***

Accordingly, financial bids were opened on 12.07.2024 and Evaluation of Financial Bid is carried out and the following are the details:

Sl. No	Description	As per Tender Document	As per KPP Portal	Reason
1	Amount Put to Tender	**Rs 25.77 Cr** inclusive of GST	**Rs. 21.84 Cr** inclusive of GST	As Call 2 tender was invited **Exclusive of GST** for an Amount put to Tender **Rs. 21.84 Cr,** During Call 3, KPP Portal is upgraded and is showing inclusive **of GST** for the same Amount Put to Tender.

As stated above, **hence manual calculation is made by adding 18% GST to the** Amount Put to Tender shown in KPP Portal and have arrived with Comparative Statement which is found the bidders quoted is below (-) 12.13% tender premium, when compared to Amount put to tender and CSR. The qualified L1 bidder informed in his letter No: KVRCH/24-25/847 dtd: 13-07-2024 the quoted price is Exclusive of GST. (Copy enclosed). **Hence again manual calculation is made by adding 18% GST to the quoted amount.**The abstract of comparative statement is as follows.

Name of Work	Construction of Faecal Sludge Treatment Plants (FSTP) in 12 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12

	KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model - Package 8
KPPP Indent Number	KUIDFC/2023-24/OW/WORK_INDENT8/CALL-3
Amount put to tender Exclusive of GST	Rs. 21,84,25,952.22 /- (As per KPP Portal but showing Inclusive of GST)
Amount put to tender Inclusive of GST	Rs. 25,77,42623.62 /- (As per Bid Document)
Name of the Bidder	**L1:** M/s KVR Constructions Heights Ltd.
Quoted by the Bidder in KPP Portal Inclusive of GST (But claimed that he has quoted exclusive of GST)	Rs. 22,64,85,885/-
Tender Premium for quoted amount (without adding GST to quoted amount) with respect to Amount put to tender and CSR	12.13% below
Quoted by the Bidder in **manual calculation is made by adding 18% GST**	Rs. 25,77,42,624/-
Tender Premium for quoted amount (adding 18% GST to quoted amount) with respect to Amount put to tender and CSR	3.69% above

As stated above, M/s KVR Constructions Heights Ltd is the L-1 bidder for Rs. 22,64,85,885/- (including GST) for the quoted amount, which is **12.13% below** the amount put to tender and current schedule of rate. But claimed that he has quoted exclusive of GST. Hence the **manual calculation is made by adding 18% GST** to the quoted amount of Rs. 25,77,42,624/- which is **3.69% above** the amount put to tender and current schedule of rate.

Hence, approval is sought for Award of Package-8 Contract: Construction of Faecal Sludge Treatment Plants (FSTP) in 9 ULBs (in varying FSTP capacities of 3 KLD / 6 KLD / 9 KLD / 12 KLD), with 5 years of Operation and Maintenance (including 1 year Defect liability period) of constructed facilities through tenders on Design, Build, Operate and Transfer (DBOT) model for L-1 bidder of M/s KVR Constructions Heights Ltd for Quoted amount of Rs. 22,64,85,885/- (Including GST), which is 12.13 % below the amount put to tender as per Bid document and CSR. L1 bidder (Single bid as per financial bid) claimed that he has quoted exclusive of GST, hence the manual calculation is made by adding 18% GST to the quoted amount i.e Rs. 26,72,53,330.00 which is 3.69% above CSR and Amount put to tender as per Bid document.

Discussion: *It is also noted that NGT in its order in OA No. 606/2018 has ordered as below, regarding the steps to be taken up for reducing the gap of 1427.40 MLD in sewerage treatment in the ULBs of the State and has issued strict timelines for implementation of the remedial action proposed by the State.*

a) Para 48: Adhering to the timelines, states as follows;

> *"Since the issue has been pending since long and there are adverse effects of continuing delay on environment and public health, it cannot be a matter of satisfaction that some steps are taken till the entirety of the problem is tackled on war footing. Planning has to be to resolve the problem without any further delay, in shortest possible time.* ***Whatever timeline is laid down, it should not be breached.***
>
> ***If breached, adverse consequences for such failures must follow on the designated accountable officers instead of loose-ended processes."***

b) The NGT order in its conclusion, para no. 53 of the NGT orders states as follows;

> *"We hope in the light of interaction with the Chief Secretary, the State of Karnataka will take further measures in the matter by innovative approach and stringent monitoring,* ***ensuring that gaps in solid and liquid waste generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/ interim measures to the extent and wherever found viable."***